COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-9728/2017 CM APPL. 39583/2017 CM APPL. 37978/2018 CM APPL. 28795/2021 CM APPL. 36581/2021 CM APPL. 60528/2023 WITH W.P.(C) 694/2020 W.P.(C) 64/2019 W.P.(C) 10727/2017	ROHIT DANDRIYAL AND ORS V/s RESERVE BANK OF INDIA AND ANR	PETITIONER IN PERSON, ROHIT DANDRIYAL, DEEPAK KUMAR, SWATI SETIA, KULDEEP PARIHAR, SHIVA LAKSHMI, SAHIL BHALAIK	
		OTHER DETAILS OF ADVOCATES: ROHIT DANDRIYAL()(9897777427)(PETITIONER) ROHIT DANDRIYAL(ROHITDANDRIYAL@OUTLOOK.COM)(9897777427)(PETITIONER) MANISHA(MANISHA@LEXORBIS.COM, SHIVALAKSHMI.CGSC@GMAIL.COM)()(RESPONDENT) ROHIT DANDRIYAL(ROHITDANDRIYAL@OUTLOOK.COM)(9897777427)(PETITIONER) MANISHA(MANISHA@LE)()(RESPONDENT) MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(PETITIONER) MANISHA SINGH(MANISHA@LEXORBIS.COM)()(RESPONDENT) SHIVALAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM)()(RESPONDENT)		
2	W.P.(C)-10727/2017 CM APPL. 50867/2022	ALL INDIA CONFEDERATION OF THE BLIND V/s RESERVE BANK OF INDIA & ANR	B. SHANKAR BANERJEE, DEEPESH ANEJA, KS PARIHAR, SWATI SETIA	
		OTHER DETAILS OF ADVOCATES: DEEPESH ANEJA(DEEPESHANEJA@ANEJA-LAW.COM)(9811066866)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		

		LEXORBIS (MAIL@LEXORBIS.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
3	W.P.(C)-64/2019	BLIND GRADUATES FORUM OF INDIA V/s RESERVE BANK OF INDIA & ANR.	ILA HALDIA, RAJESH GOGNA, SWATI SETIA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: ILA HALDIA()(9899638795)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)		
4	W.P.(C)-694/2020	GEORGE ABRAHAM V/s UNION OF INDIA & ORS	TANIMA KISHORE, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: TANIMA KISHORE()(8447644191)(PETITIONER) ()()(RESPONDENT) ()()(RESPONDENT)		
5	W.P.(C)-2599/2018	NPRD V/s UPSC & ORS	SWATI SOOD, ANUJ AGGARWAL, NARESH KAUSHIK, OLIVIA BANG, ARUN BHARDWAJ, MUGDHA, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: SWATI SOOD()(8053039773)(PETITIONER) MUGDHA (ADVMUGDHA98@GMAIL.COM)(9810025572)(PETITIONER) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)(9810056263)(RESPONDENT)		
TOP OF THE BOARD				
6	W.P.(C)-466/2016 WITH W.P.(C) 9175/2019	BACHPAN BACHAO ANDOLAN V/s UNION OF INDIA AND ORS	SHILPA DEWAN, AKSHAY MAKHIJA, GAUTAM NARAYAN, PRABHSAHAY KAUR, SUMER SETHI, RAHUL MEHRA, SHIVAM TYAGI, AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: SHIVAM TYAGI(TYAGI.SHIVAM0414@GMAIL.COM)(9354715728)(PETITIONER) AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811098069)(PETITIONER)		
7	W.P.(C)-9175/2019	DELHI CITIZEN FORUM FOR CIVIL RIGHTS V/s STATE (NCT OF DELHI) AND ANR.	JOGINDER TULI, GAUTAM NARAYAN	
		OTHER DETAILS OF ADVOCATES: JOGINDER TULI()(9811180788)(PETITIONER)		
8	W.P.(C)-3751/2025	DELHI LABOUR UNION V/s GOVERNMENT OF NCT OF DELHI	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR ADMISSION				
9	W.P.(C)-2331/2025 CM APPL. 11002/2025 CM APPL. 15853/2025 CM APPL. 16381/2025 CM APPL. 16382/2025	ABHINAV BHARAT CONGRESS V/s UNION OF INDIA	SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
10	W.P.(C)-2747/2025 CM APPL. 13124/2025 CM APPL. 13125/2025	ANUP KUMAR RAMPAL V/s DELHI DEVELOPMENT AUTHORITY	ANUP KUMAR RAMPAL	
		OTHER DETAILS OF ADVOCATES: ANUP KUMAR RAMPAL(ANUPRAMPAL@GMAIL.COM)(8920260925)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
11	W.P.(C)-3368/2025	OCULAR TRAUMA SOCIETY OF INDIA V/s UNION OF INDIA THROUGH THE MINISTRY OF HEALTH AND FAMILY WELFARE & ANR.	TAHA BIN TASNEEM	
		OTHER DETAILS OF ADVOCATES: RAHUL BAJAJ/ AMAR JAIN / TAHA BIN TASNEEM(MISSIONACCESSIBILITY@GMAIL.COM)(9890281068)(PETITIONER) UNION OF INDIA, SECY MOEF, SECY HFW(UOIDHC@GMAIL.COM, SECY-MOEF@NIC.IN, SECYHFW@NIC.IN)(1123384193)(RESPONDENT)		
12	W.P.(CRL)-2898/2024	MOHIT KUMAR GOYAL V/s STATE OF NCT OF DELHI AND ORS.	SACHIN	
		OTHER DETAILS OF ADVOCATES: SACHIN(ADVSACHIN3170@GMAIL.COM)(8745855130)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-213/2024)

AFTER NOTICE MISC. MATTERS				
13	**CONT.CAS(C)-841/2020 WITH W.P.(C) 4534/2015**	**ARPIT BHARGAVA AND ANR V/s VIJAY KUMAR DEV AND ORS**	**ARPIT BHARGAVA, VIKAS CHOPRA**	
		OTHER DETAILS OF ADVOCATES: ARPIT BHARGAVA(ARPIT.LAW@GMAIL.COM)(9871316969)(PETITIONER) ARPITBHARGAVA(ARPIT.LAW@GMAIL.COM)(9871316969)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(RESPONDENT) SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(RESPONDENT) AJAY ARORA(AJAYARORAMCD@GMAIL.COM)(9811160827)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
14	**W.P.(C)-4534/2015 CM APPL. 14111/2016 CM APPL. 12121/2020 CM APPL. 16648/2020 WITH CONT.CAS(C) 841/2020**	**ARPIT BHARGAVA AND ANR. V/s NORTH DELHI MUNICIPAL CORPORATION AND ORS.**	**ARPIT BHARGAVA, ARPIT BHARGAVA, ANIL GROVER, ANCHIT SHARMA, ANAND MOHAN, VIKAS CHOPRA**	
		OTHER DETAILS OF ADVOCATES: TUSHAR(ADV.TUSHARSANNU@GMAIL.COM)()(RESPONDENT) ARJUN(PANT_ARJUN@REDIFFMAIL.COM)()(RESPONDENT) ARPIT BHARGAVA(ARPIT.LAW@GMAIL.COM)(9871316969)(PETITIONER) BHAGWAN(BSCGSC@GMAIL.COM)(9910483635)(RESPONDENT) TUSHAR(TUSHARSANNU@GMAIL.COM)(9911991166)(RESPONDENT) TARVEEN SINGH(LEGALCELLDCB@GMAIL.COM)(9999648869)(RESPONDENT) AJAY ARORA(AJAYARORAMCD@GMAIL.COM)(9811160827)(RESPONDENT) SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(RESPONDENT) ARJUN(ARJUN@REDIFFMAIL@GMAIL.COM)(9811071260)(RESPONDENT) ARPITBHARGAVA(ARPIT.LAW@GMAIL.COM)(9871316969)(PETITIONER) ARPIT BHARGAVA & D.K. SHARMA(ARPIT.LAW@GMAIL.COM)(9871316969)(PETITIONER) MR. TARVEEN SINGH()(9999648869)(RESPONDENT) MR. AJAY ARORA(AJAYARORAMOD@GMAIL.COM)(9811160827)(RESPONDENT) MR. BHAGWAN SWARUP SHUKLA()(9818112250)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(RESPONDENT) MR. SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(RESPONDENT) MR. ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM)(9811071260)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
15	**CONT.CAS(C)-886/2024 CM APPL. 31747/2024 CM APPL. 2764/2025 CM APPL. 2765/2025 WITH W.P.(C) 2702/2024**	**DELHI ROWING ASSOCIATION V/s ROWING FEDERATION OF INDIA & ANR.**	**VIDUSHPAT SINGHANIA**	
		OTHER DETAILS OF ADVOCATES: VDUSHPAT SINGHANIA, ASHITA, KUSHAGRA(VIDUSHPAT@KRIDALEGAL.COM)(9953326784)(PETITIONER) ROWING(ROWINGINDIA@GMAIL.COM)()(RESPONDENT) VIDUSHPAT SINGHANIA(VIDUSHPAT@KRIDALEGAL.COM)(9953326784)(PETITIONER) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(0)(RESPONDENT)		
16	**W.P.(C)-2702/2024 CM APPL. 11025/2024**	**DELHI ROWING ASSOCIATION V/s UNION OF INDIA & ORS.**	**VIDUSHPAT SINGHANIA**	
		OTHER DETAILS OF ADVOCATES: VIDUSHPAT SINGHANIA (VIDUSHPAT@KRIDALEGAL.COM)(9953326784)(PETITIONER) UNION OF INDIA(SECY-SPORTS@NIC.IN, ROWINGINDIA@GMAIL.COM, RFIELECTION2024@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
17	**LPA-526/2024 CM APPL. 36396/2024 CM APPL. 36397/2024**	**UNIVERSITY OF DELHI V/s ST. STEPHENS COLLEGE AND ORS**	**HARDIK RUPAL, MANOJ RANJAN SINHA, VARUN MUDGAL**	
		OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(RESPONDENT)		
18	**LPA-914/2024 CM APPL. 52929/2024 CM APPL. 52930/2024 WITH LPA 916/2024 LPA 1079/2024 LPA 1082/2024**	**ST. STEPHENS COLLEGE V/s VANYA MALIK AND ORS.**	**KARTIK VENU**	
		OTHER DETAILS OF ADVOCATES:		
19	**LPA-1079/2024 CM APPL. 63661/2024 CM APPL. 63662/2024 CM APPL. 63663/2024 CM APPL. 63664/2024 CM APPL. 63698/2024 CM APPL. 7712/2025 WITH LPA 1082/2024**	**BENJAMIN THOMAS VARGHESE (MINOR) THROUGH CHINNAMMA VARGHESE (MOTHER) V/s UNIVERSITY OF DELHI & ANR.**	**SHRUTI SINGH, HARDIK RUPAL**	
		OTHER DETAILS OF ADVOCATES:		

		RUPAL(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) KARTIK(KARTIKVENU@GMAIL.COM)(0)(RESPONDENT) ANUP KUMAR(ANUPKRADV@GMAIL.COM)(0)(PETITIONER) MOHINDER J S RUPAL()(9811151216)(RESPONDENT)		
20	LPA-1082/2024 CM APPL. 63823/2024 CM APPL. 63824/2024 CM APPL. 7711/2025	ST. STEPHENS COLLEGE V/s UNIVERSITY OF DELHI AND ORS	KARTIK VENU, HARDIK RUPAL	
		OTHER DETAILS OF ADVOCATES: KARTIK VENU(OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) MOHINDER J S RUPAL()(9811151216)(RESPONDENT)		
21	LPA-916/2024 CAV 451/2024 CM APPL. 52935/2024 CM APPL. 52936/2024	ST STEPHENS COLLEGE V/s HARGUN SINGH AHLUWALIA AND ORS	KARTIK VENU, NATASHA DALMIA, HASHMAT NABI	
		OTHER DETAILS OF ADVOCATES: HASHMAT NABI(HASHMATNABI@GMAIL.COM)(9810017822)(RESPONDENT) HASHMAT NABI(HASHMATNABI@GMAIL.COM)(9810017822)(RESPONDENT)		
22	W.P.(C)-4624/2014	AMIT ARORA V/s LT. GOVERNOR, UNION TERRITORY OF DELHI AND ORS	N.P. SAHNI, MRINALINI S GUPTA, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
23	W.P.(C)-9498/2015 CM APPL. 32334/2017	RAMESH KUMAR & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SAMEER MENDIRATTA & ASSOCIATES, SUSHIL DUTT SALWAN, ARJUN MITRA, YEESHU JAIN, AJAY ARORA, SOVI BIPNEET SINGH, SK TRIPATHI, AJAY VERMA, RAJINDER MATHUR, SHLOK CHANDRA, ARUN, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: ARUN (VERMA.ARUN2907@GMAIL.COM)(9871425155)(PETITIONER) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
24	W.P.(C)-5802/2016	SHRI VINOD KUMAR SACHDEVA & ORS V/s UNION OF INDIA & ORS	DHAMIJA & ASSOCIATES, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
25	W.P.(C)-11382/2017 CM APPL. 4873/2018 CM APPL. 23585/2019 CM APPL. 19890/2022 WITH W.P.(C) 2004/2020 W.P.(C) 15194/2022 W.P.(CRL) 221/2024	FOUNDATION FOR SOCIAL EMPOWERMENT V/s UNION OF INDIA AND ORS.	SHALABH GUPTA, K V MUTHU KUMAR, AMOL KOKANE, DIVYAM NANDRAJOG, ANIL SONI, VIVEK GOYAL, RAHUL MEHRA, SATYAKAM, ANIL GROVER, YOGITA SUNARIA, MALLIDI UDAYA SRI	
		OTHER DETAILS OF ADVOCATES: K V MUTHU KUMAR()(9891391503)(PETITIONER) AMOL KOKANE()(9871467059)(PETITIONER) DIVYAM NANDRAJOG(DIVYAMNANDRAJOGADV@GMAIL.COM)(9711350679)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) YOGITA SUNARIA(YOGITA.LAWYER@GMAIL.COM)(9818283497)(PETITIONER) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(RESPONDENT) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(RESPONDENT)		
26	W.P.(C)-2004/2020 CM APPL. 7084/2020 CM APPL. 33768/2020 CM APPL. 18841/2022 CM APPL. 66440/2023	DUMPALA MEENAVATHI AND ANR. V/s UNION OF INDIA AND ORS.	SRAVAN KUMAR, SRAVAN KUMAR KARANAM, MONIKA ARORA, AMOL KONKE, AMOL VASANT KOKANE, MALLIDI UDAYA SRI, YOGITA SUNARIA	
		OTHER DETAILS OF ADVOCATES: SRAVAN KUMAR()(9811237009)(PETITIONER) SRAVANKARANAM(ADVSRAVAN@GMAIL.COM)(9811237009)(PETITIONER) SRAVAN KUMAR, OMANAKUTTAN K K(ADVSRAVAN@GMAIL.COM)(9811237009)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MR. SRAVAN KUMAR(ADSRAVAN@GMAIL.COM)(9811237009)(PETITIONER) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT) TARA NARULA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) AMOL KOKANE(ADVOCATEAMOL11@GMAIL.COM)(9871467059)(RESPONDENT) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(RESPONDENT) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(RESPONDENT) YOGITA SUNARIA(YOGITA.LAWYER@GMAIL.COM)(9818283497)(RESPONDENT) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(RESPONDENT)		

27	W.P.(C)-15194/2022 CM APPL. 46987/2022	DR. GIRISHA K C & ORS. V/s UNION OF INDIA & ORS.	AMOL VASANT KOKANE, MALLIDI UDAYA SRI, YOGITA SUNARIA	
		OTHER DETAILS OF ADVOCATES: AMOL KOKANE()(9871467059)(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(PETITIONER) YOGITA SUNARIA(YOGITA.LAWYER@GMAIL.COM)(9818283497)(PETITIONER) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(PETITIONER) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(PETITIONER)		
28	W.P.(CRL)-221/2024 CRL.M.A. 3112/2024 CM APPL. 3323/2024 CRL.M.A. 36125/2024 CRL.M.A. 36127/2024	SARITA SHARMA KACHWAL V/s UNION OF INDIA & ORS.	MUKESH KUMAR, SUHAIL KHANNA, SHAILENDRA BHARDWAJ, MALLIDI UDAYA SRI, YOGITA SUNARIA	
		OTHER DETAILS OF ADVOCATES: SUHAIL KHANNA (LAWSPECTIVE.J4J@GMAIL.COM)(8800420426)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) MUKESH KUMAR(ADVOCATEMUKESH03@GMAIL.COM)(9015109285)(PETITIONER) MUKESH KUMAR(ADVOCATEMUKESH03@GMAIL.COM)(9015109285)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MUKESH KUMAR (ADVOCATEMUKESH03@GMAIL.COM)(9015109285)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHAILENDRA BHARDWAJ(SHAILYBHARDWAJ@HOTMAIL.COM)(9811028868)(PETITIONER) SHAILENDRA BHARDWAJ(SHAILYBHARDWAJ@HOTMAIL.COM)(9811028868)(PETITIONER) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(RESPONDENT) YOGITA SUNARIA(YOGITA.LAWYER@GMAIL.COM)(9818283497)(PETITIONER) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(RESPONDENT) MALLIDI UDAYA SRI(UDDAYASHRIEM@GMAIL.COM)(9848745797)(RESPONDENT)		
29	W.P.(C)-6237/2019 CM APPL. 31813/2019 CM APPL. 32341/2019 CM APPL. 55478/2019	DELHI OPHTHALMOLOGICAL SOCIETY THROUGH ITS PRESIDENT V/s UNION OF INDIA AND ORS.	DR. SEEMA SINGHAL, ASHISH KOTHARI, SARTHAK MAGGON, PUSHKAR SOOD, SHIVA LAKSHMI, VAIBHAV AGNOHOTRI, ANUJ GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. SEEMA SINGHAL()(7683049031)(PETITIONER) ASHISH KOTHARI()(9599793513)(PETITIONER) SARTHAK MAGGON()(7045654395)(PETITIONER) PUSHKAR SOOD()(9958847558)(PETITIONER) ANUJ GUPTA(ANUJASSOCIATES2018@GMAIL.COM)(7834814477)(PETITIONER)		
30	W.P.(C)-8614/2019 CM APPL. 35567/2019 WITH W.P.(C) 11191/2021 W.P.(C) 11024/2021	KUNWAR GANGESH SINGH & ORS V/s HIGH COURT OF DELHI THROUGH ITS REGISTRAR GENERAL & ORS	RICHA SINGH, AMIT BANSAL, RISHIKESH KUMAR, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: RICHA SINGH()(9953734262)(PETITIONER)		
31	W.P.(C)-10462/2019 CM APPL. 43264/2019 CM APPL. 18423/2022	ADANI INFRA (INDIA) LTD. V/s NTPC LIMITED	RISHI AGRAWALA, AGARWAL LAW ASSOCIATES, PUNEET TANEJA, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA()(9810188705)(PETITIONER) RISHI AGRAWALA(RISHI@AGLAW.IN)(9810188705)(PETITIONER) MR. PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
32	W.P.(C)-11024/2021 WITH W.P.(C) 11191/2021	DEEPA JOSEPH V/s THE COMMISSIONER OF POLICE & ANR.	ROBIN RAJU	
		OTHER DETAILS OF ADVOCATES: ROBIN RAJU(RAJUROBIN7@GMAIL.COM)(9910940402)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
33	W.P.(C)-11191/2021	COURT ON ITS OWN MOTION V/s THE COMMISSIONER OF POLICE AND ORS.	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
34	W.P.(C)-1076/2020 CM APPL. 19989/2020 CM APPL. 33719/2024 CM APPL. 45048/2024 CM APPL. 74361/2024 WITH W.P.(C) 10348/2023	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS (PETA), INDIA V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	ROHIT JAIN, ROHIT KUMAR JAIN, ANURAG SOAN, ANURAG SOAN, YASHPAL SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT JAIN()(9811074162)(PETITIONER) ROHIT JAIN(ROHITJN2003@GMAIL.COM)(9811074162)(PETITIONER) ROHITJAIN(ROHITJN2003@GMAIL.COM)(9811074162)(PETITIONER) MINIPUSHKAMA(MINIPUSHKAMA@GMAIL.COM)()(RESPONDENT)		

		ROHIT JAIN(ROHITJN2003@GMAIL.COM)(9811074162)(PETITIONER) H DELHI GOVERNMENT, MCD(DIRECTORHDELHIGOV@GMAIL.COM, CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MAYANK, APMC AZADPUR, SATYA RANJAN(BAMNIYAL.MAYANK@GMAIL.COM, APMCAZADPUR@GMAIL.COM, SATYARANJANKLS@GMAIL.COM)()(RESPONDENT) ANURAG SOAN(ANURAGSOAN@GMAIL.COM)(7709512446)(PETITIONER) MAYANK BAMNIYAL, APMC AZADPUR, SATYA RANJAN(BAMNIYAL.MAYANK@GMAIL.COM, APMCAZADPUR@GMAIL.COM, SATYARANJANKLS@GMAIL.COM)(0)(RESPONDENT) DELHI GOVERNMENT DIRECTOR, MCD, UNION OF INDIA(DIRECTORHDELHIGOV@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANURAG SOAN(ANURAGSOAN@GMAIL.COM)(7709512446)(PETITIONER) YASHPAL SINGH(YASHRANGI73@GMAIL.COM)(9811944784)(RESPONDENT)		
35	W.P.(C)-10348/2023 CM APPL. 45183/2024 CM APPL. 15022/2025 WITH W.P.(C) 1076/2020	ASHER JESUDOSS & ANR. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SUPRIYA JUNEJA, CHETANYA SINGH	
		OTHER DETAILS OF ADVOCATES: SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTBOOK.COM)(9999449597)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) SUPRIYA JUNEJA & ADITYA SINGLA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) CHETANYA SINGH(CHETANYA@CRLEGAL.IN)(9810388850)(RESPONDENT)		
36	W.P.(C)-2018/2021 CM APPL. 39902/2024	ANIL KUMAR HAJELAY & ORS. V/s HONBLE HIGH COURT OF DELHI	ANANT KUMAR HAJELAY, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR HAJELAY(AHAJELAY@GMAIL.COM)(9810134489)(RESPONDENT) ANIL KUMAR HAJELAY(AHAJELAY@GMAIL.COM)(9810134489)(RESPONDENT) ANIL KUMAR HAJELAY(AHAJELAY@GMAIL.COM)(9810134489)(RESPONDENT) RAJ RISHI ANEJA(RAJRISHI54@GMAIL.COM)(9810059253)(RESPONDENT) DEEPAK KUMAR SINHA(LLDEEPAKSINHA@HOTMAIL.COM)(9810616454)(RESPONDENT) INDER MOHAN SINGH(INFO@PSLAWGROUP.IN)(9311125300)(RESPONDENT) TRILOKI PANDIT(TRILOKIPANDITADVOCATE@GMAIL.COM)(9810569536)(RESPONDENT) JASPAL SINGH SETHI(JASPAL.SETHI@GMAIL.COM)(9810230246)(RESPONDENT) RAJ RISHI ANEJA(RAJRISHI54@GMAIL.COM)(9810059253)(RESPONDENT) RAJ RISHI ANEJA(RAJRISHI54@GMAIL.COM)(9810059253)(RESPONDENT) DEEPAK KUMAR SINHA(LLDEEPAKSINHA@HOTMAIL.COM)(9810616454)(RESPONDENT) DEEPAK KUMAR SINHA(LLDEEPAKSINHA@HOTMAIL.COM)(9810616454)(RESPONDENT) INDER MOHAN SINGH(INFO@PSLAWGROUP.IN)(9311125300)(RESPONDENT) TRILOKI PANDIT(TRILOKIPANDITADVOCATE@GMAIL.COM)(9810569536)(RESPONDENT) JASPAL SINGH SETHI(JASPAL.SETHI@GMAIL.COM)(9810230246)(RESPONDENT) INDER MOHAN SINGH(INFO@PSLAWGROUP.IN)(9311125300)(RESPONDENT) TRILOKI PANDIT(TRILOKIPANDITADVOCATE@GMAIL.COM)(9810569536)(RESPONDENT) JASPAL SINGH SETHI(JASPAL.SETHI@GMAIL.COM)(9810230246)(RESPONDENT) ANANT KUMAR HAJELAY(ANANTHAJELAY@GMAIL.COM)(9910985431)(PETITIONER) ANANTHAJELAY(ANANTHAJELAY@GMAIL.COM)(9910985431)(PETITIONER) HONBLE HIGH COURT OF DELHI(RG.DHC@NIC.IN)()(PETITIONER) HONBLE HIGH COURT OF DELHI(RG.DHC@NIC.IN)()(PETITIONER) HONBLE HIGH COURT OF DELHI(RG.DHC@NIC.IN)()(PETITIONER) MR. SAURABH BANERJEE(SAURABH-BANERJEE@HOTMAIL.COM)(9310182282)(RESPONDENT) ANANT KUMAR (ANANTHAJELAY@GMAIL.COM)(0)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM)(9891363718)(RESPONDENT)		
37	W.P.(C)-6767/2021 CM APPL. 21309/2021 CM APPL. 20388/2022 CM APPL. 46623/2022 CM APPL. 4569/2023 CM APPL. 4570/2023 CM APPL. 7463/2023 CM APPL. 11468/2023 CM APPL. 11469/2023 CM APPL. 14012/2024	AMIT LAL V/s DELHI STATE COOPERATIVE BANK LTD. AND ORS	NITESH MEHRA, NITESH MEHRA, SURENDER KUMAR, KSHITIZ MAHIPAL, R P VATS, ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIT LAL(DELHINEWS24LIVE@GMAIL.COM)(8130558859)(RESPONDENT) AMIT LAL(DELHINEWS24LIVE@GMAIL.COM)(8130558859)(RESPONDENT) AMIT LAL(DELHINEWS24LIVE@GMAIL.COM)(8130558859)(RESPONDENT) AMIT LAL(DELHINEWS24LIVE@GMAIL.COM)(8130558859)(RESPONDENT) NITESH MEHRA & ASSOCIATES(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER) NITESH MEHRA & ASSOCIATES(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER) DELHI STATE COOPERATIVE BANK LTD. AND ORS(HOESTT31@GMAIL.COM)()(PETITIONER) DELHI STATE COOPERATIVE BANK LTD. AND ORS(HOESTT31@GMAIL.COM)()(PETITIONER) DELHI STATE COOPERATIVE BANK LTD. AND ORS(HOESTT31@GMAIL.COM)()(PETITIONER) DELHI STATE COOPERATIVE BANK LTD. AND ORS(HOESTT31@GMAIL.COM)()(PETITIONER) GOVT OF NCT DELHI(SGAD@NIC.IN)()(RESPONDENT) NAFED(CHAIRMANCELL@NAFED-INDIA.COM)()(RESPONDENT) RCS OFFICE(RCOOP.GOV.IN)()(RESPONDENT) DELHI STATE COOPERATIVE BANK LTD(HOESTT31@GMAIL.COM)()(RESPONDENT) ANITA RAWAT(MD.DSCB@GMAIL.COM)(8588836112)(RESPONDENT) BIJENDER SINGH(PRESIDENT.DSCB@GMAIL.COM)()(RESPONDENT)		

		UNION OF INDIA(SECY-CULTURE.NIC.IN)()(RESPONDENT) S.K. KAUSHIK AND ASSOCIATES(ADVOCATERAMGOPA1991@GMAIL.COM)(9910703213)(PETITIONER) MD DSCB(MD.DSCB@GMAIL.COM)()(RESPONDENT) DSCB(PRESIDENT.DSCB@GMAIL.COM)()(RESPONDENT) RCOOP(RCOOP@NIC.IN)()(RESPONDENT) NABARD(SECY@NABARD.ORG)()(RESPONDENT) HOESTT(HOESTT31@GMAIL.COM)()(RESPONDENT) CHAIRMAN CELL(CHAIRMANCELL@NAFED-INDIA.COM)()(RESPONDENT) SGAD(SGAD@NIC.IN)()(RESPONDENT) PGCDELHI(PGCDELHI@NIC.IN)()(RESPONDENT) SHAKIL AKHTAR(SHAKTIKANTA.DAS@NIC.IN)()(RESPONDENT) KSHITIZ MAHIPAL()(9999994372)(PETITIONER) KSHITIZ MAHIPAL(ANILCO040@GMAIL.COM)(9999994372)(PETITIONER) ANIL KUMAR(ANILCO040@GMAIL.COM)()(PETITIONER) HOESTT31(HOESTT31@GMAIL.COM)()(RESPONDENT) CULTURE(CULTURE@NIC.IN)()(RESPONDENT) SHAKTIKANTA(SHAKTIKANTA.DAS@NIC.IN)()(RESPONDENT) RCOOP(RCOOP@NIC.IN)()(RESPONDENT) SECY(SECY@NABARD.ORG)()(RESPONDENT) CHAIRMAN(CHAIRMANCBDT@NIC.IN)()(RESPONDENT) MD.DSCB(MD.DSCB@GMAIL.COM)()(RESPONDENT) PGC DELHI(PGCDELHI@NIC.IN)()(RESPONDENT) SGAD(SGAD@NIC.IN)()(RESPONDENT) HOESH (HOESTT31@GMAIL.COM)()(RESPONDENT) PRESIDENT (PRESIDENT.DSCB@GMAIL.COM)()(RESPONDENT) KSHITIZ MAHIPAL(KSHITZMAHIPAL@GMAIL.COM)(9999994372)(PETITIONER) CULTURE(SECY_CULTURE@NIC.IN)()(RESPONDENT) RCOOP(RCOOP@NIC.IN)()(RESPONDENT) CHAIRMAN(CHAIRMANCELL@NAFED-INDIA.COM)()(RESPONDENT) PGCDELHI(PGCDELHI@NIC.IN)()(RESPONDENT) SGAD(SGAD@NIC.IN)()(RESPONDENT) NABARD(SECY@NABARD.ORG)()(RESPONDENT) MD.DSCB(MD.DSCB@GMAIL.COM)()(RESPONDENT) DSCB(PRESIDENT.DSCB@GMAIL.COM)()(RESPONDENT) SHAKTI KANTA(SHAKTIKANTA.DAS@NIC.IN)()(RESPONDENT) KSHITIJ MAHIPAL(ANILCO040@GMAIL.COM)(9999994372)(PETITIONER) RCOOP(RCOOP@NIC.IN)()(RESPONDENT) CHAIRMAN(CHAIRMANCBDT@NIC.IN)()(RESPONDENT) PGC DELHI(PGCDELHI@NIC.IN)()(RESPONDENT) SECY(SECY-CULTURE@NIC.IN)()(RESPONDENT) SGAD(SGAD@NIC.IN)()(RESPONDENT) SECY(SECY@NABARD.ORG)()(RESPONDENT) SHAKTI KANTA(SHAKTIKANTA.DAS@NIC.IN)()(RESPONDENT) DSCB(HOESTT31@GMAIL.COM, MD.DSCB@GMAIL.COM, PRESIDENT.DSCB@GMAIL.COM)()(RESPONDENT) KSHITIZ MAHIPAL(ANILCO040@GMAIL.COM)(9999994372)(PETITIONER) NABARD, CBDT, PGC DELHI(SECY@NABARD.ORG, CHAIRMANCBDT@NIC.IN, PGCDELHI@NIC.IN)()(RESPONDENT) RCOOP, SGAD, SECY CULTURE, SHAKTIKANT(RCOOP@NIC.IN, SGAD@NIC.IN, SECY- CULTURE@NIC.IN, SHAKTIKANTA.DAS@NIC.IN)()(RESPONDENT) HOESTT, DSCB, PRESIDENT OF DSCB(HOESTT31@GMAIL.COM, MD.DSCB@GMAIL.COM, PRESIDENT.DSCB@GMAIL.COM)()(RESPONDENT) R P VATS(MAIL@VGCLAWFIRM.COM)(9810062048)(RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM)(9818383574)(RESPONDENT)		
38	W.P.(C)-7761/2021 CM APPL. 24232/2021 CM APPL. 40178/2021	M/S KANISHK OVERSEAS PVT. LTD. & ORS. V/s UNION OF INDIA & ORS.	RUPINDER PAL SINGH SIMAK, RAMNEEK MISHRA	
		OTHER DETAILS OF ADVOCATES: MANOJ K. SRIVASTAWA(SIMAKRPS@GMAIL.COM)(9899111355)(PETITIONER) RUPINDER SIMAK(SIMAKRPS@GMAIL.COM)(9899111355)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANOJ K. SRIVASTWA(SIMAKRPS@GMAIL.COM)(9899111355)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RAMNEEK MISHRA(RAMNEEK87MISHRA@GMAIL.COM)(9811945115)(PETITIONER)		
39	W.P.(C)-982/2022 CM APPL. 2777/2022 WITH W.P.(C) 2151/2022 W.P.(C) 2246/2022 W.P.(C) 2380/2022	ARUN KUMAR KAPOOR V/s UNION OF INDIA & ANR.	INDER SINGH DAHIYA, SANJAY KUMAR PATHAK, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: I S DAHIYA AND SUNIL DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(RESPONDENT)		
40	W.P.(C)-2151/2022	ROHIT GUPTA V/s UNION OF INDIA & ANR.	RAJNISH RANJAN, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: RAJNISH RANJAN (RAJNISH@RRASSOCIATES.NET.IN)(9958160505)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9958847558)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
41	W.P.(C)-2246/2022	MADHU GUPTA V/s UNION OF INDIA & ANR.	RAJNISH RANJAN, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SAMARJEET DEO(RAJNISH@RRASSOCIATES.NET.IN)(9958160505)(PETITIONER) AKSHAT(MOHIT@RRASSOCIATES.NET.IN)(9999176886)(PETITIONER) RAJNISH RAJNISH ASSOCIATES(SAMARJEET@RRASSOCIATES.NET.IN)()(PETITIONER) RAJNISH RAJNISH ASSOCIATES(AKSHAT@RRASSOCIATES.NET.IN)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) VIRENDER SOOD AND CO.(PUSHKARSOOD03@GMAIL.COM)(9958847558)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
42	W.P.(C)-2380/2022	RAM KISHAN GUPTA V/s UNION OF INDIA & ANR.	RAJNISH RANJAN, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: RAJNISH RANJAN(RAJNISH@RRASSOCIATES.NET.IN)(9958160505)(PETITIONER) UNION OF INDIA(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) DELHI METRO RAIL CORPORATION(PUSHKARSOOD03@GMAIL.COM)(9958847558)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER)		
43	W.P.(C)-7652/2022	ASHWINI KUMAR UPADHYAY V/s UNION OF INDIA & ORS.	ASHWINI KUMAR UPADHYAY	
		OTHER DETAILS OF ADVOCATES: ASHWINI KUMAR UPADHYAY()(8800278866)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MONIKA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT)		
44	W.P.(C)-12360/2022	RAJIV AGARWAL AND ANR. V/s UNION OF INDIA AND ORS.	DIVYANAND JHA	
		OTHER DETAILS OF ADVOCATES: ANKIT KUMAR GUPTA(JHA.DIVYANAND@GMAIL.COM)(9868543391)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
45	W.P.(C)-15625/2022 CM APPL. 44493/2024	IN RE: IN THE MATTER OF ANIMAL WELFARE V/s	SUPRIYA JUNEJA, MANISHA KARIA, VIKRAM CHANDRAVANSHI	
		OTHER DETAILS OF ADVOCATES: SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) KARAN(KARANNEGI713@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUPRIYA JUNEJA & ADITYA SINGLA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) GNCTD, CS DELHI, ANIL (CGNCTD@GMAIL.COM, CSDELHI@NIC.IN, ANILMALWELFAREBOARD@GMAIL.COM)(0)(RESPONDENT) VCI INFO(VCIINFO@HUB.NIC.IN)(0)(RESPONDENT) MANISHA KARIA(MANISHAKARIA@GMAIL.COM)(9818002150)(RESPONDENT) VIKRAM CHANDRAVANSHI(ADV.VIKRAM.CHANDRAVANSHI@GMAIL.COM)(9650664218)(RESPONDENT)		
46	W.P.(C)-2088/2023	JAN SEVA WELFARE SOCIETY (REGD) V/s UNION OF INDIA AND ORS	BANKEY BIHARI, RISHAB RAJ JAIN, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: BANKEY BIHARI(DHANAJAISHEKHAWAT@GMAIL.COM)(7727908844)(PETITIONER) K DATA(KDATTA_99@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) LEGAL CELL(LEGALCELL@DSGMC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
47	CM APPL. 912/2024(CM For Restoration) CM APPL. 74704/2024 CM APPL. 74705/2024 CM APPL. 585/2025 CM APPL. 586/2025 CM APPL. 8508/2025 In W.P.(C)-10706/2023(Disposed off case)	PEOPLES ALL INDIA ANTI CORRUPTION AND CRIME PREVENTION SOCIETY V/s MUNICIPAL CORPORATION OF DELHI AND ORS	NIKHILESH KUMAR, RAKESH KUMAR, SANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SPECIAL TAK FORCE(SOLICITOR6@GMAIL.COM)(9810031680)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(9811071260)(RESPONDENT) LAWIN ATTORNEYS LAW NIKHILESH KUMAR(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(9891180590)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(9811071260)(RESPONDENT) SHO NARELA POLICE STATION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9868250806)(RESPONDENT) RANJIT SINGH AND ASSOCIATES()(9811767675)(PETITIONER) NIKHILESH (NIKHILESH9@GMAIL.COM)(0)(RESPONDENT) RANJIT AND ASSOCIATES()(9811767675)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-12828/2023 CM APPL. 50513/2023	ARP QUARTERS RWA MOTIA KHAN THROUGH ITS AUTHORIZED REPRESENTATIVE SH DEEPAK KUMAR V/s LT GOVERNOR GOVT OF NCT OF DELHI & ORS.	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES: DR. M K GAHLAUT(MANOJ28GAHLOT@GMAIL.COM)(9717266278)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
49	W.P.(C)-15042/2023	SANTOSH KUMAR AND ORS. V/s UNION OF INDIA THROUGH LAC/ADM (SOUTH EAST)	RAHUL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: INDER SINGH()(9811012192)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
50	W.P.(C)-888/2024 CM APPL. 41711/2024	SOCIAL JURIST, A CIVIL RIGHTS GROUP V/s GOVERNMENT OF NCT OF DELHI & ORS.	KUMAR UTKARSH, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) GOVERNMENT OF NCT OF DELHI(CSDELHI@NIC.IN, DIREDU@NIC.IN, COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RESERVE BANK OF INDIA(CRPC@RBI.ORG.IN , SECY.SEL@NIC.IN)()(RESPONDENT) ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) SANTOSH KUMAR TRIPATHI, CS DELHI, DIREDU(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, DIREDU@NIC.IN)(9868250806)(RESPONDENT) MCD, MCD, SANJIV SAGAR(COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM, SANJIVSAGAR@GMAIL.COM)(0)(RESPONDENT) DHC PARIHAR, SECY(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM, SECY.SEL@NIC.IN)(0)(RESPONDENT) UNION OF INDIA, ANURAG DHCBA(UOIDHC@GMAIL.COM, AHLUWALIAPAL@GMAIL.COM)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
51	W.P.(C)-4963/2024 CM APPL. 20322/2024 CM APPL. 23409/2024 CM APPL. 26032/2024 CM APPL. 37181/2024 CM APPL. 48112/2024 CM APPL. 48113/2024	PANKAJ KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	PANKAJ KUMAR SRIVASTAV, SHRIYA GILHOTRA, KARTIK SETH, SIDHARTH CHOPRA, SAHIL GARG	
		OTHER DETAILS OF ADVOCATES: PANKAJ SRIVASTAV()(9560838391)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SHRIYA GILHOTRA(SHRIYA.G.BHANDARI@OUTLOOK.COM)(8882970238)(PETITIONER) AMBIENT ALLIANCE, MCD(INFOAMBIENTALLIANCE36@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) KARTIK SETH(KARTIKSETH@CHAMBERSOFKARTIKSETH.COM)(9582031845)(PETITIONER) S VASHISHTHA (S.VASHISHTA@OXFORDALUMNI.ORG)()(RESPONDENT) ANUPAM (ANUPAM@TCL-INDIA.NET)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) AMBIENTALLIANCE(INFOAMBIENTALLIANCE36@GMAIL.COM)()(RESPONDENT) SHRIYA GILHOTRA()(8882970238)(PETITIONER) MUNICIPAL CORPORATION OF DELHI AND ORS.(INFOAMBIENTALLIANCE36@GMAIL.COM , ANUPAM@TCL-INDIA.NET , CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SHRIYA GILHOTRA()(8882970238)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) KARTIK SETH(KARTIKSETH@CHAMBERSOFKARTIKSETH.COM)(0)(RESPONDENT) SAHIL GARG(GARGSAHILADV@GMAIL.COM)(9560690036)(RESPONDENT)		
52	W.P.(C)-5993/2024 CM APPL. 24887/2024 WITH W.P.(C) 5996/2024	SMT VIR BALA MEHTA V/s UNION OF INDIA & ORS.	PUNEET TANEJA	
		OTHER DETAILS OF ADVOCATES:		

		PUNEET TANEJA(LAWYERSCHAMBER21@GMAIL.COM, TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-5996/2024 CM APPL. 24892/2024	SHRI SANJAY MEHTA & ANR. V/s UNION OF INDIA, & ORS.	PUNEET TANEJA, ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: PUNEET TANEJA(LAWYERSCHAMBER21@GMAIL.COM)(9810208494)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) LAND ACQUISITION(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(PETITIONER)		
54	W.P.(C)-8168/2024 CM APPL. 33544/2024	DEEAPAK MADAN V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHUBHAM AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH SINGH, SHUBHAM AGGARWAL, DEEPANSHU YADAV(ADV.SHUBHAM2@GMAIL.COM)(9899712872)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
55	W.P.(C)-8581/2024 CM APPL. 35114/2024	PRAMOD KUMAR GUPTA V/s UNION OF INDIA AND ORS	SUROOR MANDER	
		OTHER DETAILS OF ADVOCATES: SUROOR MANDER AND KUMAR NIKHIL AND SUMIT KUMAR GUPTA(OFFICE@LAWCHAMBER.IN)(8750407460)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
56	W.P.(C)-10790/2024	SAMADHAN ABHIYAN V/s GOVERNEMNT OF NCT OF DELHI & ORS.	ABHIGYAN SIDDHANT	
		OTHER DETAILS OF ADVOCATES: ABHIGYAN SIDDHANT AND ANURAG SAHAY(MAIL@TEMPLELEGAL.IN)(9971793810)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(9818030700)(RESPONDENT)		
57	W.P.(C)-10935/2024 CM APPL. 56582/2024 CM APPL. 56602/2024	SANTOSH V/s MUNICIPAL CORPORATION OF DELHI AND ORS	NAGENDER KUMAR VASHISHT, SATYAKAM, NAZIA PARVEEN, VIBHA SHARMA, BEENASHAW NANDA SONI, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: NAGENDER VASHISHT()(9810196114)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) R K LGUPTA()(9873249604)(RESPONDENT) ANAND YADAV()(9718677425)(RESPONDENT) SANJEEV SHOKIN()(9999063360)(RESPONDENT) BHAGWATI()(9899224472)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SATYAKAM(SATYAKAMASSOCIATE@GMAIL.COM)(9868219633)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(VASHISHTNAGENDER@GMAIL.COM)(0)(RESPONDENT) VIBHA SHARMA(ADV.VIBHASHARMA74@GMAIL.COM)(8527954456)(PETITIONER) BEENASHAW NANDA SONI(BEENASHAW.LAWOFFICE@GMAIL.COM)(9811270125)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(RESPONDENT)		
58	W.P.(C)-12853/2024	JAI NARAIN AND OTHERS V/s GOVERNMENT OF NCT OF DELHI & ANR.	INDER SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: I.S.DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
59	W.P.(C)-14846/2024	RAKESH AND ANR V/s UNION OF INDIA	ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA(ANILCO040@GMAIL.COM)(9811218591)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
60	W.P.(C)-15425/2024 CM APPL. 64665/2024	ANABLADE PRIVATE LIMITED V/s THE DIRECTORATE (EDUCATION) & ORS.	DEEPAK PRAKASH	
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH(SOLICITORSINDIA@YAHOO.COM)(9810903376)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
61	W.P.(C)-15587/2024 CM APPL. 65382/2024 CM APPL. 65383/2024 CM APPL. 76442/2024	MOHD KAMRAN CHAIRMAN CIVILIAN WELFARE CHARITABLE TRUST REGD V/s UNION OF INDIA & ORS.	SEEMA SHARMA	
		OTHER DETAILS OF ADVOCATES: SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTIONED, DDA, MANISH(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, MANISH@KDATTA.IN)(0)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) V R COM(VRCOM1660@GMAIL.COM)(0)(RESPONDENT)		
62	W.P.(C)-16673/2024 CM APPL. 70485/2024	DWARKADISH RESIDENTS WELFARE ASSOCIATION V/s MUNICIPAL CORPORATION OF DELHI & ORS.	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB & JATIN RANA(NIMISHCHIB@GMAIL.COM)(9810823566)(PETITIONER) SANTOSH KUMAR TRIPATHI, BIRAJA MAHAPATRA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, BIRAJAMAHAPATRA@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
63	W.P.(C)-17693/2024	LALAN KUMAR SINGH V/s THE HONBLE LT. GOVERNOR OF DELHI & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT, GNCTD(AVNISH@AHLAWATASSOCIATIES.IN, AVNISHAHLAWAT@YAHOO.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) SEC SERVICES, COMMTPT, SANTOSH KUMAR TRIPATHI(SECSERVICES@NIC.IN, COMMTPT@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
64	W.P.(C)-870/2025	SHREE IQBAL FARMS THROUGH ITS PARTNER SH. IQBAL RATTAN MEHRA & ANR. V/s UNION OF INDIA THROUGH SECRETARY & ORS.	SHAHANAWAZ KHAN	
		OTHER DETAILS OF ADVOCATES: SHARMAS ASSOCIATES(JANGRAJI293@GMAIL.COM)(9953630384)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
65	W.P.(C)-946/2025 CM APPL. 8766/2025	VED PRAKASH & ANR. V/s UNION OF INDIA THROUGH SECRETARY & ORS.	SHAHANAWAZ KHAN, ASHISH BATRA	
		OTHER DETAILS OF ADVOCATES: SHARMAS ASSOCIATES(JANGRAJI293@GMAIL.COM)(9953630384)(PETITIONER) UNION OF INDIA, DSCW(UOIDHC@GMAIL.COM, DCSW@NIC.IN)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ASHISH BATRA(ASHISHBATRA85@GMAIL.COM)(9891223874)(RESPONDENT) MR. HIMANSHU(JANGRAJI293@GMAIL.COM)(0)(RESPONDENT)		
66	W.P.(C)-1716/2025	NATIONAL FEDERATION OF INDIA WOMEN V/s UNION OF INDIA	PRASHANT BHUSHAN	
		OTHER DETAILS OF ADVOCATES: PRASHANT BHUSHAN(PRASHANTBHUSHAN@GMAIL.COM)(9811164068)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
67	W.P.(C)-12182/2016 CM APPL. 33554/2017 CM APPL. 33556/2017 CM APPL. 33558/2017 CM APPL. 33559/2017 CM APPL. 33560/2017 CM APPL. 33578/2017 CM APPL. 34301/2017 CM APPL. 34302/2017 CM APPL. 34303/2017 CM APPL. 34754/2017 CM APPL. 37578/2024 WITH W.P.(C) 100/2017 W.P.(C) 6405/2019 W.P.(C) 2249/2024 W.P.(C) 8534/2023	SANJAY SINGHAL V/s STATE GOVT OF NCT OF DELHI & ORS.	VIVECK AGARVWAL, PRAG CHAWLA, AMIT KOCHER, ARVIND SINGH, ISHAN JAIN, KUMAR SUSHOBHAN, SUPARNA SRIVASTAVA, SANJOY GHOSE, SUMEET PUSHKARNA, MANISH MOHAN, DHANESH RELAN, MANOJ K. SHARMA, VARINDER MEHTA, TANMAYA MEHTA, J. SAGAR ASSOCIATES, ATUL AGARWAL, RAJESH KUMAR GOGNA, BIHU SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHIT MONGA(MONGAHK@YAHOO.COM)(999495500)(PETITIONER) G. NARAYAN, GNCTD, SANTOSH KUMAR TRIPATHI(G.NARAYANOFFICE@GMAIL.COM, SCGNCTD@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PUJA KALRA, SANTOSH KUMAR TRIPATHI(PUJAKALRA09@GMAIL.COM, SANTOSHTRIPATHIOFFICE@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		

		BIHU SHARMA(BIHUSHARMA@GMAIL.COM)(9811055406)(RESPONDENT)		
68	W.P.(C)-100/2017	KANCHAN GUPTA V/s LT. GOVERNOR, STATE OF DELHI & ORS	PRASHANT MANCHANDA & ASSOCITES, PUJA KALRA, PARMOD KUMAR SINGHAL, GAUTAM NARAYAN	
		OTHER DETAILS OF ADVOCATES:		
69	W.P.(C)-6405/2019	MADHUMITA KOTHARI V/s GOVERNMENT OF NCT OF DELHI AND ORS.	MADHUMITA KOTHARI, SATYAKAM, JAGMINDER SINGH	
		OTHER DETAILS OF ADVOCATES: MADHUMITA KOTHARI()(9810985609)(PETITIONER) JAGMINDER SINGH(ADVOCATEJSBEDI@GMAIL.COM)(9311958589)(PETITIONER)		
70	W.P.(C)-8534/2023 REVIEW PET. 273/2023 CM APPL. 52697/2023 CM APPL. 60711/2023 CM APPL. 64719/2023 CM APPL. 13027/2024 CM APPL. 24552/2024 CM APPL. 28052/2024 CM APPL. 31385/2024 CM APPL. 34354/2024 CM APPL. 38876/2024 CM APPL. 38906/2024 CM APPL. 49232/2024 CM APPL. 49233/2024 CM APPL. 49234/2024 CM APPL. 49822/2024 CM APPL. 60520/2024 CM APPL. 60522/2024 CM APPL. 72918/2024 CM APPL. 7267/2025 WITH W.P.(C) 12182/2016 W.P.(C) 100/2017 W.P.(C) 6405/2019 W.P.(C) 10550/2024	COURT ON ITS OWN MOTION V/s GOVT. OF NCT OF DELHI AND ORS.	AS DIRECTED, SIMA GULATI, SWAPNIL GAUR, PRITAM BISHWAS, RAKESH KUMAR, ROHIT GANDHI, AJIT RAVI, KAMAL RAJ SAXENA, PRASHANT MEHTA, RAKESH KUMAR, SWAPNIL GAUR, MANISH KAUSHIK, NAGENDRA PRATAP SINGH, SANJAY VASHISHTHA, MOHIT MONGA	
		OTHER DETAILS OF ADVOCATES: GULATI AND ASSOCIATES(GULATIASSOCIATES@GMAIL.COM)(9810048243)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DLFIRE(DIRECTOR.DLFIRE@NIC.IN)()(RESPONDENT) CLOMCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) CP SANJAY ARORA (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) COACHING FEDERATION(INFO@COACHINGFEDERATIONOFINDIA.COM)()(RESPONDENT) G NARAYAN OFFICE(G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PRITAM BISHWAS(ADVPRAKHARHSRIVASTAV@GMAIL.COM, PRITAM.BISHWAS007@GMAIL.COM)(9871595902)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTION DELHI POLICE, G. NARAYAN(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT) RNK LEGAL, MCD, DDA(RNKLEGAL@GMAIL.COM, CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) COACHING FEDEREATION OF INDIA(INFO@COACHINGFEDERATIONOFINDIA.COM, DIRECTOR.DLFIRE@NIC.IN)()(RESPONDENT) PRITAM BISHWAS(ADVPRAKHARSRIVASTAV@GMAIL.COM, PRITAM.BISHWAS007@GMAIL.COM)(9871595902)(PETITIONER) RNK LEGAL, MCDM DLFIRE(RNKLEGAL@GMAIL.COM, CLOMCDHQ@GMAIL.COM, DIRECTOR.DLFIRE@NIC.IN)(0)(RESPONDENT) DHC PROSECUTION DELHI POLICE , COACHING FEDERATION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, INFO@COACHINGFEDERATIONINDIA.COM)(0)(RESPONDENT) DDA, G NARAYAN, GNCTD(DDACHAMBERHC@YAHOO.COM, G.NARAYANOFFICE@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRITAM BISHWAS(ADVPRAKHARSRIVASTAV@GMAIL.COM, PRITAM.BISHWAS007@GMAIL.COM)(9871595902)(PETITIONER) RNK LEGAL, MCDM DLFIRE(RNKLEGAL@GMAIL.COM, CLOMCDHQ@GMAIL.COM, DIRECTOR.DLFIRE@NIC.IN)(0)(RESPONDENT) DHC PROSECUTION DELHI POLICE , COACHING FEDERATION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, INFO@COACHINGFEDERATIONINDIA.COM)(0)(RESPONDENT) DDA, G NARAYAN, GNCTD(DDACHAMBERHC@YAHOO.COM, G.NARAYANOFFICE@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GARIMA JOSHI(GARIMA@RALEGAL.CO.IN)(9873598716)(PETITIONER) SWAPNIL(SWAPNILGAUR@RALEGAL.CO.IN)()(RESPONDENT) SANTOSH(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR (ADVOCATERAKESHKUMARPT@GMAIL.COM)(9958810937)(PETITIONER) RAJESH KUMAR (ADVOCATERAKESHKUMARPT@GMAIL.COM)(9958810937)(PETITIONER) RAKESH KUMAR(ADVOCATERAKESHKUARPT@GMAIL.COM)(9958810937)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		

		SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ROHIT GANDHI(ADV.ROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) BEENA SHAW, RISHIKESH (BEENASHAW@GMAIL.COM, BEENASHAW.LAWOFFICE@GMAIL.COM, RISHIKESH.LAW@GMAIL.COM)()(RESPONDENT) KAMAL RAJ SAXENA()(9599664941)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT) DHC PROSECUTION DELHI POLICE, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250860)(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)()(RESPONDENT) COACHING FEDERATION OF INDIA(INFO@COACHINGFEDERATIONOFINDIA.COM)()(RESPONDENT) RAKESH KUMAR(ADVOCATERAKESHKUMARPT@GMAIL.COM)(9958810937)(PETITIONER) RAKESH KUMAR(ADVOCATERAKESHKUMARPT@GMAIL.COM)(9958810937)(PETITIONER) DDA(VCDDA@DDA.ORG.IN)()(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN)()(RESPONDENT) MCD(CLOMCHQ@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DIRECTORDLFIRE(DIRECTORDLFIRE@NIC.IN)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PS POWER(PSPOWER@NIC.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PRAJSHANT MEHTA(PRAHSHANTMOHANMEHTA@GMAIL.COM)(9999590003)(PETITIONER) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRITAM BISHWAS AND PRKHAR SRIVASTAV(PRITAM.BISHWAS007@GMAIL.COM)(9871595902)(PETITIONER) SC SERVICE(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RNK LEGAL(RNKLEGAL@GMAIL.COM)(0)(RESPONDENT) RAKESH KUMAR(ADVOCATERAKESHKUMARPT@GMAIL.COM)(9958810937)(PETITIONER) SWAPNIL GAUR(TAHIR@RALEGAL.CO.IN)(9971339121)(RESPONDENT) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) NAGENDRA PRATAP SINGH(NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(RESPONDENT) SANJAY VASHISHTHA(SANJAY.VASHISHTHA@OUTLOOK.COM)(9999753811)(RESPONDENT) MOHIT MONGA(MOHITMONGAADVOCATE@GMAIL.COM)(9999495500)(RESPONDENT)		
71	W.P.(C)-2249/2024 CM APPL. 9355/2024 CM APPL. 60467/2024	COACHING FEDERATION OF INDIA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SWAPNIL GAUR, NANDADEVI DEKA, NANDADEVI DEKA	
		OTHER DETAILS OF ADVOCATES: SAAKSHI KHANDELWAL(SAAKSHI@RALEGAL.CO.IN, GARIMA@RALEGAL.CO.IN)(9873598716)(PETITIONER) UNION OF INDIA, DDA(UOIDHC@GMAIL.COM, DDA-WEB@DDA.GOV.IN, DDACHAMBERHC@YAHOO.COM)(1123384193)(RESPONDENT) SAAKSHIKHANDELWAL(SAAKSHI@RALGAL.CO.IN)(0)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SHUBHRA PARASHAR(G.NARAYANOFFICE@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) NANDADEVI DEKA(NDEKA@NDDCHAMBERS.CO.IN)(8130788166)(RESPONDENT) NANDADEVI DEKA(NANDADEVIDEKA@GMAIL.COM)(8130788166)(RESPONDENT)		
FOR FINAL HEARING				
72	W.P.(C)-6702/2014	M/S A.B. TOOLS PRIVATE LTD. V/s UNION OF INDIA & ORS	CHETAN ANAND, YEESHU JAIN, JYOTI TYAGI	
		OTHER DETAILS OF ADVOCATES:		
FOR COMPLIANCE				
73	CM APPL. 1633/2023 In W.P.(C)-15444/2022 (Disposed off case)	SANJEEV KUMAR TIWARI V/s UNION OF INDIA AND ORS	SANJEEV TIWARI	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR TIWARI(FOUNDATIONGRAMUDAY@GMAIL.COM)(8920197333)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SVKZEROX(SCKZEROX@GMAIL.COM)()(RESPONDENT)		
74	W.P.(C)-7550/2024 (Disposed off case)	NYAY KI GANGA AND ORS V/s GOVT. OF NCT OF DELHI AND ORS.	HINU MAHAJAN	

		OTHER DETAILS OF ADVOCATES: **HINU MAHAJAN(GAURAVJAINWAL1990@GMAIL.COM)()(PETITIONER)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **JOINT COMMISSIONER OF TRAFFIC POLICE(JTCPT_DTP@NIC.IN)()(RESPONDENT)** **MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)** **PWD (DIRW-PWD@DELHI.GOV.IN, COMPLAINT@PWDDLEHI.COM, SDMSHADARA12@GMAIL.COM)()(RESPONDENT)**		
75	**W.P.(C)-9513/2024** **(Disposed off case)**	**ROHTAS** **V/s GNCTD & ORS.**	**ROBIN RAJU**	
		OTHER DETAILS OF ADVOCATES: **MS. AANCHAL BUMB ()(9950834771)(PETITIONER)** **MS. AANCHAL BUMB ()(9950834771)(PETITIONER)** **DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS(DIVCOM@NIC.IN, DELHICHILDRIGHTSCOMMISSION@GMAIL.COM, CP.NCPR@NIC.IN)(0)(RESPONDENT)** **PRATDEEK(PRATEEK@PKCCHAMBERS.COM, ATULKUMAR.ADV@GMAIL.COM)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS(DELHICHILDRIGHTSCOMMISSION@GMAIL.COM)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)**		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT, MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	ITA-40/2025 CM APPL. 10653/2025 CM APPL. 10654/2025 CM APPL. 10655/2025	CHARNESH KAPOOR V/s ASSISTANT COMMISSIONER OF INCOME TAX	YASHWANT SINGH	
		OTHER DETAILS OF ADVOCATES:		
FRESH MATTERS & APPLICATIONS				
2	W.P.(C)-4071/2025 CM APPL. 18918/2025	HARSHI UPPAL V/s ASSESSMENT UNIT INCOME TAX DEPARTMENT DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, SANAT KAPOOR, ANANYA KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
3	W.P.(C)-4237/2025 CM APPL. 19525/2025	SUBHASH CHANDER V/s UNION OF INDIA AND ORS	SUMIT CHANDER	
		OTHER DETAILS OF ADVOCATES: SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(PETITIONER) INCOME TAX, UNION OF INDIA, AJAY(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, AJAY@AJAYAIR.IN)(1123384193)(RESPONDENT)		
4	W.P.(C)-4256/2025 CM APPL. 19697/2025 CM APPL. 19698/2025	PURAN STORE THROUGH ITS PARTNER HARI RAM AGARWAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43 - 1 & ORS.	ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBA(AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
5	ITA-215/2024	PRINCIPAL COMMISSIONER OF INCOME TAX - 4 DELHI V/s HUMBOLDT WEDAG INDIA PVT LTD	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) ACHAK RAVRTY(ACHAKRAVARTY@OUTLOOK.COM)()(RESPONDENT) AMAN(AMMAN.DEVRALIA@KHD.COM)()(RESPONDENT)		
6	W.P.(C)-4369/2012 CM APPL. 9038/2012 CM APPL. 9378/2012 CM APPL. 5566/2013 CM APPL. 9428/2014 CM APPL. 69217/2024 WITH W.P.(C) 8382/2014 W.P.(C) 6623/2015	RAJIV SAVARA AND ANR V/s ARCHAEOLOGICAL SURVEY OF INDIA AND ORS	SUNIL GANDHI, S K GANDHI, S K GANDHI & MANJULA GANDHI, BANI DIKSHIT, SUMEDHA DUA, RAJEEV KUMAR YADAV, KARAN NAGARTH, SANJEEV SHARMA, BANI DIKSHIT, KARAN NAGRATH	
		OTHER DETAILS OF ADVOCATES:		

		BANI DIKSHIT(BANIDIKSHIT.ADVOCATE@GMAIL.COM)(9810999336)(PETITIONER) S K GANDHI(SKGANDHI@LEXINDIS.COM)(0)(RESPONDENT) SANJEEV SHARMA(SANJEEVSHARMA.ADV@GMAIL.COM)(9873363523)(RESPONDENT) BANI DIKSHIT(BANIDIKSHIT.ADVOCATE@GMAIL.COM)(9810993368)(PETITIONER) KARAN NAGRATH(KARAN@SPNLEGAL.COM)(9810552424)(PETITIONER)		
7	W.P.(C)-8382/2014 CM APPL. 69215/2024	VIJAY THADANI V/s ARCHAEOLOGICAL SURVEY OF INDIA & ORS.	Y R SHARMA, BANI DIKSHIT, JAYANT TRIPATHI, RAJESH GOGNA, DIGVIJAY RAI, GAVRANG KANTH, SANJEEV SHARMA, BANI DIKSHIT	
		OTHER DETAILS OF ADVOCATES: BANI DIKSHI(BANIDIKSHI.ADVOCATE@GMAIL.COM)(9810999336)(PETITIONER) SANJEEV SHARMA(SANJEEVSHARMA.ADV@GMAIL.COM)(0)(RESPONDENT) SANJEEV SHARMA(SANJEEVSHARMA.ADV@GMAIL.COM)(9873363523)(RESPONDENT) BANI DIKSHIT(BANIDIKSHIT.ADVOCATE@GMAIL.COM)(9810993368)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
8	FAO (COMM)-187/2023	M/S BBR INDIA PVT LTD V/s M/S SHAPOORJI PALLONJI AND COMPANY PVT LIMITED	SHRAYANSH SINGH	
		OTHER DETAILS OF ADVOCATES: M/S SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED()()(RESPONDENT)		
9	FAO (COMM)-227/2024 CM APPL. 69334/2024	RAJESH GOEL V/s SHIV SHAKTI ENTERPRISES	ADITYA GOEL	
		OTHER DETAILS OF ADVOCATES:		
10	FAO(OS) (COMM)-175/2024 CM APPL. 46184/2024 CM APPL. 46186/2024 CM APPL. 46187/2024 WITH FAO(OS) (COMM) 233/2024	DEPARTMENT OF LAND RESOURCES V/s M/S MUKESH AND ASSOCIATES	RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(PETITIONER) HR(HR2@MUKESHASSOCIATES.COM)(0)(RESPONDENT)		
11	FAO(OS) (COMM)-233/2024 CM APPL. 60551/2024 CM APPL. 60552/2024	DEPARTMENT OF LAND RESOURCES V/s M/S MUKESH AND ASSOCIATES	RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(PETITIONER) DEPARTMENT OF LAND RESOURCES(AGMU226@IFS.NIC.IN)(0)(PETITIONER) MUKESH(HR2MUKESHASSOCIATES.COM)(0)(RESPONDENT)		
12	FAO(OS) (COMM)-212/2024 CM APPL. 54328/2024	IRCON INTERNATIONAL LIMITED V/s M/S. TANTIA CONSTRUCTION LIMITED	SUMAN K DOVAL	
		OTHER DETAILS OF ADVOCATES: SUMAN K DOVAL(SUMANKDOVAL@GMAIL.COM)(9810156903)(PETITIONER) IRCON INTERNATIONAL LTD(INFO@IRCON.ORG)(0)(PETITIONER) M/S TANTIA CONSTRUCTION LTD(INFO@TANTIAGROUP.COM)(0)(RESPONDENT)		
13	ITA-278/2022	PR. COMMISSIONER OF INCOME TAX -7 V/s VAYUDOOT SECURITY SERVICES PRIVATE LIMITED	PUNEET RAI, ASEEM CHAWLA	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI & ADEEBA MUJAHID(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) PUNEET RAI(PUNEETRAIADVOATE@GMAIL.COM)(9810023745)(PETITIONER) MEENAKSHI(MEENAKSHIBJP@YAHOO.CO.IN)()(RESPONDENT) ASEEM CHAWLA(ASSIST@ASEEMCHAWLA.COM)(9810316910)(PETITIONER)		
14	ITA-387/2023	REKHA KHAITAN V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 19 DELHI	ANAND KIRAN CHAUDHURI	
		OTHER DETAILS OF ADVOCATES: ANAND CHAUDHURI(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) DEPUTY COMMISSIONER OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
15	RFA(COMM)-50/2023 CM APPL. 14354/2023	BANK OF MAHARASHTRA V/s JAI KUMAR BANSAL	SUNIL SHUKLA	
		OTHER DETAILS OF ADVOCATES: V K GUPTA , SUNIL SHUKLA(VINODGUPTA501@HOTMAIL.COM)(9582206578)(PETITIONER) YUGANSHU(YUGANSHU@LEXPORT.IN)()(RESPONDENT)		
16	RFA(COMM)-95/2023	VIJAY GULATI V/s M/S FASHION CRAFT	AKIL RATAEEYA	
		OTHER DETAILS OF ADVOCATES: VISHAL GARG & ASSOCIATES()(9810171302)(PETITIONER) SANJAY(SANJAY_BATRA64@YAHOO.COM)()(RESPONDENT)		
17	RFA(COMM)-116/2023 CM APPL. 30718/2023	TRINIX IMPEX PRIVATE LIMITED V/s UNIWORLD LOGISTICS PRIVATE LIMITED	SARANSH GARG, AMARNATH	
		OTHER DETAILS OF ADVOCATES:		

		PARAS MANCHANDA(SINGHRAJ673@GMAIL.COM)(9910994357)(PETITIONER) ATTORNEYAR(ATTORNEYAR@GMAIL.COM)()(RESPONDENT) AMARNATH (ATTORNEYAR@GMAIL.COM)(9811604658)(RESPONDENT)		
18	RFA(COMM)-150/2023 CM APPL. 36777/2023	M/S RITAS HERITAGE & ORS. V/s SANGITA GUPTA & ANR.	ARIHANT JAIN, RAJIV RANJAN MISHRA, SHANTHA DEVI RAMAN	
		OTHER DETAILS OF ADVOCATES: ARIHANT JAIN, SHALINI NAIR, SUNHIT JAIN(ARIHANT1992@HOTMAIL.COM)(9811799646)(PETITIONER) ARIHANT JAIN, SHALINI NAIR, SUNHIT JAIN(ARIHANT1992@HOTMAIL.COM)(9811799646)(PETITIONER) SAGAR GUPTA(GUPTASAGAR40@GMAIL.COM)()(RESPONDENT) SAGAR GUPTA(SAGARGUPTA40@GMAIL.COM)()(RESPONDENT) RAJIV RANJAN MISHRA(ADV.RAJIVMISHRA@GMAIL.COM)(9971149344)(PETITIONER) SHANTHA DEVI RAMAN(RSRAMANR@YAHOO.COM)(9868101409)(PETITIONER)		
19	RFA(COMM)-126/2024 CM APPL. 21405/2024	SHRI AJAY KUMAR MANGAL V/s SH. SUBHASH CHAND SUNERIYA	KRISHNA PAL	
		OTHER DETAILS OF ADVOCATES:		
20	RFA(COMM)-234/2024 CM APPL. 35112/2024	BALPREET KAUR THROUGH SPA JASPAL SINGH GUJRAL & ANR. V/s M/S M.M.K. USARI CO. THROUGH ITS PARTNER & ANR.	SACHIN WADHWA	
		OTHER DETAILS OF ADVOCATES:		
21	RFA(COMM)-320/2024 CM APPL. 45523/2024 CM APPL. 45525/2024	JYOTSNA SHARMA V/s M/S VJ INFONET PVT. LTD.	SHIVANI KALRA	
		OTHER DETAILS OF ADVOCATES:		
22	RFA(COMM)-354/2024	PREM BAI V/s NARENDER KUMAR	IZHAR AHMAD	
		OTHER DETAILS OF ADVOCATES:		
23	RFA(COMM)-389/2024 CM APPL. 54340/2024	ROOPINDER SINGH V/s EMAAR MGF LTD & ORS.	PALLAVI SINGH, PALLAVI SINGH, ARJUN JAIN	
		OTHER DETAILS OF ADVOCATES: PALLAVI SINGH(PALLAVISINGH.ADV@GMAIL.COM)(9815691964)(PETITIONER) ROOPINDER SINGH(PALLAVSINGH.ADV@GMAIL.COM)(0)(PETITIONER) PALLAVI SINGH(PALLAVISINGH.ADV@GMAIL.COM)(9815691964)(PETITIONER) H SINGH(HSINGH@RRPL.NET)(0)(RESPONDENT) H SINGH(HSINGH@RRPL.NET)(0)(RESPONDENT) BHARAT GARG(BHARAT.GARG@EMAAR.AE)(0)(RESPONDENT) EMAAR MGF LTD(BHARAT.GARG@EMAAR.AE)(0)(RESPONDENT) PALLAVI SINGH(PALLIAVISINGH.ADV@GMAIL.COM)(9815691964)(PETITIONER) ARJUN JAIN(ARJ.JAIN@GMAIL.COM)(9711404505)(PETITIONER)		
24	RFA(COMM)-516/2024 CM APPL. 70326/2024 CM APPL. 70328/2024	M/S EMGREEN IMPEX LTD. V/s M/S VIJETA POLYMERS PVT. LTD.	AVNEESH ARPUTHAM	
		OTHER DETAILS OF ADVOCATES: AVNEESH ARPUTHAM (ADV.ANKITSHARMA30@GMAIL.COM)(9654412354)(PETITIONER) VIJETA POLYMERS(VIJETAPOLYMERSPVTLTD@GMAIL.COM)(0)(RESPONDENT) RAHUL (RAHULJAJS@YAHOO.CO.IN)(0)(RESPONDENT)		
25	W.P.(C)-5039/2019	VODAFONE IDEA LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX, & ANR.	DEEPAK CHOPRA AZB & PARTNERS, SANAT KAPOOR	
		OTHER DETAILS OF ADVOCATES: SANAT KAPOOR(SCU1965@GMAIL.COM,SUMITLALCHANDANI2010@GMAIL.COM)(9711466693)(PETITIONER)		
26	W.P.(C)-7608/2019	GREAT LEGALISATION MOVEMENT INDIA TRUST V/s UNION OF INDIA AND ORS.	AVINASHK K. SHARMA, DEV P BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: AVINASHK K. SHARMA()(9899128314)(PETITIONER)		
27	W.P.(C)-2610/2020	AMADEUS INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 2(2), NEW DELHI	MAYANK NAGI, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
28	W.P.(C)-3367/2023 CM APPL. 13060/2023	MIS ALTA VISTA INFO SOLUTIONS PVT LTD & ANR. V/s PRINCIPAL COMMISSIONER OF INCOME TAX	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHANRAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

29	W.P.(C)-3729/2023 CM APPL. 14440/2023	MOHIT KHULLAR V/s INCOME TAX OFFICER & ANR.	PIYUSH KUMAR KAMAL	
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR KAMAL(PIYUSHKAMALDELHI@GMAIL.COM)(8010199008)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
30	W.P.(C)-4305/2023 CM APPL. 16592/2023 CM APPL. 16593/2023	MADHVI GUPTA V/s INCOME TAX OFFICER & ORS.	ABHISHEK PARMAR, SHAILENDERA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: JUSTACY(ADVOCATEDG2021@GMAIL.COM)(9212678268)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) AIRTEL(121@IN.AIRTEL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SASONLINE(SUPPORT@SASONLINE.IN)()(RESPONDENT) SHAILENDERA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)		
31	W.P.(C)-4832/2023 CM APPL. 18677/2023	MADHU AGGARWAL V/s PRINCIPAL COMMISSIONER OF INCOME TAX & ORS.	RAJESH BABU GUPTA, SHAILENDERA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: V K SABHARWAL(VKSABHARWALDELHIHIGHCOURT@GMAIL.COM)(9811018059)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SHAILENDERA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)		
32	W.P.(C)-4848/2023 CM APPL. 18711/2023	H AND H HENNES AND MAURITZ RETAIL PRIVATE LIMITED V/s THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 10(1) NEW DELHI & ANR.	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA(OFFICE@VKLEGAL.IN)(9711033111)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9312228721)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
33	W.P.(C)-5156/2023 CM APPL. 20107/2023	MS GENPACT INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) ANIL SARYAL (ANILSARYAL@GMAIL.COM)(9810879518)(PETITIONER)		
34	W.P.(C)-5533/2023 CM APPL. 21645/2023	RANGOLI INFOCOM PRIVATE LIMITED V/s INCOME TAX OFFICER & ANR.	VIKAS JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS JAIN(VIKAS12527@GMAIL.COM)(9811066963)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
35	W.P.(C)-5740/2023 CM APPL. 22477/2023	MUKESH GOEL V/s INCOME TAX OFFICER WARD 62(1) DELHI & ANR.	ABHISHEK GARG, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ADMIN@AGSLEGAL.COM)(9056299999)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO20.1@INCOMETAX.GOV.IN)()(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
36	W.P.(C)-6216/2023 CM APPL. 18288/2025	LALIT GULATI V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 28(1), DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) VED JAIN(LITIGATION@VJALEGAL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
37	W.P.(C)-6799/2023	MANISHA AGARWAL V/s INCOME TAX OFFICER, WARD 59(1),DELHI & ORS.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJALEGAL.COM)(7327094333)(PETITIONER) INCOME TAX(DELHI.ITO59.1@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)()(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN, DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT)		
38	W.P.(C)-7625/2023 CM APPL. 29578/2023	PRAVASI ENTERPRISES LTD V/s INCOME TAX OFFICER WARD 20(1) DELHI	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(GAURAVJAIN81@REDIFFMAIL.COM)(9810262615)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

39	W.P.(C)-9328/2023 CM APPL. 35550/2023	RAJEEV KUMAR GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 58(1),DELHI & ANR.	T M SHIVAKUMAR	
		OTHER DETAILS OF ADVOCATES: SHIVAKUMAR T.M.(TMSKR1@YAHOO.COM)(9650011368)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCCIT@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.DCIT58.1@INCOMETAX.GOV.IN)()(RESPONDENT)		
40	W.P.(C)-11373/2023 CM APPL. 44256/2023	ANIL LOCKS PVT LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1) DELHI	KAPIL GOEL	
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
41	W.P.(C)-11709/2023 CM APPL. 45679/2023	AMIT GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 34 1 & ANR.	ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU(AJ@ABHIMANYUJHAMBA.COM)(9218999999)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
42	W.P.(C)-13915/2023 CM APPL. 54980/2023	CONTINENTAL ENGINEERING CORPORATION V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE INTERNATIONAL TAX 1(2)(1) DELHI & ANR.	ANKITA PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANKITA PRKASH()(9871278561)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
43	W.P.(C)-15923/2023 CM APPL. 64145/2023 WITH W.P.(C) 35/2024	SANJEEV AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
44	W.P.(C)-35/2024 CM APPL. 81/2024 CM APPL. 7836/2025 WITH W.P.(C) 15923/2023	SUDHIR AGARWAL V/s DY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28 & ORS.	ANKIT AGARWAL, SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
45	W.P.(C)-6121/2024 CM APPL. 25426/2024	NAARI PHARMA PVT. LTD. V/s THE ASSESSMENT UNIT NATIONAL FACELESS ASSESSMENT CENTRE INCOME TAX DEPARTMENT & ORS.	TUSHAR SINGH	
		OTHER DETAILS OF ADVOCATES: TUSHAR SINGH AND SANDEEP HUILGOL(TUSHARDSINGH145@GMAIL.COM, SANDEEP@HLCHAMBERS.IN)(9811634530)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
46	W.P.(C)-10656/2024 CM APPL. 43854/2024	QUICK INFOTECH SOLUTION PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 20 (3) DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMI@SALILKAPOOR.CO)(9810868180)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
47	W.P.(C)-10692/2024 CM APPL. 43960/2024	GURKIRAT BPO SERVICES LLP V/s ASSISTANT COMMSSIONER OF INCOME TAX CIRCLE 34 (1), DELHI & ANR.	KUNAL KAHOL	
		OTHER DETAILS OF ADVOCATES: ROHIT SUD AND KULJEET KAUR(KUNAL.KAHOL@GMAIL.COM)(9999828717)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
48	W.P.(C)-13063/2024 CM APPL. 54487/2024	SH. RAGHAV AGARWAL V/s INCOME TAX OFFICER WARD-34 (1) NEW DELHI & ANR.	VIBHOOTI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: VIBHOOTI MALHOTRA(OFFICE@RKSLAW.IN)(1141607299)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
49	W.P.(C)-13451/2024 CM APPL. 56225/2024	SURESH CHAND GARG V/s ASSTT. COMMISSIONER OF INCOME TAX, CIRCLE 43(1), & ORS.	SATYEN SETHI	

		OTHER DETAILS OF ADVOCATES: **SATYEN SETHI(SATYENSETHI@GMAIL.COM)(1126510104)(PETITIONER)** **INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN,** **DELHI.DCIT.43.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)** **INCOME TAX(CIT.AJ.CBDT@INCOMETAX.GOV.IN)(0)(RESPONDENT)**		
50	**W.P.(C)-1938/2025** **CM APPL. 9067/2025**	**APTIV GLOBAL OPERATIONS LIMITED** **V/s COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)- 1, DELHI & ANR.**	**SHANKEY AGRAWAL**	
		OTHER DETAILS OF ADVOCATES: **MUKESH BUTANI/ SHANKEY AGRAWAL/ HARSH SHUKLA(SHANKEY.AGRAWAL@BMRLEGAL.IN)(9650687645)(PETITIONER)** **INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN,** **DELHI.DCIT.IT1.1.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)** **INCOME TAX(DELHI.PCIT.IT1@INCOMETAX.GOV.IN)(0)(RESPONDENT)**		
CONNECTED MATTERS (ANMM)				
51	**ITA-222/2020** **CM APPL. 33395/2020** **WITH ITA 223/2020** **ITA 225/2020** **ITA 229/2020** **ITA 176/2022**	**YUM RESTAURANTS MARKETING PVT. LTD.** **V/s PRINCIPAL COMMISSIONER OF INCOME TAX-9,**	**SANAT KAPOOR, SANAT KAPOOR, MAYANK NAGI**	
		OTHER DETAILS OF ADVOCATES: **SALIL KAPOOR, SANAT KAPOOR(ANANYA@SALIKAPOOR.CO)(23311355)(PETITIONER)** **INCOMETAX(DELHI.DCIT.JUDICAIL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)** **MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)**		
52	**ITA-223/2020** **CM APPL. 33397/2020**	**YUM RESTAURANTS MARKETING PVT. LTD.** **V/s PRINCIPAL COMMISSIONER OF INCOME TAX-9,**	**SANAT KAPOOR, SANAT KAPOOR, MAYANK NAGI**	
		OTHER DETAILS OF ADVOCATES: **SALIL KAPOOR, SANAT KAPOOR(ANANYA@SALIKAPOOR.CO)(23311355)(PETITIONER)** **AMARATHA(AMARATHA@YAHOO.COM)()(RESPONDENT)** **INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)** **MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)**		
53	**ITA-225/2020** **CM APPL. 33420/2020**	**YUM RESTAURANTS MARKETING PVT. LTD.** **V/s PRINCIPAL COMMISSIONER OF INCOME TAX-9,**	**SANAT KAPOOR, SANAT KAPOOR, MAYANK NAGI**	
		OTHER DETAILS OF ADVOCATES: **SALIL KAPOOR , SANAT KAPOOR(ANANYA@SALILKAPOOR.CO)(23311355)(PETITIONER)** **AMARATHA(AMARATHA@YAHOO.COM)()(RESPONDENT)** **MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)**		
54	**ITA-229/2020** **CM APPL. 34063/2020**	**YUM RESTAURANTS MARKETING PVT. LTD.** **V/s PRINCIPAL COMMISSIONER OF INCOME TAX-9,**	**SANAT KAPOOR, SANAT KAPOOR, MAYANK NAGI**	
		OTHER DETAILS OF ADVOCATES: **SALIL KAPOOR, SANAT KAPOOR,ANANYA KAPOOR, SOUMYA SINGH(ANANYA@SALILKAPOOR.CO)(23311355)(PETITIONER)** **DCIT(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER)** **AMARATHA(AMARATHA@YAHOO.COM)()(RESPONDENT)** **MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)**		
55	**ITA-176/2022**	**YUM RESTAURANTS MARKETING PVT LTD** **V/s INCOME TAX OFFICER WARD 27(4) DELHI**	**MAYANK NAGI**	
		OTHER DETAILS OF ADVOCATES: **MAYANK NAGI, PULKIT VERMA(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)** **INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)**		
56	**ITA-26/2023** **WITH ITA 27/2023**	**YUM RESTAURANTS MARKETING PVT LTD** **V/s PR COMMISSIONER OF INCOME TAX 9**	**MAYANK NAGI**	
		OTHER DETAILS OF ADVOCATES: **MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)** **DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)**		
57	**ITA-27/2023**	**YUM RESTAURANTS MARKETING PVT LTD** **V/s PR COMMISSIONER OF INCOME TAX 9**	**MAYANK NAGI**	
		OTHER DETAILS OF ADVOCATES: **MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)** **DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)**		
58	**ITA-28/2023**	**YUM RESTAURANTS MARKETING PVT LTD** **V/s PR COMMISSIONER OF INCOME TAX 9**	**MAYANK NAGI**	
		OTHER DETAILS OF ADVOCATES: **MAYANK NAGI(NAYAKNAGI@GMAIL.COM)(9818656669)(PETITIONER)** **DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)**		
FOR FINAL HEARING				
59	**FAO (COMM)-117/2023** **WITH FAO (COMM) 124/2023**	**M/S AMIT BROTHERS** **V/s INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCES**	**ANKIT GUPTA**	

		OTHER DETAILS OF ADVOCATES: AMIT(AMITDBROTHERSDELHI@GMAIL.COM)()(PETITIONER) ANKIT & S C GUPTA(ANKKIT09@YAHOO.COM)(9999568812)(PETITIONER) INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCES(MSBHATI68@GMAIL.COM)()(RESPONDENT)		
60	FAO (COMM)-124/2023	INSTITUTE OF HUMAN BEHAVIOUR AND ALLIED SCIENCES IHBAS V/s M/S AMIT BROTHERS	TUSHAR SANNU DAHIYA, ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU(TUSHARSCHAMBERS@GMAIL.COM)()(PETITIONER) ANKKIT(ANKKIT09@YAHOO.COM)(9999568812)(RESPONDENT) ANKIT GUPTA(ANKKIT09@YAHOO.COM)(9999568812)(RESPONDENT)		
61	FAO (COMM)-193/2023	INDIABULLS COMMERCIAL CREDIT LIMITED V/s GOVIND PRASAD BIRLA & ORS.	VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI()()(PETITIONER) GOVIND PRASAD BIRLA AND ORS.(RKM_MODI@REDIFFMAIL.COM, SALES@OMFINANCE.NET)()(RESPONDENT)		
62	RFA(COMM)-17/2023	PARMOD KUMAR GOEL V/s DELHI DEVELOPMENT AUTHORITY	BHUPESH NARULA	
		OTHER DETAILS OF ADVOCATES: ICON OF HUMANITY(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) ICON OF HUMANITY(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
FOR DISPOSAL				
63	ITA-165/2020 CM APPL. 8157/2020	THE PR. COMMISSIONER OF INCOME TAX-09 V/s WEL INTERTRADE (P) LTD.	RUCHIR BHATIA, PRAKASH KUMAR, SIDHANT KUMAR	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER) PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(RESPONDENT) SIDHANT KUMAR(SIDHANT@SIDHANTKUMAR.NET)(9873047772)(PETITIONER)		
FOR FINAL DISPOSAL				
64	ITA-87/2018	FINANCIAL INCLUSION TRUST V/s DIRECTOR OF INCOME TAX (EXEMPTIONS)	ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR(ARVI1961@GMAIL.COM)(9868106067)(PETITIONER)		
PART-HEARD MATTERS				
65	FAO(OS) (COMM)-89/2023	M/S MAGUS CONSORTIUM ORCHID AVENUE PVT LTD V/s M/S MAS DEVELOPERS PVT LTD	AKSHAY CHANDRA, BHUSHAN KAPUR	
		OTHER DETAILS OF ADVOCATES: AKSHAY CHANDRA & VIKAS SHARMA(ADVOCATEAKSHAYCHANDRA@GMAIL.COM)(9910401230)(PETITIONER) M/S MAS DEVELOPERS PVT LTD(MASDEVELOPERSPVT@GMAIL.COM)()(RESPONDENT) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(RESPONDENT)		
66	ITA-384/2023 CM APPL. 36178/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S HAL OFFSHORE LTD.	SANJAY KUMAR, SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT.CEN2@INCOMETAX.GOV.IN)()(PETITIONER) HAL OFFSHORE LTD(CANISHANTGOYAL@HOTMAIL.COM)()(RESPONDENT) SHAANTANU JAIN(DSLEGAL2018@GMAIL.COM)(9871544495)(RESPONDENT)		
67	ITA-386/2023 WITH ITA 387/2023	REKHA KHAITAN V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 19 DELHI	ANAND KIRAN CHAUDHURI	
		OTHER DETAILS OF ADVOCATES: ANAND CHAUDHURI(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) INCOME TAX(DELHI.CIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
END OF THE BOARD MATTERS				
68	ITA-417/2023	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-2 V/s M/S MONDON INVESTMENT LTD.	SANJAY KUMAR, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: INCOME TAX(DELHI.CIT.IT2@INCOMETAX.GOV.IN)()(PETITIONER) SANJAY KUMAR, EASH KADIAN (ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) M/S MONDON INVESTMENT LTD(RAKESH@KHIWANIANDCO.COM)()(RESPONDENT) DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-948/2018	TARC PROJECTS LIMITED V/s UNION OF INDIA & ORS.	J.K. MITTAL, BHARTHI RAJU, HARPREET SINGH	Listing Remarks: PH
		OTHER DETAILS OF ADVOCATES: J.K. MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER)		
2	W.P.(C)-5943/2023	BABA JUTE MILLS PVT LTD V/s UNION OF INDIA & ORS.	DARPAN BHUYAN, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: S.SEETHARAMAN(DARPAN@SARVADA.COM)(9873491016)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT)		
FOR ADMISSION				
3	CUSAA-52/2025 CM APPL. 14379/2025	BROADWINGS LOGISTICS PVT. LTD. V/s PRINCIPAL COMMISSIONER, CUSTOMS - IMPORT, NEW DELHI	KRISHNA SRINIVASAN	
		OTHER DETAILS OF ADVOCATES: VIPIN KR YADAV(ADVOCATEVIPINYADAV@GMAIL.COM)(981055677)(PETITIONER) COMMRACCIMP(COMMRACCIMP-CUSDEL@NIC.IN)(0)(RESPONDENT)		
4	W.P.(C)-14051/2024 CM APPL. 58805/2024	M/S ASIAN RADHIKA MULTIPLEXES PVT LTD V/s SH HRUSHIKESH AND ANR	MANISH KUMAR SHEKHARI	
		OTHER DETAILS OF ADVOCATES: MZM LEGAL LLP(SWAPNIL.SRIVASTAVA@MZMLEGAL.COM)(9953189351)(PETITIONER) CBIC, ANURAG(DGAP.CBIC@GOV.IN, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		

5	W.P.(C)-1349/2025	RAMAN ENTERPRISES V/s COMMISSIONER OF SGST DELHI AND ANR	SUBHASH CHANDRA	
		OTHER DETAILS OF ADVOCATES: SHAILENDRA VERMA(ADSHAILENDER@GMAIL.COM)(9267979878)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		
6	W.P.(C)-3294/2025 CM APPL. 15563/2025	HIND PAPER HOUSE V/s THE COMMISSIONER STATE GOODS AND SERVICE TAX DELHI & ANR.	VIJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: VIJAY GUPTA(VIJAY3771@YAHOO.CO.IN)(9810663833)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	CUSAA-196/2019 CM APPL. 30929/2019	A.T.MAIDEEN V/s COMMISSIONER OF CUSTOMS (PREVENTIVE) NEW CUSTOMS HOUSE, NEW DELHI	SHUBHANKAR JHA	
		OTHER DETAILS OF ADVOCATES: SHUBHANKAR JHA(SHUBHANKAR.JHA@GMAIL.COM)(9999233551)(PETITIONER)		
8	CUSAA-9/2024 CM APPL. 6864/2024	QUALCOMM INDIA PRIVATE LIMITED V/s COMMISSIONER OF CUSTOMS, DELHI AND ORS.	VIVEK SARIN, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN , DIVYANSHI , AKASH(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) QUALCOMM INDIA PVT LTD(GANESHSR@QTI.QUALCOMM.COM)(9611127678)(PETITIONER) VIVEK SARIN, DIVYANSHI(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) SANJEEV (SANJEEVNARULA.CGSC@GMAIL.COM)()(RESPONDENT) SATISH(SATISHLAW@YAHOO.COM)()(RESPONDENT) SATISH(SATISHLAW@YAHOO.COM)()(RESPONDENT) SANJEEV(SANJEEVNARULA.CGSC@GMAIL.COM)()(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		
9	SERTA-20/2024	M/S THE DELHI GOLF CLUB V/s COMMISSIONER OF CENTRAL TAX, SOUTH DELHI COMMISSIONERATE, CGST DELHI & ANR.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(8010333998)(PETITIONER) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
10	W.P.(C)-2524/2019	VIKAS ECOTECH LTD. V/s THE ADDITIONAL DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE & ORS.	PRIYADARSHI MANISH, ADITYA SINGLA, ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(9910014337)(RESPONDENT)		
11	W.P.(C)-5931/2020 CM APPL. 21440/2020	DOUBLE STOREY NEW RAJINDER NAGAR RESIDENT WELFARE ASSOCIATION, & ORS. V/s THE DEPUTY COMMISSIONER, NORTH DELHI MUNICIPAL CORPORATION,	PALLAVI PARMAR, KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: DOUBLE STOREY NEW RAJINDER NAGAR RESIDENT WELFARE ASSOCIATION,(DOUBLESTOREYWELFAREASSOCIATION@GMAIL.COM)()(PETITIONER) DOUBLE STOREY NEW RAJINDER NAGAR RESIDENT WELFARE ASSOCIATION,(DOUBLESTOREYWELFAREASSOCIATION@GMAIL.COM)()(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) MR. AKHIL MITTAL()(9212504099)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER)		
12	W.P.(C)-4214/2021	M/S RAKSHIT ESTATE PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ORS.	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: PUNEET AGARWAL AND DEEPAK ANAND(PUNEET@ALALEGAL.IN)(9910039942)(PETITIONER) DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER) SONU BHATNAGAR(SONUBHATNAGAROFFICE@GMAIL.COM)(9810134678)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
13	W.P.(C)-12579/2021 CM APPL. 45742/2023	CAMPUS ACTIVEWEAR PRIVATE LIMITED V/s COMMISSIONER OF VAT, DELHI	VINEET BHATIA, SAMEER VASHISHT, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		BHATIA (BHATIAV68@GMAIL.COM)()(PETITIONER) VINEET (VINEET@BNBLEGAL.IN)()(RESPONDENT) SAMEER VASHISHT(SAMEERVASHISHT.ASC@GMAIL.COM)(9871657630)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
14	W.P.(C)-10932/2022	M/S GURBANI EXPORTS V/s UNION OF INDIA & ORS.	MALABIKA SARKAR, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: G.K. SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) RAVI PRAKASH(ANKITSINGHBHADAR@GMAIL.COM)(8368861101)(RESPONDENT)		
15	W.P.(C)-17308/2022	T.T. LIMITED V/s UNION OF INDIA AND ANR.	SHILPI JAIN SHARMA, MUKUL RAAO	
		OTHER DETAILS OF ADVOCATES: SHILPI M JAIN()(9650002552)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MUKUL RAAO(WHITECOLLARADV@GMAIL.COM)(9650640008)(PETITIONER)		
16	W.P.(C)-6948/2023	OGULJEREN DERCHIYEVA V/s UNION OF INDIA	DR. ASHUTOSH, ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: DR. ASHUTOSH(DR.ASHUTOSHADV@GMAIL.COM)(9968686838)(PETITIONER) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM, CCCDELHIZONE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(9910014337)(RESPONDENT)		
17	W.P.(C)-11707/2023 CM APPL. 45678/2023	M/S ACME INDIA PVT LTD V/s UNION OF INDIA & ORS.	ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ADVOCATE AND LEGAL CONSULATNTS(VIVEKKUMAR@AKASSOCIATES.ORG.IN)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) OFFICE OF THE ASSISTANT COMMISSIONER(LEGAL.CGSTDELHISOURTH@GOV.IN)()(RESPONDENT)		
18	W.P.(C)-155/2024 CM APPL. 662/2024	MS SAPTAGIRI RESTAURANT PVT LTD V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-4970/2024	M/S ALLEN ENTERPRISES V/s PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX SOUTH DELHI	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF PRANAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) LEGAL CGST DELHI SOUTH(LEGAL.CGSTDELHISOURTH@GOV.IN)()(RESPONDENT)		
20	W.P.(C)-10907/2024	SOM PAL V/s SPECIAL CP, TRAFFIC MANAGEMENT DIVISION AND ORS	ADITYA	
		OTHER DETAILS OF ADVOCATES: ADITYA AND KAILASH KUMAR JHA(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
21	W.P.(C)-15525/2024 CM APPL. 65181/2024	SPARKIN SUNLIT PRIVATE LIMITED THROUGH ITS DIRECTORS NAKUL BHARDWAJ (2018 -19) V/s COMMISSIONER DELHI GOODS AND SERVICE TAX AND ANR	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR/ PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, RALAWCO, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, RALAWCO@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		
22	W.P.(C)-17907/2024 CM APPL. 76212/2024	M/S MARUTI SUZUKI CENTER FOR EXCELLENCE (FORMERLY MARUTI CENTER FOR EXCELLENCE) V/s THE ASSISTANT COMMISSIONER, CENTRAL TAX, CENTRAL EXCISE AND SERVICE TAX, DELHI SOUTH COMMISSIONERATE & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V.LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) HARPREET SINGH, CGST DELHI SOUTH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT)		

23	W.P.(C)-2842/2025 CM APPL. 13456/2025 CM APPL. 13457/2025	TARA SINGH V/s DELHI REGISTRAR OF CO OPERATIVE SOCIETIES & ORS.	VIPIN DILAWARI	
		OTHER DETAILS OF ADVOCATES: VIPIN DILAWARI , MANJU BALA(VIPINDILAWARI83@GMAIL.COM)(9312203957)(PETITIONER) RAMESH SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
24	CUSAA-46/2021 CM APPL. 41756/2021 CM APPL. 9888/2024 WITH CUSAA 47/2021	PRINCIPAL COMMISSIONER OF CUSTOMS PREVENTIVE V/s LATE SH. DEEPAK HANDA S/O SH. VIJAY KUMAR HANDA (SINCE DECEASED THROUGH HIS LRS	SATISH KUMAR, AKHIL KRISHAN MAGGU, SONU BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) ANKIT GOEL(GOELANKITADV@GMAIL.COM)()(RESPONDENT) AKHIL KRISHAN MAGGU, VIKAS (MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) AKHIL KRISHAN MAGGU, VIKAS (MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) SONU(SONUBHATNAGAROFFICE@GMAIL.COM)()(RESPONDENT) SONU(SONUBHATNAGAROFFICE@GMAIL.COM)()(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER)		
25	CUSAA-47/2021 CM APPL. 43587/2021 CM APPL. 38502/2023 CM APPL. 9876/2024	PRNCIPAL COMMISSIONER OF CUSTOMS PREVENTIVE V/s RAVI HANDA	SATISH KUMAR, ANKIT GOEL, AKHIL KRISHAN MAGGU, SONU BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR (SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) ANKIT GOEL(GOELANKITADV@GMAIL.COM)()(RESPONDENT) ANKIT GOEL(GOELANKITADV@GMAIL.COM)(9810608279)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT) AKHIL KRISHAN MAGGU, VIKAS (MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) SONU(SONUBHATNAGAROFFICE@GMAIL.COM)()(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER)		
26	CUSAA-56/2021 CM APPL. 47063/2021 WITH CUSAA 46/2021 CUSAA 47/2021 W.P.(C) 9515/2021 CUSAA 57/2021	RAVI HANDA V/s PRINCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE)	ANKIT GOEL, SONU BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: ANKIT GOEL(GOELANKITADV@GMAIL.COM)(9810608279)(PETITIONER) SATISH(SATISHLAW@YAHOO.COM)()(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER)		
27	CUSAA-57/2021 CM APPL. 47579/2021	LATE SH. DEEPAK HANDA S/O SH. VIJAY KUMAR HANDA (SINCE DECEASED THROUGH HIS LRS V/s PRINCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE)	ANKIT GOEL, SONU BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: ANKIT GOEL(GOELANKITADV@GMAIL.COM)(9810608279)(PETITIONER) SATISH(SATISHLAW@YAHOO.COM)()(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT)		
28	W.P.(C)-9515/2021 CM APPL. 29504/2021	DEEPAK HANDA & ANR. V/s PRINCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE) & ORS.	ANKIT GOEL, ANKIT GOEL	
		OTHER DETAILS OF ADVOCATES: ANKIT GOEL(GOELANKITADV@GMAIL.COM)(9810608279)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
29	CUSAA-72/2023 CM APPL. 49095/2023 CM APPL. 525/2024	KASHI KUMAR AGGARWAL V/s PRINCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE), NEW DELHI	ADITYA GIRI, SONU BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: ADITYA GIRI(ADVOCATEADITYAGIRI@GMAIL.COM)(9818674037)(PETITIONER) PRINCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE)(SATISHLAW@YAHOO.COM)()(RESPONDENT) ADITYA(ADITYAGIRI@GGIRILAW.IN)()(PETITIONER) SONU BHATNAGAR OFFICE(BHATNAGARSONU@GMAIL.COM)(9810134678)(RESPONDENT) ADITYA (ADVOCATEADITYAGIRI@GMAIL.COM)()(RESPONDENT)		
30	CUSAA-79/2023 CM APPL. 55121/2023	COMMISSIONER OF CUSTOMS (PREV.) NEW CUSTOMS HOUSE V/s KASHI KUMAR AGGARWAL	SONU BHATNAGAR, ADITYA GIRI	
		OTHER DETAILS OF ADVOCATES: COMMISSIONER OF CUSTOMS(CUSTOMSPREVENTIVELEGAL@GMAIL.COM)()(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) ADITYA GIRI(ADVOCATEADITYAGIRI@GMAIL.COM)(9818674037)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
31	**LPA-335/2015 CM APPL. 10003/2015 CM APPL. 10006/2015 WITH LPA 652/2018**	**UNION OF INDIA V/s M/S MALIK TANNING INDUSTRIES**	**NIDHI MOHAN PARASHAR, NAVEEN MALHOTRA, PIYUSH BERIWAL**	
		OTHER DETAILS OF ADVOCATES: PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(PETITIONER)		
32	**LPA-652/2018 WITH LPA 657/2018 LPA 659/2018 LPA 660/2018 LPA 661/2018 LPA 335/2015 LPA 335/2015**	**DIRECTORATE GENERAL OF FOREIGN TRADE V/s M/S HIGH VALUE EXIM PVT LTD**	**NIDHI MOHAN PARASHAR, LEX MALGAN**	
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR()(9953899908)(PETITIONER)		
33	**LPA-657/2018**	**DIRECTORATE GENERAL OF FOREIGN TRADE V/s M/S WELLDONE EXIM PVT LTD**	**ANURAG AHLUWALIA, LEX MALGAN**	
		OTHER DETAILS OF ADVOCATES: ANURAG AHLUWALIA()(9953899908)(PETITIONER)		
34	**LPA-659/2018**	**DIRECTORATE GENERAL OF FOREIGN TRADE V/s M/S RBD INTERNATIONAL**	**NIDHI MOHAN PARASHAR, LEX MALGAN, ARTI BANSAL**	
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR()(9953899908)(PETITIONER) ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(PETITIONER)		
35	**LPA-660/2018**	**DIRECTORATE GENERAL OF FOREIGN TRADE V/s M/S GOOD ONE TRADERS PVT LTD**	**NIDHI MOHAN PARASAHR, LEX MALGAN**	
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASAHR()(9953899908)(PETITIONER)		
36	**LPA-661/2018**	**DIRECTORATE GENERAL OF FOREIGN TRADE V/s M/S ATTIRE DESIGNERS PVT LTD**	**NIDHI MOHAN PARASHAR**	
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR()(9953899908)(PETITIONER)		
FOR COMPLIANCE				
37	**W.P.(C)-2666/2025 (Disposed off case)**	**ZHINET BANU NAZIR DADANY V/s COMMISSIONER OF CUSTOMS NEW DELHI**	**PRABJYOTI KAUR CHADHA**	
		OTHER DETAILS OF ADVOCATES: D.S. CHADHA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) PRABJYOTI, PANKAJ(PRABHJYOTIKAUR@YAHOO.CO.IN, PANKAJ.JUNGPURA@GMAIL.COM)(0)(RESPONDENT) IGI LEGAL DELHI(IGILEGALDELHI@GMAIL.COM)(0)(RESPONDENT)		
38	**W.P.(C)-2767/2025 (Disposed off case)**	**M/S PRENDA CREATIONS PVT. LTD. V/s UNION OF INDIA & ORS.**	**MANUJ SABHARWAL**	
		OTHER DETAILS OF ADVOCATES: SAURABH KAPOOR/ MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) SONIA, CEXDEL, UNION OF INDIA(SONIASLAW@HOTMAIL.COM, COMMR-CEXDEL1@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI NORTH LEGAL, CUSDEL(DELHINORTH-LEGAL@GOV.IN, COMMRPREV-CUSDEL@NIC.IN, COMMRICDPPG-CUSDEL@GOV.IN)(0)(RESPONDENT) CBEC, CCGEN(CCCPDZ-CBEC@NIC.IN, CCGEN-DELHI@GOV.IN)(0)(RESPONDENT)		
FOR FINAL DISPOSAL				
39	**W.P.(C)-12697/2024 CM APPL. 60249/2024 CM APPL. 60250/2024 CM APPL. 16216/2025 CM APPL. 16217/2025**	**KISHAN CHAND AND ORS. V/s MUNICIPAL CORPORATION OF DELHI AND ORS.**	**SANJAY BANIWAL**	
		OTHER DETAILS OF ADVOCATES: SANJAY BANIWAL (SANJAY1BANIWAL@GMAIL.COM)(8810641307)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY BANIWAL(SANJAY1BANIWAL@GMAIL.COM)(8810641307)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANJAY BANIWAL(SANJAY1BENIWAL@GMAIL.COM)(8810641307)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 04
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-282/2024 CM APPL. 1265/2024 CM APPL. 4347/2024 CM APPL. 13008/2024 WITH W.P.(C) 2087/2024	INSP GD BHANWAR SINGH BOCHLYA V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)(8368422800)(RESPONDENT) ANKUR CHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) RUCHIR MISHRA(RUCHIRMISHRA79@YAHOO.CO.IN)(8368422800)(RESPONDENT)		
2	W.P.(C)-2087/2024 CM APPL. 8673/2024 CM APPL. 16151/2024	PRASHANT PRAKASH V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANKUR CHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANSHUMAN SINGH(ADVOCATEANSHUMAN1458@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-1637/2024 CM APPL. 6771/2024	SI (GD) AJAY KHUNGUR DAIMARI V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	RFA(OS)-12/2024 CM APPL. 22096/2024 CM APPL. 44309/2024	M/S HARISONS AND ORS V/s S. BHAG SINGH (D) THR LRS AND ORS	VIVEK B SAHARYA, SHWETA KAPOOR, ARUN VOHRA	
		OTHER DETAILS OF ADVOCATES: VIKRAM HRANANDANI(VIKRAMHIRA@YAHOO.CO.IN)(9810039458)(PETITIONER) A C MITTAL, VIVEK(VIVESHBSAHARYA@YAHOO.CO.IN)(9811156831)(PETITIONER) LOVDEELP SINGH (REGINA.GAHUNIA@GMAIL.COM)(7035986440)(RESPONDENT) MALKIT SINGH(GEGINA.GAHUNIA@GMAIL.COM)(7035986440)(RESPONDENT) MENDIR SINGH(KHOSMENDIRSINGH@GMAIL.COM)(9891607027)(RESPONDENT) AC MITTAL(VIVEKBSHARYA@YAHOO.CO.IN)(9811156831)(PETITIONER) MELVIN(MELVIN.GAHUNIA@GMAIL.COM)(0)(RESPONDENT) SHWETA KAPOOR(ADV.SHWETAKAPOOR@GMAIL.COM)(0)(RESPONDENT) KHOSMENDIR(KHOSMENDIRSINGH@GMAIL.COM)(0)(RESPONDENT) SHWETA KAPOOR(ADV.SHWETAKAPOOR@GMAIL.COM)(9810138025)(RESPONDENT) SHWETA KAPOOR(ADV.SHWETAKAPOOR@GMAIL.COM)(9810138025)(RESPONDENT) SHWETA KAPOOR(ADV.SHWETAKAPOOR@GMAIL.COM)(9810138025)(RESPONDENT) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM)(9811089104)(RESPONDENT)		
FOR ADMISSION				
2	FAO(OS)-10/2023	NEERA BURRA & ANR. V/s AKASH MOHAN GUPTA	SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: S.SANTANAM SWAMIN(DHC@G10.IN)(9810091154)(PETITIONER) AMGINGT(AMGINTL2007@GMAIL.COM)(9650422311)(PETITIONER) NEETIKA(NEETIKA.BAJAJ@ZEUS.FIRM.IN)()(RESPONDENT) VIVEK(VIVEK.KOHLI@ZEUS.FIRM.IN,AYUSHMAN.KACKER@ZEUS.FIRM.IN)()(RESPONDENT)		
3	W.P.(C)-17342/2024 CM APPL. 73812/2024 CM APPL. 73813/2024 WITH W.P.(C) 17356/2024 W.P.(C) 17370/2024	NATIONAL COUNCIL FOR CEMENT BUILDING MATERIALS V/s PARDEEP KUMAR AND ORS	KIRAN YADAV, RAHUL RAJ MISHRA	
		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) LILYTHOMAS, UNION OF INDIA(OFFICE@LILYTHOMAS.ORG, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAHUL RAJ MISHRA(RO1OMISHRA@GMAIL.COM)(9650174045)(RESPONDENT)		
4	W.P.(C)-17356/2024 CM APPL. 73900/2024 CM APPL. 73901/2024 CM APPL. 15426/2025 WITH W.P.(C) 17370/2024	NATIONAL COUNCIL FOR CEMENT AND BUILDING MATERIALS V/s ANITA CHOPRA AND ORS.	KIRAN YADAV, PIYUSH BERIWAL, RAHUL RAJ MISHRA	

		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) LILYTHOMAS, UNION OF INDIA(OFFICE@LILYTHOMAS.ORG, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(PETITIONER) SURESH TIRPATHY(SURESHTRIPATHY65@GMAIL.COM)(0)(RESPONDENT) RAHUL RAJ MISHRA(RO1OMISHRA@GMAIL.COM)(9650174045)(RESPONDENT)		
5	W.P.(C)-17370/2024 CM APPL. 73965/2024 CM APPL. 73966/2024	NATIONAL COUNCIL FOR CEMENT BUILDING MATERIALS V/s SHRI SATISH KUMAR AGARWAL AND ORS	KIRAN YADAV, RAHUL RAJ MISHRA	
		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY, KIRAN YADAV(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) UOI AND ORS(UOIDHC@GMAIL.COM, OFFICE@LILYTHOMAS.ORG)(0)(RESPONDENT) RAHUL RAJ MISHRA(RO1OMISHRA@GMAIL.COM)(9650174045)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	LPA-821/2023 CM APPL. 64986/2023 CM APPL. 64988/2023 CM APPL. 15803/2025	UNIVERSITY OF DELHI V/s DR KIRAN GUPTA & ORS.	HARDIK RUPAL, SHASHANK SHEKHAR, APOORV KURUP, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: MOHINDER J S RUPAL()(9811151216)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) S SHEKHAR(SSHEKHAR.ASSOCIATES@GMAIL.COM)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) HARDIK RUPAL(HARDIKRUPAL@GMAIL.COM)()(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(PETITIONER) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		
7	LPA-639/2024 CM APPL. 40578/2024	FCI CANTEEN EMPLOYEES UNION V/s UNION OF INDIA & ORS.	CHANDRA SHEKHAR, MANOJ	
		OTHER DETAILS OF ADVOCATES: CHANDRA SHEKHAR(JURISPERTITUS82@GMAIL.COM)(9810333257)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANOJ(MANOJ@MANOJADVOCATE.COM)(0)(RESPONDENT) MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT)		
8	LPA-704/2024 CM APPL. 42694/2024 CM APPL. 42695/2024	PRATIBHA V/s UNION OF INDIA & ANR.	ZAHID ALI, RAJESH MAHINDRU	
		OTHER DETAILS OF ADVOCATES: ZAHID(ADV.ZAHID76@GMAIL.COM)(9871099868)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) LIF(KAMALNCO@GMAIL.COM)(0)(RESPONDENT) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(PETITIONER)		
9	MAT.APP.(F.C.)-183/2018	SUGANDHA GUPTA V/s AMIT GUPTA	BANKEY BIHARI	
		OTHER DETAILS OF ADVOCATES: BANKEY BIHARI()(9350026048)(PETITIONER)		
10	MAT.APP.(F.C.)-331/2018	SMITA TRIPATHI @ SARANGI V/s MANAS RANJAN TRIPATHI	PRAVEEN MISHRA, RAHUL POONIA	
		OTHER DETAILS OF ADVOCATES: PRAVEEN MISHRA()(9560473350)(PETITIONER) RAHUL POONIA(RAHULPOONIA994@GMAIL.COM)(9953323099)(PETITIONER)		
11	MAT.APP.(F.C.)-161/2023 CM APPL. 28877/2023	DIPAK GUPTA V/s SMT SEEMA RANI BARKHA JAISWAL	JUHI ARORA, AVIRAL SAXENA	
		OTHER DETAILS OF ADVOCATES: JUHI ARORA & ASSOCIATES(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) SEEMA RANI BARKHA JAISWAL(OMPRAKASH24072016@GMAIL.COM)()(RESPONDENT) AVIRAL SAXENA(ADV.AVIRAL@YAHOO.COM)(9990589126)(PETITIONER)		
12	MAT.APP.(F.C.)-262/2023	PARMENDER KUMAR V/s SMT ANITA	SANAT KUMAR, VINAYAK BATTA	
		OTHER DETAILS OF ADVOCATES: VINAYAK BATTA(VINAYAK.BATTA91@GMAIL.COM)(9873980084)(PETITIONER)		
13	MAT.APP.(F.C.)-350/2023	ESAM AHMED BILGRAMI V/s AALIYA SAEED DANG	SANDHYA GUPTA, NIDHI MEHROTRA MEHROTRA	
		OTHER DETAILS OF ADVOCATES: SANDHYA GUPTA & ASSOCIATES()(9811177828)(PETITIONER) MIRAL(ADANG@MIRAL.AE)()(RESPONDENT) NIDHI MEHROTRA MEHROTRA(NIDHI@NMLAWOFFICES.IN)(8447888313)(RESPONDENT)		

14	MAT.APP.(F.C.)-123/2024	DR. SURENDRA KUMAR V/s MS. VIMLESH KUMARI	ANKIT BHADORIA	
		OTHER DETAILS OF ADVOCATES: UMESH SINGH(USBHADORIA@GMAIL.COM)(9871329898)(PETITIONER)		
15	MAT.APP.(F.C.)-239/2024 CM APPL. 42598/2024	NEHA JAIN V/s RACHIT JAIN	ARCHIT SINGHAL	
		OTHER DETAILS OF ADVOCATES: U K SINGHAL, ARSCHIT SINGHAL(LEGAL@SIGMALEGAL.IN)(9599043045)(PETITIONER) RACHIT(RCHT.IN@GMAIL.COM)(0)(RESPONDENT)		
16	MAT.APP.(F.C.)-252/2024 CM APPL. 45144/2024 CM APPL. 45186/2024	SMT SHIKHA BADHANI V/s SHRI HEMANT BADHANI	RANJIT SINGH SAHNI	
		OTHER DETAILS OF ADVOCATES:		
17	MAT.APP.(F.C.)-313/2024 CM APPL. 56064/2024 CM APPL. 64842/2024	GAURAV BATRA V/s DISHA GUPTA	ALOK BHACHAWAT, ALOK BHACHAWAT, SHREYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: MOHD SAMEER(CONTACT@BHACHAWAT.COM)(9311312675)(PETITIONER) RANEJA(RANEJA@ANEJAANDANEJA.COM)(0)(RESPONDENT) DISHA(DISHA.GUPTA91@GMAIL.COM)(0)(RESPONDENT) ALOK BHACHAWAT(ALOK@BHACHAWAT.COM)(9811105362)(PETITIONER) SHREYA SINGHAL(SHREYASINGHAL91@GMAIL.COM)(9811747392)(PETITIONER)		
18	MAT.APP.(F.C.)-341/2024 CM APPL. 61759/2024 CM APPL. 61762/2024 WITH MAT.APP.(F.C.) 342/2024	RITA SINGH V/s RAJ KUMAR SINGH	F I CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: F I CHOUDHURY(FICHOUDHURY@GMAIL.COM)(9810969195)(PETITIONER) RAJ KUMAR()(9871505427)(RESPONDENT)		
19	MAT.APP.(F.C.)-342/2024 CM APPL. 61820/2024 CM APPL. 61823/2024	RITA SINGH V/s RAJ KUMAR SINGH	F I CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: F I CHOUDHURY(FICHOUDHURY@GMAIL.COM)(9810969195)(PETITIONER) RAJ KUMAR()(9871505427)(RESPONDENT)		
20	MAT.APP.(F.C.)-416/2024 CM APPL. 72520/2024 CM APPL. 72522/2024	DEV KIRAN V/s SANTOSH	SHUBHAM GUPTA	
		OTHER DETAILS OF ADVOCATES: R()(9889570755)(RESPONDENT)		
21	MAT.APP.(F.C.)-437/2024 CM APPL. 75461/2024	POONAM UTREJA V/s SUBHASH UTREJA & ANR.	DEEPAK VOHRA, SANJAY S CHHABRA	
		OTHER DETAILS OF ADVOCATES: NIPUN JOSHI(CONNECT@RICKYCHOPRA.IN)(8800855555)(PETITIONER) SUGANDH VIRMANI(SUGANDHVIRMANI@GMAIL.COM)(0)(RESPONDENT) SATISH CHOUDHARY(CSATISH1967@GMAIL.COM)(0)(RESPONDENT) SANJAY S CHHABRA(SANJAYCHHABRA1@GMAIL.COM)(9810404147)(RESPONDENT)		
22	MAT.APP.(F.C.)-29/2025 CM APPL. 12525/2025 WITH MAT.APP.(F.C.) 63/2025	DEEPAK KUMAR V/s MANITA RANI	LAL SINGH THAKUR	
		OTHER DETAILS OF ADVOCATES: LAL SINGH THAKUR AND ASSOCIATE(THAKURADVOCATE@YAHOO.CO.IN)(9212046428)(PETITIONER) MANITA VATS(MANITAVATS@GMAIL.COM, ADV.GRV@GMAIL.COM)(0)(RESPONDENT)		
23	MAT.APP.(F.C.)-63/2025 CM APPL. 9332/2025	MANITA RANI V/s DEEPAK KUMAR	RICHA NARANG MALIK	
		OTHER DETAILS OF ADVOCATES:		
24	RFA(OS)-99/2015 CM APPL. 10328/2024 CM APPL. 13824/2024	VIJAY KHURANA V/s NEELU GAMBHIR & ANR	S C SINGHAL, SHEKHAR DASI, ANKIT JAIN, HARPREET SINGH NAGPAL	
		OTHER DETAILS OF ADVOCATES: SC SINGHAL(SCSINGHAL@REDIFFMAIL.COM)()(RESPONDENT) SHEKHAR DASI(DASI.SHEKHAR@GMAIL.COM)(9871655327)(RESPONDENT) DASI SHEKHAR(DASI.SHEKHAR@GMAIL.COM)()(PETITIONER) SC SINGHAL(SCSINGHAL@REDIFFMAIL.COM)()(RESPONDENT) ANKIT JAIN(JAINANDASSOCIATES390@GMAIL.COM)(9810737362)(RESPONDENT) HARPREET SINGH NAGPAL(HARPREETNAGPAL@GMAIL.COM)(9818883969)(PETITIONER)		
25	RFA(OS)-41/2018	M/S DOON VALLEY RICE LTD V/s STATE TRADING CORPORATION OF INDIA LTD & ORS	ANKUR BANSAL, ANIL KUMAR MISHRA, PSP LEGAL, ANUJ ARORA, RAJINDER WALI	
		OTHER DETAILS OF ADVOCATES: ANKUR BANSAL()(9810149141)(PETITIONER) ANUJ ARORA(ANUJARORAADV@GMAIL.COM)(9999238801)(PETITIONER) RAJINDER WALI(WALI.RVASSOCIATES@GMAIL.COM)(9811056230)(PETITIONER)		

26	RFA(OS)-11/2023 CM APPL. 27884/2023	SHRIDHAR BAJAJ V/s GYANESH CHAUDHARY	SHASHANK SHARMA	
		OTHER DETAILS OF ADVOCATES: VHS LEGAL(SHASHANKSHARMA4488@GMAIL.COM)(9810236228)(PETITIONER) VHS LEGAL()(9810236228)(PETITIONER) VINAYAK(VINAYAKMEHROTRA@OUTLOOK.COM)()(RESPONDENT) SHASHANK SHARMA(SHASHANKSHARMA4488@GMAIL.COM)()(RESPONDENT) VINAYAK MEHROTRA(VINAYAKMEHROTRA@OUTLOOK.COM)()(RESPONDENT)		
27	RFA(OS)-40/2024 CM APPL. 42153/2024 CM APPL. 42154/2024	ASHOK KUMAR SETH & ANR. V/s DR. SURAJ PRAKASH SETH & ORS.	PUNEET SAINI, PUJA DEWAN, DR SURAJPRAKASH SETH	
		OTHER DETAILS OF ADVOCATES: PUJA DEWAN(PUJADEWAN5@GMAIL.COM)(9891595923)(RESPONDENT) DR SURAJPRAKASH SETH(SURAJPRAKASHSETH@HOTMAIL.COM)(9868866867)(RESPONDENT)		
28	W.P.(C)-4233/2018 CM APPL. 16574/2018	UNION OF INDIA AND ANR. V/s VIJAYENDER SINGH RATHEE	ARUN BHARDWAJ, SACHIN GHAUHAN, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: ARUN BHARDWAJ()(9990290260)(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
29	W.P.(C)-9974/2018	KHUSHNASEEBA AND ORS. V/s UNION OF INDIA AND ORS.	MEENU MAINEE	
		OTHER DETAILS OF ADVOCATES: MEENU MAINEE()(9810599349)(PETITIONER)		
30	W.P.(C)-3893/2019 CM APPL. 17645/2019	GOVT. OF NCT OF DELHI AND ORS. V/s HC (MIN.) SHISHU PAL	MRS. AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT()(9313964463)(PETITIONER)		
31	W.P.(C)-4098/2019	SMT. GEETA RANI V/s DELHI JAL BOARD	SANJEEV KUAMR GUPTA, KANIKA AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUAMR GUPTA()(9811894486)(PETITIONER)		
32	W.P.(C)-11307/2019	IQBAL SINGH V/s UNION OF INDIA AND ANR.	LINCY R GEORGE	
		OTHER DETAILS OF ADVOCATES: LINCY R GEORGE()(9910754233)(PETITIONER)		
33	W.P.(C)-4339/2021 WITH W.P.(C) 4403/2021 W.P.(C) 4405/2021 W.P.(C) 6213/2021	SWATI KANDWAL AND ORS V/s GOVT OF NCT OF DELHI AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SWATI KANDWAL AND ORS(DSWATIKANDWAL@GMAIL.COM)(9958203788)(PETITIONER) MAHESHBHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT)		
34	W.P.(C)-4403/2021	SONU AND ORS V/s GOVT OF NCT OF DELHI AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SOUN AND ORS(PANWAR300@REDIFFMAIL.COM)(8285824022)(RESPONDENT) SOUN AND ORS(PANWAR300@REDIFFMAIL.COM)(8285824022)(RESPONDENT) SOUN AND ORS(PANWAR300@REDIFFMAIL.COM)(8285824022)(RESPONDENT) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) SONU PANWAR(PANWAR300@REDIFFMAIL.COM)(8285824022)(PETITIONER) MAHESHBHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) ROHIT KUMAR JOSHI()(9654044038)(PETITIONER) M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) SONU PANWAR(PANWAR300@REDIFFMAIL.COM)(9873532642)(PETITIONER) ROHIT KUMAR JOSHI()(9654044038)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) SAURABH ()(9873532642)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT)		

35	W.P.(C)-4405/2021	VARUN KAUSHIK AND ORS V/s GOVT OF NCT OF DELHI AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: VARUN KAUSHIK AND ORS(VARUNKAUSHIK03@GMAIL.COM)(8527674184)(RESPONDENT) VARUN KAUSHIK AND ORS(VARUNKAUSHIK03@GMAIL.COM)(8527674184)(RESPONDENT) VARUN KAUSHIK AND ORS(VARUNKAUSHIK03@GMAIL.COM)(8527674184)(RESPONDENT) VARUN KAUSHIK AND ORS(VARUNKAUSHIK03@GMAIL.COM)(8527674184)(RESPONDENT) VARUN KAUSHIK AND ORS(VARUNKAUSHIK03@GMAIL.COM)(8527674184)(RESPONDENT) MAHESHBHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) M.K. BHARDWAJ(MAHESHB75@GMAIL.COM)(9210951550)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) GOVT OF NCT OF DELHI AND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT)		
36	W.P.(C)-6213/2021	ROHIT KUMAR AND ORS V/s GOVT NCT OF DELHI A ND ORS	MAHESH KUMAR BHARDWAJ, ANITA	
		OTHER DETAILS OF ADVOCATES: ROHIT KUMAR AND ORS(ROHITASARMA0067@GMAIL.COM)(9999296530)(RESPONDENT) ROHIT KUMAR AND ORS(ROHITASARMA0067@GMAIL.COM)(9999296530)(RESPONDENT) M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) GOVT NCT OF DELHI A ND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) GOVT NCT OF DELHI A ND ORS(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT) ANITA (ANITABHARTI0608@GMAIL.COM)(7838391117)(PETITIONER) ANITA (ANITABHARTI0608@GMAIL.COM)(7838391117)(PETITIONER)		
37	W.P.(C)-4476/2021 CM APPL. 43834/2021	SURINDER KUMAR V/s DELHI TRANSPORT CORPORATION	ANIL MITTAL	
		OTHER DETAILS OF ADVOCATES: ANIL MITTAL(KUMARMUNNA746@GMAIL.COM)(9810064432)(PETITIONER) ANIL MITTAL()(9810064432)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ANIL MITTAL(ANILMITTAL1@HOTMAIL.COM)(9810064432)(PETITIONER) ANIL MITTAL(ANILMITTAL1@HOTMAIL.COM)(9810064432)(PETITIONER) PHOTO STAT(PHOTOSTAT247@GMAIL.COM)()(RESPONDENT) PHOTO STAT(PHOTOSTAT247@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-6629/2023 CM APPL. 26019/2023	DELHI TRANSPORT CORPORATION THROUGH ITS CHAIRMAN CUM MD V/s NARENDER KUMAR	AVNISH AHLAWAT, BHARTI TYAGI	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) BHARTI TYAGI(TYAGI.BHARTI@GMAIL.COM)()(RESPONDENT) BHARTI TYAGI(TYAGI.BHARTI@GMAIL.COM)(9968152565)(RESPONDENT)		
39	CM APPL. 15948/2024 REVIEW PET. 99/2024 In W.P.(C)-7175/2023(Disposed off case)	UNION OF INDIA V/s LAKSHMAN DASS GANOTRA	SHOUMENDU MUKHERJI, PUNEET SHARMA, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: SHOUMENDU MUKHERJI(SHOUMENDU@SMLEGALCO.COM)(9910733947)(PETITIONER) RAJAPPA(ADVOCATERAJAPPA@GMAIL.COM)()(RESPONDENT) SHOUMENDU(SHOUMENDU@SMLEGALCO.COM)(9910733947)(PETITIONER) PUNEET SHARMA(P-SHARMA2013@NLAW.NORTHWESTERN.EDU)()(RESPONDENT) PUNEET SHARMA(P-SHARMA2013@NLAW.NORTHWESTERN.EDU)(9650906820)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(PETITIONER)		
40	W.P.(C)-13368/2023 CM APPL. 52783/2023	DELHI JAL BOARD V/s SATISH KUMAR & ANR.	ASHA GOPALAN NAIR	
		OTHER DETAILS OF ADVOCATES: MRS. ASHA GOPALAN NAIR(LASHANAIR253@GMAIL.COM)(9810348981)(PETITIONER)		

41	W.P.(C)-15178/2023 CM APPL. 60678/2023	MAHANAGAR TELEPHONE NIGAM LTD. AND ANR V/s SHRI YADVENDRA SHARMA	CHANDAN KUMAR	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(C)-881/2024 CM APPL. 3688/2024	UNION OF INDIA AND ANR V/s SANJAY MISHRA AND ORS	ARUNIMA DWIVEDI, SAPNA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ARUNIMA DWIVEDI(ARUNIMA.ASSOCIATES@GMAIL.COM)(9810916537)(PETITIONER) SANJAY MISHRA(SNAJAYMISHRA.G138601@GOV.IN)()(RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(RESPONDENT) SAPNA CHAUHAN (ADVOCATESAPNACHAUHAN@YAHOO.COM)(9811264265)(RESPONDENT)		
43	W.P.(C)-1901/2024 CM APPL. 7953/2024 CM APPL. 60806/2024	GOVT OF NCT DELHI V/s CONST RAJ PAL SINGH	GAURAV DHINGRA, GAURAV CHAUHAN	
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA(MCDHINGRA@GMAIL.COM)(9873475990)(PETITIONER) CONST. RAJ PAL SINGH()(9911575638)(RESPONDENT) RP SHUKLA (SHRUVSHUKLA.LEGAL@GMAIL.COM)(7042999367)(PETITIONER) MAHESH CHANDRA DHINGRA(MCDHINGRA@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(C)-2205/2024 CM APPL. 9136/2024	DEPARTMENT OF POST THROUGH ITS SECRETARY & ORS. V/s AJAY SINGH	KRISHNA CHANDRA DUBEY, ANSHUMAN	
		OTHER DETAILS OF ADVOCATES: KRISHNA CHANDRA DUBEY(KCDUBEYASSOCIATES@GMAIL.COM)(9810445502)(PETITIONER) AJAY SINGH(AJAY.SINGH1990@GOV.IN)()(RESPONDENT) ANSHUMAN (COUNSELANSHUMAN@GMAIL.COM)(9899218311)(RESPONDENT)		
45	W.P.(C)-3588/2024 CM APPL. 14649/2024	ARUN KUMAR V/s GOVT. OF NCT OF DELHI & ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) GOVERNMENT OF NCT OF DELHI(SECSERVICES@NIC.IN, DSSSB-SECY@NIC.IN)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
46	W.P.(C)-10645/2020 CM APPL. 24102/2024 CM APPL. 58187/2024 CM APPL. 72698/2024 WITH W.P.(C) 11135/2020 W.P.(C) 12129/2021 W.P.(C) 12891/2021 W.P.(C) 4051/2022 W.P.(C) 811/2022	ROSHAN KUMAR GUPTA AND OTHERS V/s UNION OF INDIA AND OTHERS	SURINDER KUMAR GUPTA, SHYAM LAL DUA, SUMIT THAKUR, SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: ROSHAN KUMAR GUPTA AND OTHERS(ROSHANGUPTAIT@GMAIL.COM)(9013853274)(RESPONDENT) SURINDER GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(9811211218)(PETITIONER) MANISH KUMAR SUMAN(MANISH15ITI@GMAIL.COM)(8076851319)(PETITIONER) SUMAN KUMAR JHA(SUMANJHAITI@GMAIL.COM)(9013853896)(PETITIONER) SANJAY KUMAR(SANJAY.KUMAR051977@GMAIL.COM)(9873810540)(PETITIONER) ARUN KUMAR(ARUNDHANDA001@GMAIL.COM)(8076353072)(PETITIONER) SANDEEP KUMAR(SANDEEPKUMARLAL1980@GMAIL.COM)(9013851187)(PETITIONER) SUKESH KUMAR SABHARWAL(SKSABHARWAL@REDIFFMAIL.COM)(9968626576)(PETITIONER) SHAILENDER SINGH(SHAILI2284@GMAIL.COM)(9990752504)(PETITIONER) AMITABH KUMAR(AMITABHKUMARITI@GMAIL.COM)(9013853776)(PETITIONER) ATUL KUMAR BURNWAL(ATULBURNWAL@GMAIL.COM)(8178019961)(PETITIONER) ROSHAN KUMAR GUPTA(ROSHANGUPTAIT@GMAIL.COM)(9013853274)(PETITIONER) BHAWNA KALRA(BHAWANA_DUA@REDIFFMAIL.COM)(9013853814)(PETITIONER) NIKUNJ KUMAR GOYAL(NIKUNJITO@HOTMAIL.COM)(8630046104)(PETITIONER)		

		RANJAN KUMAR(RANJAN245201@GMAIL.COM)(9013853214)(PETITIONER) LAKSHMI GLORIA(LUCKY.GLORY@GMAIL.COM)(9717812929)(PETITIONER) UNION OF INDIA AND OTHERS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) PANKAJ MEHTA(PANKAJMEHTA@GMAIL.COM)(9013853358)(RESPONDENT) ASHOK KUMAR GUPTA(ASHOK.K.GUPTA@INCOMETAX.GOV.IN)(9013853336)(RESPONDENT) PRADEEP KUMAR(PRADEEP.65@REDIFFMAIL.COM)(9013851808)(RESPONDENT) SHAMITA SAREEN(SHAMITA.SHAREEN@INCOMETAX.GOV.IN)(9811565373)(RESPONDENT) RAJENDER DHYANI(RDHYANI.708@GMAIL.COM)(9810556865)(RESPONDENT) SATISH CHUGH(SATISH.K.CHUGH@INCOMETAX.GOV.IN)(9811736367)(RESPONDENT) ASHOK KUMAR(TIMEMGTGOYAL@GMAIL.COM)(9013853335)(RESPONDENT) CHAIRMAN(CHAIRMANSSC@GMAIL.COM)()(RESPONDENT) SATYA PAL BAWEJA(SATYA.P.BAWEJA@INCOMETAX.GOV.IN)(9013852039)(RESPONDENT) SHYAM LAL DUA(SHYAMLAL_DUA@REDIFFMAIL.COM)(9810954120)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) S K GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(0)(PETITIONER) S K GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SUMIT(THAKURSUMIT79@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SUMIT(THAKURSUMIT79@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SUMIT(THAKURSUMIT79@GMAIL.COM)(0)(RESPONDENT) SH. S K GUPTA(ADVOCATESKGUPTAOFFICE@GMAIL.COM)(9811211218)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(RESPONDENT) MUKUL SINGH(MUKULSINGHCGSC@GMAIL.COM)(9971359512)(RESPONDENT) SUMIT THAKUR (THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER)		
47	W.P.(C)-11135/2020 CM APPL. 12340/2025	ROSHAN KUMAR GUPTA AND ORS V/s UNION OF INDIA AND ORS	SURINDER KUMAR GUPTA, SUMIT THAKUR, SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: ROSHAN KUMAR GUPTA AND ORS(AKADEL56@HOTMAIL.COM)(8527833345)(RESPONDENT) SURINDER KUMAR GUPTA()(9811211218)(PETITIONER) UNION OF INDIA AND ANOTHER (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARISH(HARISH.K.GROVER@INCOMETAX.GOV.IN)(9811144500)(RESPONDENT) SH. RAJESH KUMAR GUPAT(RAJESH.K.GUPTA1@INCOMETAX.GOV.IN)(9013851810)(RESPONDENT) BIRENDER SINGH(BIRENDRA.K.SINGH@INCOMETAX.GOV.IN)(9013851671)(RESPONDENT) NARINDER(NARINDER.P.KAUR@INCOMTEX.GOV.IN)(9013853520)(RESPONDENT) SUMIT THAKUR (THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER)		
48	W.P.(C)-12129/2021 CM APPL. 37855/2021 CM APPL. 37856/2021 WITH W.P.(C) 4051/2022 W.P.(C) 12891/2021 W.P.(C) 811/2022	ANSHUL AND OTHERS V/s UNION OF INDIA & ORS.	SINGH GYANANT KUMAR	
		OTHER DETAILS OF ADVOCATES: GYANANT KUMAR SINGH(GYANANT@GMAIL.COM)(9818906161)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SH. DUSHYANT PARASHAR(DUSHYANT6.PARASHAR@GMAIL.COM)(9871321368)(RESPONDENT)		
49	W.P.(C)-12891/2021 CM APPL. 40626/2021	UNION OF INDIA & ORS. V/s SH PRADEEP KUMAR & ORS.	RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)(9818030700)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SUMIT TAHKUR(THAKURSUMIT79@GMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-4051/2022 CM APPL. 12074/2022 CM APPL. 12075/2022	YATENDRA SINGH SOLANKI & ANR. V/s UNION OF INDIA & ORS.	SINGH GYANANT KUMAR	
		OTHER DETAILS OF ADVOCATES: GYANANT KUMAR SINGH(GYANANT@GMAIL.COM)(9818906161)(PETITIONER) K.P GAUTAM(KAUSHALGAUTAM@GMAIL.COM)(9811101934)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
51	W.P.(C)-811/2022 CM APPL. 2296/2022	UNION OF INDIA AND ORS V/s RAJESH KUMAR GUPTA AND ORS	RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)(9818030700)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(9868161207)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
52	**FAO(OS)-96/2022 WITH FAO(OS) 97/2022 FAO(OS) 98/2022 FAO(OS) 99/2022 FAO(OS) 33/2024 FAO(OS) 49/2024**	**SUNANINA SINGH & ANR. V/s SITA CHAUDHARY & ORS.**	**MANOHAR MALIK, VIKRAM SINGH JAKHAR, RISHABH KAPUR, DEVIKA MOHAN, VARNIKA SHARMA, DIVJOT SINGH BHATIA**	
		OTHER DETAILS OF ADVOCATES: SUNANINA SINGH(SUNAINAAJAYSINGH@LIVE.COM)(9501025297)(PETITIONER) AJAY KADYAN(AKADYAN@HOTMAIL.COM)(9501025295)(PETITIONER) MANOHAR MALIK(MANOHAR.MALIK@GMAIL.COM)(9711288528)(PETITIONER) ANKUR SINGH(ANKURSINGH505@GMAIL.COM)(9871657203)(RESPONDENT) SHRUTI MANAV SHARMA(SHRUTIMANAVSHARMA@GMAIL.COM)(9999735557)(RESPONDENT) BRAHM DEV PHOUGAAT(BRAHM.347@GMAIL.COM)(9811227246)(RESPONDENT) BHUPEN PHOUGAAT(CBSP21@GMAIL.COM)(9999219999)(RESPONDENT) SITA CHAUDHARY(ISHAN@SANGHI.CO)()(RESPONDENT) VERINDER SINGH(VSINGH55855@GMAIL.COM)(9266555222)(RESPONDENT) DEEPINDER SINGH(CH.DEEPINDERSINGH@GMAIL.COM)(9266555222)(RESPONDENT) KARANDEEP SINGH(KDSINGH2110@GMAIL.COM)(9810083356)(RESPONDENT) P E MANNING CONSULTANTS PVT LTD(PE.MANNING1961@GMAIL.COM)()(RESPONDENT) MANAV SHARMA(KATHA@KATHATOURS.COM)()(RESPONDENT) DS ROLLING MILLS PVT LTD(INFO@DSROLLING.IN)(8392905162)(RESPONDENT) ARJUN SINGH(ASINGH08189@GMAIL.COM)()(RESPONDENT) AMBA PROMOTERS & DEVELOPERS PVT LTD(AMBAPROMOTERSNDEVELOPERS@GMAIL.COM)()(RESPONDENT) INDUSTRIAL CABLES LTD(CONSULTANT.CS.ICL@GMAIL.COM)()(RESPONDENT) KRITIKA PHOUGAAT(KRITIKA.P@GMAIL.COM)()(RESPONDENT) VIKRAM SINGH JAKHAR(VSJAKHAR@HOTMAIL.COM)(9999722399)(PETITIONER) VIKRAM SINGH JAKHAR(VSJAKHAR@HOTMAIL.COM)(9999722399)(PETITIONER) RISHABH KAPUR(MAIL@RISHABHKAPUR.COM)(7042181838)(RESPONDENT) DEVIKA MOHAN(DEVVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT) VARNIKA SHARMA(VARNIKASHARMA.ADV@OUTLOOK.COM)(9643145149)(RESPONDENT) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(RESPONDENT) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(RESPONDENT)		
53	**FAO(OS)-97/2022 WITH FAO(OS) 98/2022 FAO(OS) 99/2022 FAO(OS) 33/2024 FAO(OS) 49/2024**	**JMD SUPER INFRATECH PVT. LTD. V/s SITA CHAUDHRY & ORS. & ORS.**	**NAMAN JOSHI, RISHABH KAPUR, DEVIKA MOHAN, VARNIKA SHARMA**	
		OTHER DETAILS OF ADVOCATES: BHUPEN (CBS71@GMAIL.COM)(9992199999)(PETITIONER) SUNAINA SINGH(SUNAINAAJAYSINGH@LIVE.COM)(9501025297)(PETITIONER) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) DEEPINDER SINGH(CH.DEEPINDERSINGH@GMAIL.COM)(9266555222)(PETITIONER) AJAY(AKADYAN@HOTMAIL.COM)(9510125295)(RESPONDENT) ANKUR SINGH(ANKURSIGH505@GMAIL.COM)(9871657203)(RESPONDENT) BRAHM(BRAHM.347@GMAIL.COM)(9811227246)(RESPONDENT) MANNING(PC.MANNING1961@GMAIL.COM)()(RESPONDENT) RAMA(CONSULTANT.CS.ICL@GMAIL.COM)()(RESPONDENT) KRITIKA(KRITIKA.P@GMAIL.COM)(9999004499)(RESPONDENT) AMBA(AMBAPRMOTHERSNDEVELOPERS@GMAIL.COM)()(RESPONDENT) ROLLING MILSS(INFOR@DSROLLIN.IN)()(RESPONDENT) SHRUTI(SHRUTIMMANAVSHARMA@GMAIL.COM)(9999735557)(RESPONDENT) HAVING(CONSULTANT.CS.ICL@GMAIL.COM)()(RESPONDENT) ARJUNI SINGH(ASINGH189@GMAIL.COM)()(RESPONDENT) CABLES(CONSULTANT.CS.ICL@GMAIL.COM)()(RESPONDENT) RISHABH KAPUR(MAIL@RISHABHKAPUR.COM)(7042181838)(RESPONDENT) DEVIKA MOHAN(DEVVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT) VARNIKA SHARMA(VARNIKASHARMA.ADV@OUTLOOK.COM)(9643145149)(RESPONDENT)		
54	**FAO(OS)-98/2022**	**M/S DS ROLLING PVT LTD NOW KNOWN AS M/S KEDAAR METALIKS PVT LTD V/s MS SITA CHAUDHARY AND ORS**	**GAYATRI NANDWANI, RISHABH KAPUR, DEVIKA MOHAN, VARNIKA SHARMA**	
		OTHER DETAILS OF ADVOCATES: GAYATRI NANDANI(ADVGAYATRNANDWANI@GMAIL.COM)(9818281779)(PETITIONER) K D SINGH(KDSINGH2110@GMAIL.COM)()(RESPONDENT) BRAHM(BRAHM.347@GMAIL.COM)()(RESPONDENT) KD SINGH(KDSINGH.347@GMAIL.COM)()(RESPONDENT) A SINGH(ASINGH08189@GMAIL.COM)()(RESPONDENT) AKADYAN(AKADYAN@HOTMAIL.COM)()(RESPONDENT) KATHA(KATHA@KATHATOURS.COM)()(RESPONDENT) ANKUR SINGH(ANKURSING505@GMAIL.COM)()(RESPONDENT) CH DEEPINDER SINGH(CH.DEEPINDERSINGH@GMAIL.COM)()(RESPONDENT) KRITIKA (KRITIKA.P@GMAIL.COM)()(RESPONDENT) CBSP(CBSP71@GMAIL.COM)()(RESPONDENT) SUNAINA AJAY SINGH(SUNAINAAJAYSINGH@LIVE.COM)()(RESPONDENT) KD SINGH(KDSINGH.347@GMAIL.COM)()(RESPONDENT) RISHABH KAPUR(MAIL@RISHABHKAPUR.COM)(7042181838)(RESPONDENT) DEVIKA MOHAN(DEVVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT) VARNIKA		

		SHARMA(VARNIKASHARMA.ADV@OUTLOOK.COM)(9643145149)(RESPONDENT)		
55	FAO(OS)-99/2022	INDUSTRIAL CABLES (INDIA) LTD V/s SITA CHAUDHRY AND ORS	MOHIT SETH, RISHABH KAPUR, DEVIKA MOHAN, VARNIKA SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPINDER SINGH(CH.DEEPINDERSINGH@GMAIL.COM)(9266555222)(PETITIONER) NIKHIL SINGHVI(NIKHILSINGHVI@GMAIL.COM)(8827130600)(PETITIONER) BHUPEN (CBSP71@GMAIL.COM)(999219999)(RESPONDENT) VERIDNER SINGH(VSINGH55855@GMAIL.COM)(6397434412)(RESPONDENT) ARJUN SINGH(ASINGH08189@GMAIL.COM)(9117579952)(RESPONDENT) KRITIKA(KRITIKA.P@GMAIL.COM)(9999990049)(RESPONDENT) RUCHI TOWERS(CONSULTANT.CS.ICL@GMAIL.COM)()(RESPONDENT) RAMA(CONSULTANT.CS.ICL@GMAIL.COM)()(RESPONDENT) KRARANDEEP SINGH(KDSINGH2110@GMAIL.COM)(9810083356)(RESPONDENT) ANKUR SINGH(ANKURSINGH505@GMAIL.COM)(9871657203)(RESPONDENT) AMBA(AMBAPRMOTHERSNDEVELOPERS@GMAIL.COM)()(RESPONDENT) BRAHM(BRAHM.347@GMAIL.COM)(9811227246)(RESPONDENT) AJAY(AKADYAN@HOTMAIL.COM)(9501025295)(RESPONDENT) SHRUTI(SHRUTIMMANAVSHARMA@GMAIL.COM)(9999735557)(RESPONDENT) INFOR(INFOR@DSROLLIN.IN)()(RESPONDENT) SUNAINA SINGH(SUNAINAAJAYSINGH@LIVE.COM)(9501025297)(RESPONDENT) RISHABH KAPUR(MAIL@RISHABHKAPUR.COM)(7042181838)(RESPONDENT) DEVIKA MOHAN(DEVVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT) VARNIKA SHARMA(VARNIKASHARMA.ADV@OUTLOOK.COM)(9643145149)(RESPONDENT)		
56	FAO(OS)-33/2024	M/S D S ROLLING PVT LTD V/s M/S SITA CHAUDHRY & ANR.	MOHD ZAHEB HUSAIN	
		OTHER DETAILS OF ADVOCATES: M/S D S ROLLING PVT LTD(INFO@DSROLLIN.IN)(8392905162)(PETITIONER) MOHD ZAHEB HUSSAIN(MHDZAHEBHUSAIN@GMAIL.COM)(9958867549)(PETITIONER) BEETAL(BEETAL@BEETALFINANCIAL.COM)()(RESPONDENT) BHUPEN(CBSP71@GMAIL.COM)(9501025297)(RESPONDENT) ANKUR(ANKURSINGH505@GMAIL.COM)(9871657203)(RESPONDENT) M/S AMBA PROMOTERS (AMBAPROMOTERSNDEVELOPERS@GMAL.COM)()(RESPONDENT) M/S INDUSTRIAL CABLES(CONSULTANT.CS.ICL@GMAIL.COM)()(RESPONDENT) AJAY(AKADYAN@HOTMAIL.COM)(9501025295)(RESPONDENT) KRITIKA PHOUGAAT(KRITIKA.P@GMAIL.COM)(9999004499)(RESPONDENT) ARJUN(ASINGH08189@GMAIL.COM)()(RESPONDENT) KARANDEEP SINGH(KDSINGH2110@GMAIL.COM)(9810083356)(RESPONDENT) VERINDER SINGH(VSINGH55855@GMAIL.COM)(6397434123)(RESPONDENT) BRAHM DEV(BRAHM.347@GMAIL.COM)(9811227246)(RESPONDENT) SITA CHAUDHRY(CH.DEEPINDERSINGH@GMAIL.COM)(9266555222)(RESPONDENT) MANAV(KATHA@KATHATOURS.COM)(9810101572)(RESPONDENT) SHRUTI MANAV SHARMA(SHRUTIMANAVSHARMA@GMAIL.COM)(9999735557)(RESPONDENT)		
57	FAO(OS)-49/2024	M/S KEDAAR STAINLESS INDIA PVT. LTD. V/s MS. SITA CHAUDHRY & ORS.	GALI ARUDHRA RAO	
		OTHER DETAILS OF ADVOCATES: GALI ARUDHRA RAO(CHAMBERSOFARUDHRARAO@GMAIL.COM)(9810999378)(PETITIONER) GALI ARUDHRA RAO(CHAMBERSOFUDHRARAO@GMAIL.COM)(9810999378)(PETITIONER) PC (PC.MANNING1961@GMAIL.COM)()(RESPONDENT) ANUNAY(ANUNAYA.MEHTA@GMAIL.COM)()(RESPONDENT) CBSP(CBSP71@GMAIL.COM)()(RESPONDENT) ARJUN(ASINGH08189@GMAIL.COM)()(RESPONDENT) DEEPINDER(DEEPINDERSINGH@GMAIL.COM)()(RESPONDENT) AKADYAN(AKADYAN@HOTMAIL.COM)()(RESPONDENT) ARJUN(ASINGH08189@GMAIL.COM)()(RESPONDENT) V SINGH(VSINGH55855@GMAIL.COM)()(RESPONDENT) SHRUTI(SHRUTIMANAVSHARMA@GMAIL.COM)()(RESPONDENT) KARANDEEP(KDSINGH2110@GMAIL.COM)()(RESPONDENT) SUNAINA(SUNAINAAJAYSINGH@LIVE.COM)()(RESPONDENT) ANKUR(ANKURSINGH505@GMAIL.COM)()(RESPONDENT) V SINGH(VSINGH55855@GMAIL.COM)()(RESPONDENT) RISHABH(KAPUR.RISHABH@GMAIL.COM)()(RESPONDENT) BEETAL(BEETAL@BEETALFINANCIAL.COM)()(RESPONDENT) KRITIKA(KRITIKA.P@GMAIL.COM)()(RESPONDENT)		
FOR FINAL HEARING				
58	LPA-388/2024 CM APPL. 28997/2024 CM APPL. 28999/2024 CM APPL. 13241/2025 WITH LPA 389/2024	VALLABHBHAI PATEL CHEST INSTITUTE V/s NISHIKESH TYAGI	MANTU KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANTU KUMAR SINGH(MANTUKUMAR119@GMAIL.COM)(9810455716)(PETITIONER) RAJIV(RAJIVAGGL@YAHOO.COM)()(RESPONDENT) MANTU KUUMAR SINGH(MANTUKUMAR119@GMAIL.COM)(9810455716)(PETITIONER)		

59	LPA-389/2024 CM APPL. 29008/2024 CM APPL. 29010/2024	VALLABHBHAI PATEL CHEST INSTITUTE V/s YOGESH KUMAR	MANTU KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANTU KUMAR SINGH(MANTUKUMAR119@GMAIL.COM)(9810455716)(PETITIONER) RAJIV(RAJIVAGGL@YAHOO.COM)()(RESPONDENT) ISHAN JAIN (ISHANJAIN301@GMAIL.COM)(9899355882)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
60	MAT.APP.(F.C.)-5/2023 CM APPL. 1193/2023	KAVITA ARORA V/s SANJAY ARORA	PRADEEP KUMAR MISHRA, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: ASHISH UPADHAYAY(ASHISHUPADHAYAY@GMAIL.COM)(9811215280)(PETITIONER) ASHISH UPADHYAY (UPADHAYAYLAWCHAMBERS@GMAIL.COM)()(RESPONDENT) KAVITA ARORA(LEPTONS.KAVITA@GMAIL.COM)()(RESPONDENT) SANJAY (SANJAY.LEPTONS@GMAIL.COM)()(RESPONDENT) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT)		
61	W.P.(C)-7573/2007	UOI & ANR V/s M.L.KALRA	AKSHAY MAKHIJA, PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES:		
62	W.P.(C)-9296/2017 CM APPL. 37993/2017 WITH W.P.(C) 3772/2019	PUNEET AND ANR. V/s UNION OF INDIA AND ORS.	SUDARSHAN RAJAN, ASHOK KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR VERMA(AKESIC@GMAIL.COM)(9250908788)(PETITIONER)		
63	W.P.(C)-3772/2019 CM APPL. 49264/2024	SH. KAPTAN SINGH V/s NAVODAYA VIDYALA SAMITI THROUGH COMMISSIONER AND ANR.	S D SINGH, R GOWRISHANKAR, S. RAJAPPA, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S D SINGH()(9350683101)(PETITIONER) SUNIL(SUNILADV97@GMAIL.COM)(0)(PETITIONER) S. RAJAPPA ANDR. GOWRISHANKAR(ADVOCATERAJAPPA@GMAIL.COM)(9810063946)(RESPONDENT) SUNIL KUMAR(SUNILADV97@GMAIL.COM)(9868586609)(PETITIONER)		
64	W.P.(C)-12819/2019	V.D. SHARMA V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR	NITIN JAIN	
		OTHER DETAILS OF ADVOCATES: NITIN JAIN()(9716569056)(PETITIONER)		
65	W.P.(C)-3407/2022 CM APPL. 9987/2022 CM APPL. 46620/2022 WITH W.P.(C) 4507/2023 W.P.(C) 8819/2023	UNION OF INDIA AND ANR. V/s MANISH RANJAN	VIKRANT NILESH GOYAL, VIKRANT NILESH GOYAL	
		OTHER DETAILS OF ADVOCATES: VIKRANT NILESH GOYAL(VNGOYAL@GMAIL.COM)(9953228888)(PETITIONER) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
66	W.P.(C)-4507/2023 CM APPL. 17275/2023	UNION OF INDIA AND ANR V/s SH. NARENDRA KUMAR MISHRA	MUKUL SINGH	
		OTHER DETAILS OF ADVOCATES: MUKUL SINGH(MUKULSINGHCGSC@GMAIL.COM)(9971359512)(PETITIONER) SH. NARENDRA KUMAR MISHAR(DOOTAM@YAHOO.CO.IN)()(RESPONDENT) MUKUL SINGH(MUKULSINGHCGSC@GMAIL.COM)(9971359512)(RESPONDENT)		
67	W.P.(C)-8819/2023 CM APPL. 33334/2023 WITH W.P.(C) 3407/2023 W.P.(C) 4507/2023	UNION OF INDIA & ANR. V/s SHRI NARENDRA KUMAR MISHRA & ANR.	SYED ABDUL HASEEB	
		OTHER DETAILS OF ADVOCATES: SYED ABDUL HASEEB(SYEDAHASEEB@GMAIL.COM)(9811962385)(PETITIONER) DOOTAM(DOOTAM@YAHOO.CO.IN)(9312286466)(RESPONDENT) RANJAN MISHRA(RANJANMANISH6970@GMAIL.COM)(9312286466)(RESPONDENT)		
FOR DISPOSAL				
68	FAO(OS)-233/2011	GROVER INTERNATIONAL LTD V/s AIRPORTS AUTHORITY OF INDIA	DUA ASSOCIATES, DIGVIJAY RAI, CAV	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES:		
69	CM APPL. 55896/2024 CM APPL. 14959/2025 In LPA-108/2018(Disposed off case) WITH LPA 354/2024	ASHOK KUMAR SAWHNEY V/s CENTRAL BANK OF INDIA & ANR	UMESH SINGH, ANKIT BHADORIA, RAJESH SHARMA, RAJESH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANKIT BHADORIA , KARISHMA		

		SINGH(USBHADORIA@GMAIL.COM)(9871329898)(PETITIONER) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(0)(RESPONDENT) RAJESH SHARMA(RAJESH270159@GMAIL.COM)(9999822489)(RESPONDENT)		
70	CM APPL. 57475/2024 CM APPL. 2558/2025 CM APPL. 14961/2025 In LPA-354/2018(Disposed off case)	MOOL CHAND SHARMA V/s CENTRAL BANK OF INDIA & ANR	UMESH SINGH, ANKIT BHADORIA, RAJESH SHARMA, RAJESH SHARMA	
		OTHER DETAILS OF ADVOCATES: ANKIT BHADORIA , KARISHMA SINGH (USBHADORIA@GMAIL.COM)(9871329898)(PETITIONER) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(0)(RESPONDENT) MAGIC MINDS(MAGICMINDS2024@GMAIL.COM)(0)(PETITIONER) RAJESH SHARMA()(9999822489)(RESPONDENT) RAJESH SHARMA(RAJESH270159@GMAIL.COM)(9999822489)(RESPONDENT)		
71	LPA-539/2023 CM APPL. 34517/2023 CM APPL. 34518/2023	CENTRE FOR RAILWAY INFORMATION SYSTEMS (CRIS) THROUGH THE MANAGING DIRECTOR V/s RITA SAXENA	CHANDAN KUMAR	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR(CKUMAR7691@GMAIL.COM)(8851510588)(PETITIONER) PRATYUSH(PRATYUSH,SHRM@GMAIL.COM)()(RESPONDENT)		
72	LPA-376/2024	RICHA SINGH V/s RAMJAS SCHOOL & ORS.	SHANKER RAJU, THOMAS OOMMEN, RAJEEV SAXENA	
		OTHER DETAILS OF ADVOCATES: NILANSH GAUR(SGLLAWCHAMBERS@GMAIL.COM)(8826460770)(PETITIONER) AMAN(AMANLEGISCRAT7@GMAIL.COM)()(RESPONDENT) GOENKA(SCHOOL@GDGENKA-ROHINI.COM)()(RESPONDENT) SC(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) RAM (INFO@RAMJASAP.EDU.IN)()(RESPONDENT) RITU(RITU.P@RAMJASAP.EDU.IN)()(RESPONDENT) THOMAS OOMMEN(THOMAS9OOMMEN@YAHOO.COM)(9899813107)(RESPONDENT) RAJEEV SAXENA(SAXSONSLAWCO@GMAIL.COM)(9810811180)(RESPONDENT)		
73	W.P.(C)-4106/2015	UNION OF INDIA V/s RAJESH GUPTA	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
74	W.P.(C)-96/2021 CM APPL. 288/2021 WITH W.P.(C) 5865/2021	UNION OF INDIA V/s SHRI. HARI PREM MALIK	VIKRANT NILESH GOYAL, PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA (VNGOYAL@GMAIL.COM)(9953228888)(RESPONDENT) JASWANT RAI AGGARWAL AND SURAJ KUMAR(SKLAWYER04@GMAIL.COM)()(PETITIONER) JASWANT RAI AGGARWAL(SKLAWYER04@GMAIL.COM)()(PETITIONER) SHRI. HARI PREM MALIK(ANILSINGH450@GMAIL.COM)()(PETITIONER) PADMA KUMAR S(KUMARSPADMA@GMAIL.COM)(9899968163)(RESPONDENT) PADMA KUMAR S(KUMARSPADMA@GMAIL.COM)(9899968163)(PETITIONER)		
75	W.P.(C)-5865/2021 CM APPL. 18422/2021 CM APPL. 18423/2021 CM APPL. 18461/2021 WITH W.P.(C) 96/2021	UNION OF INDIA AND ORS. & ORS. V/s AJAY GOEL	BHARATHI RAJU, BHARATHI RAJU	
		OTHER DETAILS OF ADVOCATES: BHARATHI RAJU(BHARATHI1003@GMAIL.COM)(9868895906)(PETITIONER) BHARATHI RAJU(BHARATHI1003@GMAIL.COM)(9868895906)(PETITIONER) PADMA KUMAR S (KUMARSPADMA@GMAIL.COM)(9818346773)(RESPONDENT)		
76	W.P.(C)-13457/2024	COMMISSIONER OF POLICE AND ORS V/s ASHOK KUMAR	ASHISH DIXIT, MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ASHISH K DIXIT(ASHISHCGSC@GMAIL.COM)(9999004121)(PETITIONER) RAJESH(RAJESH.CHAUHAN1107@GMAIL.COM)(0)(RESPONDENT) MAHESH KUMAR BHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER)		
FOR ARGUMENT				
77	W.P.(C)-12210/2016 CM APPL. 8336/2018 CM APPL. 42859/2018	ASHOK KUMAR DANG V/s UNION OF INDIA AND ORS	APURB LAL, GAURANG KANTH, S M ARIF	
		OTHER DETAILS OF ADVOCATES: S M ARIF()(9811447278)(RESPONDENT)		
78	W.P.(C)-9557/2018	H. L. CHAUDHARY V/s UNION OF INDIA AND ORS.	SAKSHI KAKKAR, NARESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: SAKSHI KAKKAR()(9811116227)(PETITIONER)		
79	W.P.(C)-3699/2019 CM APPL. 17018/2019	RANBIR SINGH V/s GOVT. OF NCT OF DELHI AND ORS.	ANIL SINGAL, AVNISH AHLAWAT	

		OTHER DETAILS OF ADVOCATES: **ANIL SINGAL()(9810160688)(PETITIONER)** **AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)**		
END OF THE BOARD/FOR DISPOSAL MATTERS				
80	**LPA-33/2023** **CM APPL. 2104/2023**	**KALAWATI** **V/s DIR OF EDUCATION GNCTD AND ANR**	**RAJIV AGARWAL**	
		OTHER DETAILS OF ADVOCATES: **RAJIV AGARWAL , MEGHNA DE (RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)** **AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)**		
81	**W.P.(C)-6485/2019** **CM APPL. 27454/2019**	**MRS. MAITREYEE NANDA** **V/s UNION OF INDIA AND ANR.**	**S K GUPTA**	
		OTHER DETAILS OF ADVOCATES: **S K GUPTA()(9315252262)(PETITIONER)**		
82	**W.P.(C)-15467/2022**	**BAL KISHAN** **V/s UNION OF INDIA & ORS.**	**SARVESH BISARIA**	
		OTHER DETAILS OF ADVOCATES: **SARVESH BISARIA(SARVESHBISARIA@YAHOO.COM)(9811111210)(PETITIONER)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)**		
END OF THE BOARD MATTERS				
83	**W.P.(C)-14040/2018** **CM APPL. 42419/2021**	**D. K. SRIVASTAVA** **V/s HOUSING & URBAN DEV. COPORATION LTD. (HUDCO)**	**N K SRIVASTAVA, SONAL KUMAR SINGH**	
		OTHER DETAILS OF ADVOCATES: **RAJAT DASGUPTA(RDASGUPTA@AKSPARTNERS.COM)(9999513037)(PETITIONER)** **NKSRI(NKSRIVDELHI@GMAIL.COM)()(RESPONDENT)**		
84	**W.P.(C)-10202/2020** **CM APPL. 32385/2020** **CM APPL. 32386/2020** **CM APPL. 44350/2022**	**UNION OF INDIA THROUGH SECRETARY, MINISTRY OF DEFENCE & ORS.** **V/s RAJESH KUMAR GUPTA AND ORS**	**AMIT SINHA, AMIT SINHA, NITIN DAHIYA, NITIN DAHIYA**	
		OTHER DETAILS OF ADVOCATES: **SECRETARY, DOPT(SINHAADVOCATE@OUTLOOK.COM)(9810673337)(RESPONDENT)** **JOINT SECRETARY TRAINING AND CHIEF ADMINISTRATIVE OFFICER, MINISTRY OF DEFENCE(SINHAADVOCATE@HOTMAIL.COM)(9868230464)(RESPONDENT)** **SECRETARY, MINISTIY OF LAW(SINHAADVOCATE@HOTMAIL.COM)(9868230464)(RESPONDENT)** **UNION OF INDIA THROUGH SECRETARY, MINISTRY OF DEFENCE & ORS.(SINHAADVOCATE@OUTLOOK.COM)(9810673337)(RESPONDENT)** **AMIT SINHA(SINGHADVOCATE@HOTMAIL.COM, SINHAADVOCATE@OUTLOOK.COM)(9868230464)(PETITIONER)** **AMITSINHA(SINHAADVOCATE@OUTLOOK.COM)(9810673337)(PETITIONER)** **RAJESH KUMAR GUPTA AND ORS(KUMARSPADMA@GMAIL.COM)(9818346773)(PETITIONER)** **KUMARSPADMA(KUMARSPADMA@GMAIL.COM)(9818346773)(RESPONDENT)** **AMIT SINHA(SINHAADVOCATE@HOTMAIL.COM, SINHAADVOCATE@OUTLOOK.COM)(9868230464)(RESPONDENT)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)** **NITIN DHAIYA(OFFICE@NITINDAHIYA.COM)(9899777772)(RESPONDENT)** **NITIN DAHIYA(OFFICE@NITINDAHIYA.COM)(9899777772)(PETITIONER)**		

09.04.2025 ADVANCE CAUSE LIST

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in. The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in. or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	FAO(OS) (COMM)-43/2025 CM APPL. 17608/2025 CM APPL. 17609/2025 CM APPL. 17610/2025 CM APPL. 17611/2025 CM APPL. 17612/2025 CM APPL. 17613/2025 CM APPL. 17614/2025	F. HOFFMANN-LA ROCHE AG & ANR. V/s NATCO PHARMA LIMITED	ACHYUT TEWARI	Listing Remarks: AT 2:30PM
	CM APPL. 17614/2025	OTHER DETAILS OF ADVOCATES: ACHYUT TEWARI(SHRAWAN@ANANDANDANAND.COM)(8604633567)(PETITIONER) ACHYUT TEWARI(SHRAWAN@ANANDANDANAND.COM)(8604633567)(PETITIONER) SAMIK(SAMIK.MUKHERJEE@MAJUMDARIP.COM)(0)(RESPONDENT) DEL LIT MAJUMDAR(DEL.LIT@MAJUMDARIP.COM)(0)(RESPONDENT) DOMINIC(DOMINIC.ALVARES@MAJUMDARIP.COM)(0)(RESPONDENT) AMRITA(AMRITA.MAJUMDAR@MAJUMDARIP.COM)(0)(RESPONDENT) KRITKA(KRITIKA.KAUR@MAJUMDARIP.COM)(0)(RESPONDENT) AFAZAL(AFZAL.KHAN@MAJUMDARIP.COM)(0)(RESPONDENT) SAMIK(SAMIK.MUKHERJEE@MAJUMDARIP.COM)(0)(RESPONDENT) AFZAL(AFZAL.KHAN@MAJUMDARIP.COM)(0)(RESPONDENT) NATCOHARMA(INVESTORS@NATCOHARMA.IN)(0)(RESPONDENT)		
FOR ADMISSION				
2	W.P.(C)-10489/2024	EX- ASI KUNDAN SINGH V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA, SATYAARTH SINHA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-17408/2024 WITH W.P.(C) 17409/2024 W.P.(C) 17448/2024	DILIP KUMAR JAT V/s UNION OF INDIA & ORS.	PIYUSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR , AMRITA KUMAR , ABHISHEK VERMA(INFOPIYUSH76@GMAIL.COM)(9958966202)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

4	W.P.(C)-17409/2024	RAJESH KATE V/s UNION OF INDIA & ORS.	PIYUSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR , AMRITA KUMAR , ABHISHEK VERMA(INFOPIYUSH76@GMAIL.COM)(9958966202)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
5	W.P.(C)-17448/2024	MOHIT KUMAR V/s UNION OF INDIA & ORS.	PIYUSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR , AMRITA KUMAR , ABHISHEK VERMA(INFOPIYUSH76@GMAIL.COM)(9958966202)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
6	W.P.(C)-1577/2025	MANISH KUMAR MISHRA V/s UNION OF INDIA & ORS.	RANJAN MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: RANJAN MUKHERJEE(RANJANMUKHERJEE.ADV@GMAIL.COM)(9910956171)(PETITIONER) CISF, UNION OF INDIA(DG@CISF.GOV.IN, IGNCR@CISF.GOV.IN, CISFRECTT@CISF.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
7	W.P.(C)-2318/2025 CM APPL. 10977/2025 CM APPL. 10978/2025 CM APPL. 10979/2025	UNION OF INDIA AND ORS. & ORS. V/s EX SUB RAJENDER SINGH	JAGDISH CHANDRA	
		OTHER DETAILS OF ADVOCATES: JAGDISH CHANDRA(MAIL@MSCLEGAL.ORG)(9910385880)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
8	CM APPL. 8541/2025 CM APPL. 8542/2025 In FAO(OS) (COMM)-25/2025	M/S STRATEGIC INFRA SERVICES PVT LTD V/s M/S ENERGY EFFICIENCY SERVICES LTD	PALLAV MONGIA	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-8174/2019 WITH W.P.(C) 1387/2024	ANUJ CHAUDHARY V/s THE SECRETARY MINISTRY OF HOME AFFAIRS AND ORS.	SUSHIL KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR TRIPATHI()(9873135456)(PETITIONER)		
10	W.P.(C)-973/2020	MANJIT SINGH V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
11	W.P.(C)-16777/2022 CM APPL. 52994/2022	RAFAL KUMAR VERMA V/s UNION OF INDIA AND ORS.	ANUPAM DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ANUPAM DWIVEDI(ANUPAMADVS@GMAIL.COM)(9891629964)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) CENTRAL RESERVE POLICE FORCE(CPGRAMSCRPF@CRPF.GOV.IN RAFSECHQS@CRPF.GOV.IN,CO104RAF@CEPF.GOV.IN)()(RESPONDENT)		
12	W.P.(C)-5775/2023	SURENDER KUMAR & ORS. V/s DELHI HIGH COURT & ORS.	BIJU P RAMAN	
		OTHER DETAILS OF ADVOCATES: M.K.S. MENON(ADVNANDINI@REDIFFMAIL.COM)(9958179520)(PETITIONER) RANEJA(RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
13	W.P.(C)-7211/2023	CT/DVR VIKRAM JEET & ORS. V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
14	W.P.(C)-8016/2023 CM APPL. 30845/2023	SH HARDEEP SINGH RANA AND ORS V/s UNION OF INDIA AND ORS	ANKITA PATNAIK	
		OTHER DETAILS OF ADVOCATES: ANKITA PATNAIK(ANKITAPATNAIKAIL@GMAIL.COM)(9873519308)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)(1123384193)(RESPONDENT)		
15	W.P.(C)-9490/2023 CM APPL. 36244/2023 CM APPL. 24854/2024 WITH W.P.(C) 9502/2023	ATUL KUMAR VERMA AND ORS V/s STAFF SELECTION COMMISSION AND ORS	AJAY GARG, RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM, RADHEYKRISHNALEGALAID@GMAIL.COM)(9811109663)(PETITIONER)		

		MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AJAY GARG, RADHEY KRISHNA(AJAYGARGADVOCATE@GMAIL.COM, RADHEYKRISHNALEGALAID@GMAIL.COM)()(PETITIONER) RADHIKA BISHWAJIT DUBEY(RADHIKA.ARORA21@GMAIL.COM)(9810982927)(RESPONDENT)		
16	W.P.(C)-11263/2023 CM APPL. 43849/2023	SMT LAKSHMI DEVI & ANR. V/s UNION OF INDIA & ORS.	MOHD SHARIQ	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI AND ASSOCIATES(KOHLI.DEEPAK@HOTMAIL.COM)()(PETITIONER) VERMANIRVI(VERMANIRVI@GMAIL.COM)()(RESPONDENT) UOI (UOIDHC@GMAIL.COM)()(RESPONDENT)		
17	W.P.(C)-13385/2023	RAJESH V/s UNION OF INDIA & ORS.	RAJ SINGH	
		OTHER DETAILS OF ADVOCATES: RAJ SINGH PHOGAT(RAJLEGALDOC@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, FHQRS-CONTROL@CISF.GOV.IN, IGDAE-DOS@CISF.GOV.IN)(1123384193)(RESPONDENT)		
18	W.P.(C)-5607/2024	SAGUN KUMAR CHANDAN V/s UNION OF INDIA & ANR.	PUNIT VINAY	
		OTHER DETAILS OF ADVOCATES: PUNIT VINAY AND CO(VINAYPUNIT999@GMAIL.COM)(9811602100)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) FHQRS CONTROL(FHQRS-CONTROL@CISF.GOV.IN)()(RESPONDENT)		
19	W.P.(C)-8788/2024	CAPT SUDIP BISWAS RETD V/s UNION OF INDIA THROUGH & ORS.	SUDHANSHU SHEKHAR PANDEY	
		OTHER DETAILS OF ADVOCATES: S.S. PANDEY & ASSOCIATES(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) DS S PANDEY AND ASSOCIATES()(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-12794/2024	AVINAV KUMAR AND ORS. V/s UNION OF INDIA AND ORS.	SHREENATH ASHOK KHEMKA	
		OTHER DETAILS OF ADVOCATES: SHREENATH A. KHEMKA(SHREENATH.KHEMKA@GMAIL.COM)(8498061800)(PETITIONER) V.N.GOYAL, UNION OF INDIA(V.N.GOYAL@GMAIL.COM, UOIDHC@GMAIL.COM)(9953228888)(RESPONDENT) RAVINDER AGARWAL(OFFICE.ADVRAVINDER@GMAIL.COM)(9810056263)(RESPONDENT)		
21	W.P.(C)-13032/2024 CM APPL. 54393/2024	SUDHANSHU SHEKHAR (EX- POELA NO 133279-H) V/s UNION OF INDIA & ORS.	NANDADEVI DEKA	
		OTHER DETAILS OF ADVOCATES: NANDA DEVI DAKA(NDEKA@NDDCHAMBERS.CO.IN)(8130788166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
22	W.P.(C)-14893/2024 CM APPL. 62457/2024	RAKSHA PAL SINGH V/s UNION OF INDIA AND ORS	BHARAT BHUSHAN BHATIA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER) UNION OF INDIA, DGP(UOIDHC@GMAIL.COM, DGP-NGL@NIC.IN)(1123384193)(RESPONDENT) BHARAT BHUSHAN BHATIA(BHARATBHATIA25@YAHOO.CO.IN)(9810155032)(PETITIONER)		
23	W.P.(C)-14968/2024	SURENDER SINGH V/s UOI AND ORS	NEETU KUMARI	
		OTHER DETAILS OF ADVOCATES: NEETU KUMARI(NEETUKU52@GMAIL.COM)(9205262093)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
24	W.P.(C)-16009/2024	SATYA PRAKASH V/s NUCLEAR POWER CORPORATION OF INDIA LTD. & ORS.	RAM NARESH YADAV, SAMEER PRAVIN PAREKH	
		OTHER DETAILS OF ADVOCATES: RAM NARESH YADAV(SARVESHYADAV208@GMAIL.COM)(9968276467)(PETITIONER) UNION OF INDIA, NPCIL(UOIDHC@GMAIL.COM, CONTACTUS@NPCIL.CO.IN, NPCILECRETT@NPCIL.CO.IN)(1123384193)(RESPONDENT) CISF(CISFRECTT@CISF.GOV.IN, DG@CISF.GOV.IN, FHQR-CONTROL@CISF.GOV.IN)(0)(RESPONDENT) SAMEER PRAVIN PAREKH(PAREKHCO@PAREKHCO.COM)(9871772403)(RESPONDENT)		
25	W.P.(C)-2995/2025	MUNNA KUMAR YADAV V/s UNION OF INDIA & ORS.	RANJAN MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: RANJAN MUKHERJEE(RANJANMUKHERJEE.ADV@GMAIL.COM)(9910956171)(PETITIONER) CISF, UNION OF INDIA(DG@CISF.GOV.IN, IGNCR@CISF.GOV.IN, CISFRECTT@CISF.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
26	**W.P.(C)-2206/2020 WITH W.P.(C) 6161/2020 W.P.(C) 6163/2020 W.P.(C) 6189/2020 W.P.(C) 7214/2020 W.P.(C) 6019/2022**	**SUBHASH CHANDRA SAMOTA V/s UNION OF INDIA AND ANR.**	**RAGHAVENDRA PRATAP SINGH**	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDRA PRATAP SINGH()(9958682054)(PETITIONER)		
27	**W.P.(C)-6161/2020 WITH W.P.(C) 6235/2020**	**PRAVEEN CHAUHAN V/s UNION OF INDIA & ORS.**	**ABDUL AZEEM KALEBUDDE**	
		OTHER DETAILS OF ADVOCATES: ABDUL AZEEM KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
28	**W.P.(C)-6163/2020**	**HARISH BHANDARI V/s UNION OF INDIA & ORS.**	**ABDUL AZEEM KALEBUDDE**	
		OTHER DETAILS OF ADVOCATES: HARISH BHANDARI(KALEBUDDE.AZEEM@GMAIL.COM)()(RESPONDENT) HARISH BHANDARI(KALEBUDDE.AZEEM@GMAIL.COM)()(RESPONDENT) ABDUL AZEEM(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) UNION OF INDIA (HSHSO@NIC.IN)()(PETITIONER) THE DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY FORCES(DIGOPSNM@CISF.GOV.IN)()(PETITIONER) UNION PUBLIC SERVICE COMMISSION(FEEDBACK-UPSC@GOV.IN)()(PETITIONER) UNION OF INDIA (HSHSO@NIC.IN)()(PETITIONER) THE DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY FORCES(DIGOPSNM@CISF.GOV.IN)()(PETITIONER) UNION PUBLIC SERVICE COMMISSION(FEEDBACK-UPSC@GOV.IN)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT)		
29	**W.P.(C)-6189/2020**	**ANAND KUMAR V/s UNION OF INDIA & ORS.**	**ABDUL AZEEM KALEBUDDE**	
		OTHER DETAILS OF ADVOCATES: ANAND KUMAR(KALEBUDDE.AZEEM@GMAIL.COM)()(RESPONDENT) ABDUL AZEEM KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) THE DIRECTOR GENERAL(DIGOPSNM@CISF.GOV.IN)()(PETITIONER) UNION PUBLIC SERVICE COMMISSION(FEEDBACK_UPSC@GOV.IN)()(PETITIONER) UNION OF INDIA(HSHSO@NIC.IN)()(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT)		
30	**W.P.(C)-7214/2020**	**RAVI KUMAR V/s UNION OF INDIA & ORS.**	**ABDUL AZEEM KALEBUDDE**	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR (KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(RESPONDENT) UNION OF INDIA(HSHSO@NIC.IN)(23092989)(PETITIONER) ABDUL AZEEM KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) ABDUL KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) UNION PUBLIC SERVICE COMMISSION(FEEDBACK-UPSC@GOV.IN)(1123098543)(PETITIONER) UNION OF INDIA (HSHSO@NIC.IN)(1123092989)(PETITIONER) THE DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY FORCE (DIGOPSNM@CISF.GOV.IN)(1124362555)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NARESH KUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) THE DIRECTOR GENERAL CETRAL INDUSTRIAL SECURITY FORCE(DIGOPSNM@CISF.GOV.IN)(2436255)(RESPONDENT)		
31	**W.P.(C)-6019/2022 CM APPL. 35416/2022**	**KIRAN MULASAVALAGI V/s UNION OF INDIA & ORS.**	**ABDUL AZEEM KALEBUDDE**	
		OTHER DETAILS OF ADVOCATES: ABDUL AZEEM KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ABDUL AZEEM KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
32	**W.P.(C)-6578/2022**	**BRIJ RAJ V/s UNION OF INDIA & ORS.**	**HARPREET SINGH HORA, VAGISHA KOCHAR**	
		OTHER DETAILS OF ADVOCATES: TULIKA SINGH(FUZAIL.AYYUBI@GMAIL.COM)(8010102905)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) VAGISHA KOCHAR(VAGISHAKOCHAR@GMAIL.COM)(9811126281)(PETITIONER)		

33	W.P.(C)-7009/2022	ZEESHAN AAMIR V/s UNION OF INDIA & ORS.	ABDUL AZEEM KALEBUDDE	
		OTHER DETAILS OF ADVOCATES: ABDUL AZEEM(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
34	W.P.(C)-3605/2023 WITH W.P.(C) 7214/2020	VED PRAKASH MISHRA V/s UNION OF INDIA & ORS.	SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH(SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) ANJAN GOSAIN(ANJANAGOSAIN@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
FOR FINAL HEARING				
35	FAO (COMM)-80/2023 CM APPL. 15646/2023	SURYA ROSHNI LIMITED V/s RAJEEV KUMAR SINGH AND ANR.	TUSHAR ALPHONSE JOHN, VIKAS AZAD	
		OTHER DETAILS OF ADVOCATES: TUSHAR A JOHAN(TUSHAR@OPTIMUSLEGAL.IN)(9871109205)(PETITIONER) MANISH BOND(MANISH.BOND1903@GMAIL.COM)()(RESPONDENT) VIKAS AZAD(AZADASSOCIATE@GMAIL.COM)(9999234931)(PETITIONER)		
36	W.P.(C)-14977/2022	MAJ DHARM KUMAR DIXIT V/s UNION OF INDIA THROUGH THE SECRETARY, MINISTRY OF DEFENCE SOUTH-BLOCK, DHQ PO, NEW DELHI-110 011 & ORS.	INDRA SEN SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: INDRA SEN SINGH(LAWOFICEISSINGH@GMAIL.COM)(9650091421)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

COURT NO. 34
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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pankaj.shukla@dhc.nic.in

devender@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	REVIEW PET. 385/2024 In FAO(OS) (COMM)-305/2019(Disposed off case) WITH FAO(OS) (COMM) 306/2019 FAO(OS) (COMM) 307/2019 FAO(OS) (COMM) 308/2019 FAO(OS) (COMM) 309/2019 FAO(OS) (COMM) 310/2019	M/S MGI (INDIA) PVT LTD V/s M/S INTERNATIONAL DESIGN & ENGINEERING SOLUTIONS PVT. LTD	S RAVI SHANKAR, SAYED AQUIB ALI, YAMUNAH NACHIAR	Listing Remarks: AT 04:30 PM
		OTHER DETAILS OF ADVOCATES: S RAVI SHANKAR()(9818313164)(PETITIONER) AQUIB ALI , ANISH LAKHANPAL(AQUIB.ALI@RISELEGAL.IN)(0)(PETITIONER) YAMUNAH(YAMUNAH@LAWSENATE)(0)(RESPONDENT) YAMUNAH NACHIAR (YNACHIAR@GMAIL.COM)(9818313164)(PETITIONER)		
2	CM APPL. 61082/2024 REVIEW PET. 386/2024 In FAO(OS) (COMM)-306/2019(Disposed off case)	M/S MGI (INDIA) PVT LTD V/s M/S INTERNATIONAL DESIGN & ENGINEERING SOLUTIONS PVT LTD	S RAVI SHANKAR, SAYED AQUIB ALI, YAMUNAH NACHIAR	Listing Remarks: AT 04:30 PM
		OTHER DETAILS OF ADVOCATES: S RAVI SHANKAR()(9818313164)(PETITIONER) AQUIB ALI , ANISH LAKHANPAL(AQUIB.ALI@RISELEGAL.IN)(0)(PETITIONER) YAMUNAH(YAMUNAH@LAWSENATE)(0)(RESPONDENT) YAMUNAH NACHIAR (YNACHIAR@GMAIL.COM)(9818313164)(PETITIONER)		
3	CM APPL. 61083/2024 REVIEW PET. 387/2024 In FAO(OS) (COMM)-307/2019(Disposed off case)	M/S MGI (INDIA) PVT LTD V/s M/S INTERNATIONAL DESIGN & ENGINEERING SOLUTIONS PVT LTD	S RAVI SHANKAR, SAYED AQUIB ALI, YAMUNAH NACHIAR	Listing Remarks: AT 04:30 PM
		OTHER DETAILS OF ADVOCATES: S RAVI SHANKAR()(9818313164)(PETITIONER) AQUIB ALI , ANISH LAKHANPAL(AQUIB.ALI@RISELEGAL.IN)(0)(PETITIONER) YAMUNAH (YAMUNAH@LAWSENATE)(0)(RESPONDENT) YAMUNAH NACHIAR (YNACHIAR@GMAIL.COM)(9818313164)(PETITIONER)		
4	CM APPL. 61086/2024 REVIEW PET. 388/2024 In FAO(OS) (COMM)-308/2019(Disposed off case)	M/S MGI (INDIA) PVT LTD V/s M/S INTERNATIONAL DESIGN & ENGINEERING SOLUTIONS PVT LTD	S RAVI SHANKAR, SAYED AQUIB ALI, YAMUNAH NACHIAR	Listing Remarks: AT 04:30 PM
		OTHER DETAILS OF ADVOCATES: S RAVI SHANKAR()(9818313164)(PETITIONER) AQUIB ALI , ANISH LAKHANPAL(AQUIB.ALI@RISELEGAL.IN)(0)(PETITIONER) YAMUNAH(YAMUNAH@LAWSENATE)(0)(RESPONDENT) YAMUNAH NACHIAR (YNACHIAR@GMAIL.COM)(9818313164)(PETITIONER)		
5	CM APPL. 61089/2024 REVIEW PET. 389/2024 In FAO(OS) (COMM)-309/2019(Disposed off case)	M/S MGI (INDIA) PVT LTD V/s M/S INTERNATIONAL DESIGN & ENGINEERING SOLUTIONS PVT LTD	S RAVI SHANKAR, SAYED AQUIB ALI, YAMUNAH NACHIAR	Listing Remarks: AT 04:30 PM
		OTHER DETAILS OF ADVOCATES: S RAVI SHANKAR()(9818313164)(PETITIONER) AQUIB ALI , ANISH LAKHANPAL(AQUIB.ALI@RISELEGAL.IN)(0)(PETITIONER) YAMUNAH (YAMUNAH@LAWSENATE)(0)(RESPONDENT) YAMUNAH NACHIAR (YNACHIAR@GMAIL.COM)(9818313164)(PETITIONER)		

6	**CM APPL. 61090/2024** **REVIEW PET. 390/2024** **In FAO(OS) (COMM)-310/2019(Disposed off case)**	**M/S MGI (INDIA) PVT LTD** **V/s M/S INTERNATIONAL DESIGN & ENGINEERING SOLUTIONS PVT LTD**	**S RAVI SHANKAR, SAYED AQUIB ALI, YAMUNAH NACHIAR**	**Listing Remarks:** **AT 04:30 PM**
		OTHER DETAILS OF ADVOCATES: **S RAVI SHANKAR()(9818313164)(PETITIONER)** **AQUIB ALI , ANISH LAKHANPAL(AQUIB.ALI@RISELEGAL.IN)(0)(PETITIONER)** **YAMUNAH(YAMUNAH@LAWSENATE)(0)(RESPONDENT)** **YAMUNAH NACHIAR (YNACHIAR@GMAIL.COM)(9818313164)(PETITIONER)**		

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SUSPENSION OF SENTENCE				
1	CRL.M.(BAIL) 92/2025 CRL.M.(BAIL) 678/2025 In CRL.A.-346/2024	UMESH GUPTA V/s STATE NCT OF DELHI	MURARI TIWARI, ARCHIT UPADHAYAY	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHAIRWAL (SK.ADV30@GMAIL.COM)(9999861361)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(98919191)(RESPONDENT) MURARI TIWARI & ASSOCIATES(MURARITIWARIANDASSOCIATES@GMAIL.COM)(9811125857)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARCHIT UPADHAYAY(AORARCHIT@GMAIL.COM)(9990323136)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-210/2018)
FRESH MATTERS & APPLICATIONS				
2	CRL.A.-407/2025 CRL.M.A. 9761/2025 CRL.M.A. 9762/2025 CRL.M.A. 9763/2025	X THROUGH HER MOTHER Y V/s STATE OF NCT OF DELHI THROUGH SHO PS SARAI ROHILLA & ANR.	AVINASH KUMAR LAKHANPAL	
		OTHER DETAILS OF ADVOCATES: AVINASH KR. LAKHANPAL(AVINASHLAKHANPAL@GMAIL.COM)(9811038369)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-186/2022) BAIL APPLN. 4315/2023 FILED BY ADIL REHMANI (DISPOSED ON : 2024-05-17) P.S.-FIR NO. :(SARAI ROHILLA-186/2022)
3	W.P.(C)-2959/2025 CM APPL. 14014/2025	SUMAN SRIVASTAVA V/s UNION BANK OF INDIA & ORS.	MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MANISH SRIVASTAVA(MANISH@KDATTA.IN, MOKSH@KDATTA.IN)(9811046711)(PETITIONER) UNION OF INDIA, OP GAGGAR, CASKG(UBIN0906069@UNIONBANKOFINDIA.BANK, OPGAGGAR@GMAIL.COM, CASKG82@GMAIL.COM)(0)(RESPONDENT) NILAM, UJWALM VAIBHAV(NILAM.CHOURSIYA@CFMARC.IN, UJWAL.RCBM@GMAIL.COM, VAIBHAV.GWI@GMAIL.COM)(0)(RESPONDENT) ANURAG, P.K. KASHYAP(GENAVANURAG@GMAIL.COM, PRAVINKASHYAP75@GMAIL.COM)(0)(RESPONDENT)		
4	W.P.(CRL)-915/2025 CRL.M.A. 8633/2025 CRL.M.A. 10885/2025	MANOJ KUMAR V/s STATE OF NCT OF DELHI	SUMIT MISRA, LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: SUMIT MISRA (ADVSUMITMISRA@GMAIL.COM)(9871166013)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAKSH KHANNA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

5	W.P.(CRL)-1079/2025	RAJ KUMARI V/s STATE NCT OF DELHI	SUNIL KUMAR	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR (SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	CRL.A.-403/2024	MUKESH KUMAR V/s STATE GOVT. OF NCT OF DELHI	SWATI VERMA, PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: SWATI VERMA (ADVSWATIVVERMALEGAL@GMAIL.COM)(9136736989)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRADEEP SINGH RANA(RANAPRADEEP1020@GMAIL.COM)(8586877727)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-338/2012) BAIL APPLN. 1815/2012 FILED BY RENU SHARMA (DISPOSED ON : 2013-01-04) CRL.M.C. 2388/2013 FILED BY SHIV KUMAR (DISPOSED ON : 2013-05-31) BAIL APPLN. 1640/2015 FILED BY AZAD SINGH (DISPOSED ON : 2015-08-14) P.S.-FIR NO. :(BAWANA-338/2012)
7	CRL.A.-27/2025	ABDUR REHMAN @DR. BRAVE V/s NATIONAL INVESTIGATION AGENCY	TAMANNA PANKAJ	
		OTHER DETAILS OF ADVOCATES: TAMANNA PANKAJ(TAMANNAPANKAJ19@GMAIL.COM)(9650116395)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-11/2020) CRL.A. 101/2023 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-05-13) CRL.A. 971/2023 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-05-13) CRL.A. 968/2023 FILED BY SADIYA ANWAR SHAIKH (DISPOSED ON : 2024-05-13) CRL.A. 792/2023 FILED BY NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER (D. OF HEARING : 2025-05-14) CRL.A. 1065/2023 FILED BY ABDUR REHMAN @DR. BRAVE (D. OF HEARING : 2025-05-14) CRL.A. 517/2024 FILED BY HINA BASHIR BEIGH (DISPOSED ON : 2024-11-14) CRL.A. 678/2024 FILED BY NABEEL SIDDICK KHATRI (D. OF HEARING : 2025-05-02) CRL.A. 680/2024 FILED BY JAHANZAIB SAMI (D. OF HEARING : 2025-05-02) CRL.A. 784/2024 FILED BY SADIYA ANWAR SHAIKH (DISPOSED ON : 2024-11-14) P.S.-FIR NO. :(NIA-11/2020)
8	CRL.L.P.-635/2023 CRL.M.A. 35239/2023	STATE V/s MOHD. AKRAM AND ORS.	MUKESH KUMAR, KAMAL KISHORE VIJAY, VISHESH WADHWA	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR(MUKESHRADV1@GMAIL.COM)(9313007949)(PETITIONER) KAMAL KISHORE VIJAY(KAMALVIJAYADVOCATE@GMAIL.COM)(9811753008)(PETITIONER) KAMAL KISHORE VIJAY(KAMALVIJAYADVOCATE@GMAIL.COM)(9811753008)(PETITIONER) KAMAL KISHORE VIJAY(KAMALVIJAYADVOCATE@GMAIL.COM)(9811753008)(PETITIONER) VISHESH WADHWA(WADHWAVISHESH@GMAIL.COM)(9891551234)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-26/2011) BAIL APPLN. 2291/2018 FILED BY UMAR ALI (DISPOSED ON : 2019-01-30) BAIL APPLN. 3643/2020 FILED BY MOHD. AKRAM @ KARIM (DISPOSED ON : 2020-11-23) BAIL APPLN. 1127/2020 FILED BY MOHD AFSAR (DISPOSED ON : 2020-06-04) P.S.-FIR NO. :(ASHOK VIHAR-26/2011)
9	FAO (COMM)-125/2021	RITESHPURI V/s AAKASH EDUCATIONAL SERVICES PVT. LTD.	SANJIVE ROHATGI	
		OTHER DETAILS OF ADVOCATES: RITESHPURI(KKROHATGI 1945@YAH6O.COM)()(PETITIONER) K K ROHATGI , SANJIV ROHATGI(KKROHATGI1945@YAHOO.COM)(9810134860)(PETITIONER) AAKASH EDUCATIONAL SERVICES PVT. LTD.(DWARKASEC11@AESL.IN)()(PETITIONER) AAKASH EDUCATIONAL SERVICES PVT. LTD(DWARKASEC11@AESL.IN)()(RESPONDENT)		
10	FAO(OS) (COMM)-10/2019	RAVI BUILDERS V/s NORTH DELHI MUNICIPAL CORPORATION	PRACHEE SATIJA, SALONI MAHAJAN	
		OTHER DETAILS OF ADVOCATES: PRACHEE SATIJA()(9899978899)(PETITIONER) SALONI MAHAJAN(SALONIMAHAJAN6168@GMAIL.COM)(9958407969)(PETITIONER)		

11	LPA-252/2020 CM APPL. 22796/2020	VECTRA ADVANCED ENGINEERING PVT LTD & ANR. V/s UNION OF INDIA & ANR.	BALAJI SUBRAMANIAN	
		OTHER DETAILS OF ADVOCATES: ANIL MANSHARAMANI(MRAMANI@VECTRAINDIA.COM)()(PETITIONER) VECTRA ADVANCED ENGINEERING PVT LTD(MRAMANI@VECTRAINDIA.COM)()(PETITIONER) ANIL MANSHARAMANI(MRAMANI@VECTRAINDIA.COM)()(PETITIONER) VECTRA ADVANCED ENGINEERING PVT LTD(MRAMANI@VECTRAINDIA.COM)()(PETITIONER) BALAJI SUBRAMANIAN, ISHANI BANERJEE(BALAJI@BSLAW.CO.IN)(9958110162)(PETITIONER) BALAJISUBRAMANIAN(BALAJI@BSLAW.CO.IN)(9958110162)(PETITIONER) RAKESH KUMAR(RAKESHKUMARCGSC@GMAIL.COM)(9811549455)(RESPONDENT) SIDHARTH BARUA(SIDBARUA@GMAIL.COM)(9899040660)(RESPONDENT)		
12	LPA-329/2021 CM APPL. 32033/2021 CM APPL. 28035/2024 WITH W.P.(C) 16967/2024	S.P. SINGH DHILLON V/s DELHI CAPITAL BADMINTON ASSOCIATION & ORS.	MOHD SHAZ KHAN, BHARAT GUPTA, NIMISHA MENON, ROSEMARY RAJU, JYOTIRMAY VASISHTT, AYUUSHMAN ARORAA	
		OTHER DETAILS OF ADVOCATES: S P SINGH DHILLON(SPSINGHDHILLON@YAHOO.CO.IN)()(PETITIONER) TALHA ABDUL RAHMAN, AAKANSHA SINH, MOHD SHAZ KHAN(SHAZ@TALHA.IN)(9936084176)(PETITIONER) UNIO(UOIDHC@GMAIL.COM)()(RESPONDENT) DELHI CAPITAL BADMINTON ASSOCIATION(AKMITTRA.SECRETARYDCBA@GMAIL.COM)()(RESPONDENT) BADMINTON ASSOCIATION OF INDIA (AJAYSINGHANIA003@YAHOO.COM)()(RESPONDENT) AVNISH RANA, ELECTION OFFICER(AVNISHDCRANA@GMAIL.COM)()(RESPONDENT) GOVT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SHAZ(SHAZ@TALHA.IN)()(PETITIONER) AVNISH(AVNISHDCRANA@GMAIL.COM)()(RESPONDENT) BHARAT GUPTA (BHARAT@BHARATG.CO)(9013534938)(RESPONDENT) AJAY(AJAYSINGHANIA003@YAHOO.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SP SINGH(SPSINGHDHILLON@YAHOO.CO.IN)()(RESPONDENT) NIMISHA MENON(NIMISHA.MENON95@GMAIL.COM)(7508496369)(RESPONDENT) ROSEMARY RAJU(ROSEMARYRAJU89@GMAIL.COM)(9582735814)(RESPONDENT) JYOTIRMAY VASISHTT(JYOTIRMAY.LEGAL@GMAIL.COM)(9958495519)(RESPONDENT) AYUUSHMAN ARORAA(AYUUSHMANA@GMAIL.COM)(8375889108)(RESPONDENT)		
13	W.P.(C)-16967/2024 CM APPL. 71863/2024 CM APPL. 71864/2024 WITH LPA 329/2021	AJEET PANDEY & ANR. V/s UNION OF INDIA & ORS.	TISHAMPATI SEN	
		OTHER DETAILS OF ADVOCATES:		
14	MISC. APPEAL(PMLA)-37/2024 CM APPL. 67255/2024	GURDEEP KUMAR GUJRAL V/s THE DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT DELHI	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA (ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) DDHYZO(DDHYZO-ED@GOV.IN)(0)(RESPONDENT)		
15	RFA(COMM)-2/2023 CM APPL. 403/2023 CM APPL. 406/2023 WITH RFA(COMM) 3/2023	M/S R.S PAPER V/s M/S SEASTAR GLOBAL LOGISTICS PVT. LTD.	MADHAV BHATIA	
		OTHER DETAILS OF ADVOCATES: VERTARI LEGAL(PANDEYADITYA94@GMAIL.COM)(9910572585)(PETITIONER) SEASTARINDIA(CS@SEASTARINDIA.COM)()(RESPONDENT)		
16	RFA(COMM)-3/2023 CM APPL. 407/2023 CM APPL. 410/2023	M/S R.S PAPER V/s M/S SEASTAR GLOBAL LOGISTICS PVT. LTD.	MADHAV BHATIA	
		OTHER DETAILS OF ADVOCATES: MADHAV BHATIA, ADITYA PANDEY(MADHAVBHATIA@VERILEGAL.COM)(9910572585)(PETITIONER) MADHAV BHATIA(MADHAVBHATIA@VERILEGAL.COM)(9910572585)(PETITIONER) ASTAR INDIA(CS@SEASTARINDIA.COM)()(RESPONDENT)		
17	RFA(COMM)-37/2023	ASHIRWAD PRINT PACK THROUGH ITS PARTNER & ORS. V/s ANITA GOEL PROP SPECIALTY PAPER CORPORATION	ROHIT RATTU	
		OTHER DETAILS OF ADVOCATES: LEGAL KNIGHTS (LAXMIPANDEY365@GMAIL.COM)(9818999686)(PETITIONER) ASHIRWAD PRINT PACK(INFO@ASHIRWADPRINTPACK.IN)()(RESPONDENT)		
18	RFA(COMM)-191/2023 CM APPL. 45062/2023	M/S MRG TRADERS V/s BALKISHAN SINGHAL	PRATYUSH PRASANNA, VIGGYANA NAND SHARMA, APOORVA THAKRAL	

		OTHER DETAILS OF ADVOCATES: **PRATYUSH** **PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER)** **BALKISHAN SINGHAL()(9999907177)(RESPONDENT)** **VIGGYANA NAND SHARMA(ADVOCATEVNS@YAHOO.COM)(9811159874)(RESPONDENT)** **APOORVA THAKRAL(APOORVA.THAKRAL@GMAIL.COM)(9873046501)(PETITIONER)**		
19	**RFA(COMM)-207/2023** **CM APPL. 48290/2023**	**ANIL AGGARWAL** **V/s M/S SOMANY CERAMICS LTD**	**PARIKSHIT MAHIPAL, ANCHIT SHARMA**	
		OTHER DETAILS OF ADVOCATES: **ANCHIT SHARMA(ANCHITSHARMA01@GMAIL.COM)(9650208207)(RESPONDENT)**		
20	**RFA(COMM)-137/2024**	**ANAND MARKETING** **V/s M/S HINDUSTAN UNILEVER LIMITED**	**ASHOK KUMAR**	
		OTHER DETAILS OF ADVOCATES:		
21	**RFA(COMM)-399/2024** **CM APPL. 56017/2024**	**M/S SHARDA MA ENTERPRISES PVT. LTD.** **V/s M/S GROVER FUELS PRIVATE LIMITED & ORS.**	**SUMIT SINHA**	
		OTHER DETAILS OF ADVOCATES:		
22	**W.P.(C)-10372/2023** **CM APPL. 40177/2023** **CM APPL. 40178/2023**	**MS DEV ENTERPRISES & ANR.** **V/s INDIAN OVERSEAS BANK & ANR.**	**HASHMAT NABI, GAUTAM KHURANA**	
		OTHER DETAILS OF ADVOCATES: **HASHMAT NABI(HASHMATNABI@GMAIL.COM)(9810017822)(PETITIONER)** **KRISHEN KUMAR(KRISHENKUMAR@GMAIL.COM, SUPPORT@LOCAFY.COM)()(RESPONDENT)** **GAUTAM KHURANA(OFFICE@INDIALAWOFFICES.COM)(9667395761)(RESPONDENT)**		
23	**W.P.(CRL)-1026/2025**	**BHAMAR SINGH** **V/s UNION OF INDIA AND ORS.**	**RISHABH DHEER**	
		OTHER DETAILS OF ADVOCATES: **SHASHWAT SARIN (ADVLOKESHKUMAR1510@GMAIL.COM)(8588829765)(PETITIONER)** **UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)**		
FOR FINAL HEARING				
24	**CRL.A.-312/2003**	**SATISH KUMAR** **V/s STATE OF DELHI**	**RAJEEV G.NASEEM, RAVINDER CHADHA, AKSHAY BIPIN, B.S.RANA, SUNIL SINGH, M THEEPA**	**Listing Remarks:** **AT 2:30PM**
		OTHER DETAILS OF ADVOCATES: **WITHOUT GENERATE ()()(RESPONDENT)** **WITHOUT GENERATE ()()(RESPONDENT)** **SUNIL SINGH(S9999073453@GMAIL.COM)(9999073453)(PETITIONER)** **M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(PETITIONER)**		**P.S.-FIR NO. :(MALVIYA NAGAR-410/2000)**
25	**RFA(COMM)-195/2023** **CM APPL. 46163/2023**	**MS. BABITA RANI & ANR.** **V/s M/S PUNJAB AND SIND BANK**	**MRINAL SINGH**	
		OTHER DETAILS OF ADVOCATES: **PUNJAB AND SIND BANK(ZO.DELHI1@PSB.CO.IN, ZO.DELHI2@PSB.CO.IN, RAJESH@GAUTAMLAWCHAMBERS.NET)()(RESPONDENT)** **SANTOSH KUMAR** **TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)**		
END OF THE BOARD MATTERS				
26	**LPA-677/2023** **CM APPL. 51178/2023** **CM APPL. 51180/2023**	**YUVRAJ SINGH PUAR** **V/s MUNICIPAL CORPORATION OF DELHI & ORS.**	**ASMITA SINGH, AASTIK DHINGRA**	
		OTHER DETAILS OF ADVOCATES: **ASMITA SINGH, HARSHIT GOEL,** **(ASMITASINGHOFFICE@GMAIL.COM)(9643520339)(PETITIONER)** **AJAY(AJAYARORAMCD@GMAIL.COM)(9643520339)(RESPONDENT)** **MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)** **ARUN(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT)** **AASTIK DHINGRA(AASTIK.DHINGRA1989@GMAIL.COM)(9873478231)(RESPONDENT)**		

COURT NO. 46
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE:"SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM APPL. 65394/2024 CM APPL. 4075/2025 CM APPL. 10558/2025 REVIEW PET. 414/2024 In W.P.(C)-9887/2018(Disposed off case)	SNEH AGGARWAL V/s PUNJAB NATIONAL BANK & ANR	K B HINA (DHCLSC), AAYUSH AGARWALA, ANUJ P AGARWALA	
		OTHER DETAILS OF ADVOCATES: K B HINA()(9811734735)(PETITIONER) ANUJ AGARWALA(ANUJPAGARWALA@GMAIL.COM)(9999105064)(PETITIONER) PUNJAB NATIONAL BANK(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM, MAIL@CHAMBERSOFSIDDHARTH.COM)(0)(RESPONDENT) ANUJ P. AGARWALA()(9811885242)(PETITIONER) RAJAT (RAJAT132NOIDA@YAHOO.CO.IN)(0)(RESPONDENT) ANUJ P AGARWALA(ANUJ@PBA.NET.IN)(9811885242)(PETITIONER)	
FOR DIRECTIONS (CONNECTED)				
2	W.P.(C)-15605/2022 CM APPL. 48536/2022 WITH W.P.(C) 16419/2022 W.P.(C) 16660/2022 W.P.(C) 16691/2022 W.P.(C) 17671/2022	MR. NISHIT KUMAR GOEL V/s GOVERNMENT OF NCT OF DELHI	VIBHOR GARG, SANJAY KUMAR PATHAK	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: VIBHOT GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SECY LB(SECY.LB@DELHI.GOV.IN)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
3	W.P.(C)-16419/2022 CM APPL. 51560/2022	BHARAT PETROLEUM CORPORATION LIMITED V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	VIKRANT PACHNANDA, SANJAY KUMAR PATHAK	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: VIKRANT PACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
4	W.P.(C)-16660/2022 CM APPL. 52512/2022 WITH W.P.(C) 15605/2022	JAI KISHAN V/s GOVERNMENT OF NCT OF DELHI	PRATEEK GUPTA	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: D.P.GUPTA & CO.(SINGHALRINKI2@GMAIL.COM)(9599915879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
5	W.P.(C)-16691/2022 CM APPL. 52625/2022	SH. MAHESH CHAUHAN AND ORS. V/s GOVERNMENT OF NCT OF DELHI AND ANR.	PRATEEK GUPTA, SANJAY KUMAR PATHAK	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: D.P. GUPTA & CO.(SINGHALRINKI2@GMAIL.COM)(9599915879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		

6	W.P.(C)-17671/2022 CM APPL. 56484/2022	KAJAL BATRA V/s GOVERNMENT OF NCT OF DELHI THROUGH LAND AND BUILDING DEPARTMENT & ANR.	RAVI SEHGAL, SANJAY KUMAR PATHAK	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SHANTANU SINGH(SHANTANU@DKSASSOCIATESL.IN, RAVISEHGAL@MSN.COM)(9582164171)(PETITIONER) BHARAT BHAVAN(CMD@BHARATPETROLEUM.IN)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
7	W.P.(C)-593/2023 CM APPL. 2318/2023	SANT NIRANKARI MANDAL V/s GOVERNMENT OFNCT OF DELHI & ANR.	SACHIDANAND CHATURVEDI, DIVYA HIRAWAT, SANJAY KUMAR PATHAK	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) S. CHATURVEDI(SACHINANANDCHATURVEDI2007@GMAIL.COM)(9810294200)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DIVYA HIRAWAT(DIVYAHIRAWAT93@GMAIL.COM)(9004693107)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
PART-HEARD MATTERS				
8	W.P.(C)-3914/2019 CM APPL. 17725/2019 CM APPL. 17726/2019 CM APPL. 23801/2023 CM APPL. 46640/2023	MRS. VIMAL SETH AND ANR. V/s NEW DELHI MUNICIPAL COUNCIL AND ORS.	RAJESH BHARDWAJ, AJAY TEJPAL	
		OTHER DETAILS OF ADVOCATES: RAJESH BHARDWAJ()(9873005030)(PETITIONER) RAJESH BHARDWAJ(IILC@IILC.CO.IN)(9810006861)(PETITIONER) RAJESH BHARDWAJ()(9810006861)(PETITIONER) RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)()(RESPONDENT) PUJA KALRA(PUJAKALRA09@GMAIL.COM)()(RESPONDENT) PUJA KALRA(PUJAKALRA09@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RIPU DAMAN(CGSC.RIPUDAMAN@GMAIL.COM)()(RESPONDENT) RAJESH BHARDWAJ()(9810006861)(PETITIONER)		
9	W.P.(C)-11006/2024 CM APPL. 45418/2024	CCS COMPUTERS PRIVATE LIMITED V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	KNM & PARTNERS, LAW OFFICES	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: VIJAY NAIR, MANORANJAN SHARMA(MSHARMA@KNM.IN)(9717591156)(PETITIONER) NEW DELHI MUNCIPAL COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM, PAHUJA@DATAMINI.CO.IN)(0)(RESPONDENT)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

(a) "FRESH MATTERS AND APPLICATIONS;

(b) "FOR ADMISSION" MATTERS;

(c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".

(d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-973/2025 CM APPL. 4797/2025	NAVEEN CHANDRA JOSHI V/s THE INSTITUTION FOR THE BLIND (ANDH VIDYALAYA) AND ORS.	PANKAJ SINHA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SINHA(SINHAPANKAJ81@GMAIL.COM)(9910247816)(PETITIONER) DIRECTORATE OF EDUCATION, GNCTD, AVNISH(DIREDU@NIC.IN, SCSERVICESGNCTD@GMAIL.COM, AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
2	W.P.(C)-4060/2025 CM APPL. 18901/2025	CHIRAG V/s GARGI COLLEGEL AND ORS	SANYOG KUMAR	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHHIKAR(SANJOGKUMAR303@GMAIL.COM)(7404122769)(PETITIONER) SANTOSH KUMAR TRIPATHI, RUPAL MOHINDER(STANDINGCOUNSELGNCTD@GMAIL.COM, RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	W.P.(C)-9215/2023 CM APPL. 35096/2023 WITH W.P.(C) 10576/2023	HASAN V/s GOVT. OF NCT OF DELHI & ORS.	NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN(ABDULLAHANSARI1148@GMAIL.COM)(9868111799)(PETITIONER)		

		NAUSHAD AHMED KHAN(ABDULLAHANSARI1148@GMAIL.COM)(9868111799)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMKARAWALNAGAR@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMKARAWALNAGAR@GMAIL.COM)(9868250806)(RESPONDENT)		
4	W.P.(C)-10576/2023 CM APPL. 41120/2023	SAFRUDDIN@CHANNU V/s GOVT OF NCT OF DEHI AND ORS	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMED KHAN()(9868111799)(PETITIONER) SDM KARWAL NAGAR(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMKARAWALNAGAR@GMAIL.COM)(9868250806)(RESPONDENT)		
5	W.P.(C)-9675/2023 WITH W.P.(C) 9679/2023	PARASRAM AND ANR V/s UNION OF INDIA AND ORS	ABHAY KUMAR, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: DR. SURA T SINGH & ASSOCIATES(DRSURATSINGH972@GMAIL.COM)(9319068001)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
6	W.P.(C)-9679/2023 CM APPL. 37101/2023 CM APPL. 37102/2023	BRAHMANAND TYAGI AND ORS V/s UNION OF INDIA AND ORS	ABHAY KUMAR, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: DR. SURAT SINGH(DRSURATSINGH972@GMAIL.COM)(9319068001)(PETITIONER) UNION(UOIDHC@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
7	W.P.(C)-3808/2025 CM APPL. 17732/2025	SANJAY KUMAR V/s OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE HQ	PADMA KUMAR S	Listing Remarks: ADMISSION
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR .S(KUMARSPADMA@GMAIL.COM)(9818346773)(PETITIONER) GNCTD, AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	W.P.(C)-2154/2004	AMAR NATH & ORS. V/s GOVT. OF N.C.T. OF DELHI	S.K.RUNGTA, A.AHLWAT, VIKRAM NANDRAJOG, AVNISH AHLAWAT, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
9	W.P.(C)-9491/2005	B.S.E.S.RAJDHANI POWER LTD. V/s GOVT. OF N.C.T. OF DELHI & ANR	J.SAGAR & ASSOCIATES, MR.S.K.DUBEY, S SHRESH KUMAR, AVNISH AHLAWAT, RUCHIR MISHRA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES:		
10	W.P.(C)-2364/2007 CM APPL. 2050/2022	SUBE SINGH V/s FINANCIAL COMMISSIONER, DELHI	O.P.SAXENA, RAKESH KUMAR BURMAN, ARVIND WISHWABANDHU, HARI SHANKAR, PAYAL SRIVASTAVA, R.K.BURMAN, SUNIL CHAUHAN, SAMEER VASHISHT, VATSALA CHAUHAN	
		OTHER DETAILS OF ADVOCATES: R.K. BURMAN(RAKESHBURMAN19@GMAIL.COM)(9350520408)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SUNIL CHAUHAN()(9810213040)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) VATSALA CHAUHAN(VATSALACHAUHAN97@GMAIL.COM)(9873365154)(RESPONDENT)		
11	W.P.(C)-5851/2015	KAMLA V/s GOVT. OF NCT OF DELHI AND ANR.	PRATITI RUNGTA, VISHAL SONI, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: VISHAL SONI(VISHALSONIADV@GMAIL.COM)(9818348100)(PETITIONER) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
12	W.P.(C)-10201/2016	RAMESH CHANDRA SUMAN V/s GENERAL MANAGER (NW-III)/(DISCIPLINARY AUTHORITY) STATE BANK OF INDIA AND ORS	SHANTI PRAKASH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-3736/2017	RAJIVA RANJAN V/s DENA BANK AND ANR	AMITABH SINHA, KRIPA SHANKAR PRASAD	Listing Remarks: FINAL HEARING

		OTHER DETAILS OF ADVOCATES: KRIPA SHANKAR PRASAD(KRIPA_P_IN@YAHOO.CO.IN)(9213208328)(PETITIONER)		
14	W.P.(C)-4187/2017	VINAY KUMAR JAISWAL V/s DELHI TRANSCO LTD AND ORS	CURARE LEGAL, RAMEEZUDDIN RAJA, PRASHANT VAXISH	
		OTHER DETAILS OF ADVOCATES: RAMEEZUDDIN RAJA(RAMEEZ3591@GMAIL.COM)(9899347995)(RESPONDENT) RAMEEZUDDIN RAJA(RAMEEZ3591@GMAIL.COM)(9899347995)(PETITIONER) PRASHANT VAXISH(PRASHANTBACHCHAS@GMAIL.COM)(8130250698)(RESPONDENT)		
15	W.P.(C)-4390/2017	FARHAT BASIR KHAN V/s JAMIA MILLIA ISLAMIA & ANR	PALLAVI SHARMA, SUDEER ASSO, JYOTI DUTT SHARMA, ANAND NANDAN, ZEBA KHAIR, FUZAIL AHMAD AYYUBI, ANSHUMAN SHARMA, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
16	W.P.(C)-7806/2017 CM APPL. 4328/2025	RYAN INTERNATIONAL SCHOOL V/s SUNITA MEHRA & ANR.	ROMY CHACKO, MEDHANSHU TRIPATHI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-10184/2017	MAHENDRA KAMALVANSHI V/s UNION OF INDIA AND ANR.	RAJESH SRIVASTAVA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-11981/2018	PROFESSOR KRISHNA MOHAN SHRIMALI V/s UNIVERSITY OF DELHI AND ORS.	ADITY KUMAR CHOUDHARY, SUDEER ASSOCIATES, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ADITY KUMAR CHOUDHARY()(9811573350)(PETITIONER) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
19	W.P.(C)-558/2019 CM APPL. 4005/2019	SC SHARMA AND ORS. V/s SHIVAJI COLLEGE AND ANR.	BHARAT BHUSHAN	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN()(9654969531)(PETITIONER) BHARAT BHUSHAN()(9654969531)(PETITIONER)		
20	W.P.(C)-4489/2019 CM APPL. 20010/2019 CM APPL. 44066/2019	CENTRAL BOARD OF DIRECT TAXES THROUGH UNDER SECRETARY V/s NATIONAL COMMISSION FOR SCHEDULED TRIBES & ANR	RAVI PRAKASH, T P SINGH, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: RAVI PRAKASH()(9871452750)(PETITIONER) T P SINGH()(9971529687)(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
21	W.P.(C)-5824/2019	K D SHARMA V/s BANK OF BARODA & ORS	MOHAMMAD SAJID	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD SAJID()(9910949152)(PETITIONER)		
22	W.P.(C)-10517/2019 CM APPL. 43501/2019	DR. SHISHIR KUMAR GOEL V/s UNION OF INDIA AND ANR.	SANDEEP GARG AND CO.	
		OTHER DETAILS OF ADVOCATES: SANDEEP GARG AND CO.()(9811362403)(PETITIONER)		
23	W.P.(C)-13316/2019 CM APPL. 16871/2020 CM APPL. 22258/2021 CM APPL. 29989/2023 WITH W.P.(C) 10552/2020 W.P.(C) 3386/2021 W.P.(C) 5420/2021 W.P.(C) 6717/2022	ANJU CHELLAINI V/s MANAGING COMMITTEE, GREEN FILEDS SCHOOL THROUGH ITS MANAGER & ANR	INDRANI GHOSH, INDRANI GHOSH, KAMAL GUPTA, KAMAL GUPTA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: INDRANI GHOSH()(9810618813)(PETITIONER) INDRANIGHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) INDRANI GHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) SMT. MINI KHANNA , SH. ANIL KHANNA(GREEI_FIELDS_SCHOOL@YAHOO.COM)(9810511967)(RESPONDENT) BHAWANA KATARIA (SANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) INDRANIGHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) INDRANI GHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER)		

		INDRANIGHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAMAL(KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT) AVISH AHLAWT(AVISHAHLAWAT@YAHOO.COM)()(RESPONDENT) LATIKA CHOUDHURY(LATIKACHOUDHURY@GMAIL.COM)()(PETITIONER) KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
24	W.P.(C)-10552/2020 WITH W.P.(C) 3386/2021 W.P.(C) 5420/2021	NEETI SINGH V/s MANAGING COMMITTEE GREEN FIELDS SCHOOL A 2 BLOCK SAFDARJUNG ENCLAVE & ANR.	INDRANI GHOSH, KAMAL GUPTA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: NEETI SINGH(GFSNEETISINGH@GMAIL.COM)()(RESPONDENT) INDRANI GHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) MANAGING COMMITTEE GREEN FIELDS SCHOOL A 2 BLOCK SAFDARJUNG ENCLAVE (GREEN_FIELDS_SCHOOL@YAHOO.COM)()(PETITIONER) DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) GREEN FIELDS SCHOOL(GREEN_FIELDS_SCHOOL@YAHOO.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER)		
25	W.P.(C)-3386/2021 WITH W.P.(C) 5420/2021	DEBJANI MITRA V/s MANAGING COMMITTEE SUMMER FIELDS SCHOOL NEW DELHI 48 & ANR.	INDRANI GHOSH, KAMAL GUPTA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: DEBJANI MITRA(DEBJANIMITRA67@GMAIL.COM)()(RESPONDENT) DEBJANI MITRA(DEBJANIMITRA67@GMAIL.COM)()(RESPONDENT) INDRANIGHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) INDRANI GHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)()(PETITIONER) MANAGING COMMITTEE SUMMER FIELDS SCHOOL NEW DELHI 48(INFO@SUMMERFIELDS.CO.IN)()(PETITIONER) DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)()(PETITIONER) MANAGING COMMITTEE SUMMER FIELDS SCHOOL NEW DELHI 48(INFO@SUMMERFIELDS.CO.IN)()(PETITIONER) SUMMER FIELDS(INFO@SUMMERFIELDS.CO.IN)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
26	W.P.(C)-5420/2021	RITA SAHNI V/s MANAGING COMMITTEE SUMMER FIELDS SCHOOL NEW DELHI 48 & ANR.	INDRANI GHOSH, KAMAL GUPTA, AVNISH AHLAWAT	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: RITA SAHNI(RITASAHNI9@GMAIL.COM)()(RESPONDENT) RITA SAHNI(RITASAHNI9@GMAIL.COM)()(RESPONDENT) RITA SAHNI(RITASAHNI9@GMAIL.COM)()(RESPONDENT) INDRANI GHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) INDRANI GHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) MANAGING COMMITTEE SUMMER FIELDS SCHOOL NEW DELHI 48(INFO@SUMMERFIELDS.CO.IN)()(PETITIONER) MANAGING COMMITTEE SUMMER FIELDS SCHOOL NEW DELHI 48(INFO@SUMMERFIELDS.CO.IN)()(PETITIONER) DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)()(PETITIONER) MANAGING COMMITTEE SUMMER FIELDS SCHOOL NEW DELHI 48(INFO@SUMMERFIELDS.CO.IN)()(PETITIONER) SUMMER FIELDS(INFO@SUMMERFIELDS.CO.IN)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SUMMER(INFO@SUMMERFIELDS.CO.IN)()(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		

27	W.P.(C)-6717/2022	GEETA SINGH V/s MANAGING COMMITTEE GREEN FIELDS SCHOOL A 2 BLOCK SAFDARJUNG ENCLAVE & ANR.	INDRANI GHOSH, KAMAL GUPTA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: INDRANI GHOSH(INDRANI.GHOSH9@GMAIL.COM)(9810618813)(PETITIONER) GREEN FIELDS SCHOOL(GREEN_FIELDS_SCHOOL@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
28	W.P.(C)-3478/2020 CM APPL. 617/2025 WITH W.P.(C) 2542/2024	SHALINI SINGH V/s UNITED INDIA INSURANCE CO.LTD. & ORS.	ANIL JARYAL & RAVI KUMAR, RAVI KUMAR, NIKHIL JAIN, MANISH RAGHAV	
		OTHER DETAILS OF ADVOCATES: ANIL JARYAL (RKUMARRAVI@GMAIL.COM)(9910009728)(PETITIONER) VINEET MALHOTRA (MSHAHULHAMEED@UIIC.CO.IN)(981102277)(RESPONDENT) HARISH V SHANKAR (HVSLAWOFFICE@GMAIL.COM)(9810788606)(RESPONDENT) DURECTOR (DIRECTOR@NIAPUNE.ORG.IN)(9850091165)(RESPONDENT) RAVI KUMAR(RKUMARRAVI@GMAIL.COM)(9910009728)(PETITIONER) NIKHIL JAIN(OFFICEOFNIKHILJAIN@GMAIL.COM)(0)(RESPONDENT) NIKHIL JAIN(OFFICEOFNIKHILJAIN@GMAIL.COM)(9810693383)(PETITIONER) MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(PETITIONER)		
29	W.P.(C)-2542/2024	SHALINI SINGH V/s UNITED INDIA INSURANCE COMPANY LIMITED & ORS.	RAVI KUMAR, MANISH RAGHAV	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR(RKUMARAVI@GMAIL.COM)(9910009728)(PETITIONER) MR. NIKHIL JAIN(OFFICEOFNIKHILHJAIN@GMAIL.COM)(9810693383)(RESPONDENT) MR. HARISH VAIDYANATHAN SHANKAR(HVSLAWOFFICE@GMAIL.COM)(9810788606)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNITED INDIA INSURANCE CO. LTD(CMD@UIIC.CO.IN,)()(RESPONDENT) MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(PETITIONER)		
30	W.P.(C)-481/2021	SH. JUGAL KISHORE ARORA V/s GOVT. OF NCT OF DELHI & ORS.	VED PAL RANA, LALIT GUPTA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: VEDRANA(VPRANALEGALASSOCIATES@YAHOO.COM)(9811165700)(PETITIONER) V P RANA(VEDPALRANAADV@YAHOO.COM)(9811165700)(PETITIONER) M G INFRABUILD PVT. LTD(NKAFCA.03@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
31	W.P.(C)-1050/2021 CM APPL. 2905/2021	SURESH CHAND AGGARWAL & ORS. V/s UNION OF INDIA THROUGH JOINT SECRETARY & ORS.	ANURADHA DUTT, ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: M A JAWED(DRMAJAWED@YAHOO.COM)(9818682288)(RESPONDENT) QUDSIA QURESHI(DRQUDSIAQURESHI@GMAIL.COM)(9968788899)(RESPONDENT) MITHLESH SHARMA(SNARAINS@YAHOO.COM)(9891296654)(RESPONDENT) SHAMSUL ISLAM(NOTOINJUSTICE@GMAIL.COM)(9968007740)(RESPONDENT) KARAN SINGH CHAUHAN(KARANCHAUHAN@HOTMAIL.COM)(9810988399)(RESPONDENT) DR MRS INDERJEET KAUR(DRINDERJEETFERMATA@GMAIL.COM)(9999103130)(RESPONDENT) SURESH CHAND AGGARWAL(SURESHCHAG@YAHOO.COM)(9891572040)(RESPONDENT) BHARATI SUD (BHARATISUD@GMAIL.COM)(9818325017)(RESPONDENT) AMITA AGGARWAL (SURESHCHAG@YAHOO.COM)(9891572040)(RESPONDENT) SHANTA PRADHAN(SHANTA.PRADHAN@GMAIL.COM)(9810585639)(RESPONDENT) S B JAIN(SBJAIN1949@GMAIL.COM)(9891491940)(RESPONDENT) DEVENDRA PRAKASH(DEVJYOTI.PRAKASH@GMAIL.COM)(9891060652)(RESPONDENT) P K GOELA(P_K_GOELA@YAHOO.CO.IN)(9899161042)(RESPONDENT) PRITHWI RAJ SINGH(CATCHPRS@YAHOO.COM)(9999338713)(RESPONDENT) SHAILENDRA SAXENA(SHAILENDRA0125@GMAIL.COM)(9871223238)(RESPONDENT) INDRA DUTT(IDUTT49@GMAIL.COM)(9312069621)(RESPONDENT) PUSHPA SHARMA(VEDPUSHPA70@GMAIL.COM)(9818674238)(RESPONDENT) DR SAROJ KHANNA(SAROJKHANNA@GMAIL.COM)(9810050771)(RESPONDENT) VIJAY KUMAR SINGH(VIJAYSINGH191@YAHOO.COM)(9868576567)(RESPONDENT)		

		ANURADHA DUTT(ADMIN@DMD.LAW, ANISH.KAPUR@DMD.LAW)(9910044138)(PETITIONER) UNION OF INDIA THROUGH JOINT SECRETARY(MADHU.RANJAN@GOV.IN)()(PETITIONER) UNIVERSITY OF DELHI THROUGH ITS REGISTRAR(REGISTRAR@DU.AC.IN)(9650024441)(PETITIONER) SATYAWATI COLLEGE(PRINCIPAL@SATYAWATI.DU.AC.IN)(9958769090)(PETITIONER) SATYAWATI COLLEGE(PRINCIPAL@SATYAWATI.DU.AC.IN)(9958769090)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
32	W.P.(C)-2578/2021 CM APPL. 7626/2021	SHAILENDRA SHARMA V/s UNION OF INDIA AND ORS	PRASHANT SINGH, PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: SHAILENDRA SHARMA(19K.ARELE@GMAIL.COM)(8878942499)(RESPONDENT) PRASHANTSINGH(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) PRAATITI RUNGTA(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) STATE BANK OF INDIA(SLGUPTA@BHATTALLAW.COM)(9810858842)(RESPONDENT)		
33	W.P.(C)-7602/2021 CM APPL. 23772/2021	RAMESH CHAND AND ORS. V/s NATIONAL INSTITUTE OF IMMUNOLOGY AND ORS.	PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES: PADMAS(KUMARSPADMA@GMAIL.COM)(9899968163)(PETITIONER) PADMA KUMAR S.(KUMARSPADMA@GMAIL.COM)(9818346773)(PETITIONER) NATIOANL INSTITUTE OF IMMUNOLOGY, THROUGH ITS DIRECTOR(DIRSEC@NII.AC.IN)()(PETITIONER) NATIOANL INSTITUTE OF IMMUNOLOGY, THROUGH ITS DIRECTOR(DIRSEC@NII.AC.IN)(9811559987)(PETITIONER) GURPREET SIGH(GURPREETSIGH025@GMAIL.COM)()(RESPONDENT) G D SHARMA(GDSHARMA544@GMAIL.COM)(24362950)(RESPONDENT)		
34	W.P.(C)-9150/2021	DUSHYANT SINGH V/s UNION OF INDIA & ANR.	SARFARAZ KHAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SARFARAZ(SARFARAZADV@YAHOO.CO.IN)(9899140169)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
35	W.P.(C)-12525/2021	EX SGT RAJESH KUMAR GUPTA V/s UNION OF INDIA & ORS.	AJIT KUMAR KAKKAR	
		OTHER DETAILS OF ADVOCATES: AJIT KAKKAR AND ASSOCIATES(AJITKAKKAR@AJITKAKKAR.COM)(9958006409)(PETITIONER) AJIT KAKKAR AND ASSOCIATES(AJITKAKKAR@AJITKAKKAR.COM)(9958006409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)(9811016162)(RESPONDENT) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)(9811016162)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
36	W.P.(C)-12630/2021 WITH W.P.(C) 12689/2021	USHA ANANTHASUBRAMANIAN V/s INDIAN BANK (ERSTWHILE ALLAHABAD BANK) & ANR.	ANSHUMAAN SAHNI, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ANSHUMAAN SAHNI(SAHNIANSHUMAAN@GMAIL.COM, OFFICE@ASLAW.CO.IN)(8588848769)(PETITIONER) INDIAN BANK(BOARDSECT@INDIAN-BANK.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARSHIT JAIN(ADVHARSHITJAIN@GMAIL.COM, IBBOARD@INDIANBANK.CO.IN)()(RESPONDENT) UNION OF INDIA(SECY-FS@NIC.IN)(1123340222)(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)		
37	W.P.(C)-12689/2021	USHA ANANTHASUBRAMANIAN V/s UNION OF INDIA & ANR.	ANSHUMAAN SAHNI, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ANSHUMAAN SAHNI(SAHNIANSHUMAAN@GMAIL.COM, OFFICE@ASLAW.CO.IN)(8588848769)(PETITIONER) UNION OF INDIA(SECY-FS@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INDIAN BANK(IBBOARD@INDIANBANK.CO.IN, BOARDSECT@INDIAN-		

		BANK.COM)()(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)		
38	W.P.(C)-1975/2022 CM APPL. 2760/2024	SUNIL KUMAR V/s MCD(EAST) AND ORS	GALIB KABIR, RAJESH PATHAK, RAJESH PATHAK	
		OTHER DETAILS OF ADVOCATES: GALIB KABIR(GALIBKABIR@HOTMAIL.COM)(9958029027)(PETITIONER) PARVEEN(PARVEEN.75@GOV.IN)()(RESPONDENT) RAJESH PATHAK (PATHAKADVOCATE@GMAIL.COM)(9313347911)(PETITIONER) HARISH, PARVEEN(HARISH.KHINCHI@YAHOO.COM, PARVEEN.75@GOV.IN)()(RESPONDENT) RAJESH PATHAK(PATHAKADVOCATE@GMAIL.COM)(9313347911)(PETITIONER)		
39	W.P.(C)-7946/2022	DEEPAK KUMAR & ORS. V/s CANARA BANK & ANR.	CHANDRA MOHAN JHA, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: C.M. JHA(ADVOCATECMJHA@GMAIL.COM)(8076244354)(PETITIONER) C.M. JHA(ADVOCATECMJHA@GMAIL.COM)(8076244354)(PETITIONER) SK ROUT(ADVROUT@YAHOO.COM)()(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)		
40	W.P.(C)-9328/2022 CM APPL. 27942/2022	DEEPSHIKHA V/s GNCTD AND ORS	SIDDHARTH, SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: MUNAWWAR NASEEM(MUNAWWAR.NASEEM@GMAIL.COM, SIDDHARTH.KUMAR23@GMAIL.COM)(9811007330)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SHIVENDRA SINGH(SHIVENDRASINGH065@GMAIL.COM)(9582194010)(RESPONDENT)		
41	W.P.(C)-15383/2022 CM APPL. 3790/2023	SAFIA MEHDI V/s JAMIA MILLIA ISLAMIA UNIVERSITY	LUBNA NAAZ, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: LUBNA NAAZ(ADV.SOMMYACHATURVEDI@OUTLOOK.COM)(9576639788)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL@GMAIL.COM)()(RESPONDENT) LUBNA NAAZ()(9576639788)(PETITIONER) LUBNA NAAZ(ADV.SOMMYACHATURVEDI@OUTLOOK.COM)()(PETITIONER) PRITISHABHARWAL (PRITISHSABHARWAL@GMAIL.COM)()(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)()(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
42	W.P.(C)-3318/2023 CM APPL. 12885/2023 CM APPL. 12886/2023 CM APPL. 14382/2023 CM APPL. 16235/2025	MAHENDRA KUMAR ARYA AND ORS V/s AIR PORT AUTHORITY OF INDIA AND ANR	SUMANT BHARADWAJ, GIRIJESH PANDEY	
		OTHER DETAILS OF ADVOCATES: DR. SUMANT BHARADAWAJ(SUMANTHBHARADWAJ@GMAIL.COM)()(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SUMANT BHARDAWAJ(SUMANTBHARADWAJ@GMAIL.COM)(1123386730)(PETITIONER) ANSHUMAN(ANSHUMAN@SCNLAWOFFCES.COM, ANSHUMAN@SCNLAWOFFICES.COM)()(RESPONDENT) DIGVIJAY RAI (DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) GIRIJESH PANDEY()(9213119564)(PETITIONER) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT) GIRIJESH PANDEY (GIRIJESHPANDEY1974@GMAIL.COM)(9213119564)(PETITIONER)		
43	W.P.(C)-3698/2023 CM APPL. 56066/2023	MIS. BDR BUILDERS AND DEVELOPERS PVT. LTD. & ANR. V/s UNION OF INDIA	AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) THAKUR PRASAD(ADVOCATEPSINGH@GMAIL.COM)()(RESPONDENT)		
44	W.P.(C)-4626/2023	MS. PREETI CHAUDARY V/s THE LD. PRINCIPAL DISTRICT AND SESSIONS JUDGE (HQS)	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: HARPREET(HARPREETARORAADV@GMAIL.COM)(9811253531)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		

		DJHQS(DJHQS-DDC@DELHI.GOV.IN, DJHQSDDC@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT)		
45	W.P.(C)-5062/2023 CM APPL. 76108/2024	SMITA MAZUMDAR V/s ALLIANCE AIR AVIATION LIMITED	ASHWARYA SINHA, NEETICA SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHWARYA SINHA(OFFICE@ASHWARYASINHA.COM)(9818911510)(PETITIONER) ALLIANCE(LEGAL@ALLIANCEAIR.IN)()(RESPONDENT) ASHWARYA SHINHA(OFFICE@ASHWARYASINHA.COM)(0)(PETITIONER) M V KINI LAW FIRM(DELHI@MVKINI.COM)(9910449201)(RESPONDENT)		
46	W.P.(C)-5321/2023 CM APPL. 20730/2023 CM APPL. 53672/2023	SATYABIR SINGH & ORS. V/s DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LIMITED	SAURABH AGRAWAL	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: DKS ASSOCIATES(DKS.ASSC@GMAIL.COM)(7042022885)(PETITIONER) FCCIL(CONTACTFCCIL@DFCC.CO.IN)()(RESPONDENT) DKS ASSOCIATES(DKS.ASSC@GMAIL.COM)(7042022885)(PETITIONER) KRISHNA VSR(VSRKRISHNA.ER40@GMAIL.COM)()(RESPONDENT)		
47	W.P.(C)-7436/2023 CM APPL. 28901/2023	SAURABH NAIK V/s UNIVERSITY OF DELHI AND ORS	KRISHNA BHUSHAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: K B UPADHYAY(ADVOCATJUDEX@GMAIL.COM)(9810655095)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)		
48	W.P.(C)-16433/2023 WITH W.P.(C) 16020/2024	BRAHAM SINGH V/s GOVERNMENT OF NCT OF DELHI & ORS.	DIVYA HASIJA	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-16020/2024	OM PRAKASH V/s GAON SABHA AYA NAGAR & ORS.	PANKAJ VIVEK	
		OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, VINIT SARDANA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, VINIT49V@GMAIL.COM)(9868250806)(RESPONDENT)		
50	W.P.(C)-3691/2024	BRIJ BHUSHAN SHARMA V/s THE PRINCIPAL DISTRICT AND SESSIONS JUDGE (HEADQUARTERS)	MUSKAN SHARMA	
		OTHER DETAILS OF ADVOCATES: MUSKAN SHARMA(ADVOCATEMS3600@GMAIL.COM)()(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		
51	W.P.(C)-7109/2024 CM APPL. 29674/2024 CM APPL. 33919/2024 CM APPL. 41623/2024	DR AKHIL KATYAL V/s DR. B.R. AMBEDKAR UNIVERSITY DELHI	YTHARTH KUMAR	
		OTHER DETAILS OF ADVOCATES: YTHARTH KUMAR(YTHARTH.KUMAR@NEITHLEGAL.COM)(9420874349)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) YTHARTH KUMAR(YTHARTH.KUMAR@NEITHLEGAL.COM)(9420874349)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) YTHARTH KUMAR(YTHARTH.KUMAR@NEITHLEGAL.COM)(9420874349)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
52	W.P.(C)-10280/2024	RAYANI SHANMUKHA SAI VARDHAN V/s RAMAGUNDAM FERTILIZERS AND CHEMICALS LTD. & ANR.	SREEDHAR REDDY V., RAJ SHEKHAR JENA	
		OTHER DETAILS OF ADVOCATES: V. SRIDHAR REDDY ()(9810262334)(PETITIONER) RAMAGUNDAM FERTILIZERS AND CHEMICALS LTD(ADMIN@RFCL.CO.IN,)(0)(RESPONDENT) RAJ SHEKHAR JENA(RAJSHEKHARJENA143@GMAIL.COM)(7328010706)(RESPONDENT)		
53	W.P.(C)-10883/2024 CM APPL. 44846/2024 CM APPL. 8511/2025	SANDEEP KUMAR V/s NATIONAL BOOK TRUST INDIA	SHANKER RAJU, CHITVAN SINGHAL, CHITVAN SINGHAL	
		OTHER DETAILS OF ADVOCATES: NILANSH GAUR(SGLLAWCHAMBERS@GMAIL.COM)(8826460770)(PETITIONER) LEGAL CELL NBTINDIA(LEGAL@NBTINDIA.GOV.IN, AKSHYAMRITANSHU@GMAIL.COM)(9931282222)(RESPONDENT) CHITVAN SINGHAL(SCHITVAN@YAHOO.CO.IN)(9920814714)(RESPONDENT) SGL LAW CHAMBERS(SGLLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT) CHITVAN SINGHAL(SCHITVAN@YAHOO.CO.IN)(9920814714)(PETITIONER)		

54	W.P.(C)-15496/2024 CM APPL. 65046/2024	MOHD SALEEM V/s GOVT OF NCT OF DELHI AND ORS.	ARUN NISCHAL, R. K. SAINI	
		OTHER DETAILS OF ADVOCATES: RAJINDER NISCHAL(ADV.RAJINDERNISCHAL@GMAIL.COM)(9811255339)(PETITIONER) AVNISH AHLAWAT, ANGLO ARABIC SR. SEC. SCHOOL(AVNISHAHLAWAT@YAHOO.COM, ARABICANGLO@YAHOO.COM)(0)(RESPONDENT) R. K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER)		
55	W.P.(C)-15869/2024	DR NITIN AGGRAWAL V/s UNION OF INDIA AND ORS	NITIN AGGRAWAL	
		OTHER DETAILS OF ADVOCATES: NITIN AGGRAWAL(NITIN.VAR)(9871583751)(PETITIONER) NITIN AGGRAWAL(NITIN.VARNIT@GMAIL.COM)(9871583751)(PETITIONER) SECY SEL, UNION OF INDIA, RAJAPPA(SECY.SEL@NIC.IN, UOIDHC@GMAIL.COM, RAJAPPA1960@YAHOO.COM)(1123384193)(RESPONDENT) RAJAPPA, ARPG, NIOS(ADVOCATERAJAPPA@GMAIL.COM, SECY-ARPG@NIC.IN, CM@NIOS.AC.IN)(0)(RESPONDENT) SECY SEL, UNION OF INDIA, RAJAPPA(SECY.SEL@NIC.IN, UOIDHC@GMAIL.COM, RAJAPPA1960@YAHOO.COM)(0)(RESPONDENT) RAJAPPA, ARPG, NIOS(ADVOCATERAJAPPA@GMAIL.COM, SECY-ARPG@NIC.IN, CM@NIOS.AC.IN)(0)(RESPONDENT)		
56	W.P.(C)-15884/2024	RAJENDER SINGH PHARTIYAL V/s DISTRICT SESSIONS JUDGE, O/O DISTRICT AND SESSIONS JUDGE HQ, TIS HAZARI COURTS, DELHI	AASTHA GUPTA	
		OTHER DETAILS OF ADVOCATES: AASTHA GUPTA & SUPRABH KR. ROSHAN(AASTHA.ADVOCATE@GMAIL.COM)(9971103104)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		
57	W.P.(C)-16093/2024 CM APPL. 67633/2024	DR. SAROJ KUMAR MISHRA V/s 1. INDIRA GANDHI NATIONAL OPEN UNIVERSITY & ORS.	SHEKHAR PRIT JHA	
		OTHER DETAILS OF ADVOCATES: SHEKHAR PRIT JHA(SPJHA27@YAHOO.COM)(981100962)(PETITIONER) UOI AND ORS(CSRC @IGNOU.AC.IN; UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
58	CONT.CAS(C)-1888/2023 CM APPL. 19842/2024 WITH W.P.(C) 2364/2007	RISHAL SINGH V/s SUBE SINGH (DECEASED) THROUGH LRS	VATSALA CHAUHAN, RAKESH KUMAR BURMAN	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) KRISHNA DEVI()(9350520408)(RESPONDENT) SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) RAKESH (RAKESHBURMAN19@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RAKESH KUMAR BURMAN(RAKESHBURMAN123@HOTMAIL.COM)(9350520408)(PETITIONER)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 20042/2025 In RC.REV.-15/2024	LAXMI TYAGI V/s SUNITA GOEL	SIDDHANT NATH	
		OTHER DETAILS OF ADVOCATES: SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(PETITIONER) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(0)(PETITIONER) SC SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(0)(RESPONDENT)		
2	RFA-315/2025 CM APPL. 19777/2025 CM APPL. 19778/2025 CM APPL. 19779/2025 CM APPL. 19780/2025	ANIL KUMAR & ANR. V/s RANGI LAL	PEEYUSH RANJAN	
		OTHER DETAILS OF ADVOCATES: RAJIV RANJAN(WRAJIVRANJAN@GMAIL.COM)(8800234388)(PETITIONER) SANJAY ADVOCATE(SANJAYADVOCATE1986@GMAIL.COM)(0)(RESPONDENT) RAKESH KAUSHIK(ADVOCATERAKESHKAUSHIK@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	RC.REV.-279/2014 CM APPL. 16348/2012 CM APPL. 10006/2014 CM APPL. 15202/2017 CM APPL. 29048/2017 CM APPL. 44102/2022 CM APPL. 10472/2025	DIRECTOR EDUCATION AND ANR V/s MOHD SHAMIM AND ORS	VK TANDON, WASEEM FIROZ, ABHINAV SHARMA, S H NIZAMI, S S NIZAMI, SANJAY DUA, SANTOSH KUMAR TRIPATHI, NEHA T PHOOKAN	
		OTHER DETAILS OF ADVOCATES: A. ALAM(A.ALAMADV@GMAIL.COM)(9810926617)(PETITIONER) ABHINAV SHARMA (ABHINAVSHARMA@VIRAYALEGLA.COM)(9810382091)(PETITIONER) NEHA TANDON(NEHATANDONPHOOKAN@GMAIL.COM)(0)(RESPONDENT) NEHA T PHOOKAN(CHAUHANSINGH90@YAHOO.IN, ARUNKUMAR.PATEL71@YAHOO.IN)(9810939320)(RESPONDENT)		
4	RC.REV.-682/2019	UPKAR SINGH V/s SIRI KISHAN GUPTA	SURI & COMPANY LAW FIRM, SANJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: SURI & COMPANY LAW FIRM()(9871692195)(PETITIONER) SANJAY GUPTA(SG378.SANJAY@GMAIL.COM)(9810170011)(RESPONDENT)		
5	RC.REV.-81/2025 CM APPL. 13584/2025	MOHD IMRAN AND ORS V/s NAYABUDDIN (NOW DECEASED) THROUGH LRS AND ORS	RAJINDER MATHUR	
		OTHER DETAILS OF ADVOCATES: RAJINDER MATHUR(RAJINDERMATHURAADVOCATE@GMAIL.COM)(9810085889)(PETITIONER) R()(9891950340)(RESPONDENT)		
6	RC.REV.-91/2025 CM APPL. 15410/2025 CM APPL. 15411/2025 CM APPL. 15412/2025	MOHD IMRAN AND ANR V/s NAYABUDDIN (NOW DECEASED) THROUGH LRS AND ANR	RAJINDER MATHUR	
		OTHER DETAILS OF ADVOCATES: RAJINDER MATHUR(RAJINDERMATHURAADVOCATE@GMAIL.COM)(9810085889)(PETITIONER) R()(9891950340)(RESPONDENT)		
7	RSA-63/2023 CM APPL. 15623/2023	KRISHNA MANDIR TRUST (REGD.) V/s ANIL SHARMA	OMPRAKASH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: KRISHNA MANDIR TRUST()(9210610991)(PETITIONER)		

		ANIL SHARMA()(8447262708)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	RC.REV.-90/2024 CM APPL. 19561/2024 CM APPL. 19563/2024	KHAIRATI LAL SINCE DEASEDTHROUGH LRS AND ORS V/s NIRMALA DEVI SINCE DECEASED THROUGH LRS AND ORS	ANKUR MAHINDRO, AYUSHI SINGHAL	
		OTHER DETAILS OF ADVOCATES: ANKUR MAHINDRO, SOUMIL GONSALVES(ANKUR.MAHINDRO@KRED-JURE.IN)(9891051888)(PETITIONER) ROHIT(ADV.RSROHIT@GMAIL.COM)()(RESPONDENT) AYUSHI SINGHAL(AYUSHISINGHAL1512@GMAIL.COM)(8826178008)(RESPONDENT)		
9	RFA-281/2020 CM APPL. 29926/2020	RAM BAHADUR SHARMA V/s RAJESH KUMAR LOTTA (THROUGH LEGAL HEIRS) AND OTHERS	PRADEEP KUMAR MISHRA, AJAI KUMAR TRIPATHI, MUKESH KUMAR, VISHVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: PRADEEPMISHRA(PM18289@GMAIL.COM)(9811538060)(PETITIONER) PRADEEP MISHRA (PM18289@GMAIL.COM)(9811538060)(PETITIONER) CLOSDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) VISHVENDRA SINGH(VISHVENDRA858@GMAIL.COM)(9760783360)(RESPONDENT)		
10	RFA-420/2021 CM APPL. 44361/2021	DESMANIA DESIGN PVT LTD V/s VINOD MAGOTRA	SIDDHARTHA IYER, VISHWA RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA IYER(SIDIYER94@GMAIL.COM)(9871131856)(PETITIONER) ENVIROTECHENGRS(ENVIROTECHENGRS@REDIFFMAIL.COM)()(RESPONDENT) VISHWA RANJAN KUMAR (VISHWARANJAN71@YAHOO.COM)(9811136731)(RESPONDENT)		
11	RFA-160/2022 CM APPL. 19249/2022 WITH RFA 560/2022	KAUSHAL SHARMA V/s RAJESH SHARMA	NAZIM HAIDER, ROHIT KUMAR MODI	
		OTHER DETAILS OF ADVOCATES: R K BHARDWAJ & MUNTAZIR MEHDI(ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER) RAJESH SHARMA()(9582269033)(RESPONDENT) ROHIT KUMAR MODI(RKM_MODI@REDIFFMAIL.COM)(9810243904)(PETITIONER)		
12	RFA-560/2022 CM APPL. 48647/2022 CM APPL. 48648/2022	RAJESH SHARMA V/s KHAUSHAL SHARMA	SUSHANT MUKUND, ROHIT KUMAR MODI	
		OTHER DETAILS OF ADVOCATES: SUSHANT MUKUND(SUSHANTMUKUND@GMAIL.COM)(9868069682)(PETITIONER) ROHIT KUMAR MODI(RKM_MODI@REDIFFMAIL.COM)(9810243904)(PETITIONER)		
13	RFA-409/2022 CM APPL. 38645/2022	SONIA (SINCE DECEASED) THROUGH HER LEGAL REPRESENTATIVES V/s PINKI	RATNAKAR MALTIYAR	
		OTHER DETAILS OF ADVOCATES: RATNAKAR MALTIYAR(RATNAKARMALTIYAR@GMAIL.COM)(9821710061)(PETITIONER) PINKI()(9911331788)(RESPONDENT)		
14	RFA-618/2022 CM APPL. 52575/2022	SH SATISH KATHURIA & ANR. V/s SH RAJ KUMAR DHINGRA & ANR.	AJAY MALHOTRA, SAURABH SUMAN SINHA	
		OTHER DETAILS OF ADVOCATES: AJAY MALHOTRA (AJAYMALHOTRA.ADVOCATE@YAHOO.IN)(9811196646)(PETITIONER) R()(9313425411)(RESPONDENT) SAURABH SUMAN SINHA(ADVSAURABHSSINHA@GMAIL.COM)(9810945248)(PETITIONER)		
15	RFA-629/2023 CM APPL. 40376/2023 CM APPL. 40378/2023	GOPAL SINGH V/s BHAGWANT KAUR (SINCE DECEASED) AND NOW REPRESENTED THROUGH HER LEGA HEIRS) AND ORS	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(MANISHKUMAR.ADVOCATE@GMAIL.COM)(9811156736)(PETITIONER) MANISH KUMAR (MANISHKUMAR.ADVOCATE@GMAIL.COM)(9811156736)(PETITIONER) BHAGWANT KAUR()()(RESPONDENT)		
16	RFA-33/2024 CM APPL. 2321/2024 CM APPL. 2322/2024 CM APPL. 2324/2024 CM APPL. 2325/2024 CM APPL. 33240/2024	AJAY MASSEY V/s JAI CHAND YADAV & ORS.	PREETI YADAV, ALOK KUMAR PANDEY, MOHSIN SARWAR	
		OTHER DETAILS OF ADVOCATES: ARIF AHMED KHAN()(7678676654)(PETITIONER) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ALOK KUMAR PANDEY(OFFICE@AVANTAMLEGAL.COM)(9958495050)(PETITIONER) MOHSIN SARWAR(MOHSINSARWAR83@GMAIL.COM)(9911488629)(PETITIONER)		
17	RFA-210/2024 CM APPL. 17913/2024 CM APPL. 19354/2024 CM APPL. 36494/2024	S. SATINDER PAL SINGH V/s SMT. MANINDER KAUR	SHASHANK DEO SUDHI, RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SHASHANK DEO SUDHI(ASSOCIATES.SOLICITORS@GMAIL.COM)(9810615050)(PETITIONER) RAHUL(RAHULSSMALHOTRA@GMAIL.COM)()(RESPONDENT) RAHUL MALHOTRA(RAHULSSMALHOTRA@GMAIL.COM)(9899218215)(RESPONDENT)		
18	RFA-226/2024 CM APPL. 20188/2024 CM APPL. 20189/2024	MANJU SAINI V/s ATUL BAJAJ & ORS.	BHAWNA PIPLANI, PARAMVIR SINGH NARANG	
		OTHER DETAILS OF ADVOCATES: PARAMVIR SINGH NARANG(LAWANDHUMANRIGHTS@ICLOUD.COM)(9560055879)(PETITIONER)		
19	RFA-547/2024 CM APPL. 48684/2024	SAMUEL FOUNDATION CHARITABLE INDIA TRUST V/s UNION OF INDIA	RAJIV K GARG	
		OTHER DETAILS OF ADVOCATES:		
20	RFA-562/2024 CM APPL. 49913/2024	POOJA SHARMA & ANR. V/s SARITA ARORA	BHARAT DEEP SINGH	
		OTHER DETAILS OF ADVOCATES: BHARAT DEEP SINGH()(9911770005)(PETITIONER) DEEPAK(DEEPAKGOELADV@GMAIL.COM)(0)(RESPONDENT)		
21	RFA-762/2024	THE STATE TRADING CORPORATION OF INDIA LTD (STCL) V/s KULDEEP KUMAR IPS	TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES: TARKESHWAR NATH()(9810162373)(PETITIONER) SARA(SARADKSUNNY@GMAIL.COM)(0)(RESPONDENT)		
22	RSA-206/2018 CM APPL. 52785/2018	DELHI DEVELOPMENT AUTHORITY V/s SATYA PAL & ANR	BEENASHAW N SONI	
		OTHER DETAILS OF ADVOCATES: BEENASHAW N SONI()(9811270125)(PETITIONER) BEENASHAW N SONI()(9811270125)(PETITIONER)		
23	RSA-38/2020	NARENDER KUMAR AGGARWAL V/s RAHEES	IN PERSON, MOHAMMAD YUSUF	
		OTHER DETAILS OF ADVOCATES: IN PERSON()(8459052134)(PETITIONER) MOHAMMAD YUSUF (MOHAMMADYUSUF7632@GMAIL.COM)(9911966911)(RESPONDENT)		
24	RSA-129/2022 CM APPL. 11956/2023	DIMPI V/s SHANTI DEVI & ANR.	AMJAD KHAN, KARAN AHUJA, MUHAMMAD ARIF	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) SHANTI DEVI(FAKHRUDDINQAMAR@GMAIL.COM)()(RESPONDENT) KAMAL SINGH(KUMARSANTOSHHH@GMAIL.COM)()(RESPONDENT) AMJAD KHAN & ASSOCIATES(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) AMJAD KHAN & ASSOCIATES(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) SANTOSH(KUMARSANTOSHHH@GMAIL.COM)()(RESPONDENT) FAKHRUDDIN(FAKHRUDDINQAMAR@GMAIL.COM)()(RESPONDENT) KARAN AHUJA(ADVOCATEKARANAHUJA@GMAIL.COM)(7503488412)(RESPONDENT) MUHAMMAD ARIF (ADVOCATEARIF704@GMAIL.COM)(9810405873)(PETITIONER)		
25	RSA-51/2023 CM APPL. 10696/2023	MEENA CHOUDHARY V/s SAVITRI DEVI	RAJESH KUMAR ALAGH	
		OTHER DETAILS OF ADVOCATES: R K ALAGH & ASSOCIATES(ALAGHS409@GMAIL.COM)(9911444100)(PETITIONER)		
26	RSA-123/2023 CM APPL. 35206/2023 CM APPL. 35207/2023	SMT. SANAGUL V/s SMT RASHIDA	SOHAN SINGH RAWAT, SHEKHAR DASI	
		OTHER DETAILS OF ADVOCATES: B P DHALLA & CO(AMIT.DHALLA.77@GMAIL.COM)(9999178785)(PETITIONER) B P DHALLA & CO(AMIT.DHALLA.77@GMAIL.COM)(9999178785)(PETITIONER) RASHEEDA()(9899474884)(RESPONDENT) RASHEEDA()(9899474884)(RESPONDENT) SHEKHAR DASI(DASI.SHEKHAR@GMAIL.COM)(9871655327)(PETITIONER)		

27	RSA-167/2023 CM APPL. 45449/2023 CM APPL. 31957/2024	SURYA PRAKASH SHARMA V/s ARUN KUMAR AND ANR	SOUMITRA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SOUMITRA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999242523)(PETITIONER) ARUN(ARUNK8285@GMAIL.COM, ASHOKKUMAR1995@GMAIL.COM, SUMITRAPUTADV@GMAIL.COM)()(RESPONDENT) SOUMITRA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999242523)(PETITIONER) SUMIT RAJPUT(SUMITRAJPUTADV@GMAIL.COM)()(RESPONDENT)		
28	TR.P.(C.)-109/2024 CM APPL. 37654/2024	MEENAKSHI SINGH V/s ASHOK KUMAR	HARSHIT AGGARWAL, GAUTAM ANAND	
		OTHER DETAILS OF ADVOCATES: GAUTAM ANAND(ANANDGAUTAM400@GMAIL.COM)(7838164095)(RESPONDENT)		
29	TR.P.(C.)-158/2024	NITI JAIN V/s ANJU JAIN & ORS.	DEEPAK SAIN, RAHUL SHUKLA, JAGDEEP ANAND	
		OTHER DETAILS OF ADVOCATES: ROHIT KRISHAN NAAGPAL, NISHA THAKUR(ROHITNAAGPAL@GMAIL.COM)(9212786555)(PETITIONER) ANKIT JAIN(ANKITJAIN1@HOTMAIL.COM)(9810100040)(RESPONDENT) RAJ KUMAR(POLEXIM@YAHOO.CO.IN)(9810866177)(RESPONDENT) SHRUTI JAIN(SHRUTIJAIN2705@GMAIL.COM)(9811946888)(RESPONDENT) RAMESH(JAIN.RAMESH@GMAIL.COM)(9810270894)(RESPONDENT) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(RESPONDENT) JAGDEEP ANAND(JAGDEEPANAND333@GMAIL.COM)(9810705763)(RESPONDENT) JAGDEEP ANAND(JAGDEEPANAND333@GMAIL.COM)(9810705763)(RESPONDENT) JAGDEEP ANAND(JAGDEEPANAND333@GMAIL.COM)(9810705763)(RESPONDENT)		
30	TR.P.(C.)-184/2024 CM APPL. 63673/2024	SMT SAVITRI DEVI V/s VASDEV (SINCE DEAD) REP. BY LRS AND ORS	CHARANJIT SINGH, VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES: M L BAJAJ & CHARANJIT(MANOHARBAJAJ6900@GMAIL.COM)(9810987273)(PETITIONER) VIKAS(VIKASADVOCATE.SHARMA@GMAIL.COM)(0)(RESPONDENT) VIKAS SHARMA(VIKASADVOCATE.SHARMA@GMAIL.COM)(9971000296)(PETITIONER)		
31	TR.P.(C.)-200/2024	JAMILA BEGUM & ORS. V/s DEEN MOHAMMAD	DANISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: TANVIR KHAN(KTANVIR94@YAHOO.IN)(9810755422)(PETITIONER)		
32	TR.P.(C.)-201/2024	MR PRANAV GARG V/s SUCCESSIVE TECHNOLOGIES PVTLTD. AND ORS.	HARSHIT AGARWAL, NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: HARSHIT AGARWAL(KGCONSORSLLP@GMAIL.COM)(9560284991)(PETITIONER) SUCCESSIVE TECH(ACCOUNTS@SUCCESSIVE.TECH)(0)(RESPONDENT) SUCCESSIVE TECH(SID@SUCCESSIVE.TECH)(0)(RESPONDENT) NIMISH CHIB(NIMISHCHIB@GMAIL.COM)(9810823566)(RESPONDENT)		
33	TR.P.(C.)-29/2025 CM APPL. 8272/2025 CM APPL. 19619/2025	PHOOLWATI SOLANKI V/s JITENDER KUMAR	NITIKA TYAGI, MOHD AKRAM	
		OTHER DETAILS OF ADVOCATES: VINOD SEHRAWAT(VINODSEHRAWATADV@GMAIL.COM)(9213428612)(PETITIONER) VIKAS (ADV.VIKASCHAUHAN@GMAIL.COM)(0)(RESPONDENT) ABHIMANYU SINGH(ADV.AB.C0444@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-13967/2004	T.K.ROY V/s UNIVERSITY OF DELHI & ORS.	ASHOK AGARWAL & CO., MR.ANURAG MATHUR, MS.RICHA KAPOOR, GITANJALI CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(C)-4474/2008	PRASHANT V/s GOVT. OF N.C.T. & ORS.	MR.PADMA KUMAR .S, D.P.KAUSHIK, NANDINI SEN, RAHUL SARKAR	
		OTHER DETAILS OF ADVOCATES: RAHUL SARKAR(ADV.RAHULSARKAR@GMAIL.COM)(9818238467)(RESPONDENT)		
36	W.P.(C)-346/2011 CM APPL. 642/2011	MUKESH CHAND MITTAL V/s VAISH COOPERATIVE NEW BANK LTD	DEEPAK AGARWAL, R.K. SAHNI	
		OTHER DETAILS OF ADVOCATES:		
37	W.P.(C)-513/2011	P J ANTONY & ORS V/s LOK SABHA SECRETARIAT & ORS	ROMY CHACKO, RAMEEZA HAKEEM, PRAMOD GUPTA, GOVIND MANOHARAN	
		OTHER DETAILS OF ADVOCATES: GOVIND MANOHARAN(GOVIND90.M@GMAIL.COM)(9971208987)(PETITIONER)		

38	W.P.(C)-1617/2013 CM APPL. 52979/2024	ERINA MICHAEL V/s LIFE CORPORATION OF INDIA AND ANR	KAUSHAL KUMAR, R. K. SAINI, R K SAINI, MOHINDER SINGH, SOUMYAJIT PANI	
		OTHER DETAILS OF ADVOCATES: R K SAINI(RKSAINI6458@GMAIL.COM)(9310255163)(PETITIONER) SOUMYAJIT PANI(SPADV103@GMAIL.COM)(9312224025)(PETITIONER) SOUMYAJIT PANI(SPADV103@GMAIL.COM)(9312224025)(PETITIONER)		
FOR COMPLIANCE				
39	RC.REV.-623/2019(Disposed off case)	ASHOK KUMAR V/s VIJAY KUMAR	SONIA A MENON, AKASH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SONIA A MENON()(9810865468)(PETITIONER) AKASH KUMAR SRIVASTAVA(AKASHSRIVASTAVA753@GMAIL.COM)(8979270703)(RESPONDENT)		
40	RC.REV.-269/2024(Disposed off case)	KAILASH V/s ROHTASH KUMAR	AJAY KOHLI	
		OTHER DETAILS OF ADVOCATES: AJAY KOHLI, S S SOBIT(KOHLISOBTI@GMAIL.COM)(9910040471)(PETITIONER) AJAY KOHLI, S S SOBIT(KOHLISOBTI@GMAIL.COM)(9910040471)(PETITIONER) RS SHARM(RSHARMA17575@GMAIL.COM)(0)(RESPONDENT) R SHARMA(RSHARMA17575@GMAIL.COM)(0)(RESPONDENT)		
41	RC.REV.-366/2024(Disposed off case)	BIJENDRA KASANA V/s SMT GAJENDRA DEVI	DHEERENDRA KUMAR YADAV, VIKAS TOMAR	
		OTHER DETAILS OF ADVOCATES: VIKAS TOMAR(VIKASTOMAR9519@GMAIL.COM)(7503847309)(PETITIONER)		
42	RC.REV.-35/2025(Disposed off case)	VINOD KUMAR SHARMA & ORS. V/s BHURO DEVI	RAJAT GAUTAM	
		OTHER DETAILS OF ADVOCATES:		
PART-HEARD MATTERS				
43	W.P.(C)-7481/2017 CM APPL. 30818/2017 WITH W.P.(C) 8071/2017 W.P.(C) 8553/2017	DELHI PUBLIC SCHOOL VASANT KUNJ AND ANR V/s GOVT OF NCT OF DELHI AND ANR	PRATIMA GUPTA	
		OTHER DETAILS OF ADVOCATES:		
44	W.P.(C)-8071/2017 CM APPL. 33212/2017	DELHI PUBLIC SCHOOL ROHINI AND ANR V/s GOVT OF NCT OF DELHI AND ANR	PRATIMA K GUPTA	
		OTHER DETAILS OF ADVOCATES:		
45	W.P.(C)-8553/2017 CM APPL. 35214/2017	DELHI PUBLIC SCHOOL VASANT VIHAR AND ANR. V/s GOVT. OF NCT OF DELHI AND ANR.	PRATIMA K. GUPTA, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
46	W.P.(C)-8970/2017 CM APPL. 36716/2017 WITH W.P.(C) 8071/2017	DELHI PUBLIC SCHOOL DWARKA & ANR V/s GOVT. OF NCT OF DELHI & ANR	PRATIMA K. GUPTA, GAUTAM NARAYAN	
		OTHER DETAILS OF ADVOCATES:		
47	W.P.(C)-10804/2017 WITH W.P.(C) 6419/2019 W.P.(C) 8231/2019	SHRI HEM CHAND GUPTA AND ORS. V/s DIRECTORATE OF EDUCATION AND ORS.	ABHIMANYU SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES:		
48	W.P.(C)-8231/2019 CM APPL. 34159/2019 CM APPL. 34160/2019	DELHI INTERNATIONAL SCHOOL,DWARKA V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
49	W.P.(C)-11359/2017	BIRLA VIDYA NIKETAN V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-11445/2017 CM APPL. 46674/2017 WITH W.P.(C) 14223/2021 W.P.(C) 5786/2023	NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI	ASTHA SHARMA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		
51	W.P.(C)-14223/2021 CM APPL. 44863/2021	NEW GREEN FIELD SCHOOL THROUGH ITS MANAGER V/s GOVERNMENT OF NCT OF DELHI THROUGH THE DIRECTORATE EDUCATION PRIVATE SCHOOL BRANCH NEW DELHI	PRANAV RISHI	
		OTHER DETAILS OF ADVOCATES: PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
52	W.P.(C)-5786/2023 CM APPL. 22656/2023	NEW GREEN FIELD SCHOOL V/s GOVENRMENT OF NCT OF DELHI	PRANAV RISHI	
		OTHER DETAILS OF ADVOCATES: PRANAV RISHI(SUBHASHVAID8@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
53	W.P.(C)-8077/2018 CM APPL. 30928/2018 CM APPL. 35697/2018 WITH W.P.(C) 9586/2021 W.P.(C) 7459/2019	THE INDIAN SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR.	PRAMOD GUPTA, MR KHAGESH B. JHA, RAMESH SINGH	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) MR KHAGESH B. JHA()(7838212079)(PETITIONER)		
54	W.P.(C)-9586/2021 CM APPL. 29673/2021 CM APPL. 15731/2022 WITH W.P.(C) 11595/2019 W.P.(C) 8077/2018	S S MOTA SINGH MODEL SCHOOL SENIOR SECONDARY & ANR. V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI	KARANJAWALA & CO, VARUN MUDGAL, ARANYA MOULICK	
		OTHER DETAILS OF ADVOCATES: DIREDU(DIREDU@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KARANJAWALA AND CO.(ANKIT.RAJGARHIA@KARANWALA.IN)(9717196388)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(PETITIONER) ARANYA MOULICK(ARANYA.MOULICK@MOULICKLAWOFFICE.COM)(8826235642)(PETITIONER)		
55	W.P.(C)-10313/2018 CM APPL. 40210/2018	SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
56	W.P.(C)-696/2019	BAL BHARATI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	DIYA KAPUR, RAMESH SINGH, RISHABH SHARMA	
		OTHER DETAILS OF ADVOCATES: DIYA KAPUR()(9650893374)(PETITIONER) RISHABH SHARMA(RISHABHSHARMA.CHAMBERS@GMAIL.COM)(9811840695)(PETITIONER)		
57	W.P.(C)-1103/2019 CM APPL. 5033/2019 WITH W.P.(C) 5688/2019	CARMEL CONVENT THROUGH ITS PRINCIPAL V/s DIRECTOR OF EDUCATION	ROMY CHACKO	
		OTHER DETAILS OF ADVOCATES: ROMY CHACKO()(9999050203)(PETITIONER)		
58	W.P.(C)-5688/2019 CM APPL. 24901/2019 CM APPL. 37146/2019 CM APPL. 37215/2019 CM APPL. 37218/2019 CM APPL. 44800/2019 CM APPL. 44801/2019 CM APPL. 8508/2020 CM APPL. 10232/2020 CM APPL. 15814/2020 CM APPL. 15815/2020 CM APPL. 21273/2020	PARENTS ASSOCIATION OF K R MANGLAM WORLD SCHOOL - GK 2 V/s GOVT OF NCT OF DELHI & ORS	GAURAV BAHL, KAMAL GUPTA, KAMAL GUPTA, GAURAV BAHL, GAUTAM NARAYAN	
		OTHER DETAILS OF ADVOCATES: GAURAV BAHL()(9811132858)(PETITIONER) KAMAL GUPTA()(9810988094)(RESPONDENT) GAURAV BAHL()(9811132858)(PETITIONER) GAURAV BAHL()(9811132858)(PETITIONER) GAURAV BAHL()(9811132858)(PETITIONER) KAMAL GUPTA()(9810988094)(RESPONDENT) GAURAV BAHL()(9811132858)(PETITIONER) GAURAV BAHL()(9811132858)(PETITIONER) KAMALGUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) MR. GAURAV BAHL(BAHLG77@GMAIL.COM)(9811132858)(RESPONDENT) MR. GAUTAM NARAYAN (G.NARAYANOFFICE@GMAIL.COM)(8588089272)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) KAMAL		

		GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) GAURAVBAHL(BAHLG77@GMAIL.COM)(9811132858)(PETITIONER) GAURAV BAHL, AAKANKSHA KAUL(BAHLG77@GMAIL.COM)(9811132858)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT)		
59	W.P.(C)-1144/2019 CM APPL. 46079/2022	RAVINDRA PUBLIC SCHOOL V/s DIRECTOR OF EDUCATION AND ANR.	AJAY GARG, KUMAR RAJESH SINGH, PAWAN KAWRANI, GOVIND SINGH	
		OTHER DETAILS OF ADVOCATES: AJAY GARG()(9811109663)(PETITIONER) KUMAR RAJESH SINGH(ADV.KUMARRAJESHSINGH@GMAIL.COM, PUNAMSINGH0308@GMAIL.COM)(9811013515)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)()(RESPONDENT) GOVIND SINGH(ADVOCATED3758@GMAIL.COM)(9810052512)(PETITIONER)		
60	W.P.(C)-1464/2019 WITH W.P.(C) 8073/2019	N. K. BAGRODIA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR.	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
61	W.P.(C)-8073/2019 CM APPL. 52277/2019 CM APPL. 3516/2020 CM APPL. 9572/2020 CM APPL. 30259/2020 WITH W.P.(C) 1464/2019	DARBARI LAL DAV MODEL SCHOOL V/s THE DIRECTOR, DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI	LAKHOTIA & ASSOCIATES, SATINDER SINGH BAWA, VIVEK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) LAKHOTIA & ASSOCIATES()(9625113008)(PETITIONER) LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) SATINDER SINGH BAWA()(9871035581)(PETITIONER) ANURAG LAKHOTIA()(42233993)(PETITIONER) SH. RAMESH SINGH (STANDINGCOUNSELGNCTD@GMAIL.COM)(9810071712)(RESPONDENT)		
62	W.P.(C)-1488/2019	BIRLA VIDYA NIKETAN V/s DIRECTORATE OF EDUCATION AND ANR.	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
63	W.P.(C)-2745/2019	ADARSH PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	APOORVA PANDEY	
		OTHER DETAILS OF ADVOCATES: APOORVA PANDEY()(9968759816)(PETITIONER)		
64	W.P.(C)-3034/2019	SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION AND ANR.	KAMAL GUPTA, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
65	W.P.(C)-3041/2019	MAHARAJA AGARSAIN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR.	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
66	W.P.(C)-3323/2019	BAL BHARATI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION & ANR	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
67	W.P.(C)-3847/2019 WITH W.P.(C) 3848/2019 W.P.(C) 3853/2019 W.P.(C) 3854/2019 W.P.(C) 3855/2019	G. D. GOENDKA PUBLIC SCHOOL, VASANT KUNJ V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
68	W.P.(C)-3848/2019	RED ROSES PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA, UDAY BEDI	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM)(9810600533)(PETITIONER)		
69	W.P.(C)-3853/2019	VENKATESHWAR GLOBAL SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES:		

		KAMAL GUPTA()(9810988094)(PETITIONER)		
70	W.P.(C)-3854/2019 CM APPL. 18792/2019	K. R. MANGALAM WORLD SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER)		
71	W.P.(C)-3855/2019	ST. MARGARET SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
72	W.P.(C)-3988/2019 WITH W.P.(C) 4010/2019	MAMTA MODERN SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
73	W.P.(C)-4010/2019	BLOOM PUBLIC SCHOOL V/s DIRECTORATE OF EUDCATION	PRAMOD GUPTA, KRISHNA GAUR	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) KRISHNA GAUR(GAUR18KRISHNA@GMAIL.COM)(9650667111)(PETITIONER)		
74	W.P.(C)-4168/2019 WITH W.P.(C) 4178/2019 W.P.(C) 4179/2019	ARWACHIN BHARTI BHAWAN SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
75	W.P.(C)-4178/2019	LANCER'S CONVENT SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
76	W.P.(C)-4179/2019	BHARAT NATIONAL PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
77	W.P.(C)-4576/2019 WITH W.P.(C) 4581/2019	MODERN CONVENT SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
78	W.P.(C)-4636/2019	NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI	PRANAV RISHI	
		OTHER DETAILS OF ADVOCATES: PRANAV RISHI()(9873311087)(PETITIONER)		
79	W.P.(C)-4659/2019	COLUMBIA FOUNDATION SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
80	W.P.(C)-4966/2019	CHINMAYA VIDYALAYA V/s DIRECTORATE OF EDUCATION GOVERMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
81	W.P.(C)-5309/2019	GYANDEEP VIDYA BHAWAN SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
82	W.P.(C)-5820/2019	VISHAL BHARTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		

83	W.P.(C)-5858/2019 WITH W.P.(C) 5868/2019 W.P.(C) 5870/2019 W.P.(C) 5873/2019	VENKATESHWAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
84	W.P.(C)-5868/2019	G.D. GOENKA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
85	W.P.(C)-5870/2019	PRAGATI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA, SANJEEV KUMAR JHA, AKANSH SINGHAL	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SANJEEV KUMAR JHA(SANCOOL75@GMAIL.COM, KPSRASSOCIATES@GMAIL.COM)(9873931235)(PETITIONER) AKANSH SINGHAL(KNSH.SINGHAL@GMAIL.COM)(8368200901)(PETITIONER)		
86	W.P.(C)-5873/2019	GREENFIELDS PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
87	W.P.(C)-5982/2019 CM APPL. 16622/2020 WITH W.P.(C) 6358/2019	APEEJAY SCHOOL, SAKET V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	YASHMEET KAUR, YASHMEET KAUR	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9818933150)(PETITIONER) YASHMEETKAUR(LAWNSAT@GMAIL.COM)(9810788943)(PETITIONER) YASHMEETD KAUR(LAWMARKST@GMAIL.COM)(9818933150)(PETITIONER) SANTOSH(SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
88	W.P.(C)-6358/2019 CM APPL. 16613/2020	APEEJAY SCHOOL V/s DIRECTORATE OF EDUCATION	YASHMEET KAUR, YASHMEET KAUR	
		OTHER DETAILS OF ADVOCATES: YASHMEET KAUR()(9818933150)(PETITIONER) YASHMEETKAUR(LAWNSAT@GMAIL.COM)(9810788943)(PETITIONER) YASHMEET KAUR(LAWMARKST@GMAIL.COM)(9818933150)(PETITIONER) SANTOSH(SANTOSHTRIPATHIOFFICE@GMAIL.COM)(9818112250)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
89	W.P.(C)-5986/2019 CM APPL. 25884/2019 CM APPL. 25885/2019	BRILLIANTS CONVENT SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
90	W.P.(C)-6000/2019	RUKMINI DEVI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
91	W.P.(C)-6020/2019	THE SRIJAN SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
92	W.P.(C)-6156/2019	TITIKSHA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
93	W.P.(C)-6161/2019	BHAI PARMANAND VIDYA MANDIR V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		

94	W.P.(C)-6225/2019	NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI	PRANAV RISHI	
		OTHER DETAILS OF ADVOCATES: PRANAV RISHI()(9873311087)(PETITIONER)		
95	W.P.(C)-6541/2019 CM APPL. 29383/2019	MAHARAJA AGRASEN MODEL SCHOOL V/s DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI	KAMAL GUPTA, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER)		
96	W.P.(C)-6543/2019	MASONIC PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION & ANR.	VIBHA MAHAJAN SETH, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH()(9810702410)(PETITIONER) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER)		
97	W.P.(C)-6670/2019 CM APPL. 29377/2019	MOUNT ABU PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER)		
98	W.P.(C)-6673/2019 CM APPL. 29375/2019	RISHABH PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER)		
99	W.P.(C)-6684/2019 CM APPL. 29387/2019	DELHI INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER)		
100	W.P.(C)-6707/2019 CM APPL. 29381/2019	EVERGREEN PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) KAMAL GUPTA()(9810988094)(PETITIONER)		
101	W.P.(C)-7249/2019	CAMBRIDGE FOUNDATION SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
102	W.P.(C)-7724/2019	VIDYA BHARATI SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
103	W.P.(C)-8462/2019	ST FROEBEL SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
104	W.P.(C)-8559/2019 CM APPL. 52208/2019 CM APPL. 3517/2020	SHAHEED RAJPAL D.A.V PUBLIC SCHOOL DAYANAND VIHAR , DELHI -92 V/s DIRECTORATE OF EDUCATION (THROUGH GOVT. OF NCT OF DELHI)	LAKHOTIA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER) LAKHOTIA & ASSOCIATES()(9628064848)(PETITIONER)		
105	W.P.(C)-9122/2019	BHATNAGAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		

106	W.P.(C)-9444/2019	KULACHI HANSRAJ MODEL SCHOOL V/s GOVT. OF NCT OF DELHI	LAKHOTIA AND ASSOCI	
		OTHER DETAILS OF ADVOCATES: LAKHOTIA AND ASSOCI()(9628064848)(PETITIONER)		
107	W.P.(C)-9917/2019	MODERN ERA CONVENT SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
108	W.P.(C)-9923/2019	GREENWAY MODERN SR SEC SCHOOL V/s DIRECTORATE OF EDUCATION THROUGH ITS DIRECTOR	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
109	W.P.(C)-10129/2019 CM APPL. 41852/2019 WITH W.P.(C) 10135/2019 W.P.(C) 10130/2019 W.P.(C) 10136/2019	DEEP PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
110	W.P.(C)-10130/2019 CM APPL. 41856/2019 WITH W.P.(C) 10136/2019	M. M PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
111	W.P.(C)-10135/2019 CM APPL. 41872/2019	POORNA PRAJNA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
112	W.P.(C)-10136/2019 CM APPL. 41874/2019	M. M PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
113	W.P.(C)-11188/2019 WITH W.P.(C) 1311/2020	MAXFORT SCHOOL PITAMPURA V/s DIRECTORATE OF EDUCATION & ANR	KAMAL GUPTA, NAMAN JAIN	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) NAMAN JAIN(ADVOCATENAMANJ@GMAIL.COM)(8920858092)(PETITIONER)		
114	W.P.(C)-1311/2020 CM APPL. 4576/2020	MISS DIYA MADAN (CLASS VB) , THROUGH FATHER PARAS MADAN AND ORS. V/s MAXFORT SCHOOL PITAMPURA AND ANR.	K B J AND CO., KAMAL GUPTA, KAMAL GUPTA, NAMAN JAIN	
		OTHER DETAILS OF ADVOCATES: K B J AND CO.()(8826456565)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) NAMAN JAIN(ADVOCATENAMANJ@GMAIL.COM)(8920858092)(PETITIONER)		
115	W.P.(C)-11221/2019 CM APPL. 46187/2019 WITH W.P.(C) 11258/2019 W.P.(C) 11275/2019	MAXFORT SCHOOL PITAMPURA V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI & ANR	KAMAL GUPTA, NAMAN JAIN	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) NAMAN JAIN(ADVOCATENAMANJ@GMAIL.COM)(8920858092)(PETITIONER)		
116	W.P.(C)-11275/2019 CM APPL. 46463/2019	MAXFORT SCHOOL ROHINI V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI & ANR	KAMAL GUPTA, SHWETA BARI	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) SHWETA BARI(JAGMOHANBARI54321@GMAIL.COM)(8383809781)(PETITIONER)		
117	W.P.(C)-11557/2019 CM APPL. 47497/2019	BHARTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	B.C. PANDEY	
		OTHER DETAILS OF ADVOCATES: B.C. PANDEY()(9811007851)(PETITIONER)		
118	W.P.(C)-11595/2019 CM APPL. 47676/2019 CM APPL. 16058/2022	S S MOTA SINGH SENIOR SECONDARY MODEL SCHOOL & ANR V/s DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF DELHI	KARANJAWALA, KARANJAWALA & CO, VARUN MUDGAL	

		OTHER DETAILS OF ADVOCATES: KARANJAWALA()(9717196388)(PETITIONER) KARANJAWALA AND CO.(ANKIT.RAJGARHIA@KARANWALA.IN)(9717196388)(PETITIONER) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWALSCGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH(SANTOSHHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) VARUN MUDGAL(ADV.VARUNMUDGAL@GMAIL.COM)(9999050203)(PETITIONER)		
119	W.P.(C)-11659/2019 CM APPL. 47899/2019	BHARTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	B C PANDEY	
		OTHER DETAILS OF ADVOCATES: B C PANDEY()(9811007851)(PETITIONER)		
120	W.P.(C)-11973/2019 CM APPL. 49036/2019	NIRMAL BHARTIA SCHOOL & ANR. V/s DIRECTORATE OF EDUCATION & ANR.	ADITYA GARG	
		OTHER DETAILS OF ADVOCATES: ADITYA GARG()(9810246585)(PETITIONER)		
121	W.P.(C)-12397/2019 CM APPL. 50650/2019	LAXMI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
122	W.P.(C)-89/2020 CM APPL. 285/2020 WITH W.P.(C) 1104/2020 W.P.(C) 10313/2018	MIRA MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA, ALAYA LEGAL	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER) ()()(PETITIONER)		
123	W.P.(C)-1104/2020 CM APPL. 3670/2020 WITH W.P.(C) 10313/2018	SRI VENKATESHWAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF DELHI	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
124	W.P.(C)-1037/2020 CM APPL. 3440/2020	N. K. BAGRODIA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA()(9810988094)(PETITIONER)		
125	W.P.(C)-2013/2020 CM APPL. 7114/2020 CM APPL. 40255/2023	GYAN DEVI SALWAN PUBLIC SCHOOL & ANR V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
126	W.P.(C)-5986/2020 CM APPL. 21643/2020 CM APPL. 11600/2021	MOUNT CARMEL SCHOOL & ANR. V/s DIRECTORATE OF EDUCATION	AKHIL KUMAR GOLA	
		OTHER DETAILS OF ADVOCATES: 1. MOUNT CARMEL SCHOOL(VEDANTA@VEDANTAVARMA.COM)()(RESPONDENT) 1. MOUNT CARMEL SCHOOL(VEDANTA@VEDANTAVARMA.COM)()(RESPONDENT) AKHILGOLA(ADVAKHILKMRGOLA@GMAIL.COM)(9811121363)(PETITIONER) VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) 1. MOUNT CARMEL SCHOOL(VEDANTA@VEDANTAVARMA.COM)(9811121363)(RESPONDENT) VEDANTA VARMA(VEDANTA@VEDANTAVARMA.COM)(9811121363)(PETITIONER) AKHILGOLA(ADVAKHILKMRGOLA@GMAIL.COM)(9811121363)(PETITIONER) GAUTAM NARAYAN(G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		
127	W.P.(C)-6053/2020 CM APPL. 21760/2020 WITH W.P.(C) 6112/2020 W.P.(C) 12266/2021	MASTER YASHVIR SINGH CHAUHAN AND ORS V/s BAL BHARATI PUBLIC SCHOOL ROHINI	SHIKHA SHARMA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: MR. KAHGESH B. JHA AND MS. SHIKHA SHARMA		

		BAGGA(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) SHIKHASHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER) MR. KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) CHAIPERSON(CESBBPSGR@GMAIL.COM)(27554561)(RESPONDENT) BHAWANA KATARI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
128	W.P.(C)-6112/2020 CM APPL. 21961/2020 CM APPL. 16118/2021 CM APPL. 53204/2022 CM APPL. 41361/2023	MASTER EKLAVYA KOCHHAR AND ORS V/s BAL BHARATI PUBLIC SCHOOL & ORS	SHIKHA SHARMA, NITIN BHARADWAJ, NITIN BHARADWAJ, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIKHASHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER) K. B. J. & CO(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(AVERMADELHI@GMAIL.COM)(9811032001)(RESPONDENT) PRINCIPAL(BBJPSRH@GMAIL.COM)(1127554561)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) KANTH(INFO@KANTHANDASSOCIATES.COM)(9717577733)(RESPONDENT) CHILD EDUCATION SOCIETY(CESBBPSGR@GMAIL.COM)(1127554561)(RESPONDENT) NITIN BHARADWAJ(NTNBHARADWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER) NITIN BHARADWAJ , JITIN BHASIN(NTNBHARDWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) JITIN BHASIN(NTNBHARADWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER) JATIN BHASIN(NTNBHARADWAJ@REDIFFMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, KAMALGUPTAANDCOMPANY@GMAIL.COM)(9868250806)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) NITIN BHARADWAJ(NTNBHARADWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER)		
129	W.P.(C)-12266/2021 CM APPL. 38384/2021 CM APPL. 39458/2021 WITH W.P.(C) 13341/2021	BAL BHARATI PUBLIC SCHOOL, ROHINI & ORS. V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA, KHAGESH B. JHA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) K B J AND CO.(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) K.G. AND COMPANY(KAMALGUPTAANDCOMPANY@GMAIL.COM)()(RESPONDENT) K.G. AND COMPANY(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT) NARAYAN GAUTAM(G.NARAYANOFFICE@GMAIL.COM)(9811411735)(RESPONDENT)		
130	W.P.(C)-8243/2020 CM APPL. 26715/2020 WITH W.P.(C) 10255/2020	SPRING DAYS MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: SPRING DAYS MODEL SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PRAMODGUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) DIRECTORATE OF EDUCATION(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
131	W.P.(C)-10255/2020 CM APPL. 32453/2020	SALWAN PUBLIC SCHOOL, MAYUR VIHAR V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA, PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: SALWAN PUBLIC SCHOOL, MAYUR VIHAR(INDUSLAW77@GMAIL.COM)(9810083370)(RESPONDENT) PARMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) PRAMODGUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
132	W.P.(C)-11570/2021 CM APPL. 35682/2021 CM APPL. 35683/2021	HANSRAJ MODEL SCHOOL V/s THE DIRECTOR, DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI	ANURAG LAKHOTIA, ANURAG LAKHOTIA	
		OTHER DETAILS OF ADVOCATES:		

		ANURAG LAKHOTIA()(9910081392)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
133	W.P.(C)-13341/2021 CM APPL. 42032/2021 CM APPL. 10168/2022	BAL BHARATI PUBLIC SCHOOL, DWARKA & ORS. V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAMAL GUPTA AND CO(KAMALGUPATAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) GAUTAM NARAYAN (G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT)		
134	W.P.(C)-14916/2021 CM APPL. 47114/2021	BHATNAGAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION	KAVITA JHA, NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NEERAJ KUMAR JAIN(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER)		
135	W.P.(C)-14936/2021 CM APPL. 47162/2021 CM APPL. 834/2023	AMIT KUMAR TANWAR & ORS. V/s DIRECTORATE OF EDUCATION & ORS.	DHANESH RELAN	
		OTHER DETAILS OF ADVOCATES: DHANESH RELAN(DHANESHRELAN@YAHOO.CO.IN)(9910247777)(PETITIONER) AMIT KUMAR TANWAR(AMITTAWARCHAUDHARY@GMAIL.COM)(8510023701)(PETITIONER) DELHI PUBLIC SCHOOL (DPSVASANTVIHAR@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BRINDA AJMANI(BRINDAAJMANI@GMAIL.COM)(9716253118)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
136	W.P.(C)-15086/2021 CM APPL. 47556/2021	BHATNAGAR INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION	KAVITA JHA, NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NEERAJ KUMAR JAIN(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER)		
137	W.P.(C)-1976/2022 CM APPL. 5689/2022	N.K. BAGRODIA PUBLIC SCHOOL, ROHINI V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
138	W.P.(C)-2095/2022 CM APPL. 6002/2022	THE SRIJAN SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
139	W.P.(C)-2101/2022 CM APPL. 6035/2022	BRAIN INTERNATIONAL SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KAMAL GUPTA & CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
140	W.P.(C)-3219/2022 CM APPL. 18719/2022 WITH W.P.(C) 3220/2022	NEW GREEN FIELD SCHOOL THROUGH ITS MANAGER V/s GOVERNMENT OF NCT OF DELHI	PRANAV RISHI	
		OTHER DETAILS OF ADVOCATES: PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
141	W.P.(C)-3220/2022 CM APPL. 9355/2022	NEW GREEN FIELD SCHOOL THROUGH ITS MANAGER V/s GOVERNMENT OF NCT OF DELHI	PRANAV RISHI	
		OTHER DETAILS OF ADVOCATES: PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
142	W.P.(C)-4605/2022 CM APPL. 13792/2022 CM APPL. 13793/2022 WITH W.P.(C) 6574/2022	BRILLIANTS CONVENT V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
143	W.P.(C)-6574/2022 CM APPL. 19993/2022 WITH W.P.(C) 4605/2022	APEEJAY SCHOOL, SAKET (FOR 19-20) V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
144	W.P.(C)-4606/2022 CM APPL. 13794/2022 CM APPL. 13795/2022	SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
145	W.P.(C)-6577/2022 CM APPL. 19999/2022 WITH W.P.(C) 4605/2022	APEEJAY SCHOOL, SAKET V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA(KAMALGUPTAANDCOMPANAY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
146	W.P.(C)-7506/2022 CM APPL. 22924/2022	APEEJAY SCHOOL, PITAMPURA V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
147	W.P.(C)-7515/2022 CM APPL. 22940/2022 CM APPL. 22941/2022	APEEJAY SCHOOL, PITAMPURA (2019-20) V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
148	W.P.(C)-11095/2022 CM APPL. 32553/2022	G.D. GOENKA PUBLIC SCHOOL, VASANT KUNJ V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
149	W.P.(C)-599/2023 CM APPL. 2332/2023 WITH W.P.(C) 11095/2022	SALWAN PUBLIC SCHOOL MAYUR VIHAR V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES:		

		PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
150	W.P.(C)-11106/2022 CM APPL. 32572/2022	LANCERS CONVENT SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMLESH.LEGALAID@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
151	W.P.(C)-11110/2022 CM APPL. 32639/2022	RUKMINI DEVI PUBLIC SCHOOL (FY 2018-19) V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
152	W.P.(C)-11315/2022 CM APPL. 33283/2022	BIRLA VIDYA NIKETAN V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
153	W.P.(C)-11653/2022 CM APPL. 34573/2022	DELHI PUBLIC SCHOOL DWARKA AND ANR V/s GNCTD AND ANR	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
154	W.P.(C)-12232/2022 CM APPL. 36665/2022	DELHI PUBLIC SCHOOL DWARKA & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
155	W.P.(C)-12254/2022 CM APPL. 36724/2022	DELHI PUBLIC SCHOOL DWARKA & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
156	W.P.(C)-11997/2022 CM APPL. 35799/2022	MAMTA MODERN SR. SEC. SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
157	W.P.(C)-12003/2022 CM APPL. 35832/2022	SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
158	W.P.(C)-12064/2022 CM APPL. 36036/2022	DAV PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION AND ANR	GAURI PURI	
		OTHER DETAILS OF ADVOCATES: GAURI PURI(GAURI@GPURI.IN)(9899339554)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
159	W.P.(C)-14284/2022 CM APPL. 43626/2022	MAHARAJA AGRASEN MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

160	W.P.(C)-15118/2022 CM APPL. 46754/2022 WITH W.P.(C) 396/2023 W.P.(C) 399/2023 W.P.(C) 430/2023	DELHI PUBLIC SCHOOL ROHINI AND ANR V/s GOVT. OF NCT OF DELHI AND ANR	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
161	W.P.(C)-396/2023 CM APPL. 1588/2023 WITH W.P.(C) 399/2023 W.P.(C) 430/2023	DELHI PUBLIC SCHOOL R.K. PURAM & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN, ADVMOHITCHANDRAS@GMAIL.COM)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
162	W.P.(C)-399/2023 CM APPL. 1598/2023	DELHI PUBLIC SCHOOL R.K. PURAM & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN, ADVMOHITCHANDRAS@GMAIL.COM)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
163	W.P.(C)-430/2023 CM APPL. 1709/2023	DELHI PUBLIC SCHOOL R.K. PURAM & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN, ADVMOHITCHANDRAS@GMAIL.COM)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
164	W.P.(C)-15119/2022 CM APPL. 46756/2022	DELHI PUBLIC SCHOOL ROHINI & ANR. V/s GOVT. OF NCT OF DELHI & ANR	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
165	W.P.(C)-15122/2022 CM APPL. 46764/2022	DELHI PUBLIC SCHOOL ROHINI & ANR. V/s GOVT. OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
166	W.P.(C)-15754/2022 CM APPL. 49028/2022	DELHI PUBLIC SCHOOL VASANT KUNJ AND ANR V/s GOVT OF NCT OF DELHI AND ANR	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
167	W.P.(C)-15868/2022 CM APPL. 49381/2022	DELHI PUBLIC SCHOOL VASANT KUNJ AND ANR V/s GOVT OF NCT OF DELHI AND ANR	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
168	W.P.(C)-15872/2022 CM APPL. 49396/2022	DELHI PUBLIC SCHOOL VASANT KUNJ AND ANR V/s GOVT OF NCT OF DELHI AND ANR	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
169	W.P.(C)-16220/2022 CM APPL. 50750/2022 CM APPL. 7838/2025 CM APPL. 7842/2025	MAHARAJA AGRASEN MODEL SCHOOL V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA, ANJANI KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANJANI KUMAR MISHRA(ADV.ANJANIKUMARMISHRA@GMAIL.COM)(7838081461)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANJANI KUMAR MISHRA(ADV.ANJANIKUMARMISHRA@GMAIL.COM)(7838081461)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
170	W.P.(C)-17102/2022 CM APPL. 54281/2022 CM APPL. 7507/2023 CM APPL. 11631/2023 CM APPL. 38930/2023 CM APPL. 38931/2023	DELHI PUBLIC SCHOOL ROHINI & ANR. V/s GOVT OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH, JAGDEEP SINGH LAMBA, UMESH CHANDRA SHARMA, SANDEEP GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHIESUMAT GUPTA(ABHISHUMATGUPTA@GMAIL.COM)(9811088803)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JAGDEEP SINGH LAMBA(JAGDEEPSINGHLAMBA@REDIFFMAIL.COM)(9810760283)(PETITIONER) JAGDEEP SINGH LAMBA(JAGDEEPSINGHLAMBA@REDIFFMAIL.COM)(9810760283)(PETITIONER) R P SINGH(RPSINGH@PUNEETMITTAL.IN)()(PETITIONER) JAGDEEP SINGH LAMBA(JAGDEEPSINGHLAMBA@REDIFFMAIL.COM)(9810760283)(PETITIONER) R P SINGH(RPSINGH@PUNEETMITTAL.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHISHUMAT GUPTA(ABHISHUMATGUPTA@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R P SINGH(RPSINGH@PUNEETMITTAL.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JAGDEEP SINGH LAMBA(JAGDEEPSINGHLAMBA@REDIFFMAIL.COM)(9810760283)(PETITIONER) ABHISHUMAT (ABHISHUMATGUPTA@GMAIL.COM)()(RESPONDENT) RP SINGH(RPSING@PUNEETMITTAL.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJENDER KUMAR(LEGALHELPLINEINDIA@GMAIL.COM)(9312344756)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, MAIL@DPSROHINI.COM, SECRETARY@DPSFAMILY.COM)(9868250806)(RESPONDENT) SANDEEP GUPTA(SANDY41IN@GMAIL.COM)(9818530005)(RESPONDENT)		
171	W.P.(C)-17421/2022 CM APPL. 55465/2022	M.M. PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
172	W.P.(C)-17462/2022 CM APPL. 55725/2022	GOODLEY PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	SATINTER SINGH MATHUR	
		OTHER DETAILS OF ADVOCATES: SATINDER SINGH (ASSOCIATESMATHUR@GMAIL.COM)(9811727905)(PETITIONER) DIRECTORATE OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
173	W.P.(C)-1289/2023 CM APPL. 4894/2023	SALWAN PUBLIC SCHOOL, MAYUR VIHAR (2019-2020) V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA (INDUSLAW77@GMAIL.COM)(910083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
174	W.P.(C)-2202/2023 CM APPL. 8378/2023	CHINMAYA VIDYALAYA V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND		

		CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
175	W.P.(C)-2203/2023 CM APPL. 8402/2023	CHINMAYA VIDYALAYA V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
176	W.P.(C)-4034/2023 CM APPL. 15732/2023	G.D. GOENKA PUBLIC SCHOOL, VASANT KUNJ V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
177	W.P.(C)-4061/2023 CM APPL. 15865/2023	LANCERS CONVENT SENIOR SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
178	W.P.(C)-4318/2023 CM APPL. 16714/2023	NIRMAL BHARTIA SCHOOL V/s DIRECTORATE OF EDUCATION	ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
179	W.P.(C)-4397/2023 CM APPL. 16936/2023 CM APPL. 16937/2023	NIRMAL BHARTIA SCHOOL V/s DIRECTORATE OF EDUCATION	ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) SANTOSH KUMAR TRIPATHI(SANTOSHTRIPATHIOFFICE@GMAIL.COM)()(RESPONDENT) RAMESH SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
180	W.P.(C)-5211/2023 CM APPL. 20375/2023	NEW ERA PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
181	W.P.(C)-5267/2023 CM APPL. 20585/2023	ARWACHIN BHARTI BHAWAN SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA & CO.(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
182	W.P.(C)-7111/2023 CM APPL. 27741/2023	SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
183	W.P.(C)-7121/2023 CM APPL. 27753/2023	DEEP PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL GUPTA AND CO(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

184	W.P.(C)-7574/2023 CM APPL. 45237/2023 CM APPL. 45238/2023	S.S.MOTA SINGH SR. SECONDARY MODEL SCHOOL V/s GOVT OF NCT OF DELHI THROUGH DIRECTORATE OF EDUCATION	ARANYA MOULICK, ARANYA MOULICK	
		OTHER DETAILS OF ADVOCATES: ARANYA MOULICK(ARANYA.MOULICK@MOULICKLAWOFFICE.COM)(8826235642)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SCGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ARANYA MOULICK(ARANYA.MOULICK@MOULICKLAWOFFICE.COM)(8826235642)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SCGNCTD(SCGNCTD@GMAIL.COM)()(RESPONDENT)		
185	W.P.(C)-7956/2023 CM APPL. 30628/2023	NEW GREEN FIELD SCHOOL V/s GOVERNMENT OF NCT OF DELHI	PRANAV RISHI	
		OTHER DETAILS OF ADVOCATES: PRANAV RISHI(PRANAV.RISHI@GMAIL.COM)(9873311087)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
186	W.P.(C)-8246/2023 CM APPL. 31618/2023	SALWAN PUBLIC SCHOOL MAYUR VIHAR 2022-2023 V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR DISPOSAL				
187	W.P.(C)-4852/2010	VIMAL MEHRA V/s UNION OF INDIA & ANR.	SANJEEV MAHAJAN, AAKASH SIROHI	
		OTHER DETAILS OF ADVOCATES: AAKASH SIROHI(AAKASH.SIROHI@GMAIL.COM)(9818347727)(PETITIONER)		
FOR ARGUMENT				
188	RFA-126/2021 CM APPL. 7593/2021	ABHINAV AGGARWAL V/s M/S GANPATI AND CORPORATION	MOHIT AGGARWAL, MOHIT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: KMA LAW OFFICES(KUNALMADANANDASSOCIATES@GMAIL.COM)(9810821712)(PETITIONER) R()(9310694226)(RESPONDENT)		
FOR FINAL DISPOSAL				
189	RFA-90/2023	TILAK RAJ GOGIA V/s VICE CHAIRMAN, DDA & ANR.	TILAK RAJ GOGIA	
		OTHER DETAILS OF ADVOCATES: TILAK RAJ GOGIA(RAJGOGIA@GMAIL.COM)(9268891153)(PETITIONER) TILAK RAJ GOGIA(RAJGOGIA@GMAIL.COM)(9268891153)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
190	RFA-920/2023	ARADHANA THAKUR V/s RUPALI KHAN	ABHINAV TATHAGAT	
		OTHER DETAILS OF ADVOCATES: ABHINAV TATHAGAT(ADV.ABHINAVTATHAGAT@GMAIL.COM)(9971992988)(PETITIONER) RUPALI KHAN(RUPALIKHAN10@GMAIL.COM)()(RESPONDENT)		
FOR FINAL HEARING				
191	RC.REV.-239/2020	SH. RANBIR SINGH KUNDI & ANR. V/s SMT. NIRMALA DEVI & ORS.	NARENDER BHANDARI	
		OTHER DETAILS OF ADVOCATES: SH. RANBIR SINGH KUNDI (NBHANDARI2009@GMAIL.COM)(9313362890)(RESPONDENT) NARENDERBHANDARI(NBHANDARI2009@GMAIL.COM)(9313362890)(PETITIONER) C S BHANDARI & NARENDER BHANDARI(NBHANDARI2009@GMAIL.COM)(9313362890)(PETITIONER) SMT. NIRMALA DEVI(AVA.ADVOCATES@GMAIL.COM)(9891147495)(PETITIONER) AVA(AVA.ADVOCATES@GMAIL.COM)()(RESPONDENT)		
192	RFA-956/2019 CM APPL. 48299/2019 WITH RFA 91/2020	RESHMA V/s JABBAR ALI & ANR	SANJAY DWAN, RAKESH KUMAR SHUKLA, RAHUL CHOUDHARY, SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: SANJAY DWAN()(9811036782)(PETITIONER) RAKESH KUMAR		

		SHUKLA(RKSHUKLARKSHUKLA@GMAIL.COM)(9711373820)(PETITIONER) RAHUL CHOUDHARY (RAHUL.CHAUDHARY0009@GMAIL.COM)(9999855579)(PETITIONER) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(PETITIONER)		
193	RFA-91/2020 CM APPL. 4688/2020	JABBAR ALI & ANR V/s RESHMA	SYED REHAN, DIGVIJAY SINGH, RAHUL CHOUDHARY, RIAZ MOHAMMAD	
		OTHER DETAILS OF ADVOCATES: SYED REHAN()(9953461571)(PETITIONER) DIGVIJAY SINGH(DIGVIJAYLEGAL2013@GMAIL.COM)(9654778794)(PETITIONER) RAHUL CHOUDHARY (RAHUL.CHAUDHARY0009@GMAIL.COM)(9999855579)(PETITIONER) RAHUL CHOUDHARY (RAHUL.CHAUDHARY0009@GMAIL.COM)(9999855579)(PETITIONER) RIAZ MOHAMMAD(RIAZMOHD904@GMAIL.COM)(9873309783)(PETITIONER)		
194	RFA-231/2020 CM APPL. 21423/2020 CM APPL. 21424/2020	AMNA BEGUM V/s SH AZIZ UR REHMAN (DECEASED THROUGH LRS)	KAJAL CHANDRA, JABBAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: KAJAL CHANDRA, PRERNA CHOPRA(KAJAL.CHANDRA@YAHOO.COM)(9810133536)(PETITIONER) JABBAR HUSSAIN(JABBARHUSSAIN1968@GMAIL.COM)(9654962359)(PETITIONER)		
195	RFA-92/2021 CM APPL. 74638/2024	G L VERMA V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	RAJESH BANATI, BHANU KATHPALIA, RAJIV KAPOOR, BHANU KATHPALIA	
		OTHER DETAILS OF ADVOCATES: RAJESH BANATI()(9810294894)(PETITIONER) BHANU KATHPALIA(BHANU.KATHPALIA@GMAIL.COM)(9599818818)(PETITIONER) RAJESH (RAJESHBANATI@YAHOO.CO.IN)(0)(RESPONDENT) RAJIV KAPOOR(RK@TRANSJURIS.ORG)(9810210942)(RESPONDENT) BHANU KATHPALIA(BHANU.KATHPALIA@GMAIL.COM)(9599818818)(RESPONDENT)		
196	RFA-260/2021	HAKUMAT SINGH PAUL V/s VIKAS CHAUDHARY	SURENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: HAKUMAT SINGH PAUL(HSPAUL239@YAHOO.CO.IN)(9810380281)(RESPONDENT) HAKUMAT SINGH PAUL(HSPAUL239@YAHOO.CO.IN)(9810380281)(RESPONDENT) HAKUMAT SINGH PAUL(HSPAUL239@YAHOO.CO.IN)(9810380281)(RESPONDENT) SAKAL BHUSHAN & SURENDRA KUMAR(SURENDRA.LAW@GMAIL.COM)(9910860320)(PETITIONER) HAKUMAT SINGH PAUL(HSPAUL239@YAHOO.CO.IN)(9810380281)(PETITIONER) VIKAS CHAUDHARY(PROGRESSINDIABUILDERS@GMAIL.COM)(9811134810)(PETITIONER) VIKAS CHAUDHARY(PROGRESSINDIABUILDERS@GMAIL.COM)(9811134810)(PETITIONER) VIKAS CHAUDHARY(PROGRESSINDIABUILDERS@GMAIL.COM)(9811134810)(PETITIONER) VIKAS CHAUDHARY(PROGRESSINDIABUILDERS@GMAIL.COM)(9811134810)(RESPONDENT)		
197	RFA-297/2021 CM APPL. 27289/2021	UCO BANK V/s JETENDER KAUR BHASIN	ABDUL VAHID, NOOPUR SINGHAL	
		OTHER DETAILS OF ADVOCATES: ABDUL (ABDUL.VAHID704@GMAIL.COM)(9971936388)(PETITIONER) I.S. CHAUHAN AND ASSOCIATES(ISCHAUHANADV01@GMAIL.COM)(9811008367)(PETITIONER) JETENDER KAUR BHASIN(NAVJOT.BHASIN@GMAIL.COM)(9910855820)(RESPONDENT) NOOPUR SINGHAL(NOOPUR4@GMAIL.COM)(9312765888)(RESPONDENT)		
198	RFA-375/2021	RAJ KAMAL SRIVASTAVA V/s NIRAJ KUMAR JAIN	NALIN TRIPATHI	
		OTHER DETAILS OF ADVOCATES: NALIN TRIPATHI (NALIN_NTLAW@YAHOO.CO.IN)(9810036122)(PETITIONER) NIRAJ KUMAR JAIN(MADHURCONSULTANTS@YAHOO.COM)(9811050753)(RESPONDENT)		
199	RFA-529/2022 CM APPL. 46954/2022 CM APPL. 29053/2023	PURAN CHAND V/s CHANDER PRAKASH	MIHILAL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ML CHAUDHARY(MLCHAUDHARYADVOCATE@GMAIL.COM)(9312027351)(PETITIONER) CHANDER PRAKASH()(9871417359)(RESPONDENT) R()(9871417359)(RESPONDENT) R()(9871417359)(RESPONDENT)		
200	RFA-473/2023 CM APPL. 31583/2023 CM APPL. 31585/2023 WITH RFA 684/2023	SHUJAUDDIN V/s MOHD. RAFIQ & ANR.	ZEBA KHAIR	
		OTHER DETAILS OF ADVOCATES: ZEBA KHAIR(LEGESWORLDLAWFIRM@GMAIL.COM)()(PETITIONER)		

		R()(9811347119)(RESPONDENT)		
201	RFA-684/2023 CM APPL. 43658/2023 CM APPL. 43659/2023	MOHD RAFIQ V/s SHUJAUDDIN	RACHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SHEHNAZ BEGUM(GUPTA-RACHIT@YAHOO.IN)()(PETITIONER) RACHIT GUPTA(GUPTA_RACHIT@YAHOO.IN)(9953945544)(PETITIONER) SHUJAUDDIN(LEGESWORLDLAWFIRM@GMAIL.COM)()(RESPONDENT)		
202	RFA-613/2023 CM APPL. 39115/2023	ALIMUDDIN KHAN V/s MRS ARUNA JAIN & ANR.	FARRUKH KHAN	
		OTHER DETAILS OF ADVOCATES: DIWAN ADVOCATES(INFO@DIWANADVOCATES.COM)(8076293778)(PETITIONER) DIWAN ADVOCATES(INFO@DIWANADVOCATES.COM)(8076293778)(PETITIONER) SURESH (SURESH@DIWANADVOCATES.COM)()(RESPONDENT) RAJAGOPLAN ASHOK(RAJAGOPALAN.ASHOK@GMAIL.COM)()(RESPONDENT) JAINS(JAINS.NEWDELHI@GMAIL.COM)()(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
203	RSA-60/2019 CM APPL. 13257/2019	RAM CHANDER V/s SHYAM LAL	ASHWINI KUMAR SOOD, SATISH KUMAR TOMAR, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHWINI KUMAR SOOD()(9810164292)(PETITIONER) AMIT KUMAR(AMITKUMARVYAS2@GMAIL.COM)(8285363481)(PETITIONER)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-2971/2024 CRL.M.A. 32794/2024	KARANJEET SINGH V/s STATE OF NCT OF DELHI	ASHOK CHAITANYA	
		OTHER DETAILS OF ADVOCATES: ASHOK CHAITANYA(ASHOK_CHAITANYA@YAHOO.CO.IN)(9650655355)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHOK CHAITANYA (ASHOK_CHAITANYA@YAHOO.CO.IN)(9650655355)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KRISHNA NAGAR-750/2023)
2	BAIL APPLN.-3182/2024 CRL.M.(BAIL) 666/2025	MUSTAFA V/s STATE OF NCT OF DELHI	VISHAL RAJ SEHIJPAL	
		OTHER DETAILS OF ADVOCATES: VISHAL RAJ SEHIJPAL (VISHALSEHIJPAL@GMAIL.COM)(9999229678)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-665/2023)
3	BAIL APPLN.-553/2025	ISHAN SHARMA V/s STATE NCT OF DELHI	LAKHMI CHAND	
		OTHER DETAILS OF ADVOCATES: LAKHMI CHAND(LAKHMICHAND@GMAIL.COM)(9350538109)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-298/2023)
4	BAIL APPLN.-926/2025	SONU MEENA V/s THE STATE GOVT OF NCT OF DELHI & ANR.	VIPIN RANA	

		OTHER DETAILS OF ADVOCATES: VIPIN RANA (ADVOCATEVIPINRANA@GMAIL.COM)(9999669657)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-557/2024)
SUSPENSION OF SENTENCE				
5	CRL.A.-308/2022 CRL.M.(BAIL) 844/2022	PRADEEP @ VICKY V/s THE STATE (GOVT. OF NCT OF DELHI)	ANU NARULA	
		OTHER DETAILS OF ADVOCATES: ANU NARULA(ANUNARUL1967@GMAIL.COM)(9871122620)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAHINDRA PARK-379/2013)
6	CRL.M.(BAIL) 168/2024 In CRL.A.-466/2022	RAJU V/s THE STATE NCT OF DELHI & ANR.	SUNITA ARORA	
		OTHER DETAILS OF ADVOCATES: SUNITA ARORA(SUNITAARORA157GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-677/2016)
7	CRL.M.(BAIL) 382/2025 In CRL.A.-228/2025	ABDUL AHAD @ GUDDU V/s STATE NCT OF DELHI	NEERAJ KUMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMITEJ KUMAR NAGAR(AMITEJ91@GMAIL.COM)(7838662645)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DAYAL PUR-587/2022)
8	CRL.A.-269/2025 CRL.M.(BAIL) 486/2025 CRL.M.A. 6930/2025	ASHISH V/s STATE OF NCT OF DELHI	AKSHYA	
		OTHER DETAILS OF ADVOCATES: AKSHYA(CHAMBERSOADV.AKSHYA@GMAIL.COM)(9891959904)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-443/2020)
9	CRL.REV.P.-676/2019 CRL.M.(BAIL) 1055/2019	SANDEEP SINGH V/s STATE OF NCT OF DELHI	YOGESH SWAROOP, PRAMOD PANDEY	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP()(9810371649)(PETITIONER)		P.S.-FIR NO. :(HARI NAGAR-430/2007)
PAROLE/FURLOUGH				
10	W.P.(CRL)-730/2023 WITH W.P.(CRL) 1431/2023 W.P.(CRL) 1661/2023 W.P.(CRL) 3756/2023 W.P.(CRL) 3786/2023 W.P.(CRL) 323/2025 W.P.(CRL) 668/2025	NAVIN AHUJA V/s OFFICE OF LT. GOVERNOR OF DELHI, NCT OF DELHI & ANR.	WARISHA FARASAT	
		OTHER DETAILS OF ADVOCATES: MS. WARISHA FARASAT(INFO@FARASATLAW.COM)(9953825580)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAPASHERA-165/2005) W.P.(CRL) 667/2005 FILED BY BABU @ MANOJ (DISPOSED ON : 2005-05-10) DEATH SENTENCE REF. 4/2010 FILED BY STATE (DISPOSED ON : 2012-11-20) CRL.A. 1435/2010 FILED BY NAVEEN AHUJA (DISPOSED ON : 2012-11-20) W.P.(CRL) 242/2013 FILED BY NAVIN AHUJA (DISPOSED ON : 2013-04-23) W.P.(CRL) 1053/2013 FILED BY NAVIN AHUJA (DISPOSED ON : 2013-11-11) W.P.(CRL) 753/2014 FILED BY NAVIN AHUJA (DISPOSED ON : 2014-04-17) W.P.(CRL) 2787/2015 FILED BY NAVEEN AHUJA (DISPOSED ON : 2015-12-02) W.P.(CRL) 499/2016 FILED BY NAVEEN AHUJA (DISPOSED ON : 2016-03-30) W.P.(CRL) 3557/2016 FILED BY NAVEEN AHUJA (DISPOSED ON : 2017-02-14) W.P.(CRL) 44/2018 FILED BY NAVEEN AHUJA (DISPOSED ON : 2018-01-08) W.P.(CRL) 2564/2018 FILED BY NAVEEN AHUJA (DISPOSED ON : 2018-08-31) W.P.(CRL) 1763/2019 FILED BY NAVEEN AHUJA (DISPOSED ON : 2019-06-24) W.P.(CRL) 2421/2019 FILED BY NAVEEN AHUJA (DISPOSED ON : 2019-09-02) W.P.(CRL) 1254/2019 FILED BY NAVEEN AHUJA (DISPOSED ON : 2019-11-06)

				P.S.-FIR NO. :(KAPASHERA-165/2005)
11	**W.P.(CRL)-1431/2023 WITH W.P.(CRL) 267/2024**	**SANTOSH KUMAR SINGH V/s STATE (GOVT. OF THE NCT) OF DELHI**	**YATINDER GARG**	
		OTHER DETAILS OF ADVOCATES: AMOD KR. SINGH (AMOD@SAIKRISHNAASSOCIATES.COM)(9810293152)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-50/1996) W.P.(CRL) 224/2012 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2012-03-06) W.P.(CRL) 293/2013 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2013-03-04) W.P.(CRL) 604/2013 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2013-04-17) W.P.(CRL) 308/2014 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2014-02-24) W.P.(CRL) 953/2014 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2014-05-13) W.P.(CRL) 129/2015 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2015-02-27) W.P.(CRL) 1205/2015 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2015-06-19) W.P.(CRL) 1008/2015 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2015-05-15) W.P.(CRL) 2758/2015 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2015-12-22) W.P.(CRL) 649/2016 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2016-03-01) W.P.(CRL) 447/2016 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2016-02-16) W.P.(CRL) 3441/2016 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2017-02-28) W.P.(CRL) 1241/2017 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2017-05-15) W.P.(CRL) 587/2018 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2018-04-06) W.P.(CRL) 1388/2018 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2018-05-21) W.P.(CRL) 3717/2018 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2018-12-20) W.P.(CRL) 1274/2019 FILED BY SANTOSH KUMAR SINGH (DISPOSED ON : 2019-05-14) P.S.-FIR NO. :(VASANT KUNJ NORTH-50/1996)**
12	**W.P.(CRL)-3756/2023**	**NASIR MOHD SODOZEY @ AFTAAB AHMED @ ABDULLAH V/s STATE GOVT OF NCT OF DELHI**	**AKSHAY BHANDARI**	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-658/1994) W.P.(CRL) 1236/2005 FILED BY MOHD.SAHEED (DISPOSED ON : 2005-10-04) W.P.(CRL) 463/2004 FILED BY MOHD.SAEED (DISPOSED ON : 2004-07-15) CRL.L.P. 1541/2004 FILED BY KISHAN LAL KUMAR (DISPOSED ON : 2004-10-25) W.P.(CRL) 252/2005 FILED BY SAHEED (DISPOSED ON : 2005-02-25) W.P.(CRL) 384/2005 FILED BY MOHD SAHEED (DISPOSED ON : 2005-03-23)**

			W.P.(CRL) 1140/2006 FILED BY MOHD.SAEED (DISPOSED ON : 2006-07-25) **W.P.(CRL) 2537/2006 FILED BY MOHD. SAEED (DISPOSED ON : 2006-12-08)** **W.P.(CRL) 339/2007 FILED BY MOHD.SAEED (DISPOSED ON : 2008-03-04)** **W.P.(CRL) 462/2008 FILED BY MEHMOOD @ AYUB TOPIWALA (DISPOSED ON : 2008-05-23)** **W.P.(CRL) 220/2009 FILED BY MOHD.SAEED (DISPOSED ON : 2009-03-03)** **CRL.M.C. 1400/2008 FILED BY NAZIR KHAN (DISPOSED ON : 2008-05-06)** **CRL.M.C. 1565/2009 FILED BY NAZIR KHAN (DISPOSED ON : 2009-05-25)** **W.P.(CRL) 23/2010 FILED BY SAEED (DISPOSED ON : 2010-04-27)** **W.P.(CRL) 810/2010 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2011-05-03)** **W.P.(CRL) 652/2011 FILED BY MOHD SAEED (DISPOSED ON : 2011-05-30)** **W.P.(CRL) 397/2011 FILED BY ABDUL RAHIM (DISPOSED ON : 2011-05-04)** **W.P.(CRL) 1625/2012 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2013-04-11)** **W.P.(CRL) 1889/2013 FILED BY MOHD SAEED (DISPOSED ON : 2013-11-18)** **W.P.(CRL) 2419/2014 FILED BY MOHD SAEED (DISPOSED ON : 2015-01-21)** **W.P.(CRL) 2206/2014 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2014-11-03)** **W.P.(CRL) 2505/2014 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2015-02-26)** **W.P.(CRL) 254/2015 FILED BY MOHD SAEED (DISPOSED ON : 2015-02-05)** **W.P.(CRL) 835/2015 FILED BY MOHD. SAEED (DISPOSED ON : 2015-04-24)** **W.P.(CRL) 495/2015 FILED BY MOHD. SAEED (DISPOSED ON : 2015-03-10)** **W.P.(CRL) 2104/2016 FILED BY MEHMOOD @ AYUB @ TOPIWALA (DISPOSED ON : 2016-11-09)** **W.P.(CRL) 533/2016 FILED BY MOHD. SAEED (DISPOSED ON : 2016-03-15)** **W.P.(CRL) 371/2017 FILED BY MOHD.SAEED (DISPOSED ON : 2017-02-07)** **W.P.(CRL) 714/2017 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2017-05-08)** **W.P.(CRL) 3538/2016 FILED BY MOHD SAEED (DISPOSED ON : 2017-01-09)** **W.P.(CRL) 1548/2017 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2017-05-22)** **W.P.(CRL) 673/2018 FILED BY MEHMOOD TOPIWALA (DISPOSED ON : 2018-04-09)** **W.P.(CRL) 758/2018 FILED BY MOHD. SAEED (DISPOSED ON : 2018-04-24)** **W.P.(CRL) 1571/2018 FILED BY MOHD.SAEED (DISPOSED ON : 2018-05-28)** **W.P.(CRL) 1975/2018 FILED BY MOHD.SAEED (DISPOSED ON : 2018-07-19)** **W.P.(CRL) 858/2019 FILED BY MEHMOOD TOPIWALA (D. OF HEARING : 2025-05-07)** **W.P.(CRL) 2122/2019 FILED BY MOHD. SAEED (DISPOSED ON : 2019-08-22)** **W.P.(CRL) 1591/2019 FILED BY NAZIR KHAN (DISPOSED ON : 2022-12-14)** **W.P.(CRL) 3050/2019 FILED BY MOHD. SAEED (DISPOSED ON : 2019-10-30)** **W.P.(CRL) 818/2020 FILED BY MOHD. SAEED (DISPOSED ON : 2020-06-08)**

				W.P.(CRL) 1128/2023 FILED BY MOHD. SAEED (DISPOSED ON : 2023-05-15) W.P.(CRL) 2117/2023 FILED BY MD. NAZIR KHAN (DISPOSED ON : 2024-08-08) W.P.(CRL) 3119/2023 FILED BY MOHD. SAEED (DISPOSED ON : 2023-12-21) W.P.(CRL) 3401/2024 FILED BY MD. NAZIR KHAN SAIFULLA (D. OF HEARING : 2025-04-17) W.P.(CRL) 3549/2024 FILED BY MOHD SAEED (D. OF HEARING : 2025-05-19) W.P.(CRL) 569/2025 FILED BY MOHD SAEED (D. OF HEARING : 2025-07-14) P.S.-FIR NO. :(CONNAUGHT PLACE-658/1994)
13	**W.P.(CRL)-3785/2023 WITH W.P.(CRL) 267/2024**	**RAJEEV@DIWANJI V/s STATE (GOVT. OF NCT OF DELHI)**	**AMIT KUMAR DOGRA, AJAY VERMA**	
		OTHER DETAILS OF ADVOCATES: RISHI MALHOTRA(RISHIMALHOTRA369@GMAIL.COM)(9810110060)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811098069)(PETITIONER)		**P.S.-FIR NO. :(PAHARGANJ-542/2023)**
14	**W.P.(CRL)-323/2025**	**CHANDER PRAKASH V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.**	**JAIVEER**	
		OTHER DETAILS OF ADVOCATES: JAIVEER(KHATANAJAIVEER7@GMAIL.COM)(9355304966)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-859/2004) BAIL APPLN. 55/2006 FILED BY MANOJ KUMAR (DISPOSED ON : 2006-12-13) CRL.A. 542/2008 FILED BY CHANDER PRAKASH (DISPOSED ON : 2010-04-15) CRL.A. 433/2008 FILED BY AAS MOHAMMAD (DISPOSED ON : 2010-04-15) W.P.(CRL) 1356/2010 FILED BY AAS MOHD. (DISPOSED ON : 2011-05-04) W.P.(CRL) 283/2011 FILED BY CHANDER PRAKASH (DISPOSED ON : 2011-03-01) W.P.(CRL) 1374/2010 FILED BY CHANDER PRAKASH (DISPOSED ON : 2010-12-09) W.P.(CRL) 26/2012 FILED BY CHANDER PRAKASH (DISPOSED ON : 2012-02-28) W.P.(CRL) 205/2011 FILED BY CHANDER PRAKASH (DISPOSED ON : 2011-02-11) W.P.(CRL) 1228/2013 FILED BY AAS MOHD. (DISPOSED ON : 2013-08-02) W.P.(CRL) 521/2014 FILED BY AAS MOHAMMED (DISPOSED ON : 2014-03-19) W.P.(CRL) 1163/2014 FILED BY CHANDER PRAKASH (DISPOSED ON : 2014-09-24) W.P.(CRL) 2529/2015 FILED BY CHANDER PRAKASH (DISPOSED ON : 2016-02-10) W.P.(CRL) 1197/2016 FILED BY CHANDER PRAKASH (DISPOSED ON : 2016-05-10) W.P.(CRL) 1099/2016 FILED BY AAS MOHAMMED (DISPOSED ON : 2016-04-05) W.P.(CRL) 2152/2016 FILED BY CHANDER PRAKASH (DISPOSED ON : 2016-09-20) W.P.(CRL) 217/2018 FILED BY AAS MOHD (DISPOSED ON : 2018-04-11) W.P.(CRL) 574/2018 FILED BY CHANDER PRAKASH (DISPOSED ON : 2019-10-24) W.P.(CRL) 3761/2018 FILED BY CHANDER PRAKASH (DISPOSED ON : 2018-12-20) W.P.(CRL) 1934/2019 FILED BY CHANDER PRAKASH (DISPOSED ON : 2019-10-24) W.P.(CRL) 1599/2019 FILED BY AAS**

				MOHAMMAD (DISPOSED ON : 2019-05-29) **W.P.(CRL) 3350/2019 FILED BY AAS MOHAMMAD (DISPOSED ON : 2020-01-29)** **W.P.(CRL) 962/2020 FILED BY AAS MOHAMMAD (DISPOSED ON : 2020-06-29)** **W.P.(CRL) 1021/2020 FILED BY AAS MOHAMMAD (DISPOSED ON : 2020-07-16)** **W.P.(CRL) 891/2020 FILED BY AAS MOHAMMAD (DISPOSED ON : 2020-06-09)** **W.P.(CRL) 1457/2020 FILED BY CHANDER PRAKASH (DISPOSED ON : 2020-11-19)** **W.P.(CRL) 1324/2020 FILED BY CHANDER PRAKASH (DISPOSED ON : 2020-09-09)** **W.P.(CRL) 1043/2021 FILED BY CHANDER PRAKASH (DISPOSED ON : 2021-09-03)** **W.P.(CRL) 1259/2021 FILED BY AAS MOHAMAMD (DISPOSED ON : 2021-08-02)** **W.P.(CRL) 988/2021 FILED BY CHANDER PRAKASH (DISPOSED ON : 2021-05-13)** **W.P.(CRL) 942/2021 FILED BY AAS MOHAMMAD (DISPOSED ON : 2021-06-02)** **W.P.(CRL) 2033/2021 FILED BY CHANDER PRAKASH (DISPOSED ON : 2022-07-08)** **W.P.(CRL) 2457/2022 FILED BY CHANDER PRAKASH (DISPOSED ON : 2023-03-16)** **W.P.(CRL) 3061/2022 FILED BY CHANDER PRAKASH (DISPOSED ON : 2023-01-24)** **W.P.(CRL) 957/2023 FILED BY AAS MOHAMMAD (DISPOSED ON : 2023-04-19)** **W.P.(CRL) 1794/2023 FILED BY CHANDER PRAKASH (DISPOSED ON : 2025-02-10)** **W.P.(CRL) 1926/2023 FILED BY AAS MOHAMMAD (DISPOSED ON : 2023-09-11)** **W.P.(CRL) 3068/2023 FILED BY CHANDER PRAKASH (D. OF HEARING : 2025-04-24)** **W.P.(CRL) 3131/2023 FILED BY SUBHASH CHANDER & ORS. (DISPOSED ON : 2024-01-24)** **W.P.(CRL) 3347/2024 FILED BY CHANDER PRAKASH (D. OF HEARING : 2025-07-15)** **W.P.(CRL) 3580/2024 FILED BY AAS MOHD. (DISPOSED ON : 2024-11-14)** **W.P.(CRL) 3898/2024 FILED BY CHANDER PRAKASH (DISPOSED ON : 2024-12-18)** **W.P.(CRL) 3926/2024 FILED BY AAS MOHD. (DISPOSED ON : 2024-12-23)** **W.P.(CRL) 160/2025 FILED BY AAS MOHD (DISPOSED ON : 2025-01-22)** **W.P.(CRL) 420/2025 FILED BY AAS MOHD. (DISPOSED ON : 2025-02-19)** **W.P.(CRL) 923/2025 FILED BY AAS MOHD (D. OF HEARING : 2025-04-24)** **W.P.(CRL) 1086/2025 FILED BY AAS MOHD. (DISPOSED ON : 2025-04-03)** **P.S.-FIR NO. :(SANGAM VIHAR-859/2004)**
15	**W.P.(CRL)-668/2025** **CRL.M.A. 6265/2025**	**HARISH KUMAR** **V/s STATE NCT OF DELHI & ANR.**	**NIMISHA SUDARSH MENON**	
		OTHER DETAILS OF ADVOCATES: **YAMINA RIZVI(YAMRIZVI@GMAIL.COM)(8318834015)(PETITIONER)** **KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME** **P.S.-FIR NO. :(MEHRAULI-702/1999)** **CRL.A. 470/2003 FILED BY HARISH**

				(DISPOSED ON : 2008-01-25) W.P.(CRL) 973/2012 FILED BY HARISH (DISPOSED ON : 2012-07-18) W.P.(CRL) 1772/2014 FILED BY HARISH (DISPOSED ON : 2015-01-12) W.P.(CRL) 886/2015 FILED BY HARISH (DISPOSED ON : 2015-05-01) P.S.-FIR NO. :(MEHRAULI-702/1999)
16	W.P.(CRL)-623/2025 CRL.M.A. 5788/2025 CRL.M.A. 10416/2025 CRL.M.A. 10417/2025 WITH W.P.(CRL) 684/2025	SHASHI BHUSHAN V/s STATE OF NCT OF DELHI	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON (SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-490/1992) CRL.A. 130/2003 FILED BY SHASHI BHUSHAN @ BITTOO (DISPOSED ON : 2018-05-17) CRL.A. 999/2002 FILED BY JAGMOHAN @ JAGGAN (DISPOSED ON : 2018-05-17) CRL.A. 65/2003 FILED BY VIKRAM @ JOHANSKAR (DISPOSED ON : 2018-05-17) W.P.(CRL) 3255/2018 FILED BY SHASHI BHUSHAN (DISPOSED ON : 2018-12-12) W.P.(CRL) 759/2019 FILED BY SHASHI BHUSHAN (DISPOSED ON : 2019-04-16) W.P.(CRL) 640/2019 FILED BY SHASHI BHUSHAN (DISPOSED ON : 2019-02-28) W.P.(CRL) 126/2020 FILED BY SHASHI BHUSHAN (DISPOSED ON : 2020-01-31) W.P.(CRL) 1805/2023 FILED BY SHASHI BHUSHAN SHARMA (DISPOSED ON : 2023-06-30) W.P.(CRL) 2198/2023 FILED BY SHASHI BHUSAN SHAMRA (DISPOSED ON : 2023-08-17) P.S.-FIR NO. :(HARI NAGAR-490/1992)
17	W.P.(CRL)-684/2025 CRL.M.A. 10401/2025 CRL.M.A. 10402/2025	DINESH KUMAR V/s STATE OF NCT OF DELHI	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARTHAK MAGGON (MAGOON@SMLAWOFIFCES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIVEK VIHAR-117/1996) CRL.A. 575/1999 FILED BY DINESH KUMAR @ DINESH (DISPOSED ON : 2014-07-18) W.P.(CRL) 8/2015 FILED BY DINESH KUMAR @ DINESH (DISPOSED ON : 2015-01-29) W.P.(CRL) 1608/2015 FILED BY DINESH KUMAR @ DINESH (DISPOSED ON : 2015-08-03) P.S.-FIR NO. :(VIVEK VIHAR-117/1996)
18	W.P.(CRL)-888/2025	SANJAY KUMAR VALMIKI V/s STATE OF NCT OF DELHI	RAJNEESH BHASKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-226/2011) DEATH SENTENCE REF. 3/2012 FILED BY STATE (DISPOSED ON : 2014-02-21) CRL.A. 1146/2012 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2014-02-21) CRL.A. 773/2015 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2018-05-24) W.P.(CRL) 2832/2018 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2018-10-25) W.P.(CRL) 418/2019 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON :

				2019-04-01) W.P.(CRL) 2049/2019 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2020-07-03) W.P.(CRL) 2771/2022 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2023-11-17) W.P.(CRL) 3168/2024 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2024-10-09) W.P.(CRL) 262/2025 FILED BY SANJAY KUMAR VALMIKI (DISPOSED ON : 2025-01-24) P.S.-FIR NO. :(MAURYA ENCLAVE-226/2011)
FRESH MATTERS & APPLICATIONS				
19	W.P.(CRL)-1042/2025 CRL.M.A. 9943/2025 CRL.M.A. 9944/2025	XYZ AND ANR V/s STATE NCT OF DELHI AND OTHERS	NEERAJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR (NEERAJ.GARG@OURLEGALPARTNERS.COM)(9045086404)(PETITIONER) NEERAJ KUMAR GARG (NEERAJ.GARG@OURLEGALPARTNERS.COM)(9045086404)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR ADMISSION				
20	CRL.L.P.-58/2025 CRL.M.A. 2376/2025 CRL.M.A. 2377/2025 CRL.M.A. 2457/2025	JASBIR SINGH V/s VIJAY KUMAR CHANDRA	SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: MOHAR SINGH (ADVMOHARSINGH.K10@GMAIL.COM)(9213392006)(PETITIONER) VIJAYMAGICMAN(VIJAYMAGICMAN@GMAIL.COM)(0)(RESPONDENT)		
21	CRL.M.C.-2162/2025 CRL.M.A. 9787/2025 CRL.M.A. 9788/2025	VISHAL EXPORTS OVERSEAS LTD & ANR. V/s CENTRAL BUREAU OF INVESTIGATION	ASHOK CHHAPARIA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-4-A-06)
AFTER NOTICE MISC. MATTERS				
22	CRL.A.-350/2018	SAURABH @ SONU V/s STATE	AVINASH KUMAR	
		OTHER DETAILS OF ADVOCATES: AVINASH KUMAR()(9555913622)(PETITIONER)		P.S.-FIR NO. :(HAUZ QAZI-124/2013)
23	CRL.M.A. 30821/2018(CM For Restoration) CRL.M.A. 30823/2018 In CRL.L.P.-553/2015(Disposed off case)	M/S AGGARWAL FINANCE CO V/s KASIM	ANURADHA DIXIT	
		OTHER DETAILS OF ADVOCATES: ANURADHA DIXIT()(8600025579)(PETITIONER)		
24	CRL.L.P.-370/2016 CRL.M.A. 11103/2016 WITH CRL.M.C. 1604/2016	CENTRAL BUREAU OF INVESTIGATION (CBI) V/s NARAYAN DIWAKAR & ORS	SONIA MATHUR, SANJEEV BHANDARI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-009) CRL.A. 1295/2015 FILED BY GOKUL CHAND AGGARWAL (D. OF HEARING : 2015-12-02) P.S.-FIR NO. :(CBI-BD1-2005-E-009)
25	CRL.M.C.-1604/2016 WITH CRL.A. 72/2018 CRL.A. 87/2018 CRL.A. 88/2018 CRL.A. 89/2018 CRL.A. 90/2018 CRL.L.P. 370/2016	CENTRAL BUREAU OF INVESTIGATION V/s NARAYAN DIWAKAR & ORS	SONIA MATHUR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0011) CRL.M.C. 3372/2017 FILED BY ANNA WANKHEDE (DISPOSED ON : 2018-01-31) CRL.A. 19/2018 FILED BY SRI CHAND (D. OF HEARING : 2023-11-30) CRL.A. 89/2018 FILED BY FAIZ MOHD (D. OF HEARING : 2023-11-30) CRL.A. 88/2018 FILED BY RAM NATH

				(DISPOSED ON : 2024-03-28) CRL.A. 87/2018 FILED BY ANNA WANKHEDE (D. OF HEARING : 2023-11-30) CRL.A. 90/2018 FILED BY BALAM SINGH ASWAL (D. OF HEARING : 2023-11-30) CRL.A. 72/2018 FILED BY P.K.THIRWANI (D. OF HEARING : 2023-11-30) P.S.-FIR NO. :(CBI-BD1-2005-E-0011)
26	CRL.L.P.-448/2016	STATE V/s KAMAL MAHTO	KUSUM DHALLA, ARUN KR. SHARMA, ARVIND SHARMA	
		OTHER DETAILS OF ADVOCATES: ARVIND SHARMA(ARVINDVATS86@GMAIL.COM)(9999168332)(PETITIONER)		P.S.-FIR NO. :(R.K.PURAM-418/2013)
27	CRL.M.C.-5181/2013	SMT PUJA PASRICHA V/s AISWARYA PASRICHA & ORS	NAVEEN PRAKASH	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.M.C.-3954/2019	PURUSHOTTAM SINGH V/s STATE (GOVT. OF NCT OF DELHI) & ANR	KUASHAL & ASSOCIATES, VIKRAM SINGH	
		OTHER DETAILS OF ADVOCATES: KUASHAL & ASSOCIATES()(7982786835)(PETITIONER)		
29	CRL.M.C.-4321/2019 CRL.M.A. 34697/2019 WITH CRL.M.C. 4327/2019	M/S MICA SALES CORPORATION & ANR. V/s FORMICA LAMINATES (INDIA) PVT. LTD. & ORS.	NAMRATA MUKIM, SONDHI NARULA DALAL & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM()(9899106515)(PETITIONER)		
30	CRL.M.C.-4327/2019 CRL.M.A. 34714/2019	M/S MICA SALES CORPORATION & ANR. V/s FORMICA LAMINATES (INDIA) PVT. LTD. & ORS.	NAMRATA MUKIM, SONDHI NARULA DALAL	
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM()(9899106515)(PETITIONER)		
31	CRL.M.C.-6534/2019 CRL.M.A. 42943/2019	BHUPINDER SINGH VERMA V/s STATE & ANR.	SURINDER ANAND, PRAKASH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SURINDER ANAND()(9818620297)(PETITIONER) PRAKASH KUMAR SINGH(ADVPRAKAS@GMAIL.COM)(9871011765)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FARASH BAZAR-498/2014) BAIL APPLN. 1544/2014 FILED BY DAULAT RAM VERMA (DISPOSED ON : 2014-07-21) CRL.REV.P. 467/2016 FILED BY BHUPENDRA SINGH VERMA & ORS (DISPOSED ON : 2019-07-01) CRL.M.C. 1073/2017 FILED BY DAULAT RAM VERMA & ORS (DISPOSED ON : 2019-02-27) P.S.-FIR NO. :(FARASH BAZAR-498/2014)
32	CRL.M.C.-6681/2019 CRL.M.A. 43418/2019	SAMEER GOYAL V/s STATE	NIKHIL SINGH	
		OTHER DETAILS OF ADVOCATES: NIKHIL SINGH()(7838078186)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-37/1996) CRL.M.C. 317/2007 FILED BY SUDHARM JAIN (DISPOSED ON : 2007-02-26) CRL.M.C. 4817/2019 FILED BY JAIDEEP MOHAN (D. OF HEARING : 2025-04-09) CRL.M.C. 6746/2019 FILED BY SUSHIL KEDIA (DISPOSED ON : 2024-04-23) CRL.M.C. 5073/2024 FILED BY SHUSHIL KEDIA (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(I.P.ESTATE-37/1996)
33	CRL.M.C.-4983/2022 WITH CRL.REV.P. 180/2021 CRL.REV.P. 729/2022	OM PRAKASH BHARDWAJ V/s STATE & ANR.	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME

		SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) GEETA RANI(J_P7777@YAHOO.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-842/2020) CRL.M.C. 2201/2020 FILED BY HARKESH KUMAR DANG (DISPOSED ON : 2020-11-23) CRL.M.C. 3489/2021 FILED BY HARKESH KR. DANG (DISPOSED ON : 2021-12-23) P.S.-FIR NO. :(RAJOURI GARDEN-842/2020)
34	CRL.REV.P.-180/2021 WITH CRL.REV.P. 729/2022	GEETA RANI V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	REENA SHARMA, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: GEETA RANI(J_P7777@YAHOO.IN)(9717932195)(RESPONDENT) GEETA RANI(J_P7777@YAHOO.IN)(9717932195)(RESPONDENT) GEETA RANI(J_P7777@YAHOO.IN)(9717932195)(RESPONDENT) PAWAN JAIN(JP77772YAHOO.IN)(9871133489)(PETITIONER) REENASHARMA(NEERAJKUMARSHARMA4593@GMAIL.COM)(9873317010)(PETITIONER) THE STATE GOVT. OF NCT OF DELHI 2. OM PRAKASH BHARDWAJ (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(1127417998)(PETITIONER) THE STATE GOVT. OF NCT OF DELHI 2. OM PRAKASH BHARDWAJ (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(1127417998)(PETITIONER) THE STATE GOVT. OF NCT OF DELHI 2. OM PRAKASH BHARDWAJ (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(1127417998)(PETITIONER) SISODIA(ADVOCATE.SISODIA@GMAIL.COM)()(RESPONDENT) SHIVA SANTANAM SWAMINADHAN(DHC@G10.IN)(9810061495)(PETITIONER)		
35	CRL.REV.P.-729/2022 CRL.M.A. 22133/2022	OM PRAKASH BHARDWAJ V/s STATE OF NCT OF DELHI & ANR.	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: LEX STABILIS(ADMIN@LEXTABILIS.COM)(9899750209)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
36	CRL.M.C.-387/2025	VICTIM X V/s STATE OF NCT OF DELHI & ORS.	MUKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR(ADVOCATEMUKESH03@GMAIL.COM)(9015109285)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JANAKPURI-317/2021)
37	CRL.M.C.-639/2025 CRL.M.A. 3041/2025	RUPALBEN PRAMTHESHBHAI THAKAR V/s AMBIT FINVEST PRIVATE LIMITED & ORS.	SWARN KUMAR	
		OTHER DETAILS OF ADVOCATES: JAYANTI JHA (JISUNGJHA17@GMAIL.COM)(0)(PETITIONER) ASSOCIATES (OFFICEOFFIRSTASSOCIATES@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
38	CRL.M.C.-682/2025 CRL.M.A. 3273/2025	JALAJ BATRA V/s CENTRAL BUREAU OF INVESTIGATION	PRASOUK JAIN	
		OTHER DETAILS OF ADVOCATES: LPJ & PARTNERS(OFFICE@LPJPARTNERS.COM)(9899314700)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-224-2022-A-0001) CRL.M.C. 4293/2022 FILED BY CBI (DISPOSED ON : 2022-09-05) W.P.(CRL) 1741/2022 FILED BY PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED (DISPOSED ON : 2022-08-04) W.P.(CRL) 2911/2022 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-09) W.P.(CRL) 2912/2022 FILED BY DHEERAJ WADHAWAN (D. OF HEARING : 2025-05-09) CRL.M.C. 6544/2022 FILED BY CENTRAL BUREAU OF INVESTIGTATION (DISPOSED ON : 2023-05-30) BAIL APPLN. 353/2023 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-31) BAIL APPLN. 271/2023 FILED BY SUNNY BATHIJA THROUGH WIFE AS PAROKAR (DISPOSED ON : 2023-04-12) CRL.M.C. 5108/2023 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2023-07-26) CRL.M.C. 3536/2023 FILED BY RAJESH KUMAR ANAND (D. OF HEARING : 2025-04-22) CRL.M.C. 1137/2024 FILED BY DHEERAJ

				WADHAWAN (DISPOSED ON : 2024-04-23) BAIL APPLN. 1232/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-03) BAIL APPLN. 2040/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-09-09) CRL.M.C. 3849/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-05-17) BAIL APPLN. 2036/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-06-03) W.P.(CRL) 1659/2024 FILED BY MR. MANISH SAVLA (DISPOSED ON : 2024-05-22) BAIL APPLN. 1824/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-30) BAIL APPLN. 2165/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-09-02) CRL.M.C. 6434/2024 FILED BY JIGNESH MEHTA (DISPOSED ON : 2024-08-20) CRL.M.C. 6443/2024 FILED BY KAPIL WADHAWAN (DISPOSED ON : 2024-08-20) CRL.M.C. 6474/2024 FILED BY AMIT CHATURVEDI (DISPOSED ON : 2024-08-20) BAIL APPLN. 3640/2024 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-15) CRL.M.C. 1285/2025 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-224-2022-A-0001)
39	CRL.M.C.-781/2025	PAWAN KUMAR DHOOT V/s ENFORCEMENT DIRECTORATE & ANR.	TUSHARJEET SINGH	
		OTHER DETAILS OF ADVOCATES: TUSHARJEET (SINGHTUSHARJEET@GMAIL.COM)(9821795027)(PETITIONER) AASHUL AGARWAL(SINGHTUSHARJEET@GMAIL.COM)(9821795027)(PETITIONER) ED ALSZO(ED-ALSZO-EDFORCE@GOV.IN)(0)(RESPONDENT) ENFORCEMENT DIRECTORATE(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 4/2024)
40	CRL.M.C.-857/2025	JASPAL SINGH V/s STATE OF NCT OF DELHI	RIJU RAJ SINGH JAMWAL	
		OTHER DETAILS OF ADVOCATES: RIJU RAJ JAMWAL(RIJURAJOFFICE@GMAIL.COM)(9811504933)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION SOUTH WEST-95/2024)
41	CRL.M.C.-1067/2025 CRL.M.A. 4847/2025	RISHI AGGARWAL & ORS. V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	MUKUL MALIK, MUKUL MALIK	
		OTHER DETAILS OF ADVOCATES: YUGANT SHARMA (ADVYUGANTSHARMA@GMAIL.COM)(9711311455)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUKUL MALIK(ADVMUKULMALIK@GMAIL.COM)(7011865252)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-428/2023) BAIL APPLN. 3250/2023 FILED BY RAJINDER AGGARWAL (DISPOSED ON : 2024-01-31) BAIL APPLN. 3253/2023 FILED BY SHARON AGGARWAL (DISPOSED ON : 2024-01-31) P.S.-FIR NO. :(MODEL TOWN-428/2023)
42	CRL.M.C.-1181/2025 CRL.M.A. 5275/2025	RAJ KUMAR V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	SHASHI SHANKER	
		OTHER DETAILS OF ADVOCATES: SHASHI SHANKAR(ADVOCATESHASHI@YMAIL.COM)(9810433650)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2019-A-0019) CRL.M.C. 6330/2019 FILED BY RAJ KUMAR INSPECTOR , NCB NEW DELHI (DISPOSED ON : 2021-11-08) CRL.REV.P. 610/2022 FILED BY RAJ KUMAR (D. OF HEARING : 2025-07-03)

				P.S.-FIR NO. :(CBI-DAI-2019-A-0019)
43	CRL.REV.P.-40/2019	NIRMALA V/s RAKESH KUMAR	ABDUL SALAM	
		OTHER DETAILS OF ADVOCATES: ABDUL SALAM()(9810429488)(PETITIONER)		
44	CRL.REV.P.-57/2019 CRL.M.A. 828/2019 WITH CRL.REV.P. 58/2019	AFAQ HUSSAIN V/s STATE	ARANYAK PATHAK	
		OTHER DETAILS OF ADVOCATES: ARANYAK PATHAK()(9700000105)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-44/2013) CRL.REV.P. 58/2019 FILED BY AFAQ HUSSAIN (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CRIME AND RAILWAY-44/2013)
45	CRL.REV.P.-58/2019 CRL.M.A. 862/2019	AFAQ HUSSAIN V/s STATE	ARANYAK PATHAK	
		OTHER DETAILS OF ADVOCATES: ARANYAK PATHAK()(9700000105)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-44/2013) CRL.REV.P. 57/2019 FILED BY AFAQ HUSSAIN (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CRIME AND RAILWAY-44/2013)
46	CRL.REV.P.-517/2019	SUMIT MALHOTRA V/s STATE	KNOWLEX LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: KNOWLEX LAW ASSOCIATES()(9958986363)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1647/2015) BAIL APPLN. 2805/2015 FILED BY SUMIT MALHOTRA (DISPOSED ON : 2016-03-31) BAIL APPLN. 2801/2015 FILED BY PULKIT BHATIA (DISPOSED ON : 2016-03-31) P.S.-FIR NO. :(RAJOURI GARDEN-1647/2015)
47	CRL.REV.P.-605/2019 CRL.M.A. 10880/2019 WITH CRL.REV.P. 608/2019	ASHOK GUPTA V/s STATE OF (NCT) DELHI & ANR	RANA RANJIT SINGH, YUDHISTER SHARMA, MOHD AKRAM	
		OTHER DETAILS OF ADVOCATES: RANA RANJIT SINGH()(9810162881)(PETITIONER) MOHD AKRAM(AKRAMKHANAKRAM0150@GMAIL.COM)(9818850448)(PETITIONER)		
48	CRL.REV.P.-608/2019 CRL.M.A. 10893/2019	ASHOK GUPTA V/s STATE AND ANOTHER	RANA RANJIT SINGH, YUDHISTER SHARMA, MOHD AKRAM	
		OTHER DETAILS OF ADVOCATES: RANA RANJIT SINGH()(9810162881)(PETITIONER) MOHD AKRAM(AKRAMKHANAKRAM0150@GMAIL.COM)(9818850448)(PETITIONER)		
49	CRL.REV.P.-609/2019 CRL.M.A. 10898/2019	SHIVANI MALIK V/s STATE (NCT OF DELHI)	VIKAS WALIA	
		OTHER DETAILS OF ADVOCATES: VIKAS WALIA()(9725846160)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-632/2018) BAIL APPLN. 725/2019 FILED BY SHIVANI MALIK (DISPOSED ON : 2019-04-01) P.S.-FIR NO. :(PUNJABI BAGH-632/2018)
50	CRL.REV.P.-1280/2019	CHANDA DEVI V/s DIRECTORATE OF ENFORCEMENT	AMIT VOHRA	
		OTHER DETAILS OF ADVOCATES: AMIT VOHRA()(9958258255)(PETITIONER)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 13/2013)

51	CRL.REV.P.-29/2020 CRL.M.A. 704/2020 WITH CRL.REV.P. 170/2021 CRL.REV.P. 297/2022	NILLUM BATRA V/s STATE & ORS	VISHAL GOSAIN	
		OTHER DETAILS OF ADVOCATES: VISHAL GOSAIN()(9818405329)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-185/2018) BAIL APPLN. 3003/2018 FILED BY MAYANK SINGHVI (DISPOSED ON : 2019-07-01) BAIL APPLN. 1704/2018 FILED BY R.S.SINGHVI & ANR (DISPOSED ON : 2018-09-28) BAIL APPLN. 2652/2018 FILED BY MR. R. S. SINGHVI & ANR. (DISPOSED ON : 2018-11-20) CRL.M.C. 807/2020 FILED BY NILLUM BATRA (DISPOSED ON : 2021-12-13) CRL.REV.P. 170/2021 FILED BY MAYANK SINGHVI (D. OF HEARING : 2025-04-09) CRL.REV.P. 297/2022 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-09) CRL.M.C. 2891/2022 FILED BY MAYANK SINGHVI (DISPOSED ON : 2022-06-22) P.S.-FIR NO. :(HAUZ KHAS-185/2018)
52	CRL.REV.P.-170/2021 CRL.M.A. 5849/2021	MAYANK SINGHVI V/s STATE (NCT) OF DELHI	SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: SUPRIYA JUNEJA(SUPRIYA.JUNEJA@GAMIL.COM)(8860161986)(PETITIONER) SUPRIYAJUNEJA(SUPRIYA@SNACHAMBERS.COM)(9999449597)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONPOLICE@GAMIL.COM)(9891919191)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-185/2018) BAIL APPLN. 3003/2018 FILED BY MAYANK SINGHVI (DISPOSED ON : 2019-07-01) BAIL APPLN. 1704/2018 FILED BY R.S.SINGHVI & ANR (DISPOSED ON : 2018-09-28) BAIL APPLN. 2652/2018 FILED BY MR. R. S. SINGHVI & ANR. (DISPOSED ON : 2018-11-20) CRL.M.C. 807/2020 FILED BY NILLUM BATRA (DISPOSED ON : 2021-12-13) CRL.REV.P. 29/2020 FILED BY NILLUM BATRA (D. OF HEARING : 2025-04-09) CRL.REV.P. 297/2022 FILED BY STATE OF NCT OF DELHI (D. OF HEARING : 2025-04-09) CRL.M.C. 2891/2022 FILED BY MAYANK SINGHVI (DISPOSED ON : 2022-06-22) P.S.-FIR NO. :(HAUZ KHAS-185/2018)
53	CRL.REV.P.-297/2022 WITH CRL.REV.P. 29/2020 CRL.REV.P. 170/2021	STATE OF NCT OF DELHI V/s MAYANK SINGHVI & ORS. & ORS.	KUSUM DHALLA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KUSUM DHALLA(SHIVASAT@REDIFFMAIL.COM)(8802569369)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-185/2018) BAIL APPLN. 3003/2018 FILED BY MAYANK SINGHVI (DISPOSED ON : 2019-07-01) BAIL APPLN. 1704/2018 FILED BY R.S.SINGHVI & ANR (DISPOSED ON : 2018-09-28) BAIL APPLN. 2652/2018 FILED BY MR. R. S. SINGHVI & ANR. (DISPOSED ON : 2018-11-20) CRL.M.C. 807/2020 FILED BY NILLUM BATRA (DISPOSED ON : 2021-12-13) CRL.REV.P. 29/2020 FILED BY NILLUM BATRA (D. OF HEARING : 2025-04-09) CRL.REV.P. 170/2021 FILED BY MAYANK SINGHVI (D. OF HEARING : 2025-04-09) CRL.M.C. 2891/2022 FILED BY MAYANK SINGHVI (DISPOSED ON : 2022-06-22) P.S.-FIR NO. :(HAUZ KHAS-185/2018)

54	CRL.REV.P.-156/2021	ROHIT KUMAR & ANR. V/s STATE(NCT OF DELHI)	AMIT ARORA	
		OTHER DETAILS OF ADVOCATES: AMIT ARORA(AMITARORA.LEGAL@GAMIL.COM)(9717148885)(PETITIONER) AMITARORA(AMITARORA.LEGAL@GMAIL.COM)(9717148885)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-298/2019) BAIL APPLN. 3561/2020 FILED BY RAHUL SINGHAL (DISPOSED ON : 2024-04-29) P.S.-FIR NO. :(VASANT KUNJ SOUTH-298/2019)
55	CRL.REV.P.-251/2021 CRL.M.A. 12612/2021	SONIKA GOYAL V/s LALITA PARIHAR	SHILPI JAIN SHARMA, SHILPI JAIN SHARMA	
		OTHER DETAILS OF ADVOCATES: SHILPI M JAIN(JAIN.LEGALADV@GMAIL.COM)(9650002552)(PETITIONER) LALITA PARIHAR(PARIHAR.PUNEER@GMAIL.COM)(9810086054)(PETITIONER)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-656/2015)
56	CRL.REV.P.-317/2021 CRL.M.A. 16039/2021	BHARAT SINGH & ORS. V/s STATE, NCT OF DELHI	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: HEMANT GULATI(HEMANTGULATI9@GMAIL.COM)(9999995979)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-2/2019)
57	W.P.(CRL)-1179/2023 CRL.M.A. 11125/2023 CRL.M.A. 31853/2023	PANKAJ AGARWAL V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	SATENDRA KUMAR, SHIVAM NIRBHAY, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: P.S SINGAL (SINGALPS@GMAIL.COM)(9871117817)(PETITIONER) VINOD GOYAL (VINODGOYAL.JD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) P.S SINGAL (SINGALPS@GMAIL.COM)(9811107817)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ GUPTA(GLOBALJURISLAWFIRM@GMAIL.COM)(9811022227)(PETITIONER)		P.S.-FIR NO. :(ROHINI SOUTH-99/2023)
58	W.P.(CRL)-1595/2023	PIUSH @ PIYUSH V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: LEGAL MATICS(ADVMAHESHCHAND100@GMAILL.COM)(9999653994)(PETITIONER) MAHESH CHAND(ADVSONIAARORA79@GMAIL.COM)(9953521196)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-188/2017) W.P.(CRL) 845/2023 FILED BY PIUSH @ PIYUSH (DISPOSED ON : 2023-03-23) P.S.-FIR NO. :(NEW ASHOK NAGAR-188/2017)
59	W.P.(CRL)-2402/2023	NARESH KUMAR ALIAS KALU V/s STATE (GOVT OF NCT OF DELHI	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-869/2006) BAIL APPLN. 3/2007 FILED BY SUNNY (DISPOSED ON : 2007-01-03) BAIL APPLN. 1448/2007 FILED BY BALRAJ (DISPOSED ON : 2007-11-07) BAIL APPLN. 288/2008 FILED BY BALRAJ (DISPOSED ON : 2008-02-13) BAIL APPLN. 533/2008 FILED BY NARESH @ KALLU (DISPOSED ON : 2008-12-12) CRL.A. 385/2012 FILED BY BALRAJ (DISPOSED ON : 2012-11-19) CRL.A. 218/2012 FILED BY ASHOK @ RAMU (DISPOSED ON : 2012-11-19) W.P.(CRL) 479/2013 FILED BY NARESH @ KALU (DISPOSED ON : 2013-05-08) W.P.(CRL) 1108/2013 FILED BY ASHOK @ RAMU (DISPOSED ON : 2013-08-05) W.P.(CRL) 1265/2014 FILED BY ASHOK @ RAMU (DISPOSED ON : 2014-08-07) W.P.(CRL) 748/2020 FILED BY NARESH @ KALU (DISPOSED ON : 2021-10-12) W.P.(CRL) 287/2022 FILED BY NARESH @ KALU (DISPOSED ON : 2023-03-01) W.P.(CRL) 1533/2022 FILED BY NARESH @KALU THROUGH PROKAR SH ANIL KUMAR (DISPOSED ON : 2022-08-05) W.P.(CRL) 2166/2023 FILED BY

				NARESH KUMAR ALIAS KALU (DISPOSED ON : 2023-08-01) W.P.(CRL) 853/2024 FILED BY NARESH KUMAR @ KALU (DISPOSED ON : 2024-03-19) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-869/2006)
60	W.P.(CRL)-2612/2023 CRL.M.A. 24604/2023	DAKSH KAKKAR V/s STATE & ORS.	RAJENDRA SINGH CHAGGAR, VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: DAKSH KAKKAR(KAKKAR.DAKSH3@GMAIL.COM)(9999107393)(PETITIONER) R.S. CHAGGAR(RSCHGGAR@GMAIL.COM)(9891782970)(PETITIONER) BABY GULBSHA(ADVRNAYARAN@GMAIL.COM)(9599404698)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VAIBHAV MISHRA(ADVMISHRA@HOTMAIL.COM)(9953081960)(PETITIONER)		P.S.-FIR NO. :(JAHANGIR PURI-263/2017)
61	W.P.(CRL)-2618/2023 CRL.M.A. 24657/2023	ZOOMCAR INDIA PVT LTD & ORS. V/s GOVERNMENT OF NCT OF DELHI & ANR.	ZEHRA KHAN	
		OTHER DETAILS OF ADVOCATES: DINESH SINGH(DINESHPATHANIUA@YAHOO.COM)()(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-130/2022)
62	W.P.(CRL)-3493/2023 CRL.M.A. 32443/2023	MUNICIPAL CORPORATION OF DELHI V/s STATE OF NCT OF DELHI	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRIRISH SABHARWAL (PRITISHSABHARWALL@GMAIL.COM)(9871878690)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-86/2021)
63	W.P.(CRL)-3547/2023 CRL.M.A. 32980/2023	NAKUL GOEL V/s M/S IMOGALI TRADERS PVT. LTD. & ORS.	YOGENDRA KUMAR VERMA, RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: YOGENDRA KUMAR VERMA(VERMA.YOGENDRA160@GMAIL.COM)(9015236915)(PETITIONER) PARVEEN LAKRA(PARVEENLAKRA1982@GMAIL.COM)()(RESPONDENT) RAHUL KUMAR(RAHULCKLAW@GMAIL.COM)(9310972268)(PETITIONER)		
64	W.P.(CRL)-3658/2023	SAMRA V/s THE COMMISSIONER OF POLICE	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) M.SUFIAN (SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) CP. SANJAY (CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) THE COMMISSIONER OF DELHI POLICE(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)		
65	W.P.(CRL)-3777/2023 CRL.M.A. 35137/2023 CRL.M.A. 5769/2025	XYZ V/s THE STATE NCT OF DELHI	PARAM KUMAR MISRA	
		OTHER DETAILS OF ADVOCATES: KRISHAM MISHRA(MISHRAPARAM@GMAIL.COM)(9654418282)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARAM KR. MISHRA (MISRAPARAM@GMAIL.COM)(9654418282)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAROJINI NAGAR-320/2023)
FOR FINAL HEARING				
66	CRL.M.C.-2632/2019 CRL.M.A. 10531/2019 CRL.M.A. 34118/2019	MR. THOMAS ROY & ORS. V/s MRS. AS TEMPLETON	MR. ROMY CHACKO	
		OTHER DETAILS OF ADVOCATES: MR. ROMY CHACKO()(9810125529)(PETITIONER) MR. ROMY CHACKO()(9810125529)(PETITIONER)		
67	CRL.REV.P.-405/2020 CRL.M.A. 17637/2020 WITH CRL.REV.P. 121/2021 CRL.REV.P. 136/2022 CRL.REV.P. 323/2022	SANJEEV SHARMA V/s CENTRAL BUREAU OF INVESTIGATION	ROUNAK NAYAK	
		OTHER DETAILS OF ADVOCATES: SANJEEV SHARMA(SANJEEVSHARMA3954@GMAIL.COM)(9888994828)(PETITIONER) SANJEEV SHARMA(SANJEEVSHARMA3954@GMAIL.COM)(9888994828)(PETITIONER) ROHIT SHARMA, ROUNAK NAYAK, ATUL AGARWAL(ROHIT@RSCHAMBERS.COM)(9958035522)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(GROVERADVOCATE@GMAIL.COM)(9810188760)(PETITIONER) ANIL GROVER (GROVERADVOCATE@GMAIL.COM)(9810188760)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2019-A-0002) BAIL APPLN. 645/2019 FILED BY MANDEEP SINGH AHUJA (DISPOSED ON : 2019-03-13) W.P.(CRL) 1925/2020 FILED BY MR. SANJEEV SHARMA (DISPOSED ON : 2020-12-03) BAIL APPLN. 583/2019 FILED BY YUNUS KHAN (DISPOSED ON : 2019-03-26) BAIL APPLN. 531/2019 FILED BY SANJEEV SHARMA (DISPOSED ON : 2019-03-26)

				CRL.REV.P. 121/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-09) CRL.REV.P. 136/2022 FILED BY SANJEEV SHARMA (D. OF HEARING : 2025-04-09) CRL.REV.P. 323/2022 FILED BY HARENDRA PRASAD (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CBI-DAI-2019-A-0002)
68	CRL.REV.P.-121/2021	CENTRAL BUREAU OF INVESTIGATION V/s MANDEEP SINGH AHUJA & ANR.	ANIL GROVER, SAHARSH JAUHARI, NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9871212952)(PETITIONER) SAHARSH JAUHARI(ADVSAHARSHJAUHARI@GMAIL.COM)(7827629624)(RESPONDENT) NISHANT MADAN(ADV.NISHANTMADAN@GMAIL.COM)(8860611287)(RESPONDENT) NISHANT MADAN(ADV.NISHANTMADAN@GMAIL.COM)(8860611287)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2019-A-0002) CRL.REV.P. 405/2020 FILED BY SANJEEV SHARMA (D. OF HEARING : 2025-04-09) BAIL APPLN. 645/2019 FILED BY MANDEEP SINGH AHUJA (DISPOSED ON : 2019-03-13) W.P.(CRL) 1925/2020 FILED BY MR. SANJEEV SHARMA (DISPOSED ON : 2020-12-03) BAIL APPLN. 583/2019 FILED BY YUNUS KHAN (DISPOSED ON : 2019-03-26) BAIL APPLN. 531/2019 FILED BY SANJEEV SHARMA (DISPOSED ON : 2019-03-26) CRL.REV.P. 136/2022 FILED BY SANJEEV SHARMA (D. OF HEARING : 2025-04-09) CRL.REV.P. 323/2022 FILED BY HARENDRA PRASAD (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CBI-DAI-2019-A-0002)
69	CRL.REV.P.-136/2022 CRL.M.A. 4502/2022	SANJEEV SHARMA V/s CENTRAL BUREAU OF INVESTIGATION	ARJU CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: DELHI OFFICE [RS CHAMBERS](DELHIOFFICE@RSCHAMBERS.COM)()(PETITIONER) ROHIT SHARMA(DELHIOFFICE@RSCHAMBERS.COM)(9958035522)(PETITIONER) MS. SANJEEV SHARMA(SANJEEVSHARMA3954@GMAIL.COM)(9888994828)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(9810188760)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2019-A-0002) CRL.REV.P. 405/2020 FILED BY SANJEEV SHARMA (D. OF HEARING : 2025-04-09) BAIL APPLN. 645/2019 FILED BY MANDEEP SINGH AHUJA (DISPOSED ON : 2019-03-13) W.P.(CRL) 1925/2020 FILED BY MR. SANJEEV SHARMA (DISPOSED ON : 2020-12-03) BAIL APPLN. 583/2019 FILED BY YUNUS KHAN (DISPOSED ON : 2019-03-26) BAIL APPLN. 531/2019 FILED BY SANJEEV SHARMA (DISPOSED ON : 2019-03-26) CRL.REV.P. 121/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-09) CRL.REV.P. 323/2022 FILED BY HARENDRA PRASAD (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CBI-DAI-2019-A-0002)
70	CRL.REV.P.-323/2022 CRL.M.A. 10460/2022	HARENDRA PRASAD V/s CENTRAL BUREAU OF INVESTIGATION	SHASHI SHANKER	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2019-A-0002) CRL.REV.P. 405/2020 FILED BY SANJEEV SHARMA (D. OF HEARING : 2025-04-09) BAIL APPLN. 645/2019 FILED BY MANDEEP SINGH AHUJA (DISPOSED ON : 2019-03-13) W.P.(CRL) 1925/2020 FILED BY MR. SANJEEV SHARMA (DISPOSED ON :

				2020-12-03) **BAIL APPLN. 583/2019 FILED BY YUNUS KHAN (DISPOSED ON : 2019-03-26)** **BAIL APPLN. 531/2019 FILED BY SANJEEV SHARMA (DISPOSED ON : 2019-03-26)** **CRL.REV.P. 121/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-09)** **CRL.REV.P. 136/2022 FILED BY SANJEEV SHARMA (D. OF HEARING : 2025-04-09)** **P.S.-FIR NO. :(CBI-DAI-2019-A-0002)**
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
71	**CRL.M.C.-1128/2025** **CRL.M.A. 5091/2025** **CRL.M.A. 5092/2025** **CRL.M.A. 5402/2025**	**RISHI AGGARWAL** **V/s STATE (GOVT. OF NCT OF DELHI) & ANR.**	**MUKUL MALIK, ANIL KUMAR JHA**	
		OTHER DETAILS OF ADVOCATES: **YUGANT SHARMA(ADVYUGANTSHARMA@GMAIL.COM)(9711311455)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **YUGANT SHARMA(ADVYUGANTSHARMA@GMAIL.COM)(9711311455)(PETITIONER)** **SHUBHAM MALIK(SHUBHAMMALIK1233@GMAIL.COM)(7011865252)(PETITIONER)** **KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)** **ANIL KUMAR JHA(ANILJH@GMAIL.COM)(9555902470)(RESPONDENT)** **ANIL KUMAR JHA(ANILJH@GMAIL.COM)(9555902470)(RESPONDENT)**		**P.S.-FIR NO. :(ECONOMIC OFFENCE WING-103/2018)**

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS
ITEM NO:-
CASE NO:-
NAME OF COUNSEL APPEARING FOR :-
MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM(M)-650/2025 CM APPL. 20580/2025 CM APPL. 20581/2025	M/S LORDS MARK INDUSTRIES PVT LTD & ORS. V/s MRS KANTI SINGH & ORS.	TARIQ MUNEER	
		OTHER DETAILS OF ADVOCATES: TARIQ MUNEER(SHAFIQ.KHAN@REDIFFMAIL.COM)(9910000574)(PETITIONER)		
FOR ADMISSION				
2	CONT.CAS(C)-18/2016 CM APPL. 953/2016 CM APPL. 4961/2019 CM APPL. 5518/2020 CM APPL. 2187/2021 CM APPL. 40530/2021 CM APPL. 45733/2021 CM APPL. 4391/2022 CM APPL. 4393/2022 CM APPL. 17766/2022 CM APPL. 47029/2022 WITH W.P.(C) 3295/2020 W.P.(C) 6724/2022	SAGAR APARTMENTS RESIDENTS ASSOCIATION V/s NARESH KUMAR & ORS	RAHUL SHUKLA, ANIL GROVER, KUMAR DUSHYANT SINGH, RAHUL SHUKLA, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA()(9871735724)(PETITIONER) ANIL GROVER()(9871212952)(PETITIONER) KUMAR SINGH(DUSHYANTADV@GMAIL.COM)(9811433704)(PETITIONER) KUMAR DUSHYANT SINGH(DUSHYANTADV@GMAIL.COM)(9811433704)(PETITIONER) ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9871212952)(RESPONDENT) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) ANIL GROVER (GROVERADVOCATE@REDIFFFMAIL.COM)(9871212952)(RESPONDENT) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) ADVOCATE(GROVERADVOCATE@GMAIL.COM)()(RESPONDENT) ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9871212952)(PETITIONER) RAHUL(RAHUL.LEGAL@GMAIL.COM)()(RESPONDENT) AASTHA KAUSHAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) RAHUL(RAHUL.LEGAL@GMAIL.COM)()(RESPONDENT) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) SAKSHI(SAKSHIPOPLI@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-3295/2020 CM APPL. 18016/2020 CM APPL. 46418/2021 CM APPL. 10252/2022	NARENDER HOODA & ORS. V/s COMPETENT AUTHORITY & ORS.	JASBIR MALIK, SIMRANJEET SINGH, MAYANK SHARMA, DEEPANSHU MATYA, R KRISHNAAMORTHI, ANNIRUDH SHARMA, DR. N. PRADEEP SHRAMA,	

	CM APPL. 54699/2022 **CM APPL. 3017/2023** **CM APPL. 11043/2023** **CM APPL. 14710/2023** **CM APPL. 18824/2023** **CM APPL. 38847/2023** **CM APPL. 775/2024** **CM APPL. 15495/2024** **CM APPL. 37399/2024** **CM APPL. 2294/2025** **WITH W.P.(C) 6724/2022**		**SUNITA BHARDWAJ, MAYANK SHARMA, RITA DEVI, SHAURYA LAMBA, SHAILEN BHATIA, ANUPAM KUMAR, SAMEER VASHISHT, SHAILEN BHATIA**	
		OTHER DETAILS OF ADVOCATES: **JASBIR MALIK , SIMRANJEET SINGH , MAYANK SHARMA (MAYANK.SHARMASHARMA@GMAIL.COM)(9810188819)(PETITIONER)** **MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)** **ANIL GORVER (GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(RESPONDENT)** **BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)** **SIMRANJEET SINGH, MAYANK SHARMA(MAYANK.SHARMA.SHARMA@GMAIL.COM)(9810188819)(PETITIONER)** **MAYANKSHARMA(MAYANK.SHARMA.SHARMA@GMAIL.COM)(8556885510)(PETITIONER)** **ADITYA TIWARI(ADIVITIYATIWARI@GMAIL.COM)(9871045758)(RESPONDENT)** **TUHIN(LAWYERTUHIN@GMAIL.COM)(9711117112)(RESPONDENT)** **URVI KAPOOR(URVIKAPOORADV@GMAIL.COM)(9873880830)(RESPONDENT)** **R. KRISHNAN MORTHI(INDIANCOURT@GMAIL.COM)(9810085170)(RESPONDENT)** **ABHAY PRAKASH SAHAY(ABHAYCGSC@GMAIL.COM)(9810437458)(RESPONDENT)** **ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(RESPONDENT)** **YOGEDSH B. PAWASKAR(YOGESH.BP@GMAIL.COM)(9422446565)(PETITIONER)** **MAYANK SHARMA(MAYANK.SHARMA.SHARMA@GMAIL.COM)()(RESPONDENT)** **ABHAY PRAKASH SAHAY(ABHAYCGSC@GMAIL.COM)()(PETITIONER)** **R. KRISHNAAMORTHI(INDIANCOURT@GMAIL.COM)(9810085170)(RESPONDENT)** **GROVER ADVOCATE(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT)** **ANNIRUDH SHARMA(ANNIRUDH@ASHARMA.IN)(9999080715)(PETITIONER)** **VIJAY(VIJAY3312@GMAIL.COM, MAYANK.SHARMASHAMA@GMAIL.COM)()(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **PUJAKLRA(PUJAKALRA09@GMAIL.COM, AJAYKRVALI@GMAIL.COM, INDIANCOURT@GMAIL.COM)()(RESPONDENT)** **ANIRUDH SHARMA(ANNIRUDH@ASHARMA.IN, ANNIRUSH@ASHARMA.IN)(9999080715)(PETITIONER)** **MAYANK(MAYANK.SHARMASHARMA@GMAIL.COM)()(RESPONDENT)** **PUJA KALRA(PUJAKALRA09@GMAIL.COM)()(RESPONDENT)** **VIJAY(VIJAY3312@GMAIL.COM)()(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **INDIAN COURT(INDIANCOURT@GMAIL.COM)()(RESPONDENT)** **PRADEEP SHARMA (NPRADEEPSHARMA30@GMAIL.COM)(9811363151)(PETITIONER)** **ANNIRUDH ()()(RESPONDENT)** **SUNITA BHARDWAJ(SUNITABHARDWAJADV@GMAIL.COM)(9868535388)(RESPONDENT)** **ANNIRUDH(ANNIRUDH@SHARMA.IN)()(RESPONDENT)** **RAHUL RATHORE (VIJAY3312@GMAIL.COM)(9810188819)(PETITIONER)** **MAYANK SHARMA(MAYANK.SHARMASHARMA@GMAIL.COM)()(RESPONDENT)** **RITA KUMAR(RITAKUMAR89@GMAIL.COM)(9810378327)(PETITIONER)** **DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(RESPONDENT)** **BHAGWAN SWARUP SHUKLA(BSCGSC@GMAIL.COM)(9910483635)(RESPONDENT)** **RAHUL RATHORE(VIJAY3312@GMAIL.COM)(9810188819)(PETITIONER)** **RAHUL RATHORE(VIJAY3312@GMAIL.COM)(9810188819)(PETITIONER)** **SHRIYA, PUJA KALRA, KRISHNA MORTHI(SHRIYA@ASHARMA.IN, PUJAKALRA09@GMAIL.COM, INDIANCOURT@GMAIL.COM)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **BANSI WALI, ADVITYE, ANNIRUSH(BANSI_WALI@YAHOO.CO.UK, ADVITIYE@GMAIL.COM, ANNIRUSH@ASHARMA.IN)(0)(RESPONDENT)** **TUHIN, ABHAY PRAKASH,M URVI KAPOOR(LAWYERTUHIN@GMAIL.COM, ABHAYCGSC@GMAILK.COM, URVIKAPOOR.ADV@GMAIL.COM)(0)(RESPONDENT)** **GROVER ADVOCATE, SHAURYA LAMBA(GROVERADVOCATE@REDIFFMAIL.COM, SHAURYALAMBA@OUTLOOK.COM)(0)(RESPONDENT)** **AMIT JAIN(ADVOCATE.SHAILENBHATIA89@GMAIL.COM)(9818558690)(PETITIONER)** **VIJAY, MAYANK SHARMA(VIJAY3312@GMAIL.COM, MAYANK.SHARMA.SHARMA@GMAIL.COM)()(RESPONDENT)** **ANUPAM KUMAR(ADVANUPAM407@GMAIL.COM)(9818666000)(RESPONDENT)** **SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)** **SHAILEN BHATIA(ADVOCATE.SHAILENBHATIA89@GMAIL.COM)(9818558690)(RESPONDENT)**		
4	**W.P.(C)-6724/2022** **CM APPL. 20416/2022** **CM APPL. 41848/2022**	**SAGAR APARTMENTS RESIDENTS ASSOCIATION & ANR.** **V/s LT. GOVERNOR OF DELHI & ORS.**	**RAHUL SHUKLA, A.K. PANDEY , SAMEER VASHISHT**	
		OTHER DETAILS OF ADVOCATES: **RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER)** **DIRECTOR, DELHI FIRE SERVICE(SECLG@NIC.IN, DIRECTOR.DLFIRE@NIC.IN, CFOHQ.DLFIRE@NIC.IN)()(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **A K PANDEY AND VIKAS KR. SHARMA(AVSGJURISTS@GMAIL.COM)(9312982075)(PETITIONER)**		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAHUL (RAHUL.LEGAL@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
5	CONT.CAS(C)-110/2024 WITH CONT.CAS(C) 112/2024 W.P.(C) 9491/2024	KAPIL DEV V/s PENTANE LOGISTICS PRIVATE LIMITED & ORS.	PALLAVI PARMAR	
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9891673730)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SHWETA(SHWETA.BHARTI@HAMMURABISOLOMON.COM)()(RESPONDENT)		
6	CONT.CAS(C)-112/2024	MOHINDER SINGH V/s LANCER LOGISTICS PRIVATE LIMITED & ORS.	PALLAVI PARMAR, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) M.S LANCER LOGISTICS(LANCER.TALCHER@GMAIL.COM)()(RESPONDENT) YASHODHARA(YASHODHARA.BROY@HAMMURABISOLOMON.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
7	W.P.(C)-9491/2024 CM APPL. 38951/2024	M/S SARVIJAY LOGISTICS PVT LTD V/s COAL INDIA LTD AND ORS	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY()(9871206374)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT)		
8	LA.APP.-820/2011 WITH LA.APP. 135/2021 LA.APP. 38/2024	RAM CHANDER & ORS V/s UNION OF INDIA & ANR	DS KHATRI, VIKRAM NANDRAJOG, ARUN BIRBAL, ABHIMANYU	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU (ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(PETITIONER) ABHIMANYU (ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(PETITIONER) ABHIMANYU (ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(PETITIONER)		
9	LA.APP.-135/2021 CM APPL. 46953/2021 CM APPL. 46954/2021	UNION OF INDIA V/s SHIV SHANKAR AND ORS	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.COM)(9811394417)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
10	LA.APP.-38/2024	SMT SHARBATI DECEASED THROUGH LRS & ORS. V/s UNION OF INDIA & ANR.	MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA, AMIT(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
11	CM APPL. 7244/2025 In LA.APP.-520/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD (DSIIDC) V/s SH RAJA RAM & ANR.	RAKESH KUMAR DHAWAN, GULSHAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: R K DHAWAN(RKDHAWAN9@GMAIL.COM)(9899775330)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) GULSHAN KR. SHARMA(ADVGULSHANSHARMA@GMAIL.COM)(9212282239)(PETITIONER) R K DHAWAN(RKDHAWAN9@GMAIL.COM)(0)(RESPONDENT)		
12	W.P.(C)-5986/2010	NEXTGEN COMMUNICATIONS LIMITED V/s UNION OF INDIA & ORS	SETHI & COMPANY, BV NIREN, SOWMYA SAIKUMAR, SAMEER JAIN, ADYASHA NANDA	
		OTHER DETAILS OF ADVOCATES: SAMEER JAIN (SAMEER@PSLCHAMBERS.COM)(9999288788)(PETITIONER) SAMEER JAIN (SAMEER@PSLCHAMBERS.COM)(9999288788)(PETITIONER) ADYASHA NANDA(ADYASHA.NANDA97@GMAIL.COM)(9668635939)(PETITIONER)		
13	W.P.(C)-1004/2011 CM APPL. 9658/2011 WITH W.P.(C) 4908/2011 W.P.(C) 2891/2013 W.P.(C) 2950/2013 W.P.(C) 4412/2019 W.P.(C) 8621/2019	VARDHMAN PROPERTIES LIMITED V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD	SANJAY GOSWAMI, ANUSUYA SALWAN, RENUNA ARORA	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-4908/2011 CM APPL. 9955/2011	VARDHMAN PROPERTIES LTD. V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	SANJAY GOSWAMI	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-2891/2013 CM APPL. 5428/2013 CM APPL. 45451/2024	VARDHMAN PROPERTIES LTD. V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORP.	SANJAY GOSWAMI, ROHIT GANDHI, ROHIT GANDHI	

		OTHER DETAILS OF ADVOCATES: **ROHIT GANDHI(HARGUN@GANDHIPARTNERS.COM)(9818610321)(PETITIONER)** **ANU SALWAN(ANUSALWAN@GMAIL.COM)(0)(RESPONDENT)** **ROHIT GANDHI(ADV.ROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER)**		
16	**W.P.(C)-2950/2013**	**VARDHMAN PROPERTIES LTD.** **V/s DSIIDC & ANR**	**SANJAY GOSWAMI**	
		OTHER DETAILS OF ADVOCATES:		
17	**W.P.(C)-4412/2019** **CM APPL. 19641/2019** **CM APPL. 35616/2019** **CM APPL. 32510/2024** **WITH W.P.(C) 8621/2019**	**MANGLA SHREE PROPERTIES PVT. LTD.** **V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION (DSIIDC)**	**SANJAY GOSWAMI, YUGANSH MITTAL, MONI CINMOY, DIKSHA GOSWAMI**	
		OTHER DETAILS OF ADVOCATES: **SANJAY GOSWAMI()(9818700242)(PETITIONER)** **YUGANSH MITTAL(172DHC@GMAIL.COM)(9911256665)(PETITIONER)** **ANU SALWAN, DSIIDCLC(ANUSALWAN@GMAIL.COM,** **DSIIDCLC@GMAIL.COM)()(RESPONDENT)** **SANJAY GOSWAMI()(9818700242)(PETITIONER)** **DIKSHA GOSWAMI(DIKSHAGOSWAMI98@GMAIL.COM)(8285455013)(PETITIONER)**		
18	**W.P.(C)-8621/2019** **CM APPL. 35647/2019** **CM APPL. 36497/2024**	**BASANT PROJECTS LIMITED** **V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION (DSIIDC)**	**SANJAY GOSWAMI, MADHUMITA BHATTACHARJEE, MADHUMITA BHATTACHARJEE**	
		OTHER DETAILS OF ADVOCATES: **SANJAY GOSWAMI()(9818700242)(PETITIONER)** **MADHUMIT** **BHATTACHARJEE(BHATTACHARJEE.MADHUMITA@GMAIL.COM)(9811785211)(PETITIONER)** **MADHUMITA** **BHATTACHARJEE(BHATTACHARJEE.MADHUMITA@GMAIL.COM)(9811785211)(PETITIONER)** **MADHUMITA** **BHATTACHARJEE(BHATTACHARJEE.MADHUMITA@GMAIL.COM)(9811785211)(PETITIONER)**		
19	**W.P.(C)-966/2016** **CM APPL. 4189/2016** **CM APPL. 19542/2022**	**S.D. WINDLESH** **V/s GOVT. OF NCT OF DELHI & ANR**	**S.D. WINDLESH, S D WINDLESH, SHLOK CHANDRA, TARUN JOHRI**	
		OTHER DETAILS OF ADVOCATES: **S D WINDLESH IN PERSON(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER)** **AJAY ARORA(AJAYARORAMCD@GMAIL.COM)()(RESPONDENT)** **SANTOSH KUMAR** **TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT)**		
20	**W.P.(C)-12441/2019** **CM APPL. 50827/2019**	**DR. INDER KUAMR GUPTA AND ANR.** **V/s GOVT. OF NCT OF DELHI AND ORS.**	**DR. INDER KUMAR GUPTA, ISHU SINGHAL, JAGRATI SINGH, TANU PRIYA GUPTA, ASHA GOPALAN NAIR**	
		OTHER DETAILS OF ADVOCATES: **DR. INDER KUMAR GUPTA()(9013360393)(PETITIONER)** **ISHU SINGHAL(ISHU_SINGHAL@YAHOO.COM)(9868492750)(PETITIONER)** **JAGRATI SINGH(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(PETITIONER)** **TANU PRIYA GUPTA(TANUPRIYA@TPLAW.IN)(9650033534)(RESPONDENT)** **ASHA GOPALAN NAIR(CHAMBERASHA119@GMAIL.COM)(9810348981)(RESPONDENT)**		
21	**W.P.(C)-4384/2020** **CM APPL. 15780/2020** **CM APPL. 11896/2024** **CM APPL. 7939/2025** **CM APPL. 19921/2025**	**COL. LAXMI NARAYAN (RETD.) & ORS.** **V/s COAL INDIA LIMITED & ORS.**	**GAUTAM SWARUP, RADHIKA ARORA**	
		OTHER DETAILS OF ADVOCATES: **COL. LAXMI NARAYAN (RETD.)(LAXMIACHRA@GMAIL.COM)()(PETITIONER)** **MAJ. GEN. S. S. JAKHAR (RETD.)(JAKHARSUDHIR@GMAIL.COM)()(PETITIONER)** **GAUTAM SWARUP, ATHARVA LAW** **CHAMBERS(GAUTAM@ATHARVACHAMBERS.COM)(8108703210)(PETITIONER)** **DIRECTORATE GENERAL OF RESETTLEMENTS(DGR@DESW.GOV.IN)()(PETITIONER)** **MINISTRY OF COAL(MOHAMMADMUQEEM@GMAIL.COM)()(PETITIONER)** **COAL INDIA LIMITED(BHATIAASSOCIATES@GMAIL.COM)()(PETITIONER)** **BHATI ASSOCIATES(BHATIASSOCIATES@GMAIL.COM)(9350887879)(RESPONDENT)** **DGR(DGR@DESW.GOV.IN)(9911112476)(RESPONDENT)** **MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)** **GARIMA SHARMA(ANKUR@MSSLAWCHAMBERS.IN)(8390822993)(PETITIONER)** **BHATIA ASSOCIATES, DGR, MOHAMMAD UQEEM(BHATIAASSOCIATES@GMAIL.COM,** **DGR@DESW.GOV.IN, MOHAMMADMUQEEM@GMAIL.COM)()(RESPONDENT)** **RADHIKA BISHWAJIT DUBEY(RADHIKA.ARORA21@GMAIL.COM)(9810982927)(RESPONDENT)**		
22	**W.P.(C)-5236/2020** **CM APPL. 18871/2020** **CM APPL. 22001/2021** **CM APPL. 9433/2022** **CM APPL. 25270/2022** **CM APPL. 39818/2022** **CM APPL. 54843/2023** **WITH W.P.(C) 5470/2020**	**IB LOGISTICS PRIVATE LIMITED** **V/s COAL INDIA LIMITED & ORS.**	**SHWETA BHARTI, SHWETA BHARTI, SHAVETA MAHAJAN**	

		OTHER DETAILS OF ADVOCATES: SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MANOJ KUMAR , SHWETA BHARTI(JYOTI.CHAUDHARY@HAMMURABISOLOMON.COM)()(PETITIONER) MOHD.MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)(9811168948)(RESPONDENT) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MANOJ KUMAR (SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANOJ KUAMR AND SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9560074359)(PETITIONER) PAWAN YADAV(YPAWAN.YADAV@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) HAMMURABI(SHANTANU.IN@HMMURABISOLOMON.COM)(9818687928)(PETITIONER) HAMMURABI(SHANTANU.IN@HMMURABISOLOMON.COM)(9818687928)(PETITIONER) MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)(9560074359)(PETITIONER) MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)()(RESPONDENT) LAW DELHI(LAW.DELHI@GMAIL.COM, INFO@LEXMIN.COM, HRISHIKESH.CIL@COALINDIA.IN)()(RESPONDENT) ANIPR(ANIPR@SACHTHEY.COM, YPAWAN.YADAV@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANOJ KUMAR AND SHWETA BHARTI()(9818687928)(PETITIONER) LAW DELHI(LA.DELHI@GMAIL.COM, INFO@LEXMINE.COM)()(RESPONDENT) MANOJ KUMAR , SHWETA BHARTI(YASHODHARA.BROY@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) MANOJ KUMAR(YASHODHARA.BROY@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) HRISHIKESH(HRISHIKESH.CLL@COALINDIA.IN)()(RESPONDENT) CGM(CGM-CMC.MCL@COALINDIA.IN)()(RESPONDENT) GM LEGAL(GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) ANIPR(ANIPR@SACHTHEY.COM)()(RESPONDENT) CGM(CGM-CMC.MCL@COALINDIA.IN)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HARSH PATHAK(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) MOHIT (ADV.MOHITCHOUBEY@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HRISHIKESH(HRISHIKESH.CLL@COALINDIA.IN)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) GMLEGAL(GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) MOHIT(ADV.MOHITCHOUBEY@GMAIL.COM)()(RESPONDENT) ANIPR(ANIPR@SACHTHEY.COM)()(RESPONDENT) DR HARSH (DR.HARSHPATHAKASSOCIATES@GMAIL.COM)()(RESPONDENT) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(7982898800)(RESPONDENT)	
23	W.P.(C)-6086/2023 CM APPL. 23898/2023 CM APPL. 36384/2023 CM APPL. 51101/2023 CM APPL. 2861/2024	MOHINDER SINGH V/s M/S LANCER LOGISTICS PRIVATE LIMITED & ORS.	PALLAVI PARMAR, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(VIDHIGYA2018@GMAIL.COM)(9891673730)(PETITIONER) LANCER, UNION OF INDIA, BHARATHI(LANCER.TALCHER@GMAIL.COM, UOIDHC@GMAIL.COM, BHARATHI1003@GMAIL.COM)()(RESPONDENT) SHWETA BHARTI, COAL INDIA(SHWETA.BHARTI@HAMMURABISOLOMON.COM, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)()(PETITIONER) MANOJ KUMAR , SHWETA BHARTI(MANOJ.KUMAR@HAMMURABISOLOMON.COM)()(RESPONDENT)	
24	W.P.(C)-6087/2023 CM APPL. 23899/2023 CM APPL. 51074/2023 CM APPL. 4481/2024	SHRI KAPIL DEV & ANR. V/s PENTANE LOGISTICS PRIVATE LIMITED & ORS.	PALLAVI PARMAR, SHWETA BHARTI, PALLAVI PARMAR	
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PAL)(9891673730)(PETITIONER) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)()(PETITIONER) PENTANE LOGISTICS PRIVATE LIMITED (PENTANE96@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN, DIRSEDGR@DESW.GOV.IN)()(RESPONDENT) PENTANE LOGISTICS PRIVATE LIMITED (PENTANE96@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN, DIRSEDGR@DESW.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PALLAVI(LAWYER.PALLAVI@GMAIL.COM)()(PETITIONER) MANOJ KUMAR , SHWETA BHARTI (YASHODHARA.BROY@HAMMURABISOLOMON.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9178195605)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	

		GM LEGAL(GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) SHWETA(SHWETA.BHARTI@HAMMURABISOLOMON.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER)		
25	W.P.(C)-5470/2020 CM APPL. 19719/2020	LN LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(ANKIT.JAIN@HAMMURABISOLOMON.COM)(9717210836)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MR. KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9811700872)(RESPONDENT) DR. HARSH PATHAK(LAW.DELHI@GMAIL.COM , SHWETA@LEXMINE.COM)(9891171179)(RESPONDENT)		
26	W.P.(C)-5237/2020 CM APPL. 18873/2020	COL. YASHPAL SINGH SINDHU RETD & ORS. V/s COAL INDIA LIMITED & ORS.	KAUSHAL YADAV, SHAVETA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: KAUSHAL YADAV(ADVOSC338@GMAIL.COM)(9891290858)(PETITIONER) MR. ANIL SACHTEY(ANIPR@SACHTHEY.COM)(9811168948)(PETITIONER) COAL INDIA LIMITED(GMCMC.CIL@COALINDIA.IN)()(RESPONDENT) MR. MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MR. ANIL SACHTEY(ANIPR@SACHTHEY.COM)(9811168948)(RESPONDENT) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(7982898800)(RESPONDENT)		
27	W.P.(C)-5546/2020 CM APPL. 288/2023	MIRZA REHAN BEG NOORI V/s JAMIA MILLIA ISLAMIA AND ANR	ABDUL QADIR ABBASI, PRITISH SABHARWAL, FUZAIL AHMAD AYYUBI, KISLAYA MISHRA	Listing Remarks: AT 3.30 P.M
		OTHER DETAILS OF ADVOCATES: ABDULABBASI(ABDULQADIRABBASI786@GMAIL.COM)(9810894029)(PETITIONER) ABDUL QADIR ABBASI(ABDULQADIRABBASI786@GMAIL.COM)(9810894029)(PETITIONER) AYYUB A(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT) ABDUL QADIRABBASI(ABDULQADIRABBASI786@GMAIL.COM)()(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT) FUZAIL AHMAD AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)(9811430201)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
28	W.P.(C)-3503/2021 CM APPL. 10601/2021	MAHESHANAND LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) A GOVERNMENT OF INDIA(ANIPR@SACHTHEY.COM)(23311168)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
29	W.P.(C)-4747/2021 CM APPL. 14626/2021	M/S EIGHT STAR LOGISTICS PVT LTD V/s COAL INDIA LTD AND ORS	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSHPANDEY(SANTOSH1108@GMAIL.COM)(9871206374)(PETITIONER) SANTOSH KUMAR PANDEY()(9871206374)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)(23311168)(RESPONDENT)		
30	W.P.(C)-5493/2021 CM APPL. 17029/2021 CM APPL. 48053/2023 WITH W.P.(C) 3503/2021	SERENDIPITY MOVERS PVT LTD V/s COAL INDIA LTD AND ORS.	ABHISHEK RITABH SHUKLA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHUKLA(ARSHUKLA.LAW@GMAIL.COM)(9899382755)(PETITIONER) SS PANDEY()(9968319917)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) S S PANDEY(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) COAL INDIA LTD(LAW.DELHI@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-5595/2021 CM APPL. 17441/2021	RM3D MINING AND LOGISTICS PVT LTD V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(SHKRIT.KAPOOR@HAMMURABISOLOMON.COM)()(PETITIONER) MANOJ KUMAR AND SHWETA BHARTI(SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)()(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
32	W.P.(C)-5606/2021 CM APPL. 17468/2021 CM APPL. 14592/2023 CM APPL. 14593/2023 CM APPL. 14594/2023 CM APPL. 15526/2025	LANCER LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI, PALLAVI PARMAR	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR & SHWETA BHARTI, HAMMURABI & SOLOMON		

		PARTNERS(SHWETA.BHARTI@AHAMMURABRSOLOMON.COM)(1141551824)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARTI@AHAMMURABRSOLOMON.COM)()(RESPONDENT) MINISTRY OF COAL(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LTD(ANIPR@SACHTHEY.COM)(23315816)(RESPONDENT)		
33	W.P.(C)-6173/2021 CM APPL. 19564/2021 WITH W.P.(C) 6182/2021 W.P.(C) 6194/2021	TAKSALI LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)(9560074359)(PETITIONER) MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MANOJ KUMAR SHWETA(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9818687928)(RESPONDENT) ANIPR SACHTHEY(ANIPR@SACHTHEY.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) ANIPR SACHTHEY(ANIPR@SACHTHEY.COM)(1123311168)(RESPONDENT)		
34	W.P.(C)-6182/2021 CM APPL. 19579/2021	BABYLON LOGISTIC PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI()(8090841245)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
35	W.P.(C)-6194/2021 CM APPL. 19626/2021 CM APPL. 4991/2023 CM APPL. 4992/2023 CM APPL. 4993/2023 CM APPL. 14947/2023 CM APPL. 14948/2023 CM APPL. 14949/2023 CM APPL. 15145/2025	PENTANE LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI, SHWETA BHARTI, PALLAVI PARMAR	
		OTHER DETAILS OF ADVOCATES: SHWETA BHARTI(SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)(9560074359)(PETITIONER) MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) SHWETABHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) SHWETA BHARTI(SUKRIT.KAPOOR@HAMMURABISOLOMON.COM)(9560074359)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)(1123311168)(RESPONDENT) PALLAVI(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) DIRECTORATE GENERAL OF RESETTLEMENT(DIRSEDGR@DESW.GOV.IN)()(RESPONDENT) MCL LIMITED(DT-OP.MCL@COALINDIA.IN)()(RESPONDENT) MINISTRY OF DEFENCE(JSESW@NIC.IN)()(RESPONDENT) PENTANE(PENTANE96@GMAIL.COM)()(RESPONDENT) PALLAVI PARMAR (LAWYER.PALLAVI@GMAIL.COM)()(PETITIONER) HOSSAIN CHAMBERS OF LAW(OFFICEZHOSSAIN@GMAIL.COM)()(PETITIONER) PENTANE (PENTANE96@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-8228/2021 CM APPL. 25519/2021 CM APPL. 7860/2023 CM APPL. 7861/2023 CM APPL. 7862/2023	RAJRA INTERNATIONAL PVT LTD AND ANR V/s UNION OF INDIA AND ORS	PARVINDER CHAUHAN, PALLAVI PARMAR	
		OTHER DETAILS OF ADVOCATES: NITIN JAIN, PARVINDER CHAUHAN(CITIUSLAWPRACTICE@GMAIL.COM, PRAVINDERCHAUHAN.ADV@GMAIL.COM)(9716569056)(PETITIONER) NITIN JAIN(ATTORNEYNITINJAIN@GMAIL.COM)(9716569056)(PETITIONER) UNION OF INDIA(SECY.MOC@NIC.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DIRECTOR GENERAL OF RESETTLEMENT(DGR@DESW.GOV.IN)()(RESPONDENT) COAL INDIA LTD.(GMCMC.CIL@COALINDIA.IN, ABHARATSINGH@GMAIL.COM)()(RESPONDENT) MAHANADI COALFIELDS LTD.(CMD.MCL.CIL@COALINDIA.IN)()(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(9891673730)(PETITIONER) DIRSEDGR(DIRSEDGR@DESW.GOV.IN)()(PETITIONER) RAJ RAIN INTERNATIONAL(RAJRAINNTERNATIONAL@GMAIL.COM)()(RESPONDENT) CMD MCL CIL(CMD.MCL.CIL@COALINDIA.IN)()(RESPONDENT) CHAIRMAN(CHAIRMAN.CIL@COALINDIA.COM, CMD.MCL.CIL@COALINDIA.IN)()(RESPONDENT) RAJRA(RAJRAINNTERNATIONAL@GMAIL.COM)()(RESPONDENT) CHAIRMAN(CHAIRMAN.CIL@COALINDIA.COM)()(RESPONDENT)		
37	W.P.(C)-9281/2021 CM APPL. 28857/2021 CM APPL. 28858/2021	M/S TRISPACE LOGISTICS PVT. LTD. V/s COAL INDIA LIMITED & ORS.	RUNUL RASTOGI, RUNUL RASTOGI	
		OTHER DETAILS OF ADVOCATES:		

		MOHIT SHARMA()(9999839967)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARSH PATHAK(ANIPR@SACHTHEY.COM)(7982898800)(RESPONDENT)		
38	W.P.(C)-10123/2021 CM APPL. 31231/2021	M/S DPS LOGISTICS PVT. LTD. V/s COAL INDIA LIMITED & ORS.	RUNUL RASTOGI, RUNUL RASTOGI	
		OTHER DETAILS OF ADVOCATES: MOHIT SHARMA(LEGUMCURIAE.OFFICIAL@GMAIL.COM)(9999839967)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
39	W.P.(C)-14675/2022 CM APPL. 44975/2022 CM APPL. 44977/2022	ROPAS LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU.IN@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANIPR(ANIPR@SACHTHEY.COM, CMD.WCL.CIL@COALINDIA.IN)()(RESPONDENT)		
40	W.P.(C)-16002/2022 CM APPL. 11766/2025	COL A. K. ARORA (RETD.) & ORS. V/s DIRECTORATE GENERAL RESETTLEMENT (DGR) & ANR.	SONIA ARORA, RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RADHIKA BISHWAJIT DUBEY(RADHIKA.ARORA21@GMAIL.COM)(9810982927)(RESPONDENT)		
41	W.P.(C)-3994/2023 CM APPL. 15534/2023	M/S BATALIK LOGISTICS PVT LTD V/s COAL INDIA LTD AND ORS	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY()(9871206374)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM, UOIDHC@GMAIL.COM)(7982898800)(RESPONDENT)		
42	W.P.(C)-11424/2023 CM APPL. 44446/2023 CM APPL. 44447/2023	M/S VETERANS LOGISTICS PRIVATE LTD V/s COAL INDIA LTD AND ORS	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY(SANTOSH1108@GMAIL.COM)(9871206374)(PETITIONER) LAW DELHI(LAW.DELHI@GMAIL.COM, UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT)		
43	W.P.(C)-6097/2023 CM APPL. 23915/2023 CM APPL. 27278/2023	TASHILA LOGISTICS PRIVATE LIMITED V/s UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH SECRETARY & ORS.	RISHABH JAIN	
		OTHER DETAILS OF ADVOCATES: RISHABH JAIN(RJCS092@GMAIL.COM)(9873431798)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SECY.MOC@NIC.IN, DGR@DESW.GOV.IN, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) RISHABH JAIN(RJCS092@GMAIL.COM)(9873431798)(PETITIONER) VARUN MISHRA(VARUNMISHRACHAMBERS@GMAIL.COM, LAW.DELHI@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT)		
44	W.P.(C)-6118/2023 CM APPL. 24024/2023 CM APPL. 27266/2023	AJJHAL LOGISTICS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RISHABH JAIN	
		OTHER DETAILS OF ADVOCATES: RISHABH JAIN(RICS092@GMAIL.COM)(9873431798)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIRECTOR GENERAL OF RE SETTLEMENT(SECY.MOC@NIC.IN, DGR@DESW.GOV.IN, ANIPR@SACHTHEY.COM)()(RESPONDENT) RISHABH JAIN(RJCS092@GMAIL.COM)(9873431798)(PETITIONER) VARUN MISHRA(VARUNMISHRACHAMBERS@GMAIL.COM, LAW.DELHI@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT)		
45	W.P.(C)-11581/2023 CM APPL. 45122/2023 CM APPL. 45123/2023	SHIVSHAMBHU COAL CARRIERS PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS.	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9818687928)(PETITIONER) ANIPAR(ANIPAR@SACHTHEY.COM, CMD.WCL.CIL@COALINDIA.IN, UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) SHANTANU(SHANTANU.IN@HAMMURABISOLOMON.COM, ROHIT.JOLLY@HAMMURABISOLOMON.COM)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM, LAW.DELHI@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT)		
46	W.P.(C)-12507/2023 CM APPL. 49364/2023 WITH W.P.(C) 12510/2023 W.P.(C) 12512/2023 W.P.(C) 12514/2023 W.P.(C) 12517/2023	HARNOOR LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED	SHWETA BHARTI	

		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM,OFFICE@AKURUP.COM)(9999864964)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
47	W.P.(C)-12510/2023 CM APPL. 49375/2023	VIRENDRA LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS.	SHWETA BHARTI, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) NEERAJ INDIA(NEERAJINDIA@HOTMAIL.COM, ANIPR@SACHTHEY.COM, CGM-CMC.MCL@COALINDIA.IN)()(RESPONDENT) GM LEGAL(GMLEGAL.CIL@COALINDIA.IN)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
48	W.P.(C)-12512/2023 CM APPL. 49378/2023	GREAT RIVER COY PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)()(RESPONDENT)		
49	W.P.(C)-12514/2023 CM APPL. 49383/2023	RESOLUTE LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) ROHIT(ROHIT.JOLLY@HAMMURABISOLOMON.COM)()(PETITIONER) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM, CMD.WCL.CIL@COALINDIA.IN, UOIDHC@GMAIL.COM, OFFICE@AKURUP.C)(9999864964)(RESPONDENT) NEERAJ(NEERAJINDIA@HOTMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-12517/2023 CM APPL. 49392/2023	GRK LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(MANOJ.KUMAR@HAMMURABISOLOMON.COM, SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		
51	W.P.(C)-13474/2023 CM APPL. 53253/2023 CM APPL. 53254/2023	M/S PANZER LOGISTICS PVT. LTD. V/s COAL INDIA LTD AND ORS.	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY(SANTOSH1108@GMAIL.COM)(9871206374)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM, UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT)		
52	W.P.(C)-14616/2023 CM APPL. 58137/2023	RABAA COAL CARRIER PRIVATE LIMITED V/s UNION OF INDIA & ORS.	RISHABH JAIN	
		OTHER DETAILS OF ADVOCATES: RISHABH JAIN(RJCS092@GMAIL.COM)(9873431798)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, VARUNMISHRACHAMBERS@GMAIL.COM, SECY.MOC@NIC.IN)(1123384193)(RESPONDENT) MAHANADI COALFIELDS LIMITED(ANIPR@SACHTHEY.COM)()(RESPONDENT) DIRECTOR GENERAL OF RE SETTLEMENT, COAL INDIA LIMITED(DGR@DESW.GOV.IN, GMLEGAL.CIL@COALINDIA.IN, LAW.DELHI@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-16200/2023 CM APPL. 65111/2023	KNIGHTS TRANSCO PRIVATE LIMITED V/s UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH SECRETARY & ORS.	RISHABH JAIN	
		OTHER DETAILS OF ADVOCATES: VARUN MISHRA(VARUNMISHRACHAMBERS@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN, LAW.DELHI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, SECY.MOC@NIC.IN, MOHAMMEDMUQEEM@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DIRECTOR GENERAL OF RE SETTLEMENT, COAL INDIA LIMITED(DGR@DESW.GOV.IN, ANIPR@SACHTHEY.COM)()(RESPONDENT)		
54	W.P.(C)-1932/2024 WITH W.P.(C) 2110/2024 W.P.(C) 2167/2024	BKD LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: HAMMURABI AND SOLOMON PARTNERS(SHWETA.BHARI@HAMMURABISOLOMON.COM)(8017370910)(PETITIONER) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM)(23315816)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
55	W.P.(C)-2110/2024 CM APPL. 8798/2024 CM APPL. 8800/2024	BHASKAR EARTHMOVER PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS.	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR AND SHWETA BHARTI(SHWETA.BHARATI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(9999864964)(RESPONDENT) COAL INDIA LIMITED(NEERAJINDIA@HOTMAIL.COM, CGM-CMC.MCL@COALINDIA.IN)()(RESPONDENT)		
56	W.P.(C)-2167/2024 CM APPL. 8965/2024	MAA KARNI EARTHMOVER PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS.	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: HAMMURABI AND SOLOMON PARTERS(SHWETA.BHARATI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)(9999864964)(RESPONDENT)		
57	W.P.(C)-4270/2024 CM APPL. 17493/2024 CM APPL. 17494/2024 WITH W.P.(C) 4499/2024	SAMARPAN LOGISTICS PVT LTD V/s COAL INDIA AND ORS.	SANTOSH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR PANDEY ()(9871206374)(PETITIONER) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT) COAL INDIA LIMITED(LAW.DELHI@GMAIL.COM)(7982898800)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
58	W.P.(C)-4499/2024 CM APPL. 18402/2024	TRISHIELD LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED AND ORS	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: HAMMURABI AND SOLOMON PARTNERS(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU@HAMMURABISOLOMON.COM)(9811020612)(PETITIONER) COAL INDIA LIMITED(ANIPR@SACHTHEY.COM, CGM-CMC.MCL@CALINIDA.IN,)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
59	W.P.(C)-17715/2024 CM APPL. 75360/2024	M/S VAYUPUTRA LOGISTICS PRIVATE LIMITED V/s COAL INDIA LIMITED & ORS.	SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: HAMMURABI & SOLOMON PARTNERS(SHWETA.BHARTI@HAMMURABISOLOMON.COM, SHANTANU.IN@HAMMURABISOLOMON.COM)(9999607808)(PETITIONER) UNION OF INDIA, AKURUP, NEERAJ INDIA(UOIDHC@GMAIL.COM, OFFICE@AKURUP.COM, NEERAJINDIA@HOTMAIL.COM)(1123384193)(RESPONDENT) COAL INDIA(CGM-CMC.MCL@COALINDIA.IN, GMLEGAL.CIL@COALINDIA.IN)(0)(RESPONDENT)		

COURT NO. 45
HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	RFA-111/2013 CM APPL. 11382/2013 (CROSS OBJ.) CM APPL. 12074/2013 WITH W.P.(C)-IPD 2/2024	LIBERTY FOOTWEAR COMPANY V/s NASEER AHMED	MANISH BIALA, K G BANSAL & S K BANSAL	Listing Remarks: WITH W.P. (C)-IPD 2/2024
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	CRL.M.(BAIL) 697/2025 In BAIL APPLN.-545/2025	POONAM V/s STATE NCT OF DELHI	NISHANK TYAGI, GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV JAIN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9582621707)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAN VIHAR-510/2020) CRL.REV.P. 226/2021 FILED BY KULDEEP (DISPOSED ON : 2021-07-22) BAIL APPLN. 2206/2021 FILED BY KULDEEP (DISPOSED ON : 2021-08-31) BAIL APPLN. 2419/2021 FILED BY POONAM (DISPOSED ON : 2021-07-13) BAIL APPLN. 377/2022 FILED BY KULDEEP (DISPOSED ON : 2022-04-25) P.S.-FIR NO. :(AMAN VIHAR-510/2020)

2	BAIL APPLN.-790/2025 CRL.M.A. 5719/2025	GORRETI NASSALI V/s CUSTOMS	GAYATRI NANDWANI, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-SC 235/2023)
3	BAIL APPLN.-1121/2025 CRL.M.A. 8466/2025	PAVAN DEWAN V/s STATE GOVT. OF NCT OF DELHI AND ANR.	DEEPAL GOEL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CIVIL LINES-54/2025)
SUSPENSION OF SENTENCE				
4	CRL.A.-335/2025 CRL.M.(BAIL) 613/2025	SURESH KUMAR V/s THE STATE GOVT OF NCT OF DELHI	VIKAS KAMAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ANAND VIHAR-699/2015)
PAROLE/FURLOUGH				
5	W.P.(CRL)-979/2025	MOHD SHEIKH NOOR HUSSAIN V/s STATE NCT OF DELHI	ZEESHAN DIWAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHAIRWAL (SK.ADV30@GMAIL.COM)(9999361361)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAROJINI NAGAR-252/2002) CRL.M.C. 3018/2003 FILED BY MOHAMMAD SHEIKH NOOR HASAN @ S (DISPOSED ON : 2003-10-14) CRL.A. 271/2006 FILED BY MOHD.SHEIKH NOOR HUSSAIN (DISPOSED ON : 2006-10-10) W.P.(CRL) 978/2009 FILED BY MOHD. SHIEKH NOOR HUSSAIN (DISPOSED ON : 2009-09-02) W.P.(CRL) 1371/2010 FILED BY MOHD. SHEIKH NOOR HUSSAIN (DISPOSED ON : 2010-11-19) W.P.(CRL) 121/2012 FILED BY MOHD. SHEIKH NOOR HASSAN (DISPOSED ON : 2012-05-03) W.P.(CRL) 1052/2013 FILED BY MOHD. SHEIKH NOOR HUSSAIN (DISPOSED ON : 2013-08-22) W.P.(CRL) 2387/2014 FILED BY MOHD. SHEIKH NOOR HUSSAIN (DISPOSED ON : 2014-11-28) W.P.(CRL) 3470/2023 FILED BY MOHD SHEIKH NOOR HUSSAIN (DISPOSED ON : 2025-03-24) W.P.(CRL) 293/2024 FILED BY MOHD SHEIKH NOOR HUSSAIN (DISPOSED ON : 2024-01-29) P.S.-FIR NO. :(SAROJINI NAGAR-252/2002)
6	W.P.(CRL)-1005/2025	VIJAY SINGH ALIAS VIJAY PEHLWAN V/s STATE OF NCT OF DELHI	NEHA KAPOOR	
		OTHER DETAILS OF ADVOCATES: NEHA KAPOOR (NEHAKAPOORADV24@GMAIL.COM)(9958804676)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-127/2011) BAIL APPLN. 679/2015 FILED BY VIJAY SINGH @ VIJAY PEHALWAN (DISPOSED ON : 2015-04-15) BAIL APPLN. 1799/2015 FILED BY VIJAY SINGH @ VIJAY PEHALWAN (DISPOSED ON : 2015-09-01) BAIL APPLN. 2533/2015 FILED BY VIJAY SINGH @ VIJAY PAHALWAN (DISPOSED ON : 2015-11-27) BAIL APPLN. 2724/2015 FILED BY VIJAY SINGH @ VIJAY PAHALWAN (DISPOSED ON : 2015-12-17) CRL.M.C. 2355/2016 FILED BY VIJAY SINGH @ VIJAY PAHALWAN (DISPOSED ON : 2016-09-07) BAIL APPLN. 114/2016 FILED BY VIJAY SINGH @ VIAJY PAHALWAN (DISPOSED ON : 2016-05-16) CRL.M.C. 2284/2016 FILED BY BALJEET SINGH (DISPOSED ON : 2016-09-07) BAIL APPLN. 2453/2016 FILED BY VIJAY SINGH @ VIJAY PAHALWAN (DISPOSED ON : 2016-11-30) CRL.A. 968/2018 FILED BY VIKRAM @ MANOJ (DISPOSED ON : 2022-12-23) CRL.A. 188/2024 FILED BY VIJAY SINGH @ VIJAY PEHLWAN (DISPOSED ON : 2025-02-19) P.S.-FIR NO. :(VASANT KUNJ NORTH-127/2011)

FOR ADMISSION				
7	**W.P.(CRL)-609/2025** **CRL.M.A. 5654/2025**	**SHADAB MALIK THROUGH ITS PAIROKAR MOHD JAVED** **V/s DIRECTOR GENERAL OF GST INTELLIGENCE & ORS.**	**RAKESH PRASAD SINGH**	
		OTHER DETAILS OF ADVOCATES: **R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER)** **R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER)** **DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)**		**P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-DGGI/INV/GST/2965/2024-GR-C-O/)**
AFTER NOTICE MISC. MATTERS				
8	**CRL.L.P.-341/2017**	**STATE** **V/s DEEPAK KUMAR PASWAN**	**KEWAL SINGH AHUJA**	
		OTHER DETAILS OF ADVOCATES:		**P.S.-FIR NO. :(KALKAJI-638/2014)**
9	**CRL.L.P.-623/2017** **CRL.M.A. 17726/2017**	**STATE** **V/s DARSHAN SINGH @ TONY & ORS.**	**MEENAKSHI CHAUHAN, MANJIT SINGH CHAUHAN**	
		OTHER DETAILS OF ADVOCATES: **MANJIT SINGH CHAUHAN(GEORGIANSLAWOFFICE@GMAIL.COM)(9810326486)(RESPONDENT)** **MANJIT SINGH CHAUHAN(GEORGIANSLAWOFFICE@GMAIL.COM)(9810326486)(PETITIONER)**		**P.S.-FIR NO. :(TILAK NAGAR-148/2007)**
10	**CRL.L.P.-132/2019**	**MAN MOHAN SINGH** **V/s GOVERNMENT OF NCT OF DELHI & ANR**	**ABHISHEK GARG, AYYUB AHMED**	
		OTHER DETAILS OF ADVOCATES: **ABHISHEK GARG()(9650135885)(PETITIONER)**		
11	**CRL.L.P.-436/2019** **CRL.M.A. 32436/2019**	**ANIL NAGI** **V/s AYUSH JAIN**	**ASHOK KUMAR MAHAPATRA, MUKUL BANSAL**	
		OTHER DETAILS OF ADVOCATES: **ASHOK KUMAR MAHAPATRA()(7678473659)(PETITIONER)** **MUKUL BANSAL(ADVBANSALMUKUL@GMAIL.COM)(9891111046)(PETITIONER)**		
12	**CRL.L.P.-674/2019**	**STATE** **V/s DHARMENDRA**	**NEELAM SHARMA**	
		OTHER DETAILS OF ADVOCATES: **NEELAM SHARMA()(9582427545)(PETITIONER)**		**P.S.-FIR NO. :(NAJAFGARH-581/2015)**
13	**CRL.L.P.-19/2021**	**SUNIL KUMAR BHATI** **V/s SMT.PUSHPA RANI**	**SHAILJA JHA, LAXMAN**	
		OTHER DETAILS OF ADVOCATES: **R.M. JHA(SHAILJAJHA92@GMAIL.COM)(9873933825)(PETITIONER)** **LAXMAN (ADVLAXMANKUMAR2021@GMAIL.COM)(9968135256)(RESPONDENT)**		
14	**CRL.L.P.-130/2021**	**ANIL KUMAR** **V/s AMIT MALIK**	**SUNIL BAINSLA**	
		OTHER DETAILS OF ADVOCATES: **LEX STABILIS(ADMIN@LEXSTABILIS.COM)(9312933300)(PETITIONER)**		
15	**CRL.L.P.-105/2025** **CRL.M.A. 5087/2025**	**ANIL KUMAR** **V/s SUNITA**	**VIKRANT MALIK, VIKRANT MALIK**	
		OTHER DETAILS OF ADVOCATES: **PRASHANT SINGH TNAWAR(IPSOFFICE372@GMAIL.COM)(9643847071)(PETITIONER)** **VIKRANT MALIK(VIKRANTMALIK1007@GMAIL.COM)(9871248116)(PETITIONER)**		
16	**CRL.L.P.-109/2025**	**GULSHAN FINANCE PVT LTD** **V/s KALPANA SINGH**	**RITU PARNA**	
		OTHER DETAILS OF ADVOCATES:		
17	**CRL.L.P.-110/2025**	**GULSHAN FINANCE PVT LTD** **V/s KALPANA SINGH**	**RITU PARNA**	
		OTHER DETAILS OF ADVOCATES: **RAJIV RANJAN (ADVOCATERAJIVRANJAN@GMAIL.COM)(8586087906)(PETITIONER)**		
18	**CRL.L.P.-111/2025** **CRL.M.A. 5561/2025**	**GULSHAN FINANCE PVT LTD** **V/s SHIV SHANKAR AGGARWAL**	**RITU PARNA**	
		OTHER DETAILS OF ADVOCATES: **RAJIV RANJAN PRASAD(ADVOCATERAJIVRANJAN@GMAIL.COM)(8586087906)(PETITIONER)**		
19	**CRL.M.C.-5029/2017** **CRL.M.A. 19872/2017** **WITH CRL.M.C. 5030/2017**	**SHARAD KUMAR AGGARWAL** **V/s THE STATE GOVT OF NCT OF DELHI**	**ASHOK KUMAR VERMA**	
		OTHER DETAILS OF ADVOCATES:		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-140/2009)** **BAIL APPLN. 1731/2010 FILED BY SANJAY TYAGI**

				(DISPOSED ON : 2010-12-24) BAIL APPLN. 1490/2010 FILED BY SANJAY TYAGI (DISPOSED ON : 2010-09-07) BAIL APPLN. 98/2011 FILED BY SHARAD KUMAR AGRAWAL (DISPOSED ON : 2013-09-27) BAIL APPLN. 438/2011 FILED BY RAVINDER KUMAR NANDA (DISPOSED ON : 2011-06-08) BAIL APPLN. 399/2011 FILED BY SANJAY TYAGI (DISPOSED ON : 2011-04-21) CRL.M.C. 5030/2017 FILED BY SHARAD KUMAR AGGARWAL (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CRIME AND RAILWAY-140/2009)
20	CRL.M.C.-5030/2017 CRL.M.A. 19874/2017	SHARAD KUMAR AGGARWAL V/s THE STATE GOVT OF NCT OF DELHI	ASHOK KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-140/2009) BAIL APPLN. 1731/2010 FILED BY SANJAY TYAGI (DISPOSED ON : 2010-12-24) BAIL APPLN. 1490/2010 FILED BY SANJAY TYAGI (DISPOSED ON : 2010-09-07) BAIL APPLN. 98/2011 FILED BY SHARAD KUMAR AGRAWAL (DISPOSED ON : 2013-09-27) BAIL APPLN. 438/2011 FILED BY RAVINDER KUMAR NANDA (DISPOSED ON : 2011-06-08) BAIL APPLN. 399/2011 FILED BY SANJAY TYAGI (DISPOSED ON : 2011-04-21) CRL.M.C. 5029/2017 FILED BY SHARAD KUMAR AGGARWAL (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CRIME AND RAILWAY-140/2009)
21	CRL.M.C.-3043/2018 WITH CRL.M.C. 3187/2018	RAJIV KUMAR DAHIYA V/s NCT OF DELHI & ANR	SIDDHARTH DUTTA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH DUTTA()(7210901709)(PETITIONER)		
22	CRL.M.C.-3187/2018	EQUESTRIAN FEDERATION OF INDIA V/s NCT OF DELHI & ANR	SIDDHARTH DUTTA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH DUTTA()(7210901709)(PETITIONER)		
23	CRL.M.C.-3133/2018 CRL.M.A. 10994/2018	RAM NARAIN CHAHALIA V/s STATE	ARPIT BATRA	
		OTHER DETAILS OF ADVOCATES: ARPIT BATRA()(9911111176)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA NORTH-674/2015) W.P.(CRL) 360/2017 FILED BY UMANG KUMAR (DISPOSED ON : 2017-04-19) P.S.-FIR NO. :(DWARKA NORTH-674/2015)
24	CRL.M.C.-4373/2018 CRL.M.A. 30916/2018 WITH CRL.M.C. 2693/2019	MR. AMARJIT SINGH DULAT & ORS. V/s M/S KOTAK MAHINDRA BANK LTD. & ORS.		
		OTHER DETAILS OF ADVOCATES: RISHAB KAUSHIK()(8130280098)(PETITIONER)		
25	CRL.M.C.-2693/2019 CRL.M.A. 10777/2019 CRL.M.A. 36786/2019	BHUTHALINGAM HARIHARAN V/s M/S KOTAK MAHINDRA BANK LTD. & ORS	SURENDER KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SURENDER KUMAR GUPTA()(9810270636)(PETITIONER) SURENDER KUMAR GUPTA()(9810270636)(PETITIONER)		
26	CRL.M.C.-4566/2018 CRL.M.A. 31669/2018 WITH CRL.M.C. 5777/2018 CRL.M.C. 4609/2018	MOUNT CARMEL SCHOOL & ANR. V/s STATE & ANR.	VEDANTA VARMA, AVNEESH GARG	
		OTHER DETAILS OF ADVOCATES: VEDANTA VARMA()(9811121363)(PETITIONER)		
27	CRL.M.C.-4609/2018 CRL.M.A. 31852/2018	MOUNT CARMEL SCHOOL SOCIETY & ORS V/s STATE & ANR	VEDANTA VARMA, AVNEESH GARG	
		OTHER DETAILS OF ADVOCATES: VEDANTA VARMA()(9811121363)(PETITIONER)		

28	**CRL.M.C.-5777/2018 CRL.M.A. 47436/2018 CRL.M.A. 8173/2022 CRL.M.A. 8223/2022**	**MOUNT CARMEL SCHOOL SOCIETY & ORS V/s STATE & ANR**	**VEDANTA VARMA, AVNEESH GARG**	
		OTHER DETAILS OF ADVOCATES: VEDANTA VARMA()(9811121363)(PETITIONER) AVNEESH GARG(AVNEESH.LEGAL@GMAIL.COM)(9818479699)(PETITIONER) VEDANTA(VEDANTA@VEDANTAVARMA.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AVNEESH GARG(AVNEESH.LEGAL@GMAIL.COM)(9818479699)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
29	**CRL.M.C.-5138/2018 CRL.M.A. 33811/2018 CRL.M.A. 30193/2023**	**RESIDENTS WELFARE ASSOCIATION RAM ROOP SINGH THR. ITS GENERAL SECRETARY V/s SH. NAVEEN @ DEEPAK & ORS.**	**MS. TAMALI WAD, TAMALI WAD**	
		OTHER DETAILS OF ADVOCATES: MS. TAMALI WAD()(9810025306)(PETITIONER) MS. TAMALI (AMAR1989_YAHOO.COM)(9810025306)(PETITIONER) SWASTIK SINGH (SWASTIKSINGHOFFICE@GMAIL.COM)()(RESPONDENT)		
30	**CRL.M.C.-883/2021 CRL.M.A. 4428/2021**	**SH SUNIL KUMAR SHARMA V/s STATE OF NCT OF DELHI**	**PARV PASSI**	
		OTHER DETAILS OF ADVOCATES: SH SUNIL KUMAR SHARMA(SKKHATRIADV@GMAIL.COM)(9250778228)(RESPONDENT) KHATRI AND ASSOCIATES(SKKHATRIADV@GMAIL.COM)(9250778228)(PETITIONER) PARVPASSI(SKKHATRIADV@GMAIL.COM)(9250778228)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-681/2014) BAIL APPLN. 25/2021 FILED BY PRAMOD SHARMA (DISPOSED ON : 2021-01-21) BAIL APPLN. 22/2021 FILED BY JAI KISHAN SHARMA (DISPOSED ON : 2021-01-21) P.S.-FIR NO. :(NEW ASHOK NAGAR-681/2014)**
31	**CRL.M.C.-1379/2021 CRL.M.A. 8542/2021 CRL.M.A. 14167/2024**	**MANMOHAN GAIND, DIRECTOR MAHESH PREFAB PVT LTD V/s NEGOLICE INDIA PVT. LTD**	**RAJNISH KUMAR GAIND, UMAKANT KATARIA, UMAKANT KATARIA**	
		OTHER DETAILS OF ADVOCATES: MANMOHAN GAIND, DIRECTOR MAHESH PREFAB PVT LTD(RAJNEESH_GAIND@REDIFFMAIL.COM)()(RESPONDENT) MANMOHAN GAIND, DIRECTOR MAHESH PREFAB PVT LTD(RAJNEESH_GAIND@REDIFFMAIL.COM)(9810262633)(RESPONDENT) MANMOHAN GAIND, DIRECTOR MAHESH PREFAB PVT LTD(RAJNEESH_GAIND@REDIFFMAIL.COM)(9810262633)(RESPONDENT) MANMOHAN GAIND, DIRECTOR MAHESH PREFAB PVT LTD(RAJNEESH_GAIND@REDIFFMAIL.COM)(9810262633)(RESPONDENT) MANMOHAN GAIND, DIRECTOR MAHESH PREFAB PVT LTD(RAJNEESH_GAIND@REDIFFMAIL.COM)(9810262633)(RESPONDENT) RAJNISH GAIND(RAJNEESH_GAIND@REDIFFMAIL.COM)(9810262633)(PETITIONER) RAJNISH KUMAR GAIND(RAJNEESH_GAIND@REDIFFMAIL.COM)(9810262633)(PETITIONER) NEGOLICE INDIA PVT. LTD (SURENDER.PANNU@GMAIL.COM)()(PETITIONER) NEGOLICE INDIA PVT. LTD (SURENDER.PANNU@GMAIL.COM)(9540115881)(PETITIONER) NEGOLICE INDIA PVT. LTD (SURENDER.PANNU@GMAIL.COM)(9540115881)(PETITIONER) NEGOLICE INDIA PVT. LTD (SURENDER.PANNU@GMAIL.COM)(9540115881)(PETITIONER) NEGOLICE INDIA PVT. LTD (SURENDER.PANNU@GMAIL.COM)(9540115881)(PETITIONER) SURENDER(SURENDER.PANNU@GMAIL.COM)()(RESPONDENT) UMAKANT KATARIA (LEXSOLUTION35@GMAIL.COM)(9910111711)(PETITIONER) SROY MMCREATIONS(SROY@MMCREATIONS.NET)()(RESPONDENT) UMAKANT KATARIA(LEXSOLUTIO35@GMAIL.COM)(9910111711)(RESPONDENT)		
32	**CRL.M.C.-2206/2021 CRL.M.A. 14857/2021**	**SHRICHAND KUKREJA V/s STATE AND ANR**	**TUSHARIKA MATTOO**	
		OTHER DETAILS OF ADVOCATES: TUSHARIKA MATTOO(MATTOO.TUSHARIKA@GMAIL.COM)(9999685048)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
33	**CRL.M.C.-2230/2021 CRL.M.A. 14975/2021**	**M/S GAUTAM GAMBHIR FOUNDATION & ORS. V/s STATE OF NCT OF DELHI THROUGH DRUGS CONTROL DEPARTMENT**	**JAI ANANT DEHADRAI**	
		OTHER DETAILS OF ADVOCATES:		

		M/S GAUTAM GAMBHIR FOUNDATION(OFFICE@DEHADRAI.IN)(9999933511)(PETITIONER) SEEMA GAMBHIR(OFFICE@DEHADRAI.IN)(9999933511)(PETITIONER) GAUTAM GAMBHIR(OFFICE@DEHADRAI.IN)(9999933511)(PETITIONER) NATASHA GAMBHIR(OFFICE@DEHADRAI.IN)(9999933511)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	CRL.M.C.-2300/2021 CRL.M.A. 15297/2021 WITH CRL.M.C. 2330/2021 CRL.M.C. 3652/2022	DIRECTORATE GENERAL OF GST INTELLIGENCE V/s GIRISH SACHDEVA	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)()(PETITIONER) GAURAV GUPTA(GAURAV.GUPTA@LEGALKNIGHTS.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-BA 1431/2021) CRL.M.C. 2330/2021 FILED BY DIRECTORATE GENERAL OF GST INTELLIGENCE (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-BA 1431/2021)
35	CRL.M.C.-2330/2021 CRL.M.A. 15491/2021	DIRECTORATE GENERAL OF GST INTELLIGENCE V/s HARISH SACHDEVA	SATISH AGGARWALA, SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)()(PETITIONER) HARISH SACHDEVA(GAURAV.GUPTA@LEGALKNIGHTS.IN)(9818999686)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-BA 1431/2021) CRL.M.C. 2300/2021 FILED BY DIRECTORATE GENERAL OF GST INTELLIGENCE (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-BA 1431/2021)
36	CRL.M.C.-3652/2022 CRL.M.A. 15324/2022 WITH CRL.M.C. 2300/2021 CRL.M.C. 2330/2021	CGST DELHI SOUTH V/s ABHINAV BARDHAN	AKSHAY AMRITANSHU	
		OTHER DETAILS OF ADVOCATES: AKSHAY AMRITANSHU(OFFICE@AAMRITANSHU.IN)()(PETITIONER) AKSHAY AMRITANSHU(AKSHAYMRITANSHU@GMAIL.COM)(993128222)(PETITIONER) SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)()(RESPONDENT)		
37	CRL.M.C.-2870/2021 CRL.M.A. 18063/2021	SHANKAR KHANDELWAL V/s THE STATE NCT OF DELHI & ANR.	DAVINDER NARAIN GROVER, DAVINDER NARAIN GROVER	
		OTHER DETAILS OF ADVOCATES: DAVINDER N.GROVER(GROVERANDASSOCIATESLAWFIRM@GMAIL.COM)(9811191401)(PETITIONER) REACHUS(REACHUS@INDUSIND.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NODAL(NODAL.OFFICE@INDUSIND.COM)()(RESPONDENT) DAVINDER NARAIN GROVER(DAVGROVER@YAHOO.COM)(9811191401)(PETITIONER)		P.S.-FIR NO. :(DEFENCE COLONY-164/2019)
38	CRL.M.C.-2900/2021 CRL.M.A. 18263/2021	DR. POONAM MISRA V/s STATE AND ANR.	CHANDAN KUMAR, RAJ KUMAR DEWANI	
		OTHER DETAILS OF ADVOCATES: ALOK SAXENA(ALOK.SAXENA931@GMAIL.COM)(9811414931)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJ KUMAR DEWANI(JPVLAWASSOCIATES@GMAIL.COM)(7827778443)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-400/2019) BAIL APPLN. 2442/2021 FILED BY RISHIPAL CHAUDHARY (DISPOSED ON : 2021-07-13) BAIL APPLN. 604/2023 FILED BY RISHIPAL CHAUDHARY (DISPOSED ON : 2023-12-12) P.S.-FIR NO. :(SAKET-400/2019)
39	CRL.M.C.-3262/2021 CRL.M.A. 20055/2021	GAURAV KTNNAR SHANNA V/s STATE & ANR.	SANCHIT GARGA	
		OTHER DETAILS OF ADVOCATES: SANCHIT GARG(SANCHITGARG99@GMAIL.COM)(8506812719)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-489/2021)
40	CRL.M.A. 13782/2010 In CRL.REV.P.-431/2010 WITH CRL.REV.P. 432/2010	DR.OMKAR PARMAR V/s STATE GOVT. OF NCT OF DELHI	RAJESH YADAV, J R PRIANI, ABHIMANYU VERMA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-212/1995)

		VERMA(ABHIMANYUVERMA44@GMAIL.COM)(9910904298)(RESPONDENT)		CRL.REV.P. 432/2010 FILED BY NRIPENDRA NATH DUTTA (DISPOSED ON : 2022-09-13) P.S.-FIR NO. :(GREATER KAILASH-212/1995)
41	CRL.REV.P.-596/2012 CRL.M.A. 33381/2018 CRL.M.A. 33548/2018 CRL.M.A. 39484/2019	MADHURI PANDEY & ANR V/s SOHAN LAL PANDEY	GULFESHAN JAVED, ABDUL QADIR, RAJESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: ABDUL QADIR()(9990660275)(PETITIONER) RAJESH KUMAR PANDEY()(9911590569)(PETITIONER) RAJESH KUMAR PANDEY()(9625580921)(PETITIONER)		
42	W.P.(CRL)-3776/2018 CRL.M.A. 49468/2018 CRL.M.A. 49470/2018	NEERAJ SINGAL V/s DIRECTORATE OF ENFORCEMENT DELHI ZONAL OFFICE	RANJANA ROY GAWAI	
		OTHER DETAILS OF ADVOCATES: RANJANA ROY GAWAI()(9999399944)(PETITIONER)		P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-ECIR 9/2015)
43	W.P.(CRL)-334/2019	PANKAJ JAIN & ANR V/s STATE & ANR.	AJAY KUMAR CHOPRA, MOHAMMAD KAUSAR PERVEZ	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR CHOPRA()(9811104015)(PETITIONER)		P.S.-FIR NO. :(NANAK PURA-336/2016)
44	W.P.(CRL)-1077/2019 CRL.M.A. 32377/2023	K VANITHA V/s STATE OF NCT OF DELHI & ORS	ROBIN GEORGE	
		OTHER DETAILS OF ADVOCATES: ROBIN GEORGE()(9910754233)(PETITIONER) ROBIN GERORGE(ROBINGEORGE.ADV@GMAIL.COM)(9910754233)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
45	CRL.M.A. 19086/2022 In W.P.(CRL)-72/2021(Disposed off case)	SH. JAI KUMAR GUPTA V/s STATE & ANR.	MANOJ CHANDER PANT, GOVIND K RISHI, AAKRITI ADITYA, ASHESH LAL	
		OTHER DETAILS OF ADVOCATES: MANOJ CHANDRA PANT(ADV.MANOJPANT@GMAIL.COM)(9971560508)(PETITIONER) MANOJPANT(ADV.MANOJPANT@GMAIL.COM)(9971560508)(PETITIONER) GOVIND RISHI(GOVIND.RISHI@GMAIL.COM)(9818040003)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GOVIND RISHI(GOVIND.RISHI@ACUMENJURIS.COM)()(PETITIONER) GOVIND RISHI(GOVIND.RISHI@CORPACUMEN.COM)(9818040003)(PETITIONER) ROHIT TANEJA(ROHITTANEJA281996@GMAIL.COM)()(PETITIONER) AMIT SAINI(AMITSAINI6309@GMAIL.COM)()(PETITIONER) J K GUPTA(JKGUPTA7777@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AAKRITI ADITYA(AAKRITIADITYA911@GMAIL.COM)(9999808574)(PETITIONER) ASHESH LAL (ASHESHLAL@YMAIL.COM)(9999905857)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-227/2020)
46	W.P.(CRL)-373/2021	PRABHA SHARMA & ORS. V/s THE STATE NCT & ANR.	MOHAMMAD KAUSAR PERWEZ	
		OTHER DETAILS OF ADVOCATES: S A RAJPUT(SARAJPUT28@GMAIL.COM)(9891337341)(PETITIONER) MOHAMMADPERWEZ(KAUSERPERWEZLAWYER@GMAIL.COM)(9810573020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BURARI-287/2020)
FOR FINAL HEARING				
47	CRL.A.-1122/2015 WITH CRL.A. 1124/2015 CRL.A. 1142/2015 CRL.A. 1143/2015	RAVI GOYAL V/s CENTRAL BUREAU OF INVESTIGATION	MD. QAMAR ALI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2012-A-0022) CRL.A. 1124/2015 FILED BY PRADEEP KUMAR (D. OF HEARING : 2025-04-09) CRL.A. 1142/2015 FILED BY SURESH AGGARWAL (D. OF HEARING : 2025-04-09) CRL.A. 1143/2015 FILED BY RAVI GOYAL (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CBI-DAI-2012-A-0022)

48	CRL.A.-1124/2015 CRL.M.A. 33380/2019 WITH CRL.A. 1122/2015 CRL.A. 1142/2015	PRADEEP KUMAR V/s CENTRAL BUREAU OF INVESTIGATION	MD QAMAR ALI, MS MANN	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: MD QAMAR ALI()(9811160421)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2012-A-0022) CRL.A. 1142/2015 FILED BY SURESH AGGARWAL (D. OF HEARING : 2025-04-09) CRL.A. 1143/2015 FILED BY RAVI GOYAL (D. OF HEARING : 2025-04-09) CRL.A. 1122/2015 FILED BY RAVI GOYAL (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CBI-DAI-2012-A-0022)
49	CRL.A.-1142/2015 WITH CRL.A. 1124/2015 CRL.A. 1143/2015	SURESH AGGARWAL V/s CENTRAL BUREAU OF INVESTIGATION	MD. QAMAR ALI, N.S.MANN, NITIN KUMAR GUPTA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2012-A-0022) CRL.A. 1124/2015 FILED BY PRADEEP KUMAR (D. OF HEARING : 2025-04-09) CRL.A. 1143/2015 FILED BY RAVI GOYAL (D. OF HEARING : 2025-04-09) CRL.A. 1122/2015 FILED BY RAVI GOYAL (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CBI-DAI-2012-A-0022)
50	CRL.A.-1143/2015	RAVI GOYAL V/s CENTRAL BUREAU OF INVESTIGATION	MD. QAMAR ALI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2012-A-0022) CRL.A. 1124/2015 FILED BY PRADEEP KUMAR (D. OF HEARING : 2025-04-09) CRL.A. 1142/2015 FILED BY SURESH AGGARWAL (D. OF HEARING : 2025-04-09) CRL.A. 1122/2015 FILED BY RAVI GOYAL (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CBI-DAI-2012-A-0022)
51	CRL.REV.P.-646/2004	ROMESH SHARMA V/s THE STATE	MR.S.K.SHARMA, MR.SUNIL SHARMA, M.P. SINGH, AWADHESH KUMAR, RAKESH MALHOTRA, DHANANJAI KAUSHAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) DHANANJAI KAUSHAL(DHANANJAYKSHL@GMAIL.COM)(9599480560)(PETITIONER)		P.S.-FIR NO. :(HAUZ KHAS-849/1998)

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-870/2025	MR. SOHIL (IN J.C.) V/s THE STATE (GOVT. OF NCT OF DELHI)	MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: M HASIBUDDIN (M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIGRI-245/2024) BAIL APPLN. 2421/2024 FILED BY MR. SOHIL (IN J.C.) (DISPOSED ON : 2024-07-15) BAIL APPLN. 3571/2024 FILED BY MR. SOHIL (IN J.C.) (DISPOSED ON : 2024-10-04) P.S.-FIR NO. :(TIGRI-245/2024)
SUSPENSION OF SENTENCE				
2	CRL.A.-271/2025 CRL.M.(BAIL) 495/2025	DHIRENDER V/s STATE (NCT OF DELHI)	NITIN VERMA	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR PANDEY()(8178878994)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-403/2016) CRL.A. 69/2025 FILED BY ARIF (D. OF HEARING : 2025-03-12) CRL.A. 264/2025 FILED BY BHUPENDER @ BHUPPI (D. OF HEARING : 2025-03-12) P.S.-FIR NO. :(KALYAN PURI-403/2016)
3	CRL.REV.P.-869/2024 CRL.M.(BAIL) 1124/2024 CRL.M.A. 35565/2024	DALIP KUMAR V/s STATE (NCT OF DELHI) & ANR.	SUMIT DAGAR, MANISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: S.S DRALL (ADVSSDRALL@GMAIL.COM)(9818577694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R.N SHARMA (JITENDERKASHYAP9JK@GMAIL.COM)(9810236792)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
4	CRL.REV.P.-1277/2024 CRL.M.(BAIL) 1853/2024 CRL.M.A. 33748/2024	REKHA V/s THE STATE NCT OF DELHI	VIKRANT SINGH, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: J.P (ADVUPEN07@GMAIL.COM)(9911063933)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHIVA SANTANAM SWAMINADHAN(DHC@G10.IN)(9810061495)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAHANGIR PURI-62/2019) P.S.-FIR NO. :(JAHANGIR PURI-62/2019)
5	CRL.REV.P.-71/2025 CRL.M.(BAIL) 334/2025	BHAGWAN DASS SAHNI V/s STATE GOVT. OF NCT OF DELHI	ARCHIT UPADHAYAY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (ABHAS.MISHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-195/2014)

6	CRL.REV.P.(NI)-35/2024 CRL.M.(BAIL) 1689/2024 CRL.M.A. 30497/2024	M/S USHA JEWELLERS PVT LTD V/s STATE BANK OF INDIA	YOGENDRA PAL SINGH, VARUN DHINGRA, ABHISHEK RAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVAM SACHDEVA (SHIVAMSACHDEVAJAI@GMAIL.COM)(9416027279)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VARUN DHINGRA(VARUN_DHINGRA@YMAIL.COM)(9899547705)(PETITIONER) ABHISHEK RAJ SHARMA(ADV.ABHISHEKRAJSHARMADHC@GMAIL.COM)(8826638384)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
7	CRL.M.A. 8309/2025 CRL.M.A. 8310/2025 In CRL.REV.P.-1246/2024	UMESH S V/s PRITI S	KAMAKSHI GUPTA, GARIMA SINGH	
		OTHER DETAILS OF ADVOCATES: KAMAKSHI GUPTA(KAMAKSHI0410@GMAIL.COM)(9870924766)(PETITIONER) GARIMA SINGH(ADVGARIMASINGH1@GMAIL.COM)(0)(RESPONDENT) KAMAKSHI GUPTA(KAMAKSHI0401@GMAIL.COM)(9870924766)(PETITIONER) GARIMA SINGH(ADVGARIMASINGH1@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	CRL.A.-134/2007	MANOHAR LAL ARORA V/s C.B.I.	RAMAN SAHANI, D.S.PATIAL, SONIA MATHUR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PANDAV NAGAR-13/1999)
9	CRL.A.-657/2007	ASHOK KUMAR & ANR V/s STATE	JETENDRA SINGH, AMIT SHARMA, NAVIN SHARMA, DINESH SINGH	
		OTHER DETAILS OF ADVOCATES: DINESH SINGH BACHGOTI(DINESHSINGHBACHGOTI@GMAIL.COM)(9289124130)(PETITIONER) DINESH SINGH BACHGOTI(DINESHSINGHBACHGOTI@GMAIL.COM)(9289124130)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAHDARA-226/2000) P.S.-FIR NO. :(SHAHDARA-226/2000)
10	CRL.A.-611/2012	DEVI SINGH V/s CBI	RAJEEV SAXENA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-031-A-2009)
11	CRL.A.-1115/2012	HARNAM DASS V/s C.B.I.	A K SINGH, RITESH KHATRI, JYOTI SINGH	
		OTHER DETAILS OF ADVOCATES: JYOTI SINGH(AJLCHAMBERS009@GMAIL.COM)(8448972341)(PETITIONER)		P.S.-FIR NO. :(CBI-42-A-1993)
12	CRL.M.C.-1085/2022	GAUTAM SHARMA V/s GOVT.OF NCT,DELHI & ANR.	AJAY DABAS, NEERAJ KUMAR GUPTA, RA.VISH CHANDRA PATHAK	
		OTHER DETAILS OF ADVOCATES: AJAY DABAS(DABASLAWASSOCIATES@GMAIL.COM)(9718248119)(PETITIONER) MANJESH CHHILLAR(MCHHILLAR77@GMAIL.COM)()(PETITIONER) MEGHA MENON(MEGHAMENON2894@GMAIL.COM)()(RESPONDENT) GOVT OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NEERAJ KUMAR GUPTA(NEERAJATTORNEY@GMAIL.COM)(9818284346)(RESPONDENT) RA.VISH CHANDRA PATHAK(SANDEEPNAINWAL786@GMAIL.COM)(8010172204)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-655/2020)
13	CRL.M.C.-1690/2022 WITH CRL.M.C. 1691/2022	YOGESH KUMAR & ANR. V/s STATE OF NCT OF DELHI & ORS.	MUKESH SHARMA, SUSHILA	
		OTHER DETAILS OF ADVOCATES: AMIT PUNJ(AMIT.PUNJ@YAHOO.COM)(9810524966)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUSHILA (ADVOCATESUSHILA@GMAIL.COM)(9910610273)(PETITIONER)		
14	CRL.M.C.-1691/2022 CRL.M.A. 7231/2022	SH. YOGESH KUMAR & ANR. V/s STATE OF NCT OF DELHI & ANR.	MUKESH SHARMA, SUSHILA	
		OTHER DETAILS OF ADVOCATES: AMIT PUNJ(AMIT.PUNJ@YAHOO.COM)(9810524968)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUSHILA (ADVOCATESUSHILA@GMAIL.COM)(9910610273)(PETITIONER)		P.S.-FIR NO. :(NEB SARAI-182/2018)
15	CRL.M.C.-2074/2022 CRL.M.A. 8796/2022	SANJAY KUMAR SURI V/s STATE & ANR.	AKANSHA CHOUDHARY, NOOR ALAM EADRISHI	
		OTHER DETAILS OF ADVOCATES: SANJAY SURI(AKANSHACHOUDHARY2026@GMAIL.COM)(9318373853)(PETITIONER) VIRENDER KUMAR(NEILNOOR@GMAIL.COM)(8709089213)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-428/2011) BAIL APPLN. 951/2020 FILED BY PIRTHI SINGH

		STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NOOR ALAM EADRISHI(NEILNOOR@GMAIL.COM)(8709089213)(RESPONDENT)		(DISPOSED ON : 2020-06-04) BAIL APPLN. 1766/2020 FILED BY KAMLESH (DISPOSED ON : 2020-09-01) BAIL APPLN. 742/2020 FILED BY PARAMJEET SINGH AHLUWALIA (DISPOSED ON : 2020-04-22) BAIL APPLN. 1598/2020 FILED BY PIRTHI SINGH (DISPOSED ON : 2020-07-29) CRL.REV.P. 50/2021 FILED BY PARAMJEET SINGH AHLUWALIA (DISPOSED ON : 2024-09-26) BAIL APPLN. 2816/2021 FILED BY KAMLESH (DISPOSED ON : 2021-09-09) BAIL APPLN. 4521/2021 FILED BY KAMLESH (DISPOSED ON : 2022-04-05) W.P.(CRL) 2386/2021 FILED BY SURENDER KUMAR (DISPOSED ON : 2022-04-05) P.S.-FIR NO. :(USMANPUR-428/2011)
16	CRL.M.C.-2596/2022 CRL.M.A. 10841/2022	DR MADHULIKA SHARMA V/s GOVERNMENT OF NCT DELHI & ANR.	GIRIJESH PANDEY, ANJANI KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: GIRIJESH PANDEY(GIRIJESHPANDEY1974@GMAIL.COM)(9213119564)(PETITIONER) ATUL SHARMA(ATSHARMA114@GMAIL.COM)()(PETITIONER) GIRIJESH PANDEY(GIRIJESHPANDEY1974@GMAIL.COM)(9213119564)(PETITIONER) ATUL SINGH(ATSHARMA114@GMAIL.COM)()(PETITIONER) GOVERMENT OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DR C P SINGH(CPUREISINGH@GMAIL.COM)()(RESPONDENT) LENJIBA DEVI(CPUREISINGH@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DR C.P. SINGH(CPUREISINGH@GMAIL.COM)()(RESPONDENT) ANJANI KUMAR SINGH(ANJANI_22222@REDIFFMAIL.COM)(9868028297)(PETITIONER)		
17	CRL.M.C.-4920/2022 CRL.M.A. 19742/2022	MISS S V/s STATE AND ANOTHER	HARSHIT JAIN	
		OTHER DETAILS OF ADVOCATES: HARSHIT JAIN(CONTACT@HARSHITJAIN.CO.IN)(9899113806)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAYANK CHOUDHARY(M9430098510@GMAIL.COM)(9430098510)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAJAFGARH-558/2021) CRL.M.C. 3425/2022 FILED BY MAYANK CHOUDHARY (DISPOSED ON : 2022-07-27) P.S.-FIR NO. :(NAJAFGARH-558/2021)
18	CRL.M.C.-6066/2022 CRL.M.A. 23801/2022	AMIT KUMAR SHARMA V/s AXIS BANK LTD.	VISHAL BHATNAGAR, DEVENDER KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: VIKASH RATHAUR(VIKASHRATHAURDHC@GMAIL.COM)()(PETITIONER) VISHAL BHATNAGAR(VISHALBHATNAGARADV@GMAIL.COM)(9313674756)(PETITIONER) AMAN CHUGH(AMAN.CHUGH@AXISBANK.COM)()(RESPONDENT) DEVENDER KUMAR SINGH(DEVENDRA_KSINGH@YAHOO.COM)(9868338676)(RESPONDENT)		
19	CRL.REV.P.-486/2017 CRL.M.A. 10832/2017	STATE V/s YOGESH VERMA @ RINKU	ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAGAR PUR-17/2013) BAIL APPLN. 1252/2014 FILED BY SATYAPAL SINGH (DISPOSED ON : 2014-05-29) BAIL APPLN. 778/2014 FILED BY SATYAPAL SINGH (DISPOSED ON : 2014-04-16) BAIL APPLN. 2418/2014 FILED BY SATYA PAL SINGH (DISPOSED ON : 2014-12-22) CRL.A. 1002/2015 FILED BY KUNWAR NEERAJ (DISPOSED ON : 2018-03-22) CRL.A. 943/2015 FILED BY SATYAPAL SINGH (DISPOSED ON : 2018-03-22) CRL.L.P. 73/2016 FILED BY STATE (DISPOSED ON : 2016-11-09) P.S.-FIR NO. :(SAGAR PUR-17/2013)
20	CRL.REV.P.-775/2017	PRABHU LAL MEENA V/s STATE GOVT OF NCT OF DELHI	NAGENDRA KASANA, VISHAL RAJ SEHIJPAL	
		OTHER DETAILS OF ADVOCATES: VISHAL RAJ SEHIJPAL(VISHALSEHIJPAL@GMAIL.COM)(9999229678)(PETITIONER)		P.S.-FIR NO. :(SANGAM VIHAR-764/2007)

21	CRL.REV.P.-128/2024	SANJAY RATHORE V/s STATE (GOVT OF NCT, DELHI) AND ANR.	ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SANJU GUPTA (SHARVAYALEGAL@GMAIL.COM)(9891751782)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FARASH BAZAR-885/2015)
22	CRL.REV.P.-300/2024 CRL.M.A. 6917/2024 CRL.M.A. 21321/2024	VIJAY SINGH V/s SHIVANI	IMON BHATTACHARYA, VIPIN V, VIPIN V	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR(ADVOCATE.ANUJ@CONSULTANT.COM)(7503380065)(PETITIONER) VIPIN PILLAI(1980@GMAIL.COM)(9213528073)(PETITIONER) VIPIN V(1980ADV@GMAIL.COM)(9213528073)(RESPONDENT)		
23	CRL.REV.P.-437/2024 CRL.M.A. 10017/2024	SANDEEP SINGH V/s STATE OF NCT OF DELHI & ORS.	SINGHANIA & PARTNERS LLP	
		OTHER DETAILS OF ADVOCATES: YAMANDEEP KUMAR (YAMAN@SINGHANIA.IN)(9911885055)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-66/2008) W.P.(CRL) 643/2009 FILED BY ANIL KUAMR BANSAL (DISPOSED ON : 2009-05-18) BAIL APPLN. 1934/2009 FILED BY KISHAN LAL BANSAL & ORS. (DISPOSED ON : 2010-01-27) W.P.(CRL) 3482/2016 FILED BY KISHAN LAL BANSAL & ORS (DISPOSED ON : 2017-02-10) P.S.-FIR NO. :(ANAND VIHAR-66/2008)
24	CRL.REV.P.-603/2024	VINDHYAWASINI KESHARI V/s THE STATE OF NCT OF DELHI AND ORS	SANJAY KUMAR, GAURAV MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (SANJAYKMAGICAL@YAHOO.COM)(9911303702)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV MALHOTRA(MALHOTRA_GAURAV1976@YAHOO.CO.IN)(9999797229)(RESPONDENT)		
25	CRL.REV.P.-607/2024 CRL.M.A. 13866/2024	KIVESH GARG V/s VARSHA RANI AND ANR	ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR()(9810680082)(PETITIONER)		
26	CRL.REV.P.-921/2024 CRL.M.A. 21057/2024	VIJAY KUMAR GUPTA V/s STATE NCT OF DELHI	RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: RADHIKA ARORA(ARORALAWOFFICE@ALO.NET.IN)(9811414440)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-179/2010) BAIL APPLN. 930/2010 FILED BY RAM KUMAR GUPTA & ORS (DISPOSED ON : 2010-06-03) BAIL APPLN. 928/2010 FILED BY VIJAY GUPTA (DISPOSED ON : 2010-06-03) P.S.-FIR NO. :(MODEL TOWN-179/2010)
27	CRL.REV.P.-1084/2024	LAVEENA KHATTAR V/s STATE NCT OF DELHI & ORS.	PRIYA MEHRA PURI	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.REV.P.-1120/2024 CRL.M.A. 27240/2024	RIDALIN NONGBET V/s STATE NCT OF DELHI	PRANG NEWMAI	
		OTHER DETAILS OF ADVOCATES: PRANG NEWMAI(PRANGNEWAMI@GMAIL.COM)(8527528017)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-314/2021)
FOR DIRECTION ON OFFICE NOTE				
29	W.P.(CRL)-833/2011(Disposed off case)	KALWATI DEVI V/s GOVT OF NCT OF DELHI & ORS	RAJ BALAM SHARMA	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
30	CRL.REV.P.-635/2024	JASBIR SINGH V/s STATE NCT OF DELHI AND ANR	RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVINDRA NARAYAN (RAVINDRANANRAYAN1964@GMAIL.COM)(7982950755)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.
.

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	MAC.APP.-1025/2015 CM APPL. 4755/2017 CM APPL. 25601/2017 WITH MAC.APP. 244/2016	BHARTI AXA GENERAL INSURANCE COMPANY LTD V/s POOJA DEVI & ORS	NAVNEET KUMAR, S K VASHISTHA, CANCELLED FILED IN 1028/2015, MOHAMMED SHAMIKH, SARIKA JETLEY KOCHAR	
		OTHER DETAILS OF ADVOCATES:		
2	MAC.APP.-244/2016 CM APPL. 10264/2016 CM APPL. 196/2019	POOJA DEVI & ORS. V/s SATYABHAN UPADHYAYA & ORS. (BHARTI AXA GENERAL INSURANCE CO LTD)	S K VASHISTHA, MOHAMMED SHAMIKH, SARIKA JETLEY KOCHAR	
		OTHER DETAILS OF ADVOCATES: S K VASHISTHA()(9811685334)(PETITIONER)		
3	MAC.APP.-608/2016	HDFC GENERAL INSURANCE CO LTD V/s FAKIR CHAND & ORS	RAJEEV M ROY	
		OTHER DETAILS OF ADVOCATES:		
4	MAC.APP.-144/2017 CM APPL. 6051/2017	THE ORIENTAL INSURANCE CO LTD V/s RAM CHARAN & ORS	PANKAJ SETH, PARMINDER SINGH GOINDI, UMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: UMESH KUMAR(UMESHKUMAR177121@GMAIL.COM)(9654909310)(PETITIONER)		

5	MAC.APP.-913/2017 WITH MAC.APP. 743/2018	THE ORIENTAL INSURANCE CO LTD V/s BIMLA &ORS	S P JAIN, O P MANNIE, TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES: TARKESHWAR NATH (TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER)		
6	MAC.APP.-743/2018	SMT BIMLA & ORS V/s ORIENTAL INSURANCE COMPANY LTD & ORS	O P MANNIE, TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES: TARKESHWAR NATH (TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(RESPONDENT)		
7	CM APPL. 62699/2024 REVIEW PET. 396/2024 In MAC.APP.- 1001/2017(Disposed off case)	DAVINDER SINGH CHAUHAN V/s SHIVANI KUMAR RAWAT & ORS	SAILESH GUPTA, VANDANA TANEJA	
		OTHER DETAILS OF ADVOCATES: VANDANA KAHLON()(9868576800)(PETITIONER) R()(9718884337)(RESPONDENT)		
8	C.R.P.-206/2018	ROHIT DUGGAL V/s SONIA PASRICHA	PRIMUS LAW	
		OTHER DETAILS OF ADVOCATES: PRIMUS LAW()(9818223896)(PETITIONER)		
9	MAC.APP.-771/2018 CM APPL. 35233/2018	ORIENTAL INSURANCE CO LTD V/s RAJESH & ORS	KISHORE RAWAT, V K GOEL, TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES: KISHORE RAWAT()(9810009567)(PETITIONER) TARKESHWAR NATH (TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER) TARKESHWAR NATH (TARKESHWARNATH@REDIFFMAIL.COM)(9810162373)(PETITIONER)		
10	MAC.APP.-867/2018	ASHOK KUMAR & ANR V/s NATIONAL INSURANCE CO LTD & ORS	VINOD SHARMA, SEEMA GULATI, ARCHNA GAUR	
		OTHER DETAILS OF ADVOCATES: VINOD SHARMA()(9811514149)(PETITIONER) ARCHNA GAUR(ARCHNAGOUR@GMAIL.COM)(9810082539)(RESPONDENT)		
11	MAC.APP.-869/2018 CM APPL. 40237/2018 CM APPL. 53278/2018 CM APPL. 6624/2020	THE NEW INDIA ASSURANCE CO LTD V/s MONU @ ANKUR & ORS	NEERJA SACHEDEVA, PINKI TALUKADAR, PINKI TALUKDAR, S N PARASHAR, RISHABH GULATI, RAJSEKHAR KISKU, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: NEERJA SACHEDEVA()(9810835738)(PETITIONER) PINKI TALUKADAR()(9811452556)(RESPONDENT) PINKI TALUKDAR()(9811452556)(RESPONDENT) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
12	C.R.P.-5/2019 CM APPL. 1116/2019	TATA POWER DELHI DISTRIBUTION LTD V/s HINDUSTAN VEGETABLE OILS CORPORATION LTD	J SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J SAGAR ASSOCIATES()(9818644755)(PETITIONER)		
13	MAC.APP.-145/2019 CM APPL. 3537/2019 CM APPL. 41906/2024	MANJU SINGH V/s NAIM KHAN & ORS (HDFC ERGO GEN INSURANCE CO LTD)	S N PARASHAR, SOMNATH PARASHAR, NEERJA SACHDEVA, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR()(9811185863)(PETITIONER) S.N. PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) NEERJA SACHDEVA(NEERJASACHDEVA@GMAIL.COM)(9810835738)(RESPONDENT) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(PETITIONER)		
14	MAC.APP.-766/2019	DEEPA GOGIA & ORS V/s ANIL KUMAR & ORS (RELIANCE GENERAL INSURANCE CO LTD)(TATA AIG GENERAL INSURANCE CO. LTD)	NAVNEET GOYAL, RAJ KUMAR, SUMAN BAGGA, RAJEEV MAHESHWARANAND ROY	
		OTHER DETAILS OF ADVOCATES: NAVNEET GOYAL()(9811224831)(PETITIONER) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT) RAJEEV MAHESHWARANAND ROY(RAJEEVMROY@GMAIL.COM)(9811181935)(RESPONDENT)		
15	W.P.(C)-4881/2019 CM APPL. 21688/2019	ASSOCIATION FOR VOLUNTARY ACTION / BACHPAN BACHO ANDOLAN V/s BHAGWAN SINGH & ANR	ASHOK KASHYAP	
		OTHER DETAILS OF ADVOCATES: ASHOK KASHYAP()(9810158581)(PETITIONER)		

16	W.P.(C)-10051/2019 CM APPL. 41582/2019	RURAL MEDICARE CENTRE V/s ARUN SUNANDI THROUGH ALL INDIA LABOUR TRADE UNION	DHIR AND DHIR ASSOC, MOHD. AKRAMUR RAHMAN	
		OTHER DETAILS OF ADVOCATES: DHIR AND DHIR ASSOC()(9899804888)(PETITIONER)		
17	W.P.(C)-12618/2019 CM APPL. 51584/2019	PUNEET BUDHIRAJA V/s SANTOSH SINGH	SUNJAY SHARMA, MALLIKA PARMAR	
		OTHER DETAILS OF ADVOCATES: SUNJAY SHARMA()(9818268162)(PETITIONER) MALLIKA PARMAR(MALLIKA.PARMAR@YAHOO.COM)(9971428439)(PETITIONER)		
18	MAC.APP.-134/2020 CM APPL. 8809/2020	HDFC ERGO GENERAL INSURANCE CO LTD V/s RAKESH & ORS	A K SONI, UMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: A K SONI()(9811404055)(PETITIONER) UMESH KUMAR(UMESHKUMAR177121@GMAIL.COM)(9654909310)(PETITIONER)		
19	CM APPL. 10553/2025 In W.P.(C)-2467/2020	NORTH DELHI MUNICIPAL CORPORATION V/s SH. RAJ PAL AND ORS.	GAURANG KANTH, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
20	LA.APP.-93/2021 CM APPL. 37683/2021 CM APPL. 37684/2021	UNION OF INDIA V/s LAXMAN PUBLIC SCHOOL & ANR.	SANJAY KUMAR PATHAK	Listing Remarks: AT 4:15PM , PART HEARD
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) FIRE BRIGADE LANE(SVKUTEDMRC@GMAIL.COM)(7503326343)(RESPONDENT) LAXMAN PUBLIC SCHOOL(GENERAL@LAXMANPUBLICSCHOOL.COM)(26963240)(RESPONDENT)		
21	MAC.APP.-67/2021 CM APPL. 4439/2021 CM APPL. 44953/2023	ORIENTAL INSURANCE COMPANY LIMITED V/s KAMRUDDIN & ORS.	ABHISHEK KUMAR, ABHISHEK KUMAR, SHAVANA BEGUM, SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ABHISHEKGOLALAWOFFICE@GMAIL.COM)(9958789900)(PETITIONER) SMALIK(SMALIK2051@GMAIL.COM)()(RESPONDENT) SALIM MALIK(SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) RS RAWAT (RS.RAWAT@ORIENTALINSURANCE.CO.IN)()(RESPONDENT) SHAVANA BEGUM(SHAVANABEGUM1@GMAIL.COM)(9540018184)(RESPONDENT) SHAVANA BEGUM(SHAVANABEGUM1@GMAIL.COM)(9540018184)(RESPONDENT)		
22	W.P.(C)-13600/2021 CM APPL. 42939/2021	THE EXECUTIVE ENGINEER CENTRAL PUBLIC WORKS DEPARTMENT V/s OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (KOTWALI) GOVT. OF NCT OF DELHI AND ORS	NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDDIRAMAN@GMAIL.COM)(9555672532)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANDEEP (MANDEEPGUJRAL.IP@GMAIL.COM)()(RESPONDENT) REGIONAL LABOUR COMMISSION(RLCNOIDA-MOLE@GOV.IN)()(RESPONDENT) SANJEEV(SANJEEVNAGPAL2014@GMAIL.COM)()(RESPONDENT)		
23	C.R.P.-9/2022 CM APPL. 5673/2022 CM APPL. 44547/2022 WITH C.R.P. 10/2022 RFA 192/2022 RFA 306/2022	SUKHDEV TIWARI V/s SATYA PRAKASH KANSAL	SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES: SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) S P KANSAL()(9911706767)(RESPONDENT) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) UJJWAL(UJJWALKJHA7@GMAI.COM)()(RESPONDENT)		
24	C.R.P.-10/2022 CM APPL. 5675/2022 CM APPL. 44569/2022	RAJ KUMAR TIWARI HUF V/s SATYA PRAKASH KANSAL	SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES: SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) S P KANSAL()(9911706767)(RESPONDENT) SUNIL DUTT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) UJJWAL K JHA(UJJWALKJHA7@GMAIL.COM)()(RESPONDENT) UJJWAL(UJJWALKJHA7@GMAI.COM)()(RESPONDENT) RBHATIA(RBHATIA_ADOVCATE@YAHOO.CO.IN)()(RESPONDENT)		
25	RFA-192/2022	SATYA PRAKASH KANSAL SOLE PROP OF M/S	UJJWAL K JHA	

	WITH C.R.P. 9/2022 C.R.P. 10/2022 RFA 306/2022	NEW V. K. ELECTRICALS V/s RAJ KUMAR TIWARI		
		OTHER DETAILS OF ADVOCATES: SATYA PRAKASH()(9911706767)(PETITIONER) UJJWAL K JHA, B P AGARWAL(UJJWALKJHA7@GMAIL.COM)(9873345786)(PETITIONER)		
26	RFA-306/2022 WITH C.R.P. 9/2022 C.R.P. 10/2022	VINOD KUMAR KANSAL SOLE PROP OF M/S SHREE KRISHNA JEWELLERS V/s HARSHIT TIWARI	BHAGWAT PRASAD AGARWAL	
		OTHER DETAILS OF ADVOCATES: VINOD KUMAR KANSAL()(9810035314)(PETITIONER) UJJWAL K JHA, B P AGARWAL(UJJWALKJHA7@GMAIL.COM)(9873345786)(PETITIONER)		
27	MAC.APP.-302/2022	JAG MOHAN V/s AJEET SINGH AND ANR & ANR.	JATIN TEOTIA	
		OTHER DETAILS OF ADVOCATES: JATIN TEOTIA(ADVJATINTEOTIA@GMAIL.COM)(9717906181)(PETITIONER) JATIN TEOTIA(ADVJATINTEOTIA@GMAIL.COM)(9717906181)(PETITIONER) THE ORIENTAL INSURANCE COMPANY LTD(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT) AJEET(AJEET_KUMAR@GMAIL.COM)()(RESPONDENT) AJEET(AJEET_KUMAR@GMAIL.COM)()(RESPONDENT) THE ORIENTAL(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT)		
28	MAC.APP.-383/2022	SANJU CHAUDHARY & ORS. V/s JITENDER KUMAR & ORS.	SHEKHAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)(9999745011)(PETITIONER) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT)		
29	W.P.(C)-914/2022 CM APPL. 2580/2022 CM APPL. 25434/2022 WITH W.P.(C) 915/2022 W.P.(C) 1275/2022 W.P.(C) 1276/2022	SHAURYA ENTERPRISES V/s OM PRAKASH	KRISHNA DEV PANDEY, ANKIT DWIVEDI, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: K D PANDEY()(9810368562)(PETITIONER) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) KRISHNA (KRISHNADEVBHU@GMAIL.COM)()(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(RESPONDENT)		
30	W.P.(C)-1275/2022 CM APPL. 3731/2022 CM APPL. 23830/2022	SHAURYA ENTERPRISES V/s SH. JAIPAL	KRISHNA DEV PANDEY, ANKIT DWIVEDI, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: K D PANDEY()(9810368562)(PETITIONER) P.N. DWIVEDI()(9810426475)(PETITIONER) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(RESPONDENT)		
31	W.P.(C)-1276/2022 CM APPL. 3733/2022 CM APPL. 25262/2022	SHAURYA ENTERPRISES V/s SH. SUNDER SINGH RANA	KRISHNA DEV PANDEY, ANKIT DWIVEDI, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: K D PANDEY()(9810358562)(PETITIONER) WORKMAN SUNDER SINGH()(8595093529)(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWVEDI@GMAIL.COM)(9871383435)(PETITIONER) KRISHNA DEVBHU(KRISHNADEVBHU@GMAIL.COM)()(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(RESPONDENT)		
32	W.P.(C)-915/2022 CM APPL. 2582/2022 CM APPL. 25345/2022	M/S SHAURAYA ENTERPRISES V/s DHARAMPAL SINGH	KRISHNA DEV PANDEY, ANKIT DWIVEDI, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: K D PANDEY(KRISHNADEVBHU@GMAIL.COM)(9810368562)(PETITIONER) K D PANDEY(KRISHNADEVBHU@GMAIL.COM)(9810368562)(PETITIONER) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) KRISHNA(KRISHNADEVBHU@GMAIL.COM)()(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(RESPONDENT)		
33	W.P.(C)-1690/2022 CM APPL. 4873/2022 CM APPL. 23836/2022	SHAURYA ENTERPRISES V/s BHEM SINGH	KRISHNA DEV PANDEY, ANKIT DWIVEDI, ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: K D PANDEY AND ASSOCIATES(KRISHNADEVBHU@GMAIL.COM)(9968614652)(PETITIONER) ANKIT DWIVEDI(ADVANKITDWVEDI@GMAIL.COM)(9871383435)(PETITIONER) KRISHNA DEVBHU(KRISHNADEVBHU@GMAIL.COM)()(RESPONDENT) ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(RESPONDENT)		
34	W.P.(C)-2617/2022 CM APPL. 7493/2022	EAST DELHI MUNICIPAL CORPORATION V/s DEPUTY CHIEF LABOR COMMISSIONER(CENTRAL) & ORS.	NAMRATA MUKIM	

		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM)(9899106515)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) RAJIV AGARWAL AND MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
35	W.P.(C)-2658/2022	KRISHNA KUMAR & ORS. V/s SOUTH DELHI MUNICIPAL CORPORATION	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL AND MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT)		
36	W.P.(C)-7435/2022	HARSH CHOPRA V/s M/S BANSAL IRON AND SHEET TRADERS AND ANR	VINAY KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: V.K. MISHRA(VKMISHRAADVOCATE@GMAIL.COM)(9810279054)(PETITIONER)		
37	W.P.(C)-8905/2022 CM APPL. 26764/2022	THE CHIEF ENGINEER (IRRIGATION AND FLOOD CONTROL DEPARTMENT) V/s DEVENDER SINGH	DHRUV ROHATGI, RICHA SHARMA	
		OTHER DETAILS OF ADVOCATES: DHRUV ROHATGI(DHRUV@ADAZLAW.COM)(9891558131)(PETITIONER) DEVENDER SINGH(UDAYVIRSINGHYADAV@GMAIL.COM)()(RESPONDENT) RICHA SHARMA(RICHAIPU.SHARMA@GMAIL.COM)(8826672716)(RESPONDENT)		
38	W.P.(C)-10448/2022	ATVIR SINGH V/s M/S SHARDA GRAPHIX	RAJESH BHATIA	
		OTHER DETAILS OF ADVOCATES: RAJESH BHATIA(RBHATIA_ADOVCATE@YAHOO.CO.IN)(9811331125)(PETITIONER) DINEHS KATHURIA(DINESHKATHURIA@SHARDAGARFIX.COM)()(RESPONDENT)		
39	W.P.(C)-17271/2022 CM APPL. 58444/2024	SAMUEL, THROUGH SYNDICATE BANK STAFF ASSOCIATION V/s THE GENERAL MANAGER, CANARA BANK	SUJEET KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: S K MISHRA (SKMISHRAADVOCATE@GMAIL.COM)(9873377910)(PETITIONER) S K MISHRA (SKMISHRALEGALASSOCIATES@GMAIL.COM)()(RESPONDENT) SK MISHRA LEGAL ASSOCIATES LLP(SKMISHRALEGALASSOCIATES@GMAIL.COM)(9873377910)(PETITIONER) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(0)(RESPONDENT)		
40	C.R.P.-89/2023 CM APPL. 16793/2023	VEDANTA BUTTONS V/s TULLIO GIUSI SRL (NOW KNOWN AS GAPI SERVICES SRL)	MANU SISHODIA	
		OTHER DETAILS OF ADVOCATES: MANU SISHODIA(MANUSISODIA77@GMAIL.COM)(9810019309)(PETITIONER) KANG AND ASSOCIATES(KANGANDASSOCIATES@GMAIL.COM)()(RESPONDENT)		
41	C.R.P.-296/2023 CM APPL. 54031/2023 WITH MAC.APP. 324/2023	RTW LOGISTICTS PVT LTD V/s SURINDER KUMAR KATHURIA & ORS.	JYOTI GOYAL	
		OTHER DETAILS OF ADVOCATES: JYOTI(ADV.GOYALJYOTI@GMAIL.COM)(8053370817)(PETITIONER) SATIJ(SATIJAANDASSOCIATES@GMAIL.COM)()(RESPONDENT)		
42	MAC.APP.-324/2023 CM APPL. 31827/2023	CHIRANTAN KHASTGIR INJURED V/s VINESH YADAV DRIVER & ORS.	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISFAHANI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT)		
43	MAC.APP.-143/2023 WITH MAC.APP. 144/2023	THE ORIENTAL INSURANCE COMPANY LTD V/s SMT JASWANTI AND ORS	JAI PRAKASH NARAYAN SHAHI	
		OTHER DETAILS OF ADVOCATES: J P N SHAHI & ASSOCIATES(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) JASWANT()(9718562382)(RESPONDENT)		
44	MAC.APP.-144/2023	THE ORIENTAL INSURANCE COMPANY LTD V/s SMT AFSANA AND ORS	JAI PRAKASH NARAYAN SHAHI, ANSAR AHMAD	
		OTHER DETAILS OF ADVOCATES: J P N SHAHI (ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) R()(9810660502)(RESPONDENT) ANSAR AHMAD(ANSARAHMAD7857@YAHOO.COM)(9990215410)(RESPONDENT)		

45	W.P.(C)-1273/2023 CM APPL. 4841/2023	VISHNU DUTT AND ORS V/s THE MANAGEMENT OF BENNETT COLEMAN AND CO LTD	KAWALPREET KAUR, RAAVI BIRBAL	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(RESPONDENT) RAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)()(RESPONDENT) CORPORATE SECRETARIAL(CORPORATE.SECRETARIAL@TIMESGROUP.COM)()(RESPONDENT) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(RESPONDENT) RAAVI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(RESPONDENT)		
46	W.P.(C)-2253/2023 WITH W.P.(C) 7314/2023 W.P.(C) 1177/2024	RAJESH SHARMA & ANR. V/s UNION OF INDIA & ANR.	SADAPURNA MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: SADAPURNA MUKHERJEE(SADAPURNA.MUKHERJEE@GMAIL.COM)()(PETITIONER) ROC. DELHI(ROC.DELHI@MCA.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) LALIT SISODIA(LALIT.SISODIA@MCA.GOV.IN)()(RESPONDENT)		
47	W.P.(C)-7314/2023 CM APPL. 28457/2023	RAJESH SHARMA & ANR. V/s UNION OF INDIA & ANR.	SADAPURNA MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: SADAPURNA MUKHERJEE(SADAPUMA.MUKHERJEE@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
48	W.P.(C)-1177/2024	AXIS ISPAT PRIVATE LIMITED V/s UNION OF INDIA & ANR.	SADAPURNA MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: SADAPURNA MUKHERJEE(SADAPURNA.MUKHERJEE@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SHIVALAKSHMI (SHIVALAKSHMI.CGSC@GMAIL.COM, ROCDELHI@GMAIL.COM)()(RESPONDENT)		
49	W.P.(C)-3102/2023 CM APPL. 12081/2023 WITH W.P.(C) 3279/2023 W.P.(C) 3280/2023	S M PRINTERS V/s SHRI RAKESH KUMAR & ANR.	SHUBHAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO AND ASSOCIATES(JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) SHRI RAKESH KUMAR()(9716669049)(RESPONDENT)		
50	W.P.(C)-3279/2023 CM APPL. 12764/2023	S M PRINTERS V/s SHRI CHANDER SHEKHAR ALIAS SUNNY AND ANR.	SHUBHAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO & ASSOCIATES(JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) RESPONDENT()(9716669049)(RESPONDENT) RESPONDENT()(8586950785)(RESPONDENT)		
51	W.P.(C)-3280/2023 CM APPL. 12765/2023 WITH W.P.(C) 3102/2022	M/S S M PRINTERS V/s MOHD NAZIR & ANR.	SHUBHAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: J C MAHINDRO & ASSOCIATES(JCMAHINDRO@GMAIL.COM)(9810138091)(PETITIONER) RESPONDENT()(8586950785)(RESPONDENT) RESPONDENT()(9716669049)(RESPONDENT) MOHD NAZIR()(9540562690)(RESPONDENT)		
52	W.P.(C)-7026/2023 CM APPL. 27356/2023	THE MANAGEMENT OF MUNICIPAL CORPORATION OF DELHI V/s SH SUNNY	NAZIA PARVEEN, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR(NAAZANSAI81@GMAIL.COM)(9278693021)(PETITIONER) SURENDER BHARDWAJ(SURENDERBHARDWAJ@GMAIL.COM)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
53	W.P.(C)-15571/2023 CM APPL. 62353/2023 CM APPL. 10245/2024	MESSORS DELHI ADMINISTRATIVE DEVELOPOMENT DEPARTMENT V/s MAHIPAL SINGH AND ORS	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) ANUJ AGGARWAL AND SHUBHAM PUNDHIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)()(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)()(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT)		

54	C.R.P.-214/2024 CM APPL. 39888/2024 CM APPL. 39889/2024	SUCHIT PRASAD JAIN V/s NEERAJ PURI	SHAMBHOO PRASAD PAUL, PRASHANT PARIHAR, PRAVEEN SWARUP	
		OTHER DETAILS OF ADVOCATES: A P MOHANTY & S P PAUL(SPPAULADVOCATE@YAHOO.IN)(0)(PETITIONER) NEERAJ (NEERAJPURI162@YAHOO.IN)(0)(RESPONDENT) PRASHANT PARIHAR(ADVPRASHANT.PARIHAR09@GMAIL.COM)(9971307856)(PETITIONER) PRASHANT PARIHAR(ADVPRASHANT.PARIHAR09@GMAIL.COM)(9971307856)(RESPONDENT) PRAVEEN SWARUP(SWARUPPRAVEEN@GMAIL.COM)(9818289938)(PETITIONER)		
55	MAC.APP.-375/2024 CM APPL. 41680/2024 CM APPL. 57627/2024 CM APPL. 57628/2024	RELIANCE GENERAL INSURANCE CO. LTD V/s SMT KUSUM AND ORS	SHASHANK MANISH, VIPIN CHANDER BHARTI	
		OTHER DETAILS OF ADVOCATES: SHASHANK MANISH, NIDHI(SHASHANKMANISH@GMAIL.COM)(9013703044)(PETITIONER) VIPIN(VIPIN_CHANDER10@REDIFFMAIL.COM)(0)(RESPONDENT) SHASHANK MANISH(SHASHANKMANISH@GMAIL.COM)(0)(PETITIONER) RAJENDER GULATI , VIPIN CHANDER(VIPIN_CHANDER10@REDIFFMAIL.COM)(9650587450)(RESPONDENT)		
56	MAC.APP.-389/2024 CM APPL. 42938/2024 CM APPL. 20692/2025 (CROSS OBJ.) CM APPL. 20693/2025	THE CHAIRMAN, RSRTC V/s SUNIL WADHWA AND ORS	B.S. RAJESH AGRAJIT, SOMNATH PARASHAR, ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: B S RAJESH AGRAJIT(AGRAJIDLAWYER@GMAIL.COM)(9811568418)(PETITIONER) S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) AJIT(AGTAJITLAWYER@GMAIL.COM)(0)(RESPONDENT) ABHISHEK KUMAR(CHAUHAN1263@GMAIL.COM)(9555395353)(RESPONDENT)		
57	W.P.(C)-1588/2024	MUNICIPAL CORPORATION OF DELHI V/s FAKIR CHAND	SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)()(RESPONDENT)		
58	CM APPL. 19142/2024(CM For Restoration) In W.P.(C)-2235/2024(Disposed off case)	CITY LIFE LINE TRAVELS PVT LTD V/s REGIONAL PROVIDENT FUND COMMISSIONER	SUDHIR KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SK GUPTA(RAJKUMARGARG369@GMAIL.COM)()(PETITIONER) SIDDHARTH RO DELHI NORTH(MAIL@CHAMBERSOFSIDDHARTH.COM, RO.DELHI.NORTH@EPFINDIA.GOV.IN)()(RESPONDENT) ANIL, SKP(ANILCO040@GMAIL.COM, SKPFDELHI@GMAIL.COM)()(RESPONDENT) S.K. GUPTA(SKPFDELHI@GMAIL.COM)(9108077907)(PETITIONER) ANIL, RO DELHI NORTH, SIDDHARTH(ANILCO040@GMAIL.COM, RO.DELHI.NORTH@EPFINDIA.GOV.IN, MAIL@CHAMBERSOFSIDDHARTH.CO)()(RESPONDENT)		
59	W.P.(C)-4732/2024	MANISH CHADHA V/s GOVT OF NCT OF DELHI THROUGH ITS AUTHORITY UNDER THE DELHI SHOPS AND ESTABLISHMENT ACT 1954 AND ORS	MAMTA SARNA	
		OTHER DETAILS OF ADVOCATES: MAMTA SARNA AND SUMIT SARNA(SUMITSARNA@GMAIL.COM)(9650941688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) LAB DL CWD DELHI(LABDLCWD.DELHI@GMAIL.COM)()(RESPONDENT)		
60	W.P.(C)-4758/2024	MANISH CHADDHA V/s GOVT OF NCT OF DELHI & ORS.	MAMTA SARNA	
		OTHER DETAILS OF ADVOCATES: MAMTA SARNA AND SUMIT SARNA(SUMITSARNA@GMAIL.COM)(9650941688)(PETITIONER) LAB DL CWD DELHI(LABDLCS.DELHI@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
61	W.P.(C)-12999/2024 CM APPL. 54134/2024	M/S SAI GM V/s SH. GAJENDRA SINGH	ABHIK	
		OTHER DETAILS OF ADVOCATES: ABHIK MISHRA()(9891329382)(PETITIONER) GAJENDRA SINGH()(9899179429)(RESPONDENT)		
62	C.R.P.-45/2025 CM APPL. 7706/2025	ARUN KUMAR GUPTA V/s KRISHAN KUMAR	UMANG VERMA	

		OTHER DETAILS OF ADVOCATES: **NEHA GUTPA(NEHHAGUPTA06@GMAIL.COM)(9873574763)(PETITIONER)** **SANDEEP (SANDEEPSINGH561@GMAIL.COM)(0)(RESPONDENT)**		
63	**C.R.P.-56/2025** **CM APPL. 9907/2025** **CM APPL. 9909/2025**	**VANDANA SODHI** **V/s RAAJIV YADUVANSHI**	**VIVEK KUMAR NASA**	
		OTHER DETAILS OF ADVOCATES:		
64	**MAC.APP.-104/2025** **CM APPL. 7042/2025** **CM APPL. 7043/2025**	**RAJBIR SINGH** **V/s SHARIQ PARVEZ & ANR.**	**VARUN SARIN**	
		OTHER DETAILS OF ADVOCATES: **VARUN SARIN(VARUN.SARIN@SARINPARTNERS.COM)(9910160045)(PETITIONER)** **ASHWANI KUMAR(ASHWANIKUMARSONI@GMAIL.COM)(0)(RESPONDENT)**		
65	**W.P.(C)-3066/2025**	**MUNICIPAL EMPLOYEES UNION REGD THROUGH GENERAL SECRETARY** **V/s SECRETARY CUM LABOUR COMMISSIONER LABOUR DEPARTMENT AND ANR**	**RAJIV AGARWAL**	
		OTHER DETAILS OF ADVOCATES: **RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)** **SANTOSH KUMAR TRIPATHI, LABDLCS(STANDINGCOUNSELGNCTD@GMAIL.COM, LABDLCS.DELHI@GMAIL.COM)(9868250806)(RESPONDENT)**		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	**CM APPL. 12351/2025** **In RFA-314/2007(Disposed off case)**	**VIJAY LAXMI CHADHA & ORS** **V/s USHA CHADHA & ORS**	**MR. RAJAN SABHARWAL, J M KALIA, MANOJ KUMAR GAHLAUT, S.K.GUPTA, J.C. MAHINDROO, SEEMA BHADAURIA, NILESH SAWHNEY, GP THEREJA, DS BEDI, ASHUTOSH KHAITAN**	
		OTHER DETAILS OF ADVOCATES: **J M KALIA (JMKALIAANDCOMPANY@GMAIL.COM)(9810325510)(PETITIONER)** **NILESH (NILESH.ADVOCATE@GMAIL.COM)()(RESPONDENT)** **DR. M K GAHLAUT()(9211324585)(PETITIONER)** **WITHOUT GENERATE ()()()** **ASHUTOSH KHAITAN(LITIGATION@KHAITANANDKHAITAN.COM)(9899548889)(PETITIONER)** **MANOJ KUMAR GAHLAUT(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER)**		
2	**CM APPL. 17968/2025** **In RFA-407/2007(Disposed off case)**	**FOUNDATION FOR APPLIED RESEARCH IN CANCER AND ORS** **V/s WINDORZ INDIA (P) LTD**	**S.N.GUPTA, EKLAVYA BAHL, SANJIV BAHL, VIKAS BHADAVARIYA, ANKUR GARG**	
		OTHER DETAILS OF ADVOCATES:		
3	**W.P.(C)-4207/2025**	**NITIN BAKOLIA** **V/s SPECIAL TASK FORCE, DDA AND ORS**	**PRATIMA RAVI**	
		OTHER DETAILS OF ADVOCATES: **YOGESH SHARMA/ PRATIMA RAVI/ YUGANT PARIHAR/ YOGESHWER SINGH(SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(PETITIONER)** **DDA, UNION OF INDIA, MCD(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(1123384193)(RESPONDENT)**		
AFTER NOTICE MISC. MATTERS				
4	**CM APPL. 8906/2023** **In RFA-187/2008**	**RAM KISHAN AGGAWAL & ANR.** **V/s AMINIA MUSLIM GIRLS SCHOOL REGD.**	**D.K. RUSTAGI, SALIM MUTAKIF, M. SALIM, RAJENDER DUTT, R.K. CHOUDHARY**	

		OTHER DETAILS OF ADVOCATES: **M AHMED (SALIM_ADV@HOTMAIL.COM)(9811195036)(RESPONDENT)**		
5	**RFA-35/2009**	**FCI** **V/s M/S MADAN LAL JAGGI & SONS**	**NAINA KEJRIWAL, EKTA CHOUDHARY**	
		OTHER DETAILS OF ADVOCATES: **EKTA CHOUDHARY(ADVOCATEEKTA1@GMAIL.COM)(9910376565)(PETITIONER)**		
6	**RFA-178/2009** **CM APPL. 7421/2009** **CM APPL. 14994/2009 (CROSS OBJ.)** **CM APPL. 75414/2024**	**DELHI TRANSCO LTD.** **V/s M/S HINDUSTAN VIDYUT PRODUCTS LTD. & ORS.**	**GAUR KANTH, HARSH LATA, NANDITA RAO, B MOHAN, PL GAUTAM, M. MOHAN, RASHMI CHOPRA & ASSOCIATES, MONU KUMAR**	
		OTHER DETAILS OF ADVOCATES: **MONU KUMAR(MONUKUMARADVOCATE@GMAIL.COM)(8178235953)(PETITIONER)**		
7	**CM APPL. 16015/2025** **In RFA-438/2009(Disposed off case)**	**BHASIN PORTTERIES & ANOTHER** **V/s SHRI PARMODH**	**RAMAN GANDHI, SIDDHARTH BAMBHA, SIDHARTH BAMBHA, DEEPAK DEWAN**	
		OTHER DETAILS OF ADVOCATES: **DEEPAK DEWAN(DEEPAKDEWAN2@YAHOO.COM)(9810127778)(RESPONDENT)**		
8	**RFA-119/2010**	**KATARIA TRANSPORT SERVICE** **V/s RANJANA JAIN**	**ALY MIRZA**	
		OTHER DETAILS OF ADVOCATES:		
9	**RFA-121/2010**	**RAM DHAN MEHRA** **V/s NEERAJ KAPOOR & ORS**	**SATISH SANSI**	
		OTHER DETAILS OF ADVOCATES:		
10	**RFA-123/2010**	**OK ELECTRONICS AND ANR** **V/s CHIRAG ENTERPRISES**	**PROSENJEET BANERJEE**	
		OTHER DETAILS OF ADVOCATES:		
11	**RFA-126/2010**	**JASDEEP SINGH** **V/s GURPREEET SINGH**	**KK SHARMA, ARVIND K GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
12	**RFA-127/2010**	**JASDEEP SINGH** **V/s GURPREET SINGH**	**KK SHARMA, ARVIND KUMAR GUPTA**	
		OTHER DETAILS OF ADVOCATES:		
13	**RFA-221/2010**	**SL ARORA** **V/s UNION OF INDIA**	**PARVINDER CHAUHAN, ANSHUMAN SINHA, NITIN JAIN**	
		OTHER DETAILS OF ADVOCATES: **NITIN JAIN(ATTORNEYNITINJAIN@GMAIL.COM)(9716569056)(PETITIONER)**		
14	**RFA-481/2010**	**JSR OVERSEAS** **V/s ORIENTAL INSURANCE COM LTD & ANR**	**ARVIND DHINGRA, SN DALAL, SAZIDA BANO**	
		OTHER DETAILS OF ADVOCATES: **SAZIDA BANO(ADVSAZIKHAN23@GMAIL.COM)(9015627962)(PETITIONER)**		
15	**RFA-145/2011** **CM APPL. 14255/2019** **CM APPL. 54429/2022**	**DELHI POWER CO LTD** **V/s GS MATHUR & CO**	**BC PANDEY, MANISH KUMAR, SHIVA SANTANAM SWAMINADHAN, RAJIV NANDA, MANISH KUMAR VIKKEY**	
		OTHER DETAILS OF ADVOCATES: **MANISH KUMAR()(9968435537)(PETITIONER)** **BC PANDEY(BCPANDEY29@GMAIL.COM)()(RESPONDENT)** **S SANTANAM SWAMINADHAN (CLERK@G10.IN)(9810061495)(RESPONDENT)** **SHIVA SANTANAM SWAMINADHAN(DHC@G10.IN)(9810061495)(RESPONDENT)**		
16	**CM APPL. 71274/2024** **CM APPL. 1881/2025** **CM APPL. 1882/2025** **In RFA-73/2015**	**M/S MOVERS INTERNATIONAL PVT.LTD** **V/s GANESH INTERNATIONAL**	**RANJIT KHATRI, MAROOF AHMAD**	
		OTHER DETAILS OF ADVOCATES: **MAROOF AHMAD(MAROOFADVOCATE46@GMAIL.COM)(9899186420)(RESPONDENT)**		
17	**W.P.(C)-14264/2004**	**CHHATISGARH STATE ELECTRICITY** **V/s UOI & ORS.**	**SUPRANA SRIVASTAVA, ROHIT SINGH, ANIL NAG, ANIL KR SINHA, A DAS GUPTA, S.K.AGNIHOTRI, SAKESH KUMAR, APOORV KURUP, RAJ KUMAR MEHTA, KIRTIMAN SINGH**	**Listing Remarks:** **AT 02:30 PM**
		OTHER DETAILS OF ADVOCATES: **RAJ KUMAR MEHTA(RKMEHTAOFFICE@GMAIL.COM)(9810032876)(PETITIONER)** **KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9811700872)(RESPONDENT)**		
18	**W.P.(C)-294/2008** **WITH W.P.(C) 11486/2009**	**BSES RAJDHANI POWER LTD.** **V/s NATIONAL SMALL INDUSTRIES CORPORATION LTD.**	**NAVIN CHAWLA, SHOBHA, HARISH SHARMA**	
		OTHER DETAILS OF ADVOCATES:		

19	W.P.(C)-11486/2009	NATIONAL SMALL INDUSTRIES CORPORATION LTD. V/s BSES RAJDHANI POWER LTD.	SHOBHA, DIGVIJAY RAI, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
20	W.P.(C)-6416/2017 CM APPL. 26577/2017	MOHIT GOEL AND ORS V/s GOVT OF NCT OF DELHI AND ORS	RANA RANJIT SINGH, SUNIL GOEL	
		OTHER DETAILS OF ADVOCATES: SUNIL GOEL(SUNILGOEL71@GMAIL.COM)(9810215488)(PETITIONER)		
21	W.P.(C)-6105/2018 CM APPL. 23707/2018 WITH W.P.(C) 12465/2018 W.P.(C) 11919/2019 W.P.(C) 11949/2019 W.P.(C) 11353/2021 W.P.(C) 11354/2021	SOUTH DELHI MUNICIPAL CORPORATION V/s MRS. MEETA DHINGRA AND ANR.	MADHU TEWATIA, SONAM ANAND	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER) SONAM ANAND(OFFICE@ANANDANDASSOCIATES.CO.IN)(9871613910)(PETITIONER)		
22	W.P.(C)-12465/2018 CM APPL. 48379/2018 WITH W.P.(C) 11354/2021 W.P.(C) 11919/2019 W.P.(C) 11949/2019 W.P.(C) 11353/2021	SOUTH DELHI MUNICIPAL CORPORATION V/s MR. GAUTAM KHAITAN	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		
23	W.P.(C)-11919/2019 CM APPL. 48864/2019 WITH W.P.(C) 11949/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s ADARSH RANDHAWA	MADHU TEWATIA, MOHIT HUKUMCHAND KUMAR	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		
24	W.P.(C)-11949/2019 CM APPL. 48936/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s ASHOK KHANNA & ANR	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		
25	W.P.(C)-11353/2021 CM APPL. 34945/2021 WITH W.P.(C) 11354/2021 W.P.(C) 11949/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s GIRISH MOHAN GUPTA	KUNAL VAJANI, KUNAL VAJANI, RAJEEV VERMA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(PETITIONER) KUMAL VAJANI(KUNAL.VAJANI@BLACKROBECHAMBERS.LAW)(9167230010)(PETITIONER) G M GUPTA(GMGUPTA@GLOBALENGINEERS.CO.IN)()(RESPONDENT) AJAY (AJAYSWAMI63@GMAIL.COM)()(RESPONDENT) RAJEEV VERMA(PERFECTLAWYERS@GMAIL.COM)(9711129847)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
26	W.P.(C)-11354/2021 CM APPL. 34949/2021 WITH W.P.(C) 11353/2021	SOUTH DELHI MUNICIPAL CORPORATION V/s SHARDA GUPTA	KUNAL VAJANI, KUNAL VAJANI, RAJEEV VERMA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(PETITIONER) KUNAL VAJANI(KUNAL.VAJANI@BLACKROBECHAMBERS.LAW)(9167230010)(PETITIONER) G M GUPTA(GMGUPTA@GLOBALENGINEERS.CO.IN)()(RESPONDENT) RAJEEV VERMA(PERFECTLAWYERS@GMAIL.COM)(9711129847)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
27	W.P.(C)-12582/2019	KAATHPUTLI RESIDENTS WELFARE ASSOCIATION V/s UNION OF INDIA AND ORS.	RAJESH CHUGH, SAIYAD URUJ ABBAS, ANUPAM VARMA, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJESH CHUGH()(9810070898)(PETITIONER) SAIYAD URUJ ABBAS(ABBASJAFRI@REDIFFMAIL.COM)(9811220325)(PETITIONER) SAIYAD URUJ ABBAS(ABBASJAFRI@REDIFFMAIL.COM)(9811220325)(RESPONDENT) ANUPAM VARMA (KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER)		
28	W.P.(C)-2888/2020 CM APPL. 10051/2020 CM APPL. 66284/2024 CM APPL. 66285/2024	JAGDISH PRASAD & ANR V/s NORTH DELHI MUNICIPAL CORPORATION & ORS	ABHISHEK SHARMA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHARMA()(9899821415)(PETITIONER) S K BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(RESPONDENT) SUNIETA OJHA(OJHASUNIETA@GMAIL.COM)(0)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		

29	W.P.(C)-10447/2020 CM APPL. 33057/2020 WITH W.P.(C) 10470/2020	MEDICOVER HEALTHCARE PVT. LTD. V/s SOTH DELHI MUNICIPAL CORPORATION & ORS.	PETAL CHANDHOK, PETAL CHANDHOK, SHRUTI GOPAL IYER	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: MEDICOVER HEALTHCARE PVT. LTD. (MANMOHAN.SHARMA@MEDICOVERHEALTHCARE.COM)()(RESPONDENT) RITIWIKA NANDA AND PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN)(9654025754)(PETITIONER) RITWIKA NANDA, PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN)(9654025754)(PETITIONER) LUXUARY CONSUMER(AMANBHALLACHAMBERS@GMAIL.COM)()(PETITIONER) SOTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(PETITIONER) TEGH EXPORTS LIMITED LIABILITY PARTNERSHIP(AMANBHALLACHAMBERS@GMAIL.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION AND ORS(CLOSDMC@GMAIL.COM)()(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION AND ORS(CLOSDMC@GMAIL.COM)(9718098827)(RESPONDENT) TEGH EXPORT LIMITED LIABILITY PARTNERSHIP(AMANBHALLACHAMBERS@GMAIL.COM)()(RESPONDENT) AMAN BHALLA(AMANBHALLACHAMBERS@GMAIL.COM)()(RESPONDENT) SHRUTI GOPAL IYER(IYERSHRUTI.ILSLAW@GMAIL.COM)(8860729023)(PETITIONER)		
30	W.P.(C)-10470/2020 CM APPL. 33121/2020	TEGH EXPORT LIMITED LIABILITY PARTNERSHIP & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	AMAN BHALLA, AMAN BHALLA, SHRUTI GOPAL IYER	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AMAN BHALLA AND KIRAN KALRA AND AASTHA DHAWAN(AMANBHALLACHAMBERS@GMAIL.COM)(8826971251)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) MS PATEL CHANDOK(PETALCHANDHOK@TRUSTLEGAL.IN)(9654025754)(RESPONDENT) MANMOHAN SHARMA(MANMOHAN.SHARMA@MEDICOVERHEALTHCARE.COM)()(RESPONDENT) SHRUTI GOPAL IYER(IYERSHRUTI.ILSLAW@GMAIL.COM)(8860729023)(RESPONDENT)		
31	W.P.(C)-1000/2024 CM APPL. 4136/2024 CM APPL. 30349/2024 CM APPL. 10884/2025	SUNITA BHARDWAJ & ANR. V/s NEW DELHI MUNICIPAL COUNCIL & ORS.	ARUN KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: SNS LEGAL(CONNECT@SNSLEGAL.IN)(9312400295)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SNS LEGAL(CONNECT@SNSLEGAL.IN)(9312400295)(PETITIONER) JURIS(VOXJURISDELHI@GMAIL.COM)()(RESPONDENT) SNS LEGAL(CONNECT@SNSLEGAL.IN)(9312400295)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-1938/2024 WITH W.P.(C) 2100/2024 W.P.(C) 2103/2024 W.P.(C) 2174/2024 W.P.(C) 3365/2024 W.P.(C) 2136/2024	MAHARASHTRA VOLLEYBALL ASSOCIATION REPRESENTED BY ITS AUTHORISED SIGNATORY VIRAL SHAH V/s UNION OF INDIA & ORS.	DESHPANDE DHAVAL SUNIL, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: DHAVAL DESHPANDE(DHAVAL.DS@GMAIL.COM)(9999622549)(PETITIONER) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM, RETURNINGOFFICERVFI@GMAIL.COM)()(RESPONDENT) NILESH VISHNU JAGTAP(NIL7363@GMAIL.COM, BALASAHEB.VOLLEY@YAHOO.COM, IOA@OLYMPIC.IND.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
33	W.P.(C)-2100/2024 WITH W.P.(C) 2103/2024 W.P.(C) 2174/2024 W.P.(C) 3365/2024	MAHARASHTRA VOLLEYBALL ASSOCIATION V/s UNION OF INDIA & ORS.	DESHPANDE DHAVAL SUNIL, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: DHAVAL DESHPANDE(DHAVAL.DS@GMAIL.COM)(9999622549)(PETITIONER) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM, RETURNINGOFFICERVFI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) M D VIJAY (MDVIJAYDANGRE@GMAIL.COM , NIL7363@GMAIL.COM, BALASHEB.VOLLEY@YAHOO.COM)()(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
34	W.P.(C)-2103/2024 WITH W.P.(C) 2136/2024 W.P.(C) 2174/2024 W.P.(C) 3365/2024	MAHARASHTRA VOLLEYBALL ASSOCIATION V/s UNION OF INDIA & ORS.	DESHPANDE DHAVAL SUNIL, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: DHAVAL DESHPANDE(DHAVAL.DS@GMAIL.COM)(9999622549)(PETITIONER) VIJAY DANGRE(MDVIJAYDANGRE@GMAIL.COM)()(RESPONDENT)		

		JUSTICE P. KRISHNA BHAT(RETURNINGOFFICERVFI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) NILESH JAGTAP(NIL7363@GMAIL.COM)()(RESPONDENT) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM)()(RESPONDENT) INDIAN OLYMPIC ASSOCIATION(IAO@OLYMPIC.IND.IN)()(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
35	W.P.(C)-2136/2024 CM APPL. 8885/2024 CM APPL. 11223/2024 CM APPL. 14653/2024 CM APPL. 21623/2024 CM APPL. 4093/2025 CM APPL. 9627/2025	AMIR SINGH V/s UNION OF INDIA AND OTHERS	HEMANT PHALPHER, JAI ANANT DEHADRAI, ANIL SONI, ATHARVA LEGAL, RIPUDAMAN SINGH BHARDWAJ, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: HEMANT RAJ PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM)()(RESPONDENT) SIDDHANT SHARMA(OFFICE@DEHADRAI.IN)(9588276327)(PETITIONER) HEMANT , UNION OF INDIA, ADHOC(HEMNAT@PHALPHER.COM, UOIDHC@GMAIL.COM, ADHOC.COMMITTEE.VFI@GMAIL.COM)(1123384193)(RESPONDENT) SIDDHARTH SHARMA(OFFICE@DEHADRAI.IN)(9588276327)(PETITIONER) HEMANT, UNION OF INDIA, ADHOC COMMITTE(HEMANT@PHALPHER.COM, UOIDHC@GMAIL.COM, ADHOC.COMMITTEE.VFI@GMAIL.COM)()(RESPONDENT) PHALPHER(OFFICE@PHALPHER.COM)()(PETITIONER) PHALPHER(OFFICE@PHALPHER.COM)()(PETITIONER) PHALPHER(OFFICE@PHALPHER.COM)()(PETITIONER) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RIPU DAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
36	W.P.(C)-2174/2024 CM APPL. 9062/2024	SEBASTIAN GEORGE V/s UNION OF INDIA & ORS.	SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) VOLLEYBALL FEDERATION OF INDIA(VFI2005@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-3365/2024 CM APPL. 13847/2024	VOLLEYBALL ASSOCIATION OF UTTRANCHAL UTTARAKHAND VOLLEYBALL ASSOCIATION V/s UNION OF INDIA & ORS.	SUDHANSHU KAUSHESH, HEMANT PHALPHER	
		OTHER DETAILS OF ADVOCATES: PULKIT AGARWAL(PULKIT@JPLEGAL.IN)(9971001141)(PETITIONER) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM, RETURNINGOFFICERVFI@GMAIL.COM)()(RESPONDENT) UTTARANCHAL VOLLEYBALL ASSOCIATION(UTTARANCHALVOLLEYBALL@GMAIL.COM)(9410391411)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RETURNING OFFICER(RETURNINGOFFICERVFI@GMAIL.COM)()(RESPONDENT) HEMANT PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER)		
38	W.P.(C)-2744/2024 CM APPL. 11168/2024	SH RAJESHWAR NATH KAUL V/s GOVT OF NCT OF DELHI & ORS.	SHUBHAM GUPTA	
		OTHER DETAILS OF ADVOCATES: AMIT GUPTA AND ASSOCIATES(AMITG.ADVOCATE@GMAIL.COM)(9899474884)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) VIKRAM (VIKRAMGASGENSET@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-3530/2024 CM APPL. 14411/2024	BSES YAMUNA POWER LIMITED V/s MOHD. HASHIM	MANISH KUMAR SRIVASTAVA, ISHU GOEL	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SRIVASTAVA(MANISH@KDATTA.IN)(9811079853)(PETITIONER) MOHD HASHIM(NEERAJKU1980@GMAIL.COM)()(RESPONDENT) ISHU GOEL(ISHUGOEL0@GMAIL.COM)(7982214659)(RESPONDENT)		
40	W.P.(C)-3571/2024 CM APPL. 14543/2024	UMANG VAISH V/s NEW DELHI MUNICIPAL COUNCIL	GAURAV GUPTA	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
41	W.P.(C)-4598/2024 CM APPL. 18826/2024	KUSUM GUPTA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	KUNWAR PAL SINGH	

		OTHER DETAILS OF ADVOCATES: KUNWAR SINGH(KPSADVOCATES@GMAIL.COM)(9582088986)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
42	W.P.(C)-10111/2024 CM APPL. 41403/2024 CM APPL. 71797/2024	RAJENDER GUPTA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	DEEPAK AGARWAL, PRASHANT SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK AGARWAL(AGARWALNDROY@GMAIL.COM)(9650335116)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) VIKAS PAL(VIKASPAL32000@GMAIL.COM, AGARWALANDROY@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DEEPAK AGARWAL AND ASSOCIATES(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) VISHAL RAJ SEHIJPAL(VISHALSEHIJPAL@GMAIL.COM)(0)(RESPONDENT) PRASHANT SHARMA(SHARMA.PRASHANT071996@GMAIL.COM)(9650627509)(RESPONDENT)		
43	W.P.(C)-12661/2024 CM APPL. 52647/2024	BINDAPUR DDA FLATS RESIDENTS WELFARE ASSOCIATION REGD V/s UNION OF INDIA (UOI) MINISTRY OF JAL SHAKTI & ORS.	ANSHUMAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN UPADHYAY(ANSHUMAN.ANPARTNERS@GMAIL.COM)(9990908544)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANGEETA BHARTI, BIRAJ MAHAPATRA(SANGEETABHARTI@GMAIL.COM, BIRAJAMAHAPATRA@GMAIL.COM, AMITACHARYA1083@GMAIL.COM)(0)(RESPONDENT) .(SIDDARTHASHANKARRAY23@GMAIL.COM)(0)(RESPONDENT)		
44	W.P.(C)-12753/2024 CM APPL. 53111/2024 CM APPL. 2836/2025	SAVE INDIA FOUNDATION (REGD.) V/s MUNICIPAL CORPORATION OF DELHI, & ANR.	UMESH CHANDRA SHARMA, HARSHIT CHOPRA	
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA(LEGALHELPLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) SAVE INDIA FOUNDATION(JOINSIF@GMAIL.COM)(9868310740)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DHC PROSECUTION DELHI POLICE , UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UMESH SHARMA(LEGALHELPLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARSHIT CHOPRA(ADVHARSHITCHOPRA@GMAIL.COM)(9911543883)(RESPONDENT)		
45	W.P.(C)-2610/2025	MOHD ALI V/s MUNICIPAL CORPORATION OF DELHI AND ORS	ABUZAR	
		OTHER DETAILS OF ADVOCATES: MONIS KHAN(ABUZARKHAN5355@GMAIL.COM)(7081495355)(PETITIONER) MONIS KHAN(ABUZARKHAN5355@GMAIL.COM)(7081495355)(PETITIONER) MUKEET UR RAHEEM()(7291874747)(RESPONDENT) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MUKEET UR RAHEEM()(7291874747)(RESPONDENT)		
46	W.P.(C)-3256/2025	SARVAN KUMR SINGH V/s MUNICIPAL CORPORATION OF DELHI AND ORS	A.K. MISHRA	
		OTHER DETAILS OF ADVOCATES: A.K. MISHRA(ADVOCATE_AKMISHRA@YAHOO.COM)(9650732474)(PETITIONER) MCD, UOI(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) NARENDER PAL()(9311010090)(RESPONDENT)		
47	W.P.(C)-3274/2025 CM APPL. 15437/2025 CM APPL. 15438/2025	DAYA RAM V/s MUNICIPAL CORPORATION OF DELHI AND ORS	AJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: A.K.SINGH(AJAY_LEGALHELP@YAHOO.CO.IN)(9818192846)(PETITIONER) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

48	W.P.(C)-3484/2025	KAROL BAGH MOBILE MARKET TRADERS ASSOCIATION V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: GUPTA & ASSOCIATES(AYUSH@GUPTALEGAL.IN)(9818402326)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
49	W.P.(C)-572/2018 CM APPL. 2518/2018 WITH W.P.(C) 1423/2018 W.P.(C) 1459/2018 W.P.(C) 1460/2018 W.P.(C) 1461/2018 W.P.(C) 1467/2018 W.P.(C) 1502/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s ST. TULSI MEMORIAL EDUCATION SOCIETY (REGD)	MADHU TEWATIA, UDIT MANIKTALA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER) UDIT MANIKTALA(UDIT@MANIKTALAASSOCIATES.COM)(9999282180)(RESPONDENT)		
50	W.P.(C)-1459/2018 CM APPL. 6019/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s ST. TULSI MEMORIAL EDUCATION SOCIETY (REGD.)	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		
51	W.P.(C)-1460/2018 CM APPL. 6024/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s ST. TULSI MEMORIAL EDUCATION SOCIETY (REGD.)	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		
52	W.P.(C)-1461/2018 CM APPL. 6027/2018 WITH W.P.(C) 572/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s ST. TULSI MEMORIAL EDUCATION SOCIETY (REGD.)	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		
53	W.P.(C)-1467/2018 CM APPL. 6037/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s ST. TULSI MEMORIAL EDUCATION SOCIETY (REGD.)	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		
54	W.P.(C)-1502/2018 CM APPL. 6148/2018	SOUTH DELHI MUNICIPAL CORPORATION V/s ST. TULSI MEMORIAL EDUCATION SOCIETY (REGD.)	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA()(9810058835)(PETITIONER)		
FOR HEARING				
55	W.P.(C)-12941/2022	PREM PRAKASH SHARMA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHEETESH KHANNA, GANDHARV ANAND	
		OTHER DETAILS OF ADVOCATES: SHEETESH KHANNA()(9873834002)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GANDHARV ANAND(COCDIARY@CIRCLEOFCOUNSELS.COM)(7020589021)(PETITIONER)		
56	W.P.(C)-15216/2022 CM APPL. 47090/2022	GREEN PARK ASSOCIATION (REGD.) V/s MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE) & ORS.	MANSI SOOD, RAGHAV SHARMA, KSHITIZ RAO, DHRUV WADHWA	
		OTHER DETAILS OF ADVOCATES: MANSI SOOD(MANSI.SOOD9@GMAIL.COM)(9632745265)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAGHAV SHARMA(RAGHAV@SRCOLEGAL.IN)(8527066461)(PETITIONER) KSHITIZ RAO(KSHITIZRAOLAW@GMAIL.COM)(9711333131)(RESPONDENT) DHRUV WADHWA(DHRUVWADHWA.ADV@GMAIL.COM)(9953598454)(RESPONDENT)		
FOR DIRECTIONS(J)				
57	RFA-85/2014	CHANDRA KANTA MATTA V/s SMT LILY KHANNA	RAJEEV SAXENA, ROHAN AHUJA, MEGHA SAXENA	
		OTHER DETAILS OF ADVOCATES: MEGHA SAXENA(MEGHASAXENA.MS2010@GMAIL.COM)(9654777505)(PETITIONER)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-4129/2025 CM APPL. 19127/2025	ISHAN GUPTA V/s NATIONAL TESTING AGENCY	MD NAUSHAD ALAM	
		OTHER DETAILS OF ADVOCATES: NAUSHAD ALAM(NAUSHADALAMADV@GMAIL.COM)(9899743251)(PETITIONER) SANJAY KHANNA, VIKALP(ADVKHANNA2002@GMAIL.COM, VIKALPSP@YAHOO.CO.IN)(9899305640)(RESPONDENT)		
TOP OF THE BOARD				
2	CONT.CAS(C)-864/2017 WITH CONT.CAS(C) 515/2019 CONT.CAS(C) 936/2021	KAILASH NATH MISHRA & ORS V/s RENU SHARMA GOVT OF NCT OF DELHI & ANR	SHOBHANA TAKIAR	
		OTHER DETAILS OF ADVOCATES:		
3	CONT.CAS(C)-515/2019 WITH CONT.CAS(C) 936/2021	MEERA DEVI V/s SHURBIR SINGH & ANR	ZEHRA KHAN	
		OTHER DETAILS OF ADVOCATES: ZEHRA KHAN()(9958114482)(PETITIONER)		
4	CONT.CAS(C)-936/2021 CM APPL. 42858/2022 CM APPL. 45513/2022 CM APPL. 24379/2023	MATHURA PRASAD & ORS. V/s AJAY YADAV AND ORS	GAURI PURI, PARVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES: GAURI PURI & ABHINAV DUBEY(GAURI@GPURI.IN)(9899339554)(PETITIONER) DURGA SHANKER(SECYURBAN@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) B K MANDAL(SHIV.KUMAR1983@GOV.IN)()(RESPONDENT) AJAY YADAV(PARVINDERCHAUHAN1973@GMAIL.COM)(9540023020)(RESPONDENT) GAURI PURI(GAURI@GPURI.IN)(9899339554)(PETITIONER) VIKRANT(V.N.GOYAL@GMAIL.COM)()(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) DEPTT(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) DIRECTOR(DIRECTOR.LAW@NDMC.GOV.IN)()(RESPONDENT) ADITI (ADITI@GPURI.IN)(9899339554)(PETITIONER) GAURI PURI(GAURI@GPURI.IN)(9899339554)(PETITIONER) LAW(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) VIKRANT(V.N.GOYAL@GMAIL.COM)()(RESPONDENT) DIRECTOR(DIRECTOR.LAW@NDMC.GOV.IN)()(RESPONDENT) NDMC(DIRECTOR.LAW@NDMC.GOV.IN)()(RESPONDENT) SAKSHI(SAKSHIPOPLI@GMAIL.COM)()(RESPONDENT) PARVINDER CHAUAHN(PARVINDER CHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) VIKRANT GOYAL(V.N.GOYAL@GMAIL.COM)()(RESPONDENT) PARVINDER(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) SAKSHI POPLI(SAKSHIPOPLI@GMAIL.COM)()(RESPONDENT)		
5	CONT.CAS(C)-22/2020 CM APPL. 47581/2024	SURJIT SINGH & ORS V/s ISHWAR SINGH & ORS	J S MANN, JAI SINGH MANN, VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: J S MANN()(9873345834)(PETITIONER)		

		J S MANN (JCTRMANN@GMAIL.COM)(9873345634)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) RIPUDAMAN BHARDWAJ (RIPUDAMAN.BHARDWAJ@GMAIL.COM)(0)(RESPONDENT) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER)		
6	W.P.(C)-3664/2024 CM APPL. 15137/2024	RAKESH ARORA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ AND VIDUR MARWAH(RAJIVBAJAJLAW@GMAIL.COM, VIDURMARWAHLAW@GMAIL.COM)(9810806329)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) LAND AND BUILDING DEPARTMENT(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
7	W.P.(C)-3485/2025	AJAY KUMAR V/s UNIVERSITY OF DELHI & ANR.	MANOJ KUMAR, RASHMI SINGHANIA	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) RUPAL MOHINDER, DU(RUPALMOHINDER@GMAIL.COM, HEAD.DEAN@CIE.DU.AC.IN, REGISTRAR@DU.AC.IN)(0)(RESPONDENT) RASHMI SINGHANIA(RASHMISINGHANIA06@GMAIL.COM)(9810909611)(RESPONDENT)		
8	W.P.(C)-4244/2025 CM APPL. 19680/2025 CM APPL. 19681/2025	ARUN MITTAL & ANR. V/s PUNJAB NATIONAL BANK & ANR.	ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER) SKR LAW FIRMS , SK ROUT, NARMADA(SKRLAWFIRMS@GMAIL.COM, ADVSKROUT@YAHOO.COM, LIQUIDATOR.NARMADA@GMAIL.COM)(0)(RESPONDENT) HO RECOVERY PNB(HORECOVERY@PNB.CO.IN)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
9	W.P.(C)-4233/2025 CM APPL. 19516/2025	TAPAN KUMAR RAUTARAY V/s UNION OF INDIA & ORS.	AMIT GABA	
		OTHER DETAILS OF ADVOCATES: AMIT GABA(AMITGABA9973007@GMAIL.COM)(9910210786)(PETITIONER) UNION OF INDIA, KSP, SNG PARTNERS(UOIDHC@GMAIL.COM, COMPOLBCP@KSP.GOV.IN, SANJAY_GUPTA@SNGPARTNERS.IN)(1123384193)(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
10	CM APPL. 54158/2024 CM APPL. 54159/2024 In CONT.CAS(C)-843/2018(Disposed off case)	RAMBIR SINGH V/s VISHWESH CHAOBE & ANR	R K SHUKLA, ASHISH DUTTA, MANU DHAMA	
		OTHER DETAILS OF ADVOCATES: R K SHUKLA()(9811607101)(PETITIONER) ASHISH DUTTA (MAYANKNARESH1996@GMAIL.COM)(9811180280)(PETITIONER) GM(GM@NR.RAILNET.GOV.IN)(0)(RESPONDENT) MANU DHAMA(DHAMAMANU@GMAIL.COM)(8218733584)(PETITIONER)		
11	W.P.(C)-4048/2025 CM APPL. 18770/2025	KANACHUR INSTITUTE OF MEDICAL SCIENCES THROUGH ITS DEAN V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: KAUSHAL GAUTAM(OFFICEOFKAUSHALGAUTAM@GMAIL.COM)(9811101934)(PETITIONER) UOI, NMC(UOIDHC@GMAIL.COM, OFFICESINGHDEV@GMAIL.COM, DMEKARNATAKJA@YAHOO.COM, HFM@GOV.IN)(0)(RESPONDENT)		
12	W.P.(C)-4059/2025 CM APPL. 18899/2025 CM APPL. 18900/2025	UPENDER KISHAN SETH AND ORS V/s UNION OF INDIA AND ORS	DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: LEXANALYTICO(KARMVEER@LEXANALYTICO.COM, DILIP@LEXANALYTICO.COM)(9891396019)(PETITIONER) LEXANALYTIC(KARMVEER@LEXANALYTICO.COM, DILIP@LEXANALYTICO.COM)(9891396019)(PETITIONER) .(IRPSUPERTECH@KPMG.COM, NODALOFFICER@TRANSUNION.COM, HO@NHB.ORG.IN)(0)(RESPONDENT) .(GOVERNANCE@IIFL.COM, SECRETARIAL@LTFS.COM, INVESTORCARE@HDFC.COM)(0)(RESPONDENT) .(HAMELPARISHAR@REDIFFMAIL.COM, RAMESH@LEXORBIS.COM, IBSECRETARIAL@INDIABULLS.COM)(0)(RESPONDENT) HDFC(INVESTORCARE@HDFC.COM)(0)(RESPONDENT) UNION OF INDIA, RAMESH, HAMEL PARIHAR(UOIDHC@GMAIL.COM, RAMESH@LEXORBIS.COM, HAMELPARIHAR@REDIFFMAIL.COM)(1123384193)(RESPONDENT) IB SECRETARIAL, IIFL, LTFS(IBSECRETARIAL@INDIABULLS.COM, GOVERNANCE@IIFL.COM, SECRETARIAL@LTFS.COM)(0)(RESPONDENT) SUPERTECH, NODAL OFFICER, NHB(IRPSUPERTECH@KPMG.COM,		

		NODALOFFICER@TRANSUNION.COM, HO@NHB.ORG.IN)(0)(RESPONDENT) UNION OF INDIA AND ORS(HAMELPARIHAR@REDIFFMAIL.COM, MAIL@LEXORBIS.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
13	CONT.CAS(C)-583/2012	SOUTH DELHI MUNCIPAL CORPORATION V/s MANOJ AGGARWAL & ANR	KISHORE KUMAAR, GAUTAM BAJAJ	
		OTHER DETAILS OF ADVOCATES: GAUTAM BAJAJ(GAUTAMBAJAJ90@GMAIL.COM)(9818366747)(RESPONDENT)		
14	CONT.CAS(C)-211/2013 WITH CONT.CAS(C) 374/2013	ULTIMATE FLEXIPACK LTD. & ORS. V/s HANJER BIOTECH ENERGIES PRIVATE LIMITED & ORS.	A.K. NIJHAWAN & ARUN BHATTA, RAJEEV AGARWAL, AMAN VACHHER & ASHUTOSH DUBEY	
		OTHER DETAILS OF ADVOCATES:		
15	CONT.CAS(C)-374/2013	ULTIMATE FLEXIPACK LTD. & ORS. V/s AAMIR TOHID,HANJER BIOTECH ENERGIES PRIVATE LIMITED & ORS.	NIJHAWAN & ASSOCIATES, RAJEEV AGARWAL, AMAN VACHHER & ASHUTOSH DUBEY	
		OTHER DETAILS OF ADVOCATES:		
16	CONT.CAS(C)-89/2015	STEEL AUTHORITY OF INDIA (SAIL-ISP) V/s SWARN MITTER MONGA & ANR	MEENA CHAUDHARY	
		OTHER DETAILS OF ADVOCATES:		
17	CONT.CAS(C)-208/2015	RAJESH RAJAN JOSHI & ORS V/s MADHU SUDAN PRASAD & ANR	SUBHASH C JINDAL	
		OTHER DETAILS OF ADVOCATES:		
18	CONT.CAS(C)-812/2015	VIKRAM KUMAR V/s RAJENDER KUMAR & ANR	T P S KANG & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
19	CONT.CAS(C)-943/2015	INDIANNICA LEARNING PVT. LTD. V/s KAMAL JAGASIA	VSA LEGAL, J S LAMBA, SHANTAM GORAWARA	
		OTHER DETAILS OF ADVOCATES:		
20	CONT.CAS(C)-431/2016	SUNEEL KUMAR ATREYA & ORS V/s AQIL AHMED & ORS	SUNEEL K ATREYA (PET IN PERSON), RANJAN KUMAR	
		OTHER DETAILS OF ADVOCATES:		
21	CONT.CAS(C)-461/2017 CM APPL. 49299/2018 CM APPL. 42926/2019 CM APPL. 42927/2019	RAGHUNATH SINGH V/s A ANBARASU & ORS	PRADEEP KUMAR ARYA, YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER) PRADEEP KUMAR ARYA()(9810359511)(PETITIONER)		
22	CONT.CAS(C)-666/2017 CM APPL. 34988/2017	RAMESH GUPTA V/s RAMMURTI MAHAJAN &ORS	MEGHA JAIN, DIGVIJAY RAI	
		OTHER DETAILS OF ADVOCATES:		
23	CONT.CAS(C)-839/2017	COMMANDER (R) PRAVEEN SHARMA & ORS V/s ASHISH BHALLA & ORS	VIBHU TIWARI	
		OTHER DETAILS OF ADVOCATES:		
24	CONT.CAS(C)-327/2018	SUBHASH KAPOOR V/s MANPREET SINGH SETHI & ANR	RJAIV K NANDA, RAHUL VERMA, SHIV KHORANA, SAKSHI KAKKAR	
		OTHER DETAILS OF ADVOCATES: RJAIV K NANDA()(9810184094)(PETITIONER) SAKSHI KAKKAR(ADVOCATE.SAKSHI@GMAIL.COM)(9811116227)(PETITIONER)		
25	CONT.CAS(C)-659/2018 CM APPL. 64677/2024	RANI DAHIYA V/s ABHISHEK DEV & ANR	I S DAHIYA, INDER SINGH DAHIYA, NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: I S DAHIYA (ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) NAMIT SURI(NAMITSURI1990@GMAIL.COM)(9582410211)(RESPONDENT)		
26	CONT.CAS(C)-112/2019 CM APPL. 6756/2019 WITH CONT.CAS(C) 113/2019 CONT.CAS(C) 115/2019 CONT.CAS(C) 117/2019 CONT.CAS(C) 119/2019 CONT.CAS(C) 121/2019	ANUP SINGH NEGI V/s STATE OF RAJASTHAN & ANR	HARSH KUMAR, NEERAJ KUMAR, KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES:		

		HARSH KUMAR()(9958313389)(PETITIONER) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER) KAMAL MEHTA(KAMALNCO@GMAIL.COM)(9810249271)(PETITIONER)		
27	CONT.CAS(C)-113/2019 CM APPL. 6758/2019	VIRENDER SINGH RAWAT V/s STATE OF RAJASTHAN & ANR	HARSH KUMAR, NEERAJ KUMAR, KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR()(9958313389)(PETITIONER) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER) KAMAL MEHTA(KAMALNCO@GMAIL.COM)(9810249271)(PETITIONER)		
28	CONT.CAS(C)-115/2019 CM APPL. 6803/2019	RAMESH LAL V/s STATE OF RAJASTHAN & ANR	HARSH KUMAR, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR()(9958313389)(PETITIONER) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER)		
29	CONT.CAS(C)-117/2019 CM APPL. 6842/2019	HARISH CHANDRA V/s STATE OF RAJASTHAN & ANR	HARSH KUMAR, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR()(9958313389)(PETITIONER) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER)		
30	CONT.CAS(C)-119/2019 CM APPL. 6856/2019	KESHAV PATHAK V/s STATE OF RAJASTHAN & ANR	HARSH KUMAR, NEERAJ KUMAR, KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR()(9958313389)(PETITIONER) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER) KAMAL MEHTA(KAMALNCO@GMAIL.COM)(9810249271)(PETITIONER)		
31	CONT.CAS(C)-121/2019 CM APPL. 6902/2019	HARI RAM V/s STATE OF RAJESTHAN & ANR	HARSH KUMAR, NEERAJ KUMAR, KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR()(9958313389)(PETITIONER) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER) KAMAL MEHTA(KAMALNCO@GMAIL.COM)(9810249271)(PETITIONER)		
32	CONT.CAS(C)-346/2019	OKAYA POWER PVT LTD V/s RAVINDRA GOND ,PROPRIETOR OF MUELEX ELECTRO SYSTEM & ANR	S S RANA, ACHIN MITTAL, ACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: S S RANA()(9818202368)(PETITIONER) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(PETITIONER) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(PETITIONER)		
33	CONT.CAS(C)-576/2019 CM APPL. 29717/2019	DEVENDER V/s OM WATI @ OM VATI & ORS	JAYA TOMAR	
		OTHER DETAILS OF ADVOCATES: JAYA TOMAR()(9810522962)(PETITIONER)		
34	CM APPL. 11063/2025 In CONT.CAS(C)-699/2019	PUSHPA GUGLANI V/s AMIT GUGLANI	JOYDEEP MAZUMDAR, PRIYANKA GUPTA	
		OTHER DETAILS OF ADVOCATES: JOYDEEP MAZUMDAR()(962570013)(PETITIONER) PRIYANKA SINHA(PRIYANKA.GSINHA@GMAIL.COM)(9899363943)(PETITIONER) BABLUU(BABLUUKUMAR59@GMAIL.COM)(0)(RESPONDENT) PRABHASHAY(SAHAYK@GMAIL.COM)(0)(RESPONDENT) MS. PRIYANKA SINHA(PRIYANKA.GSINHA@GMAIL.COM)(9899263943)(RESPONDENT)		
35	CONT.CAS(C)-811/2019	TUSHAR KANT GUPTA V/s AJAY BANDHU CHANDOLA	DEBENDRA KUMAR SABAT	
		OTHER DETAILS OF ADVOCATES: DEBENDRA KUMAR SABAT()(9871241800)(PETITIONER)		
36	CONT.CAS(C)-337/2020	SNEHA DWIVEDI & ANR. V/s SATYA PRAKASH DWIVEDI	PRABHJIT JAUHAR, POOJA ARORA	
		OTHER DETAILS OF ADVOCATES: PRABHJIT(P-JAUHAR@AIRTELMAIL.IN)(9811139939)(PETITIONER) PRABHJIT JAUHAR(PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER) SATYAPR(SATYAPR2@GMAIL.COM)(9899089377)(RESPONDENT) POOJA ARORA(ADVOCATEARORAPOOJA@GMAIL.COM)(9716303446)(PETITIONER)		
37	CONT.CAS(C)-154/2021 CM APPL. 5756/2021	HAVELLS INDIA LIMITED V/s MR. PRASHANT SRIVASTAV, CHAIRMAN AND MANAGING DIRECTOR & ORS.	RIDHIE BAJAJ, RIDHIE BAJAJ	
		OTHER DETAILS OF ADVOCATES: HAVELLS INDIA LIMITED(PRACHI@ANANDANDANAND.COM, RIDHIE@ANANDANDANAND.COM,		

		MISHTHI@ANANDANDANAND.COM)(1204059300)(RESPONDENT) HAVELLS INDIA LIMITED(PRACHI@ANANDANDANAND.COM, RIDHIE@ANANDANDANAND.COM, MISHTHI@ANANDANDANAND.COM)(1204059300)(RESPONDENT) RIDHIEBAJAJ(RIDHIE@ANANDANDANAND.COM)(9958045858)(PETITIONER) PRACHI AGARWAL, RIDHIE BAJAJ(RIDHIE@ANANDANDANAND.COM)(1204059300)(PETITIONER) MR. PRASHANT SRIVASTAV, CHAIRMAN AND MANAGING DIRECTOR(ENQUIRY@NITYAELECTRICALS.COM, ENQUIRY@NECCABLE.COM)(1204057600)(PETITIONER) MS. NIDHI SRIVASTAVA, DIRECTOR(ENQUIRY@NITYAELECTRICALS.COM, ENQUIRY@NECCABLE.COM)(1204057600)(PETITIONER) NITYA ELECTROCONTROLS PRIVATE LIMITED, THROUGH ITS DIRECTORS(ENQUIRY@NITYAELECTRICALS.COM, ENQUIRY@NECCABLE.COM)(1204057600)(PETITIONER) MR. PRASHANT SRIVASTAV, CHAIRMAN AND MANAGING DIRECTOR(ENQUIRY@NITYAELECTRICALS.COM, ENQUIRY@NECCABLE.COM)(1204057600)(PETITIONER) MS. NIDHI SRIVASTAVA, DIRECTOR(ENQUIRY@NITYAELECTRICALS.COM, ENQUIRY@NECCABLE.COM)(1204057600)(PETITIONER) NITYA ELECTROCONTROLS PRIVATE LIMITED, THROUGH ITS DIRECTORS(ENQUIRY@NITYAELECTRICALS.COM, ENQUIRY@NECCABLE.COM)(1204057600)(PETITIONER) NITYA(ENQUIRY@NITYAELECTRICALS.COM)()(RESPONDENT)		
38	CM APPL. 19107/2022(CM For Restoration) In CONT.CAS(C)-314/2021(Disposed off case)	ISHWAR SINGH V/s THE STATE AND ORS	INDU BALA, SOUMYASHREE MISRA, PRAVEEN KUMAR, SUNDER	
		OTHER DETAILS OF ADVOCATES: INDU(ADVINDUARORA1980@GMAIL.COM)(9810504107)(PETITIONER) VIKAS SHARMA(ADVVIKASSHARMA1978@GMAIL.COM)(9810504107)(PETITIONER) SOLICTOR (SOLICTOR6@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SOLICITOR(SOLICITOR6@GMAIL.COM)()(RESPONDENT) SOUMYASHREE MISRA(SOUMYASHREE.MISRA@GMAIL.COM)(9818492242)(PETITIONER) PRAVEEN KUMAR(ADVPRAVEENGULIA@GMAIL.COM)(8950773995)(PETITIONER) SUNDER (IKSUNDERIK@GMAIL.COM)(9560704552)(PETITIONER)		
39	CONT.CAS(C)-1783/2023 WITH W.P.(C) 13793/2023 W.P.(C) 971/2024	SJA TECHNICAL CONSULANTS PVT LTD V/s CANARA BANK	ADITYA VARUN BHAT, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		
40	W.P.(C)-13793/2023 CM APPL. 54581/2023 CM APPL. 10819/2024 WITH W.P.(C) 971/2024	SJA TECHNICAL CONSULANTS PVT LTD V/s CANARA BANK	ADITYA VARUN BHAT, GURPREET SINGH, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: DHRETI BHATIA(WADHWA_CO@YAHOO.CO.UK)(783811566)(PETITIONER) CANARA BANK(CRCODEL@CANARABANK.COM, GMCOCHD@CANARABANK.COM, PRADEEP@RADNPARTNERS.COM)(9810753830)(RESPONDENT) DHRETI BHATIA(WADHWA_CO@YAHOO.CO.UK)(7838111566)(PETITIONER) CANARA BANK, RADN PARTNERS(CRCODEL@CANARABANK.COM, GMCOCHD@CANARABANK.COM, PRADEEP@RADNPARTNERS.COM)()(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		
41	W.P.(C)-971/2024 CM APPL. 3966/2024 WITH W.P.(C) 13793/2023	M/S SHAH JINDAL AND ASSOCIATES V/s CANARA BANK	ADITYA VARUN BHAT, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: DHRETI BHATIA AND GURPREET SINGH(WADHWA_CO@YAHOO.CO.UK)(7838111566)(PETITIONER) PRADEEP (RMCOKAR@CANARABANK.COM, PRADEEP@RADNPARTNERS.COM)()(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		
42	CRL.M.C.-1987/2024 CRL.M.A. 7656/2024	CUSTOMS V/s MR. DILOVAR NAZAROV, D.O.B. - 14.12.1985, TAJIKISTAN PASSPORT NO.- 400135567	SONU BHATNAGAR, SHUBHAM TYAGI	
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR (BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) NAZAROV (DILOVAR_NAZAROV@MAIL.RU)()(RESPONDENT) SHUBHAM TYAGI(SHUBHAMTYAGI438@GMAIL.COM)(9650049869)(PETITIONER)		P.S.-FIR NO. :(CUSTOMS-VIII(AP)/10/P AND I/4296-B/DEP)
43	W.P.(C)-1508/2023 WITH W.P.(C) 11173/2024 W.P.(C) 13824/2024	SSD COLLEGE OF PHARMACY V/s PHARMACY COUNCIL OF INDIA	SANJAY SHARAWAT, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES:		

		SANJAY SHARAWAT(SANJAYSHARAWAT@YAHOO.COM)(9810220522)(PETITIONER) ABHISHEK(ABHISHEK@OFFICEABHISHEK.COM, REGISTRAR@PCI.NIC.IN)()(RESPONDENT) ASHOK KUMAR(ASHOKADV52@GMAIL.COM)(9811401043)(PETITIONER)		
44	W.P.(C)-11173/2024	RAMKRISHNA INSTITUTE OF PHARMACY V/s PHARMACY COUNCIL OF INDIA	SANJAY SHARAWAT, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARAWAT(SANJAYSHARAWAT@YAHOO.COM)(9810220522)(PETITIONER) AJAY KUMAR SINGH(LAWYERAJAY@GMAIL.COM, REGISTRAR@PCI.NIC.IN, ADVANCESERVICEPCI@GMAIL.COM)(0)(RESPONDENT) ASHOK KUMAR(ASHOKADV52@GMAIL.COM)(9811401043)(PETITIONER)		
45	W.P.(C)-13824/2024	DOON VALLEY INSTITUTE OF PHARMACY AND MEDICINE V/s PHARMACY COUNCIL OF INDIA	SANJAY SHARAWAT, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARAWAT(SANJAYSHARAWAT@YAHOO.COM)(9810220522)(PETITIONER) PHARMACY COUNCIL OF INDIA, AJAY(REGISTRAR@PCI.NIC.IN, ADVANCESERVICEPCI@GMAIL.COM, LAWYERAJAY@GMAIL.COM)(0)(RESPONDENT) ASHOK KUMAR(ASHOKADV52@GMAIL.COM)(9811401043)(PETITIONER)		
46	W.P.(C)-6388/2024	SYED HASAN ALI NIZAM V/s CENTRAL BOARD OF SECONDARY EDUCATION & ANR.	MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) CENTRAL BOARD OF SECONDARY EDUCATION(ATULKUMAR.ADV@GMAIL.COM, PATRACHARVIDYALAYA@GMAIL.COM)()(RESPONDENT)		
47	W.P.(C)-12838/2024	SHUBHAM SAHOO V/s UNIVERSITY OF DELHI THROUGH REGISTRAR & ANR.	SUJEET KUMAR	
		OTHER DETAILS OF ADVOCATES: SUJEET KUMAR(SCLAWYERSUJEETSINGH@GMAIL.COM)(9210070726)(PETITIONER) RUPAL MOHINDER, KRIPA, DELHI UNIVERSITY(RUPALMOHINDER@GMAIL.COM, KRIPA_P_IN@YAHOO.CO.IN, PRINCIPAL@MCA.DU.AC.IN)(0)(PETITIONER) RUPAL MOHINDER, KRIPA, DELHI UNIVERSITY(RUPALMOHINDER@GMAIL.COM, KRIPA_P_IN@YAHOO.CO.IN, PRINCIPAL@MCA.DU.AC.IN)(0)(RESPONDENT) KHEMKA(KHEMKA@PRUDENTLAWCHAMBERS.COM)(0)(RESPONDENT)		
48	CM APPL. 15740/2025 In W.P.(C)-15711/2024	MR CHARANJEET SINGH V/s INDIAN OVERSEAS BANK & ANR.	SAURABH KALIA	
		OTHER DETAILS OF ADVOCATES: SAURABH KALLA(AASTHA@SASTRALEGAL.COM)(7357738111)(PETITIONER) CP ADVOCATE, IOB, VIJENDER SHARMA(CPADV79@GMAIL.COM, IOB1997@IOB.IN, VIJENDER@VSA.NET.IN)(0)(RESPONDENT)		
49	W.P.(C)-1390/2025 CM APPL. 6757/2025	LACHEE SURESH SAMBARE V/s NATIONAL TESTING AGENCY & ORS.	NIHAL SINGH SHEKHAWAT	
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILA(NIHAL.SHEKHAWAT@GMAIL.COM)(9928096483)(PETITIONER) NTA, KHANNA, NMC(GENADMIN@NTA.AC.IN, ADVKHANNA2002@GMAIL.COM, REGISTRATION@NMC.ORG.IN)(0)(RESPONDENT) DEV SINGH, NATBOARD, HARSHA PEECHARA(OFFICESINGHDEV@GMAIL.COM, EDOFFICE@NATBOARD.EDU.IN, SHPEECHARA@GMAIL.COM)(0)(RESPONDENT)		
50	W.P.(C)-2411/2025 CM APPL. 11415/2025 CM APPL. 14571/2025	SANTOSH TRUST & ANR. V/s MEDICAL COUNSELLING COMMITTEE & ORS.	VIKRAM SINGH DALAL, NIKHIL BENIWAL	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH DALAL/ PRATHAM CHAWLA(VIKRAMSINGHDALALADV@GMAIL.COM)(8010437372)(PETITIONER) TEENU SHARMA, ADGME, UNION OF INDIA(DRTEENUSHARMA@GMAIL.COM, ADGME@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VIKRAM SINGH DALAL(VIKRAMSINGHDALALADV@GMAIL.COM)(8010437372)(PETITIONER)		
51	W.P.(C)-2441/2025	TAMANNA SHARMA AND ANR V/s CENTRAL BOARD OF SECONDARY EDUCATION	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: JITENDER TYAGI & ASSOCIATES(RAJESH.JASCH@GMAIL.COM)(9810008859)(PETITIONER) NIYAZI(NIYAZI786@GMAIL.COM)(0)(RESPONDENT)		
52	W.P.(C)-2646/2025 CM APPL. 12563/2025	MASTER RAJEY PRITHVI SINGH V/s DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI	VIJAYA SINGH	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR SINGH(ADVRAHULKRSINGH@GMAIL.COM)(9971287200)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

FOR ARGUMENT				
53	**W.P.(C)-5388/2024**	**MAA GAYATRI ARYA KANYA MAHAVIDYALAYA V/s NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR**	**RAVI KANT**	**Listing Remarks: AT 03:30 P.M.**
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH AND RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) MR AKHIL SRIVASTAVA(AKHILSRIVASTAVALLB@GMAIL.COM)(7838681565)(RESPONDENT) NATIONAL COUNCIL FOR TEACHER EDUCATION(NCTEINDHC@GMAIL.COM)()(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
54	**W.P.(C)-6157/2017**	**VARUN DHAKA INSTITUTE OF TECHNOLOGY V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DELHI & ANR**	**S.H. ANSARI, RAVINDER AGRWAL, RUCHIKA MITTAL, SURENDER SINGH HOODA**	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER)		
55	**W.P.(C)-8913/2018 CM APPL. 34278/2018**	**AMRENDRA KUMAR SINGH V/s ASSISTANT REGISTRAR EVALUATION CENTRE JNU AND ANR.**	**GARIMA BHARDWAJ, R VASANTH**	
		OTHER DETAILS OF ADVOCATES: GARIMA BHARDWAJ()(9871343205)(PETITIONER) R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)		
FOR COMPLIANCE				
56	**CM APPL. 53801/2024 In CONT.CAS(C)-942/2019(Disposed off case)**	**BIMLA SACHDEV V/s SUBUR & ANR**	**HARISH KUMAR, SHOBHANA TAKIAR**	
		OTHER DETAILS OF ADVOCATES: HARISH KUMAR()(9818770156)(PETITIONER) DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(0)(PETITIONER) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(0)(RESPONDENT)		
57	**W.P.(C)-9933/2019 CM APPL. 41115/2019**	**ISEO CHEMDIS PVT. LIMITED V/s STATE BANK OF INDIA AND ANR.**	**SONDHI NARULA, APOORV SARVARIA**	
		OTHER DETAILS OF ADVOCATES: SONDHI NARULA()(9871863446)(PETITIONER) APOORV SARVARIA(SARVARIA@GMAIL.COM)(8527291395)(RESPONDENT)		
FOR DISPOSAL (CONNECTED)				
58	**W.P.(C)-11389/2018 CM APPL. 46470/2018 WITH W.P.(C) 11398/2018 W.P.(C) 5523/2019 W.P.(C) 10660/2019 W.P.(C) 11266/2019**	**MOUNT CARMEL SCHOOL AND ANR. V/s CENTRAL BOARD OF SECONDARY EDUCATION AND ANR.**	**VEDANTA VERMA**	
		OTHER DETAILS OF ADVOCATES: VEDANTA VERMA()(9811121363)(PETITIONER) VEDANTA VERMA()(9811121363)(PETITIONER)		
59	**W.P.(C)-11398/2018 CM APPL. 46497/2018 CM APPL. 46500/2018**	**MOUNT CARMEL SCHOOL DWARKA AND ANR. V/s CENTRAL BOARD OF SECONDARY EDUCATION AND ANR.**	**VEDANT VARMA, VEDANTA VARMA**	
		OTHER DETAILS OF ADVOCATES: VEDANT VARMA()(9811121363)(PETITIONER) VEDANTA VARMA()(9811121363)(PETITIONER) VEDANT VARMA()(9811121363)(PETITIONER)		
60	**W.P.(C)-10660/2019 CM APPL. 44041/2019**	**ACTION COMMITTEE OF UNAIDED RECOGNISED PRIVATE SCHOOLS (REGD.) V/s CENTRAL BOARD OF SECONDARY EDUCATION**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
61	**W.P.(C)-11266/2019 CM APPL. 46431/2019**	**ST. JOHN'S SCHOOL V/s CENTRAL BOARD OF SECONDARY EDUCATION THROUGH ITS SECRETARY**	**PRAMOD GUPTA**	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER)		
62	**W.P.(C)-5523/2019 CM APPL. 24264/2019 WITH W.P.(C) 10660/2019 W.P.(C) 11266/2019**	**FORUM FOR PROMOTION OF QUALITY V/s CENTRAL BOARD OF SECONDARY EDUCATION & ANR**	**VENDATA VARMA**	
		OTHER DETAILS OF ADVOCATES: VENDATA VARMA()(9811121363)(PETITIONER)		

COURT NO. 08
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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4283/2025 CM APPL. 19800/2025	MUKUL DABAS (MINOR) (THROUGH HIS NATURAL GUARDIAN MOTHER SMT. KAVITA) V/s UNION OF INDIA & ORS.	KUNAL NARWAL	
		OTHER DETAILS OF ADVOCATES: JYOTI P. NAMBIAR(KUNALNARWALADV@GMAIL.COM)(9999397199)(PETITIONER) UNION OF INDIA, CK JERATH(UOIDHC@GMAIL.COM, JERATH.CK@GMAIL.COM)(1123384193)(RESPONDENT)		
2	W.P.(C)-4317/2025 CM APPL. 19985/2025	ANSHIKA DABAS (MINOR) V/s UNION OF INDIA & ORS.	KUNAL NARWAL	
		OTHER DETAILS OF ADVOCATES: JYOTI P. NAMBIAR & KUNAL NARWAL(KUNALNARWALADV@GMAIL.COM)(9999397199)(PETITIONER) UNION OF INDIA, CK JERATH(UOIDHC@GMAIL.COM, JERATH.CK@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ADMISSION				
3	W.P.(C)-6534/2023 CM APPL. 25659/2023 CM APPL. 33713/2023	REKHA DIXIT V/s UNION OF INDIA & ORS.	MOHIT KUMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) SERIOUS FRAUD INVESTIGATION OFFICE (DIRECTOR@SFIO.NIC.IN, SUPPORT-BOI@MHA.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, SUPPORT-BOI@MHA.GOV.IN, DIRECTOR@SFIO.NIC.IN)(1123384193)(RESPONDENT) RIPU DAMAN(CGSC.RIPUDAMAN@GMAIL.COM, SANJAY.BOSE71@SFIO.NIC.IN)()(RESPONDENT)		
4	W.P.(C)-1997/2024	KRISHAN CHAND GUPTA & ANR. V/s OFFICE OF THE LT.GOVERNOR OF DELHI & ORS.	ATUL KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: NEEL KANTH A JOSHI(NEELJ1091@GMAIL.COM)()(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DSSIDCLC(DSIIDCLC@GMAIL.COM)()(RESPONDENT)		
5	W.P.(C)-8348/2024	ARTI KUMARI V/s CPIO , MINISTRY OF HOME AFFAIRS	PIYUSH KUMAR	
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR(INFOPIYUSH76@GMAIL.COM)(9958966202)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
6	W.P.(C)-2923/2025 CM APPL. 13877/2025	SMRITI BHATIA V/s RADHA BHATIA & ORS.	NISTHA GUPTA	
		OTHER DETAILS OF ADVOCATES:		

		NISTHA GUPTA & GAYATRI DAHIYA(NISTHA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) NISTHA GUPTA & GAYATRI DAHIYA(NISTHA@KASHYAPCHAMBERS.COM)(9415152494)(PETITIONER) SANTOSH KUMAR TRIPATHI, DCND, DIVCOM, BIRD(STANDINGCOUNSELGNCTD@GMAIL.COM, DCND@NIC.IN, DIVCOM@NIC.IN, RB@BIRD.IN)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DCND, DIVCOM, BIRD(STANDINGCOUNSELGNCTD@GMAIL.COM, DCND@NIC.IN, DIVCOM@NIC.IN, RB@BIRD.IN)(9868250806)(RESPONDENT) ASEEM CHATURVEDI(ASEEM.CHATURVEDI@KHAITANCO.COM)(0)(RESPONDENT)		
7	W.P.(C)-3953/2025	TAPAS KUMAR MALLICK & ANR. V/s UNION OF INDIA & ANR.	SARVENDRA MANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SARVENDRA MANI TRIPATHI(PRIYAMDIVYANSHU@YAHOO.COM)(8800176988)(PETITIONER) UNION OF INDIA, ICMR(UOIDHC@GMAIL.COM, SECY-DG@ICMR.GOV.IN)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	W.P.(C)-13611/2018 CM APPL. 53045/2018	TEH CENTRAL PUBLIC INFORMATION OFFICER NEHRU MEMORIAL MUSEUM & LIBRARY V/s RAHUL SHUKLA & ANR	RIPU DAMAN BHARDWAJ, BHUSHAN KAPUR	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ()(9818030700)(PETITIONER) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(PETITIONER)		
9	W.P.(C)-3510/2020 CM APPL. 12465/2020 WITH W.P.(C) 2836/2023 W.P.(C) 6238/2023	INTAS PHARMACEUTIVALS LIMITED & ANR. V/s UNION OF INDIA & ANR.	ANSHUMAN SHARMA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(PETITIONER) RAJESH GOGNA (GOGNARAJESH65@GMAIL.COM)(9911222251)(RESPONDENT) JATIN GP (JATINPPP@GMAIL.COM)(9810102233)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
10	W.P.(C)-2836/2023 CM APPL. 10930/2023	INTAS PHARMACEUTICALS LIMITED & ANR. V/s UNION OF INDIA & ANR.	ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) NPPA(CHAIRMAN.NPPA@NIC.IN)()(RESPONDENT)		
11	W.P.(C)-6238/2023 CM APPL. 24560/2023	INTAS PHARMACEUTICALS LIMITED AND ANR V/s UNION OF INDIA & ANR.	ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
12	W.P.(C)-3241/2021 CM APPL. 9881/2021 CM APPL. 45826/2021	BHOOMI CHATTER SINGH RACHHOYA V/s HONBLE LIEUTENANT GOVERNOR & ORS.	VIKAS BAPURAO PAKHIDDEY, MANOJ KUMAR KHATRI, ANURAG SINGH	
		OTHER DETAILS OF ADVOCATES: BHOOMI CHATTAR SINGH RACHHOYA(CHATTAR.RACHHOYA123@GMAIL.COM)()(RESPONDENT) BHOOMI CHATTAR SINGH RACHHOYA(CHATTAR.RACHHOYA123@GMAIL.COM)()(RESPONDENT) BHOOMI CHATTER SINGH RACHHOYA(CHATTAR.RACHHOYA123@GMAIL.COM)()(RESPONDENT) BHOOMI CHATTER SINGH RACHHOYA(CHATTAR.RACHHOYA123@GMAIL.COM)()(RESPONDENT) VIKAS BAPURAO PAKHIDDEY(VBPAKHIDDEY@GMAIL.COM)(9810059987)(PETITIONER) VIKASPAKHIDDEY(VBPAKHIDDEY@GMAIL.COM)(9810059987)(PETITIONER) STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) HONBLE LIEUTENANT GOVERNOR(PSTOLG.DELHI@NIC.IN)()(PETITIONER) HONBLE LOKAYUKTA DELHI(LOKAYUKTA.DELHI@NIC.IN)()(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION THROUGH COMMISSIONER,(CLO-NDMC@MCD.NIC.IN RAVINDERCLOMCD@GMAIL.COM)()(PETITIONER) DEPUTY COMMISSIONER NARELA ZONE(CLO-NDMC@MCD.NIC.IN RAVINDERCLOMCD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) HONBLE LIEUTENANT GOVERNOR(PSTOLG.DELHI@NIC.IN)()(PETITIONER) HONBLE LOKAYUKTA DELHI(LOKAYUKTA.DELHI@NIC.IN)()(PETITIONER) DEPUTY COMMISSIONER NARELA ZONE(CLO-NDMC@MCD.NIC.IN RAVINDERCLOMCD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION THROUGH COMMISSIONER,(CLO-NDMC@MCD.NIC.IN RAVINDERCLOMCD@GMAIL.COM)()(PETITIONER) HONBLE LIEUTENANT GOVERNOR(PSTOLG.DELHI@NIC.IN)()(PETITIONER)		

		HONBLE LOKAYUKTA DELHI(LOKAYUKTA.DELHI@NIC.IN)()(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION THROUGH COMMISSIONER,(CLO-NDMC@MCD.NIC.IN RAVINDERCLOMCD@GMAIL.COM)()(PETITIONER) DEPUTY COMMISSIONER NARELA ZONE(CLO-NDMC@MCD.NIC.IN RAVINDERCLOMCD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION THROUGH COMMISSIONER,(CLO-NDMC@MCD.NIC.IN RAVINDERCLOMCD@GMAIL.COM)()(PETITIONER) DEPUTY COMMISSIONER NARELA ZONE(CLO-NDMC@MCD.NIC.IN RAVINDERCLOMCD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) STATION HOUSE OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) HONBLE LIEUTENANT GOVERNOR(PSTOLG.DELHI@NIC.IN)()(PETITIONER) HONBLE LOKAYUKTA DELHI(LOKAYUKTA.DELHI@NIC.IN)()(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) LOKAYUKTA DELHI(LOKAYUKTA.DELHI@NIC.IN)()(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) HONBLE LIEUTENANT GOVERNOR(PSTOLG.DELHI@NIC.IN)()(RESPONDENT) MANOJ KUMAR KHATRI(ADVOCATEM.KHATRI@GMAIL.COM)(9811383828)(PETITIONER) ANURAG SINGH(ANURAG3307@GMAIL.COM)(9540687502)(PETITIONER)		
13	W.P.(C)-6824/2021 CM APPL. 21488/2021	NIAGARA METALS INDIA LTD V/s UNION OF INDIA & ANR.	SUMIT SINGH BENIPAL	
		OTHER DETAILS OF ADVOCATES: S. SIRISH KUMAR AND NIKHIL MUNDEJA(VIRKOURA@GMAIL.COM)(9899711748)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
14	W.P.(C)-6999/2021	INDRAPRASTHA GAS LIMITED V/s DIRECTORATE GENERAL DEFENCE ESTATES & ORS.	ABHIMANYU GARG	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU GARG(ABHIMANYU.LEGAL@GMAIL.COM)(9811092113)(PETITIONER) ABHIMANYUGARG(ABHIMANYU.LEGAL@GMAIL.COM)(9811092113)(PETITIONER) DEFENCE ESTATES OFFICER(MOHAMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA THROUGH MINISTRY OF DEFENCE(MOHAMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DIRECTORATE GENERAL DEFENCE ESTATES(MOHAMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DEFENCE ESTATES OFFICER(MOHAMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA THROUGH MINISTRY OF DEFENCE(MOHAMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DIRECTORATE GENERAL DEFENCE ESTATES(MOHAMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
15	W.P.(C)-9715/2021	M/S RAM KRIPAL SINGH CONSTRUCTIONS PVT. LTD. V/s NBCC INDIA LTD. & ORS.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(KUMARRAJESH.ADV@GMAIL.COM)(9871907794)(PETITIONER) NARESH SAHU(NARESH.SAHU@HBH.GOV.IN)()(RESPONDENT) NBCC(CMD.NBCC@NIC.IN)()(RESPONDENT)		
16	W.P.(C)-14734/2021 CM APPL. 46372/2021	ADONIS BUILDTECH PVT LTD V/s UNION OF INDIA & ORS.	RIDHIMA PUROHIT, NIDHI SINGH, SANJEEV SINGH, ASHISH AGGARWAL, ANUJ KUMAR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PANKAJ SAXENA(FILING@JMRK.IN)(8439176727)(PETITIONER) SHAKTI VATS(SHAKTI.VATS@PNBHOUSING.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ROC DELHI(ROC.DELHI@MCA.GOV.IN)()(RESPONDENT) NIDHI SINGH(NIDHISINGH7818@GMAIL.COM)(9989739092)(PETITIONER) SANJEEV SINGH(SSALAWFIRM@SSALAWFIRM.IN)(9810122176)(RESPONDENT) NIDHI SINGH(NIDHISINGH7818@GMAIL.COM)(9989739092)(PETITIONER) ASHISH AGGARWAL(ASHISH.ADVOCATE@GMAIL.COM)(9810034337)(PETITIONER) ANUJ KUMAR CHAUHAN(OFFICEADVANUJCHAUHAN@GMAIL.COM)(9711287420)(RESPONDENT) ANUJ KUMAR CHAUHAN(OFFICEADVANUJCHAUHAN@GMAIL.COM)(9711287420)(RESPONDENT)		
17	W.P.(C)-617/2022 CM APPL. 1774/2022	CEMENT CORPORATION OF INDIA. V/s STATE OF CHHATTISGARH & ORS.	PURUSHOTTAM SHARMA TRIPATHI, SUMEER SODHI	
		OTHER DETAILS OF ADVOCATES: PURUSHOTTAM SHARMA TRIPATHI(PURUSHOTTAM.ST@GMAIL.COM)(9818281595)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SUMEER SODHI(OFFICE@VSALEGAL.IN)(9953309080)(RESPONDENT)		
18	W.P.(C)-1112/2022 CM APPL. 3210/2022 CM APPL. 38005/2022 CM APPL. 43833/2022 CM APPL. 1889/2023 WITH W.P.(C) 14236/2022	SHRI RAVINDER KUMAR MITTAL & ORS. V/s DELHI METRO RAIL CORPORATION	SHANTNU AGGARWAL, SARBJIT SHARMA, LAKSHMI KANT SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: NARESH GUPTA(NAEQUITY01@GMAIL.COM)(9810236228)(PETITIONER) DELHI METRO RAIL CORPORATION(PUSHKARSOD03@GMAIL.COM)()(RESPONDENT) ARJUN NATARAJAN(ADV.ARJUNNATRAJAN@GMAIL.COM)(9899640295)(PETITIONER) NGEQUITY(NGEQUITY01@GMAIL.COM)()(RESPONDENT) ARJUN NATARAJAN(ADV.ARJUNNATRAJAN@GMAIL.COM)(9899640295)(RESPONDENT) DR. SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) ARJUN RAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)()(RESPONDENT)		
19	W.P.(C)-14236/2022 CM APPL. 43491/2022 CM APPL. 1903/2023 CM APPL. 38882/2024	VIR PRATAP SINGH V/s DELHI METRO RAIL CORPORATION LTD.	SARBJIT SHARMA, ARJUN NATARAJAN	
		OTHER DETAILS OF ADVOCATES: DR. SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) DELHI METRO RAIL CORPORATION LIMITED(D.F.DELHIMETRO@DMRC.ORG)()(RESPONDENT) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)()(RESPONDENT) DR. SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) ARJUN RAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)()(RESPONDENT) ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)(9899640295)(RESPONDENT)		
20	W.P.(C)-8568/2022 CM APPL. 25769/2022	KAMAL BEDI V/s GOVT OF NCT DELHI & ORS.	KABIR SAGAR GHOSH, HARSH GUPTA	
		OTHER DETAILS OF ADVOCATES: VICKY SHARMA(ADV.VICKYSHARMA21@GMAIL.COM)(9599966048)(PETITIONER) MANOJ(MANOJ@ONSBUSINESS.COM, CASNEHJAIN@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KABIR SAGAR GHOSH(KABIRSAGAR49@GMAIL.COM)(9599966048)(PETITIONER) HARSH GUPTA(HARSHGUPTA.ADVOCATE@GMAIL.COM)(9582420856)(RESPONDENT)		
21	W.P.(C)-12837/2022 CM APPL. 39033/2022	NIVA BUPA HEALTH INSURANCE COMPANY LIMITED V/s NIDHI GUPTA	RAJDIPA BEHURA, PHILOMON KANI	
		OTHER DETAILS OF ADVOCATES: RAJDIPA BEHURA AND ASSOCIATES(RAJDIPABEHURA@GMAIL.COM)(9811533814)(PETITIONER) SUMIT(SUMIT_1@HOTMAIL.COM)()(RESPONDENT) PHILOMON KANI(BEHURAANDASSOCIATES@GMAIL.COM)(9953443009)(PETITIONER)		
22	W.P.(C)-16087/2022 CM APPL. 50214/2022	JASMINE SHAH V/s DIRECTOR (PLANNING) GOVT. OF NCT OF DELHI & ORS.	CHIRAG MADAN, ARKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: CHIRAG MADAN(CONTACT@MSLAWCHAMBERS.COM)(9999276327)(PETITIONER) DIRECTOR (HDI.DELHI@GOV.IN, CIVILSDM@NIC.IN, STOLG.DELHI@NIC.IN, CMDELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(RESPONDENT)		
23	W.P.(C)-235/2023 CM APPL. 869/2023	KASHISH UPPAL & ANR. V/s SHRIRAM HOUSING FINANCE LIMITED	VIREN BANSAL, USHA SINGH, KUNWAR & CO, ROOH-E-HINA DUA	
		OTHER DETAILS OF ADVOCATES: VIREN BANSAL(VIRENVANSALL@GMAIL.COM)(9433433333)(PETITIONER) SHREE RAM (CONTACT@SHRIRAMHOUSING.IN)()(RESPONDENT) USHA SINGH(USHASINGHANDASSOCIATES@GMAIL.COM)(9711179205)(RESPONDENT) ()()(PETITIONER) ROOH-E-HINA DUA(MFORMALLICK@GMAIL.COM)(8130315533)(PETITIONER)		
24	W.P.(C)-2098/2023 CM APPL. 7946/2023 CM APPL. 18319/2025 WITH W.P.(C) 2139/2023	BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY V/s UNION OF INDIA	SANJAY SHARAWAT, AKSHAT SINGH, DACCHITA SHAHI	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARAWAT(SANJAYSHARAWAT@YAHOO.COM)(9810220522)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DACCHITA SHAHI(DACCHITASHAHI29@GMAIL.COM)(9310748070)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ADVOCATEVIJAYJOSHI@GMAIL.COM)(0)(RESPONDENT) DACCHITA SHAHI(DACCHITASHAHI29@GMAIL.COM)(9999782498)(PETITIONER)		

25	W.P.(C)-2139/2023 CM APPL. 8080/2023 CM APPL. 23138/2023	BABA SAHEB AMBEDKAR TECHNICAL EDUCATIONAL SOCIETY V/s UNION OF INDIA	SANJAY SHARAWAT, AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY SHARAWAT(SANJAYSHARAWAT@YAHOO.COM)(9810220522)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AJAY CHAUDHARY(RPSINGH@PUNEETMITTAL.IN, SAKSHI@PUNEETMITTAL.IN)(9810209045)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
26	W.P.(C)-4686/2023	BADSHAH @ SHOKEEN V/s STATE (NCT OF DELHI) & ORS.	SIDDHARTH YADAV, RISHABH KAPUR	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV02@GMAIL.COM)(9899284083)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DSLSA(LAE-DSLSA@GOV.IN,)()(RESPONDENT) RISHABH KAPUR(MAIL@RISHABHKAPUR.COM)(7042181838)(RESPONDENT)		
27	W.P.(C)-5445/2023 CM APPL. 21301/2023 CM APPL. 47641/2023 WITH W.P.(C) 12652/2024	RUPESH AGRAWAL V/s LOKPAL OF INDIA	RAHAT BANSAL, AJAY KUMAR SINGH, NISHANT RAMAKANTRAO KATNESHWARKAR	
		OTHER DETAILS OF ADVOCATES: RAHAT BANSAL(PANKAJSHARMANAN@GMAIL.COM)(9953557798)(PETITIONER) REGISTRAR(DY.REGISTRAR-LOKPAL@GOV.IN)()(RESPONDENT) AJAY KUMAR SINGH(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) LOKPAL(DY.REGISTRAR-LOKPAL@GOV.IN)()(RESPONDENT) APOORV KURUP(APOORV@AKURUP.COM)()(RESPONDENT) CBDT(CHAIRMANCBDT@NIC.IN)()(RESPONDENT) AJAY KUMAR SINGH(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) NISHANT RAMAKANTRAO KATNESHWARKAR(NISHANTKATNESHWARKAR@GMAIL.COM)(9311194312)(PETITIONER)		
28	W.P.(C)-12652/2024 CM APPL. 52612/2024	RUPESH AGRAWAL V/s LOKPAL OF INDIA & ANR.	AJAY KUMAR SINGH, NISHANT RAMAKANTRAO KATNESHWARKAR	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR SINGH(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER) LOKPAL OF INDIA(DS-LEGAL@LOKPAL.GOV.IN, SECRETARY@LOKPAL.GOV.IN, APOORV@AKURUP.COM)(0)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CHAIRMAN.CBDT@INCOMETAX.GOV.IN)(0)(RESPONDENT) NISHANT RAMAKANTRAO KATNESHWARKAR(NISHANTKATNESHWARKAR@GMAIL.COM)(9311194312)(PETITIONER)		
29	W.P.(C)-9654/2023	ASSISE THANKAPPAN V/s MAGIC BUS INDIA FOUNDATION & ORS.	BHAWANA PANDEY, SAMEER SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: BHAWANA PANDEY AND DRISHTI MITTAL(BHAWANA88.PANDEY@GMAIL.COM)(8174848801)(PETITIONER) JAYANTS(JAYANT@MAGICBUSINDIA.ORG)()(RESPONDENT) INTERNAL COMPLAINTS COMMITTEE NORTH (POSH.NORTH@MAGICBUSINDIA.ORG)()(RESPONDENT) MS X()(8920859214)(RESPONDENT) SAMEER SHRIVASTAVA(SSHRIVASTAVA86@GMAIL.COM)(8010157794)(PETITIONER)		
30	W.P.(C)-16606/2023 CM APPL. 66855/2023	PUNJAB AND SIND BANK AND OTHERS V/s DURGESH KUWAR	O P GAGGAR	
		OTHER DETAILS OF ADVOCATES: O P GAGGAR(OPGAGGAR@GMAIL.COM)(9810185751)(PETITIONER) SAJAL MANCHANDA(MANCHANDA.SAJAL@GMAIL.COM)(9811477809)(RESPONDENT) DURGESH KUWAR(DURGESHKUWAR@GMAIL.COM)(8889800064)(RESPONDENT)		
31	W.P.(C)-49/2024 CM APPL. 178/2024 CM APPL. 21690/2024	ASTELLAS PHARMA INDIA PVT. LTD. V/s UNION OF INDIA & ANR.	SURJENDU SANKAR DAS	
		OTHER DETAILS OF ADVOCATES: SURJENDU SANKAR DAS(OFFICE@SSDAS.IN)(9818479548)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) NATIONAL PHARMACEUTICAL PRICING AUTHORITY(MAHAVI.SAINI@GOV.IN)(9462063763)(RESPONDENT) JAI SINGH MARG(DOP-LEGAL@GOV.IN, GAYATRI.NAIR@NIC.IN, UOIDHC@GMAIL.COM)()(RESPONDENT) SURJENDU SANKAR DAS(OFFICE@SSDAS.IN)(9810813651)(PETITIONER) SHASHANK GARG(OFFICE@SHASHANKGARG.NET)()(RESPONDENT)		
32	W.P.(C)-511/2024	D K SONI V/s CENTRAL INFORMATION COMMISSION	PRIYAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: DUSHYANT TIWARI()(9567775331)(PETITIONER) CENTRAL INFORMATION COMMISSION(FDESK-CIC@GOV.IN)()(RESPONDENT)		

		ARBIND KUMAR(ARBINDKUMAR3175@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-6000/2024 CM APPL. 24900/2024	BAXTER PHARMACEUTICALS INDIA PVT. LTD. V/s UNION OF INDIA, THROUGH NATIONAL PHARMACEUTICAL PRICING AUTHORITY	AJIT WARRIER	
		OTHER DETAILS OF ADVOCATES: AJIT WARRIER AND ANGAD KOCHHAR(AJIT.WARRIER@AMSSHARDUL.COM)(9810098339)(PETITIONER) MR. HASHMAT NABI(HASHMANTBANI@HASHMATNABI.COM)(9810017822)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-7163/2024 CM APPL. 29895/2024	VIJAY LAXMI BHARAL V/s DIVISIONAL COMMISSIONER AND OTHERS	ASHIM VACHHER, NEERAJ KUMAR, ARAV KAPOOR	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(RESPONDENT) ARAV KAPOOR(ARAVKAPOOR@OUTLOOK.COM)(9899426326)(RESPONDENT)		
35	W.P.(C)-10528/2024	AVM CHINTA SURYA PRAKASH RETD V/s CENTRAL PUBLIC INFORMATION OFFICER AND ORS	RAKESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AVM CHINTA SURYA PRRAKASH()(8527821375)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-11099/2024 CM APPL. 45878/2024 CM APPL. 68374/2024	M/S SAI FERTILIZERS PRIVATE LIMITED V/s UNION OF INDIA	CHANDRASHEKARA BHARATHI VENKATARAMAN, APOORV KURUP	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: V. CHANDRASHEKARA BHARATHI(VC@JLAWC.COM)(9790787854)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) V C J LAW(VC@JLAWC.COM, SATTIGERI.ALEKHYA@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) APOORV KURUP()(8800185864)(RESPONDENT)		
37	W.P.(C)-11477/2024 CM APPL. 47631/2024	VANITA GUPTA V/s UNION OF INDIA & ORS.	ASHISH PATHAK, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: VIJENDER K. VATS AND ASHISH PATHAK(ADV.ASHISHPATHAKK@GMAIL.COM)(8920424212)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(OFFICEOFANUBHABHARDWAJADOVATE@GMAIL.COM, UOIDHC@GMAIL.COM, DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
38	W.P.(C)-12193/2024(Disposed off case)	GAIL GAS LIMITED V/s MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL DISTRICT SOUTH WEST DELHI & ANR.	NL GANAPATHI	
		OTHER DETAILS OF ADVOCATES: N.L. GANAPTHI(GANAPATHI.NL@GMAIL.COM)(9810935911)(PETITIONER) KUNAL DUBEY(KUNAL.DUBEY@GAIL.CO.IN)(0)(PETITIONER) LALIT CHAMBER(OFFICE@LALITCHAMBERS.COM)(0)(RESPONDENT) MICRO AND SMALL ENTERPRSIES, NAAGAR INFRASTRUCTURE(MSMESW@GMAIL.COM, INFO@NAAGARINFRASTRUCTURE.COM)(0)(RESPONDENT)		
39	W.P.(C)-12194/2024(Disposed off case)	GAIL GAS LIMITED V/s MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL DISTRICT SOUTH WEST DELHI & ANR.	NL GANAPATHI	
		OTHER DETAILS OF ADVOCATES: N.L. GANAPTHI(GANAPATHI.NL@GMAIL.COM)(9810935911)(PETITIONER) GAIL GAS LTD.(KUNAL.DUBEY@GAIL.CO.IN)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI, MSME(STANDINGCOUNSELGNCTD@GMAIL.COM, MSMESW@GMAIL.COM)(9868250806)(RESPONDENT) NAAGAR INFRASTRUCTURE, LALIT CHAMBERS(INFO@NAAGARINFRASTRUCTURE.COM, OFFICE@LALITCHAMBERS.COM)(0)(RESPONDENT)		
40	W.P.(C)-12442/2024 CM APPL. 51784/2024	TAMALI SEN GUPTA V/s ASSISTANT COLLECTOR GRADE-I, KALKA JI & ORS.	TUHIN, PRAKHAR SINGH SENGAR	
		OTHER DETAILS OF ADVOCATES: TUHIN(LAWYERTUHIN@GMAIL.COM)(9711117112)(PETITIONER) TUHIN(LAWYERTUHIN@GMAIL.COM)(9711117112)(PETITIONER) TAMALI SENGUPTA()(9810031709)(PETITIONER) ASSITANT COLLECTOR GRADE-I, M.P. STATE RURAL LIVELIHOOD, COLLECTOR OFFICE, SREI(KALKASDM@NIC.IN, CEO@MPRAF.NIC.IN, DMBHOPAL@NIC.IN, CORPORATE@SREI.COM)(0)(RESPONDENT) ASSISTANT COLLECTOR GRADE -1 , STATE RURAL LIVEHOOD MISSION(KALKASDM@NIC.IN, CEO@MPRAF.NIC.IN)(7554861262)(RESPONDENT)		

		COLLECTOR RECOVERY OFFICER, SREI INFRASTRUCTURE FINANCE LIMITED(DMBHOPAL@NIC.IN, CORPORATE@SREI.COM)(7552540494)(RESPONDENT) PRAKHAR SINGH SENGAR(ADV.PSSENGAR@GMAIL.COM)(9936373022)(RESPONDENT) PRAKHAR SINGH SENGAR(ADV.PSSENGAR@GMAIL.COM)(9936373022)(RESPONDENT)		
41	W.P.(C)-14855/2024	MRS. SAPNA GUPTA AND ANR. V/s UNION OF INDIA AND ANR.	NITI RICHHARIYA, ARUN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: NITI RICHHARIYA(NITIRICHHARIYA93@GMAIL.COM)(8717848008)(PETITIONER) ARUN, UNION OF INDIA(ADVARUN36@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(PETITIONER)		
42	W.P.(C)-2329/2025	VIJAY BIHARI SHARMA V/s GOVT. OF NCT OF DELHI & ORS.	DHARMENDRA SINGH PAL	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA BAGHEL AND SUSHANT DOGRA(DHARMENDRAPAL981@GMAIL.COM)(9871709035)(PETITIONER) DHARMENDRA BAGHEL AND SUSHANT DOGRA(DHARMENDRAPAL981@GMAIL.COM)(9871709035)(PETITIONER) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)(9868250806)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
43	W.P.(C)-10476/2024 CM APPL. 43083/2024 WITH W.P.(C) 14050/2024 W.P.(C) 14132/2024 W.P.(C) 11263/2024	HASEENA AND OTHERS V/s DMRC AND OTHERS	SUMAYYA KHATOON, NIHARIKA AHLUWALIA, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: NIHARIKA AHLUWALIA(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(RESPONDENT) TARUN JOHRI(GIRISH1985_UTT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		
44	W.P.(C)-11263/2024 CM APPL. 46613/2024	SAGAR V/s DUSIB AND OTHERS	SUMAYYA KHATOON	
		OTHER DETAILS OF ADVOCATES: MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
45	W.P.(C)-14050/2024 CM APPL. 58795/2024	KAUSHAL V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS.	SUMAYYA KHATOON	
		OTHER DETAILS OF ADVOCATES: ALI ZIA KABIR(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DDA, UNION OF INDIA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)		
46	W.P.(C)-14132/2024 CM APPL. 59205/2024	AJAY V/s DUSIB AND OTHERS	SUMAYYA KHATOON	
		OTHER DETAILS OF ADVOCATES: CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER) DDA, UNION OF INDIA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT)		
47	W.P.(C)-14133/2024 CM APPL. 59206/2024	LALI V/s DUSIB AND OTHERS	SUMAYYA KHATOON	

		OTHER DETAILS OF ADVOCATES: **CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER)** **MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER)** **PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT)** **DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)** **THE COMMISSIONER OF POLICE(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, SECYURBAN@NIC.IN)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **DDA, UNION OF INDIA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(1123384193)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT)** **PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)**	
48	**W.P.(C)-14141/2024** **CM APPL. 59242/2024**	**AARTI** **V/s DUSIB AND OTHERS**	**SUMAYYA KHATOON**	
		OTHER DETAILS OF ADVOCATES: **CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER)** **MR CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER)** **DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)** **UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)** **PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT)** **DDA, UNION OF INDIA, PARVINDER CHAUHAN(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(1123384193)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI, PUSHKAR SOOD(STANDINGCOUNSELGNCTD@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(9868250806)(RESPONDENT)** **DUSIB(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)**		
49	**W.P.(C)-14142/2024** **CM APPL. 59243/2024**	**MAMTA CHAUHAN** **V/s DUSIB AND OTHERS**	**SUMAYYA KHATOON**	
		OTHER DETAILS OF ADVOCATES: **MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER)** **CHOUDHARY ALI ZIA KABIR, SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER)** **PARVINDER CHAUHAN, PUSHKAR SOOD(PARVINDERCHAUHAN.ADV@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)** **UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)** **DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI, DDA, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)**		
50	**W.P.(C)-14152/2024** **CM APPL. 59253/2024**	**VIMLA** **V/s DUSIB AND ORS.**	**SUMAYYA KHATOON**	
		OTHER DETAILS OF ADVOCATES: **COUDHARY ALI ZIA KABIR(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER)** **MR. CHOUDHARY ALI ZIA KABIR AND MS. SUMAYYA KHATOON(SUMAYYA.ANI94@GMAIL.COM)(7838854052)(PETITIONER)** **PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(0)(RESPONDENT)** **DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)** **SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **PARVINDER CHAUHAN, SANTOSH KUMAR TRIPATHI, (PARVINDERCHAUHAN.ADV@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)** **DDA, UNIPN OF INDIA, PUSHKAR SOOD(DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM, PUSHKARSOOD3@GMAIL.COM)(1123384193)(RESPONDENT)** **PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT)**		
FOR FINAL HEARING				
51	**W.P.(C)-11680/2019** **CM APPL. 48013/2019** **CM APPL. 48014/2019** **CM APPL. 14460/2020** **CM APPL. 23387/2021** **CM APPL. 23388/2021** **CM APPL. 26599/2023** **CM APPL. 15041/2024**	**MR. 'A'** **V/s THE NATIONAL COMPANY LAW TRIBUNAL THROUGH ITS PRESIDENT & ORS**	**SIDHARTH CHOPRA, AMAN BHALLA, AMAN BHALLA, MOHIT GOEL, SUPARANA SRIVASTAVA**	
		OTHER DETAILS OF ADVOCATES:		

		SIDHARTH CHOPRA()(8826971251)(PETITIONER) AMANBHALLA(AMANBHALLACHAMBERS@GMAIL.COM)(8826971251)(PETITIONER) AMAN BHALLA(AMANBHALLACHAMBERS@GMAIL.COM)(8826971251)(PETITIONER) MS. SUPARNA SRIVASTAVA (SUPARNA.SRIVASTAVA@THEMISADV.COM)(9810235164)(RESPONDENT) MR. MOHIT GOEL(MOHIT@SIMANDSAN.COM)(9811014738)(RESPONDENT) AMANBHALLA(AMANBHALLACHAMBERS@GMAIL.COM)(8826971251)(PETITIONER) AMAN BHALLA(AMANBHALLACHAMBERS@GMAIL.COM)(8826971251)(PETITIONER) MOHIT(MOHIT@SIMANDSAN.COM)()(RESPONDENT) SUPARNA(SUPARNA.SRIVASTAVA@THEMISADV.COM)()(RESPONDENT) AMAN BHALLA & AMAN TEHLAN(AMANBHALLACHAMBERS@GMAIL.COM)(8826971251)(PETITIONER) DEEPANKAR (DEEPANKAR@SIMANDSAN.COM)()(RESPONDENT) AMAN BHALLA(AMANBHALLACHAMBERS@GMAIL.COM)(8826971251)(PETITIONER) MOHIT, SUPARNA(MOHIT@SIMANDSAN.COM, SUPARNA.SRIVASTAVA@THEMISADV.COM)()(RESPONDENT)		
52	W.P.(C)-480/2024 CM APPL. 2129/2024 CM APPL. 75662/2024	TELECOM EQUIPMENT MANUFACTURERS ASSOCIATION OF INDIA V/s UNION OF INDIA	RUPALI SRIVASTAVA, RAJIV KUMAR CHOUDHRY	
		OTHER DETAILS OF ADVOCATES: RUPALI SRIVASTAVA()(9991025494)(PETITIONER) UNION BANK OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RAJIV KR. CHAOUDHARY(RAJIV@TECHLAW.IN)(9811028098)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RAJIV KUMAR CHOUDHRY(RAJIV@TECHLAW.IN)(9811028098)(PETITIONER) RAJIV KUMAR CHOUDHRY(RAJIV@TECHLAW.IN)(9811028098)(PETITIONER)		
FOR COMPLIANCE				
53	W.P.(C)-5434/2024	DHRUV GOEL & ORS. V/s GOVT OF NCT OF DELHI & ANR.	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN AND GAURAV SINGH AND NAVEEN CHAUDHARY AND NEHA AGARWAL(GAURAVCYCLEWALLA@GMAIL.COM, ADVGAURAVSINGH@OUTLOOK.COM)(7065770239)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868259532)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
FOR CONSIDERATION				
54	CM APPL. 20908/2024 In W.P.(C)-5081/2023(Disposed off case)	ARPITA GHOSH AND ANR. V/s GOVT. OF NCT OF DELHI AND ANR.	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(GAURAVCYCLEWALLA@GMAIL.COM)(7065770239)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) C S DELHI(CSDELHI@NIC.IN, PSHEALTH@NIC.IN)()(RESPONDENT) GAURAV JAIN(GAURAVCYCLEWALLA@GMAIL.COM)(7065770239)(PETITIONER) GAURAV SINGH, NAVEEN CHAUDHARY(ADVGAURAVSINGH@OUTLOOK.COM, NENAVEEN92@GMAIL.COM)(9560885101)(PETITIONER) CS DELHI, PS HEALTH, SECY (CSDELHI@NIC.IN, PSHEALTH@NIC.IN, SECYFHW@NIC.IN)()(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SUSPENSION OF SENTENCE				
1	CRL.A.-904/2023 CRL.M.(BAIL) 280/2025	DEEPAK @ DHUAN V/s THE STATE GOVT OF NCT OF DELHI	MOHD AZEEM, PARVEEN	
		OTHER DETAILS OF ADVOCATES: A. ALI KHAN (KHANAZEEM074@GMAIL.COM)(9312493952)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) A ALI KHAN()(798228206)(PETITIONER) A.ALI KHAN ()(7982282056)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOKULPURI-581/2016)
PAROLE/FURLOUGH				
2	W.P.(CRL)-1017/2025	NAUSHAD V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WELCOME COLONY-136/2006) BAIL APPLN. 3986/2006 FILED BY SHAMIM (DISPOSED ON : 2006-11-13) BAIL APPLN. 1411/2007 FILED BY SHAMIM (DISPOSED ON : 2007-08-30) BAIL APPLN. 2331/2008 FILED BY NAUSHAD (DISPOSED ON : 2008-12-05) BAIL APPLN. 88/2009 FILED BY SHAMIM (DISPOSED ON : 2009-05-12) CRL.REV.P. 382/2013 FILED BY RAJU @ HASIM (DISPOSED ON : 2013-07-17) CRL.A. 1110/2013 FILED BY DILSHAD THR. HIS PAROKAR GULZAR (DISPOSED ON : 2015-08-10) CRL.A. 1389/2013 FILED BY HASIN HUSSAN (DISPOSED ON : 2015-08-10) CRL.A. 1390/2013 FILED BY NAUSHAD (DISPOSED ON : 2015-08-10) CRL.A. 1184/2013 FILED BY NAUSHAD (DISPOSED ON : 2015-08-10) CRL.L.P. 465/2014 FILED BY STATE (DISPOSED ON : 2015-03-20) W.P.(CRL) 2727/2015 FILED BY NAUSHAD (DISPOSED ON : 2015-12-01) W.P.(CRL) 2972/2015 FILED BY DILSHAD (DISPOSED ON : 2016-02-04) W.P.(CRL) 1911/2015 FILED BY NAUSHAD (DISPOSED ON : 2015-09-03) W.P.(CRL) 366/2016 FILED BY HASIN HUSSAIN (DISPOSED ON : 2016-02-24)

				W.P.(CRL) 399/2016 FILED BY NAUSHAD (DISPOSED ON : 2016-03-11) **W.P.(CRL) 2854/2015 FILED BY NAUSHAD (DISPOSED ON : 2016-04-06)** **W.P.(CRL) 2062/2016 FILED BY DILSHAD (DISPOSED ON : 2016-08-31)** **W.P.(CRL) 1634/2016 FILED BY NAUSHAD (DISPOSED ON : 2016-05-24)** **W.P.(CRL) 670/2016 FILED BY SHAMIM (DISPOSED ON : 2016-04-06)** **W.P.(CRL) 1942/2016 FILED BY NAUSHAD (DISPOSED ON : 2016-10-17)** **W.P.(CRL) 3512/2016 FILED BY NAUSHAD (DISPOSED ON : 2017-01-10)** **W.P.(CRL) 1447/2017 FILED BY NAUSHAD (DISPOSED ON : 2017-12-20)** **W.P.(CRL) 1555/2020 FILED BY DILSHAD (DISPOSED ON : 2020-12-09)** **W.P.(CRL) 1148/2018 FILED BY DILSHAD (DISPOSED ON : 2018-04-18)** **W.P.(CRL) 2170/2018 FILED BY NAUSHAD (DISPOSED ON : 2018-08-02)** **W.P.(CRL) 3386/2018 FILED BY NAUSHAD (DISPOSED ON : 2018-11-12)** **W.P.(CRL) 3818/2018 FILED BY SHAMIM (DISPOSED ON : 2018-12-20)** **W.P.(CRL) 1729/2019 FILED BY NAUSHAD (DISPOSED ON : 2019-09-26)** **W.P.(CRL) 2709/2019 FILED BY DILSHAD (DISPOSED ON : 2020-02-04)** **W.P.(CRL) 3498/2019 FILED BY NAUSHAD (DISPOSED ON : 2019-12-19)** **W.P.(CRL) 369/2020 FILED BY NAUSHAD (DISPOSED ON : 2020-05-29)** **W.P.(CRL) 2981/2019 FILED BY SHAMIM (DISPOSED ON : 2020-01-31)** **W.P.(CRL) 92/2020 FILED BY SHAMIM (DISPOSED ON : 2022-03-08)** **W.P.(CRL) 68/2021 FILED BY DILSHAD (DISPOSED ON : 2021-03-08)** **W.P.(CRL) 1070/2021 FILED BY NAUSHAD (DISPOSED ON : 2021-06-17)** **W.P.(CRL) 2552/2021 FILED BY NAUSHAD (DISPOSED ON : 2021-12-24)** **W.P.(CRL) 1310/2022 FILED BY NAUSHAD (DISPOSED ON : 2022-06-01)** **W.P.(CRL) 766/2022 FILED BY NAUSHAD (DISPOSED ON : 2022-07-13)** **W.P.(CRL) 1696/2022 FILED BY NAUSHAD (DISPOSED ON : 2023-04-28)** **W.P.(CRL) 1533/2023 FILED BY NAUSHAD (DISPOSED ON : 2023-12-20)** **W.P.(CRL) 165/2024 FILED BY NAUSHAD (DISPOSED ON : 2024-02-05)** **W.P.(CRL) 1388/2024 FILED BY NAUSHAD (DISPOSED ON : 2024-08-07)** **W.P.(CRL) 2906/2024 FILED BY NAUSHAD (DISPOSED ON : 2024-09-24)** **W.P.(CRL) 3438/2024 FILED BY NAUSHAD (DISPOSED ON : 2024-11-28)** **P.S.-FIR NO. :(WELCOME COLONY-136/2006)**
FRESH MATTERS & APPLICATIONS				
3	**CRL.M.A. 10095/2025** **In BAIL APPLN.-4730/2024(Disposed off case)**	**DEEPAK ANAND** **V/s THE STATE NCT OF DELHI**	**AMULYA DHINGRA**	
		OTHER DETAILS OF ADVOCATES: **AMULYA DHINGRA (OFFICE@EMPHASISLAW.COM)(9871122035)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **AMULYA DHINGRA (OFFICE@EMPHASISLAW.COM)(9871122035)(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)**		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-254/2022)** **BAIL APPLN. 4364/2023 FILED BY PREETI ANAND (DISPOSED ON : 2024-01-11)** **P.S.-FIR NO. :(KALKAJI-254/2022)**
4	**CRL.M.A. 9803/2025** **CRL.M.(BAIL) 708/2025** **In CRL.A.-772/2023**	**IMRAN** **V/s STATE (GNCT) OF DELHI & ANR.**	**ROHAN JOACHIM ALVA (DHCLSC), SIDDHARTH YADAV, SIDDHARTH YADAV**	
		OTHER DETAILS OF ADVOCATES: **GAURAV BHATT (ROHANALVA5@GMAIL.COM)()(PETITIONER)** **KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)** **SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER)** **KAPIL**		**P.S.-FIR NO. :(DAYAL PUR-3/2019)**

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
5	CRL.A.-71/2023 CRL.M.A. 5777/2022 WITH CRL.A. 87/2023 CRL.A. 88/2023 CRL.A. 89/2023 CRL.A. 90/2023 CRL.A. 82/2023 CRL.A. 83/2023 CRL.A. 77/2023 CRL.A. 78/2023 CRL.A. 79/2023 CRL.A. 72/2023 CRL.A. 75/2023 CRL.A. 76/2023 CRL.A. 84/2023 CRL.A. 85/2023 CRL.A. 86/2023 CRL.A. 73/2023 CRL.A. 74/2023 CRL.A. 91/2023 CRL.A. 92/2023 CRL.A. 80/2023 CRL.A. 81/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s MS EARTHTECH ENTERPRISES PVT LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
6	CRL.A.-72/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s MS EARTHTECH ENTERPRISES PVT LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
7	CRL.A.-73/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s MS EARTHTECH ENTERPRISES PVT LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
8	CRL.A.-74/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s MS EARTHTECH ENTERPRISES PVT LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
9	CRL.A.-75/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD. V/s M/S. EARTHTECH ENTERPRISES PVT. LTD. & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
10	CRL.A.-76/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s MS EARTHTECH ENTERPRISES PVT LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
11	CRL.A.-77/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s MS EARTHTECH ENTERPRISES PVT LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
12	CRL.A.-78/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S. EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
13	CRL.A.-79/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	

		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
14	CRL.A.-80/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s MS EARTHTECH ENTERPRISES PVT LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
15	CRL.A.-81/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S. EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
16	CRL.A.-82/2023 CRL.M.A. 8567/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, IRFAN AHMED, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: IRFAN AHMED(IRFAN2599@GMAIL.COM)(8375987225)(RESPONDENT) SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
17	CRL.A.-83/2023 CRL.M.A. 8571/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
18	CRL.A.-84/2023 CRL.M.A. 8573/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
19	CRL.A.-85/2023 CRL.M.A. 8575/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
20	CRL.A.-86/2023 CRL.M.A. 8577/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
21	CRL.A.-87/2023 CRL.M.A. 8579/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S EARTHTECH ENTERPRISES PVT LTD & ORS.	AADITYA VIJAY KUMAR, IRFAN AHMED, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: IRFAN AHMED(IRFAN2599@GMAIL.COM)(8375987225)(RESPONDENT) SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
22	CRL.A.-88/2023 CRL.M.A. 8601/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S. EARTHTECH ENTERPRISES PVT. LTD	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
23	CRL.A.-89/2023 CRL.M.A. 8609/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		

24	CRL.A.-90/2023 CRL.M.A. 8611/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
25	CRL.A.-91/2023 CRL.M.A. 8654/2022	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD V/s M/S. EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, IRFAN AHMED, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: IRFAN AHMED(IRFAN2599@GMAIL.COM)(8375987225)(RESPONDENT) SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
26	CRL.A.-92/2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD. V/s M/S EARTHTECH ENTERPRISES PVT. LTD & ORS.	AADITYA VIJAY KUMAR, SANJEEV BENIWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT) SANJEEV BENIWAL(SANJEEV.BENZ07@GMAIL.COM)(9971272779)(RESPONDENT)		
27	CRL.L.P.-295/2018 CRL.M.A. 8274/2018	STATE OF NCT OF DELHI V/s PAPU BABA & ANR	KUSUM DHALLA	
		OTHER DETAILS OF ADVOCATES: KUSUM DHALLA()(9818019518)(PETITIONER)		P.S.-FIR NO. :(DARYA GANJ-246/2016)
28	CRL.L.P.-375/2018	S.D MADAN V/s HARISH BATRA	TARUN SHARMA, TARUN SHARMA	
		OTHER DETAILS OF ADVOCATES: TARUN SHARMA()(9811027856)(PETITIONER) TARUN SHARMA (TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(PETITIONER)		
29	CRL.L.P.-381/2018	PRAMOD JUNEJA V/s M/S. DEVBHUMI TELE FILMS PVT LTD. & ORS.	J K CHAWLA & M K SETHI, GHANSHYAM SHARMA & CO., ADITYA MISHRA, MONICA GOEL, ANAM SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: J K CHAWLA & M K SETHI()(9810521722)(PETITIONER) ADITYA MISHRA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(RESPONDENT) ADITYA MISHRA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(RESPONDENT) MONICA GOEL(ADVOCATEMONICAGOEL@GMAIL.COM)(9971853567)(PETITIONER) ANAM SIDDIQUI(ANAM7SIDDIQUI@GMAIL.COM)(8860504095)(PETITIONER)		
30	CRL.L.P.-744/2018	STATE V/s ARUN & ORS	MUKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR()(9313007949)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR-48/2012) BAIL APPLN. 443/2012 FILED BY ARUN (DISPOSED ON : 2012-03-30) CRL.A. 904/2018 FILED BY ARUN & ANR (D. OF HEARING : 2022-09-02) P.S.-FIR NO. :(MAYUR VIHAR-48/2012)
31	CRL.L.P.-790/2018	SHRI GURINDER CHHABRA V/s SHRI VIPIN GABA	J.C. MAHINDRO	
		OTHER DETAILS OF ADVOCATES: J.C. MAHINDRO()(9810138091)(PETITIONER)		
32	CRL.L.P.-133/2022 CRL.M.A. 6265/2022	AMARJEET KAUR V/s NIRMAL SINGH	VIKAS SHARMA	
		OTHER DETAILS OF ADVOCATES: GHANSHYAM SHARMA(VADVOCATESHARMA88@GMAIL.COM)(9811789616)(PETITIONER)		
33	CRL.L.P.-363/2022	STATE OF NCT OF DELHI V/s ANIL GARG AND ANR.	ASHA TEWARI	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		
34	CRL.L.P.-55/2025 CRL.M.A. 1986/2025	SH PUNEET KUMAR V/s SH AJAY KUMAR	SUSHANT MUKUND	
		OTHER DETAILS OF ADVOCATES: SUSHANT MUKUND(SUSHANTMUKUND@GMAIL.COM)(9868069682)(PETITIONER)		

35	CRL.M.C.-360/2010 CRL.M.A. 1255/2010	CBI V/s V K SINGH & ANR	B R HANDA, MAJ. GEN.VK SINGH RETD., VIVEK KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR GARG(EXPOSE.CORRUPTION@HOTMAIL.COM)(8595252765)(RESPONDENT)		
36	CRL.M.C.-1352/2020	PRATIEK KALE V/s BABITA BHATT	ANIL	
		OTHER DETAILS OF ADVOCATES: ANIL()(9716757592)(PETITIONER)		
37	CRL.M.C.-1787/2020 CRL.M.A. 12489/2020 WITH CRL.M.C. 2107/2020	RELIGARE FINVEST LIMITED V/s STATE AND ANR	SANDEEP DEVASHISH DAS, MANEKA KHANNA, ADITYA DEWAN	
		OTHER DETAILS OF ADVOCATES: SANDEEP DAS SURBHI SHARMA(SANDEEP.DAS@PRISMLAW.IN)(971386861)(PETITIONER) SANDEEPDAS(SANDEEP.DAS@DASLAW.CO.IN)(9717798958)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANEKA KHANNA(MANEKAKHANNA@GMAIL.COM)(9830059899)(RESPONDENT) ADITYA DEWAN (ADITYADEWAN@GMAIL.COM)(8527611077)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-189/2019) CRL.M.C. 2107/2020 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-09) CRL.M.C. 3173/2021 FILED BY DBS BANK INDIA LIMITED (DISPOSED ON : 2023-03-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-189/2019)
38	CRL.M.C.-2107/2020 CRL.M.A. 15027/2020	RELIGARE FINVEST LIMITED V/s STATE OF NCT OF DELHI AND ANR	SANDEEP DEVASHISH DAS	
		OTHER DETAILS OF ADVOCATES: SANDEEPDAS(SANDEEP.DAS@DASLAW.CO.IN)(9717798958)(PETITIONER) SANDEEP DAS(SANDEEP.DAS@PRISMLAW.IN)(9717798958)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-189/2019) CRL.M.C. 1787/2020 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-09) CRL.M.C. 3173/2021 FILED BY DBS BANK INDIA LIMITED (DISPOSED ON : 2023-03-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-189/2019)
39	CRL.M.C.-88/2025 CRL.M.A. 487/2025 WITH CRL.M.C. 179/2025	MOHD NASIM HAIDER V/s THE STATE GOVT. OFNCT OF DELHI AND ANR.	SHARAD PANDEY	
		OTHER DETAILS OF ADVOCATES: SHARAD PANDEY(PSHARAD16@GMAIL.COM)(9891258642)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-249/2024) CRL.M.C. 179/2025 FILED BY PROF NAZIM HUSAIN AL JAFRI (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(JAMIA NAGAR-249/2024)
40	CRL.M.C.-179/2025 CRL.M.A. 971/2025 WITH CRL.M.C. 88/2025	PROF NAZIM HUSAIN AL JAFRI V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SHAILESH TIWARI	
		OTHER DETAILS OF ADVOCATES: SHAILESH TIWARI (ADV.STIWARI@YAHOO.IN)(9313645659)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-249/2024) CRL.M.C. 88/2025 FILED BY MOHD NASIM HAIDER (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(JAMIA NAGAR-249/2024)
41	W.P.(CRL)-292/2022 CRL.M.A. 2654/2022	MR. RATAN NIHAL CHAND THAKUR V/s STATE OF NCT OF DELHI AND ANR	SYED TAMJEED AHMAD	
		OTHER DETAILS OF ADVOCATES: ADVAIT GHOSH(ADVAITGH@GMAIL.COM)(8810472098)(PETITIONER) M/S IFCI VENTURE CAPITAL PVT LTD(BUSINESS@IFCIVENTURE.COM)()(RESPONDENT) CRIMINAL STANDING(CRIMINALSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
42	W.P.(CRL)-398/2022	CENTRAL BUREAU OF INVESTIGTATION V/s CANARA BANK, THROUGH AJIT KUMAR DAS/ OR SUCCEEDING OFFICER, GENERAL MANAGER	PRAKARSH AIRAN, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2016-E-0004) W.P.(CRL) 1857/2016 FILED BY RANGOLI INTERNATIONAL PVT LTD & ANR (DISPOSED ON : 2016-07-12) CRL.M.C. 1805/2020 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2020-09-17) CRL.M.C. 350/2025 FILED BY RANGOLI INTERNATIONAL PVT LTD & ORS. (DISPOSED ON :

				2025-01-21) P.S.-FIR NO. :(CBI-BD1-2016-E-0004)
43	W.P.(CRL)-1289/2022	VAIBHAV JALAN V/s UNION OF INDIA & ORS.	ABHISHEK MALHOTRA, RAJESH KUMAR GOGNA, GUDIPATI GAYATRI KASHYAP	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MALHOTRA(AMALHOTRA@TMTLAW.CO.IN)(971124625)(PETITIONER) VAIBHAV JALAN(VAIBHAVJALAN@GMAIL.COM)()(PETITIONER) GAURAV JALAN(GAURAV@JKMINFRA.COM)()(RESPONDENT) ENFORCEMENT OF DIRECTORATE(ED_DEL_REV@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) STATE BANK OF INDIA(INFO@BHATTALLAW.COM)()(RESPONDENT) KNR CONSTRUCTIONS LIMITED(CS@KNRCL.COM)()(RESPONDENT) G R INFRAPROJECTS LTD(CS@GRIFRA.COM)()(RESPONDENT) PRUDENT ARC LIMITED(PRUDENT.ARC@GMAIL.COM)()(RESPONDENT) CANARA BANK(ADVAKROUT@YAHOO.COM)()(RESPONDENT) JKM INFRA PROJECTS LIMITED(ROC@JKMINFFRA.COM)()(RESPONDENT) UNION BANK OF INDIA(SAMARENDRAKRADV@YAHOO.COM)()(RESPONDENT) ABHISHEK JHA(ABHISHEKJHA@JKMINFRA.COM)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT) GUDIPATI GAYATRI KASHYAP(KASHYAP.GUDIPATI@GMAIL.COM)(9958832068)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-53/2021) W.P.(CRL) 1538/2022 FILED BY VAIBHAV JALAN (DISPOSED ON : 2022-07-15) W.P.(CRL) 2012/2022 FILED BY VAIBHAV JALAN (DISPOSED ON : 2023-01-27) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-53/2021)
44	W.P.(CRL)-1785/2022	KHUSHI BARARIA V/s STATE OF NCT OF DELHI & ANR.	AKSHAY VERMA	
		OTHER DETAILS OF ADVOCATES: AKSHAY VERMA & ASSOCIATES(ADVOCATESUPREMECOURT@YAHOO.CO.IN)(9650144651)(PETITIONER) DR. LAKSH(MSOFFICE@AAKASHHEALTHCARE.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
45	W.P.(CRL)-2265/2022 CRL.M.A. 19674/2022	USHA MURLIDHAR KUKREJA AND ORS V/s STATE OF NCT OF DELHI AND ANR.	RISHABH WADHWA, VISHAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: JUDGAK WADHWA(WWLAWOFFICES@GMAIL.COM)(9999990883)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHAL CHHABRA(ADV.VISHALCHHABRA@GMAIL.COM)(9873330292)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MODEL TOWN-287/2022) CRL.M.C. 116/2025 FILED BY YASH KUKREJA (DISPOSED ON : 2025-01-13) P.S.-FIR NO. :(MODEL TOWN-287/2022)
PART-HEARD MATTERS				
46	C.R.P.-10/2025 CAV 25/2025 CM APPL. 2464/2025	M/S KARYAN GLOBAL LLP V/s VIVEK KUMAR MISHRA AND ORS	PREET SINGH OBEROI, AARUSH BHATIA	
		OTHER DETAILS OF ADVOCATES: PREET SIGNH OBEROI(OFFICE@CPSOLAW.COM)(9999987440)(PETITIONER) MPHIBR(CHAIRMAN@MPHIBR.COM)(0)(RESPONDENT) PRESIDENT SOFTWARE(PRESIDENT.SOFTWARE@MPHIBR.COM)(0)(RESPONDENT) JPGGROUP(VG@JPGGROUP.COM)(0)(RESPONDENT) JPGGROUP(KG@JPGGROUP.COM)(0)(RESPONDENT) NITIN (NITINGARG0203@GMAIL.COM)(0)(RESPONDENT) RAJNEESH(RAJNEESH@JPGGROUP.COM)(0)(RESPONDENT)		

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. **CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.**
2. **MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.**
3. **PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.**
4. **SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPLEMENTARY LIST.**
5. **DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.**
6. **FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com**
7. **COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK**

   https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRCtHY/edit?pli=1

   AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. **CLICK HERE TO JOIN VC**
   https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CONT.CAS(C)-101/2025 CM APPL. 19870/2025	SUNITA GUPTA V/s TARUN KUMAR	ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) SUNITA()(7011421957)(RESPONDENT) ANUNAYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) TARUN()(7011421957)(RESPONDENT)		
FOR ADMISSION				
2	CONT.CAS(C)-1173/2024	NOVEL TRADE LINKS LLP & ORS. V/s SH SUBHASISH PANDA	ARBAAZ HUSSAIN	
		OTHER DETAILS OF ADVOCATES: ANUKRIT GUPTA & ARBAAZ HUSSAIN(MAIL@ANUKRITGUPTA.COM)(9953785745)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
3	CONT.CAS(C)-1325/2024	ABHINAV GUPTA V/s SHRI MANISH KUMAR GUPTA AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA AND SHIVANI(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) MANISH(DELHISHELTER@GMAIL.COM)(0)(RESPONDENT) PARVINDER(PARVINDERCHAUHAN1973@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLC(CLC-MOLE@NIC.IN)(0)(RESPONDENT) LAB(LABJLC@DELHI.NIC.IN)(0)(RESPONDENT) AMOD(KANTH_AMOD@REDIFFMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	CONT.CAS(C)-31/2022 CM APPL. 2107/2022	SHOBHANA SARABHAI V/s DR SANJEEV SAXENA	AYUSH NEGI, PARINAV GUPTA	
		OTHER DETAILS OF ADVOCATES: ANURAG TOMAR , AYUSH NEGI(VARUNITAOJHA15@GMAIL.COM)()(PETITIONER) DRSANJEEV SAXENA (SAXENADRSANJEEV@GMAL.COM)()(RESPONDENT) PARINAV GUPTA(PARINAV_GUPTA@YAHOO.COM)(9899200863)(PETITIONER)		

5	CONT.CAS(C)-635/2022	MOHD. SAJID V/s RAJENDER KUMAR KOHLI	ANKIT KASHYAP, ARPIT SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ANKIT KASHYAP()(8699979909)(PETITIONER) ARPIT SRIVASTAVA(ADVARPITSRIVASTAVA@GMAIL.COM)(9873141041)(RESPONDENT)		
6	CM APPL. 27044/2024(CM For Restoration) In CONT.CAS(C)-720/2022(Disposed off case)	BIMLA DUHAN V/s SUSHIL SURI & ORS.	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWALA(SATSHAGGARWALA@GMAIL.COM)()(PETITIONER) PRABHA(PRABHA.ADV@GMAIL.COM)(9818808559)(RESPONDENT) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)()(PETITIONER) ABHISHEK(ABHISHEK.GROVER@KARANJAWALA.IN)()(RESPONDENT) ANKIT (ANKIT.RAJGARHIA@KARANJAWALA.IN)()(RESPONDENT) MANOJ(MANOJKUMARSHARMA22@GMAIL.COM)()(RESPONDENT) TARUN (TARUN.SHARMA@KARANJAWALA.IN)()(RESPONDENT) MEGHNA(MEGHNA.MISHRA@KARANJAWALA.IN)()(RESPONDENT) SUSHIL(SUSHIL.SURI@BLUECOAST.IN)()(RESPONDENT) BLUE COAST(INFO@BLUECOAST.IN)()(RESPONDENT) TARUN(TARUN.MEHTA@KARANJAWALA.IN)()(RESPONDENT)		
7	CONT.CAS(C)-796/2022	SATENDER SINGH V/s MANISH KUMAR GUPTA & ORS	PRADEEP KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
8	CONT.CAS(C)-1234/2022 CM APPL. 22892/2023 CM APPL. 31210/2023 WITH W.P.(C) 8196/2017 CONT.CAS(C) 1374/2022	SANJEEV AGGARWAL V/s RANJEET KUMAR SINGH & ANR.	VED PAL RANA, JAWAHAR RAJA	
		OTHER DETAILS OF ADVOCATES: V P RANA (VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) SANTOSH KR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(PETITIONER) VP RANA(VPRANALEGALASSOCIATES@GMAIL.COM)()(RESPONDENT)		
9	CONT.CAS(C)-290/2023	BHAWNA V/s NEERAJ KUMAR	DEEPAK PRAKASH, DEEPAK PRAKASH	
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH()(8595013328)(PETITIONER) DEEPAK PRAKASH(ADVDEEPAKPRAKASH@GMAIL.COM)(9810903376)(PETITIONER)		
10	CONT.CAS(C)-1565/2023	INDIAN POTASH LIMITED V/s GYANESH BHARTI & ANR.	MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
11	CONT.CAS(C)-1805/2023 CM APPL. 63091/2023	RAVEESH MALHOTRA V/s SHAILEY CHAUHAN	ABHINAV BAJAJ	
		OTHER DETAILS OF ADVOCATES: GEETASHI CHANDNA(GEETASHICHANDNA@GMAIL.COM)(9711882887)(PETITIONER) SHAILEY CHAUHAN(SHAILEY.CHAUHAN123@GMAIL.COM)()(RESPONDENT)		
12	CONT.CAS(C)-95/2024	PRIYA AGGARWAL V/s RADHEY SHYAM	ANKIT MUTREJA, VINEET KUMAR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGARWAL, ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) R CHOUDHARY(KUNWARCHOUDHARY190@GMAIL.COM)(9871302902)(RESPONDENT) VINEET KUMAR(VINEETTHESOLICITOR@GMAIL.COM)(8178452519)(RESPONDENT)		
13	CONT.CAS(C)-99/2024 CM APPL. 22384/2024	GURUDWARA SHRI GURU SINGH SABHA(REGD) THROUGH ITS GENERAL SECRETARY RANJEET SINGH V/s SHAILENDER SINGH & ORS.	AJAI KUMAR TRIPATHI, RISHABH GUPTA, ANURAG MANGLA, AMIT RANA, DANISH, ROHIT YADAV, VINOD KUMAR, ANSHU DAVAR	
		OTHER DETAILS OF ADVOCATES: A K TRIPATHI(ADVOCATEAKTRIPATHI100@GMAIL.COM)(9810154341)(PETITIONER) DIVYA(DIVYARNNANDRAJOGADV@GMAIL.COM)()(RESPONDENT) KUNAL (KUNALMITTAL@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) A K TRIPATHI(ADVOCATETRIPATHI100@GMAIL.COM)(9810154341)(PETITIONER) DIVYAM NANDRAJ(DIVYAMNANDRAJOGADV@GMAIL.COM)()(RESPONDENT) RISHABH GUPTA(ADV.RISHABH@HOTMAIL.COM)(9599470085)(RESPONDENT) ANURAG MANGLA(LAWOFFICE.MANGLA@GMAIL.COM)(9810010554)(RESPONDENT)		

		AMIT RANA(AMITRANA.ATL@GMAIL.COM)(9716990808)(RESPONDENT) DANISH (PATHAN.DANISH922@GMAIL.COM)(9911387037)(RESPONDENT) ROHIT YADAV(INFORYTLAW@GMAIL.COM)(9266130562)(PETITIONER) RISHABH GUPTA(ADV.RISHABH@HOTMAIL.COM)(9599470085)(RESPONDENT) VINOD KUMAR(VINODADLO@GMAIL.COM)(9990675556)(RESPONDENT) ANURAG MANGLA(LAWOFFICE.MANGLA@GMAIL.COM)(9810010554)(RESPONDENT) ANSHU DAVAR(ANSHDAVAR@GMAIL.COM)(9811402998)(PETITIONER)		
14	CONT.CAS(C)-184/2024	KHALIL V/s GYANESH BHARTI & ORS.	PALAK MUNJAL	
		OTHER DETAILS OF ADVOCATES: AYUSH GUPTA(AYUSH@GUPTALEGAL.IN)(9818402326)(PETITIONER) KHALIL()(9643120337)(PETITIONER) SHER MOHD()(8010296182)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
15	CONT.CAS(C)-336/2024	RAMANDEEP KAUR V/s HARSH OBEROI AND ORS	SACHIN KUMAR SHARMA, SHALU KUMARI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: RUBINDER SINGH (ANILCO040@GMAIL.COM)(9999454660)(PETITIONER) VSRV CONSULTANTS(VSRVCONSULTANTS.LEGAL@GMAIL.COM)()(RESPONDENT) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(RESPONDENT) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(RESPONDENT)		
16	CONT.CAS(C)-587/2024	VIJENDER KUMAR GOEL & ANR. V/s JAI KUMAR GOEL & ORS.	RAVINDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVINDER KUMAR & KANISHKA GAUTAM(RAVINDRAKUMAR1031969@GMAIL.COM)(9871513364)(PETITIONER) SHANTWANU()(9650750006)(RESPONDENT) JAI KUMAR GOEL()(9811670702)(RESPONDENT)		
17	CONT.CAS(C)-590/2024 WITH CONT.CAS(C) 594/2024 CONT.CAS(C) 595/2024 CONT.CAS(C) 593/2024 CONT.CAS(C) 591/2024 CONT.CAS(C) 592/2024	DR RAJINDER KUMAR TRISAL V/s DR RESHMI SINGH & ANR.	ASHISH	
		OTHER DETAILS OF ADVOCATES: RAJINDER KUMAR , LOKESH BHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(PETITIONER) SYED ABID RASHEED(ADMSECYHEALTHJK@GMAIL.COM)()(RESPONDENT) RESHMI SINGH(RESCM-JK@NIC.IN)()(RESPONDENT)		
18	CONT.CAS(C)-591/2024	DR RAVI RAMAN DHAR V/s DR RESHMI SINGH & ANR.	ASHISH	
		OTHER DETAILS OF ADVOCATES: RAVI RAMAN DHAR, LOKESH BHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(PETITIONER) RESHMI (RESCM-JK@NIC.IN)()(RESPONDENT) SYED ABID RASHEED(ADMSECYHEALTHJK@GMAIL.COM)()(RESPONDENT)		
19	CONT.CAS(C)-592/2024	DR CHAMAN LAL DULLOO V/s DR RESHMI SINGH & ANR.	ASHISH	
		OTHER DETAILS OF ADVOCATES: CHAMAN LAL , LOKESH BHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(PETITIONER) SYED ABID RASHEED(ADMSECYHEALTHJK@GMAIL.COM)()(RESPONDENT) RESHMI SINGH(RESCM-JK@NIC.IN)()(RESPONDENT)		
20	CONT.CAS(C)-593/2024	DR BHARAT BHUSHAN KACHROO V/s DR RESHMI SINGH & ANR.	ASHISH	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN , LOKESH BHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(PETITIONER) RESHMI SINGH(RESCM-JK@NIC.IN)()(RESPONDENT) SYED ABID RASHEED(ADMSECYHEALTHJK@GMAIL.COM)()(RESPONDENT)		
21	CONT.CAS(C)-594/2024	DR UPENDER KRISHEN WALI V/s DR RESHMI SINGH & ANR.	ASHISH	
		OTHER DETAILS OF ADVOCATES: UPENDER KRISHEN WALI, LOKESH BHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(PETITIONER) SYED ABID RASHEED(ADMSECYHEALTHJK@GMAIL.COM)()(RESPONDENT) RESHMI SINGH(RESCM-JK@NIC.IN)()(RESPONDENT)		
22	CONT.CAS(C)-595/2024	DR VIJAY KUMAR KACHROO V/s DR RESHMI SINGH & ANR.	ASHISH	

		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR KACHROO, LOKESH BHARDWAJ(LOKESHBHARDWAJ@LIVE.IN)(9971576388)(PETITIONER) RESHMI (RESCM-JK@NIC.IN)()(RESPONDENT) SYED ABID RASHEED(ADMSECYHEALTHJK@GMAIL.COM)()(RESPONDENT)		
23	CONT.CAS(C)-624/2024	ATTAULLAH KHAN V/s ANJU SETH & ANR.	BIRAJA KANTA MAHAPATRA, JITENDER VERMA	
		OTHER DETAILS OF ADVOCATES: BIRAJA MAHAPATRA (BIRAJAMAHAPATRA@GMAIL.COM)()(PETITIONER) MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) MAYANK(Y.MAYANK@GMAIL.COM)()(RESPONDENT) JITENDER VERMA(JVERMAADVOCATE@GMAIL.COM)(9213970111)(RESPONDENT)		
24	CONT.CAS(C)-629/2024	SHRI SATVIR GUPTA V/s MS ISHLAWATI	SURESH CHAND SINGHAL, ANIL KUMAR BHAKTA	
		OTHER DETAILS OF ADVOCATES: SATVIR()(9818660889)(PETITIONER) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) ANPANDEY(ANPANDEYLEGAL@GMAIL.COM)()(RESPONDENT) ISHLAWATI()(9549366748)(RESPONDENT) ANIL KUMAR BHAKTA(AKBHAKTADVOCATE@GMAIL.COM)(9312985121)(PETITIONER)		
25	CONT.CAS(C)-667/2024	DR M C MEHANATHAN V/s MS S RADHA CHAUHAN THE SECRETARY	SHIPRA SHUKLA	
		OTHER DETAILS OF ADVOCATES: SHIPRA SHUKLA(SHUKLASHIPRA217@YAHOO.COM,)(9871452750)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
26	CONT.CAS(C)-723/2024	GULSHAN BABBAR ADVOCATE V/s PRANAY CHATURVEDI	MOHAMMAD SADDAM HUSAIN	
		OTHER DETAILS OF ADVOCATES: HUSAIN AND ABDUL(MAIL@MSHLEGAL.IN)(9999188657)(PETITIONER) PRANAY(ROC.DELHI@MCA.GOV.IN)(26235708)(RESPONDENT) RK(RKDHAWAN9@GMAIL.COM)()(RESPONDENT)		
27	CONT.CAS(C)-792/2024	M.K. CHAND V/s GYANESH BHARTI	MALAYA KUMAR CHAND	
		OTHER DETAILS OF ADVOCATES: M K CHAND (MALAYA_CHAND@YAHOO.COM)()(PETITIONER) SHIVANSH CHAUHAN(SHIVANSHCHAUHAN14@GMAIL.COM)(7042917411)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
28	CONT.CAS(C)-806/2024	NEHA SAREEN V/s LALIT KUMAR AHLAWAT	ABHIMANYU KUMAR SINGLA	
		OTHER DETAILS OF ADVOCATES: NEHA SAREEN(NEHA.SAREEN.IN@GMAIL.COM)(9310539856)(PETITIONER) LOKESH BHARDWAJ(ADVLOKESHBHARDWAJ@GMAIL.COM)(9971576388)(PETITIONER) LALIT()(8750870230)(RESPONDENT)		
29	CONT.CAS(C)-873/2024	KUSUM DEVI V/s SH. NARESH KUMAR	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: KUSUM()(8447367892)(PETITIONER) ASHOK AGARWAL & KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9662778086)(PETITIONER) NARESH(CSDELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
30	CONT.CAS(C)-907/2024	SUN PHARMACEUTICAL INDUSTRIES LTD V/s AMAGEN PHARMA P LTD & ORS.	SACHIN GUPTA, SHRAVYA PATHAK	
		OTHER DETAILS OF ADVOCATES: LIT LEGAL(INFO@LITLEGAL.IN)(9811180270)(PETITIONER) AMAGEN(AMAGENINDIA@GMAIL.COM)()(RESPONDENT) SHRAVYA PATHAK(ADVSHRAVYA@GMAIL.COM)(8750672727)(RESPONDENT) SHRAVYA PATHAK(ADVSHRAVYA@GMAIL.COM)(8750672727)(RESPONDENT)		
31	CONT.CAS(C)-1056/2024	SH. ROSHAN LAL V/s MUNICIPAL CORPORATION OF DELHI & ANR.	ABHAS MISHRA	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF ABHAS(ABHAS.MISHRA@GMAIL.COM)(0)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

32	CONT.CAS(C)-1118/2024	KARTAR SINGH DAHIYA V/s VIRENDER SINGH TOMAR & ORS.	VINOD KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: VINOD KUMAR VERMA(VINOD.VERMA884@GMAIL.COM)(9350939169)(PETITIONER) DIVCOM(DIVCOM@NIC.IN)(0)(RESPONDENT) PNJAB(PUNJABISDM@NIC.IN)(0)(RESPONDENT) DC(DCWEST@NIC.IN)(0)(RESPONDENT) DCP(DCP.WEST@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) SHO(SHO.MIANWALINGR@DELHI.GOV.IN)(0)(RESPONDENT) SDMC(SDMC@EESI.CO.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SDM(PUCSDM@NIC.IN)(0)(RESPONDENT)		
33	CONT.CAS(C)-1242/2024	RAJ KUMAR BATRA V/s HARBINDER KAUR PRASAD COMMISSIONER OF CUSTOMS (PREVENTIVE), NEW CUSTOM HOUSE, NEW DELHI	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU, VIKAS (MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) HARPREET(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
34	CONT.CAS(C)-1244/2024	PRAGATI PATH EDUCATIONAL FOUNDATION S MILLENNIUM NATIONAL SCHOOL V/s RAHUL SINGH AND ORS	SONAL SINGH GODARA, SUVARNA SIDDHANATH GANU	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF SAGAR AND SONAL(SONALSINGH174@GMAIL.COM)(9671616179)(PETITIONER) RAHUL(CHMN-CBSE@NIC.IN)(0)(RESPONDENT) MAHESH(KINSSPUNE@KARVEINSTITUTE.EDU.IN)(0)(RESPONDENT) MANU(PSEC.REVENUE@MAHARASHTRA.GOV.IN)(0)(RESPONDENT) SUVARNA SIDDHANATH GANU(ADVOCATEGANUSUVARNA@GMAIL.COM)(9810864006)(PETITIONER) SUVARNA SIDDHANATH GANU(ADVOCATEGANUSUVARNA@GMAIL.COM)(9810864006)(RESPONDENT)		
35	CONT.CAS(C)-1263/2024	SANOJ KUMAR AND ORS V/s SHRI MANISH KUMAR GUPTA AND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
36	CONT.CAS(C)-1370/2024	MEENU KUMARI V/s GAURAV KUMAR	DHIRENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: DHIRENDRA KUMAR(DKUMARSC78@GMAIL.COM)(9717444966)(PETITIONER) GAURAV KUMAR(DRM@NAG.RAILNET.GOV.IN)(0)(RESPONDENT)		
37	CONT.CAS(C)-1879/2024	PRABODH SAXENA V/s DEPARTMENT OF PERSONNEL AND TRAINING (MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSION)	RAJEEV KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR MISHRA (RAJEEVMISHRACLC@GMAIL.COM)(9953145936)(PETITIONER) SCEY MOP(SECY_MOP@NIC.IN)(0)(RESPONDENT) PIJUSH (PIJUSH.MOHANTA@NIC.IN)(0)(RESPONDENT)		
38	CONT.CAS(C)-1939/2024 CM APPL. 71938/2024	RASHMI AGGARWAL & ORS. V/s AMIT AGGARWAL	MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER)		
39	CONT.CAS(C)-353/2025	AMIT AGGARWAL V/s RASHMI AGGARWAL	VARUN SHARMA	
		OTHER DETAILS OF ADVOCATES: VARUN SHARMA (VS@LEXPRIME.CO.IN)(9650668623)(PETITIONER)		
40	W.P.(C)-8202/2010	DTC V/s SHYAM SINGH	SARFARAZ KHAN, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
41	W.P.(C)-3502/2011	VIAJY KUMAR VATS V/s GNCT OF DELHI AND ANR	ATUL TN, SANJOY GHOSE, MOHD YASEEN KHAN	
		OTHER DETAILS OF ADVOCATES: MOHD YASEEN KHAN(MYKHAN678@YAHOO.COM)(9810761110)(RESPONDENT)		

42	W.P.(C)-6368/2012 CM APPL. 16993/2012 CM APPL. 3778/2014	LIVING MEDIA INDIA LTD V/s REGIONAL PROVIDENT FUND COMMISSIONER	H.L.KUMAR, VIVEK GOYAL, RIKESH SINGH, JOYDEEP SARMA	
		OTHER DETAILS OF ADVOCATES: RIKESH SINGH(ADVOCATERIKESH@GMAIL.COM)(9999797898)(RESPONDENT) JOYDEEP SARMA(JOYDEEPSARMA@OUTLOOK.COM)(9910035893)(PETITIONER)		
43	W.P.(C)-6918/2014 CM APPL. 16302/2014 CM APPL. 41674/2016	PUNJAB & SIND BANK V/s RAMESH CHANDRA SEMWAL	JAGAT ARORA & ASSOCIATES, SHUBHANKAR JHA, SHASHANK SINGH, HUNNY	
		OTHER DETAILS OF ADVOCATES: HUNNY (HYSINGH88@GMAIL.COM)(9990389721)(RESPONDENT)		
44	W.P.(C)-10552/2016 CM APPL. 42279/2018	VALLABHBHAI PATEL CHEST INSTITUTE V/s NISHIKESH TYAGI	ASHWINI K SAKHUJA, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9818971616)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
45	W.P.(C)-1661/2017 CM APPL. 7443/2017 CM APPL. 32268/2018 WITH W.P.(C) 1734/2017	INDIAN SUCROSE LTD. V/s CENTRAL BOARD OF TRUSTEES & ORS	RAJIV SHUKLA, HARDEEP SINGH, KESHAV MOHAN, JAINAINDER SAINI & HARDEEP SINGH, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: HARDEEP SINGH()(9872955192)(PETITIONER)		
46	W.P.(C)-1734/2017 CM APPL. 7757/2017 CM APPL. 50767/2018	INDIAN SUCROSE LTD V/s CENTRAL BOARD OF TRUSTEES AND ORS	RAJIV SHUKLA, HARDEEP SINGH, KESHAV MOHAN, JAINAINDER SAINI & HARDEEP SINGH, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: HARDEEP SINGH()(8800911108)(PETITIONER)		
47	W.P.(C)-7199/2017 CM APPL. 29845/2017	DELHI TRANSPORT CORPORATION V/s SHRI RAJVIR	MANISHA TYAGI	
		OTHER DETAILS OF ADVOCATES:		
48	W.P.(C)-8332/2017	RAMAN GROUP MANUFACTURES AND EXPORT OF HIGH FASHION GARMENTS AND ANR. V/s SH. VIMAL TIWARI AND ORS.	O.P. GUPTA, SANJOYN GHOSE	
		OTHER DETAILS OF ADVOCATES:		
49	W.P.(C)-10141/2017 CM APPL. 41410/2017	THE CHAIRMAN DTC AND ANR V/s CHAMAN LAL	KAMAL KANT JHA	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-11525/2017 CM APPL. 46966/2017	M/S. SHRI GURU RAVIDAS VISHRAM DHAM MANDIR V/s SHRI RAM LOT YADAV AND ANR	O. P. SAXENA, LL. M., SURESH KUMAR SINGH, MANISH GARG, GIRINDRA KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: MANISH GARG(MANISHGARGADVOCATE123@GMAIL.COM)(9213415030)(PETITIONER) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(PETITIONER)		
51	W.P.(C)-5258/2018 CM APPL. 20393/2018	RAJESH KUMAR SHARMA V/s GOVT OF NCT OF DLEHI & ORS	AKSHAY BHATIA, PANKAJ TRIPATHI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHATIA()(9899098093)(PETITIONER)		
52	W.P.(C)-11667/2018	M/S WOODECOR V/s AWDESH SHARMA AND ORS.	GHAN SHYAM, AKARSH BHALLA, CANCELLED, CHARNJIT SINGH, SAUMYA TANDON, PIYUSH KUMAR	
		OTHER DETAILS OF ADVOCATES: GHAN SHYAM()(9810084701)(PETITIONER) SAUMYA TANDON(ADV.TANDONSAUMYA@GMAIL.COM)(9810907029)(PETITIONER) PIYUSH KUMAR(INFOPIYUSH76@GMAIL.COM)(9958966202)(RESPONDENT)		
53	W.P.(C)-12751/2018	SH. BIJENDER SINGH AND ANR. V/s THE MANAGEMENT OF MUNICIPAL CORPORATION OF DELHI	SAMAR VIJAY SINGH	
		OTHER DETAILS OF ADVOCATES: SAMAR VIJAY SINGH()(9650828181)(PETITIONER)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4562/2024	DEEPAK V/s THE STATE NCT OF DELHI	ASHOK KUMAR GAHALOTH	
		OTHER DETAILS OF ADVOCATES: ASHOK KR. GAHALOTH(ASHOKKUMARGAHALOTH98@GMAIL.COM)(9811944052)(PETITIONER)		P.S.-FIR NO. :(SARAI ROHILLA-925/2023)
2	BAIL APPLN.-475/2025	DEVENDER SINGH RAJPUROHIT V/s NARCOTICS CONTROL BUREAU	ASHOK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AEGIS LEGAL LLP(AEGISLEGALLP@GMAIL.COM)(9810515155)(PETITIONER) NARCOTICS CONTROL BUREAU(DZU-NCB@NIC.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 65/2023) BAIL APPLN. 80/2024 FILED BY SHANKAR SINGH RAWAT (DISPOSED ON : 2024-05-22) BAIL APPLN. 921/2025 FILED BY GOVINDA NARAYAN (D. OF HEARING : 2025-05-26) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 65/2023)
SUSPENSION OF SENTENCE				
3	CRL.M.(BAIL) 409/2024 In CRL.A.-213/2024	ANIL V/s STATE (NCT OF DELHI)	JAHANVI WORAH (DHCLSC), KAPIL	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL (KKAPIL1947@GMAIL.COM)(9582595940)(PETITIONER)		P.S.-FIR NO. :(INDERPURI-185/2017)
4	CRL.A.-548/2024 CRL.M.(BAIL) 282/2025 CRL.M.(BAIL) 582/2025 CRL.M.A. 4241/2025	MOTI KHAN V/s THE STATE OF DELHI & ANR.	NIKITA SHARMA (DHCLSC), NIKITA SHARMA	
		OTHER DETAILS OF ADVOCATES: KUNAL ISRANEY (KUNALSRANEY@YAHOO.CO.IN)(9811845379)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUMMINDER PASWAN (SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NIKITA SHARMA(NYAYVIKALP@GMAIL.COM)(9811979661)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-765/2014)
5	CRL.A.-660/2024 CRL.M.(BAIL) 1245/2024	AWDESH V/s STATE (NCT OF DELHI)	RAJDIPA BEHURA	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI(ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(USMANPUR-349/2018)
6	CRL.M.(BAIL) 1319/2024 In CRL.A.-710/2024	MOHD IQBAL V/s STATE OF NCT OF DELHI	SUPRIYA JUNEJA (DHCLSC), RAVI RATHORE	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVI RATHORE(ADVOCATERAVIRATHORE@GMAIL.COM)(8826922132)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BINDAPUR-772/2020) BAIL APPLN. 3141/2023 FILED BY MOHD IQBAL (DISPOSED ON : 2023-12-05)

				P.S.-FIR NO. :(BINDAPUR-772/2020)
7	CRL.M.(BAIL) 1335/2024 CRL.M.(BAIL) 415/2025 In CRL.A.-718/2024 WITH CRL.A. 768/2024 CRL.A. 943/2024	RAJIV V/s STATE GNCTD OF DELHI	HARSH PRABHAKAR (DHCLSC), HARSH PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: DHRUV CHAUDHRY (DHRUVCHAUDHRYADVOCATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KALA (HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-782/2020) CRL.A. 768/2024 FILED BY SHAHJAD (D. OF HEARING : 2025-04-09) CRL.A. 943/2024 FILED BY AKRAM (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(HARSH VIHAR-782/2020)
8	CRL.M.(BAIL) 1401/2024 In CRL.A.-768/2024	SHAHJAD V/s STATE GNCTD OF DELHI	HARSH PRABHAKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: DHRUV CHAUDHARY(DHRUVCHAUDHARYADVOCATE@GMAIL.COM)(9818242625)(PETITIONER) GAURAV BHATT (DHRUVCHAUDHARYADVOCATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-782/2020) CRL.A. 718/2024 FILED BY RAJIV (D. OF HEARING : 2025-04-09) CRL.A. 943/2024 FILED BY AKRAM (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(HARSH VIHAR-782/2020)
9	CRL.A.-943/2024 CRL.M.(BAIL) 1686/2024	AKRAM V/s STATE NCT OF DELHI	HIMANSHU GUPTA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: DEEPAL GOEL ()(9999048001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-782/2020) CRL.A. 718/2024 FILED BY RAJIV (D. OF HEARING : 2025-04-09) CRL.A. 768/2024 FILED BY SHAHJAD (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(HARSH VIHAR-782/2020)
10	CRL.M.(BAIL) 1776/2024 In CRL.A.-992/2024	CHANDAN V/s THE STATE GOVT. OF NCT OF DELHI	TARUN MEHRA	
		OTHER DETAILS OF ADVOCATES: MONU SINGH(MONU.SINGH.LEGAL@GMAIL.COM)(0)(PETITIONER) MONU SINGH(MONU.SINGH.LEGAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-419/2018)
FOR ADMISSION				
11	CRL.M.A. 6190/2025 In CRL.A.-137/2024	MOHD RABIUL @ MOHD QURBAN V/s STATE (NCT OF DELHI)	KAVITA JHA (DHCLSC), TUSHAR GUPTA, TUSHAR GUPTA	
		OTHER DETAILS OF ADVOCATES: PARINAY GUPTA(PARINAYGUPTA24@GMAIL.COM)(7042805393)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) TUSHAR GUPTA(TUSHAR@MGLAW.IN)(9871550054)(PETITIONER)		P.S.-FIR NO. :(PUNJABI BAGH-556/2020)
AFTER NOTICE MISC. MATTERS				
12	CRL.A.-705/2024	SU V/s STATE NCT OF DELHI	HEMANT SINGH(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANIL JARYAL (ANILJARYAL07@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW FRIENDS COLONY-267/2016)
13	CRL.A.-1112/2024	PRATAP SINGH MEHRA V/s STATE OF NCT OF DELHI AND ORS	KAMESHWAR PRATAP SINGH, SHANKAR KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: BHANU PRATAP SINGH (BHANUPAVINAY@GMAIL.COM)(9891839468)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHANKAR KUMAR JHA(SHANKAR_KUMARJHA@REDIFFMAIL.COM)(9810400515)(RESPONDENT) SHANKAR KUMAR JHA(SHANKAR_KUMARJHA@REDIFFMAIL.COM)(9810400515)(RESPONDENT) SHANKAR KUMAR JHA(SHANKAR_KUMARJHA@REDIFFMAIL.COM)(9810400515)(RESPONDENT) SHANKAR KUMAR JHA(SHANKAR_KUMARJHA@REDIFFMAIL.COM)(9810400515)(RESPONDENT)		

14	CRL.M.C.-636/2023 CRL.M.A. 2506/2023	SHER BAHADUR PATEL & ORS. V/s STATE OF NCT OF DELHI & ANR.	KUNAL MADAN, ABHIJIT ANAND	
		OTHER DETAILS OF ADVOCATES: OFFICE ASSISTANT(CLERK@KMLAWOFFICE.COM)()(PETITIONER) OFFICE ASSISTANT(CLERK@KMALAWOFFICE.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHIJIT ANAND(ADVOCATEABHIJITANAND@GMAIL.COM)(7289991820)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-112/2019) BAIL APPLN. 3006/2019 FILED BY SHER BAHDUR PATEL (DISPOSED ON : 2021-12-09) P.S.-FIR NO. :(BURARI-112/2019)
15	CRL.M.C.-1551/2023 CRL.M.A. 7180/2024 CRL.M.A. 4629/2025	HEMANT SURI ALIAS HEMANT KULBIR KUMAR SURI V/s STATE & ANR.	RAJAL RAI DUA, ANKIT KUMAR, ABHAY DIXIT, SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: AWADHESH KUMAR (INFO@DUASNDUAS.COM)(9891914800)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM)(9654452476)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SAURABH KANSAL(SK@PSAASSOCIATES.IN)(9958378565)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-126/2018) W.P.(CRL) 2752/2019 FILED BY NAVA HEALTH CARE PVT. LTD. & ORS (DISPOSED ON : 2020-01-10) W.P.(CRL) 2731/2019 FILED BY HEMANT KULBIR KUMAR SURI (DISPOSED ON : 2020-01-10) W.P.(CRL) 2737/2019 FILED BY NAVA HEALTHCARE PVT. LTD. & ORS. (DISPOSED ON : 2020-01-10) W.P.(CRL) 2734/2019 FILED BY NAVA HEALTHCARE PVT. LTD. & ORS. (DISPOSED ON : 2020-01-10) P.S.-FIR NO. :(TILAK MARG-126/2018)
16	CRL.M.C.-4558/2023 CRL.M.A. 17443/2023	VIJAY KUMAR V/s THE STATE (GOVT OF NCT OF DELHI THROUGH THE SHO & ORS.	AMIT GOEL, NISHANT NAIN	
		OTHER DETAILS OF ADVOCATES: AMIT GOEL(AMITGOEL.CO@GMAIL.COM)(9999907651)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NISHANT NAIN(NAINNISHANT3748@GMAIL.COM)(9818366274)(PETITIONER) NISHANT NAIN(NAINNISHANT3748@GMAIL.COM)(9818366274)(PETITIONER)		P.S.-FIR NO. :(MEHRAULI-598/2020)
17	CRL.M.C.-5122/2023	ASHOK KUMAR V/s C.B.I THROUGH ITS DIRECTOR	G.D MISHRA	
		OTHER DETAILS OF ADVOCATES: G.D MISHRA (G.DMISHRA@YAHOO.IN)(8800821485)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-47-A-1997)
18	CRL.M.C.-8155/2023 CRL.M.A. 30315/2023	GMKR FOOD WORLD LLP AND ORS V/s SUNRISE VICTUALS PVT LTD	ROHIT RATTU	
		OTHER DETAILS OF ADVOCATES: ROHIT RATTU(ROHIT.RATTU@LEGALKNIGHTS.IN)(9650875817)(PETITIONER) SUNRISE VICTURE PVT LTD(SKJAINADVOCATE9@GMAIL.COM)(9873586359)(RESPONDENT)		
19	CRL.M.C.-8712/2023 CRL.M.A. 32566/2023 WITH CRL.M.C. 8915/2023	MANOJ KUMAR & ANR. V/s STATE & ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA (CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
20	CRL.M.C.-8915/2023 CRL.M.A. 33336/2023	MANOJ KUMAR & ANR. V/s STATE & ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA(CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
21	CRL.M.C.-8780/2023 CRL.M.A. 32758/2023	GAURI SHANKAR BAIRWA V/s STATE NCT OF DELHI	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI (SETHIASSOCIATESDELHI@GMAIL.COM)(9810062191)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-511/2021) W.P.(CRL) 1682/2022 FILED BY A (DISPOSED ON : 2022-09-06) P.S.-FIR NO. :(AMBEDKAR NAGAR-511/2021)

22	**CRL.REV.P.-392/2016 CRL.M.A. 8722/2016**	**STATE V/s AMAN @ KAKU & ANR**	**AMIT CHADHA, KARTICKAY MATHUR (DHCLSC)**	
		OTHER DETAILS OF ADVOCATES:		**P.S.-FIR NO. :(JAHANGIR PURI-222/2015)**
23	**CRL.REV.P.-611/2016 CRL.M.A. 14244/2016**	**STATE V/s NEETU VERMA**	**AMIT CHADHA**	
		OTHER DETAILS OF ADVOCATES:		**P.S.-FIR NO. :(JAGAT PURI-143/2014)**
24	**CRL.REV.P.-763/2016**	**NUTAN TYAGI V/s STATE**	**PAWAN SHARMA**	
		OTHER DETAILS OF ADVOCATES:		**P.S.-FIR NO. :(SARAI ROHILLA-499/2004)**

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

CLICK HERE TO JOIN VC

https://virtualcourtdhc.webex.com/meet/virtualcourtdhc014

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	**CRL.REV.P.(NI)-89/2025 CRL.M.(BAIL) 682/2025**	**SANTOSH KUMAR DUBEY V/s HANSRAJ BASHANI**	**SANJAY MANI TRIPATHI, AKSHAT AGGARWAL**	
		OTHER DETAILS OF ADVOCATES: SANJAY MANI (SANJAYMTRIPATHI@GMAIL.COM)(9312815897)(PETITIONER) LAW HAWKS(LAWHAWKS68@GMAIL.COM)(0)(RESPONDENT) AKSHAT AGGARWAL(ADVAKSHATAGGARWAL@GMAIL.COM)(9999505171)(PETITIONER)		
BAIL				
2	**BAIL APPLN.-4339/2024**	**ABDUL KHALIQ NOORZAI V/s CUSTOMS**	**CHETAN LOKUR**	
		OTHER DETAILS OF ADVOCATES: BHASKAR PANDEY (CHETANLOKURANDASSOCIATES@GMAIL.COM)(0)(PETITIONER)		**P.S.-FIR NO. :(CUSTOMS-VIII(AP)/10/P AND**

		SATISHAGGARWALA(SATISHAGGARWALA@GMAIL.COM)(0)(RESPONDENT)		I/3237-D/ARR)
3	BAIL APPLN.-920/2025	VINOD @ BINNU V/s THE STATE GNCT OF DELHI & ANR.	DEVA NAND	
		OTHER DETAILS OF ADVOCATES: MUKESH TRIVEDI(ADVOCATEMUKESH35@GMAILCOM)(8851876797)(PETITIONER) MUKESH TRIVEDI(ADVOCATEMUKESH35@GMAIL.COM)(8851876797)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-3/2022)
4	BAIL APPLN.-930/2025 CRL.M.A. 6938/2025 CRL.M.A. 6939/2025	ZIYAUDDIN V/s STATE (NCT OF DELHI)	NITIN BANSAL	
		OTHER DETAILS OF ADVOCATES: MADAN KUMAR JHA (MKJHA84@REDIFFMAIL.COM)(9871397540)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-253/2024) BAIL APPLN. 3477/2024 FILED BY POONAM (DISPOSED ON : 2024-11-07) BAIL APPLN. 3777/2024 FILED BY SANJAY PURI (DISPOSED ON : 2024-11-07) P.S.-FIR NO. :(K.N.KATJU MARG-253/2024)
5	BAIL APPLN.-968/2025	MEENAL V/s THE STATE(NCT OF DELHI)	SAURABH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KUNDAN KUMAR (ADVKUNDANKUMAR12@GMAIL.COM)(9911463748)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAROL BAGH-437/2024)
SUSPENSION OF SENTENCE				
6	CRL.M.(BAIL) 700/2025 In CRL.REV.P.-568/2018 WITH CRL.REV.P. 746/2018	SUSENJIT MALLIK V/s NCT DELHI & ANR.	PINAKI ADDY, MOHD SHAKEIB NARU, ANUJ JAIN, KAPIL RAGHAV	
		OTHER DETAILS OF ADVOCATES: PINAKI ADDY()(9811884325)(PETITIONER) PINAKI ADDY (ADDYPINAKI@GMAIL.COM)(9811884325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PINAKI ADDY(ADDYPINAKI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PINAKI ADDY ()(9811884325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PINAKI ADDY()(9811884325)(PETITIONER) MOHD SHAKEIB NARU(ADV.SHAKEIBNARU@GMAIL.COM)(8755081093)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) OSS LAW OFFICES(OSSLAWOFFICES@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MOHD SHAKEIB NARU(ADV.SHAKEIBNARU@GMAIL.COM)(8755081093)(PETITIONER) KAPIL RAGHAV(RAGHAVKAPIL4@GMAIL.COM)(8860304253)(RESPONDENT)		
7	CRL.M.(BAIL) 701/2025 In CRL.REV.P.-746/2018	SUSENJIT MALLIK V/s NCT, DELHI & ANR	PINAKI ADDY, MOHD SHAKEIB NARU, ANUJ JAIN, KAPIL RAGHAV	
		OTHER DETAILS OF ADVOCATES: PINAKI ADDY()(9811884325)(PETITIONER) LOKESH SHARMA(LOKESHSHARMKADHC@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) OSS LAW OFFICES(OSSLAWOFFICES@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MOHD SHAKEIB NARU(ADV.SHAKEIBNARU@GMAIL.COM)(8755081093)(PETITIONER) KAPIL RAGHAV(RAGHAVKAPIL4@GMAIL.COM)(8860304253)(RESPONDENT)		
8	CRL.REV.P.-910/2022 CRL.M.(BAIL) 1604/2022	PREM SINGH V/s THE STATE	NAUSHAD AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: NAUSHAD AHMAD KHAN(ADVOCATENAUSHAD@GMAIL.COM)(9810094957)(PETITIONER) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-64/2001)
9	CRL.REV.P.-455/2023 CRL.M.(BAIL) 575/2023	KALLU @ HULLA V/s STATE OF DELHI	KEDAR YADAV	

		OTHER DETAILS OF ADVOCATES: KEDAR YADAV(KEDARYADAVADVOCATE@GMAIL.COM)(9818158167)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-1448/2015)
PAROLE/FURLOUGH				
10	W.P.(CRL)-1020/2025 CRL.M.A. 9694/2025 WITH W.P.(CRL) 1028/2025	SAGIR V/s STATE (GOVT. NCT OF DELHI) & ANR.	GUNJAN SINHA JAIN(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR (VIKASKUMAR968@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR-360/2003) CRL.A. 374/2011 FILED BY AMZAD (DISPOSED ON : 2012-02-27) CRL.A. 516/2011 FILED BY SAGIR (DISPOSED ON : 2012-02-27) W.P.(CRL) 1227/2012 FILED BY SAGIR (DISPOSED ON : 2012-10-04) W.P.(CRL) 662/2014 FILED BY SAGIR (DISPOSED ON : 2014-05-16) W.P.(CRL) 1931/2015 FILED BY SAGIR (DISPOSED ON : 2015-09-04) W.P.(CRL) 1033/2016 FILED BY SAGIR (DISPOSED ON : 2016-09-19) W.P.(CRL) 920/2018 FILED BY SAGIR (DISPOSED ON : 2018-07-11) W.P.(CRL) 1028/2025 FILED BY SAGIR (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(GANDHI NAGAR-360/2003)
11	W.P.(CRL)-1028/2025 CRL.M.A. 9780/2025	SAGIR V/s STATE (NCT OF DELHI) & ORS.	GUNJAN SINHA JAIN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR(VIKASKUMAR968@GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR-360/2003) CRL.A. 374/2011 FILED BY AMZAD (DISPOSED ON : 2012-02-27) CRL.A. 516/2011 FILED BY SAGIR (DISPOSED ON : 2012-02-27) W.P.(CRL) 1227/2012 FILED BY SAGIR (DISPOSED ON : 2012-10-04) W.P.(CRL) 662/2014 FILED BY SAGIR (DISPOSED ON : 2014-05-16) W.P.(CRL) 1931/2015 FILED BY SAGIR (DISPOSED ON : 2015-09-04) W.P.(CRL) 1033/2016 FILED BY SAGIR (DISPOSED ON : 2016-09-19) W.P.(CRL) 920/2018 FILED BY SAGIR (DISPOSED ON : 2018-07-11) W.P.(CRL) 1020/2025 FILED BY SAGIR (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(GANDHI NAGAR-360/2003)
FOR ADMISSION				
12	CRL.REV.P.-709/2023 CRL.M.A. 17286/2023	CHAITANYA BHARDWAJ V/s STATE & ANR.	SAIFI AHMAD	
		OTHER DETAILS OF ADVOCATES: S. TABREZ & ASSOCIATES(TABREZADV@GMAIL.COM)(9810617863)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEB SARAI-220/2010) CRL.M.C. 493/2012 FILED BY VIKRAM SIBAL (DISPOSED ON : 2013-05-23) CRL.M.C. 494/2012 FILED BY VIKRAM SIBAL (DISPOSED ON : 2013-05-23) CRL.M.C. 495/2012 FILED BY VIKRAM SIBAL (DISPOSED ON : 2013-05-23) CRL.M.C. 94/2011 FILED BY VIKRAM SIBAL (DISPOSED ON : 2012-02-14) CRL.M.C. 559/2014 FILED BY VIKRAM SIBAL (DISPOSED ON : 2015-09-15) CRL.M.C. 575/2019 FILED BY CHAITANYA BHARDWAJ (DISPOSED ON : 2019-07-29) P.S.-FIR NO. :(NEB SARAI-220/2010)
13	CRL.REV.P.(MAT.)-106/2025 CRL.M.A. 7336/2025	MOHD. SAALIM QURESHI V/s MS. NAGHMA	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: TUSHAR ROHMETRA & ASSOCIATES(ADV.TUSHARROHMETRA@GMAIL.COM)(0)(PETITIONER) AABID UJAIR(ADVT.AABIDUJAIR@GMAIL.COM)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
14	**CRL.A.-916/2018 CRL.M.A. 31594/2018 WITH CRL.REV.P. 518/2018**	**RAJ KUMAR SHARMA V/s STATE & ORS**	**PARANJAY CHOPRA**	**Listing Remarks: AT 4:00PM**
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA()(9818665555)(PETITIONER)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-248/2001) CRL.M.C. 1798/2001 FILED BY ASHOK GUPTA (DISPOSED ON : 2001-07-18) CRL.M.C. 1798/2001 FILED BY ASHOK GUPTA (DISPOSED ON : 2001-07-18) CRL.M.C. 13/2001 FILED BY DHANPATI SINGH (DISPOSED ON : 2001-01-30) CRL.M.C. 1598/2002 FILED BY ASHOK GUPTA (DISPOSED ON :) CRL.M.C. 2917/2002 FILED BY ASHOK GUPTA (DISPOSED ON : 2002-11-13) CRL.M.C. 1811/2002 FILED BY ASHOK GUPTA (DISPOSED ON : 2002-05-30) CRL.REV.P. 518/2018 FILED BY ASHOK KUMAR GUPTA & ORS (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(TILAK NAGAR-248/2001)**
15	**CRL.REV.P.-518/2018 WITH CRL.A. 916/2018**	**ASHOK KUMAR GUPTA & ORS V/s STATE OF NCT OF DELHI**	**K G BHAGAT**	**Listing Remarks: AT 4:00PM**
		OTHER DETAILS OF ADVOCATES: K G BHAGAT()(9711107378)(PETITIONER)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-248/2001) CRL.M.C. 1798/2001 FILED BY ASHOK GUPTA (DISPOSED ON : 2001-07-18) CRL.M.C. 1798/2001 FILED BY ASHOK GUPTA (DISPOSED ON : 2001-07-18) CRL.M.C. 13/2001 FILED BY DHANPATI SINGH (DISPOSED ON : 2001-01-30) CRL.M.C. 1598/2002 FILED BY ASHOK GUPTA (DISPOSED ON :) CRL.M.C. 2917/2002 FILED BY ASHOK GUPTA (DISPOSED ON : 2002-11-13) CRL.M.C. 1811/2002 FILED BY ASHOK GUPTA (DISPOSED ON : 2002-05-30) CRL.A. 916/2018 FILED BY RAJ KUMAR SHARMA (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(TILAK NAGAR-248/2001)**
16	**CRL.REV.P.-179/2018**	**NARESH KUMAR V/s STATE & ORS**	**RAJ KUMAR**	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR()(9810007606)(PETITIONER)		**P.S.-FIR NO. :(KAPASHERA-216/2007)**
17	**CRL.A.-430/2019**	**SANJAY RASTOGI V/s SHYAM BIHARI SONI**	**PRAVIN NIGAM, MANJIT SINGH CHAUHAN**	**Listing Remarks: AT 4:00PM**
		OTHER DETAILS OF ADVOCATES:		
18	**CRL.A.-876/2019**	**PROF. ASHOK ARORA V/s PARTH CREATIONS**	**RUDRA VIKRAM SINGH**	
		OTHER DETAILS OF ADVOCATES:		
19	**CRL.A.-1250/2019 CRL.M.A. 2364/2019**	**REGISTRAR OF COMPANIES V/s RATHI ISPAT LTD. & ANR**	**RAKESH KUMAR, SATISH KR. TRIPATHI**	
		OTHER DETAILS OF ADVOCATES:		
20	**CRL.A.-1352/2019 CRL.M.A. 41318/2019**	**SUSHMA KUMARI V/s STATE & ORS**		
		OTHER DETAILS OF ADVOCATES: AISHWARYA RAO()(9871598522)(PETITIONER)		**OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-54/2016) BAIL APPLN. 1258/2016 FILED BY RAJESH MALIK (DISPOSED ON : 2016-06-13) BAIL APPLN. 1094/2016 FILED BY BIDESH MALIK (DISPOSED ON : 2016-12-15) P.S.-FIR NO. :(SAKET-54/2016)**
21	**CRL.REV.P.-17/2022 CRL.M.A. 509/2022 CRL.M.A. 23822/2023 WITH CRL.M.C. 478/2023**	**ANKIT SINGLA V/s SUNIL KUMAR & ORS.**	**JAYA GOYAL, SANDEEP JAIN**	
		OTHER DETAILS OF ADVOCATES: ANKITA SINGH(CAANKITSINGH@REDIFFMAIL.COM)(9953085247)(PETITIONER)		

		JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER) SUNIL KUMAR(NEOINFRATECH2014@GMAIL.COM)(9971753087)(RESPONDENT) RISHI ARORA(RISHIARORA.5477@GMAIL.COM)(9319967023)(RESPONDENT) SONA RAM GUPTA (LEGALHEIGHT@GMAIL.COM)(9999044200)(PETITIONER) CAANKIT SINGLA (CAANKITSINGLA@REDIFFMAIL.COM)()(RESPONDENT)		
22	CRL.M.C.-478/2023 CRL.M.A. 1880/2023 WITH CRL.REV.P. 17/2022	SH. DEEPAK SHARMA V/s NEO INFRATECH PVT. LTD. & ANR.	VIPIN BHASKER, PUNEET KUMAR SAXENA	
		OTHER DETAILS OF ADVOCATES: VIPIN BHASKER(BHASKER.ASSOCIATE@GMAIL.COM)(9953904132)(PETITIONER) PUNEET KUMAR SAXENA(SAXENA_PUNEET@YAHOO.COM)(9871480508)(PETITIONER)		
23	CRL.REV.P.-92/2022 CRL.M.A. 2973/2022	DHEERAJ V/s CBI AND ORS	ASHUTOSH SHUKLA, A N TIWARI	
		OTHER DETAILS OF ADVOCATES: CHANDRIKA PRASAD MISHRA(CP.MISHRA.CLC@GMAIL.COM)(9899795324)(PETITIONER) M/S CANBANK FACTORS LTD(NFO@CANBANKFACTORS.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) A N TIWARI(ANT_ADVOCATE@YAHOO.CO.IN)(9811046843)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-219-2018-E-0007) W.P.(CRL) 965/2019 FILED BY VIPUL KANT UPADHYAYY (DISPOSED ON : 2019-10-16) CRL.REV.P. 306/2022 FILED BY PREM KUMAR JHA (D. OF HEARING : 2025-07-28) CRL.REV.P. 9/2023 FILED BY VIPUL KANT UPADHYAY (DISPOSED ON : 2023-01-13) P.S.-FIR NO. :(CBI-219-2018-E-0007)
24	CRL.REV.P.-197/2022 CRL.M.A. 18998/2024 CRL.M.A. 23958/2024	PRIYANKA V/s PRAVEEN	MEHAK TANWAR, RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)()(PETITIONER) MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)(9999226947)(PETITIONER) MEHAK TANWAR(MEHAKTANWAR0309@GMAIL.COM)()(PETITIONER) PRAVEEN(PRAVEENNHPC@GMAIL.COM)()(RESPONDENT) PRAVEEN NHPC(PRAVEENNHPC@GMAIL.COM)()(RESPONDENT) TRIPAKSHA (LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER) MEHAKTANWAR(MEHAKTANWAR0309@GMAIL.COM)(0)(RESPONDENT)		
25	CRL.REV.P.-346/2022	NEETU V/s NAVEEN KUMAR	KOPLIN KAUR KANDHARI	
		OTHER DETAILS OF ADVOCATES: KOPLIN K. KANDHARI(KNDLEGAL@GMAIL.COM)(9818233668)(PETITIONER)		
26	CRL.REV.P.-433/2022	KUSUM V/s GURUCHARAN SINGH @ SONU	KOPLIN KAUR KANDHARI, MANSI SHAMRA	
		OTHER DETAILS OF ADVOCATES: MANSI SHARMA(CHAMBERSOFMANSISHARMA@GMAIL.COM)(9650536590)(PETITIONER)		
27	CRL.REV.P.-443/2022	SANDEEP GUPTA V/s THE STATE (NCT OF DELHI) AND ANR.	SOUMYASHREE MISRA	
		OTHER DETAILS OF ADVOCATES: ROOP RAM SARWAL(ROOPRAMSARWAL@GMAIL.COM)(8587862702)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SH. SANJAY KUMAR(HOODAMUKESHADV@GMAIL.COM)()(RESPONDENT)		
28	CRL.REV.P.-834/2022 CRL.M.A. 3575/2025	SAVITA & ANR. V/s SACHIN BHADANA	MANU PADALIA	
		OTHER DETAILS OF ADVOCATES: MANU PADALIA(MANUPADALIA@GMAIL.COM)()(PETITIONER) MANU PADALIA (MANUPADALIA@GMAIL.COM)(9999430014)(PETITIONER) SHARDA(CONTACT@SHARDAANDASSOCIATES.COM)(0)(RESPONDENT)		
29	CRL.REV.P.-883/2022 CRL.M.A. 6282/2023	ARVIND KUMAR GUPTA V/s STATE OF NCT OF DELHI	K&T LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA(NISHCHINT.PALIWAL@GMAIL.COM)()(PETITIONER) K & T LA WOFFICES(EMAIL@KNTLAWOFFICES.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) K.T LAW (EMAIL@KNTLAWOFFICE.COM)(43550156)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH-455/2015)
30	CRL.REV.P.-126/2023 CRL.M.A. 3433/2023	VINOD YADAV V/s SANGEETA YADAV & ANR.	PAWAN KUMAR BAHL	
		OTHER DETAILS OF ADVOCATES: PAWAN K BAHL(PAWANKBAHL@GMAIL.COM)(9810045051)(PETITIONER)		

31	CRL.M.A. 3571/2025 In CRL.REV.P.-183/2023(Disposed off case)	SURJIT SINGH V/s IFCI LIMITED	JEEWAN CHANDRA, JEEWAN CHANDRA	
		OTHER DETAILS OF ADVOCATES: JEEWAN CHANDRA ()(9717110848)(PETITIONER) INFRA BONDS (INFRABONDS@IFCILTD.COM)()(RESPONDENT) JEEWAN CHANDRA ()(9717110848)(PETITIONER) INFRABONDS(INFRABONDS@IFCILTD.COM)(0)(RESPONDENT)		
32	CRL.REV.P.-191/2023 CRL.M.A. 4761/2023	SEERAT NISSAR BHAT V/s THE STATE & ANR.	KESHAV C THAKUR	
		OTHER DETAILS OF ADVOCATES: M/S KT ASSOCIATES(KT_LAWFIRM@YAHOO.CO.IN)(9711000380)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
33	CRL.REV.P.-241/2023	STATE V/s SHER KHAN & ORS.	TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAYUR VIHAR-377/2021)
34	CRL.REV.P.-320/2023 CRL.M.A. 8082/2023	VINOD KUMAR BATRA V/s THE STATE OF GOVT OF NCT OF DELHI AND ANR	ANAND AWASTHI, VIJAY WAGHEY	
		OTHER DETAILS OF ADVOCATES: VIJAY WAGHEY(WAGHEYVI@YAHOO.CO.IN)(9810244197)(RESPONDENT)		
35	CRL.REV.P.-412/2023 CRL.M.A. 9628/2023	TIPSY YADAV V/s PRASHANT YADAV	VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES: R.S. GOSWAMI & ASSOCIATES(GOSWAMIPRATEEK284@GMAIL.COM)(9999489807)(PETITIONER) TRIPAKSHA(ADVOCATE@TRIPAKSHA.COM)()(RESPONDENT)		
36	CRL.REV.P.-610/2023 CRL.M.A. 14603/2023 CRL.M.A. 9194/2024	SONALI JAIN V/s DHEERAJ CHAUHAN & ORS.	SUMIT SINGH, ANIL DAGAR, ANIL DAGAR	
		OTHER DETAILS OF ADVOCATES: SUMIT SINGH(SUMITSINGH2505@GMAIL.COM)(9675916495)(PETITIONER) TARUN KUMAR(TK2814746@GMAIL.COM)()(PETITIONER) ANIL DAGAR(ANILDAGARADV@GMAIL.COM)(9811570337)(PETITIONER) ANIL DAGAR(ANILDAGARASSOCIATES@GMAIL.COM)()(RESPONDENT) ANIL DAGAR(ANILDAGARADV@GMAIL.COM)(9811570337)(PETITIONER)		
37	CRL.REV.P.-718/2023 CRL.M.A. 17560/2023 CRL.M.A. 25200/2024	AMIT SINHA V/s SHILPI SINHA	SUMIT THAKUR, KUMAR RAJESH SINGH	
		OTHER DETAILS OF ADVOCATES: THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER) KUMAR RAJESH SINGH(ADVKUMARRAJESHSINGH@GMAIL.COM)(9811013515)(PETITIONER) TAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(0)(RESPONDENT)		
38	CRL.REV.P.-768/2023	MRS DEVIKA JAIN V/s SIDHARTH JAIN	NISHTHA GANESH, KAUSHAL JEET KAIT, RAJINDER KUMAR JUNEJA, SYED KAMRAN ALI	
		OTHER DETAILS OF ADVOCATES: GOVIND (GOVIND2011@YAHOO.IN)()(PETITIONER) ADARSH GANESH (GOVIND2011@YAHOO.IN)()(PETITIONER) GOVIND (GOVIND2011@YAHOO.IN)()(RESPONDENT) SIDHARTH JAIN (SIDHARTHJAIN0051@GMAIL.COM)()(RESPONDENT) SIDHARTH JAIN (SIDHARTHJAIN0051@GMAIL.COM)()(RESPONDENT) KAUSHAL JEET KAIT(ADVKAUSHAL.KAIT@GMAIL.COM)(9013908391)(RESPONDENT) RAJINDER KUMAR JUNEJA(LEGALCHAMBER@YMAIL.COM)(9810720524)(PETITIONER) SYED KAMRAN ALI(KAMRAN093@GMAIL.COM)(8650458650)(PETITIONER)		
39	CRL.REV.P.-1181/2023 CRL.M.A. 30036/2023	ANMOL SINGH KHARBANDA V/s STATE NCT OF DELHI & ANR.	SUNIL KUMAR MEHTA	
		OTHER DETAILS OF ADVOCATES: SUNIL MEHTA (SUNILMEHTA@GMAIL.COM)(9810150483)(PETITIONER) SUNIL MEHTA(SUNILMEHTA@GMAIL.COM)(9810150483)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHANKYA PURI-5/2018)
40	CRL.REV.P.-1219/2023 CRL.M.A. 30957/2023	PARVAIZ AHMED MATTOO V/s THE STATE GOVT OF NCT OF DELHI	PARAN KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		PRISTINE (PRISTINECOUNCILORS@GMAIL.COM)(9873197603)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		:(I.P.ESTATE-171/2002) CRL.A. 779/2023 FILED BY PARVAIZ AHMED MATTOO (DISPOSED ON : 2023-09-19) P.S.-FIR NO. :(I.P.ESTATE-171/2002)
41	CRL.M.C.-3626/2024 WITH W.P.(CRL) 1427/2024	SAURAV SUMAN & ORS. V/s THE STATE OF NCT DELHI & ORS.	RISHI PAL SINGH	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: RISHIPAL (ADVOCATERISHI5@GMAIL.COM)(9891459298)(PETITIONER) RISHI (ADVOCATERISHI5@GMAIL.COM)(9891459298)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GULABI BAGH-175/2021) W.P.(CRL) 1427/2024 FILED BY SHIVAM & ORS. (D. OF HEARING : 2025-07-07) P.S.-FIR NO. :(GULABI BAGH-175/2021)
42	W.P.(CRL)-1427/2024	SHIVAM & ORS. V/s THE STATE OF NCT DELHI & ORS.	RISHI PAL SINGH	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: RISHI(ADVOCATERISHI5@GMAIL.COM)(9891459298)(PETITIONER) PRADEEP SHARMA (ADVOCATERISHI5@GMAIL.COM)(9891793928)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GULABI BAGH-175/2021) CRL.M.C. 3626/2024 FILED BY SAURAV SUMAN & ORS. (D. OF HEARING : 2025-07-07) P.S.-FIR NO. :(GULABI BAGH-175/2021)
43	W.P.(CRL)-676/2024 CRL.M.A. 6355/2024	RAVINDER RAWAL V/s STATE GNCT OF DELHI & ANR.	ASHUTOSH LOHIA	
		OTHER DETAILS OF ADVOCATES: ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-220/2021)
44	W.P.(CRL)-1053/2024	SUSHILA & ANR. V/s STATE GOVT. OF NCT OF DELHI	ANANYA ROY	
		OTHER DETAILS OF ADVOCATES: ANANYA ROY(AROYADV2014@GMAIL.COM)(9971556889)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
45	W.P.(CRL)-1182/2024	PRADEEP SINGH AND ANOTHER V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	JAIRAM SINGH	
		OTHER DETAILS OF ADVOCATES: DINESH PARSAD (DPADV1967@GMAIL.COM)(9971259032)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	W.P.(CRL)-1669/2024	ROHATSH SINGH AND ANR V/s STATE GOVT OF NCT OF DELHI AND ANR	ANUROOP P.S	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: ANUROOP PS (ANUROOP@GMAIL.COM)(9711324245)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CONNAUGHT PLACE-208/2021)
47	W.P.(CRL)-1746/2024 CRL.M.A. 17030/2024	ASHOK & ORS. V/s THE STATE GOVT OF N.C.T OF DELHI & ANR.	A K VASHISHT	
		OTHER DETAILS OF ADVOCATES: V.K. VASHISHT(VASHISHT1782@GMAIL.COM)(9811528738)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-160/2016)
48	W.P.(CRL)-2007/2024 CRL.M.A. 19492/2024	SH RISHABH MAKHIJA AND OTHERS V/s THE STATE OF GNCT DELHI AND ANR.	NEERAJ SOOD	
		OTHER DETAILS OF ADVOCATES: NEERAJ SOOD (SHREYSHRIVASTAVA2648@GMAIL.COM)(8800184236)(PETITIONER) NEERAJ SOOD (SHREYSHRIVASTAVA2648@GMAIL.COM)(8800184236)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-119/2024)
49	W.P.(CRL)-2045/2024	MOHD ABID JAMALI & ORS. V/s STATE NCT OF DELHI AND ORS.	MOHD FAISAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-231/2024) W.P.(CRL) 2051/2024 FILED BY SHAHNE ALAM ALIAS SHANU AND ORS. (D. OF HEARING : 2025-

				04-09) BAIL APPLN. 3111/2024 FILED BY MOHD ABID JAMALI (DISPOSED ON : 2024-09-17) P.S.-FIR NO. :(JAMIA NAGAR-231/2024)
50	W.P.(CRL)-2051/2024	SHAHNE ALAM ALIAS SHANU AND ORS. V/s THE STATE NCT OF DELHI AND ORS.	UPENDRA YADAV	
		OTHER DETAILS OF ADVOCATES: VIKAS KM.GAUTAM (ADVUPEN07@GMAIL.COM)(7011270194)(PETITIONER) VIKAS KM. GAUTAM (ADVPEN07@GMAIL.COM)(7011270194)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-231/2024) W.P.(CRL) 2045/2024 FILED BY MOHD ABID JAMALI & ORS. (D. OF HEARING : 2025-04-09) BAIL APPLN. 3111/2024 FILED BY MOHD ABID JAMALI (DISPOSED ON : 2024-09-17) P.S.-FIR NO. :(JAMIA NAGAR-231/2024)
51	W.P.(CRL)-2594/2024	SH SACHIN MEENA V/s UNION OF INDIA & ORS.	SANJAY SINGH	
		OTHER DETAILS OF ADVOCATES: GAURAV MISHRA(ADVGAURAVMISHRA3293@GMAIL.COM)(8587878214)(PETITIONER)		
52	W.P.(CRL)-2738/2024	AZAD KHAN V/s STATE NCT OF DELHI	CHETAN LOKUR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN(CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KESHAV PURAM-135/2013) BAIL APPLN. 1011/2016 FILED BY AZAD KHAN (DISPOSED ON : 2016-11-15) CRL.A. 154/2020 FILED BY AZAD KHAN (DISPOSED ON : 2022-09-27) W.P.(CRL) 3096/2022 FILED BY AZAD KHAN (DISPOSED ON : 2023-02-01) W.P.(CRL) 1201/2024 FILED BY AZAD KHAN (DISPOSED ON : 2024-05-20) P.S.-FIR NO. :(KESHAV PURAM-135/2013)
53	W.P.(CRL)-2941/2024	MOHD ALI V/s THE STATE GOVT OF NCT OF DELHI AND ANR	ABHAY KUMAR	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALINDI KUNJ-676/2023) W.P.(CRL) 744/2024 FILED BY LUV KUSH (DISPOSED ON : 2024-09-05) P.S.-FIR NO. :(KALINDI KUNJ-676/2023)
54	W.P.(CRL)-3537/2024	TEJPAL V/s STATE THROUGH COMMISSIONER OF POLICE & ORS.	SMITA KUMARI RAJGARHIA	
		OTHER DETAILS OF ADVOCATES: SMITA RAJGARHIA(SMITA20185@GMAIL.COM)(7703955775)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
55	W.P.(CRL)-3569/2024	SURAJ SINGH V/s THE STATE OF NCT OF DELHI	VIKAS	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: DEEPAK SWAMI(VIKAS.NAIN@LIVE.COM)(8860604258)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-482/2024)
56	W.P.(CRL)-3630/2024	VAIBHAV SABHARWAL V/s STATE GOVT. OF NCT OF DELIH AND ANR.	ARPIT BATRA	
		OTHER DETAILS OF ADVOCATES: ARPIT BATRA (ADVOCATE@ARPITBATRA.COM)(9911111176)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-162/2024) W.P.(CRL) 3515/2024 FILED BY VAIBHAV SABHARWAL (DISPOSED ON : 2024-11-11) P.S.-FIR NO. :(KIRTI NAGAR-162/2024)
57	W.P.(CRL)-3652/2024	AMIT GUPTA V/s STATE GOVT. OF NCT OF DELHI AND ORS.	SWAPNIL CHOUDHARY	Listing Remarks: AT 2:30PM

		OTHER DETAILS OF ADVOCATES: PULKIT CHOUDHARY()(9711856467)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DELHI CANTT.-177/2023)
58	W.P.(CRL)-3910/2024	TANUSHREE CHAKRABORTY V/s STATE NCT OF DELHI	SHILPA KUMARI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHARMA (LEGALWORLD.DELHI@GMAIL.COM)(9711077900)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-896/2024)
59	W.P.(CRL)-3980/2024	KAUSHALYA SHARMA V/s STATE GOVT. OF NCT OF DELHI AND ORS.	SHAMBHU NATH KUMAR, KULDEEP KUMAR GURNANI	
		OTHER DETAILS OF ADVOCATES: SHAMBHU NATH SINGH(ADVOCATESHAMBHUSINGH@GMAIL.COM)(9811656902)(PETITIONER) SHAMBHU NATH SINGH(ADVOCATESHAMBHUNATHSINGH@GMAIL.COM)(9811656902)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KULDEEP KUMAR GURNANI(KARANAJAY2000@GMAIL.COM)(8800326695)(RESPONDENT)		
60	CRL.M.C.-428/2025 CRL.M.A. 2097/2025 CRL.M.A. 2098/2025	ADITYA VIKRAM BOHRA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SOHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SOHIL SHARMA (CHMABERSOFSOHILSHARMA@GMAIL.COM)(7060079384)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-362/2024)
61	CRL.M.C.-1932/2025 CRL.M.A. 8678/2025	M/S IMPEX CRAFTS AND ANR V/s CENTRAL BUREAU OF INVESTIGATION	MIR AKHTAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-220-2022-E-0002)
62	CRL.REV.P.(MAT.)-84/2025 CRL.M.A. 5487/2025 CRL.M.A. 5489/2025	SH RAJESH KUMAR V/s SMT SAVITA SHARMA & ORS.	RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH GOGNA (KJYOTIKA@GMAIL.COM)(9911335676)(PETITIONER) SAVSHA(SAVSHA1717@GMAIL.COM)(0)(RESPONDENT)		
63	W.P.(CRL)-1/2025 CRL.M.A. 5/2025 CRL.M.A. 6/2025 CRL.M.A. 10655/2025 CRL.M.A. 10656/2025	ASIF ALIAS NAEEM V/s STATE OF NCT OF DELHI & ANR.	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) SARTHAK MAGGON (SARHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARTHAK MAGGON (MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-284/2004) CRL.A. 728/2010 FILED BY MOHD. ILLYAS (DISPOSED ON : 2014-02-19) CRL.A. 716/2010 FILED BY SALAM KAVIRAJ @ CHUHA (DISPOSED ON : 2014-02-19) CRL.A. 721/2010 FILED BY ASIF @ NAEEM (DISPOSED ON : 2014-02-19) CRL.A. 1056/2010 FILED BY SHAHIN @ BUSHLE (DISPOSED ON : 2014-02-19) CRL.A. 1398/2010 FILED BY AKRAM (DISPOSED ON : 2013-07-09) CRL.A. 981/2010 FILED BY MIRAJ @ JAKIR (DISPOSED ON : 2014-02-19) W.P.(CRL) 1164/2014 FILED BY ASIF @ NAEEM (DISPOSED ON : 2014-08-21) W.P.(CRL) 1887/2014 FILED BY ASIF @ NAEEM (DISPOSED ON : 2014-10-10) W.P.(CRL) 1057/2021 FILED BY ASIF @ NAEEM (DISPOSED ON : 2022-09-12) P.S.-FIR NO. :(MANSAROVER PARK-284/2004)
64	CRL.M.A. 8497/2025 CRL.M.A. 8498/2025 In W.P.(CRL)-255/2025	MOHD. ASIM V/s STATE GOVT OF NCT OF DELHI AND ORS	MOHAMMAD PARVEZ, KAMRAN MALIK	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD PARVEZ(INFO@MOLO.IN)(9891497191)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

FOR ARGUMENT				
65	**CRL.REV.P.-1050/2023**	**SH GAJRAJ V/s SH CHANDER PAL SHARMA**	**RAJPAL SINGH, MAHESH KUMAR**	
		OTHER DETAILS OF ADVOCATES: R.P SINGH (RAJPALANITA003@GMAIL.COM)(9811688306)(PETITIONER) MAHESH KUMAR(ADVOCATESINGH223@GMAIL.COM)(7217842587)(RESPONDENT)		
FOR FINAL DISPOSAL				
66	**CRL.REV.P.-1179/2023 CRL.M.A. 29992/2023 CRL.M.A. 32076/2024**	**VIVEK KUMAR V/s KANCHAN KUMARI**	**CHANDRA PRAKASH, CHANDRA PRAKASH**	
		OTHER DETAILS OF ADVOCATES: SOMI SHARMA (CPADV79@GMAIL.COM)(9810834624)(PETITIONER) CHANDRA PRAKASH (CPADV79@GMAIL.COM)()(RESPONDENT)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

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Meeting number

2513 856 5993

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mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	**CM(M)-3790/2024 CM APPL. 16419/2021**	**SDMC V/s DEEPAK MEHTA**	**TUSHAR SANNU DAHIYA**	**Listing Remarks: 5 MATTER**
		OTHER DETAILS OF ADVOCATES:		
2	**CM(M)-141/2025 CM APPL. 4267/2025 CM APPL. 4268/2025 CM APPL. 4269/2025**	**CHRISTIAN MEDICAL COLLEGE AND HOSPITAL V/s M/S KARL STORZ ENDOSCOPY INDIA PVT. LTD.**	**DEEP KARAN**	
		OTHER DETAILS OF ADVOCATES: DEEPAK PAN DALAL(DEL@DKSDALAL.COM)(9873254595)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
3	**CM APPL. 19270/2025 In EX.S.A.-4/2019**	**BRIJ LAL & SONS V/s DDA**	**IN PERSON, TILAK RAJ GOGIA**	
		OTHER DETAILS OF ADVOCATES: IN PERSON()(9268891153)(PETITIONER)		
FOR ADMISSION				
4	**CM(M)-1923/2024 CM APPL. 10290/2024 CM APPL. 10292/2024 WITH CM(M) 3186/2024**	**CAMPARI EXPORTS PRIVATE LIMITED V/s JAI BALAJI LABEL PRIVATE LIMITED**	**SHALABH SINGHAL**	
		OTHER DETAILS OF ADVOCATES: SHALABH SINGHAL(OFFICE@LEXJURIS.IN)(9810753635)(PETITIONER) BALA JI(JAIBALAJILABEL@YAHOO.COM)()(RESPONDENT)		

5	CM(M)-3186/2024 CM APPL. 47320/2024	M/S. JAI BALAJI LABEL PVT. LTD. V/s CAMPARI EXPORTS PVT LTD	DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
6	CM(M)-3076/2024 CM APPL. 43465/2024 CM APPL. 43466/2024	ANIL KUMAR YADAV V/s RAJESH KUMAR & ORS.	VARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: JAY KUMAR()(9810738091)(PETITIONER)		
7	CM(M)-3333/2024 CM APPL. 51466/2024 CM APPL. 51467/2024	KRISHAN KUMAR JAIN & ANR. V/s SHRI RAM NATH JAIN & ORS.	FIROZ KHAN	
		OTHER DETAILS OF ADVOCATES: ANISH SHRESTHA & FIROZ KHAN(ANISHSHERSTA@REDIFFMAIL.COM)(9891876595)(PETITIONER) PRITI(PRITIKUCHAMAN@YAHOO.CO.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	CM(M)-519/2014 CM APPL. 17676/2022 CM APPL. 20940/2022	MS. ALAPE KAUR & ORS. V/s M/S GILL & CO.	SANJEEV MAHAJAN, SONIA MADAN, DHRUV ROHATGI, SARIKA VARMA, AMIT SETHI, SONIA MADAN, TARUN KAPOOR, RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SONIA MADAN(ADVSONIA.SK@GMAIL.COM)(7827294990)(PETITIONER) SETHI(SETHI_AMIT_70@YAHOO.COM)()(RESPONDENT) SONIA MADAN(ADVSONIA.SK@GMAIL.COM)(7827294990)(PETITIONER) SONIA MADAN(ADVSONIA.SK@GMAIL.COM)(7827294990)(RESPONDENT) TARUN KAPOOR(TARUN2251@GMAIL.COM)(9818202041)(RESPONDENT) RAHUL MALHOTRA(RAHULMALHOTRA8@GMAIL.COM)(9871133184)(RESPONDENT)		
9	CM(M)-1425/2018 CM APPL. 49190/2018	NORTH DELHI MUNICIPAL CORPORATION V/s M/S RAMA CONSTRUCTION COMPANY	JYOTI TANEJA, AVINASH KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA()(999500069)(PETITIONER) AVINASH KUMAR TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)(9871441764)(PETITIONER)		
10	CM(M)-258/2019 CM APPL. 7115/2019	CENTRAL BOARD OF TRUSTEES V/s M/S KUNDANLAL KHANNA & SON	RAJESH MANCHANDA, BRAJA BANDHU PRADHAN	
		OTHER DETAILS OF ADVOCATES: RAJESH MANCHANDA()(9811010461)(PETITIONER) BRAJA BANDHU PRADHAN(PRADHANANDCOMPANY@GMAIL.COM)(9891351195)(PETITIONER)		
11	CM(M)-1286/2019 CM APPL. 39030/2019	VILAS RAO KOLI V/s THE STATE OF NCT OF DELHI & ORS	F S CHAUHAN	
		OTHER DETAILS OF ADVOCATES: F S CHAUHAN()(9871054777)(PETITIONER)		
12	CM(M)-1803/2019 CM APPL. 54428/2019	LIYAKHAT HASAN (DECEASED) THR LRS V/s KAMAL KAPOOR DUBEY	GOVIND RISHI, HEMANT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: GOVIND RISHI()(9818040003)(PETITIONER) HEMANT KUMAR SINGH(HSINGHGKP.ADVOCATE@GMAIL.COM)(9958317531)(RESPONDENT)		
13	CM(M)-1351/2023 WITH CM(M) 11/2024	MRS.RAJNI SANGWAN V/s S. KULWANT SINGH	VINIT TREHAN, VARUN GOSWAMI	
		OTHER DETAILS OF ADVOCATES: ADYANT LEGAL(VINIT@ADYANTLEGAL.COM)(8588074107)(PETITIONER) VARUN(VARUNLEGAL@YAHOO.CO.IN)()(RESPONDENT) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER)		
14	CM(M)-11/2024 CM APPL. 213/2024	S. KULWANT SINGH V/s RAJNI SANGWAN	VARUN GOSWAMI	
		OTHER DETAILS OF ADVOCATES:		
15	CM(M)-1859/2023 CM APPL. 58739/2023 CM APPL. 11980/2025	ARADHNA SRIVASTAV V/s JASPAL KAUR SETHI THROUGH LRS	VINOD KUMAR VERMA, PARSHANT ARORA, PARSHANT ARORA	
		OTHER DETAILS OF ADVOCATES: PARSHANT ARORA(ARORAPRASHANT1991@GMAIL.COM)(8802975752)(RESPONDENT)		
16	CM(M)-1926/2024 CM APPL. 10434/2024	DR. SB DEEPAK KUMAR, SECRETARY, DEPTT. OF HEALTH AND FAMILY WELFARE, GOVT. OF NCT OF DELHI V/s DR. SUNIL PURI & ORS.	KARN BHARDWAJ, RAUSHAN KUMAR	

		OTHER DETAILS OF ADVOCATES: RAUSHAN KUMAR(SPJRAUSHAN@GMAIL.COM)(7033813693)(RESPONDENT)		
17	CM(M)-2120/2024	KUNWAR RAFI UZZAMAN V/s HIMANSHU GUPTA	KSHITIZ MAHIPAL	
		OTHER DETAILS OF ADVOCATES: KSHITIZ MAHIPAL ()(9999994372)(PETITIONER)		
18	CM(M)-2151/2024 CM APPL. 16748/2024	PUNJAB NATIONAL BANK V/s SH. MANMEET SINGH & ANR.	SUSHMITA CHAUDHARY, SUSHMITA CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MAHESH K CHAUDHARY (ADVOCATEMAHESH586@GMAIL.COM)(9811211232)(PETITIONER) SUSHMITA CHAUDHARY (ADVOCATEMAHESH586@GMAIL.COM)(9716988718)(PETITIONER) MANMEETSINGH123(MANMEETSINGH123@GMAIL.COM)()(RESPONDENT) STOCK .SINGHPON(STOCK.SINGHPON@GMAIL.COM)()(RESPONDENT) SUSHMITA CHAUDHARY(ADVOCATESUSHMITA@GMAIL.COM)(9716988718)(PETITIONER)		
19	CM(M)-2265/2024 CM APPL. 19890/2024	JASMIT SINGH V/s OMKARA TRANSPORT PRIVATE LIMITED & ORS.	ABHAY KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES:		
20	CM(M)-2275/2024 CM APPL. 20097/2024 CM APPL. 8106/2025	MR VISHAL CHAUDHARY V/s M/S DABUR INDIA PVT LTD	NAZIM UDDIN AHMED, HEMANT GUPTA, HEMANT GUPTA	
		OTHER DETAILS OF ADVOCATES: NAZIM U , AMAN , UTKARSH(NAZIM.JKL@GMAIL.COM)(9718156139)(PETITIONER) TARUN(TARUN.VYAS@DABUR.COM)()(RESPONDENT) HEMANT GUPTA(VAKILHRA@HOTMAIL.COM)(9811085066)(RESPONDENT) NAZIM JKL(NAZIM.JKL@GMAIL.COM)(0)(RESPONDENT) HEMANT GUPTA(VAKILHRA@HOTMAIL.COM)(9811085066)(RESPONDENT)		
21	CM(M)-2433/2024 CM APPL. 24741/2024	SHRI GURDIP SINGH MARWAH V/s SUSHILA KUMARI (DECEASED) THR HER LRS & ORS.	SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) SSC(SSCLAWFIRM@GMAIL.COM)()(RESPONDENT) KAWAL(KAWALJITBHATIA1984@GMAIL.COM)()(RESPONDENT)		
22	CM(M)-2458/2024 CM APPL. 25305/2024	SHRI NISHIT KHANNA & ANR. V/s THAPINDER SINGH BAWA AND ORS	SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,)()(RESPONDENT)		
23	CM(M)-2525/2024 CM APPL. 27455/2024 CM APPL. 27456/2024	MADHUCON PROJECTS LIMITED V/s SH. ANAND KUMAR	UDIT KUMAR CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: SUKAI PRASAD(SUKAIPRASADCHAUHAN@GMAIL.COM)()(PETITIONER) ANAND(ANAND7189@GMAIL.COM)()(RESPONDENT)		
24	CM(M)-2596/2024 CM APPL. 29617/2024	RAVI ARORA & ANR. V/s RIKKI ARORA & ANR.	ANMOL SINGH	
		OTHER DETAILS OF ADVOCATES: P N DHAR & ANMOL(SINGH.ANMOL0047@GMAIL.COM)(9999914499)(PETITIONER) RANAJV(RANAJV0034@REDIFFMAIL.COM)()(RESPONDENT)		
25	CM(M)-2617/2024 CM APPL. 30344/2024 CM APPL. 30346/2024	INDERPREET SINGH V/s MS ZEE ENTERTAINMENT ENTERPRISES LIMITED THROUGH ITS DIRECTORS & ANR.	HARDIKAA	
		OTHER DETAILS OF ADVOCATES: HARDIKAA KALIA , TAVISHI(UPADHYAYNCO@OUTLOOK.COM)(9958856364)(PETITIONER) PAYAL(PAYALK@KNTLAWOFFICES.COM)()(RESPONDENT) CS(CSLEGAL@FASTWAY.IN)()(RESPONDENT) SHARE(SHARESERVICE@ZEE.COM)()(RESPONDENT)		
26	CM(M)-2618/2024 CM APPL. 30363/2024 CM APPL. 30365/2024	HARDEEP CHAUDHARY V/s MS ZEE ENTERTAINMENT ENTERPRISES LIMITED THROUGH ITS DIRECTORS & ANR.	HARDIKAA	
		OTHER DETAILS OF ADVOCATES:		

27	CM(M)-2638/2024 CM APPL. 31085/2024	BHAGWAN @S B NANDAL V/s M/S. AUTO LOGISTICS INDIA	KAMRAN MALIK	
		OTHER DETAILS OF ADVOCATES: SANJEEV CHAUDHARY & KAMRAN()(9811294262)(PETITIONER) MAHEE()(8800276707)(RESPONDENT)		
28	CM(M)-2660/2024 CM APPL. 31781/2024	VIJAY ARORA V/s RIKKI ARORA & ANR.	ANMOL SINGH	
		OTHER DETAILS OF ADVOCATES: P N DHAR & ANMOL(SINGH.ANMOL0047@GMAIL.COM)(9999914499)(PETITIONER) RANA(RANAJV0034@REDIFFMAIL.COM)()(RESPONDENT)		
29	CM(M)-2678/2024 CM APPL. 32220/2024	RAKESH GOEL V/s HIRA LAL (SINCE DECEASED) THR LR & ANR.	MOHIT BINDRA	
		OTHER DETAILS OF ADVOCATES: RAJINDER PAL SINGH()(9810310132)(PETITIONER) RAKESH GOEL(GOEL.SAHIL1611@GMAIL.COM)(8750188345)(PETITIONER) NSHAH(NSHAH5468@GMAIL.COM)()(RESPONDENT)		
30	CM(M)-2687/2024 CM APPL. 32361/2024	VIJAY ARORA, V/s RIKKI ARORA & ANR.	ANMOL SINGH	
		OTHER DETAILS OF ADVOCATES: P N DHAR & ANMOL(SINGH.ANMOL0047@GMAIL.COM)(9999914499)(PETITIONER) RANAJV(RANAJV0034@REDIFFMAIL.COM)()(RESPONDENT)		
31	CM(M)-2688/2024 CM APPL. 32366/2024	RAVI ARORA & ANR. V/s RIKKI ARORA & ANR.	ANMOL SINGH	
		OTHER DETAILS OF ADVOCATES: P N DHAR & ANMOL SINGH(SINGH.ANMOL0047@GMAIL.COM)(9999914499)(PETITIONER) RANAJV(RANAJV0034@REDIFFMAIL.COM)()(RESPONDENT)		
32	CM(M)-2752/2024 CM APPL. 34291/2024	YASHPAL RAWAT V/s SATYAPAL SINGH & ORS.	YOGESH DASS	
		OTHER DETAILS OF ADVOCATES:		
33	CM(M)-2899/2024 CM APPL. 38468/2024	MANISHA BUDHIRAJA V/s HEM RAJ ANAND AND ANR.	SANJEEV BENIWAL, MANOJ BHARAL	
		OTHER DETAILS OF ADVOCATES: SANJAY SHANGARI(SHANGARIADVOCATE@YMAIL.COM)(9811275190)(PETITIONER) ARUN()(9560596066)(RESPONDENT) HEM RAJ()(9818685826)(RESPONDENT) MANOJ BHARAL(ADVMANOJBHARAL@GMAIL.COM)(9871352302)(RESPONDENT)		
34	CM(M)-3066/2024	SATISH KUMAR GADDH V/s KRISHNA DEVI MODI	RAAJ MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAAJ MALHOTRA(RAAJMALHOTRA2020@GMAIL.COM)(9811158979)(PETITIONER) A K PANDEY(A.KPANDEY@GMAIL.COM)(0)(RESPONDENT)		
35	CM(M)-3216/2024 CM APPL. 48447/2024	SHRI VIJAY NATH MISRA V/s SHRI DHARMENDER KUMAR AND ANR	SUMIT AHUJA	
		OTHER DETAILS OF ADVOCATES: SUMIT AHUJA(SUMITAHUJA23@GMAIL.COM)(9899087461)(PETITIONER)		
36	CM(M)-3625/2024	SMT. MAYA DEVI V/s RAVINDER RANA	VIKESH RATHI	
		OTHER DETAILS OF ADVOCATES: VIKESH RATHI(ADV.RATHI.VK@GMAIL.COM)(9899735614)(PETITIONER)		
37	CM(M)-3775/2024 CM APPL. 65012/2024	GURJIT SINGH HANDA V/s SHER SINGH HANDA	VAISHNAVI ARORA	
		OTHER DETAILS OF ADVOCATES: H S THUKRAL, KARAN(THUKRALOFFICE@GMAIL.COM)(9999009339)(PETITIONER) GURJIT(INFOTHUKRAL@GMAIL.COM)(9811917767)(PETITIONER) SHER SINGH(ADITYA@ASKLEGAL.COM)(9810186666)(RESPONDENT)		
38	CM(M)-4058/2024 CM APPL. 72594/2024	SH MANMEET SINGH LAMBA AND ANR V/s SH DHRUV KAPOOR AND ANR	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI (PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER)		

		JAHANVI(JAHANVI.W@GMAIL.COM)(0)(RESPONDENT)		
39	CM(M)-4093/2024	DINESH KUMAR GUPTA V/s R.K. SHARMA ALIAS RAJENDER SHARMA	ASHOK GURNANI	
		OTHER DETAILS OF ADVOCATES: ASHOK GURNANI (ASHOKGURNANI1981@GMAIL.COM)(9810109039)(PETITIONER) SHAHIDALI(SHAHIDALI.DHC@GMAIL.COM)(0)(RESPONDENT)		
40	CM(M)-4192/2024 CM APPL. 75872/2024	BHOLA SINGH V/s MUNICIPAL CORPORATION OF DELHI AND ANOTHER	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: R K SHARMA (ADVOCATESHARMA07@GMAIL.COM)(9313340162)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAHUL KAUSHIK(KAUSHIKKRAHUL8059@GMAIL.COM)(0)(RESPONDENT)		
41	CM(M)-305/2025 CM APPL. 8881/2025 CM APPL. 8883/2025 CM APPL. 8884/2025	SANJAY KUMAR JAIN V/s LALITA GUPTA & ANR.	RATNESH BANSAL	
		OTHER DETAILS OF ADVOCATES: RATNESH BANSAL(RATNESHBANSAL76@GMAIL.COM)(9810713582)(PETITIONER) R()(9810099153)(RESPONDENT) R()(9868046078)(RESPONDENT) GK SINGH(GKSINGHALLAWYER@GMAIL.COM)(0)(RESPONDENT)		
42	CM(M)-336/2025	DEEPAK BAJAJ V/s MUNISH AGGARWAL AND ORS	NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES:		
43	EX.F.A.-27/2023 CM APPL. 39023/2023 CM APPL. 39025/2023	DELHI TRANSPORT CORPORATION THROUGH ITS SENIOR MANGE V/s LATE SHRI SARJIWAN KUMAR (SINCE DECEASED) THROUGH HIS LEGAL HEIRS. DELHI & ORS.	RIKKY GUPTA	
		OTHER DETAILS OF ADVOCATES: RIKKY GUPTA(RIKKSGUPTA@GMAIL.COM)(9811062591)(PETITIONER) SARJIWAN KUMAR()(9810083261)(RESPONDENT)		
44	EX.S.A.-4/2024(Disposed off case)	RAM SINGH V/s ABDUL AZIZ AND ORS	VINAY CHADDA, SHAMINDRA SINGH KADIAN	
		OTHER DETAILS OF ADVOCATES: SHAMINDRA SINGH KADIAN(SHAMINDRA.KADIAN@GMAIL.COM)(9958022158)(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
45	EX.F.A.-1/2013	NAUBAT RAM V/s N.D.P.L.	L.C.RAJPUT, SUJIT KR SINGH, MS TRIPAT KAUR CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
FOR CONSIDERATION				
46	CM(M)-2932/2024 CM APPL. 39587/2024	SHRI VIRENDER KUMAR AND OTHERS V/s M/S GOPI NATH PVT LTD AND ORS	AFTAB HUSSAIN	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	FAO-119/2021 CM APPL. 12338/2021	SANJEEV MALHOTRA V/s STATE AND ORS	ASTHANA AND CO	
		OTHER DETAILS OF ADVOCATES: SIDDHANT GAUTAM(SIDDHANTGAUTAM1967@GMAIL.COM)(9818501011)(PETITIONER) JOGARCHNA (JOGARCHNA@GMAIL.COM)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PURSHOTAM SINGH(PURSHOTAMSINGH548@GMAIL.COM)()(RESPONDENT) BHAVYA (BHAVYA.BHANDARI58@GMAIL.COM)()(RESPONDENT) ROJI SHAMA (ROJISHARMA730@GMAIL.COM)()(RESPONDENT)		
2	FAO-81/2024 CM APPL. 15216/2024 CM APPL. 21336/2024	SH AGAINDER SINGH V/s SMT SARIKA PATEL	ABHISHEK KUMAR, SOMNATH CHAKRABORTY, SUDIPTO SIRCAR	
		OTHER DETAILS OF ADVOCATES: MANBIR SINGH(ADVCHAK@GMAIL.COM)(9810643431)(PETITIONER) MANBIR SINGH(ADVCHAK@GMAIL.COM)(9810643431)(PETITIONER) CHAKRABORTY(CHAKRABORTYSOMNATH15@GMAIL.COM)()(RESPONDENT) CHAKRABORTY(CHAKRABORTYSOMNATH15@GMAIL.COM)()(RESPONDENT) SUDIPTO SIRCAR(SUDIPTO14SEP@GMAIL.COM)(9871908992)(RESPONDENT)		
FOR ADMISSION				
3	FAO-350/2024 CM APPL. 66002/2024 CM APPL. 66003/2024	GOKUL PRASAD V/s RAKESH PAL	ANUPAM DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER)		
4	FAO-402/2024 CM APPL. 75883/2024	SHRI RAMESH CHANDRA AGARWAL V/s SH RAJEEV KUMAR	GAURAV KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
5	CM APPL. 45968/2019 In FAO-236/2013	VIJAY BAHADUR SINGH & ANR V/s EMPLOYEES STATE INSURANCE CORPORATION & ORS	DR M Y KHAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: DR M Y KHAN & ASSOCIATES()(9810761110)(PETITIONER)		
6	FAO-324/2014 WITH FAO 325/2014 FAO 355/2014	PRATIMA DEVI V/s UNION OF INDIA & ANR	N K GUPTA	
		OTHER DETAILS OF ADVOCATES:		
7	FAO-97/2017 CM APPL. 7497/2017	NITU KUMARI V/s UNION OF INDIA & ANR	N K GUPTA	
		OTHER DETAILS OF ADVOCATES:		
8	FAO-462/2018 CM APPL. 40690/2018 CM APPL. 40691/2018 WITH FAO 463/2018	SIDHARTH BHASIN V/s AFJAL & ANR	AJIT SHARMA, R K NAIN, B & S LAW ASSOCIATES, PRATIMA N LAKRA	
		OTHER DETAILS OF ADVOCATES:		

		AJIT SHARMA()(991094004)(PETITIONER)		
9	FAO-463/2018 CM APPL. 40693/2018 CM APPL. 40694/2018 CM APPL. 40696/2018	SIDHARTH BHASIN V/s NAYYR & ANR	AJIT SHARMA, R K NAIN, B & S LAW ASSOCIATES, MAIBAM N SINGH, PRATIMA N LAKRA	
		OTHER DETAILS OF ADVOCATES: AJIT SHARMA()(9873548826)(PETITIONER)		
10	FAO-515/2019 CM APPL. 55292/2019	NISHA MANGLA & ORS V/s TVS LOGISTRICS SEVICES LTD	VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH()(9717749644)(PETITIONER)		
11	FAO-83/2023 CM APPL. 17103/2023	MOHD. SHAFI ZARGAR SHAH V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD & ASHIMA SOOD(RAJAN-SOOD@HOTMAIL.COM, ASHIMA.SOOD@HOTMAIL.COM)(9971987890)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(9810034684)(RESPONDENT)		
12	FAO-37/2024 CM APPL. 5604/2024	SHASHI JAGGI & ORS. V/s UNION OF INDIA	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL20000@GMAIL.COM)(9810955203)(PETITIONER) JAGJIT(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
13	FAO-160/2024 CM APPL. 28440/2024 CM APPL. 28441/2024	TATA AIG GENERAL INSURANCE CO. LTD. V/s SUNIL TIWARI & ANR.	VANDANA TANEJA	
		OTHER DETAILS OF ADVOCATES: VANDANA KAHLON(VANDANAKAHLON@HOTMAIL.COM)(9868576800)(PETITIONER) R K NAIN()(9312070470)(RESPONDENT)		
14	FAO-167/2024	GUDDI DEVI & ORS. V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD, ASHIMA SOOD(RAJAN-SOOD@HOTMAIL.COM, ASHIMA.SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PORCT(PORCTDLI2022@GMAIL.COM)()(RESPONDENT)		
15	FAO-170/2024	M/S ENGINEERING PROJECTS INDIA LTD. V/s M/S NUCON INDIA PVT. LIMITED	ANU BAGAI	
		OTHER DETAILS OF ADVOCATES: ENGINEER PROJECTS(CMD@ENGEERINGPROJECTS.COM)()(PETITIONER) ANU BAGAI , AAKRITI(CONTACT@ACURITLEGAL.COM)(9810096764)(PETITIONER) M/S NUCON INDIA PVT LTD(INFO@THENEWCONGROUP.COM)()(RESPONDENT) SATYENDER(SATYENDER.CHAHAR@AUREUSLAW.COM)()(RESPONDENT)		
16	FAO-219/2024 CM APPL. 38573/2024 CM APPL. 44924/2024 CM APPL. 63442/2024	KURIA SINGH V/s NARAYAN SINGH	RAJEEV SAXENA, RAJEEV SAXENA	
		OTHER DETAILS OF ADVOCATES: RAJEEV SAXENA , MATLLOB ALAM(SAXSONSLAWCO@GMAIL.COM)(9810811180)(PETITIONER) NK TOKAS(NKTOKAS@GMAIL.COM)(0)(RESPONDENT) RAJEEV SAXENA(SAXSONSLAWCO@GMAIL.COM)(9810811180)(PETITIONER)		
17	FAO-232/2024 CM APPL. 41640/2024 CM APPL. 41641/2024	UNION OF INDIA & ORS. V/s M/S. N.P.A. ENGINEERS AND CONTRACTORS	SAURAV SINGH YADAV	
		OTHER DETAILS OF ADVOCATES: G S YADAV & S S YADAV(SAURAVYADAVRI@GMAIL.COM)(9811163723)(PETITIONER) AMIT(ADV.CHOUDHARYAMIT@GMAIL.COM)(0)(RESPONDENT)		
18	FAO-237/2024 CM APPL. 41966/2024 CM APPL. 41968/2024	SANJEEV MATHUR V/s RAJENDRA PAL SIROHI & ANR.	ANUPAM DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER) P S SRIDHAR(PSSRIDHARRAJ@GMAIL.COM)(0)(RESPONDENT)		
19	FAO-282/2024 CM APPL. 51390/2024	M/S PIRAMAL FINANCE SALES AND SERVICES PVT. LTD. & ANR. V/s SUJATA	GULSHAN KUMAR CHAWLA, NAGENDER DESWAL	
		OTHER DETAILS OF ADVOCATES: NAGENDER		

		DESWAL(NAGENDER.DESWAL@GMAIL.COM)(9811477210)(RESPONDENT)		
20	FAO-384/2024 CM APPL. 72163/2024	MUNNI DEVI V/s RANJU DEVI YADAV AND ORS.	APOORV SARVARIA, NEHA BAIRAGEE	
		OTHER DETAILS OF ADVOCATES: APOOR SARVARIA(MAIL@VGCLAWFIRM.COM)(8527291395)(PETITIONER) NEHA BAIRAGEE (ADVNBAIRAGEE@GMAIL.COM)(9810295142)(RESPONDENT)		
21	CM APPL. 11355/2025(CM For Restoration) CM APPL. 11356/2025 CM APPL. 11357/2025 In RFA-29/2016(Disposed off case)	GANGA WATI & ANR V/s DHANWANTI & ANR	MANOJ KHATRI & ASSOCIATES, MANOJ KUMAR KHATRI, BHUPESH SAINI	
		OTHER DETAILS OF ADVOCATES: MANOJ KHATRI(ADVOCATEM.KHATRI@GMAIL.COM)(9212010299)(PETITIONER) DHANWANTI()(9818209599)(RESPONDENT)		
22	RFA-264/2017 CM APPL. 39133/2024	M/S SPEARHEAD DIGITAL STUDIO PVT LTD V/s H K MITROO	SAMRAT K NIGAM, ABHIMANYU ARUN WALIA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU ARUN WALA(ABHIMANYUWALIA@GMAIL.COM)(8800991188)(PETITIONER) ABHIMANYU ARUN WALIA(ABHIMANYUWALIA@GMAIL.COM)(8800991188)(PETITIONER)		
23	RFA-679/2017 CM APPL. 22054/2024	M/S ALAM INFOTECH CITY PVT LTD V/s M/S ECAK CONSULTANTS PVT LTD	PRIYANKA SINHA, LATIKA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES:		
24	RFA-906/2018 CM APPL. 46050/2018	RAM KUMAR SHARMA V/s PREM CHAND	RAHUL SHARMA, HARINDRA SINGH	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA()(9911145544)(PETITIONER)		
25	RFA-510/2019 WITH RFA 601/2019	ASHWANI GOEL & ANR V/s RAJENDER KUMAR SHARMA & ANR	RAKESH MUKHIJA	
		OTHER DETAILS OF ADVOCATES: RAKESH MUKHIJA()(9811575777)(PETITIONER)		
26	RFA-601/2019 CM APPL. 29614/2019 WITH RFA 510/2019	RAJENDER KUMAR SHARMA & ANR V/s ASHWANI GOYAL & ANR	S S JAUHAR	
		OTHER DETAILS OF ADVOCATES: S S JAUHAR()(9810264168)(PETITIONER)		
PART-HEARD MATTERS				
27	REVIEW PET. 143/2025 In W.P.(C)-1567/2024	SURESH KUMARI V/s REGISTRAR OF COMPANIES & ORS.	AKASH VERMA, MADHURIMA SARANGI, SHASHWAT TRIPATHI, ANKITA RASTOGI, VENKET RAO, PUNEET KUMAR SAXENA, MOKSH TYAGI, SIDDHANT SHARMA, PRADEEP KUMAR KAUSHIK, VENKET RAO, VIJETA SINGH	
		OTHER DETAILS OF ADVOCATES: AKASH VERMA(ADVAKASHVERMA1997@GMAIL.COM)(8448529188)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) GIRIRSH CHANDER JOSHI(GIRISH111JOSHI@GMAIL.COM)()(RESPONDENT) GREENOPOLIS WELFARE CONFEDERATION(GREENPOLIS892GMAIL.COM)()(RESPONDENT) PRADEEP KUMAR KAUSHIK(LAW.KAUSHIK12GMAIL.COM)()(RESPONDENT) NIRMAL SINGH(NIRMAL@THE3C.IN)()(RESPONDENT) RAJEEV BISOYA(RECORD3C.INFRA@GMAIL.COM)()(RESPONDENT) REGISTRAR OF COMPANIES(ROC.DELHI2MCA.GOV.IN)()(RESPONDENT) SURPREET SURI(SURPREET.SURI@YAHOO.COM)()(RESPONDENT) ORRIS INFRASTRUCTURE PVT LTD(INFO2ORIS.IN)()(RESPONDENT) VIDUR BHARDWAJ(VIDUR@THE3C.IN)()(RESPONDENT) AKASH VERMA(ADVAKASHVERMA1977@GMAIL.COM)(0)(PETITIONER) MADHURIMA SARANGI(MADHURIMA@NAVNEETILEGAL.COM)(9870118999)(RESPONDENT) INFO ORRIS(ROC.DELHI@MCA.GOV.IN)(0)(PETITIONER) VENKET RAO(SERVICECOPY@INTGRAT.COM)(9599002354)(RESPONDENT) PUNEET KUMAR SAXENA()(7982246549)(PETITIONER) AKASH VERMA(ADVAKASHVERMA1997@GMAIL.COM, GREENPOLIS892@GMAIL.COM, GIRISH111JHJOSHI@GMAIL.COM)(0)(RESPONDENT) SIDDHANT SHARMA(SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(PETITIONER) PRADEEP KUMAR KAUSHIK(LAW.KAUSHIK1@GMAIL.COM)(9999022006)(PETITIONER) VENKET RAO(SERVICECOPY@INTYGRAT.COM)(9599002354)(RESPONDENT) VIJETA SINGH(VIJETASINGH409@GMAIL.COM)(9654470663)(PETITIONER)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	BAIL APPLN.-1954/2023 WITH BAIL APPLN. 2858/2023	RAHUL KUMAR V/s STATE OF NCT OF DELHI	RAVINDRA NARAYAN	
		OTHER DETAILS OF ADVOCATES: RAVINDRA NARYAN(RAVINDRANARAYAN1964@GMAIL.COM)(7982950755)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-1360/2015) BAIL APPLN. 3084/2020 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON : 2020-12-21) BAIL APPLN. 2533/2017 FILED BY RAHUL KUMAR (DISPOSED ON : 2017-12-08) BAIL APPLN. 2516/2017 FILED BY NARENDER CHOUDHARY @ PAPPAN (DISPOSED ON : 2017-12-07) BAIL APPLN. 114/2019 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON : 2019-08-21) BAIL APPLN. 2595/2018 FILED BY RAHUL KUMAR BAINSALA (DISPOSED ON : 2018-12-18) BAIL APPLN. 976/2020 FILED BY NARENDER CHAUDHARY THR. HIS PAIROKAR AND FATHER RAMESH CHAND (DISPOSED ON : 2020-06-17) BAIL APPLN. 1743/2020 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON : 2020-07-16) BAIL APPLN. 2858/2023 FILED BY RAHUL BAINSLA (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(BURARI-1360/2015)
2	BAIL APPLN.-2858/2023 CRL.M.(BAIL) 1206/2023 CRL.M.A. 13112/2024	RAHUL BAINSLA V/s STATE OF NCT OF DELHI	HARSHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SUMIT RANA(ADVSUMITRANA@GMAIL.COM)(9818621098)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUMIT RANA(ADVSUMITRANA@GMAIL.COM)(9818621098)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BURARI-1360/2015) BAIL APPLN. 3084/2020 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON : 2020-12-21) BAIL APPLN. 2533/2017 FILED BY RAHUL KUMAR (DISPOSED ON : 2017-12-08) BAIL APPLN. 2516/2017 FILED BY NARENDER CHOUDHARY @ PAPPAN (DISPOSED ON : 2017-12-07) BAIL APPLN. 114/2019 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON : 2019-08-21) BAIL APPLN. 2595/2018 FILED BY RAHUL KUMAR BAINSALA (DISPOSED ON : 2018-12-18) BAIL APPLN. 976/2020 FILED BY NARENDER CHAUDHARY THR. HIS PAIROKAR AND FATHER RAMESH CHAND (DISPOSED ON : 2020-06-17) BAIL APPLN. 1743/2020 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON : 2020-07-16) BAIL APPLN. 1954/2023 FILED BY RAHUL KUMAR (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(BURARI-1360/2015)
INTERIM BAIL				
3	BAIL APPLN.-300/2025 CRL.M.A. 2170/2025	KASIM V/s STATE GOVT. OF NCT OF DELHI	ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES: ASHISHH		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-677/2021)

		DUTTA(OFFICEOFASHISHDUTTA202@GMAIL.COM)(9811180280)(PETITIONER) ASHISH DUTTA(OFFICEOFASHISHDUTTA202@GMAIL.COM)(9811180280)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		BAIL APPLN. 3586/2023 FILED BY KASIM (DISPOSED ON : 2024-03-06) BAIL APPLN. 1624/2024 FILED BY KASIM (DISPOSED ON : 2024-05-16) BAIL APPLN. 2078/2024 FILED BY KASIM (DISPOSED ON : 2024-07-08) BAIL APPLN. 3219/2024 FILED BY KASIM (DISPOSED ON : 2024-11-08) P.S.-FIR NO. :(SADAR BAZAR-677/2021)
BAIL				
4	BAIL APPLN.-638/2022 CRL.M.A. 4385/2022 WITH CRL.M.C. 9138/2023	SUNIL KUMAR V/s STATE	SHARVAN DEV	
		OTHER DETAILS OF ADVOCATES: SHARVAN DEV(SDEV9213295609@GMAIL.COM)(7703894232)(PETITIONER) USHA JAMNAL(USHAJAMNAL96@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHARVAN DEV(SDEV9213295609@GMAIL.COM)(7703894232)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-315/2022) CRL.M.C. 9138/2023 FILED BY SUNIL KUMAR (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(USMANPUR-315/2022)
5	CRL.M.C.-9138/2023	SUNIL KUMAR V/s STATE NCT OF DELHI AND ANR.	SHARVAN DEV	
		OTHER DETAILS OF ADVOCATES: SHUBHAM GARG(SHUBHAMGARG1203@GMAIL.COM)()(PETITIONER) SHUBHAM GARG(SHUBHAMGARG1203@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-315/2022) BAIL APPLN. 638/2022 FILED BY SUNIL KUMAR (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(USMANPUR-315/2022)
6	BAIL APPLN.-1620/2024 CRL.M.(BAIL) 2041/2024	SUNIL @ KALU V/s STATE NCT OF DELHI	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI (SETHIASSOCIATESDELHI@GMAIL.COM)(9810062191)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-303/2014) BAIL APPLN. 1123/2016 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2016-07-19) BAIL APPLN. 1588/2017 FILED BY VIKRANT @ SAGAR (DISPOSED ON : 2018-07-16) BAIL APPLN. 1442/2018 FILED BY SURENDER S/O KARAN (DISPOSED ON : 2018-06-15) BAIL APPLN. 2938/2018 FILED BY RAVI DHINKA (DISPOSED ON : 2019-09-12) BAIL APPLN. 4152/2020 FILED BY VARUN BHARDWAJ (DISPOSED ON : 2021-03-05) BAIL APPLN. 518/2020 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2020-03-02) BAIL APPLN. 1480/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-07-07) BAIL APPLN. 1764/2020 FILED BY SURENDER (DISPOSED ON : 2020-08-06) BAIL APPLN. 1995/2020 FILED BY DEEPESH @DEEPU (DISPOSED ON : 2020-09-02) BAIL APPLN. 2684/2020 FILED BY VIKRANT SAGAR (DISPOSED ON : 2020-09-21) BAIL APPLN. 4304/2021 FILED BY DEEPESH @ DEEPU (DISPOSED ON : 2021-12-07) BAIL APPLN. 539/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-03-30) BAIL APPLN. 1719/2022 FILED BY VIKRANT SAGAR (DISPOSED ON : 2022-09-06) BAIL APPLN. 3223/2022 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2022-10-31) BAIL APPLN. 565/2023 FILED BY VIKRANT SAGAR (DISPOSED ON : 2024-01-08) BAIL APPLN. 986/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-11) BAIL APPLN. 1319/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-04-24) BAIL APPLN. 2495/2023 FILED BY SURENDER (DISPOSED ON : 2023-07-28) BAIL APPLN. 1437/2023 FILED BY MUKESH @ BHOLA (DISPOSED ON : 2023-05-03) BAIL APPLN. 2468/2023 FILED BY RAVI DHIKA (DISPOSED ON : 2024-03-07) BAIL APPLN. 1987/2023 FILED BY KARAN ALIAS RAJ KARAN ALIAS BITTOO (DISPOSED ON : 2023-09-12) BAIL APPLN. 611/2024 FILED BY SURENDER

				(DISPOSED ON : 2024-08-27) BAIL APPLN. 4290/2023 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-06) BAIL APPLN. 705/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-02-29) BAIL APPLN. 1136/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-04-02) BAIL APPLN. 978/2024 FILED BY RAKESH @ SUNNY @ SANJAY (DISPOSED ON : 2024-03-21) BAIL APPLN. 1381/2024 FILED BY DIPESH @ DEEPU (DISPOSED ON : 2024-08-27) BAIL APPLN. 2792/2024 FILED BY KARAN @ RAJ KARAN @ BITTOO (IN JC) (D. OF HEARING : 2025-04-23) BAIL APPLN. 2863/2024 FILED BY MUKESH @ BHOLA (D. OF HEARING : 2025-04-17) BAIL APPLN. 3474/2024 FILED BY SUNIL@MAYA (D. OF HEARING : 2025-04-14) BAIL APPLN. 4250/2024 FILED BY RAVI DHIKA (D. OF HEARING : 2025-04-17) BAIL APPLN. 6/2025 FILED BY SURENDER (IN JC) (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(SUBZI MANDI-303/2014)
7	BAIL APPLN.-2298/2024	MOHD ABDUL @ SUBBU V/s STATE NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SUBHASH PLACE-55/2021)
8	BAIL APPLN.-2437/2024	WAHAJ MIRZA@ FARI V/s STATE OF NCT OF DELHI	RASHID HASHMI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KOTWALI-579/2023)
9	BAIL APPLN.-3416/2024	WASIR@ RAJA@ BASSI V/s STATE GOVT OF NCT DELHI	ROMIL PATHAK	
		OTHER DETAILS OF ADVOCATES: ROMIL PATHAK(PATHAKROMIL@GMAIL.COM)(9999770661)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI-117/2024)
10	BAIL APPLN.-3478/2024	SANJAY BAKSHI V/s STATE OF NCT OF DELHI	SIDDHARTH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR(SKUMARADVOCATE14@GMAIL.COM)(9718935613)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-90/2022) BAIL APPLN. 1408/2023 FILED BY SANJAY BAKSHI (DISPOSED ON : 2023-05-01) P.S.-FIR NO. :(CRIME AND RAILWAY-90/2022)
11	BAIL APPLN.-3578/2024 CRL.M.A. 29945/2024	HARVINDER SINGH SODHI V/s STATE NCT OF DELHI THROUGH SHO AMAR COLONY POLICE STATION SOUTH-EAST DISTRICT NEW DELHI	SAMARTH CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: KUNAL KALIA (DIVYANSH.DSA@OUTLOOK.COM)(9464797798)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-206/2024)
12	BAIL APPLN.-3820/2024	ARBAZ KHAN V/s THE STATE (GOVT. OF NCT OF DELHI)	SIDDHANT SHARMA	
		OTHER DETAILS OF ADVOCATES: SIDDHANT SHARMA (SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-945/2023)
13	BAIL APPLN.-4468/2024	MAYUR KHADE V/s GOVERNMENT OF NCT OF DELHI	AKHILESH LAKHANLAL KAMLE	
		OTHER DETAILS OF ADVOCATES: AKHILESH LAKHANLAL (AKHILESHKAMLE@GMAIL.COM)(8275418186)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	BAIL APPLN.-4554/2024	SURAJ V/s THE STATE NCT OF DELHI	VIKASH TRIVEDI	

		OTHER DETAILS OF ADVOCATES: VIKASH TRIVEDI(VIKASEDI55@GMAIL.COM)(8860444454)(PETITIONER) VIKASH TRIVEDI(VIKASSEDI55@GMAIL.COM)(8860444454)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-888/2020)
15	BAIL APPLN.-4565/2024 CRL.M.A. 8163/2025	PRAMOD GOEL V/s STATE OF NCT OF DELHI	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JIAN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9582621707)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GAURAV JAIN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9582621707)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-35/2019) W.P.(CRL) 1298/2019 FILED BY KRISHAN CHAND BANSAL (DISPOSED ON : 2019-05-03) BAIL APPLN. 2822/2019 FILED BY KRISHAN CHAND BANSAL (DISPOSED ON : 2020-01-15) TR.P.(CRL.) 81/2019 FILED BY ANIL GUPTA (DISPOSED ON : 2019-11-21) BAIL APPLN. 917/2021 FILED BY PRAMOD GOEL(IN J/C) THROUGH PAIROKAR OF THE YOUNGER BROTHER OF RAJIV GOEL (DISPOSED ON : 2021-11-17) BAIL APPLN. 922/2021 FILED BY PRAMOD GOEL(IN J/C) THROUGH PAIROKAR OF THE YOUNGER BROTHER OF RAJIV GOEL (DISPOSED ON : 2021-11-17) BAIL APPLN. 3383/2022 FILED BY ANIL GUPTA (DISPOSED ON : 2023-02-02) BAIL APPLN. 2102/2023 FILED BY PRAMOD GOEL (DISPOSED ON : 2023-12-06) BAIL APPLN. 2246/2024 FILED BY PRAMOD GOEL (DISPOSED ON : 2024-10-22) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-35/2019)
16	BAIL APPLN.-276/2025	DEEPAK @ JUDI V/s STATE (N.C.T.OF DELHI)	HARISH CHAND	
		OTHER DETAILS OF ADVOCATES: HARISH CHAND(CHANDERHARISH3112@GMAIL.COM)(7838217753)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BUDH VIHAR-158/2020) BAIL APPLN. 3209/2021 FILED BY SANDEEP SINGH (DISPOSED ON : 2022-10-18) BAIL APPLN. 1407/2023 FILED BY SANDEEP SINGH (DISPOSED ON : 2023-07-11) P.S.-FIR NO. :(BUDH VIHAR-158/2020)
17	BAIL APPLN.-344/2025 CRL.M.A. 2485/2025	NEERAJ V/s STATE GOVT. OF NCT OF DELHI	ABHIMANYU LALL	
		OTHER DETAILS OF ADVOCATES: LALL(INFO@LALLANDASSOCIATES.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-246/2022)
18	BAIL APPLN.-390/2025	SONU V/s STATE GOVT. OF NCT OF DELHI	DEEPAK VUTTSYA	
		OTHER DETAILS OF ADVOCATES: DEEPAK VUTTSYA(VUTTSYDEEPAK@GMAIL.COM)(9528399696)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-206/2023) BAIL APPLN. 1832/2024 FILED BY MOHD FARUKH ANSARI (DISPOSED ON : 2025-01-22) BAIL APPLN. 3527/2024 FILED BY SHAHJADA HUSSAIN @ BIRJU (DISPOSED ON : 2025-03-24) BAIL APPLN. 1170/2025 FILED BY CHAND (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(CRIME AND RAILWAY-206/2023)
19	BAIL APPLN.-437/2025 CRL.M.A. 3107/2025	AIENADDIN GURGIJ V/s CUSTOMS THROUGH AIR CUSTOMS OFFICER	SHWETA MEHTA, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: SHWETA MEHTA (SHWETAMEHTA1712@GMAIL.COM)(9911551006)(PETITIONER) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-SC 804/2021)
20	BAIL APPLN.-458/2025	VIJAY PAL V/s STATE GOVERNMENT OF NCT OF DELHI	VIVEK SHARMA	

		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA(QUANTUMLEGALINDIA@GMAIL.COM)(9650993177)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BARAKHAMBA ROAD-159/2023)
21	BAIL APPLN.-729/2025	PARAS BHARADWAJ V/s STATE OF NCT OF DELHI	MOHIT RANA	
		OTHER DETAILS OF ADVOCATES: MOHIT RANA LAW OFFICES(ADMIN@MOHITRANALAWOFFICES.COM)(9599111171)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(UTTAM NAGAR-934/2018) BAIL APPLN. 630/2019 FILED BY DEV CHOPRA (DISPOSED ON : 2019-05-02) CRL.REV.P. 93/2023 FILED BY SEEMA RANA (DISPOSED ON : 2024-02-26) BAIL APPLN. 1784/2024 FILED BY KARAN ARORA (DISPOSED ON : 2024-07-19) P.S.-FIR NO. :(UTTAM NAGAR-934/2018)
22	BAIL APPLN.-884/2025	AKASH KUMAR V/s NARCOTIC CONTROL BUREAU	PANKAJ KUMAR AGRAWAL	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)(0)(PETITIONER) NARCOTICS CONTROL BUREAU(BANSAL_SUBASH@YAHOO.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/09/DZU/2024)
23	BAIL APPLN.-902/2025	DEEPANSHU KUMAR V/s STATE OF NCT OF DELHI THROUGH SHO PS MEHRAULI	AVNEET KAUR	
		OTHER DETAILS OF ADVOCATES: M.BEGUM (AVNEET0206@GMAIL.COM)(8285583393)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-977/2024) BAIL APPLN. 335/2025 FILED BY JASPREET SINGH @BUNNY (DISPOSED ON : 2025-01-28) P.S.-FIR NO. :(MEHRAULI-977/2024)
24	BAIL APPLN.-1080/2025 CRL.M.(BAIL) 569/2025	SUB INSPECTOR ANIL KHATANA V/s CBI	AKKASH BHADANA	
		OTHER DETAILS OF ADVOCATES: AKKASH BHADANA(ADVOCATEAKKASHBHADANA@GMAIL.COM)(9999912966)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-003-2025-A-0010)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
25	CRL.M.C.-1039/2025	DEEPAK SHARMA V/s JAIPAL SINGH & ANR.	AJAY KUMAR GOND	
		OTHER DETAILS OF ADVOCATES: SHUBHAM (ADVOCATESHUBHAM007@GMAIL.COM)(9717594456)(PETITIONER) JAIPAL SINGH(SETHIASSOCIATES@GMAIL.COM)(9313081148)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(LAXMINAGAR-49/2023)
FRESH MATTERS & APPLICATIONS				
26	W.P.(CRL)-1071/2025 CRL.M.A. 10156/2025	DEEPAK @ PETA V/s THE STATE (GOVT OF NCT, DELHI)	SANJEET	
		OTHER DETAILS OF ADVOCATES: SANJEET KUMAR (ADVSANJEET1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-432/2007) CRL.A. 695/2017 FILED BY DEEPAK @ PETA (DISPOSED ON : 2018-01-19) W.P.(CRL) 711/2024 FILED BY DEEPAK @ PETA (DISPOSED ON : 2024-11-07) P.S.-FIR NO. :(KALYAN PURI-432/2007)
AFTER NOTICE MISC. MATTERS				
27	CRL.L.P.-403/2023 CRL.M.A. 21274/2023	SOURABH SINGHAL V/s KULDEEP KUMAR	ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT (MANMEET.GULATI@DMD.LAW)(9899393909)(PETITIONER) KULDEEP JAAT (JAATKULDEEP299@GMAIL.COM)()(RESPONDENT)		
28	CRL.L.P.-414/2023 WITH CRL.L.P. 422/2023 CRL.L.P. 423/2023 CRL.L.P. 170/2024 CRL.L.P. 171/2024	IVORY PALACE PRIVATE LIMITED V/s VETALI HOSPITALITY PVT LTD AND ORS.	MANISH MAKHIJA	
		OTHER DETAILS OF ADVOCATES: IVORYA PALACE PRIVATE LIMITED(ANUJ@IVORYPALACE.ORG)()(PETITIONER) MANISH MAKHIJA(MAKHIJAM@REDIFFMAIL.COM)(9810043363)(PETITIONER) VETALI HOSPITALITYA PRIVATE		

		LIMITED(KKNARAANGADV@GMAIL.COM)()(RESPONDENT) SHARUK NARANG (SHARUKNARANG@GMAIL.COM)()(RESPONDENT)		
29	CRL.L.P.-422/2023	IVORY PALACE PVT LTD V/s VETALI HOSPITALITY PVT LTD	MANISH MAKHIJA	
		OTHER DETAILS OF ADVOCATES: IVORYA PALACE PRIVATE LIMITED(ANUJ@IVORYPLACE.ORG)(9811179996)(PETITIONER) MANISH MAKHIJA(MAKHIJAM@REDIFFMAIL.COM)(9810043363)(PETITIONER) VETALI HOSPITALIY PRIVATE LIMITED(KKNARANGADV@GMAIL.COM)()(RESPONDENT) SHARUK NARANG(SHARUKNARANG@GMAIL.COM)(9810288822)(RESPONDENT)		
30	CRL.L.P.-423/2023	IVORY PALACE PVT LTD V/s VETALI HOSPITALITY PVT LTD	MANISH MAKHIJA	
		OTHER DETAILS OF ADVOCATES: MANISH MAHAJAN(MAKHIJAM@REDIFFMAIL.COM)(9810043363)(PETITIONER) IVORYA PALACE PRIVATE LIMITED(ANUJ@IVORYPLACE.ORG)(9811179996)(PETITIONER) VETALI HOSPITALIY PRIVATE LIMITED(KKNARANGADV@GMAIL.COM)()(RESPONDENT) SHARUK NARANG(SHARUKNARANG@GMAIL.COM)()(RESPONDENT)		
31	CRL.L.P.-170/2024	IVORY PALACE PVT LTD V/s VETALI HOSPITALITY PVT LTD	MANISH MAKHIJA	
		OTHER DETAILS OF ADVOCATES: MANISH MAKHIJA (LLOVEKUSH856@GMAIL.COM)(9810043363)(PETITIONER) KKNARANGADV(KKNARANGADV@GMAIL.COM)()(RESPONDENT)		
32	CRL.L.P.-171/2024	IVORY PALACE PVT LTD V/s VETALI HOSPITALITY PVT LTD	MANISH MAKHIJA	
		OTHER DETAILS OF ADVOCATES: MANISH MAKHIJA (LLOVEKUSH856@GMAIL.COM)(9810043363)(PETITIONER) KKNARANGADV(KKNARANGADV@GMAIL.COM)()(RESPONDENT)		
33	CRL.L.P.-136/2024	DEEPAK SHARMA V/s ANKUR YADAV	SANJEEV BENIWAL, SURENDRA KUMAR ROY	
		OTHER DETAILS OF ADVOCATES: SHRIPAL UPADHYAY(SHRIPALUPADHYAY04@GMAIL.COM)(8882185967)(PETITIONER) SURENDRA KUMAR ROY(SKROY21@YAHOO.COM)(9213138659)(PETITIONER)		
34	CRL.L.P.-213/2024	MOHAN SINGH V/s PREM SINGH GURNUG	VARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAMOD SHRIVASTAVA(ADVVARUNKUMAR121@GMAIL.COM)(9810959263)(PETITIONER)		
35	CRL.L.P.-277/2024	UMESH KUMAR MISHRA V/s SALMAN MALIK	SHYAM MOHAN DIXIT, KASHIF ZAFAR	
		OTHER DETAILS OF ADVOCATES: S.M DIXIT (SHYAMMOHANDIXIT42@GMAIL.COM)(9717827325)(PETITIONER) ASHOKKUMAR (ASHOKKUMAR95830@GMAIL.COM)()(RESPONDENT) KASHIF ZAFAR(ADV.KASHIFZAFAR@GMAIL.COM)(9873965677)(PETITIONER)		
36	CRL.L.P.-447/2024 CRL.M.A. 27478/2024 CRL.M.A. 27479/2024	M/S THE SANGWAN COOPERATIVE URBAN THRIFT AND CREDIT SOCIETY LIMITED, DELHI (REGD.) THROUGH ITS GENERAL SECRETARY A.R. PRADEEP SANGWAN V/s SH.GAYASE RAM	ANIL DAGAR	
		OTHER DETAILS OF ADVOCATES: ANIL DAGAR(ANILDAGARADV@GMAIL.COM)(9811570337)(PETITIONER) PANKAJ KUMAR(PNKJKUMAR244@GMAIL.COM)(0)(RESPONDENT)		
37	CRL.M.C.-122/2025	UNION BANK OF INDIA & ANR. V/s GOVT. OF NCT DELHI & ANR.	SAMARENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: SAMARENDRA KUMAR (SAMARENDRAKRADV@YAHOO.COM)(9999114922)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-276/2024)
38	CRL.M.C.-563/2025 CRL.M.A. 2688/2025	PRASENJIT MITRA V/s STATE NCT OF DELHI	SHIKHAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIKHAR SHARMA (SHIKHAR_SHARMA@OUTLOOK.COM)(8930203102)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-77/2023) W.P.(CRL) 193/2024 FILED BY KALIMUDDIN SIRAJUDDIN KHAN (DISPOSED ON : 2024-02-06) W.P.(CRL) 173/2024 FILED BY SABNAM KHAN (DISPOSED ON : 2024-02-06)

				BAIL APPLN. 1722/2024 FILED BY PRASENJIT MITRA (DISPOSED ON : 2024-08-08) **BAIL APPLN. 3739/2024 FILED BY JAYANTA GHOSH (D. OF HEARING : 2025-04-16)** **BAIL APPLN. 4119/2024 FILED BY MOBINUDDIN SHAIKH (D. OF HEARING : 2025-04-24)** **P.S.-FIR NO. :(ECONOMIC OFFENCE WING-77/2023)**
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
39	**CRL.M.C.-1367/2025**	**POOJA SAWHNEY** **V/s STATE OF NCT OF DELHI & ANR.**	**PANKAJ VIVEK**	
		OTHER DETAILS OF ADVOCATES: **PV BALAYAN(PVBALAYAN@GMAIL.COM)(9811215778)(PETITIONER)** **PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)(9811215778)(RESPONDENT)** **KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)** **PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(PETITIONER)**		**P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-307/2018)**

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3432/2024 WITH BAIL APPLN. 3878/2024	PINKI V/s THE STATE OF NCT OF DELHI	ANSHUL MITTAL, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SUNIL K MITTAL AND ASSOCIATES(SKMLAWCHAMBERS@GMAIL.COM)(9899220567)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024) BAIL APPLN. 3878/2024 FILED BY AYUSH BHEDDA (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024)
2	BAIL APPLN.-3878/2024	AYUSH BHEDDA V/s THE STATE GOVT. OF NCT OF DELHI	ANSHUL MITTAL, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024) BAIL APPLN. 3432/2024 FILED BY PINKI (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(MUKHERJEE NAGAR-492/2024)
3	BAIL APPLN.-4263/2024	SOLOMON OGBE V/s NARCOTICS CONTROL BUREAU	ANKUR JAIN	
		OTHER DETAILS OF ADVOCATES: MANEESH BHARDWAJ (MANEESH.ADVOCATE@YAHOO.CO.IN)(8010675704)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 171/2020)
4	BAIL APPLN.-4378/2024 WITH BAIL APPLN. 4678/2024	IMRAN ALI @ SAMIR V/s THE STATE NCT OF DELHI	UROOJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: U.A KHAN(UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-204/2023) BAIL APPLN. 1879/2024 FILED BY MOHD SHAREEF (DISPOSED ON : 2024-07-11) BAIL APPLN. 1399/2024 FILED BY SUMIT KUMAR (DISPOSED ON : 2024-07-11) BAIL APPLN. 3336/2024 FILED BY AMIR KHAN (DISPOSED ON : 2024-09-17) BAIL APPLN. 4678/2024 FILED BY AARIF (DISPOSED ON : 2025-04-02) P.S.-FIR NO. :(CRIME AND RAILWAY-204/2023)
5	BAIL APPLN.-4380/2024 CRL.M.A. 35833/2024	VIKRAM SINGH V/s STATE THROUGH SUBHASH PLACE POLICE STATION	DEVIKA GAUR, ROHIT GOSWAMI	
		OTHER DETAILS OF ADVOCATES: AM LEGAL(INFO@AMLEGAL.IN)(9555761997)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ROHIT GOSWAMI(ROHIT.AN2009@GMAIL.COM)(9958823185)(PETITIONER)		P.S.-FIR NO. :(SUBHASH PLACE-97/2021)
6	BAIL APPLN.-4581/2024	SAJID V/s STATE OF NCT OF DELHI & ANR.	SAQUIB NAJAM QURESHI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		PRADEEP SHARMA(KAGHZAAT@GMAIL.COM)(9811051431)(PETITIONER) PRADEEP SHARMA(KAGHZAAT@GMAIL.COM)(9811051431)(PETITIONER) PRADEEP SHARMA(KAGHZAAT@GMAIL.COM)(9811051431)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(MADHU VIHAR-167/2017) BAIL APPLN. 267/2024 FILED BY SAJID (DISPOSED ON : 2024-03-21) P.S.-FIR NO. :(MADHU VIHAR-167/2017)
7	BAIL APPLN.-4838/2024	YANISHA V/s THE STATE GOVT. OF NCT OF DELHI	PRASHANT YADAV, AMIT ALOK	
		OTHER DETAILS OF ADVOCATES: VISHI ANUBANDHM LAW HOUSE(VILAWHOUSE@GMAIL.COM)(9999817088)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AMIT ALOK(OFFICEOFAMITALOKADVOCATE@GMAIL.COM)(8588844192)(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-286/2024)
8	BAIL APPLN.-148/2025	SACHIN V/s STATE GOVT. OF NCT OF DELHI	PRASHANT CHAKRAVARTY	
		OTHER DETAILS OF ADVOCATES: KUNDAN KUMAR (ADVKUNDANKUMAR12@GMAIL.COM)(9899521200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-80/2024) BAIL APPLN. 1850/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2024-05-22) BAIL APPLN. 2030/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2024-09-11) BAIL APPLN. 1869/2024 FILED BY KRISHNA (DISPOSED ON : 2024-05-24) BAIL APPLN. 2748/2024 FILED BY BARKHA (DISPOSED ON : 2024-10-14) BAIL APPLN. 2754/2024 FILED BY KAJAL (DISPOSED ON : 2024-10-14) BAIL APPLN. 3614/2024 FILED BY DEEPAK (DISPOSED ON : 2024-10-07) BAIL APPLN. 4046/2024 FILED BY SONIA NAGIYA @ RENU (DISPOSED ON : 2025-01-07) CRL.M.C. 8748/2024 FILED BY SUMIT @ SUNNY & ANR. (D. OF HEARING : 2025-07-04) BAIL APPLN. 118/2025 FILED BY SHAMBHU NAGIYA (DISPOSED ON : 2025-02-27) BAIL APPLN. 420/2025 FILED BY SUMIT@SUNNY (DISPOSED ON : 2025-03-28) BAIL APPLN. 569/2025 FILED BY KANCHAN (DISPOSED ON : 2025-02-24) BAIL APPLN. 907/2025 FILED BY GAURAV (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(CRIME AND RAILWAY-80/2024)
9	BAIL APPLN.-218/2025	SURAJ RAJPUT V/s STATE NCT OF DELHI	JATIN RAHEJA	
		OTHER DETAILS OF ADVOCATES: JATIN RAHEJA(BRIGHTSINGHTLEGALCHAMBERS@GMAIL.COM)(9599360694)(PETITIONER) JATIN RAHEJA(BRIGHTSINGHTLEGALCHAMBERS@GMAIL.COM)(9599360694)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-458/2024)
10	BAIL APPLN.-231/2025 CRL.M.(BAIL) 127/2025 CRL.M.A. 1586/2025	JAHIR @ ZAHEER V/s STATE	AMAN MALIK	
		OTHER DETAILS OF ADVOCATES: AMAN MALIK (CHAMBERSOFAMANMALIK@GMAIL.COM)(9993664813)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-673/2023) BAIL APPLN. 975/2024 FILED BY ZAHEER (DISPOSED ON : 2024-04-26) BAIL APPLN. 1357/2024 FILED BY ANURAG SINGH (DISPOSED ON : 2024-04-23) P.S.-FIR NO. :(SANGAM VIHAR-673/2023)
11	BAIL APPLN.-304/2025	AJRUDDIN @ AJJU V/s THE STATE (NCT OF DELHI)	RIZWAN KHAN	
		OTHER DETAILS OF ADVOCATES: RIZWAN KHAN(RIZWANKHANADVOCATE786@GMAIL.COM)(9015727805)(PETITIONER) KAPIL		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-251/2024) BAIL APPLN. 1749/2024 FILED BY AMIT THAKUR (DISPOSED ON : 2024-05-16)

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		BAIL APPLN. 3156/2024 FILED BY MANISH @ GATTA (DISPOSED ON : 2024-09-02) P.S.-FIR NO. :(SANGAM VIHAR-251/2024)
12	BAIL APPLN.-711/2025	KAMAL CHAUHAN V/s THE STATE (GOVT OF NCT DELHI)	KAUSHAL JEET KAIT	
		OTHER DETAILS OF ADVOCATES: LEX BELLATOR(ADVKAUSHAL.KAIT@GMAIL.COM)(9899976774)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASAD NAGAR-116/2019) BAIL APPLN. 3512/2023 FILED BY KAMAL CHAUHAN (DISPOSED ON : 2023-12-05) BAIL APPLN. 1156/2024 FILED BY KAMAL CHAUHAN (DISPOSED ON : 2024-04-03) BAIL APPLN. 2138/2024 FILED BY KAMAL CHAUHAN (DISPOSED ON : 2024-06-21) BAIL APPLN. 4494/2024 FILED BY KAMAL CHAUHAN (DISPOSED ON : 2024-12-16) P.S.-FIR NO. :(PRASAD NAGAR-116/2019)
13	BAIL APPLN.-784/2025 CRL.M.A. 5695/2025	ANIKET JHA @ HARSH V/s STATE GOVT. OF NCT OF DELIH	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-307/2021) BAIL APPLN. 1814/2022 FILED BY PRASHANT BASISTA ALIAS BUNTY (DISPOSED ON : 2022-06-09) BAIL APPLN. 2115/2022 FILED BY PRASHANT BASISTA ALIAS BUNTY (DISPOSED ON : 2022-08-29) BAIL APPLN. 2099/2023 FILED BY SACHIT SAXENA (DISPOSED ON : 2023-06-23) BAIL APPLN. 3518/2023 FILED BY ANIKET JHA ALIAS HARSH (DISPOSED ON : 2024-02-08) BAIL APPLN. 4264/2023 FILED BY SACHIT SAXENA (DISPOSED ON : 2024-01-25) BAIL APPLN. 1078/2025 FILED BY DHANANJAY GULIA (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-307/2021)
14	BAIL APPLN.-951/2025	ADARSH GAUTAM V/s STATE OF NCT OF DELHI & ANR.	NASIR HUSSAIN, GIRDHARI SINGH	
		OTHER DETAILS OF ADVOCATES: JANENDER (LEXJUDIS.LAW@GMAIL.COM)(9717499572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GIRDHARI SINGH(COUNSELGSNAGAR@GMAIL.COM)(9871515879)(RESPONDENT)		P.S.-FIR NO. :(MANSAROVER PARK-96/2025)
15	BAIL APPLN.-1078/2025	DHANANJAY GULIA V/s THE STATE GNCT OF DELHI	ANIL DABAS	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR (PRAVEENKHATRI995@GMAIL.COM)(8750429500)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-307/2021) BAIL APPLN. 1814/2022 FILED BY PRASHANT BASISTA ALIAS BUNTY (DISPOSED ON : 2022-06-09) BAIL APPLN. 2115/2022 FILED BY PRASHANT BASISTA ALIAS BUNTY (DISPOSED ON : 2022-08-29) BAIL APPLN. 2099/2023 FILED BY SACHIT SAXENA (DISPOSED ON : 2023-06-23) BAIL APPLN. 3518/2023 FILED BY ANIKET JHA ALIAS HARSH (DISPOSED ON : 2024-02-08) BAIL APPLN. 4264/2023 FILED BY SACHIT SAXENA (DISPOSED ON : 2024-01-25) BAIL APPLN. 784/2025 FILED BY ANIKET JHA @ HARSH (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-307/2021)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
16	CRL.M.C.-6446/2024	MRS. A V/s STATE OF NCT OF DELHI AND ANR.	DHANANJAI KAUSHAL, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KAUSHAL (DHANANJAYKSHL@GMAIL.COM)(9599480560)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BINDAPUR-412/2023) BAIL APPLN. 2691/2023 FILED BY LALITA (DISPOSED ON : 2023-10-10) BAIL APPLN. 27/2024 FILED BY NIRDOSH KUMAR

				(DISPOSED ON : 2024-03-28) BAIL APPLN. 2715/2024 FILED BY NIRDOSH KUMAR (DISPOSED ON : 2024-08-20) P.S.-FIR NO. :(BINDAPUR-412/2023)
FOR ADMISSION				
17	CRL.M.A. 32675/2024(CM For Restoration) CRL.M.A. 32679/2024 In BAIL APPLN.-1261/2014(Disposed off case)	RAJESH ANAND V/s STATE	S KHAN, ARPIT BHALLA, SURAJ	
		OTHER DETAILS OF ADVOCATES: SURAJ GUPTA(1996SURAGGUPTA@GMAIL.COM)(8447106180)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SURAJ (1996SURAJGUPTA@GMAIL.COM)(8447106180)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-138/2014) CRL.M.C. 2249/2017 FILED BY BRIJESH KUMAR (DISPOSED ON : 2018-02-26) P.S.-FIR NO. :(MAURYA ENCLAVE-138/2014)
18	CRL.M.C.-8175/2024 CRL.M.A. 31276/2024	NAZIA BEGUM V/s STATE GOVT. OF NCT OF DELHI AND ANR.	RASHID HASHMI	
		OTHER DETAILS OF ADVOCATES: RASHID HASHMI(RASHIDHASHMIADV@GMAIL.COM)(9810052681)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HAUZ QAZI-179/2012)
19	CRL.M.C.-8376/2024 CRL.M.A. 31980/2024	LAL MOHAMMAD ATUL V/s THE STATE OF NCT OF DELHI & ANR.	AHMAD IBRAHIM	
		OTHER DETAILS OF ADVOCATES: AHMAD IBRAHIM(AHMADIBRAHIMLAW@GMAIL.COM)(7747995781)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-427/2018) BAIL APPLN. 3502/2020 FILED BY RAVINDER (DISPOSED ON : 2020-12-07) BAIL APPLN. 62/2021 FILED BY ANURAG YADAV (DISPOSED ON : 2021-02-19) BAIL APPLN. 2542/2021 FILED BY SURAJ (DISPOSED ON : 2021-12-10) BAIL APPLN. 3082/2021 FILED BY LAL MOHAMMAD ALIA ATUL (DISPOSED ON : 2021-12-10) BAIL APPLN. 3731/2023 FILED BY SURAJ (DISPOSED ON : 2024-03-22) BAIL APPLN. 3019/2024 FILED BY LAL MOHAMMAD ALIAS ATUL (DISPOSED ON : 2025-02-04) CRL.REV.P. 1122/2024 FILED BY MS. M (D. OF HEARING : 2025-05-20) P.S.-FIR NO. :(MEHRAULI-427/2018)
20	CRL.M.C.-1589/2025 CRL.M.A. 7166/2025 CRL.M.A. 7167/2025 CRL.M.A. 7168/2025	NASEEM ZEBA V/s ASHOK KUMAR	VIBHOR MATHUR	
		OTHER DETAILS OF ADVOCATES: ARV CHAMBERS(SUPPORT@ARVLAWCHAMBERS.CO.IN)(0)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
21	CRL.M.C.-4451/2014 CRL.M.A. 5027/2018 CRL.M.A. 35004/2019 WITH CRL.M.C. 7368/2024	DEEPAK JAIN V/s STATE NCT OF DELHI & ORS	JITENDRA SETHI, LALIT GUPTA, RAJESH RAINA, RAINA & RAINA, DHRUV GUPTA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: LALIT GUPTA()(9810355699)(PETITIONER) RAJESH RAINA()(9810333196)(PETITIONER)		
22	CRL.M.C.-7368/2024 CRL.M.A. 28107/2024	DEEPAK JAIN V/s THE STATE OF NCT OF DELHI AND ANR.	RAJESH RAINA	
		OTHER DETAILS OF ADVOCATES: RAINA (ADVOCATE.RAJESHRAINA@HOTMAIL.COM)(9810333196)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROOP NAGAR-107/2012) BAIL APPLN. 2038/2013 FILED BY DEEPAK JAIN (DISPOSED ON : 2014-02-06) CRL.M.C. 1484/2018 FILED BY DEEPAK JAIN (DISPOSED ON : 2018-03-22) P.S.-FIR NO. :(ROOP NAGAR-107/2012)
23	CRL.M.C.-372/2024 CRL.M.A. 1457/2024 WITH CRL.M.C. 373/2024	SANJEEV BANSAL V/s THE STATE GOVT OF NCT OF DELHI & ANR.	RAGHAV CHADHA	

		OTHER DETAILS OF ADVOCATES: DEEPAK PATHAK (DEEPAKPATHAKADVOCATE@GMAIL.COM)(9891406066)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-211/2023) CRL.M.C. 373/2024 FILED BY SMT USHA BANSAL (D. OF HEARING : 2025-04-09) CRL.M.C. 2976/2024 FILED BY GENESIS DREAM MERCHANTS PRIVATE LTD (DISPOSED ON : 2024-04-16) CRL.M.C. 2975/2024 FILED BY GENESIS DREAM MERCHANTS PRIVATE LTD (DISPOSED ON : 2024-04-16) P.S.-FIR NO. :(SAKET-211/2023)
24	CRL.M.C.-373/2024 CRL.M.A. 1459/2024	SMT USHA BANSAL V/s THE STATE GOVT OF NCT OF DELHI & ANR.	RAGHAV CHADHA	
		OTHER DETAILS OF ADVOCATES: DEPAK PATHAK(DEEPAKPATHAKADVOCATE@GMAIL.COM)(9891406066)(PETITIONER) DEEPAK PATHAK (DEEPAKPATHAKADVOCATE@GMAIL.COM)(9891406066)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-211/2023) CRL.M.C. 372/2024 FILED BY SANJEEV BANSAL (D. OF HEARING : 2025-04-09) CRL.M.C. 2976/2024 FILED BY GENESIS DREAM MERCHANTS PRIVATE LTD (DISPOSED ON : 2024-04-16) CRL.M.C. 2975/2024 FILED BY GENESIS DREAM MERCHANTS PRIVATE LTD (DISPOSED ON : 2024-04-16) P.S.-FIR NO. :(SAKET-211/2023)
25	CRL.M.C.-893/2024 CRL.M.A. 3585/2024 CRL.M.A. 3586/2024	PREETI GUPTA V/s ASHISH GUPTA	HIMANSHU UPADHYAYA, DEVENDER SINGH	
		OTHER DETAILS OF ADVOCATES: HIMANSHU (UPADHYAYAILC@GMAIL.COM)(9811254646)(PETITIONER) DEVENDER SINGH(DEVENDER_SINGH55@REDIFFMAIL.COM)(9818317222)(RESPONDENT)		
26	CRL.M.C.-2840/2024 CRL.M.A. 10812/2024	CENTRAL BUREAU OF INVESTIGATION V/s RAM PAT GARG & ANR.	PRAKARSH AIRAN, SHIVESH P SINGH	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA (ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) SHIVESH P SINGH(SHIVACELEGAL@YAHOO.IN)(9873901278)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2008-A-0029) CRL.REV.P. 636/2012 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-09-14) P.S.-FIR NO. :(CBI-DAI-2008-A-0029)
27	CRL.M.C.-3490/2024	ONSITE PHONES PVT. LTD. & ANR. V/s STATE & ANR.	HARPREET SINGH UPPAL	
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH (UPPALLAWYER@GMAIL.COM)(9868312318)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
28	CRL.M.C.-3722/2024	RAJENDER TYAGI & ORS. V/s THE STATE NCT OF DELHI AND ORS	SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: SHUAEB SHAIFULLAH (SHUAEBK50@GMAIL.COM)(9810478071)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BURARI-545/2014)
29	CRL.M.C.-4298/2024 CRL.M.A. 16298/2024	UMESH PANDEY AND ORS V/s LATA JOSHI	RA.VISH CHANDRA PATHAK	
		OTHER DETAILS OF ADVOCATES: SANDEEP SINGH (SANDEEPNAINWAL786@GMAIL.COM)(8010172204)(PETITIONER) MALKAASAD (ADVMALKAASAD@GMAIL.COM)()(RESPONDENT)		
30	CRL.M.C.-4809/2024 CRL.M.A. 17990/2024 CRL.M.A. 17991/2024	KANWAR SINGH BADALIA V/s STATE OF NCT OF DELHI AND OTHERS	RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: R.K. GOEL(GOEL.RK467@GMAIL.COM)(9312279182)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-287/2010)
31	CRL.M.C.-5049/2024 CRL.M.A. 19296/2024	R N PRASHAR V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	ABHISHEK GUPTA, ABHISHEK	

		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR (SANDEEPSINGH561@GMAIL.COM)(9810122554)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHISHEK (ANSLAWSYNDICATE@GMAIL.COM)(9999075776)(RESPONDENT)		
32	CRL.M.C.-5639/2024 CRL.M.A. 21513/2024 CRL.M.A. 21515/2024	M/S SMS INTERNATIONAL BEVERAGES PVT LTD & ANR. V/s M/S BARFLEX POLYFILMS PVT LTD THROUGH ITS AR AMIT KUMAR	SIMRAN GILL, SUMIT CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SIMRAN GILL()(9560111846)(PETITIONER) SUMIT CHAUHAN(SUMITCHUAHN.ADVOCATE@GMAIL.COM)(0)(RESPONDENT) SUMIT CHAUHAN(CHAMBER.SCHAUHAN@GMAIL.COM)(9911138707)(RESPONDENT)		
33	CRL.M.C.-5660/2024	AKHIL SHARMA @ SUNNY AND OTHERS V/s STATE NCT OF DELHI AND ANR	SHAVANA BEGUM	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK (SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-375/2018) BAIL APPLN. 210/2019 FILED BY VIJAY RANI SHARMA & ORS (DISPOSED ON : 2019-04-11) P.S.-FIR NO. :(MANSAROVER PARK-375/2018)
34	CRL.M.C.-5934/2024	KSS INFRASTRUCTURE PVT LTD V/s STATE OF NCT OF DELHI AND ANR.	JAI PRAKASH	
		OTHER DETAILS OF ADVOCATES: TAHALANI LAW CHAMBERS(JAITAHALANI@GMAIL.COM)(9990679784)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-54/2023)
35	CRL.M.C.-6196/2024 CRL.M.A. 23665/2024	VIPIN KUMAR MAKKAR V/s STATE PS ANTI CORRUPTION BRANCH GNCT OF DELHI	ABHISHEK NANDA	
		OTHER DETAILS OF ADVOCATES: MUSAKAN(MUSKAN.TYAGI96@GMAIL.COM)(9871767988)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-25/2014)
36	CRL.M.C.-6447/2024 CRL.M.A. 24648/2024 CRL.M.A. 24649/2024	MANISH PASWAN & ANR. V/s STATE NCT OF DELHI AND ANR	RAJAT SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJAT SHARMA (4JUSTICE2RAJAT@GMAIL.COM)(9871701580)(PETITIONER) RAJAT SHARMA(4JUSTICE2RAJAT@GMAIL.COM)(9871701580)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GANDHI NAGAR-592/2022)
37	CRL.M.C.-6565/2024 WITH CRL.M.C. 6566/2024 CRL.M.C. 6567/2024 CRL.M.C. 6568/2024 CRL.M.C. 6569/2024 CRL.M.C. 6570/2024	AMBIECA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9310110100)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
38	CRL.M.C.-6566/2024	AMBIECA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	CRL.M.C.-6567/2024	AMBIECA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
40	CRL.M.C.-6568/2024	AMBIECA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
41	CRL.M.C.-6569/2024	AMBIECA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	

		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
42	CRL.M.C.-6570/2024	AMBIECA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
43	CRL.M.C.-7129/2024 CRL.M.A. 27198/2024	SHIV NATH SAWHNEY V/s STATE OF NCT OF DELHI & ANR.	ROHIT BHARADWAJ, ROHIT BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: ROHIT BHARDWAJ(OFFICEOFROHITBHARDWAJ@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ROHIT BHARADWAJ(BHARADWAJADV@GMAIL.COM)(9911557338)(PETITIONER)		P.S.-FIR NO. :(DEFENCE COLONY-164/2023)
44	CRL.M.C.-7400/2024	JAVED V/s STATE OF NCT OF DELHI & ANR.	VISHAL RAJ SEHIJPAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SOUTH CAMPUS-136/2024)
45	CRL.M.C.-7488/2024 CRL.M.A. 28571/2024	SOHAN LAL V/s STATE OF NCT OF DELHI AND ORS.	TARUN KUMAR KHOWAL	
		OTHER DETAILS OF ADVOCATES: TARUN KHOWAL & ASSOCIATES(TARUN.KHOWAL01987@GMAIL.COM)(9650311305)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GOVIND PURI-1048/2015)
46	CRL.M.C.-7645/2024	AMIR KHAN V/s THE STATE (GOVT OF NCT OF DELHI) & ORS.	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAKARPUR-231/2017) W.P.(CRL) 1928/2017 FILED BY AMIR KHAN & ANR (DISPOSED ON : 2017-07-12) P.S.-FIR NO. :(SHAKARPUR-231/2017)
47	CRL.M.C.-7728/2024 CRL.M.A. 36613/2024 WITH CRL.M.C. 7744/2024	NITIN KUMAR PAHWA & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	SAHIL PAHWA, SATISH PANDEY, SATISH PANDEY	
		OTHER DETAILS OF ADVOCATES: SAHIL PAHWA(ADV.SAHILPAHWA@GMAIL.COM)(8510005130)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SATISHPANDEY(STSPDYY@GMAIL.COM)(9810984245)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SATISH PANDEY(STSPDY@YAHOO.COM)(9810984245)(PETITIONER)		P.S.-FIR NO. :(JAGAT PURI-47/2020)
48	CRL.M.C.-7744/2024 CRL.M.A. 36617/2024	NITIN KUMAR PAHWA & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	SAHIL PAHWA, SATISH PANDEY, SATISH PANDEY	
		OTHER DETAILS OF ADVOCATES: SAHIL PAHWA(ADV.SAHILPAHWA@GMAIL.COM)(8510005130)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SATISH PANDEY(STSDYY@GMAIL.COM)(9810984245)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SATISH PANDEY(STSPDY@YAHOO.COM)(9810984245)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-208/2018)
49	CRL.M.C.-8023/2024	PIYUSH GUPTA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	UPENDRA YADAV	
		OTHER DETAILS OF ADVOCATES: VIKAS GAUTAM (KUMARVIKAS942@GMAIL.COM)(7011270194)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-353/2024)
50	CRL.M.C.-8530/2024	STATE OF NCT OF DELHI V/s JASBIR SINGH @ JASSI	AMOL SINHA	
		OTHER DETAILS OF ADVOCATES: AMOL SINHA(AMOLSINHA.ASSOCIATES@GMAIL.COM)(9560020333)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-430/2024) BAIL APPLN. 3710/2024 FILED BY BHARKHA NAGIA (DISPOSED ON : 2024-10-14) P.S.-FIR NO. :(MAURYA ENCLAVE-430/2024)

51	CRL.M.C.-8564/2024 CRL.M.A. 32709/2024	RAJIV SAXENA V/s DIRECTORATE OF ENFORCEMENT	RAJAT MANCHANDA	
		OTHER DETAILS OF ADVOCATES: RAJAT MANCHANDA(RAJAT@MANCHANDACO.COM)(9899850805)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-30) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D. OF HEARING : 2025-04-30) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21) CRL.M.C. 3432/2019 FILED BY DIRECTORATEOF ENFORCEMENT (DISPOSED ON : 2024-10-24) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-06-08) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-29) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11) CRL.M.C. 449/2021 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 432/2022 FILED BY SHILPA GUPTA (D. OF HEARING : 2025-04-08) CRL.M.C. 2720/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-14) CRL.M.C. 1429/2022 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT (D. OF HEARING : 2025-04-14) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15) CRL.M.C. 676/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-17) CRL.M.C. 1012/2023 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07) CRL.REV.P. 1337/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014)
52	CRL.M.C.-8568/2024	JUNG JOONG CHOI V/s THE COMMISSIONER OF CUSTOMS	S VIJAY KANTH	

		OTHER DETAILS OF ADVOCATES: S. VIJAY KANTH(ADVSVIJAYKANTH@GMAIL.COM)(7503313839)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-VIII(AP)/10/P AND I/4892-A/DEP)
53	CRL.M.C.-8697/2024	MANDEEP & ORS. V/s THE STATE GOVT.OF NCT OF DELHI AND ANR.	BABBAN BHAI	
		OTHER DETAILS OF ADVOCATES: MANISH SINDWANI (ADVMANISHS1983@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-595/2020) TR.P.(CRL.) 141/2023 FILED BY MANDEEP (DISPOSED ON : 2023-12-06) P.S.-FIR NO. :(S.P. BADLI-595/2020)
54	CRL.M.C.-9399/2024 CRL.M.A. 36029/2024	VIDHI HELATH CARE & ORS. V/s ITHIKA HEALTH SCIENCE LLP	AMIT	
		OTHER DETAILS OF ADVOCATES: AMIT CHAUBEY(AMITLEGALEXPERT@GMAIL.COM)(9918145757)(PETITIONER) HARSH KHANNA(HARSHKHANNAADV@GMAIL.COM)(0)(RESPONDENT)		
55	CRL.M.C.-9763/2024 CRL.M.A. 37438/2024	SAYRAN ALIAS SAKARA AND ORS V/s STATE OF NCT OF DELHI AND ANR	ANURAG PANDEY, ANURAG PANDEY	
		OTHER DETAILS OF ADVOCATES: SRIKNAT SINGH(SRIKANTSINGH.ADV@GMAIL.COM)(8800442383)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANURAG PANDEY(ANURAGPANDEYJNP@GMAIL.COM)(8931093284)(PETITIONER)		P.S.-FIR NO. :(BHARAT NAGAR-548/2023)
56	TR.P.(CRL.)-117/2024	STATE V/s KULDEEP KUMAR	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
57	W.P.(CRL)-34/2025	TANNU MISHRA & ANR. V/s THE STATE OF NCT OF DELHI & ORS.	ROHIT KUMAR MAHIYA	
		OTHER DETAILS OF ADVOCATES: ROHIT KUMAR MAHIYA (RMAHIYA310@GMAIL.COM)(8445310310)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

HIGH COURT OF DELHI **REGISTRAR(LISTING)**
07.04.2025.

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BATCH MATTERS				
1	CO.APPL.(M)-114/2004(Disposed off case) CO.APPL. 1277/2005 CO.APPL. 1718/2005	IN THE MATTER OF DCM FINANCIAL SERVICES LTD. V/s	MR.S.MAHESHWARI, MR.NISHANT DATTA, MR.PANKUL NAGPAL, MR.VIJAY GUPTA, D. MOITRA, INDIA LAW OFFICES, SANJAY RAWAT, MANALI SINGHAL, KUMUD L DAS, A K VERMA, RAJA BAHADUR SINGH JAIN, SRI9HARSH	
		OTHER DETAILS OF ADVOCATES:		
2	CO.PET.-296/2004 CO.APPL. 1298/2004	RESERVE BANK OF INDIA V/s DCM FINANCIAL SERVICES LTD.	LEX ORBIS, S MAHESHWARI, MANISHA SINGH, MR.P.HAZARIKA, R MAHESHWARI, SACHIN CHOPRA, KARAN BABUTA	
		OTHER DETAILS OF ADVOCATES: KARAN BABUTA(KARANBABUTA27@GMAIL.COM)(9310011052)(RESPONDENT)		
3	CO.PET.-300/2005 CO.APPL. 1455/2005 CO.APPL. 11/2006 CO.APPL. 77/2006 CO.APPL. 1343/2006 CO.APPL. 1445/2006 CO.APPL. 803/2008 CO.APPL. 102/2009 CO.APPL. 725/2010 CO.APPL. 726/2010 CO.APPL. 1185/2010 CO.APPL. 1918/2010 CO.APPL. 188/2011 CO.APPL. 219/2012 CO.APPL. 262/2013 CO.APPL. 449/2013 CO.APPL. 48/2014 CO.APPL. 1152/2014 CO.APPL. 608/2017 CO.APPL. 968/2018 CO.APPL. 437/2022 CO.APPL. 198/2023 CO.APPL. 227/2024	IN THE MATTER OF DCM FINANCIAL SERVICES LTD. V/s ..	SUMAN KHAITAN & CO., VIVEK SINGH, ASTHA GUPTA, PAVAN SACHDEVA, SANJEEV SAGAR, RAGHU TANDON, A.K. VERMA, CHOPRA LAW OFFICES, SACHIN CHOPRA, CHOPRA, SANJAY BAJAJ, SACHIN CHOPRA, MS.MANALI SINGHAL, MS.DEEPALI RAJPAL, MR.S.MAHESHWARI, MR.PANKUL NAGPAL, VIVEK SINGH	

	CO.APPL. 481/2024 CO.APPL. 1009/2024 WITH CO.APPL.(M) 114/2004			
		OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR(SANJIVSAGAR@GMAIL.COM)(9811016162)(PETITIONER) VIVEK SINGH(LEXALLIANCE.VIVEK@GMAIL.COM)(9810182555)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
4	CO.PET.-704/2014 CO.APPL. 2651/2014 OLR 197/2016 OLR 281/2016 CO.APPL. 1037/2016 CO.APPL. 1631/2016 CO.APPL. 2082/2016 CO.APPL. 2083/2016 CO.APPL. 2084/2016 CO.APPL. 2085/2016 CO.APPL. 2087/2016 CO.APPL. 2088/2016 CO.APPL. 2091/2016 CO.APPL. 2092/2016 CO.APPL. 2093/2016 CO.APPL. 2104/2016 CO.APPL. 2105/2016 CO.APPL. 2120/2016 CO.APPL. 2365/2016 CO.APPL. 2615/2016 CO.APPL. 2669/2016 CO.APPL. 3038/2016 CO.APPL. 3039/2016 CO.APPL. 3040/2016 CO.APPL. 3041/2016 CO.APPL. 3042/2016 CO.APPL. 3043/2016 CO.APPL. 3044/2016 CO.APPL. 3045/2016 CO.APPL. 3092/2016 CO.APPL. 3633/2016 CO.APPL. 3634/2016 CO.APPL. 3808/2016 CO.APPL. 3935/2016 CO.APPL. 3967/2016 CO.APPL. 4225/2016 CO.APPL. 4226/2016 CO.APPL. 4227/2016 CO.APPL. 4228/2016 CO.APPL. 4681/2016 CO.APPL. 4883/2016 CO.APPL. 5106/2016 CO.APPL. 261/2017 OLR 265/2017 OLR 266/2017 OLR 267/2017 CO.APPL. 304/2017 CO.APPL. 306/2017 CO.APPL. 535/2017 CO.APPL. 536/2017 CO.APPL. 695/2017 CO.APPL. 886/2017 CO.APPL. 1033/2017 CO.APPL. 1089/2017 CO.APPL. 1097/2017 CO.APPL. 1580/2017 CO.APPL. 187/2018 CO.APPL. 190/2018 CO.APPL. 346/2018 CO.APPL. 369/2018 CO.APPL. 450/2018 CO.APPL. 260/2019 CO.APPL. 966/2019 CO.APPL. 1148/2019 OLR 43/2020 CO.APPL. 286/2020 CO.APPL. 287/2020	SH. AMARPREET SINGH OBEROI & ORS. V/s M/S A. N. BUILDWELL PVT. LTD.	SAYED AQUIB ALI, SANJEEV KUMAR, RAJIV KAPUR, MANIK AHLUWALIA, FEBIN MATHEW VARGHESE, PANKAJ PRASAD, OFFICIAL LIQUIDATOR, KARAN NAGPAL, MANPREET SINGH LAMBA, SAMEER KUMAR, NEERAJ SHARMA, RANJANA ROY GAWAI, ASHISH VERMA, MOHD. BELAL, MAYANK MIKHAIL MUKHERJEE, YESHI WANGMO RINCHHEN, AMRITA MISHRA, VISHVENDRA SINGH, RAHUL KUMAR, AMAN NANDRAJOG, JAIDEEP SINGH CHOUDHARY, JRLISTING LISTING, VIKRANT PACHNANDA, JAISURYA JAIN, ASHWANI KUMAR DUBEY, SUMIT THAKUR, SUNNY ARORA, AMAN NANDRAJOG, TARUN SINGLA, AJIT WARRIER, SMRITI ASMITA, SHARMA MEGHA, SAVYASACHI KUMAR SAHAI, INDRESH KUMAR	

	CO.APPL. 322/2020 CO.APPL. 336/2020 CO.APPL. 369/2020 CO.APPL. 623/2020 CO.APPL. 658/2020 CO.APPL. 665/2020 CO.APPL. 674/2020 CO.APPL. 491/2021 CO.APPL. 815/2021 CO.APPL. 431/2022 CO.APPL. 221/2023 CO.APPL. 293/2023 CO.APPL. 395/2024			
		OTHER DETAILS OF ADVOCATES: YESHI WANGMO RINCHHEN(YRINCHHEN@YAHOO.CO.IN)(9582396247)(PETITIONER) PANKAJ PRASAD(PANKAJLAW2000@GMAIL.COM)(9818296345)(PETITIONER) SAYED AQUIB ALI(MEETAQUIBALI@GMAIL.COM)(9899645472)(PETITIONER) PANKAJ PRASAD(PANKAJLAW2000@GMAIL.COM)(9818296345)(PETITIONER) RAHUL KUMAR(ADV.RAAHULKUMAR@GMAIL.COM)(9891478847)(PETITIONER) AMAN NANDRAJOG(AMANNANDRAJOG@GMAIL.COM)(9971704062)(PETITIONER) JAIDEEP SINGH CHOUDHARY(JAIDEEP_MSPL@YAHOO.COM)(9227100100)(PETITIONER) AMANNANDRAJOG(AMANNANDRAJOG@GMAIL.COM)(9971704062)(PETITIONER) VIKRANTPACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) SURJEET SHYAMAL(SURJEETSHYAMAL@GMAIL.COM)(7033360606)(PETITIONER) TARUN SINGLA(MCLLAWOFFICES@GMAIL.COM)(9810202014)(PETITIONER) AJIT WARRIER(AJIT.WARRIER@AMSSHARDUL.COM)(9810098339)(PETITIONER) SMRITI ASMITA(SM.ASMITA@GMAIL.COM)(8800795326)(RESPONDENT) SHARMA MEGHA(MEGHASSHARMA@GMAIL.COM)(7042118982)(PETITIONER) SAVYASACHI KUMAR SAHAI(SAVYASACHI.SAHAI@GMAIL.COM)(9910081428)(PETITIONER) INDRESH KUMAR (INDRESHUPADHYAY1988@GMAIL.COM)(8010041010)(PETITIONER) JAISURYA JAIN(JAISURYA.JAIN@GMAIL.COM)(9815222818)(RESPONDENT)		
5	CO.PET.-6/2019(Disposed off case) CO.APPL. 153/2020 CO.APPL. 365/2020 CO.APPL. 436/2020 CO.APPL. 668/2020 CO.APPL. 670/2020 CO.APPL. 733/2020 CO.APPL. 298/2021 CO.APPL. 133/2022 CO.APPL. 134/2022 CO.APPL. 299/2023 CO.APPL. 611/2023 CO.APPL. 683/2023 CO.APPL. 729/2023 CO.APPL. 730/2023 CO.APPL. 731/2023 CO.APPL. 732/2023 CO.APPL. 733/2023 CO.APPL. 734/2023 CO.APPL. 735/2023 CO.APPL. 801/2023 CO.APPL. 802/2023 CO.APPL. 803/2023 CO.APPL. 809/2023 CO.APPL. 368/2024 CO.APPL. 379/2024 CO.APPL. 381/2024 CO.APPL. 383/2024 CO.APPL. 641/2024 CO.APPL. 642/2024 CO.APPL. 643/2024 CO.APPL. 644/2024 CO.APPL. 647/2024 CO.APPL. 648/2024 CO.APPL. 649/2024 CO.APPL. 650/2024 CO.APPL. 651/2024 WITH CO.APPL.(M) 115/2016	SUNIL GANDHI & ANR. V/s A.N. BUILDWELL PRIVATE LIMITED	MUDIT GUPTA, VIKRANT PACHNANDA, PUJA JAIN, JAISURYA JAIN, CHANDRA PRAKASH, MOHIT AGGARWAL, NIDHI RAMAN, NILOTPAL SHYAM, JRLISTING LISTING, INDRESH KUMAR, SHLOK CHANDRA, NISTHA GUPTA, LAKSH KHANNA, DHRUV GAUTAM, SAVYASACHI RAWAT, MAYANK PANDEY, PAWAS AGARWAL, AARUSH BHATIA, ANIRUDDH SINGH, NATASHA GARG, SIDHANT KUMAR, LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: VIKRANT PACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) PUJAJAIN(PUJAJAIN92@HOTMAIL.COM)(9810627927)(PETITIONER) MOHITAGGARWAL(M.AGGARWAL1994@GMAIL.COM)(9811449071)(PETITIONER) MAYANK PANDEY(ADVOCATEMAYANK@OUTLOOK.COM)(9971830872)(PETITIONER)		

		PAWAS AGARWAL(ADVPAWASAGARWAL@GMAIL.COM)(8447810160)(PETITIONER) AARUSH BHATIA(ADV.AARUSHBHATIA@GMAIL.COM)(9716101010)(PETITIONER) ANIRUDDH SINGH(SINGH.ANIRUDDH@GMAIL.COM)(9968279214)(PETITIONER) NATASHA GARG(NATASHAGARG4@YAHOO.COM)(9654998650)(PETITIONER) INDRESH KUMAR (INDRESHUPADHYAY1988@GMAIL.COM)(8010041010)(PETITIONER) SIDHANT KUMAR(SIDHANT@SIDHANTKUMAR.NET)(9873047772)(PETITIONER) JAISURYA JAIN(JAISURYA.JAIN@GMAIL.COM)(9815222818)(PETITIONER) LAKSH KHANNA(LAKSHKHANNA09@GMAIL.COM)(9910900059)(RESPONDENT)		
AFTER NOTICE COMPANY MATTERS				
6	CO.A(SB)-7/2016 CO.APPL. 932/2016 CO.APPL. 2471/2016 CO.APPL. 2482/2016 CO.APPL. 3215/2016 CO.APPL. 3689/2016 CO.APPL. 3695/2016 CO.APPL. 3795/2016 CO.APPL. 4152/2016 CO.APPL. 4804/2016 CO.APPL. 5165/2016 CO.APPL. 91/2024	SIDHARTH GUPTA & ORS. V/s GETIT INFOSERVICES PRIVATE LIMITED & ORS.	J. SAGAR ASSOCIATES, SAIKRISHNA & ASSOCIATES, VIDUR PRATYUSH BHATIA, ANANT GARG, AMIT PRASAD, SHIVA LAKSHMI, ABHIMANYU BHANDARI, GAURAV DUGGAL, SONDHI NARULA DALAL AND ASSOCIATES, KALLAKURI SHARAT KUMAR, RISHI KAPOOR	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU BHANDARI(AXON.DHC@GMAIL.COM,ANIL.BUTOLA@AXONPARTNERS.IN)(8130315533)(GAURAV DUGGAL(GAURAV@DGSASSOCIATES.IN)(9818698546)(RESPONDENT) KALLAKURI SHARAT KUMAR(SHARAT2322@GMAIL.COM)(9958986024)(RESPONDENT) ANANT GARG(RKSINGH@CSPARTNERS.IN)(9899002683)(RESPONDENT) VIDUR PRATYUSH BHATIA(VPBHATIA@LAWCHAMBER.ORG)(9717741983)(PETITIONER) AMIT PRASAD(AMIT@PRASADINDIA.COM)(9868808800)(PETITIONER) RISHI KAPOOR(ADMIN@KAPOORANDCOMPANY.COM)(7834844955)(RESPONDENT)		
7	CO.PET.-72/1999 CO.APPL. 759/2015 CO.APPL. 777/2023 CO.APPL. 891/2024	IN THE MATTER OF ROHTAK TEXTILES MILLS LTD V/s .	MS.I.MUKHERJEE, MR.ABHISHEK KUMAR, ABHISHEK ANAND, OFFICIAL LIQUIDATOR, B.S.MAAN, NITIN BHARADWAJ, ARUN KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: NITIN BHARADWAJ(NTNBHARADWAJ@REDIFFMAIL.COM)(9312434878)(PETITIONER) ARUN KUMAR SHUKLA(ARUNKUMARSHUKLA7@GMAIL.COM)(9312400295)(RESPONDENT)		

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HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing
Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-
Registrar (Original)

CIRCULAR

PRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

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MEETING NO. 2512 822 1186.
NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-4059/2014 I.A. 26406/2014 I.A. 7552/2018	ANAMIKA SHARMA & ORS V/s M/A A.N BUILDWELL PVT LTD & ORS	TARUN SINGLA, MUDIT GUPTA, AQUIB, AS PER ORDER DATED 25/05/2018	

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COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:
n.shubhankar@dhc.nic.in
MEETING LINK
https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	C.O.(COMM.IPD-PAT)-7/2023 I.A. 21568/2023 I.A. 498/2024 WITH CS(COMM) 607/2024	NATCO PHARMA LIMITED V/s FMC AGRO SINGAPORE PTE. LTD AND ORS	SANJAY KUMAR, GEORGE VITHAYATHIL, SIDHANT GOEL, SANJAY KUMAR	AT 3.30 P.M
2	I.A. 34151/2024 In CS(COMM)-607/2024 WITH C.O.(COMM.IPD-PAT) 7/2023	FMC CORPORATION & ORS. V/s NATCO PHARMA LIMITED	SIDHANT GOEL, AADYA CHAWLA, SIDHANT GOEL	AT 3.30 P.M

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COURT NO. 46

HON'BLE MS.JUSTICE JYOTI SINGH

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
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CLICK HERE TO JOIN VC
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 8743/2025 REVIEW PET. 196/2025 In ARB.P.-512/2023 (Disposed off case)	SAHAMAL SINGH V/s CONTAINER CORPORATION OF INDIA LIMITED	ARUN KUMAR, VIKAS SETHI	
2	ARB.P.-1846/2024	MAGNUM MAINTENANCE SERVICES PVT. LTD. V/s AJAY KADYAN & ANR.	ADHISHWAR SURI	

3	ARB.P.-486/2025	HOTEL HANS PRIVATE LIMITED AND ORS V/s K7 GROUP HOSPITALITY PRIVATE LIMITED AND ORS	AJAY SONDHI	
4	O.M.P.(I) (COMM.)-414/2023 I.A. 25421/2023 I.A. 25423/2023 WITH O.M.P.(T) 4/2024	L AND T FINANCE LIMITED V/s TANUJ KUMAR GARG & ORS.	ANIL PANWAR, USHA SINGH	
5	O.M.P.(T)-4/2024 I.A. 4877/2024 WITH O.M.P.(I) (COMM.) 414/2023	SHRI TANUJ KUMAR GARG & ORS. V/s L AND T FINANCE LIMITED	ANIL PANWAR	
6	O.M.P.(I) (COMM.)-16/2025 I.A. 1130/2025 WITH O.M.P. (COMM) 443/2023	CLIX CAPITAL SERVICES PVT LTD V/s VISALAKSHI V & ORS.	RAVI SHANKAR GARG	
7	O.M.P. (COMM)-443/2023 I.A. 21300/2023 I.A. 9244/2024 WITH OMP (ENF.) (COMM.) 16/2024	NIRALA PROJECTS PRIVATE LIMITED V/s RAMESTH CONSTRUCTIONS PRIVATE LIMITED	AVINASH KUMAR TRIVEDI, SHIVAM GOEL	
8	O.M.P.(MISC.)(COMM.)-264/2025	M/S. SHARDA DEVELOPERS V/s M/S. AGARWAL ASSOCIATES (PROMOTERS) LIMITED	ROSHAN SONTHALIA	
9	O.M.P.(MISC.)(COMM.)-268/2025	M/S. SHARDA DEVELOPERS THROUGH ITS PROPRIETOR MR. UDRREK VIKRAM DHARNIDHARKA, V/s M/S. AGARWAL ASSOCIATES (PROMOTERS) LIMITED,	ROSHAN SONTHALIA	

10	O.M.P. (T) (COMM.)-2/2023 I.A. 221/2023	SKYLINE ENGINEERING CONTRACTS I PVT. LTD V/s SOHNA CITY, LLP	UDIT SETH	
11	CS(COMM)-1212/2016 CC(COMM) 78/2017	DRSTILLC V/s SATYAM INDUSTRIES PVT LTD	CHIRAMEL, ASHISH MOHAN, DIRECTION AS PER ORDER DT. 16.11.2016	
12	CS(OS)-2404/2011	M/S SHITIZ METALS LTD V/s M/S SUNTECH VISION LTD	OM PRAKASH SHEKHAWAT, ZAHID ALI, HEMANT MALHOTRA	
13	CS(OS)-544/2015 I.A. 23188/2023 I.A. 8973/2024 I.A. 8974/2024	KUNAL KAPOOR & ORS V/s NAVEEN KAPOOR & ORS	PRIYA KHURANA, ADITI GUPTA, VIKAS KHATRI, SACHIN MISHRA, ADITI GUPTA, SUSHIL KUMAR RAI	
14	CS(OS)-3398/2015 I.A. 18299/2022 I.A. 8202/2025	MR ANUJ GUGLANI V/s MR HIRALAL C GUGLANI & ORS	ABHIRUP DASGUPTA, VAIBHAV TYAGI, JAYASHREE SHUKLA DASGUPTA, JAYASHREE SHUKLA, SHASHANK KHURANA, EKLAVYA BAHL, DIVYANSHU GOYAL, INDRANIL GHOSH, GEETA SHARMA, VANDANA KHURANA, NISHANT PIYUSH, DHIR & DHIR, NAKUL JAIN, MANISH KUMAR SARYAL, DHIR AND DHIR ASSOCIATES, NAKUL JAIN	
15	CS(OS)-224/2016 I.A. 4583/2019 I.A. 3321/2023 I.A. 12103/2023	CHITRA KAPOOR V/s SH SAMIR MAJUMDAR & ORS	S K BHADURI, MANISH KUMAR, LAKHMI CHAND, MONICA KAPOOR, MONISHA HANDA, RAHUL MALHOTRA, MRINALINI SEN, SUSHANT KUMAR BHADURI	

16	CS(OS)-571/2017 I.A. 12006/2017 I.A. 5008/2018 I.A. 5009/2018 I.A. 5102/2018 I.A. 16489/2019 I.A. 799/2020 I.A. 6219/2020 I.A. 9084/2020 I.A. 10202/2021 I.A. 14095/2021 O.A. 98/2023 CRL.M.A. 10504/2023 I.A. 10858/2023 I.A. 10859/2023 I.A. 14451/2023 I.A. 15814/2023 I.A. 18828/2023 I.A. 4304/2024 I.A. 10077/2024 I.A. 10758/2024 I.A. 39423/2024	LATE JAGDIP KAUR & ORS. V/s MANBIR SINGH OBEROI & ORS	AAYUSH MALHOTRA, SHANDHYA CHAWALA, ABHISHEK SINGH, AMRESH MATHUR, PRADEEP JAIN, R K SACHDEVA, DHANANJAY KUMAR SINGH, AMRIT KAUR OBEROI, L K SINGH, SANJEEV GOYAL, RAVI GALBYA, KUNAL PRAKASH, ABHISHEK SINGH, ASTHA, ALOK KUMAR PANDEY, LOKESH BHOLA, SANJEEV GOYAL, RAJNISH KUMAR JHA, SHAINI BHARDWAJ, ABHISHEK GHAI, THE CHAMBERS OF AMIT BHAGAT, LUTHRA & LUTHRA, KANIKA AGNIHOTRI, SHAINI BHARDWAJ, KANIKA AGNIHOTRI	
17	CS(OS)-7/2019 I.A. 372/2019 I.A. 5712/2019 I.A. 4787/2020 I.A. 4676/2022 I.A. 11294/2022 I.A. 45801/2024	DEEPAK GUPTA V/s ASHOK GUPTA AND ORS.	PRADEEP AHLAWAT, ANIL KUMAR PRUTHI, SEEMA GUPTA, SANDEEP JINDAL, SANDEEP JINDAL, SEEMA GUPTA	
18	CS(OS)-89/2019 I.A. 2103/2019 I.A. 10209/2019 I.A. 10226/2019 I.A. 10229/2019	M/S SURYA ROSHNI LTD. V/s PUNJAB NATIONAL BANK & ORS.	SAMEER ABHYANKAR, BIKASH MOHANTY, GAUTAM NARAYAN, GAUTAM NARAYAN, ASMITA SINGH, NAVIN KUMAR	

19	CS(OS)-182/2019 I.A. 4760/2019 I.A. 4761/2019 I.A. 4762/2019 I.A. 9710/2019 I.A. 9764/2019 I.A. 2820/2021 I.A. 4122/2021 I.A. 4123/2021 I.A. 4233/2021 I.A. 8274/2021 I.A. 22105/2022 I.A. 2636/2023 I.A. 13790/2023 I.A. 6692/2024 I.A. 30124/2024	SH. RAM SARUP LUGANI & ANR. V/s NIRMAL LUGANI & ORS.	KANCHAN JASMIN TOPPO, ADITYA GARG, RUCHIRA GUPTA, ADITYA GARG, ACHAL GUPTA, SHIKHER DEEP AGGARWAL, RUCHIRA GUPTA, FAISAL SHERWANI	AT 3:30 P.M.
20	CS(OS)-191/2019 I.A. 4880/2019 I.A. 15637/2019 I.A. 16220/2019 I.A. 16221/2019 I.A. 16453/2019 CC 4/2020 I.A. 2193/2020	SH. RAKESH BANSAL V/s M/S. RAKESH TRADING COMPANY & ORS.	KANIKA BAWEJA, REKHA GOEL, NITESH MEHRA, ISHA GARG	
21	CS(OS)-333/2019 I.A. 8747/2019 I.A. 15981/2021	SMT. NEELAM KATHURIA @ NEELAM BAJAJ & ANR V/s RAMNEEK BAJAJ & ORS	ADITYA SHANDILYA, JAGDISH C TOOR, SAKSHI KAKKAR, VARUN SHANKAR, JITENDER TIWARI, AJAY KUMAR GUPTA, D KOCHHAR, PRAVEEN SURI, KUNAL KALRA, DEEPANKER MOHAN	
22	CS(OS)-668/2019 I.A. 18348/2019	AMITA PAL KAUR V/s JASBIR KAUR & ORS.	MUKESH VATSA, DEBARSHI BHADRA	
23	I.A. 42038/2024 In CS(OS)-567/2024	MR VISHAL GUPTA V/s SMT RADHA AGGARWAL & ORS.	RIBHAV PANDE, AYUSH KUMAR, ABINASH KUMAR MISHRA, RIBHAV PANDE	

24	CS(OS)-757/2024 I.A. 39949/2024	KANHIYA CHHATRIYA V/s TARA CHAND FHALWARIYA	RKSHIT PANDEY	
25	CS(OS)-155/2025 I.A. 6479/2025 I.A. 6480/2025 I.A. 6481/2025	SANJAY GUPTA V/s TEV APHARM INDIA PRIVATE LIMITED AND ORS	RASHI MANGAL	
26	O.M.P. (COMM)-67/2023 I.A. 2790/2023 I.A. 2791/2023	DELHI METRO RAIL CORPORATION LTD. V/s VIJAY NIRMAN COMPANY PVT. LTD.	IMRAN MOULAEY, TARUN JOHRI	
27	O.M.P. (COMM)-139/2023 I.A. 6951/2023 I.A. 30619/2024 WITH OMP (ENF.) (COMM.) 51/2023	PUBLIC WORKS DEPARTMENT EDUCATION WEST DIVISION (N) THROUGH EXECUTIVE ENGINEER V/s S.S. TOTAL CONSTRUCTION (INDIA) PVT. LTD.	ANUSUYA SALWAN, LALLTAKSH JOSHI, ANUSUYA SALWAN	
28	OMP (ENF.) (COMM.)-51/2023 EX.APPL.(OS) 341/2023	M/S S.S. TOTAL CONSTRUCTION INDIA PVT. LTD. V/s GOVERNMENT OF NCT OF DELHI	ANUSUYA SALWAN	
29	O.M.P. (COMM)-336/2023	ENGINEERING PROJECTS (INDIA) LIMITED V/s K.K. BUILDERS PRIVATE LIMITED	SONAL KUMAR SINGH	
30	OMP (ENF.) (COMM.)-16/2024 EX.APPL.(OS) 340/2024 EX.APPL.(OS) 341/2024	M/S RAMESTH CONSTRUCTIONS PVT. LTD. V/s M/S NIRALA PROJECTS PVT. LTD.	SHIVAM GOEL, AVINASH KUMAR TRIVEDI, SHIVAM GOEL	

31	O.M.P. (COMM)-481/2023 I.A. 4465/2025 WITH OMP (ENF.) (COMM.) 157/2024	RAJEEV JONEJA V/s MEENA JONEJA	SATYAVIKRAM VINOD JAGTAP	
32	OMP (ENF.) (COMM.)-157/2024 EX.APPL.(OS) 1153/2024	MEENA JONEJA V/s RAJEEV JONEJA	SUDHANSHU SHEKHAR PANDEY	
33	TEST.CAS.-34/2015 I.A. 23509/2023 I.A. 23510/2023	SHRI ANUJ UBEROI V/s STATE & ORS	SANJAY KHANNA, JASPREET SINGH, KULJEET RAWAL	
34	TEST.CAS.-34/2017	KUNWAR SARVAJIT SINGH PANWAR & ANR V/s THE STATE & ORS	MANBIR SINGH & CO., DILPREET SINGH, AMIT CHOUDHARY, MANNU SINGH	
35	I.A. 8134/2025 In TEST.CAS.-22/2019 (Disposed off case)	JATINDAR LAL V/s STATE & ORS.	JITIN MANN, AKSHITA KATOCH, JITIN MANN, JASWINDER SINGH	
36	I.A. 7934/2025 O.A. 58/2025 In TEST.CAS.-75/2019	VARUN MEHTA V/s STATE & ORS.	AJAY SINGH BHANDARI, ASTHA SHARMA, SAI DEEP KAUSHIK, SURESH CHAND SINGHAL, ANIL PANWAR, PRATYAKSH, VIKAS TIWARI, ANIL PANWAR	
37	TEST.CAS.-82/2019	SUDHA GUPTA VIJAYVERGIYA V/s STATE	MS.VINAYAK	

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COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).
CLICK HERE TO JOIN VC
https://delhihighcourt.webex.com/meet/dhcecourtvc8
Meeting No: 916 436 579
NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB. A. (COMM.)-62/2024 I.A. 46927/2024 I.A. 46929/2024 I.A. 46930/2024	M/S OCEAN VIEW PROPERTIES LLP V/s BALESHWAR SHARMA & ORS.	MOHIT SETH, PRANAY RANJAN	
2	ARB.P.-1224/2024	M/S S CHAND AND CO LTD V/s M/S SHARDA HIGH SCHOOL AND ANR	RAJESH KUMAR	
3	ARB.P.-1262/2024 I.A. 3954/2025	SH. RAMESH KUMAR GUPTA V/s SH. JODHA RAM	VED PAL RANA	
4	ARB.P.-1869/2024	M/S AMPLUS POWER SUPPLY PVT. LTD. V/s CABT ELEKTRA PRIVATE LIMITED	MOHIT MUDGAL	
5	ARB.P.-2134/2024	SMART PARTS ONLINE PVT LTD V/s MESSERS AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PVT LTD	NEHA RAI	

6	ARB.P.-192/2025	RAVINDER SINGH V/s HARJAS CHATWAL & ANR.	HUMRAZ BIR SINGH	
7	ARB.P.-193/2025	M/S MONEYWISE FINANCIAL SERVICES PVT. LTD V/s ARISE SEEDS PRIVATE LIMITED THROUGH ITS DIRECTORS AND ORS.	PREETI	
8	ARB.P.-194/2025	M/S MONEYWISE FINANCIAL SERVICES PVT. LTD V/s M/S PADMAVATI PARAS CERAMIC THROUGH ITS PROPRIETOR AND ANR	PREETI	
9	ARB.P.-428/2025 I.A. 6116/2025	GOEL CONSTRUCTION CO THROUGH ITS PROPRIETOR LALIT KUMAR GOEL V/s DELHI METRO RAIL CORPORATION LTD THROUGH ITS CHIEF GENERAL MANAGER CGM CIVIL O AND M I	ANKUR GOSAIN	
10	EX.P.-148/2015 EX.APPL.(OS) 722/2016 CCP(O) 84/2023 EX.APPL.(OS) 1559/2024 WITH O.M.P. (COMM) 354/2020 O.M.P. (COMM) 355/2020	ALL NIPPON AIRWAYS COMPANY LIMITED V/s STIC TRAVELS PVT. LTD. & ORS.	ABHAY MAHAJAN, KAPIL KHER, ALOK MAHAJAN, ABHAY MAHAJAN	

11	O.M.P. (COMM)-354/2020 I.A. 23310/2023	JAPAN TRAVEL SERVICES V/s ALL NIPPON AIRWAYS CO LTD	ALOK MAHAJAN, ABHAY MAHAJAN, KAPIL KHER	
12	O.M.P. (COMM)-355/2020 I.A. 23309/2023	STIC TRAVELS PVT LTD V/s ALL NIPPON AIRWAYS CO LTD	ALOK MAHAJAN, ABHAY MAHAJAN, KAPIL KHER	
13	I.A. 2993/2021 I.A. 13075/2022 I.A. 39206/2024 In O.M.P.-448/2005 (Disposed off case)	UNION OF INDIA V/s M/S WISHWA MITTAR BAJAJ & SONS & ANR.	NITIN AGGARWAL, VIPUL GUPTA, RAGHAVENDRA MOHAN BAJAJ, SHREYAS MEHROTRA, DIVYANSHU KUMAR SRIVASTAVA, R.V.SINHA, VIVEK KUMAR GOYAL, SHREYAS MEHROTRA	
14	O.M.P.-11/2017 WITH O.M.P. (COMM) 263/2016	STERLING AND WILSON PRIVATE LTD. V/s GREENLAND HOSPITALITY PRIVATE LIMITED	ANURAG KUMAR, PAWAN KUMAR MITTAL, IN COMPLIANCE OF ORDER DT. 09.05.2017 IN OMP(COMM) 263/2016	
15	O.M.P. (COMM)-263/2016 WITH O.M.P. 11/2017	GREEN LAND HOSPITIALITY PVT. LTD. V/s STERLING & WILLSON LTD.	ANURAG KUMAR, PAWAN KUMAR MITTAL	
16	O.M.P. (COMM)-378/2016 I.A. 9652/2016	ERA BUILDING SYSTEM LTD. V/s AHLUWALIA CONTRACTS (INDIA) LTD.	SHASHANK GARG, RAKESH KUMAR, CHANDAN, YOGENDRA PAL SINGH	
17	O.M.P. (COMM)-302/2017 I.A. 9222/2017	KOHINOOR ENTERPRISES V/s AERENSGOLDSOUK INTERNATIONAL LTD.	RAKESH MALHOTRA	

18	O.M.P. (COMM)-384/2017 I.A. 2053/2020	ADWEL ADVERTISING SERVICE & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION	SUKRITI MAGO, AGARWAL LAW ASSOCIATES, PALLAV SAXENA, SANDEEP GROVER	
19	O.M.P. (COMM)-403/2017 I.A. 14912/2022 WITH O.M.P. (COMM) 260/2019 O.M.P. (COMM) 335/2019 OMP (ENF.) (COMM.) 91/2018 O.M.P. (COMM) 464/2018	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s HINDUSTAN CONSTRUCTION COMPANY LTD.	AGARWAL LAW ASSOCIATES, SUNITA BANSAL	
20	O.M.P. (COMM)-464/2018 I.A. 14866/2022	HINDUSTAN CONSTRUCTION CO. LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	AGARWAL LAW ASSOCIATES, SUNITA BANSAL	
21	OMP (ENF.) (COMM.)-91/2018	HINDUSTAN CONSTRUCTION CO. LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	SUNITA BANSAL, AGARWAL LAW ASSOCIATES	
22	O.M.P. (COMM)-260/2019 I.A. 9133/2019 I.A. 6935/2022 I.A. 8475/2022 I.A. 14911/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s HINDUSTAN CONSTRUCTION COMPANY LTD.	SUNITA BANSAL	
23	O.M.P. (COMM)-335/2019 WITH OMP (ENF.) (COMM.) 91/2018	HINDUSTAN CONSTRUCTION CO.LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	AGARWAL LAW ASSOCIATES	

24	O.M.P. (COMM)-8/2020	OM LOGISTICS LTD. V/s ZTE TELECOM INDIA PVT. LTD.	AMBUJ TIWARI, VIJAY KAUNDAL, SIDDHARTH SHARMA	
25	O.M.P. (COMM)-275/2020 I.A. 19786/2022 WITH OMP (ENF.) (COMM.) 135/2022	NATIONAL RESEARCH DEVELOPMENT CORPORATION V/s HINDUSTAN ZINC LTD & ANR	UDAY N TIWARY, J M KALIA, R N SINGH	
26	OMP (ENF.) (COMM.)-135/2022 EX.APPL.(OS) 3203/2022 EX.APPL.(OS) 3726/2022 EX.APPL.(OS) 1281/2023 WITH O.M.P. (COMM) 275/2020	HINDUSTAN ZINC LTD V/s NATIONAL RESEARCH DEVELOPMENT CORPORATION	UDAY NATH TIWARI, J M KALIA	
27	O.M.P. (COMM)-460/2020 I.A. 7705/2020 I.A. 7706/2020 I.A. 4555/2022	GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY V/s BRIDGE & ROOF (INDIA) COMPANY LIMITED	MOHAN KRISHNA GHOSH, HARSH KAUSHIK	
28	O.M.P. (COMM)-62/2022 I.A. 944/2022	SOUTH EASTERN RAILWAY V/s SARA INTERNATIONAL PVT. LTD.	APOORV KURUP, ANURADHA MUKHERJEE, HIMANSHU UPADHYAYA	
29	O.M.P. (COMM)-314/2022 WITH OMP (ENF.) (COMM.) 99/2022	DELHI DEVELOPMENT AUTHORITY V/s N.N. BUILDCON PVT. LTD.	IMRAN MOULAEY, ASHOK KUMAR SHARMA	
30	OMP (ENF.) (COMM.)-99/2022 EX.APPL.(OS) 849/2023 WITH O.M.P. (COMM) 314/2022	M/S N.N. BUILDCON PVT. LTD. V/s DELHI DEVELOPMENT AUTHORITY (THRU EE/ND-11)	IMRAN MOULAEY	

31	O.M.P. (COMM)-494/2022 I.A. 21131/2022 I.A. 21133/2022 WITH OMP (ENF.) (COMM.) 240/2022	MINISTRY OF RAILWAY AND ANR V/s M/S AMBUJ HOTEL REAL ESTATE PVT LTD	MUKUL SINGH	
32	OMP (ENF.) (COMM.)-240/2022 WITH O.M.P. (COMM) 494/2022	AMBUJ HOTELS AND REAL ESTATE PVT. LTD. V/s MINISTRY OF RAILWAYS & ANR.	ARCHIT KUMAR	
33	O.M.P. (COMM)-1/2023 I.A. 103/2023 I.A. 105/2023 WITH O.M.P. (COMM) 41/2023 OMP (ENF.) (COMM.) 231/2022	SANDHYA JAIN V/s HARINDER MOHAN SINGH	KAUSHAL YADAV, RAMAKANT GAUR, ATUL BHUCHAR, MEENAL DUGGAL	
34	OMP (ENF.) (COMM.)-231/2022 EX.APPL.(OS) 3742/2022	HARINDER MOHAN SINGH V/s SANDHYA JAIN & ANR.	KAUSHAL YADAV	
35	O.M.P. (COMM)-41/2023 I.A. 2142/2023 I.A. 2143/2023	SHABNAM ARORA V/s HARINDER MOHAN SINGH	KAUSHAL YADAV, ATUL BHUCHAR, ATUL BHUCHAR	
36	O.M.P. (COMM)-153/2024 I.A. 7766/2024 I.A. 7767/2024	JAIPRAKASH POWER VENTURES LTD BINA V/s BHARAT HEAVY ELECTRICALS LTD	RAJESH CHHETRI	
37	O.M.P. (COMM)-154/2024 I.A. 7768/2024	JAIPRAKASH POWER VENTURES LTD NIGRIE V/s BHARAT HEAVY ELECTRICALS LTD	SAMAKSH GOYAL, RAJESH CHHETRI	

38	O.M.P. (COMM)-173/2024 I.A. 8731/2024	MUNICIPAL CORPORATION OF DELHI V/s BEML LIMITED	DHANANJAYA MISHRA, TUSHAR SANNU DAHIYA	
39	O.M.P. (COMM)-253/2024	BHARAT HEAVY ELECTRICALS LIMITED V/s JAIPRAKASH POWER VENTURES LIMITED	KARTIK NAYAR	
40	O.M.P. (COMM)-461/2024 I.A. 43971/2024 I.A. 43972/2024 I.A. 43974/2024	JAMMU AND KASHMIR ECONOMIC RECONSTRUCTION AGENCY (J K ERA) RAMBAGH SRINAGAR V/s RASH BUILDERS INDIA PRIVATE LIMITED	PARTH AWASTHI	
41	O.M.P. (COMM)-511/2024 I.A. 46829/2024 I.A. 46830/2024 WITH O.M.P. (COMM) 512/2024 O.M.P. (COMM) 517/2024	JAMMU AND KASHMIR ECONOMIC RECONSTRUCTION AGENCY V/s RASH BUILDERS INDIA PRIVATE LIMITED	PARTH AWASTHI	
42	O.M.P. (COMM)-512/2024 I.A. 46832/2024 I.A. 46833/2024	JAMMU AND KASHMIR ECONOMIC RECONSTRUCTION AGENCY V/s RASH BUILDERS INDIA PRIVATE LIMITED	PARTH AWASTHI	
43	O.M.P. (COMM)-517/2024 I.A. 46931/2024 I.A. 46932/2024 I.A. 46933/2024	JAMMU AND KASHMIR ECONOMIC RECONSTRUCTION AGENCY V/s RASH BUILDERS INDIA PRIVATE LIMITED	PARTH AWASTHI	

44	O.M.P. (COMM)-11/2025 I.A. 340/2025 I.A. 341/2025 I.A. 342/2025	NHPC LTD V/s JOINT VENTURE OF PREM POWER CONSTRUCTION PVT LTD AND BHOLA SINGH JAIPRAKASH CONSTRUCTION LTD & ORS.	GAUHAR MIRZA	
45	OMP (ENF.) (COMM.)-91/2016 EX.APPL.(OS) 1478/2024	M/S RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED V/s SH. RAHUL YADAV & ORS.	RAJESH TYAGI, USHA SINGH, SANJEEV SINGH, USHA SINGH	
46	OMP (ENF.) (COMM.)-184/2019 EX.APPL.(OS) 723/2019 EX.APPL.(OS) 3794/2022	M/S WELCURE DRUGS & PHARMACEUTICALS LTD V/s M/S FRESENIUS KABI ONCOLOGY P LIMITED	KUMAR VIKRAM, SIDDHARTH AGGARWAL	
47	OMP (ENF.) (COMM.)-125/2022 EX.APPL.(OS) 3070/2022 EX.APPL.(OS) 3182/2022 EX.APPL.(OS) 3565/2022 EX.APPL.(OS) 739/2023 CRL.M.A. 17848/2023 CCP(O) 73/2024 EX.APPL.(OS) 1119/2024 WITH OMP (ENF.) (COMM.) 127/2022	YOGESH GUPTA V/s UMESH GUPTA	SONU KUMAR, AKHAND PRATAP SINGH, KRIPA SHANKAR PRASAD, VIBHU JAIN, ANIMESH RASTOGI, AYUSH PURI, MOHIT CHAUDHARY, VARUN KUMAR CHOPRA, SAMMAN VARDHAN GAUTAM, AMAN NAQVI, SOURABH GUPTA, ANIMESH RASTOGI	

48	OMP (ENF.) (COMM.)-127/2022 EX.APPL.(OS) 3083/2022 CRL.M.A. 23128/2022 EX.APPL.(OS) 265/2023 EX.APPL.(OS) 267/2023 EX.APPL.(OS) 829/2023 EX.APPL.(OS) 1398/2023 EX.APPL.(OS) 1409/2023 EX.APPL.(OS) 1410/2023 EX.APPL.(OS) 1504/2023 EX.APPL.(OS) 1732/2023 EX.APPL.(OS) 196/2024 EX.APPL.(OS) 789/2024 EX.APPL.(OS) 1211/2024 EX.APPL.(OS) 1240/2024 EX.APPL.(OS) 1241/2024 EX.APPL.(OS) 1257/2024 EX.APPL.(OS) 1542/2024 EX.APPL.(OS) 1611/2024 EX.APPL.(OS) 1912/2024 EX.APPL.(OS) 1982/2024 CCP(O) 3/2025	UMESH GUPTA V/s YOGESH GUPTA	KRIPA SHANKAR PRASAD, SOURABH GUPTA, VIBHU JAIN, ANIMESH RASTOGI, AYUSH PURI, MOHIT CHAUDHARY, SAMMAN VARDHAN GAUTAM, VARUN KUMAR CHOPRA, VINOD KUMAR, AMAN NAQVI, PRAPHULL KUMAR, SONU KUMAR, SOURABH GUPTA, VIBHU JAIN, ANIMESH RASTOGI, RIPUDAMAN SHARMA, IN COMPLIANCE OF ORDER DATED 05.08.2024	
49	OMP (ENF.) (COMM.)-132/2022 EX.APPL.(OS) 3126/2022 EX.APPL.(OS) 3705/2022	KIRAN SEHGAL V/s M/S ANAND DIVINE DEVELOPERS PVT. LTD. & ORS.	KARTIK NAYAR, NISHANT KUMAR	

50	OMP (ENF.) (COMM.)-21/2025 EX.APPL.(OS) 153/2025 EX.APPL.(OS) 155/2025	BHARAT HEAVY ELECTRICALS LIMITED V/s JAIPRAKASH POWER VENTURES LIMITED	KARTIK NAYAR	
51	O.M.P.(I) (COMM.)-218/2021 I.A. 14897/2021 I.A. 14947/2021 CCP(O) 9/2022 CCP(O) 10/2022	MUTEXIL SARL V/s COMBAT INDUSTRIES LIMITED	MANDEEP SINGH KAPOOR, RAJEEV GURUNG, FILED IN COMPLIANCE OF ORDER	
52	O.M.P.(I) (COMM.)-63/2024	JAIPRAKASH POWER VENTURES LIMITED BINA V/s BHARAT HEAVY ELECTRICAL LIMITED	RAJESH CHHETRI	
53	O.M.P.(I) (COMM.)-332/2024 I.A. 40637/2024	SIGNUM HOSPITALITY PRIVATE LIMITED V/s JAMBOREE RESORTS INDIA LLP & ORS.	MUDIT MAKHIJANI	
54	O.M.P.(MISC.)(COMM.)-2/2025	BALESHWAR SHARMA V/s MRS CHANDRAWATI PANDEY AND ORS.	MOHIT SETH	
55	O.M.P. (T) (COMM.)-27/2025 I.A. 8783/2025	M/S FOOD INN NOW KNOWN AS MS HOTEL SIGNATURE INN V/s ALCOTT TOWN PLANNERS PRIVATE LIMITED NOW KNOWN AS OYO HOTELS AND HOMES PRIVATE LIMITED & ANR.	SHAKUL RAJESH GHATOLE	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
56	ARB.A.-1/2022 I.A. 627/2022 I.A. 12563/2023 WITH ARB. A. (COMM.) 79/2021	HIMANSHU SHEKHAR V/s PRABHAT SHEKHAR	RAJEEV AHUJA, ANSHUL MITTAL, RAVI PRAKASH	AT 3.30 P.M
57	ARB. A. (COMM.)-79/2021 I.A. 17280/2021 I.A. 12063/2023 I.A. 25005/2023 I.A. 25028/2023 I.A. 2994/2024 I.A. 518/2025 I.A. 6646/2025 I.A. 6647/2025 WITH ARB.P. 739/2023 ARB.A. 1/2022	MANOHAR LAL SARRAF AND SONS JEWELLERS PRIVATE LIMITED & ANR. V/s HIMANSHU SHEKHAR & ORS.	RAJEEV AHUJA, DHRUV SURANA, RAVI PRAKASH, ABHINAV HANSARIA	AT 3.30 P.M
58	ARB.P.-739/2023 WITH ARB. A. (COMM.) 79/2021 ARB.A. 1/2022	MANOHAR LAL SARRAF AND SONS JEWELLERS PRIVATE LIMITED V/s PRABHAT SHEKHAR	ABHINAV HANSARIA	AT 3.30 P.M
FOR COMPLIANCE				
59	O.M.P.(EFA)(COMM.)-15/2019(Disposed off case)	CONSTRUCCIONES Y AUXILIAR DE FERROCARRILES & ANR. V/s DELHI AIRPORT METRO EXPRESS PRIVATE LIMITED (INDIA)	AGARWAL LAW ASSOCIATES, AJOY ROY	

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COURT NO. 45

HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
devender@dhc.nic.in
CLICK HERE TO JOIN VC:-
https://delhihighcourt.webex.com/meet/dhcecourtvc12

NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-347/2022	NRIPENDRA KASHYAP CONSTITUTED ATTORNEY OF TMT MACHINERY, INC. V/s DEPUTY CONTROLLER OF PATENTS AND DESIGNS	PRIYANKA DUBEY	
2	C.A.(COMM.IPD-PAT)-31/2023	THE COCA-COLA COMPANY V/s THE CONTROLLER OF PATENTS & ANR.	SANUJ DAS, DEBASHISH BANERJEE	
3	C.A.(COMM.IPD-PAT)-4/2024 I.A. 3593/2024	ITC LIMITED V/s PHILIP MORRIS PRODUCTS S.A. & ORS.	PRATIMA NAIN LAKRA, JAGDISH CHANDRA, SAMIK MUKHERJEE	
4	C.A.(COMM.IPD-TM)-84/2024	VISAGE BEAUTY AND HEALTHCARE PVT LTD V/s REGISTRAR OF TRADE MARKS & ANR.	VAIBHAV VUTTS	
5	CM(M)-IPD-1/2025 CM 17/2025 CM 18/2025	MR MURTAZA GHEEWALA V/s DEEWAN CHAND OM PRAKASH	DEEPAK SABHARWAL, ABHISHEK VERMA	

6	C.O.(COMM.IPD-CR)-1/2025 I.A. 235/2025	SAURABH RAWLLEY V/s PAWAN GARG & ORS.	MAHESH KUMAR MIGLANI, PARMOD KUMAR JAIN	
7	C.O.(COMM.IPD-CR)-5/2025 I.A. 2459/2025 WITH C.O.(COMM.IPD-CR) 1/2025	SAURABH RAWLLEY V/s PAWAN GARG & ORS.	MAHESH KUMAR MIGLANI, PARMOD KUMAR JAIN	
8	C.O. (COMM.IPD-TM)-82/2022 I.A. 40877/2024 I.A. 40879/2024 I.A. 46194/2024 I.A. 46214/2024	ITC LIMITED, VIRGINIA HOUSE, 37, JAWAHARLAL NEHRU ROAD, KOLKATA. V/s LABORATORIRE GARNIER, 281 RUE SAINT-HONORE, 75008 PARIS FRANCE	VISHAL NAGPAL, S K BANSAL, S. MAJUMDAR AND COMPANY	
9	CS(COMM)-632/2019 I.A. 24279/2023	VOLTAS LIMITED V/s M/S SHIV SHAKTI ENTERPRISES & ORS.	MAHESWAR DASH, GEETANJALI VISVANATHAN	
10	CS(COMM)-696/2019 I.A. 29501/2024	JAYPORE E-COMMERCE PRIVATE LIMITED V/s MR JITENDRA RAVJANI	K& K, ANKUR SANGAL, K & K ASSOCIATES	
11	CS(COMM)-83/2020 I.A. 2405/2020 I.A. 2971/2020	THE HIMALAYA DRUG COMPANY & ORS. V/s MR. PANKAJ BANSAL & ORS.	PRACHI AGARWAL, K.G. BANSAL	
12	CS(COMM)-391/2022 I.A. 9079/2022	M/S KARAN HEALTHCARE PRIVATE LIMITED V/s M/S GOGA HEALTHCARE	NAVIN KUMAR, SHAILEN BHATIA	

13	CS(COMM)-797/2022 I.A. 18931/2022	ANCHOR CONSUMER PRODUCTS PRIVATE LIMITED V/s STAR DENTAL CENTRE PRIVATE LIMITED & ORS.	NIRUPAM LODHA, MAMTA RANI, SUDEEP CHATTERJEE	
14	CS(COMM)-889/2022 I.A. 21900/2022 I.A. 19014/2023 I.A. 21180/2023 I.A. 10474/2024 I.A. 36366/2024 I.A. 48081/2024	SOLULEVER INDIA PRIVATE LIMITED V/s RAJAT SABHARWAL & ORS.	KARMANYA DEV SHARMA, ASHUTOSH NAGAR, ANSHUL MITTAL, HARSH KHANNA, MANBHAR MITTAL, ANSHUL MITTAL, ASHUTOSH NAGAR	
15	CS(COMM)-361/2023 CC(COMM) 21/2023 I.A. 10606/2023 I.A. 14719/2023	CONQUEROR INNOVATIONS PRIVATE LIMITED & ANR. V/s XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED	YOGENDRA ALDAK, VINDHYA S MANI, RAHUL CHAUDHRY, IN COMPLIANCE OF ORDER DT 31.10.2023	
16	CS(COMM)-405/2023 I.A. 11163/2023 I.A. 11164/2023 CC(COMM) 32/2024	LARGAN PRECISION CO. LTD V/s MOTOROLA MOBILITY INDIA LIMITED AND ORS	ROHIT RANGI, ACHYUT TEWARI, VINEET ROHILLA	
17	I.A. 40224/2024 In CS(COMM)-564/2023	FONTAINE LIMITED V/s BERKELEY BEAUTY BRANDS PRIVATE LIMITED & ORS.	DSNR LEGAL ADVOCATES & SOLICITORS, ABHIJNAN JHA	
18	CS(COMM)-354/2024 I.A. 9761/2024 I.A. 46318/2024	ARCHIAN FOODS PRIVATE LIMITED V/s DEVSAR INDUSTRIES & ORS.	UMESH MISHRA, SAGAR CHANDRA	
19	CS(COMM)-670/2024 I.A. 35992/2024	NAO SPIRITS AND BEVERAGES PRIVATE LIMITED V/s MOHAN MEAKIN LIMITED	BRIJESH C A, MAANAV KUMAR	

20	CS(COMM)-750/2024 I.A. 38215/2024	WOW MOMO FOODS PRIVATE LIMITED V/s MR DEBBRATA SHAH PROPRIETOR OF WOW CALCUTTA	SUDIPTO SIRCAR, KANGAN RODA, ANKUR SANGAL	
21	CS(COMM)-813/2024 I.A. 39878/2024 I.A. 43739/2024	ARCHIAN FOODS PRIVATE LIMITED V/s ERVA FOODS AND BEVERAGES PVT LTD & ORS.	MAYANK KSHIRSAGAR, SAGAR CHANDRA	
22	CS(COMM)-829/2024	SANJAY MEHRA V/s M/S SINGHLA ELECTRODES PVT. LTD. & ORS.	MANISH BIALA	
23	CS(COMM)-880/2024 I.A. 41568/2024 I.A. 41569/2024 I.A. 41570/2024 I.A. 41571/2024 I.A. 41572/2024 I.A. 41573/2024 I.A. 41574/2024	ZYDUS WELLNESS PRODUCTS LTD V/s ABONY HEALTHCARE LTD	NATARAJ GURUSWAMY	
24	CS(COMM)-909/2024 I.A. 42484/2024	VISHNU AND COMPANY TRADEMARKS PVT LTD V/s MR. DHARMANI PATEL @ DHARMANI DENI & ORS.	R MAYA, MANISH BIALA	
25	CS(COMM)-1145/2024 I.A. 48717/2024 I.A. 8474/2025	BAIT AL TAMUR CO V/s INSIYA GLOBAL & ANR.	ANKUR VYAS, ANKUR SANGAL, ANKUR VYAS	
26	CS(COMM)-1197/2024 I.A. 49754/2024	DANONE AND PACIFIC HOLDINGS PTE LTD V/s ALVO LIFE SCIENCES AND ORS & ORS.	VANSHITA GUPTA, AYUSH SHARMA	

27	CS(COMM)-170/2025 I.A. 5091/2025	MINDA SPECTRUM ADVISORY LIMITED & ORS. V/s MR SUNIL KUMAR RAIZADA & ANR.	NANDINI CHOUDHARY	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
28	CS(COMM)-1673/2016 I.A. 16116/2016 I.A. 14790/2019 I.A. 23970/2023	MERCK KGAA V/s MERCK SHARP & DOHME CORP & ORS	ANAND AND ANAND, EVA BISHWAL, PRITHVI SINGH, FIDUS LAW CHAMBERS, MRINALI ANAND	AT 3.30 P.M.
FOR FINAL HEARING (END OF THE BOARD)				
29	W.P.(C)-IPD-2/2024 CM APPL. 1980/2011	LIBERTY FOOTWEAR COMPANY V/s UOI AND ORS	K G BANSAL, CAV, ANAND AND ANAND	

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COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

CLICK HERE TO JOIN VC:-
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-420/2025	M/S. SINGH FINLEASE PVT. LTD. V/s M/S. CHAND CLOTH HOUSE & ORS.	MURARI KUMAR	
2	CS(COMM)-96/2021 I.A. 2901/2021 I.A. 2349/2022 I.A. 13092/2023 I.A. 13093/2023	SIDDHARTHA JAIN V/s RAJEEV AGARWAL & ANR.	VIKAS ARORA, GAUTAM SINGHAL, ANKIT JAIN, ANKIT JAIN, VIKAS ARORA, VARUN BEDI	
3	CS(COMM)-401/2024	M/S PRIMEWALK INFRA PVT. LTD. V/s PARSVNATH DEVELOPERS LTD. & ORS.	KNM & PARTNERS, LAW OFFICES, AJAY PAL TUSHIR, JATIN DHAWAN	
4	CS(OS)-1033/1994	M/S TOSHIBA CORPORATION AND ANR. V/s M/S ITC LTD. AND ORS.	MR. PREMI BAHADUR, MR. CICCU MUKHOPADHAYA, MR. KARAN MEHRA,	

			MR. SOHAIL DUTT, MR. VINEET CHAUDHARY, MR. ANAND SINGH, MR. ABHIJEET SINHA, MS. KANIKA MEHALEE, MS. LAVLEEN BHULLAR, VIPLAV SHARMA, PURAN CHAND, SHARDUL AMARCHAND MANGALDAS, SUJOY KUMAR, AMBAR QAMARUDDIN, KUNAL DUTT, MR. SANJAY KUMAR	
5	CS(OS)-48/2001 I.A. 6985/2005 I.A. 20486/2013	MMTC LTD. V/s S.R. INTERNATIONAL AND ORS.	JAYA TOMAR, SUMANT BATRA, THAMPI MATHUR, ATUL SHARMA, REETA CHAUDHRY, AJAY BAHL, ROHIT PURI, ABHISHEK KUMAR, ANEESH MITTAL, KAMAL MOHAN GUPTA, LEXPRO, K S NEGI, KESAR DASS B, ASHOK CHHABRA, KAMAL MOHAN GUPTA, SANJEEV PURI	
6	I.A. 47147/2024 I.A. 47148/2024 I.A. 47149/2024 I.A. 47165/2024 In CS(OS)-1966/2009 (Disposed off case)	ANURADHA BANSAL V/s PRAMOD KUMAR AND OTHERS	ANIL, PRAKASH CHANDER, SAKSHI SHAIRWAL, VARUN TYAGI, AJAY GUPTA, ANUPAM GUPTA, VARUN TYAGI	

7	CS(OS)-625/2013	RANBIR SINGH V/s SATPAL SINGH & ORS	H S SACHDEVA, JAYENDRA, YOGESH SHARMA, RAJIV RAHEJA, VIPUL PANKAJ SANGHI, S.P. SINGH	
8	CS(OS)-1693/2014 I.A. 826/2017	AIR COMMODORE R.P. KASHYAP & ANR V/s SUNITA PASRICHA & ANR	K B SONI, ZUBEDA BEGUM, PARITOSH BUDHIRAJA, ASHWANI AHUJA, G.B TULSIANI	
9	CS(OS)-81/2020 I.A. 2710/2020 I.A. 29659/2024 I.A. 30730/2024	HONEY CHANDEL @ HONI PAL & ANR. V/s LOVELY PAL & ORS.	RAHUL KUMAR, MAJEDAR JANGRA, PRATEEK AGGARWAL, RAJENDRA PRASAD TOMAR, VARUN KUMAR	
10	CS(OS)-109/2020 I.A. 3364/2020 I.A. 3365/2020 I.A. 8765/2023 I.A. 8766/2023	AJAY KISHORE SHARMA V/s VIJAY KISHORE SHARMA & ORS.	SONIA A. MENON, TANU SINGHAL	
11	CS(OS)-214/2020 I.A. 6927/2020 I.A. 11156/2020 I.A. 49951/2024	AMIT SINGH BAKSHI V/s HARVINDER SINGH & ORS.	RISHI KUMAR SINGH GAUTAM, ILA SHIKHAR SHEEL	
12	CS(OS)-237/2020 I.A. 7478/2020 I.A. 47080/2024	BALTIC BUILD HOMES LLP V/s PARMESHWAR NATH KHANNA	AKASH KUMAR SRIVASTAVA, SANJEEV KR. BALIYAN, RAJENDER KUMAR AGGARWAL	
13	CS(OS)-491/2021 I.A. 13406/2021 O.A. 136/2024 I.A. 36263/2024	AMERJIT KAUR MASON V/s MR. RAJINDER SINGH OBHRAI & ORS.	RISHI MANCHANDA, KUMAR SHASHWAT, KUMAR SHASHWAT, GAURAV BHARADWAJ	
14	CS(OS)-629/2021 I.A. 15690/2021	SUJATA TRIVEDI & ORS. V/s SHRI VIJAY KUMAR TRIVEDI	DEEPIKA MISHRA, RUCHIRA VASISHT ARORA	

15	CS(OS)-609/2022 I.A. 16085/2022 I.A. 16086/2022 CC 1/2023 I.A. 3243/2023	MANJEET SINGH V/s JAI BHAGWAN & ANR.	ISRAEL ALI, PAVITRA KAUR, IN COMPLIANCE OF ORDER DT. 06.01.2023	
16	CS(OS)-408/2024 I.A. 11186/2024 I.A. 11188/2024 I.A. 11189/2024 I.A. 38024/2024 I.A. 38726/2024 I.A. 38727/2024	SHAILESH KUMAR SHARMA V/s RAKESH KUMAR SHARMA THROUGH LEGAL REPRESENTATIVE SANGEETA SHARMA & ORS.	ANUJ AGARWAL, SEEMA GUPTA, ABHAY SINGH, AKASH NAGAR, ABHAY SINGH	
17	CS(OS)-704/2024 I.A. 38213/2024 I.A. 47938/2024 I.A. 7452/2025	H.H. LOKANATH SWAMI V/s MS. SARASWATI SARA RICHARDSON JONES & ORS.	AJAY GARG, VARUN PATHAK, RAKESH TANEJA, AJAY GARG	
18	CS(OS)-965/2024 I.A. 46988/2024	SANDEEP PRASAD V/s LIVEPURE SMART HOMES PVT. LTD.	AMULYA DHINGRA, HARSH NITIN GOKHALE	
19	I.P.A.-66/2013 I.A. 17798/2013 O.A. 29/2020	PREM V/s SURJE & OTHERS	SANJAY RATHI, SATISH KUMAR	
20	OMP (ENF.) (COMM.)-101/2024	M/S RADHA CONSTRUCTION COMPANY V/s UNION OF INDIA	DEBESH PANDA	
21	TEST.CAS.-59/2018	PRADEEP KUMRA V/s STATE & ORS.	SUNIL AGARWAL, NAMITA SHARMA, ANSHUMAAN SAHNI, KAPIL KHER	
22	TEST.CAS.-3/2020 I.A. 661/2020	SHRI SHELLEN KUMAR BAJAJ V/s STATE & ORS.	DEEPAK GAUR, MAYANK WADHWA	

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COURT NO. 50
HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVENT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5
Meeting number 25184205783
FOR ADJOURNMENT SLIP : courtmaster09@gmail.com
FOR SENDING APPEARANCE : https://forms.gle/vauowA4aiTxPqcBh9 from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-119/2025	PROFECTUS CAPITAL PVT LIMITED V/s MARKETING KING ONLINE PVT LTD AND ORS.	AMARJIT SINGH BEDI	
2	ARB.P.-283/2025 I.A. 3579/2025	SUVIDHA ENGINEERS PROJECT THROUGH ITS PROPRIETOR MR SHIV HARI SINGLA V/s UNION OF INDIA & ANR.	PRAVEEN CHAUHAN	
3	ARB.P.-396/2025	BIO 2 (INDIA) LIMITED V/s MRS SUDESH SINHA & ORS.	SHIVENDRA SINGH, KUNAL TYAGI	
4	ARB.P.-398/2025	M/S GUPTA TRADERS V/s M/S TRIDENT ENGINEERS	K & K ASSOCIATES	

5	ARB.P.-402/2025	RANDSTAD INDIA PRIVATE LIMITED V/s BEACON COURIER AND CARGO INDIA PRIVATE LIMITED	VIJAY ARORA	
6	ARB.P.-413/2025	M/S SMAS AUTO LEASING INDIA PRIVATE LIMITED V/s M/S KPS TRANS SOLUTIONS PRIVATE LIMITED	BHUVNESH SATIJA	
7	ARB.P.-444/2025	DEL MONTE FOODS PRIVATE LIMITED V/s AMIT AGARWAL	AMAR KUMAR	
8	ARB.P.-465/2025	M/S POORNAM ECOVISION FOUNDATION V/s M/S INNOVATIVE PROJECT MANAGEMENT SERVICES PRIVATE LIMITED	ANAND SHANKAR	
9	ARB.P.-466/2025	M/S POORNAM ECOVISION FOUNDATION V/s M/S INNOVATIVE PROJECT MANAGEMENT SERVICES PRIVATE LIMITED	ANAND SHANKAR	
10	ARB.P.-472/2025	MODERN STAGE SERVICES PRIVATE LTD V/s EVOLVE ENTERTAINMENT AND MARKETING SOLUTIONS PVT LTD & ANR.	VIBHOR GARG	

11	ARB.P.-576/2025 I.A. 8307/2025 I.A. 8308/2025	BAL KISHAN CHANDILA V/s M/S.GOPAL PRIYA CONSTRUCTION INDIA PVT. LTD.	ARVIND CHAUDHARY	
12	EX.P.-3/2022	SHIVOM MINERALS LIMITED & ORS. V/s GOOD LUCK CAPITALS PVT LTD & ANR.	KULJEET RAWAL	
13	EX.P.-18/2024 CCP(O) 85/2024 EX.APPL.(OS) 445/2024 EX.APPL.(OS) 446/2024 EX.APPL.(OS) 642/2024 EX.APPL.(OS) 938/2024 EX.APPL.(OS) 939/2024 EX.APPL.(OS) 1095/2024 EX.APPL.(OS) 1137/2024 EX.APPL.(OS) 1541/2024 EX.APPL.(OS) 1674/2024 EX.APPL.(OS) 1835/2024 EX.APPL.(OS) 108/2025	VIJAY KUMAR GUPTA AND ORS V/s PARSVNATH LANDMARK DEVELOPERS PVT LTD	SANDEEP BHURARIA, MUKESH GUPTA, SANDEEP BHURARIA, KNM & PARTNERS, LAW OFFICES, RAJAT ANEJA	
14	TEST.CAS.-58/2024 I.A. 33037/2024 I.A. 44904/2024 I.A. 46673/2024 I.A. 3464/2025	MRS RITU THAPAR & ANR. V/s STATE AND ANR	SARFARAZ AHMAD, BHARAT ARORA, SARFARAZ AHMAD	

15	TEST.CAS.-20/2025 I.A. 4119/2025 I.A. 4120/2025 I.A. 4121/2025	VIVEK BAWA V/s STATE & ANR.	SHWETA KAPOOR, SHWETA KAPOOR	
16	CS(COMM)-885/2022 I.A. 21677/2022 I.A. 21679/2022 I.A. 10642/2023 I.A. 8618/2025	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/s ACHAL INFRASTRUCTURE PRIVATE LIMITED & ORS.	ANUJ KUMAR CHAUHAN, KOCHHAR & CO., ANANT GAUTAM	
17	CS(COMM)-578/2023	DR REDDYS LABORATORIES LTD & ANR. V/s R T PHARMA (PARTNERSHIP FIRM) AND ANR	SAHIL KAKKAR, APOORV P TRIPATHI	
18	CS(OS)-15/2022 I.A. 605/2022 I.A. 17324/2023	VIJAY K. SONDHI V/s AMIT HEMENDRA JHAVERI	KUNAL NATH, ABHISHEK RANA	
19	CRL.M.A. 14926/2023 In CS(OS)-190/2022 (Disposed off case)	MANIPAL BUSINESS SOLUTIONS PRIVATE LIMITED V/s AURIGAIN CONSULANTS PRIVATE LIMITED AND ORS	SACHIT KUMAR SAHIJPAL, SHANTHA DEVI RAMAN, SUMEET ANAND	
20	CS(OS)-401/2022 I.A. 10667/2022 CC 27/2024 I.A. 43689/2024 I.A. 8331/2025	AMIT BANSAL & ORS. V/s CHARU GOYAL & ANR.	MEGHA SAXENA, JUHI ARORA, IN COMPLIANCE OF ORDER DT 02.08.2024 CC EARLIER FILED BY COUNSEL VIDE DY NO 1637375/24, RAJEEV SAXENA, SHIV CHARAN GARG	

21	CS(OS)-46/2023	BRAJ BHUSHAN V/s REVERIE LANGUAGE TECHNOLOGIES LIMITED & ORS.	NAVEEN NAGARJUNA, SARIM NAVED	
22	CS(OS)-123/2023 I.A. 3571/2023	CHARANJIV KAUR V/s TEJPAL SINGH & ORS.	JITENDER VASHISHT, RAJIV K GARG	
23	CS(OS)-220/2023 I.A. 6466/2023 I.A. 6469/2023	ARJUN GOYAL & ANR. V/s AASHIMA KANSAL KUCHHAL AND ORS.	SANTOSH KUMAR ROUT, KUSHAGRA SINGH, ANAND NANDAN	
24	CS(OS)-354/2023 I.A. 3169/2025	SH. SUSHIL KUMAR & ORS. V/s VIJAY KUMAR GUPTA & ORS.	MAHBOOB ALAM INAYATI, KUNAL MADAN, KUNAL MADAN	
25	CS(OS)-395/2023 I.A. 11786/2023	MR HARSH VIG V/s HERO MOTOCORP LIMITED & ORS.	KNM & PARTNERS, LAW OFFICES, SHAHZEB AHMED, PRIYADARSHI BANERJEE, VIKAS KUMAR	
26	CS(OS)-557/2023 I.A. 3091/2024	PREM KUMARI BATRA (THROUGH SPA HOLDER) V/s DEWAN SINGH BISHT & ORS.	AKSHAY CHANDRA, DINESH KUMAR MADESIYA, RAHUL DHAMIJA, AKSHAY CHANDRA	
27	CS(OS)-614/2023 I.A. 19583/2023 I.A. 11168/2024 I.A. 39762/2024 I.A. 39763/2024	SMT SANGHMITRA ROY V/s SMT KAKOLI HAZRA AND ANR	ROMIL PATHAK, DEEPAK KUMAR MITTAL, AAKANKSHA KAUL, PARVEEN RAWAL, ANURAG SINGH	
28	CS(OS)-679/2023 I.A. 21036/2023 I.A. 21037/2023 I.A. 22957/2023 I.A. 23876/2023	AVINASH CHORDIA V/s SHRI ALL INDIA SWETAMBER STHANAKWASI JAIN CONFERENCE & ORS.	NAVIN KUMAR, ATUL GUPTA, NAVIN KUMAR, RAHUL KADYAN, ATUL GUPTA	

	I.A. 26024/2023 I.A. 42263/2024			
29	CS(OS)-813/2023 I.A. 24579/2023 I.A. 8516/2024	S SHALU CONSTRUCTIONS V/s ASHOK KAURA AND ORS.	SHAMBHAVI KALA, GANDHARV ANAND	
30	CS(OS)-843/2023 I.A. 25468/2023 CCP(O) 13/2024 I.A. 162/2024 I.A. 5602/2024 I.A. 5603/2024 I.A. 805/2025	RAM DEV GUPTA V/s MUNISH ARORA & ANR.	SHOEB SHAKEEL, PRASHANT KATARA, PRASHANT KATARA, ARVIND KUMAR GUPTA	
31	CS(OS)-784/2024 I.A. 40737/2024 I.A. 40739/2024	RAJESH LAKRA V/s RAJ BALA & ORS.	HITAIN BAJAJ, VATSALA CHAUHAN	
32	CS(OS)-963/2024 I.A. 46942/2024	SH. JANAK RAJ V/s SH. TILAK RAJ & ORS.	VIJENDER PAL SINGH	
33	CS(OS)-969/2024 I.A. 47217/2024	RAJESH & ORS. V/s KRISHAN & ORS.	SUMAN CHAUDHARY	
34	CS(OS)-1004/2024 I.A. 48522/2024	BRINDA MAIRA V/s SWATI CHOPRA & ORS.	ADITYA SINGH PUAR, ARUNI PODDAR	
35	CS(OS)-140/2025 I.A. 5646/2025	SUNIL KUMAR V/s BRIJBHAN & ANR.	MANOJ KUMAR	
36	O.M.P. (COMM)-302/2019	VICEROY ENGINEERING V/s SMITHS DETECTION VEECON SYSTEMS PRIVATE LIMITED	PAYAL CHAWLA, SAURABH BHARDWAJ	
37	O.M.P. (COMM)-506/2019 I.A. 2819/2023	ASSAM GAS COMPANY LIMITED V/s EASTERN INDIA POWERTECH LIMITED	KARANJAWALA & CO, CHANDRASHEKHAR ANDANAPPA CHAKALABBI	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
38	CS(OS)-19/2024 I.A. 9122/2024 I.A. 41474/2024 I.A. 49093/2024 I.A. 49094/2024	ROMY MEHRA & ANR. V/s GAUTAM MEHRA & ANR.	PRASHANT MENDIRATTA, ANUPAMA KAUL, RAMAKANT SHARMA, AADARSH KOTHARI, PRASHANT MENDIRATTA	AT 4.00 P.M.
39	O.M.P. (COMM)-192/2019 I.A. 7103/2019 I.A. 9018/2019 I.A. 1730/2020 WITH O.M.P.(I) (COMM.) 22/2020	SIDDHITECH HOMES PVT. LTD & ORS. V/s RELIGARE FINVEST LTD	SHOBHIT JAIN, AMAN SANJIV VARMA	AT 4.00 P.M.
40	O.M.P.(I) (COMM.)-22/2020	RELIGARE FINVEST LIMITED V/s SIDDHITECH HOMES PRIVATE LIMITED & ORS.	SHOBHIT JAIN	AT 4.00 P.M.
41	O.M.P. (COMM)-468/2019 I.A. 15630/2019 WITH OMP (ENF.) (COMM.) 164/2019	NORTH EASTERN INDIRA GANDHI INSTITUTE OF HEALTH & ANR. V/s M/S ANSAL BUILDWELL LIMITED	MANAN BATRA, SAURABH MISHRA	AT 3.30 P.M.
42	OMP (ENF.) (COMM.)-164/2019 EX.APPL.(OS) 577/2019 WITH O.M.P. (COMM) 468/2019	ANSAL BUILDWELL LTD. V/s NORTH EASTERN INDIRA GANDHI REGIONAL INSTITUTE OF HEALTH AND MEDICAL SCIENCES SHILLONG	MANAN BATRA	AT 3.30 P.M.

PART-HEARD MATTERS				
43	CS(OS)-167/2022 I.A. 4370/2022	POONAM BATRA V/s ASHWANI KUMAR SHARMA & ORS.	YOGENDRA PAL SINGH, AYUSH SHRIVASTAVA	

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COURT NO. 44
HON'BLE MR.JUSTICE SAURABH BANERJEE

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-25/2022	VALENT BIOSCIENCES LLC V/s THE CONTROLLER OF PATENTS AND DESIGNS AND ANR	VINDHYA S MANI	
2	C.A.(COMM.IPD-PAT)-304/2022	BAXTER INTERNATIONAL INC V/s CONTROLLER OF PATENTS	REMFRY AND SAGAR	
3	C.A.(COMM.IPD-PAT)-13/2023 I.A. 9578/2023 I.A. 9579/2023	DSM IP ASSETS B V THROUGH CONSTITUTED ATTORNEY V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	BIJU MATTAM	
4	C.A.(COMM.IPD-PAT)-53/2024	UNIVERSITY OF FLORIDA RESEARCH FOUNDATION INCORPORATED V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	SANJEEV TIWARI	

5	C.A.(COMM.IPD-TM)-23/2023 I.A. 16324/2023 I.A. 16325/2023 I.A. 22032/2023	EVEREST FOOD PRODUCTS PRIVATE LIMITED V/s EVEREST BEVERAGES AND FOOD INDUSTRIES & ANR.	S K BANSAL, PIYUSH BERIWAL, SHEKHAR CHAND GUPTA	
6	C.A.(COMM.IPD-TM)-36/2023 I.A. 40462/2024	M/S RAJ ABHUSHAN BHANDAR V/s DEPUTY REGISTRAR, TRADEMARK & ANR.	DEEPAK PANWAR, VIVEK GAUR, DEEPAK PANWAR	
7	C.A.(COMM.IPD-TM)-40/2024 I.A. 30553/2024	YOGESH GORADIA SOLE PROPRIETOR OF M/S MONEX ENTERPRISES V/s BALLY SCHUHFABRIKEN AG & ANR.	BRIJESH C A, SAMAKSH SHARMA	
8	C.O. (COMM.IPD-TM)-549/2022 WITH CS(COMM) 164/2018	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD. V/s AJIT SINGH OM PRAKASH LTD.	VISHAL NAGPAL, MAMTA RANI, NANAVATI ASSOCIATES	
9	CS(COMM)-164/2018	SOCIETE DES PRODUITS NESTLE S.A & ANR V/s KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD & ANR	VISHAL NAGPAL, HEMANT SINGH	
10	C.O. (COMM.IPD-TM)-48/2024	ACKO TECHNOLOGY AND SERVICES PVT. LTD. V/s CHANDRA MOHAN MISHRA & ANR.	V MOHINI	

11	C.O. (COMM.IPD-TM)-252/2024	ZYWIE VENTURES PRIVATE LIMITED V/s MR. ANSHUMAN UPADHYAY AND ANR.	VED VYAS TRIPATHI, RANJAN NARULA	
12	C.O. (COMM.IPD-TM)-34/2025 WITH CS(COMM) 999/2024	STANLEY LIFESTYLES LIMITED V/s L OREAL S.A. & ANR.	SHRAVAN KUMAR BANSAL, AYUSH SHARMA	
13	CS(COMM)-999/2024 I.A. 44728/2024 I.A. 47273/2024 I.A. 1934/2025	L OREAL S A V/s STANLEY LIFESTYLES LIMITED & ANR.	SHRAVAN KUMAR BANSAL, AYUSH SHARMA	
14	C.O. (COMM.IPD-TM)-69/2025 I.A. 6012/2025	LIBERTY GROUP MARKETING DIVISION V/s YUVRAJ SINGH GROUP PVT. LTD. & ANR.	PETAL CHANDHOK, KAPIL WADHWA	
15	C.O. (COMM.IPD-TM)-70/2025 I.A. 6015/2025	M/S LIBERTY GROUP MARKETING DIVISION V/s YUVRAJ SINGH GROUP PVT. LTD. & ANR.	PETAL CHANDHOK, KAPIL WADHWA	
16	C.O. (COMM.IPD-TM)-71/2025 I.A. 6018/2025	M/S LIBERTY GROUP MARKETING DIVISION V/s YUVRAJ SINGH GROUP PVT. LTD & ANR.	PETAL CHANDHOK, KAPIL WADHWA	
17	C.O. (COMM.IPD-TM)-72/2025 I.A. 6021/2025	M/S LIBERTY GROUP MARKETING DIVISION V/s YUVRAJ SINGH GROUP PVT. LTD & ANR.	PETAL CHANDHOK, KAPIL WADHWA	
18	C.O. (COMM.IPD-TM)-73/2025 I.A. 6024/2025	M/S LIBERTY GROUP MARKETING DIVISION V/s YUVRAJ SINGH GROUP PVT. LTD & ANR.	PETAL CHANDHOK, KAPIL WADHWA	

19	C.O. (COMM.IPD-TM)-74/2025 I.A. 6027/2025	LIBERTY GROUP MARKETING DIVISION V/s YUVRAJ SINGH GROUP PVT. LTD. & ANR.	PETAL CHANDHOK, KAPIL WADHWA	
20	C.O. (COMM.IPD-TM)-75/2025 I.A. 6030/2025	M/S LIBERTY GROUP MARKETING DIVISION V/s YUVRAJ SINGH GROUP PVT. LTD & ANR.	PETAL CHANDHOK, KAPIL WADHWA	
21	C.O. (COMM.IPD-TM)-76/2025 I.A. 6046/2025	M/S LIBERTY GROUP MARKETING DIVISION V/s YUVRAJ SINGH GROUP PVT. LTD & ANR.	PETAL CHANDHOK, KAPIL WADHWA	
22	C.O. (COMM.IPD-TM)-79/2025 I.A. 7035/2025 I.A. 7036/2025	M/S KRANTI SOAP AND CHEMICALS V/s M/S DEEP CHAND ARYA INDUSTRIES & ORS.	RAHUL VIDHANI	
23	C.O. (COMM.IPD-TM)-80/2025 I.A. 7039/2025	M/S KRANTI SOAP AND CHEMICALS V/s M/S DEEP CHAND ARYA INDUSTRIES & ANR.	RAHUL VIDHANI	
24	C.O. (COMM.IPD-TM)-81/2025 I.A. 7040/2025	M/S KRANTI SOAP AND CHEMICALS V/s M/S DEEP CHAND ARYA INDUSTRIES & ANR.	RAHUL VIDHANI	
25	C.O. (COMM.IPD-TM)-82/2025 I.A. 7041/2025	M/S KRANTI SOAP AND CHEMICALS V/s M/S DEEP CHAND ARYA INDUSTRIES & ANR.	RAHUL VIDHANI	

26	C.O. (COMM.IPD-TM)-83/2025 I.A. 7042/2025	M/S KRANTI SOAP AND CHEMICALS V/s M/S DEEP CHAND ARYA INDUSTRIES AND ANR	RAHUL VIDHANI	
27	CS(COMM)-644/2017	M/S STEELBIRD HI-TECH INDIA LTD. V/s MR. VIKAS KUMAR & ANR	DIVA ARORA MENON, MUDIT TAYAL, DIVA ARORA MENON/ RAJAT KATYAL	
28	CS(COMM)-231/2018 I.A. 21404/2014 I.A. 248/2025 I.A. 5314/2025	SAMSUNG ELECTRONICS COMPANY LTD & ANR V/s GOVIND & ORS	KAPIL GUPTA, RANJAN NARULA, RAHUL CHAUDHRY, NEERAJ GROVER, RAHUL CHAUDHRY	
29	CS(COMM)-342/2020 I.A. 7333/2020 I.A. 8761/2021 I.A. 13390/2021 I.A. 15713/2021 I.A. 16039/2021 I.A. 16040/2021 I.A. 33552/2024	PHARMACYCLICS LLC & ANR. V/s BDR PHARMACEUTICALS INTERNATIONAL PVT LTD & ORS.	VRINDA BAGARIA, DHRUV ANAND, SWAPNIL GAUR, NATARAJ GURUSWAMY, DHRUV ANAND, NATARAJ GURUSWAMY	
30	CS(COMM)-74/2021 I.A. 3508/2021 I.A. 8789/2021 I.A. 8790/2021 I.A. 8796/2021 I.A. 8838/2021 I.A. 8839/2021 I.A. 1430/2023	TEN EVENTS AND ENTERTAINMENT V/s NOVEX COMMUNICATIONS PRIVATE LIMITED & ORS.	RAJPAL SINGH, SONAL CHHABLANI, SWAPNIL GAUR, NUPUR LAMBA, PALLAV KUMAR, SAMEER PRAVIN PAREKH, ANKUR SANGAL, HARISH KUMAR CHAUHAN, ABHISHEK MALHOTRA, ABHISHEK MALHOTRA	

31	CS(COMM)-668/2021 I.A. 16915/2021 I.A. 16918/2021 I.A. 20906/2022 I.A. 21084/2022 I.A. 21093/2022 I.A. 22309/2023 I.A. 10424/2024 I.A. 10459/2024	DEEV GENSET SALES AND SERVICES V/s SANJAY MEHTA & ORS.	GOVIL UPADHYAYA, KUNAL ANAND, ANAND SANJAY M NULI, KUNAL ANAND, GOVIL UPADHYAYA	
32	CS(COMM)-806/2022 I.A. 19353/2022 I.A. 20511/2023	PARLE PRODUCTS PRIVATE LIMITED V/s BRITANNIA INDUSTRIES LTD.	SAGAR CHANDRA, BIKASH GHORAI	
33	CS(COMM)-899/2022 I.A. 22085/2022	ANITA AGARWAL V/s VANKON MODULAR PVT. LTD.	NEERAJ GROVER, S K BANSAL	
34	CS(COMM)-145/2023 I.A. 4912/2023 I.A. 4916/2023	RSPL HEALTH PRIVATE LIMITED V/s RECKITT AND COLMAN OVERSEAS HYGIENE HOME LTD. & ORS.	S K BANSAL	
35	CS(COMM)-811/2023 I.A. 35781/2024	PHONOGRAPHIC PERFORMANCE LIMITED V/s PREMIUM LIFESTYLE AND FASHION INDIA PRIVATE LIMITED & ORS.	SHIVA SANTANAM SWAMINADHAN, DEEPAK AGARWAL, ANKUR SANGAL, TEJVEER BHATIA	
36	CS(COMM)-223/2024 I.A. 3705/2025 I.A. 4882/2025	SAERA ELECTRIC AUTO LIMITED V/s MALAK TECHNO PRIVATE LIMITED	YATIN CHADHA, MARY VIMALA BAIP, URFEE ROOMI, YATIN CHADHA	

37	CS(COMM)-334/2024 I.A. 9175/2024 I.A. 43070/2024	PLUTO TRAVELS INDIA PRIVATE LIMITED V/s PTW HOLIDAYS PRIVATE LIMITED	RISHUB KAPOOR, KAUSHIKESH KUMAR	
38	CS(COMM)-1031/2024 I.A. 45568/2024 I.A. 7295/2025	CIPLA HEALTH LIMITED V/s ARISTO PHARMACEUTICALS PVT. LTD. & ANR.	SAGAR CHANDRA, ARCHANA SAHADEVA	
39	CS(COMM)-130/2025 I.A. 3990/2025	ASHIANA ISPAT LIMITED V/s KAMDHENU LIMITED	ACHUTHAN SREEKUMAR	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
40	CS(COMM)-881/2024 I.A. 41600/2024 CC(COMM) 22/2025 I.A. 5993/2025 I.A. 6983/2025	KABUSHIKI KAISHA TOYOTA JIDOSHOKKI V/s LMW LIMITED	ROHIT RANGI, ASHUTOSH UPADHYAYA, ROHIT RANGI, IN COMPLIANCE OF ORDER DT. 28.03.2025	AT 3.30 P.M.

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AT 11.30 A.M.

COURT NO. 121, FIRST FLOOR BLOCK(A)
BEFORE MR. KANWAL JEET ARORA,REGISTRAR GENERAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	OMP (ENF.) (COMM.)-67/2022(Disposed off case)	M/S ASHOK KUMAR V/s UNION OF INDIA	SYED WASIF HAIDER	

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R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-291/2023 I.A. 8995/2023	PAWANDEEP SINGH V/s MR. SURINDER SINGH AND ORS	RAJENDRA SINGH CHAGGAR, SHEKHAR CHAND GUPTA	
2	CS(OS)-296/2023 I.A. 9223/2023 I.A. 16518/2023	NARENDRA NATH KUMAR V/s DEEPALI SHARMA	GAJINDER KUMAR, NIYATI KOHLI	
3	O.M.P. (COMM)-319/2023	CAREER LAUNCHER INFRASTRUCTURE PRIVATE LIMITED V/s NALANDA FOUNDATION & ORS.	RAJAT ARORA	
FOR DIRECTION				
4	CS(OS)-1789/2006 I.A. 1661/2024 I.A. 8400/2024 I.A. 30061/2024 I.A. 30111/2024 I.A. 40338/2024	SUNITA REKHI AND ANR. V/s Y.D. PURI AND ORS.	C.K. RAI, TASNEEM AHMADI, ZUBEDA BEGUM, A.K.THAKUR, SARIFA CHOUDHARY, T.K.GANJU, R.K.MISHRA, JAI BANSAL, P.R.CHOPRA, MOHIT CHAUDHARY, RAJESH RAWAL,	THROUGH OFFICE NOTING

			ABHISHEK BHARDWAJ, KUNAL SACHDEVA, BHARAT GUPTA, A.K. THAKUR, SAYED AQUIB ALI, KULJEET RAWAL	
ADMISSION DENIAL				
5	CS(OS)-292/2023 I.A. 40247/2024	SMT RITU JAIN & ORS. V/s SH YOGESH JAIN & ORS.	SHAILENDER SINGH DAHIYA, ADITI GUPTA, BHARAT MALHOTRA, MADAN LAL SHARMA	
6	CS(OS)-349/2023	JYOTI KAPOOR V/s ASHWANI KHOLI AND ORS	CHHAVI ARORA, ANU BAGAI, GAURAV JAIN, SONAKSHI SINGH	
7	CS(OS)-352/2023 I.A. 10777/2023 I.A. 18012/2023	MR. P V/s GOOGLE INDIA PRIVATE LIMITED AND ORS	MAMTA RANI, ASHISH VERMA, EKJOT BHASIN, MAMTA RANI	
8	CS(OS)-390/2023 I.A. 11640/2023	SH. PARVEEN RANA & ANR. V/s SH. HUKAM CHAND RANA & ORS.	SURINDER SINGH CHHILLAR, YUDHISHTER SHARMA, SUBHASH CHAWLA	
9	CS(OS)-553/2023	AMIT BHATIA V/s UMANG SINGHAL AND ANR.	ALOK KUMAR, EKJOT BHASIN	
10	CS(OS)-579/2023	JAYANT GUPTA V/s BAR CODE INDIA LIMITED	SIMARPAL SINGH SAWHNEY, PRANAY MOHAN GOVIL	

11	CS(OS)-652/2023 I.A. 20466/2023 I.A. 20467/2023	SANGAM TRIPATHY V/s INTERNATIONAL TRANSPORT WORKERS FEDERATION (ITF)	ASHIM VACHHER, PRASANNA S	
12	CS(OS)-705/2023 I.A. 21929/2023 I.A. 24849/2023	NEERAJ WADHWA V/s SUKHDEV BEDI & ORS.	VIVEK SINGH, ANKIT GUPTA, SAHIL GARG	
13	CS(OS)-735/2023 I.A. 22557/2023	NITA CHHABRA & ANR. V/s MANOJ KAPOOR	ANKUR MAHINDRO, RAHUL MALHOTRA	
14	CS(OS)-150/2024	DHEERAJ KUMAR BAJAJ V/s KRISHAN KUMAR BAJAJ AND ANR	IN COMPLIANCE OF ORDER DT. 17.08.2023 PASSED IN TR.P.(C) 30/2020 THE SUIT NO. CS 613/2019 PENDING WITH ADD DISTT AND SESSION JUDGE, NORTH DISTT, ROHINI COURTS IS TRANSFERRED TO DHC	
FOR VALUATION				
15	CS(OS)-584/2004(Disposed off case)	SUNITA BERI & ORS. V/s SURINDER KUMAR BERI	A.K.SEN, ARVIND K. NIGAM, SANJEEV MAHAJAN, AKSHAY MAKHIJA, G D CHOPRA, VANDANA KHURANA	

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R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1808/2024 I.A. 7933/2025	TATA POWER RENEWABLE ENERGY LIMITED V/s ENERGY EFFICIENCY SERVICES LIMITED	ANAND MISHRA, ANAND KUMAR SHRIVASTAVA, ANAND MISHRA	
2	I.A. 4248/2025 I.A. 4249/2025 In CS(COMM)-295/2024	CORRTECH ENERGY LTD V/s INDIAN OIL CORPORATION LTD & ANR.	SUMIT SINGH BENIPAL, KARANJAWALA & CO, ANUSHREE PRASHIT KAPADIA	
3	CS(COMM)-649/2024 I.A. 35511/2024	M/S SHYAMSREE DEVELOPERS PRIVATE LIMITED V/s MIS REDECON (INDIA) PRIVATE LIMITED & ANR.	ANKAN SURI, SIDDHANT NATH, VIPUL WADHWA	

4	CS(COMM)-866/2024 I.A. 41214/2024 I.A. 41215/2024 I.A. 41217/2024 I.A. 43781/2024 I.A. 7723/2025	PLUMERIA PROPERTIES PVT LTD & ORS. V/s MRS ASHWINI BAHADUR & ORS.	SHRUTI KAPUR, ASTHA GUPTA, SHRUTI KAPUR	
5	CS(OS)-125/2016 I.A. 3297/2016	SHRI GOVINDER SINGH V/s SHRI KARAN SINGH BHOHI & ORS	MANBIR SINGH & CO., RUCHIT DUGAR, SANJEEV KUMAR, JITIN MANN, MANJIT SINGH, RAHUL TIWARI	
6	CS(OS)-289/2016(Disposed off case)	MRS SANGEETA MATHUR & OTHERS V/s MR NIRVESH BAHADUR MATHUR & OTHERS	RAVI VARMA, ATUL SHARMA, MILANKA CHAUDHURY, SANJEEV SARASWAT, LOKESH BHOLA	
7	CS(OS)-153/2020 CCP(O) 57/2020 I.A. 5010/2020 I.A. 6347/2020 I.A. 6348/2020 I.A. 6921/2020 I.A. 8931/2020 I.A. 11915/2020 CRL.M.A. 13663/2020 CRL.M.A. 2577/2021 I.A. 5330/2021 I.A. 12730/2021 I.A. 14607/2021 I.A. 14613/2021 I.A. 14655/2021 I.A. 16164/2021 I.A. 17248/2021 I.A. 44770/2024	DR. SHELLY BATRA & ANR. V/s M/S OPERATIONASHA, A REGISTERED SOCIETY THROUGH ITS PRESIDENT, MR. ASHUTOSH MISHRA & ORS.	ANKUR MAHINDRO, RADHIKA ARORA, SHIVANSHU BHARDWAJ, JAI ANANT DEHADRAI, MANEESH GUMBER, RADHIKA ARORA	

8	CS(OS)-452/2020 I.A. 12633/2020	INDU RANI@INDU RATHI V/s SUMITRA DEVI & ORS.	KAJAL CHANDRA, KAJAL CHANDRA	
9	CS(OS)-773/2024 I.A. 40495/2024 I.A. 48420/2024 I.A. 3956/2025 I.A. 4535/2025 I.A. 4542/2025	SURINDER KUMAR SETHI & ANR. V/s SHAKUNTLA SETHI & ORS.	AKHIL G KURUP, RONAK GUPTA, SIMRAN WASON, AAKANKSHA JHA, RONAK GUPTA, SIMRAN WASON	
10	CS(OS)-845/2024 I.A. 42959/2024 I.A. 48471/2024 I.A. 48473/2024 I.A. 7858/2025	DR SHAMA MOHAMED V/s SMT SANJU VERMA AND ORS	MANAVI SAREEN, NEEL ANJAN MASON, DEEPAK GOGIA, EESHA BAKSHI, MANAVI SAREEN	
11	CS(OS)-1/2025 I.A. 68/2025 I.A. 5937/2025	VARINDER CHAWLA & ORS. V/s ASHU CHAWLA & ORS.	KULDEEP MANSUKHANI, AMRENDRA KUMAR MEHTA	
12	CS(OS)-5/2025 I.A. 95/2025	DALJIT KAUR CHADHA V/s VARINDER SINGH SABHARWAL & ORS.	GURMEET KAUR KAPUR, ASHISH AGGARWAL	
13	CS(OS)-28/2025 I.A. 1244/2025 I.A. 1245/2025	MR. MOHAMMED SIRAJ AFTAB V/s MR KANAL GUPTA & ANR.	RAJESH BANATI, ADITYA DEWAN	
14	CS(OS)-89/2025 I.A. 3901/2025 I.A. 5678/2025	SANJEEV VIJ V/s VEENA VIJ	SAURABH RAJPAL, AKSHAT AGGARWAL, SAURABH RAJPAL	
15	EX.P.-47/2020 EX.APPL.(OS) 834/2020 EX.APPL.(OS)	M/S NYSB VENTURES PVT. LTD., A COMPANY REGISTERED	ARJUN DEWAN	

	835/2020 EX.APPL.(OS) 836/2020	UNDER COMPANIES ACT, 2013 & ORS. V/s M/S KWALS CATERING PRIVATE LIMITED, A COMPANY REGISTERED UNDER COMPANIES ACT, 2013 & ORS.		
ADMISSION DENIAL				
16	CS(OS)-176/2020 I.A. 5719/2020	ROHAN PRAWESH THROUGH HIS POWER OF ATTORNEY HOLDER MR. RAM PRAWESH SINGH V/s ABHISHEK DUTT & ANR.	ARUN VOHRA, CHIRAG MITTAL, VINOD DUBEY, DAMINI CHAWLA	
FOR EVIDENCE				
17	CS(COMM)- 1156/2016	M/S BALAJI SPACES VENTURES PVT LTD V/s M/S HR INFRACITY PVT LTD & ORS	PANKAJ, SHASHANK, SHASHANK VACHHER, ARJUN SANJAY, RAVINDER SINGH, AKSHAT GUPTA, ARUN VOHRA	AT 12:30 P.M.
18	CS(COMM)- 1431/2016 I.A. 13011/2016 I.A. 4141/2023 WITH CS(COMM) 1432/2016	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S ASHIMA INFRASTRUCTURES PVT LTD	B L WALI, VATSAL KUMAR, VINEET MALIK & ASSO, K & K ASSOCIATES	

19	CS(COMM)-1432/2016 I.A. 13013/2016 I.A. 4139/2023	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S ASHIMA INFRASTRUCTURES PVT LTD	B L WALI, VATSAL KUMAR, VINEET MALIK & ASSO, K & K ASSOCIATES	
20	CS(OS)-84/2016	M/S ANALCO MARKETING PVT LTD V/s SHRI M K DWIVEDI & ORS	SIDDHARTH AGGARWAL	AT 2:00 P.M.
21	CS(OS)-285/2016	SWARAN SINGH KHERA AND OTHERS V/s CANARA BANK	MANU BANSAL & JANENDER KR CHUMBAK	
22	CS(OS)-502/2016 I.A. 16699/2019 I.A. 10928/2020 REVIEW PET. 59/2021 I.A. 4378/2021 I.A. 4379/2021	SH SHANTANU MUKHERJEE V/s SH BHAKTIPAD MUKHERJEE & ORS	PALLAVI SHALI, I. G ASSOCIATES, I G & ASSO., SONIA A MENON, CHIRAG TUTEJA, SUSHANT MUKUND, SONIA ARORA	AT 2:00 P.M.
23	CS(OS)-174/2023 WITH TEST.CAS. 85/2021	MS PARUL SHOKEEN V/s SMT SUDESH	HIMANSHU CHAND, IN COMPLIANCE WITH TR. P.(C) 8/2022 DT. 13.01.2023, FOR TRANSFERING THE CIVIL SUIT NO. 869/2018 PENDING BEFORE ADJ, WEST DISTT, TIS HAZARI COURTS TO BE HEARD ALONGWITH THE TEST CASE NO. 85/2021	

24	TEST.CAS.-85/2021 I.A. 1587/2023	SMT SUDESH V/s MS PARUL SHOKEEN	AKANSHA SOLANKI, HIMANSHU CHAND, RAJESH RAI, AJAY KUMAR	

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R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA NAGPAL READER TO LD. PRESIDING OFFICER (9971595303)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O.(COMM.IPD-CR)-796/2022	M/S HALDIRAM (INDIA) PVT LTD AND ORS V/s M/S HALDIRAM BHUJIAWALA PVT LTD AND ANR	AMARJIT SINGH	
2	CS(COMM)-848/2016	THE INDIAN HOTELS CO.LTD. V/s M/S BELSONS HOTELS PVT.LTD.	MR. N.R. NATH, MR. NN DHINGRA, MS. RESHMA, MR. PRAVEEN ANAND, MR. HIMANSHU BAGAI, ANAND AND ANAND, SHRAVAN SAHNY, HETU ARORA SETHI, MR. AMIT DUTTA	
3	CS(COMM)-1674/2016	ZEE ENTERTAINMENT ENTEPRISES LTD V/s SAREGAMA INDIA LTD	ANKUR SANGAL, SUDEEP CHATTERJEE, SINGH & SINGH LALL & SETHI	
4	CS(COMM)-176/2023 I.A. 10093/2024	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s MEET DILIPKUMAR PATEL AND ANR.	VIBHOR GARG, PRITHVI SINGH, SOMESH ARORA	

5	CS(COMM)-854/2024 I.A. 40993/2024	MANKIND PHARMA LIMITED V/s ANOD PHARMA PRIVATE LIMITED & ORS.	UMANG MEHTA, ANKUR SANGAL	
6	CS(COMM)-890/2024 I.A. 41839/2024	TATA SONS PRIVATE LIMITED V/s RAJESH KUMAR & ORS.	VIJENDER PAL SINGH, ADITYA GUPTA, SWASTIK SAHAI BISARYA	
7	CS(COMM)-1190/2024 I.A. 49567/2024 I.A. 7788/2025	ALKEM LABORATORIES LIMITED V/s M/S NEUTRAGEN HEALTHCARE LLP & ANR.	SACHIN MALIK, TUSHA MALHOTRA, SACHIN MALIK	
8	CS(COMM)-1204/2024 I.A. 49822/2024 I.A. 6380/2025	ADATA TECHNOLOGY CO. LTD V/s UR DISTREE PVT LTD & ANR.	SUDARSHAN SINGH SHEKHAWAT, GAURAV BAHL	
9	CS(COMM)-132/2025 I.A. 4085/2025 I.A. 4089/2025	AKTIEBOLAGET VOLVO & ORS. V/s VOLVO LUBRICANT OIL CO	VAISHALI MITTAL	
10	CS(COMM)-155/2025 I.A. 4661/2025	HERO INVESTCORP PRIVATE LIMITED & ANR. V/s M.M. OIL TRADERS	KMG LEGAL, PRAMOD KUMAR SINGH	
ADMISSION DENIAL				
11	CS(COMM)-458/2023 I.A. 12422/2023 I.A. 18832/2023 I.A. 25816/2023	ENTERTAINMENT NETWORK INDIA LIMITED V/s LAQSHYA IT SERVICES PVT LTD	GAUTAM SINGH, MAMTA RANI, GAUTAM SINGH	

12	CS(COMM)-503/2023 I.A. 13755/2023 I.A. 22056/2023 I.A. 24634/2023	M/S. CP CENTURY HARDWARE PVT. LTD. V/s MR. SANDEEP GARG & ORS.	SUMIT NAGPAL, POOJA CHAUDHARY, HARISH KUMAR, VISHAL PATEL, SUMIT NAGPAL	
13	CS(COMM)-910/2023 I.A. 25671/2023 I.A. 3696/2025	M/S REFLECT SCULPT PRIVATE LTD. & ANR. V/s HAFEEZ KHAN & ANR.	CHIRANJEEV SUGANDH, SIDDHARTH BAMBHA	
14	CS(COMM)-914/2023 I.A. 25715/2023 I.A. 44076/2024	KONINKLIJKE PHILIPS N. V. & ORS. V/s KARMA MINDTECH & ORS.	KUNAL KHANNA, BRIJESH C A, NEERAJ KUMAR GUPTA	
15	CS(COMM)-844/2024 I.A. 4403/2025 I.A. 7460/2025	MR ANIRUDH SINGH & ANR. V/s APPLE INDIA PRIVATE LIMITED	AYUSH SAXENA, PRAMOD KUMAR SINGH, UMANG TYAGI, AYUSH SAXENA	
FOR EVIDENCE				
16	CS(COMM)-625/2016	MANKIND PHARMA LTD V/s RUPEN KUMAR SHAH AND ANR	RAJEEV M ROY, HEMANT DASWANI, HEMANT DASWANI, RAJEEV MAHESHWARANAND ROY, DASWANI & DASWANI	
17	CS(COMM)-911/2016 CC(COMM) 29/2017	JAGGI AYURVEDIC PHARMACY V/s JAGGI AYURVEDIC RESEARCH FOUNDATION	S.K.BANSAL, SAVITA, K.B.BANSAL, A.A.SUMAN, SUJOY KUMAR, K.G.BANSAL	AT 2:15 P.M.
18	CS(COMM)-1061/2016	STEELBIRD HI-TECH INDIA LTD V/s S.P.S. GAMBHIR & ORS	BITIKA SHARMA, MUDIT TAYAL, DIVA ARORA	

FOR COMPLIANCE				
19	CS(COMM)-393/2023(Disposed off case)	SSAB TECHNOLOGY AB V/s HARIRAM RANARAM PARMAR AND ANR	MEHA ASHOK AGGARWAL, PRITHVI SINGH	

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R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377)

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 6844/2025 In ARB.P.-1540/2024	JSR CONSTRUCTION PRIVATE LIMITED AND PRN INFRATECH ENGINEERS AND CONTRACTORS JV V/s NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	KAUSHIK LAIK, BRIJESH KUMAR TAMBER	
2	CS(COMM)-25/2022 I.A. 601/2022 I.A. 603/2022 WITH I.P.A. 1/2022	MM INDUSTRIES THROUGH ITS PROPRIETOR SIDDHARTH KUMAR JAIN V/s JMD IMPEX PVT LTD & ORS.	UTKARSH MATHUR	

3	I.P.A.-1/2022 I.A. 1786/2022 I.A. 21211/2022	MM INDUSTRIES THROUGH ITS PROPRIETOR SIDDHARTH KUMAR JAIN V/s SANJAY GUPTA & ANR.	JAYA GOYAL, UTKARSH MATHUR, JAYA GOYAL	
4	CS(OS)-788/2008	M/S USHAKKAAL COMMUNICATIONS LIMITED V/s SHRI RAJESH SACHDEVA & ANR	ABHISHEK MISRA, MANINDER SINGH, PRADEEP CHANDEL, BHAGAT SINGH, AJIT DAYAL, SETHI & ASSOCIATES, SETHI, RAVIKESH KUMAR SINHA, MANMEET ARORA	
5	CS(OS)-296/2022	TAHIRA THAPAR V/s EMMA MARIA KOTHARI	IVAN, AVIMUKT DAR, AVIMUKT DAR	
6	CS(OS)-319/2022 I.A. 8778/2022 I.A. 8779/2022 I.A. 1744/2023 I.A. 3092/2023 I.A. 3093/2023 I.A. 15400/2023 I.A. 17011/2023 I.A. 32983/2024	HARDEEP RANA V/s M/S R.S TOWERS LLP & ANR.	KSHITIJ MATHUR, RAHUL CHAUHAN, DR. JAGDISH CHANDER VASHISTA, JYOTI NAMBIAR, ALOK KUMAR, PRONOY CHATTERJEE, KSHITIJ MATHUR, JYOTI NAMBIAR, ALOK KUMAR	
7	CS(OS)-534/2022 I.A. 14365/2022 I.A. 14366/2022 I.A. 17876/2022 I.A. 90/2024 I.A. 39345/2024	HARINDERPAL SINGH SURMELA & ORS. V/s R S SURMELA AND SONS HUF & ORS.	RAVINDER KUMAR GUPTA, AMULYA DHINGRA, ADITI GUPTA, EKANSH MISHRA, AMULYA DHINGRA	

8	CS(OS)-621/2022 I.A. 16547/2022 I.A. 18917/2023 I.A. 19232/2023 I.A. 2159/2025 I.A. 8069/2025	SARDAR SATINDER SINGH V/s SARDARNI TAJINDER KAUR & ORS.	DHRUV MOHAN, YASHVARDHAN SINGH, PARMESHWAR KUMAR DIXIT, VARUN TYAGI, VARUN TYAGI, ABHAY DIXIT	
9	CS(OS)-707/2022 I.A. 18810/2022 I.A. 18811/2022	AMRITPAL SINGH CHATHA V/s SWARAN SINGH CHATHA & ORS.	MANOHAR MALIK, VAISHNAVI ARORA	
10	I.A. 4327/2025 I.A. 4328/2025 In O.M.P. (COMM)-533/2024	JSW ISPAT SPECIAL PRODUCTS LIMITED V/s BHARAT PETRORESOURCES LIMITED	J. SAGAR ASSOCIATES, AGARWAL LAW ASSOCIATES	
11	O.M.P.(EFA)(COMM.)-7/2022 EX.APPL.(OS) 3611/2022 EX.APPL.(OS) 406/2025 EX.APPL.(OS) 407/2025	AZURE GLOBAL POWER LIMITED & ANR. V/s MR. INDERPREET SINGH WADHWA & ANR.	ANIRUDH DAS, AKHIL SACHAR	
ADMISSION DENIAL				
12	CS(COMM)-581/2022 I.A. 1337/2023	M/S GUPTA BROS (INDIA) V/s GAIL INDIA LTD	NL GANAPATHI, IRFAN AHMED	
13	CS(OS)-137/2022 I.A. 3786/2022 I.A. 3787/2022	SH. BRIJ MOHAN V/s SH. JASWANT SINGH & ORS.	LALLAN KUMAR PASSI, SANJEEV KUMAR	
14	CS(OS)-269/2022 I.A. 7527/2022 I.A. 7528/2022 I.A. 5607/2024 I.A. 5858/2024	MRS AVIN KHANDELWAL & ANR. V/s MR RAVINDER GUPTA & ORS.	DURGESH S. GUPTA, AAYUSH AGRAWAL, RAKESH MUKHIJA, KRISHAN KANT AGGARWAL, RAKESH MUKHIJA	

15	CS(OS)-600/2022 I.A. 15876/2022 I.A. 34545/2024 I.A. 5768/2025 WITH CS(OS) 588/2024	INDER KUMAR GULATI V/s CHARANJEET GULATI & ORS.	VAIBHAV SETHI, VINAY SHARMA, VIKHYAT OBEROI, YOGENDER KUMAR, VAIBHAV SETHI	
16	CS(OS)-588/2024 WITH CS(OS) 600/2022	CHARAN JEET GULATI AND ANR V/s INDER KUMAR GULATI	IN COMPLIANCE OF ORDER DT. 21.05.2024 PASSED IN CS(OS) 600/2022, THE SUIT CSDJ 66/2020 PENDING WITH ADJ-03, NW DISTT, ROHINI TRANSFERRED TO DHC TO BE HEARD WITH CS(OS) 600/2022	
17	CS(OS)-691/2022 I.A. 18307/2022	VIJAY KUMAR GUPTA V/s SUDHA GUPTA	AJAY KUMAR, SANTOSH SINGH, MUKESHWAR NATH DUBEY, BHARAT DEEP SINGH	
FOR EVIDENCE				
18	CS(OS)-491/2008 I.A. 3298/2008 I.A. 9957/2008 I.A. 3117/2011 I.A. 7141/2011 I.A. 4338/2013 I.A. 6936/2019 I.A. 16025/2023	DR. (MRS.) PRAMILA SRIVASTAVA V/s SMT. ASHA SRIVASTAVA & ORS.	JEEVESH NAGRATH, JASBIR BAGGA, BAKSHI UDAY DIP SINGH, SAMAR BANSAL, SIDDHARTH YADAV, WASIM	AT 12:30 P.M.

	I.A. 19078/2023 WITH TEST.CAS. 89/2008		ASHRAF, KIRTI MEWAR, SANJIV KAKRA, KIRTI MEWAR, WASIM ASHRAF, MR. JEEVESH NAGRATH	
19	TEST.CAS.-89/2008 I.A. 11490/2008 I.A. 16178/2013 I.A. 25581/2014 I.A. 1805/2016	MR. GAUTAM SRIVASTAVA V/s THE STATE & OTHERS	WASIM ASHRAF, SIDDHARTH YADAV, WASIM ASHRAF, KIRTI MEWAR, JEEVESH NAGRATH, SANJIV KAKRA	AT 12:30 P.M.
20	CS(OS)-871/2008 CC 18/2009 I.A. 16067/2010	LIVING MEDIA INDIA LTD. V/s THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	RAKESH AGGL, NEERAJ CHOUDHARY, D.P. PRADHAN, SHAHRUKH EJAZ, POOJA MEHRA SAIGAL, HRISHIKESH BARUAH, SIMRAT SINGH PASAY, SUSHIL DUTT SALWAN	
21	CS(OS)-1871/2008 I.A. 10821/2008 CRL.M.A. 18460/2011 I.A. 6078/2017	JAGMOHAN SINGH V/s TRILOK SINGH AND OTHERS	RAJEEV RANJAN MISHRA, ANJANI, SWATI KAPUR, MAHIMA DANG, SUNIL KUMAR, RAGHUVEER KAPUR, UJJWAL K JHA, SHRIYA CHANDA, SUJEET KUMAR MISHRA, VINEET	

22	CS(OS)-1072/2014 I.A. 2580/2019 I.A. 39597/2024	SURESH KUMAR AGGARWAL V/s MUKESH KUMR AGGARWAL & ORS	RAJIV K GARG, BHARAT PRAKASH, ANIL GOEL, R S KELA, KRISHAN KANT AGGARWAL	

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R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)

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NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-691/2023 I.A. 21516/2023 I.A. 21517/2023 I.A. 21519/2023 I.A. 31563/2024 I.A. 36034/2024 I.A. 38466/2024 I.A. 38467/2024 I.A. 42416/2024 I.A. 47973/2024 I.A. 2246/2025	SHRI DIVAKAR SHARMA V/s SHRI LALIT MOHAN SHARMA	SONAM PRIYA, MRIGANGA DUTTA, SONAM PRIYA	
2	O.M.P. (COMM)-171/2019 I.A. 6256/2019 I.A. 8351/2022 I.A. 11161/2022	NTPC LTD V/s LARSEN & TOUBRO LIMITED & ORS.	ACM LEGAL, ADARSH TRIPATHI, PUNEET TANEJA	

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R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O.(COMM.IPD-CR)-768/2022	M/S HALDIRAM (INDIA) PVT LTD AND ORS V/s M/S HALDIRAM BHUJIAWALA PVT LTD AND ANR	NEERAJ GROVER, AMARJIT AND ASSOCIATES	
2	CS(COMM)-137/2018	MIP METRO V/s WESTFIELD RETAIL PVT. LTD.	KHAITAN AND CO, RAJEEV NAYYAR, SWATHI SUKUMAR, AMIT VERMA, AJAY BHARGAVA, S.PUSHKAR, PRAVEEN ANAND, SUSHANT SINGH, RAKESH KUMAR SHARMA, ANAND AND ANAND	

3	CS(COMM)-771/2024 I.A. 38856/2024 I.A. 38858/2024	FRIMLINE PVT. LTD. V/s ALNICHE LIFESCIENCES PVT. LTD. & ANR.	ARPIT BHARGAVA, GEORGE VITHAYATHIL	
4	CS(COMM)-901/2024 I.A. 42315/2024 I.A. 42317/2024 I.A. 45095/2024 I.A. 45103/2024 I.A. 45658/2024 I.A. 49088/2024 I.A. 4510/2025	WORLDQUANT, LLC V/s ALPHAGREP SECURITIES PRIVATE LIMITED & ANR.	NIRUPAM LODHA, ANANNYA GHOSH, NIRUPAM LODHA	
5	CS(COMM)-1148/2024 I.A. 48746/2024	SAREGAMA INDIA LIMITED V/s MOVIE WORLD VISUAL MEDIA PRIVATE LIMITED & ANR.	LAKSHMI SREE. P, ANKUR SANGAL	
6	CS(COMM)-1181/2024 I.A. 49499/2024 I.A. 5467/2025 I.A. 5468/2025	PANASONIC HOLDINGS CORPORATION AND ANR V/s ASHOK KUMAR AND ORS.	VINAY CHAURASIA, KHUSHBOO AGGARWAL, SAHIL GOEL, MANOJ KUMAR	
7	I.A. 8373/2025 In CS(COMM)-10/2025	CAPITAL FOODS PRIVATE LIMITED V/s DABUR INDIA LIMITED	MAMTA RANI, ACHUTHAN SREEKUMAR, SWASTIK SAHAI BISARYA	
8	CS(COMM)-107/2025 I.A. 3343/2025 I.A. 3344/2025	MANKIND PHARMA LIMITED V/s KRYDUS PHARMACEUTICALS	RAHUL GUPTA, HEMANT DASWANI	
9	CS(COMM)-138/2025 I.A. 4191/2025	NEW BALANCE ATHLETICS INC V/s LAXMAN RAI	URFEE ROOMI	

ADMISSION DENIAL				
10	CS(COMM)-150/2024 I.A. 3812/2024	DASSAULT SYSTEMES SOLIDWORKS CORPORATION & ANR. V/s ALSORG INTERIORS INDIA PRIVATE LIMITED & ORS.	VAREESHA IRFAN	
11	CS(COMM)-195/2024 I.A. 5245/2024	SWAL CORPORATION LIMITED V/s TRIVENI CHEMICALS AND INDUSTRIES LTD	AMARENDRA KUMAR DUBEY, SWAPNIL GAUR	
12	CS(COMM)-545/2024 I.A. 32344/2024 I.A. 45632/2024 I.A. 45635/2024	ZUVENTUS HEALTHCARE LIMITED V/s ZAVENTIS HEALTH CARE PRIVATE LIMITED & ANR.	SWAPNIL GAUR, SURINDER SINGH	
13	CS(COMM)-1071/2024 I.A. 46944/2024 I.A. 46947/2024	MALHOTRA SURGICAL INDUSTRIES V/s YOGESH CHAUHAN & ANR.	KUBER MAHAJAN	
14	CS(COMM)-1073/2024	INTERGLOBE AVIATION LIMITED (INDIGO) V/s MAHINDRA ELECTRIC AUTOMOBILE LIMITED & ANR.	ANKUR SANGAL, ADITYA GUPTA	
FOR EVIDENCE				
15	CS(COMM)-897/2022 I.A. 22071/2022	DS INTELLECTUAL PROPERTIES LLP & ANR. V/s ABHINAV SINGH & ORS.	R MAYA, SHIVANG SHARMA	

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R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-200/2019	POWER FINANCE CORPORATION LIMITED & ORS. V/s AXIS BANK LIMITED & ORS.	D S CHAUHAN, MANMEET ARORA, SUREKH KANT BAXY, FAUZIA SHAKIL, ATUL SHARMA, NAKUL GANDHI, KPS KOHLI	
2	CS(COMM)-267/2019	NIKKA MAL JEWELLER THROUGH HIS PARTNER SHRI CHANDER KANT JAIN V/s SANJEEV JAIN & ANR.	RAHUL KAUL, RAHUL KAUL, AKSHITA GOYAL, SIDHANT KRISHAN SINGH	
3	CS(COMM)-376/2019 I.A. 9998/2019 I.A. 38331/2024	YUM! RESTAURANTS INDIA PRIVATE LIMITED V/s A.N. TRADERS PRIVATE LIMITED & ORS.	J. SAGAR, ASHIM VACHHER	

4	CS(COMM)-486/2019 I.A. 9541/2022 I.A. 7588/2023	BELCO PHARMA V/s EXPORT CREDIT GUARANTEE COPORATION OF INDIA LIMITED	SUJEET KUMAR KESHRI, PUNIT D. TYAGI, ANKIT PARHAR	
5	CS(COMM)-676/2024 I.A. 3295/2025	ANIRUDDH GHOSH V/s INDRA SINGH BISHT	ADITYA WADHWA, HARSH GUPTA, ADITYA WADHWA	
6	I.A. 1999/2023 In CS(OS)-2385/2011	HEMANT VERMA V/s SURINDER KAUR & ORS	NARESH THANAI, ML SHARMA, M L SHARMA, YASH PAUL, JAGJIT SINGH, RAJSHEKHAR RAO, AMAR TIWARI, RAVI KAPOOR	
7	CS(OS)-2658/2013(Disposed off case)	SANTOSH KUMAR ARORA V/s REETA ARORA	SANTOSH KUMAR, ROHIT ARORA, HARSH AHUJA, RAHUL KHANNA	
8	CS(OS)-97/2019 I.A. 39494/2024	SMT. MAMTA V/s SH. OM PRAKASH & ANOTHER	JAGDISH C TOOR, WITHOUT GENERATE, NARENDER SINGH, RAKESH KUMAR	
9	CS(OS)-542/2019 I.A. 14771/2019 I.A. 14772/2019 I.A. 14773/2019 O.A. 78/2022 I.A. 13445/2022 I.A. 13685/2022 I.A. 21701/2022 I.A. 7797/2023 I.A. 10856/2023 I.A. 16932/2023 I.A. 35358/2024 I.A. 40292/2024	SUNDEEP GOEL & ANR. V/s SADANAND GOEL & ORS.	VISHNU SHARMA, RAKESH KUMAR, RAKESH KUMAR, MANJEET PATWA, AZRA REHMAN, VAIBHAV AGNIHOTRI, KANIKA AGNIHOTRI, JAI KUMAR JAISWAL	

10	CS(OS)-592/2024 I.A. 34803/2024	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD V/s DEEPAK THAKRAN & ORS.	NEEL ANJAN MASON, GAURAV ARORA, ABHISHEK SINGH	
11	CS(OS)-925/2024 I.A. 45886/2024 I.A. 5201/2025 I.A. 5202/2025	AWORKS DESIGN PRIVATE LIMITED V/s SAMEER KUMAR JHA & ORS.	SAMEER PRAVIN PAREKH, AYUSH KUMAR, KARTIKAY SHARMA, AYUSH GUPTA	
12	CS(OS)-70/2025	DR SANJAY SAINI AND ANR V/s ALOK ROY CHOWDHURY AND ORS	AMIT SETHI	
13	EX.APPL.(OS) 343/2025 In EX.P.-58/2019 WITH EX.P. 103/2019	MIRA VACHANI & ORS. V/s SHANTA WADHWANI & ORS.	WALIA & CO., SHAINI BHARDWAJ, SHIVA SANTANAM SWAMINADHAN, S SANTANAM SWAMINADHAN, SHREYA DUBEY, SHAINI BHARDWAJ, RENUKA SINGH	
14	EX.APPL.(OS) 344/2025 In EX.P.-103/2019	NISHA WADHWANI V/s MIRA VACHANI & ORS.	S. SANTANAM SWAMNADHAN, SHIVA SANTANAM SWAMINADHAN, SHAINI BHARDWAJ, RENUKA SINGH	
15	EX.P.-106/2019	SMT. SHAKUNTALA DEVI & ANR. V/s SHRI PRADEEP PALIWAL	TANMAYA MEHTA, B. S. MAAN	

16	TEST.CAS.-62/2011(Disposed off case)	CHANDER KISHORE KHANNA V/s STATE	PREM KUMAR, VIPIN KR, N K KANTAWALA, ROHIT NAGPAL, AMAYA M NAIR, SANDEEP AGARWAL ASSOCIATES	
ADMISSION DENIAL				
17	CS(COMM)-575/2019 I.A. 14330/2019 I.A. 16495/2023 I.A. 9354/2024	M/S D PAULS TRAVEL & TOURS LIMITED V/s JAMAL SIDDIQUI & ANR	ANAND SHEKHAR, ANAND SHANKAR, SUBHASH CHANDRA YADAV, SANJEEV SAHAY, ANAND SHANKAR, RISHI SOOD	
FOR EVIDENCE				
18	CS(OS)-2042/2011 I.A. 13315/2011 I.A. 2487/2012 I.A. 5954/2012 I.A. 1676/2025 I.A. 1677/2025 I.A. 1678/2025	BIJAY MADAN V/s YOTEEN CAMERON & ORS	N.K.JAIN, J S LAMBA, RAHUL SINGH, BHAKTI VARDHAN SINGH, RAKESH KHANNA, SANJEEV	AT 12:30 P.M.
19	CS(OS)-377/2019 I.A. 10227/2019 I.A. 10228/2019	SUDESH ARORA & ANR. V/s OM PRAKASH JAWA & ORS.	DIKSHA MATHUR, NITIN KALRA, BINOD K. AGRAWAL	
20	TEST.CAS.-75/2019 I.A. 13483/2019 I.A. 13484/2019 O.A. 58/2025 I.A. 3824/2025 I.A. 7556/2025 I.A. 7557/2025 I.A. 7934/2025	VARUN MEHTA V/s STATE & ORS.	AJAY SINGH BHANDARI, ASTHA SHARMA, SAI DEEP KAUSHIK, SURESH CHAND SINGHAL, ANIL PANWAR, PRATYAKSH, VIKAS TIWARI, ANIL PANWAR	

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R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-213/2024 I.A. 4977/2025	CHARAN PAADUKA INDUSTRIES PVT LTD V/s M/S NIKHIL FOOTWEARS	PREM GARG	
2	CS(OS)-176/2015 I.A. 11885/2019 I.A. 2452/2025 I.A. 2453/2025 I.A. 2454/2025 I.A. 2455/2025 I.A. 2456/2025 I.A. 2457/2025 I.A. 2458/2025 I.A. 2460/2025 I.A. 2461/2025 I.A. 2462/2025 I.A. 2464/2025 I.A. 2465/2025	KAMAL SHARMA & ORS V/s M/S BLUE COAST INFRASTRUCTURE DEVELOPMENT PVT LTD & ORS	AMARCHAND, SACHIN MIDHA, SHARDUL ANARCHAND, MANAN BATRA, NEERAJ KUMAR JHA, CHAITALI JAIN, RANJAY N, GAUTAM KARHADKAR, MUKESH SHARMA, AQUIB ALI, ROSY SHA4RMA, A K SINGH, RAJINDER MATHUR, HEMANT JAIN, ABRAHAM, TARUNVIR SINGH KHEHAR, CHETAN LOKUR, DHEERAJ GUPTA, AVSHREYA PRATAP SINGH, KAMIL KHAN, KARAN SEHGAL, S S SOBTI, SUNDEEP	

			SEHGAL, KAMIL KHAN, ASHISH AGGARWAL, PUSHPENDRA SINGH BHADORIYA, SAYED AQUIB ALI, SAMARTH CHOWDHARY, HARI NARAYAN PANDEY, VIVEK SHARMA, BHARAT GUPTA, YASHRAJ SINGH DEORA, NAMAN SABHARWAL, PANKAJ GUPTA, KARANJAWALA & CO	
3	CS(OS)-2122/2015 CRL.M.A. 2002/2019 I.A. 4351/2024 I.A. 4352/2024	HARJIT KAUR V/s SHANKAR MUKHERJEE	KAPIL GUPTA, N S DALAL, KRISHNA KANT SHARMA, ARPIT RAI, DEVESH PRATAP SINGH	
4	CS(OS)-319/2018 CC 23/2018 I.A. 11303/2018 I.A. 209/2019 I.A. 1929/2019 I.A. 2103/2020 I.A. 9043/2022 I.A. 9044/2022	SHARESTHA ARORA AND ORS. V/s SHAKTI KUMAR KHOSLA	VIPIN NANDWANI, ANKUR MAHINDRO, SHOBA & ASSOCIATES, ANKUR MAHINDRO, SHOBA RAMAMOORTHY, SHILP VINOD	
5	CS(OS)-159/2024 I.A. 4494/2024 I.A. 40218/2024 I.A. 40219/2024 I.A. 40443/2024 I.A. 40444/2024	ADITYA THOMAS V/s SAKHY THOMAS & ORS.	M/S KMNP LAW, SARIM NAVED	
6	CS(OS)-740/2024 I.A. 39361/2024 I.A. 39364/2024 I.A. 592/2025 I.A. 7329/2025	GOVERDHAN LAL ARORA V/s TILAK RAJ ARORA AND ORS	DEEPAK SAHNI, SANJEEV BENIWAL, UMANG TYAGI, SANJEEV BENIWAL, PRAMOD AHUJA	

7	CS(OS)-207/2025	PARMANAND VINODKUMAR V/s BERRY AND BERRY CO.	RAHUL MALHOTRA	
8	EX.P.-46/2024 EX.APPL.(OS) 1665/2024 EX.APPL.(OS) 1666/2024	VANDANA BEDI V/s NARESH BEDI & ORS.	SHIVA SANTANAM SWAMINADHAN, YASHMEET KAUR, YASHMEET KAUR	
9	TEST.CAS.-2/2018 I.A. 5905/2019 I.A. 11651/2019 I.A. 11652/2019 I.A. 2637/2023	RASHMI DUTT V/s STATE & ORS	K R CHAWLA, MANAV GUPTA, RENU VERMA, MOHINI NARAIN	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
10	CS(OS)-307/2015 I.A. 2455/2015 I.A. 20458/2015 I.A. 24064/2015 I.A. 20/2018 I.A. 2461/2022 I.A. 13294/2022 I.A. 13295/2022 I.A. 18389/2022 I.A. 5662/2025 WITH CS(OS) 117/2023	RAGHUVINDER SINGH V/s SUKHVIR SINGH & ORS	AJAY SHARMA, ASHWANI TYAGI, VINEET MEHTA, MUKESH SHARMA, KAMOD YADAV, PAWAN KAPOOR, VANDANA SHARMA, KAUSHAL PATI GAUTAM, RAJAT GAUTAM, BADRINATH B, ARPIT BHARGAVA, MANJIT SINGH AHLUWALIA, RITU SINGH MANN, MUKESH SHARMA, LOVENISH MENDIRATTA, MADHANSHU TRIPATHI, VINEET MEHTA, BADRINATH B	AT 2:00 P.M.

11	CS(OS)-117/2023 I.A. 3303/2023 I.A. 8526/2023 I.A. 8527/2023 I.A. 8528/2023 I.A. 11367/2023 WITH CS(OS) 307/2015	SUPREME INFRASTRUCTURE INDIA PVT LTD V/s RAJINDER SINGH SHEEL (RETD ACP DELHI POLICE) AND ORS. & ANR.	KAMOD YADAV, KAUSHAL PATI GAUTAM, BADRINATH B, ARPIT BHARGAVA, SUSHILA, RITU SINGH MANN	AT 2:00 P.M.
ADMISSION DENIAL				
12	CS(COMM)-50/2018	VISHAL HIRA MERCHANTS PVT LTD V/s ICICI LOMBARD GENERAL INSURANCE COMPANY LTD & ANR	SANDEEP JHA, SNIGDHA SHARMA, VISHNU MEHRA, SANDEEP SHARMA	
13	CS(COMM)-1172/2024 I.A. 49302/2024	UPASANA GUPTA V/s SH ASHOK KUMAR GUPTA AND ANR	SAHIL SHARMA, KULDEEP KUMAR	
14	CS(OS)-205/2024 I.A. 5688/2024	AKHILESH GAUTAM AND SONS HUF V/s SHRI SATYAVIR SINGH & ORS.	VISHAL MAAN, SHIVANGI SANJAY KUMAR, RISHI SOOD, ANKIT KAKKAR	
15	CS(OS)-862/2024 I.A. 43389/2024 I.A. 1622/2025	SHRI BANSI LAL KAPOOR V/s SHRI MANISH KAPOOR & ORS.	DEEPAK VOHRA, SHIVEN BANGA, DEEPAK VOHRA	
16	CS(OS)-931/2024 I.A. 46171/2024 I.A. 3614/2025 I.A. 7031/2025 I.A. 7485/2025 I.A. 7491/2025	SH. ISHAN MOHAN & ANR. V/s TANI SANDHU BHARGAVA & ORS.	ALOK GUPTA, LAKSH KHANNA, SMRITI MAHESHWARI, RAJAN NARAIN, LAKSH KHANNA, ALOK GUPTA, SMRITI MAHESHWARI	
17	CS(OS)-977/2024 I.A. 47452/2024 I.A. 6352/2025 I.A. 6858/2025	SURINDER KUMAR MALHOTRA V/s VIRENDER KUMAR MALHOTRA & ORS.	ATUL JAIN, SANGEETA SINGH, KRITIKA GUPTA, RAJAT ANEJA, ATUL JAIN, KRITIKA GUPTA	

FOR EVIDENCE				
18	CS(COMM)-15/2018 I.A. 4480/2022	DEV BHUMI COLD CHAIN PRIVATE LIMITED V/s SANJEEV KUMAR SETHI PROP. DIVYANSH INTERNATIONAL	PRABHAT HIMAKAR, GBA LAW OFFICES, JATIN DHAWAN	
19	CS(OS)-546/2012 I.A. 12681/2017 I.A. 12682/2017 WITH CS(OS) 724/2012	SUDEEP KUMAR JAIN & ANR V/s BINDU JAIN & ANR	K.R.CHAWLA, SONAM ANAND, S.N. CHOUDHRI & CO., HARSHIT VASHISHT, DHRUV CHAWLA, YAKESH ANAND, M.C. VASHISHT	
20	CS(OS)-724/2012 I.A. 9882/2018	SUDEEP KUMAR JAIN & ANR V/s VEENA SABHARWAL & ORS	SONAM ANAND, S.N. CHOUDHRI & CO., K R CHAWLA, DHRUV CHAWLA, YAKESH ANAND & MURARI KUMAR	
21	CS(OS)-369/2018	SADHNA GUPTA V/s SANEH KUMAR MITTAL & ORS.	YOGESH KAUSHIK, FAHEEM SHAH, VIBHOR GARG, VIVEK SINGH, S.C. SINGHAL	
22	TEST.CAS.-4/2018 I.A. 550/2018 I.A. 47014/2024	SH. SUBHASH CHANDER V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR	SUMAN KAPOOR, RAJIV BAHL	

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R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-174/2021 I.A. 5603/2022 I.A. 13923/2022 I.A. 20489/2022	J. S. CHADHA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	ARINDAM DEY, ASHIM VACHHER, PAWAN KUMAR RAWAL, ASHIM VACHHER	
2	CS(OS)-273/2017 I.A. 38543/2024	SH. SHIEKH ANWAR ELAHI V/s SH. MOHD. NOWSHAH & ORS	ASHISH AGGARWAL, SAIKRISHNA, SANJAY GOSWAMI, GURKAMAL HORA ARORA, MS. MEHAK NAKRA, ADITYA SINGH	
3	CS(OS)-398/2017 I.A. 9889/2017 I.A. 14964/2017 CRL.M.A. 20691/2017 I.A. 46493/2024 I.A. 46923/2024 I.A. 47827/2024 I.A. 3543/2025 I.A. 3862/2025	SHRI PUNIT CHITKARA V/s SHRI GAGAN PREET SINGH & ORS	ARUSH K MALHOTRA, UDAIBIR SINGH KOCHAR, MAYANK MEHANDRU, DHANESH RELAN, ATUL KUMAR, JAIDEEP MALIK(PREVIOUS D. NO. 343317 DT. 16/08/17 NOT RESPONDING	

			PROPERLY HENCE NEW DIARY NO GIVEN), DHANESH RELAN, ATUL KUMAR, MAYANK MEHANDRU	
4	CS(OS)-426/2021 I.A. 11595/2021 I.A. 11596/2021 I.A. 11597/2021 I.A. 16883/2021 I.A. 10000/2022 CRL.M.A. 22097/2022 I.A. 9853/2024	SHRI PRAVEEN GROVER V/s SMT. SIMMI KUMAR & ANR.	RAKESH KUMAR SHUKLA, AJAY MALVIYA, SAMMEER VATTS, LAXMAN SINGH SOLANKI, GURPREET SINGH GULATI	
5	CS(OS)-622/2021 I.A. 15575/2021 I.A. 15576/2021 I.A. 15577/2021 I.A. 15578/2021 I.A. 2030/2023 I.A. 2031/2023 I.A. 8888/2024 I.A. 3049/2025 I.A. 3542/2025	MRS. SHASHI BALA AMAR V/s DR. BHARAT BHUSHAN KUKREJA & ORS.	AMIT SAXENA, MANIT MOORJANI, DHIRAJ SACHDEVA, JATIN SAPRA, RAJAT NAVET, RAJAT NAVET, JATIN SAPRA	
ADMISSION DENIAL				
6	CS(COMM)-127/2021 I.A. 4282/2021 I.A. 7286/2022 I.A. 7606/2024 I.A. 9257/2024 I.A. 47826/2024 I.A. 112/2025 I.A. 4319/2025 I.A. 5188/2025	RAJDHANI FLOUR MILLS LIMITED V/s AMIT NANDA	ARVIND KUMAR SHUKLA, RAJIV KUMAR, VINAY RATHI, AKSHIT SACHDEVA, ARPIT RAWAT, BHANU SANORIYA, ABHIMANYU, RAJIV KUMAR, AKSHIT SACHDEVA, TARUN VERMA	

7	CS(OS)-288/2017 I.A. 8480/2017	JITIN GARG V/s SHARVAN SINGH & ANR.	SANJEEV CHAUHAN, MADAN LAL SHARMA, MUKESH MOHAN, VATSALA CHAUHAN, VARUN MITTAL, KULDEEP BALHARA, ANITA TIWARI	
8	CS(OS)-180/2021 I.A. 4383/2021 I.A. 6204/2024 I.A. 8970/2024 I.A. 45964/2024	MS. AMITA SETH AND ORS V/s MRS. RITA SETH AND ANR	AMITABH MARWAH, ABHAY KUMAR GUPTA, SAMBIT NANDA, YASHIKA KAPOOR, MRITUNJAY KUMAR SINGH, SUNIL KUMAR MUND	
9	CS(OS)-673/2021 I.A. 16379/2021	VIMLA GHOSH V/s VIMAL PRAKASH TANWAR & ORS.	DHEERAJ KUMAR PANDEY, ARATI MAHAJAN SHEDHA	
10	CS(OS)-234/2024 I.A. 6477/2024 I.A. 137/2025	NARESH KUMAR V/s SUNDER LAL & ORS.	HARENDRA KUMAR, HIREIN SHARMA	
FOR EVIDENCE				
11	CS(COMM)-120/2017	M/S. ABW - SUNCITY PROJECTS V/s M/S. AHLCONS INDIA PVT LTD AND ANR	SUNIL KUMAR MUND, ANUBHA AGRAWAL	
12	CS(COMM)-299/2017	M/S IVRCL LIMITED & OTHERS V/s M/S. IRCON INTERNATIONAL LIMITED	SWAROOP GEORGE, GEORGE THOMAS	
13	CS(COMM)-394/2017	M/S MODI STRATFORD ENTERPRISE MANAGEMENT PRIVATE LIMITED V/s PUNJAB & SIND BANK & ORS	PALLAV SAXENA, SEEM GUPTA, SEEMA GUPTA, RAJEEV K AGARWAL	

14	CS(OS)-558/2017 I.A. 3214/2019 I.A. 16440/2019	MS. SHEETAL SAWHNEY V/s MRS NARESH SAHWNEY & ANR	SUNIL MALHOTRA, K SUNIL, PARTH CHATURVEDI, J K NAYYAR, K. SUNIL	AT 2:00 P.M.
15	CS(OS)-576/2017 I.A. 12191/2017 I.A. 4043/2018 I.A. 7837/2020	SHRI SUDIP AHLUWALIA V/s SMT. HARINDER WALIA & OTHERS	ASHISH GARG, J.C. MAHINDRO, ANKUR MAHINDRO	AT 2:00 P.M.
16	CS(OS)-639/2017	SHREEHARI ASSOCIATES PRIVATE LIMITED V/s NATIONAL THERMAL POWER CORPORATION LIMITED	YASHVARDHAN, ATUL BABASAHEB DAKH, SNDEEP S LADDA & YASHVARDHAN	

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Concluded
BY ORDER
REGISTRAR ORIGINAL

09.04.2025 **Advance List**

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

https://dhcdja.webex.com/meet/dja.dhc.vc4

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM(M)-205/2023 CM APPL. 6191/2023	ICICI LOMBARD GENERAL INSURANCE CO LTD V/s NEEMA SAINI	NAVNEET KUMAR, AMAN AHMAD	
		OTHER DETAILS OF ADVOCATES: NAVNEET KUMAR(NAVNEET.KY22@GMAIL.COM)(9711965101)(PETITIONER) NEEMA SAINI(SNITISH1491@GMAIL.COM)()(RESPONDENT) AMAN AHMAD(AMANAHMAD.LAW@GMAIL.COM)(9711543522)(RESPONDENT)		
2	CRL.REV.P.-849/2024 CRL.M.(BAIL) 1100/2024 CRL.M.A. 38668/2024 CRL.M.A. 7313/2025 CRL.M.A. 7790/2025 CRL.M.A. 8305/2025 CRL.M.A. 8749/2025	KAMAL KISHORE V/s THE STATE NCT OF DELHI AND ANR	DIGVIJAY AZAD, ANJALI NEHRA, VIVEK BHARDWAJ, VIVEK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAN BHATIA (DIGVIJAYBHARDWAJ45@GMAIL.COM)(9810770654)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAMAL KISHORE (KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAMLA KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAMAL KISHORE(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) KAMLA KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAMAL KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIVEK BHARDWAJ(ADV.VIVEKE502@GMAIL.COM)(9810562468)(RESPONDENT)		
3	LA.APP.-317/2023 CM APPL. 33956/2023 CM APPL. 56924/2024	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. V/s JITENDER KUMAR & ANR.	RAKESH KUMAR MITTAL, SHIV KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH MITTAL, AJAY HARSHANA(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(PETITIONER) DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT(REM.DSIIDC@GMAIL.COM)(9810600149)(PETITIONER) SURESH(SURESH1962ADVOCATE@GMAIL.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DSIIDCLC(DSIIDCLC@GMAIL.COM)(0)(PETITIONER) SHIV KUMAR (SHIVKUMAR.ATTORNEY@GMAIL.COM)(9999859096)(RESPONDENT) ANU SALWAN(ANUSALWAN@GMAIL.COM)(0)(RESPONDENT) SANJAY PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(0)(RESPONDENT)		

09.04.2025 **Advance List**

ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

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ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:-9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 53616/2022 In W.P.(C)-17496/2005	B.D.SHARMA V/s DENA BANK	MR.SOM DUTTA SHARMA, MOHAMMAD SULAMAN KHAN, PANKAJ GARG, ARUN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: M S KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) ARUN(ADVARUN36@GMAIL.COM, ADVARUNAGGARWAL@GMAIL.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT)		
2	CM APPL. 18504/2018 CM APPL. 32244/2019 CM APPL. 15963/2022 CM APPL. 44625/2023 CM APPL. 44626/2023 CM APPL. 44627/2023 In W.P.(C)-1341/2010	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD V/s WORKMEN AND ORS	RAVI SIKRI, JASBIR BIDHURI, ASHA JAIN MADAN, M/S SIKRI AND COM, PUNAM SINGH, SIKRI & COMPANY	
		OTHER DETAILS OF ADVOCATES: ASHA JAIN MADAN()(9810041102)(RESPONDENT) M/S SIKRI AND COM()(9311331810)(PETITIONER) MS. ASHA JAIN MADAN(ASHAJMADAN56@GMAIL.COM)(9810041102)(PETITIONER) SAKET SIKRI(SAKETSIKRI@YAHOO.COM)(9811133233)(RESPONDENT) M/S SIKRI & COMPANY (SIKRICO@SIKRILAW.COM)(9311331810)(PETITIONER) ASHA JAIN MADAN(ASHAJMADAN56@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-803/2018	DEEPAK NAGPAL & ORS V/s AIESL (AIR INDIA ENGINEERING SERVICES LIMITED) & ANR	DR CHARU MATHUR, MV KINI LAW FIRM	
		OTHER DETAILS OF ADVOCATES: DR CHARU MATHUR()(9891581099)(PETITIONER)		
4	W.P.(C)-4245/2018 CM APPL. 16611/2018	SHASHI KUMAR V/s UNION OF INDIA AND ORS.	V P RANA, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: V P RANA()(9811165700)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
5	CM APPL. 7483/2019 CM APPL. 9702/2021 In W.P.(C)-1627/2019	APEX CHAMBER OF COMMERCE AND INDUSTRY OF NCT OF DELHI V/s DELHI STATE INDUSTRIAL INFRASTRUCTURE DEVEOPMENT CORPORATION LTD. AND ORS.	VIVEK KUMAR TANDON, DHEERAJ P DEO	

		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON()(9811363057)(PETITIONER) VIVEK KUMAR TANDON AND MAMTA TANDON AND MANISH CHAUHAN()(9810177733)(PETITIONER) AJAY ARORA(AJAYARORAMCD@GMAIL.COM)()(RESPONDENT) ANUSALWAN(ANUSALWAN@GMAIL.COM)()(RESPONDENT) PUSHLAW(PUSHLAW@YAHOO.CO.IN)()(RESPONDENT) JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)()(RESPONDENT) DHEERAJ P DEO(DHEERAJ.P.DEO@GMAIL.COM)(8527848331)(RESPONDENT)		
6	W.P.(C)-2882/2019	THE ESTATE OFFICER, GOVT. OF INDIA AND ANR. V/s SMT. MARY ASUNTA KUJUR	ANIL PANWAR	
		OTHER DETAILS OF ADVOCATES: ANIL PANWAR()(9971600509)(PETITIONER)		
7	W.P.(C)-2051/2020 CM APPL. 12994/2025 CM APPL. 12995/2025	SMT. KANCHAN MALIK V/s SHRI VINAY SHARMA AND ANR.	AMIT NAYYAR, INDER SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: AMIT NAYYAR()(9891155234)(PETITIONER) DHANANJAY ADKAR(ADVADKAR@GMAIL.COM)(0)(PETITIONER) I S DAHIYA AND ANIL KUMAR(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(RESPONDENT)		
8	W.P.(C)-6480/2021	MARVEL VINYLS LTD V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF FINANCE DEPARTMENT OF REVENUE & ORS.	PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES: PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SOUNU BHATNAGAR()(9810134678)(RESPONDENT) ADITYA SINGHLA()(9818601006)(RESPONDENT)		
9	W.P.(C)-14304/2021	SH. RAKESH SHARMA V/s DIRECTORATE OF EDUCATION & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
10	W.P.(C)-16451/2022	VINITA SINGH V/s BHARAT MATA SARASWATI BAL MANDIR SENIOR SECONDARY SCHOOL & ANR.	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) BHARAMATA SCHOOL(BHARATMATASCHOOL@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
11	W.P.(C)-16882/2022	ANITA V/s BHARAT MATA SARASWATI BAL MANDIR SENIOR SECONDARY SCHOOL & ANR.	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) BHARAT MATA SCHOOL(BHARATMATASCHOOL@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
12	W.P.(C)-16924/2022	MANEESHA KHOKHAR V/s BHARAT MATA SARASWATI BAL MANDIR SENIOR SECONDARY SCHOOL & ANR.	SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER) BHARAT MATA SCHOOL(BHARATMATASCHOOL@GMAIL.COM)()(RESPONDENT)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
13	CM APPL. 12444/2025 In W.P.(C)-639/2023	CHOPRA COOPERATIVE G/H SOCIETY LTD. V/s SH. VINOD KUMAR CHOPRA	TARUN KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR AGARWAL(TARUNAGS@HOTMAIL.COM)(9810520174)(PETITIONER) TARUN KUMAR AGARWAL()(9810520174)(PETITIONER)		
14	W.P.(C)-11212/2023 CM APPL. 43676/2023	SMT KAVITA SHARMA V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	PRAGNYA ROUTRAY	
		OTHER DETAILS OF ADVOCATES: PRANGYA ROUTRAY()(9818551955)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
15	W.P.(C)-12588/2023	NEERAJ KUMAR BHATI V/s CANARA BANK & ORS.	SAGAR ROY, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)		
16	W.P.(C)-12859/2023 CM APPL. 50664/2023	HARPREET KAUR V/s QUEENS CONVENT SCHOOL & ORS.	ABHIMANYU GOEL, RATAKSHI SARVARIA	
		OTHER DETAILS OF ADVOCATES: PARTNERS SOLICITORS AND ADVOCATES(ABHIMANYU@ASPARTNER.IN)(9899100615)(PETITIONER) QUEENS CONVENT(QUEENSCONVENT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RATAKSHI SARVARIA(RATAKSHI5@GMAIL.COM)(8130231851)(RESPONDENT)		
17	W.P.(C)-14068/2023	M/S SISIKA SHOES AND ACCESSORIES V/s COMMISSIONER TRADE AND TAXES & ANR.	ARIF AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: ARIF AHMED KHAN()(7678676654)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
18	W.P.(C)-199/2024 CM APPL. 929/2024 CM APPL. 19649/2025	MUNICIPAL CORPORATION OF DELHI V/s SMT GEETA DEVI AND ORS	SRIPARNA CHATTERJEE, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)()(RESPONDENT) RAJIV AGARWAL AND MEGHNA DE & L GANGME & N BHUSHAN(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) CORPOLIT LLP(PARTNER@CORPOLITLLP.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
19	W.P.(C)-1176/2024	RAKESH KUMAR V/s UNION OF INDIA & ORS.	BHANU GUPTA	
		OTHER DETAILS OF ADVOCATES: BHANU GUPTA()(9811957277)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-1891/2024 CM APPL. 7918/2024	VINITA SINGH AND OTHERS V/s DELHI STATE CANCER INSTITUTE & ORS.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL AND KUMAR UTKARSH(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) DELHI STATE CANCER INSTITUTE (DIRECTOR.DSCI@NIC.IN, CSDELHI@NIC.IN, PSHEALTH@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

21	W.P.(C)-2459/2024 CM APPL. 10105/2024	SHRI RANDHIR SINGH MANN V/s GOVT OF NCT OF DELHI THROUGH ITS CHIEF SECRETARY & ORS.	SANJAY DEWAN	
		OTHER DETAILS OF ADVOCATES: SANJAY DEWAN AND ASSOCIATES(SANJAYDEWANANDADV@GMAIL.COM)(9811036782)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
22	W.P.(C)-2733/2024 CM APPL. 11131/2024 CM APPL. 11132/2024	ABHAY KUMAR SINGH V/s MANOHAR PARRIKAR INSTITUTE FOR DEFERENSE STUDIES AND ANALYSIS MP IDSA THROUGH ITS PRESIDENT & ORS.	ANANDO MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: ANANDO MUKHERJEE(ANANDOMUKHERJEE.LAW@GMAIL.COM)(9654882874)(PETITIONER) SH. SUJAN R. CHINOY(DG.IDSA@NIC.IN, ADPS.IDSA@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-3174/2024 CM APPL. 13083/2024 CM APPL. 13782/2024	KARAN CHAWLA V/s DEPUTY LABOUR COMMISSIONER (SOUTH), LABOUR DEPARTMENT, GNCTD AND ORS	MAANISH MOHAN CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: MAANISH CHOUDHARY AND PRASOON SHEKHAR(CONTACT@ADVOCATEMAANISH.IN, SHEKHAR.PRASOON2000@GMAIL.COM)(9711465353)(PETITIONER) DEPUTY LABOUR COMMISSIONER SOUTH(LABDLCS.DELHI@GMAIL.COM, HAUZKHASDM@NIC.IN, RAJOURISDM@NIC.IN)()(RESPONDENT) THE CARIBBEAN LOUNGE RAASTA(EVENTS.RAASTA@GMAIL.COM, DCP-WEST-DL@NIC.IN, RAJARMPRAJAPATI55555@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MAANISH CHOUDHARY(CONTACT@ADVOCATEMAANISH.IN, SHEKHAR.PRASOON2000@GMAIL.COM)(9711465353)(PETITIONER) SANTOSH KUMAR TRIPATHI, EVENTS (STANDINGCOUNSELGNCTD@GMAIL.COM, EVENTS.RAASTA@GMAIL.COM)(9868250806)(RESPONDENT) RAJA RAM PRAJAPATI(RAJARAMPRAJAPATI55555@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-3330/2024	MAHIPAL SINGH V/s MAHARAJA SURAJMAL INSTITUTE OF TECHNOLOGY & ORS.	MUKUL SHARMA, ISHAN SANGHI, MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: MUKUL SHARMA()(9811067617)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SIKRI COMPANY(SIKRICO@SIKRILAW.COM)(9871773187)(RESPONDENT) APOORV KURUP(OFFICE@AKURUP.COM)(8800185864)(RESPONDENT) ANIL SONI(ANILSONI42@GMAIL.COM)(9312224805)(RESPONDENT) ISHAN SANGHI(ISHANSANGHI@GMAIL.COM)(9999712309)(PETITIONER) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER)		
25	W.P.(C)-6165/2024	SH D. C. NARNOLIA V/s CANARA BANK AND ORS.	R KRISHNAAMORTHI	
		OTHER DETAILS OF ADVOCATES: R. KRISHNAMORTHI(INDIANCOURT@GMAIL.COM)(9810085170)(PETITIONER) CANARA BANK(PRADEEP@RADNPARTNERS.COM, PREMLAL9810@GMAIL.COM, RITESHDELHI2010@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-8194/2024 CM APPL. 33596/2024	SANGEETA GOTEWAL V/s UNION OF INDIA OF ORS	SURABHI ARORA	
		OTHER DETAILS OF ADVOCATES: SURABHI CHOPRA(LEGISCHAMBER@GMAIL.COM,LEGISCHAMBERLAW@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-15831/2024	KONE ELEVATOR INDIA PRIVATE LIMITED V/s COMMISSIONER, CENTRAL TAX DELHI WEST	SPARSH BHARGAVA, AKSHAY AMRITANSHU	

		& ORS.		
		OTHER DETAILS OF ADVOCATES: SPARCH BHARGAVA(SPARSH.BHARGAVA@SBCHAMBERS.COM, VANSHIKA.TANEJA@SBCHAMBERS.COM)(9811225467)(PETITIONER) SONU BHATNAGAR, UNION OF INDIA, ADITYA SINGLA(BHATNAGARSONU@GMAIL.COM, UOIDHC@GMAIL.COM, ASINGLASSC@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) LEGALST DELHI, CGST DELHI WEST LEGAL(LEGALSTDELHI3@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) AKSHAY AMRITANSHU(AKSHAYAMRITANSHU@GMAIL.COM)(9931282222)(RESPONDENT)		
28	W.P.(C)-265/2025	M/S LAKSHMAN OVERSEAS V/s ADDITIONAL DIRECTOR GENERAL, DIRECTORATE OF REVENUE INTELLIGENCE	DEEPAK GANDHI	
		OTHER DETAILS OF ADVOCATES: GANDHI LEGAL(DEEPAK@GANDHILEGAL.COM)(9811034134)(PETITIONER) DZU, DRI LEGAL(DRI.DZU@NIC.IN, DRILEGAL.HQ@GOV.IN)(0)(RESPONDENT)		

ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc11

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.
[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	LA.APP.-49/2025	UNION OF INDIA V/s SH. ISHWAR SINGH & ANR.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH (SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) MC VERMA (MCVERMA74@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
2	RFA-86/2016 CM APPL. 62484/2024 CM APPL. 62485/2024	M/S SHREE RAM PALACE V/s RAKESH KUMAR	SAGAR AGGARWAL, ARENESS ATTORNEYS	
		OTHER DETAILS OF ADVOCATES: ARENESS(ARENESS@ARENESSLAW.COM)(9810980834)(PETITIONER)		
3	RFA-514/2019 CM APPL. 24977/2019	HARI PRASAD V/s VIMLESH & ANR	PUKHRAMBAM RAMESH KUMAR, D S PAWERIYA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: PUKHRAMBAM RAMESH KUMAR()(9811851800)(PETITIONER)		
4	RFA-231/2022	NARESH KUMAR V/s SALVINDER SINGH	RAVENDRAPAL SINGH SIROHI, ANIMESH SINHA	
		OTHER DETAILS OF ADVOCATES:		

		R PS SIROHI & RAKESH KUMAR()(9210103441)(PETITIONER) SALVINDER SINGH()(9871919292)(RESPONDENT) ANIMESH SINHA(SINHAANIMESH@GMAIL.COM)(9873039391)(RESPONDENT)		
5	RFA-338/2022 CM APPL. 33291/2022 CM APPL. 33292/2022 CM APPL. 33295/2022 CM APPL. 30327/2023 CM APPL. 30328/2023 WITH RFA 341/2022	KAMLA AND ORS V/s IQBAL SINGH AND ORS	SIDDHARTH SINGH	
		OTHER DETAILS OF ADVOCATES: JATAN SINGH(JATANSINGHHANDASSOCIATES@GMAIL.COM)(9810041079)(PETITIONER) JATAN SINGH , SIDDHARTH SINGH (JATANSINGHANDASSOCIATES@GMAIL.COM)(9810041079)(PETITIONER) DDD(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) K KALRA (KKALRA.ADV@GMAIL.COM)()(RESPONDENT) DIGVIJAY (DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT)		
6	CM APPL. 33359/2022 CM APPL. 33360/2022 CM APPL. 33363/2022 CM APPL. 30329/2023 CM APPL. 30330/2023 In RFA-341/2022	KAMLA AND ANR V/s IQBAL SINGH AND ORS	SIDDHARTH SINGH	
		OTHER DETAILS OF ADVOCATES: JATAN SINGH SIDDHARTH SINGH(JATANSIGHHANDASSOCIATES@GMAIL.COM)(9810041079)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) JATAN SINGH, SIDDHARTH SINGH , TUSHAR LAMBA(JATANSINGHANDASSOCIATES@GMAIL.COM)(9810041079)(PETITIONER) K KALRA(KKALRA.ADV@GMAIL.COM)()(RESPONDENT)		
7	RFA-800/2024	SH RAKESH BHOLA V/s STATE GOVT OF NCT OF DELHI & ORS.	PRASHANT MEHTA	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-806/2024 CM APPL. 67855/2024	VIRENDER BENIWAL AND ORS V/s SURENDER SINGH AND ORS.	SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: THAKUR SUMIT(THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER) SHAILENDER DAHIYA(SHAILENDER_967@YAHOO.COM)(0)(RESPONDENT) ANAND BENIWAL(ANANDBENIWAL1977@GMAIL.COM)(0)(RESPONDENT) K C (KC232764@GMAIL.COM)(0)(RESPONDENT) SONU NEERAJ(SONUNEERAJ1986@YAHOO.CO.IN)(0)(RESPONDENT) RITESH BENIWAL(RITESHBENIWAL@ICLOUD.COM)(0)(RESPONDENT)		
9	CM APPL. 31930/2018 CM APPL. 46721/2019 CM APPL. 46722/2019 In RFA(OS)-59/2018	SATYAWATI V/s SURAJ BHAN & ORS	VARINDER KUMAR SHARMA, MADAN LAL SHARMA, HARISH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: VARINDER KUMAR SHARMA()(9810101807)(PETITIONER) VARINDER KUMAR SHARMA()(9810101807)(PETITIONER)		

09.04.2025 **Advance List**

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc5

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CEAC-1/2019	COMMISSIONER OF CENTRAL TAX DELHI WEST V/s KASHISH PRODUCTS IMPEX PVT. LTD.	RAJESH RAWAL, KULJEET RAWAL	
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER)		
2	CM(M)-1676/2023 CM APPL. 8438/2025 WITH CM(M) 1680/2023 CM(M) 2413/2024	KUNAL SHARMA V/s LOKENDRA KATARA	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		
3	CRL.A.-512/2002 WITH CRL.A. 720/2002	MAHESH KUMAR V/s STATE GOVT.OF NCT OF DELHI	H.L.KUREEL, RAVINDER, CHADHA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-185/1999) CRL.A. 1/2002 FILED BY ATTAH-UR-REHMAN (DISPOSED ON : 2003-04-25) CRL.A. 720/2002 FILED BY RAM SEWAK (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(NEW ASHOK NAGAR-185/1999)
4	CRL.A.-720/2002 WITH CRL.A. 512./2002	RAM SEWAK V/s STATE	RAJESH MAHAJAN, P.P.SINGH, AKSHAY BIPIN, RAVINDER, CHADHA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-185/1999) CRL.A. 1/2002 FILED BY ATTAH-UR-REHMAN (DISPOSED ON : 2003-04-25)

				CRL.A. 512/2002 FILED BY MAHESH KUMAR (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(NEW ASHOK NAGAR-185/1999)
5	CRL.A.-580/2002 WITH CRL.A. 585/2002 CRL.A. 747/2002	MUKESH KUMAR VERMA V/s THE STATE	K.K.SAREEN & ASSOCIATES, RAVINDER CHADHA, MURARI TIWARI, ANKIT TANDAN, RADHE SHYAM JHA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) ANKIT TANDAN(ANKITTANDON92@GMAIL.COM)(9873310739)(PETITIONER) RADHE SHYAM JHA(RSJADV2002008@GMAIL.COM)(9213244447)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-337/1997) CRL.A. 585/2002 FILED BY CHET RAM (D. OF HEARING : 2025-05-20) CRL.A. 747/2002 FILED BY RAKESH KUMAR (D. OF HEARING : 2025-05-20) P.S.-FIR NO. :(ANAND VIHAR-337/1997)
6	CRL.A.-585/2002	CHET RAM V/s STATE OF DELHI	KIRPAL SINGH, RAVINDER CHADHA, AKSHAY BIPIN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-337/1997) CRL.A. 580/2002 FILED BY MUKESH KUMAR VERMA (D. OF HEARING : 2025-05-20) CRL.A. 747/2002 FILED BY RAKESH KUMAR (D. OF HEARING : 2025-05-20) P.S.-FIR NO. :(ANAND VIHAR-337/1997)
7	CRL.A.-747/2002 CRL.M.A. 32801/2024	RAKESH KUMAR V/s STATE	RAJESH MAHAJAN, ASHUTOSH TIWARI, MUKTA GUPTA, MANJIT KUMAR TOMAR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) MANJIT KUMAR TOMAR(MANJIT.TOMAR@GMAIL.COM)(9810208260)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-337/1997)

				CRL.A. 580/2002 FILED BY MUKESH KUMAR VERMA (D. OF HEARING : 2025-05-20) CRL.A. 585/2002 FILED BY CHET RAM (D. OF HEARING : 2025-05-20) P.S.-FIR NO. :(ANAND VIHAR-337/1997)
8	CRL.A.-714/2002	SATISH KUMAR @ AKASH V/s STATE	RAVINDER CHADHA, RAJESH MAHAJAN, RAJESH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-201/1996) CRL.A. 31/2002 FILED BY SUNIL SOOD (DISPOSED ON : 2003-04-01) CRL.A. 145/2002 FILED BY RAMESH (DISPOSED ON : 2004-11-03) P.S.-FIR NO. :(LAHORI GATE-201/1996)
9	CRL.A.-453/2017 WITH CRL.A. 1560/2011	DR PRASHANT KUMAR V/s STATE OF NCT OF DELHI & ORS	SUNANDA KUMARI, ASHISH DUTTA, ABHAY KUMAR, C S DAHIYA, PRANESH	
		OTHER DETAILS OF ADVOCATES: PRANESH (PRANESH723@GMAIL.COM)(9213389446)(PETITIONER)		
10	CRL.M.A. 9036/2025 In CRL.A.-111/2024	NEENA CHAWLA V/s MOHD. TAZIM KHAN & ORS.	AKASH KUMAR SRIVASTAVA, ANUSHKA BARUAH, ANUSHKA BARUAH, KIRTI AGGARWAL, SUNDEEP SEHGAL	
		OTHER DETAILS OF ADVOCATES: CHETAN (CA@CHETANANAND.CO.IN)(8979270703)(PETITIONER) CHETAN ANAND(CA@CHETANANAND.CO.IN)(9810216161)(PETITIONER) AKASH SRIVASTAVA(AKASHSRIVASTAVA753@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHAL GOSAIN (ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUSHKA BARUAH(ANUSHKA.BARUAH9@GMAIL.COM)(9910797157)(PETITIONER) KIRTI AGGARWAL(KIRTIAGGARWAL3001@GMAIL.COM)(9953119062)(PETITIONER) SUNDEEP SEHGAL(INFILEGAL@GMAIL.COM)(9810005572)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-219/2017) W.P.(CRL) 1663/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-10-13) BAIL APPLN. 3374/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-11-05) BAIL APPLN. 3512/2020

			FILED BY PRITAM SAINI (DISPOSED ON : 2020-11-18) BAIL APPLN. 852/2018 FILED BY NITIN SABHARWAL (DISPOSED ON : 2018-05-23) BAIL APPLN. 862/2018 FILED BY MOHD. TAZIM (DISPOSED ON : 2018-10-01) BAIL APPLN. 258/2018 FILED BY NITIN SABHARWAL (DISPOSED ON : 2018-03-13) BAIL APPLN. 1151/2018 FILED BY PREETAM SAINI (DISPOSED ON : 2018-06-18) BAIL APPLN. 1896/2018 FILED BY PREETAM SAINI (DISPOSED ON : 2018-08-21) BAIL APPLN. 2588/2018 FILED BY PRITAM SAINI (DISPOSED ON : 2018-11-02) BAIL APPLN. 198/2019 FILED BY PRITAM SAINI (DISPOSED ON : 2019-01-24) BAIL APPLN. 653/2019 FILED BY PREETAM SAINI (DISPOSED ON : 2019-03-18) BAIL APPLN. 1710/2019 FILED BY NITIN SABHARWAL (DISPOSED ON : 2019-09-30) BAIL APPLN. 802/2019 FILED BY PREETAM SAINI (DISPOSED ON : 2019-03-29) BAIL APPLN. 1847/2019 FILED BY PRITAM SAINI (DISPOSED ON : 2019-08-21) CRL.M.C.

			837/2020 FILED BY NEENA CHAWLA (DISPOSED ON : 2020-02-17) BAIL APPLN. 368/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-02-07) BAIL APPLN. 8/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-01-07) BAIL APPLN. 1176/2020 FILED BY NITIN SABHARWAL (DISPOSED ON : 2020-06-16) BAIL APPLN. 743/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-03-20) BAIL APPLN. 851/2020 FILED BY NITIN SABHARWAL (DISPOSED ON : 2020-05-12) BAIL APPLN. 1243/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-06-12) BAIL APPLN. 1286/2020 FILED BY PRITAM SAINI (DISPOSED ON : 2020-06-17) BAIL APPLN. 1557/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-07-15) BAIL APPLN. 862/2021 FILED BY NITIN SABHARWAL (DISPOSED ON : 2021-05-20) BAIL APPLN. 2049/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-06-12) BAIL APPLN. 762/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-04-19) BAIL APPLN.

				4104/2021 FILED BY PRITAM SAINI (DISPOSED ON : 2021-11-25) BAIL APPLN. 4044/2021 FILED BY NITIN SABHARWAL (DISPOSED ON : 2021-11-16) BAIL APPLN. 3150/2021 FILED BY MOHD. TAZIM KHAN @ TAZIM (DISPOSED ON : 2021-08-26) BAIL APPLN. 2024/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2022-08-05) BAIL APPLN. 1694/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2022-08-05) BAIL APPLN. 1804/2022 FILED BY NITIN SABHARWAL (DISPOSED ON : 2022-06-20) BAIL APPLN. 2433/2022 FILED BY NITIN SABHARWAL (DISPOSED ON : 2022-09-05) BAIL APPLN. 3325/2022 FILED BY PRITAM SAINI (DISPOSED ON : 2023-03-23) BAIL APPLN. 2042/2023 FILED BY NITN SABHARWAL (DISPOSED ON : 2023-09-21) BAIL APPLN. 3046/2023 FILED BY PRITAM SAINI (DISPOSED ON : 2023-10-06) P.S.-FIR NO. :(NEW FRIENDS COLONY-219/2017)
11	CRL.A.-689/2024 CRL.M.A. 22866/2024	MS X V/s STATE NCT OF DELHI AND ANR	JYOTI BABBAR, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE

		JYTOI BABBAR(BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GAURAV KUMAR(CH.GAURAVDALAL@GMAIL.COM)(9891262268)(RESPONDENT)		FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-111/2019) W.P.(CRL) 1229/2023 FILED BY XYZ (DISPOSED ON : 2023-05-01) P.S.-FIR NO. :(VASANT KUNJ NORTH-111/2019)
12	CRL.L.P.-650/2014	DIRECTORATE OF REVENUE INGELLIGENCE V/s AGARWAL DISTRIBUTORS (P) LTD & ANR	SATISH AGGARWALA, RUPESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
13	CRL.L.P.-482/2017 CRL.M.A. 13709/2017	STATE (NCT OF DELHI) V/s SUBHASH BAHADUR @ UPENDER & ANR	RAJNI GUPTA, ARCHIT UPADHAYAY	
		OTHER DETAILS OF ADVOCATES: ARCHIT UPADHAYAY(AORARCHIT@GMAIL.COM)(9990323136)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-649/2014) BAIL APPLN. 2733/2014 FILED BY BUDHI RAM (DISPOSED ON : 2015-01-08) BAIL APPLN. 498/2016 FILED BY SUBHASH BAHADUR @ UPENDER (DISPOSED ON : 2016-04-19) P.S.-FIR NO. :(MAURYA ENCLAVE-649/2014)
14	CRL.L.P.-485/2022	M/S MEIDEN T AND D INDIA LTD. V/s DEV INFOCOM PRIVATE LTD.	RAJESH RAI, SHUBHAM SHARMA	
		OTHER DETAILS OF ADVOCATES: M/S MEIDAN T&DLTD(RAJNISH.KUMAR@MEDIDEN.IN)()(PETITIONER) RAJESH RAI(INFO@RRLEGAL.IN)(9810573041)(PETITIONER) M/S DEV INFOCOM PVT LTD(INFO@DEVINFOCOMM.IN)()(RESPONDENT) SHUBHAM SHARMA(INBOX.SHUBHAM04@GMAIL.COM)(9643119225)(PETITIONER)		
15	CRL.M.C.-1604/2018 CRL.M.A. 5823/2018	THE STATE GOVT OF NCT OF DELHI V/s MOHD SHAKIR & ANR	RAJAT KATYAL	
		OTHER DETAILS OF ADVOCATES: RAJAT KATYAL()(9811250543)(PETITIONER)		P.S.-FIR NO. :(WELCOME COLONY-334/2017)
16	CRL.M.C.-222/2025 CRL.M.A. 1199/2025	SAGAR @DAYA SAGAR MAINDIRATTA & ORS. V/s STATE GOVT OF NCT OF DELHI & ANR.	HANSLEEN SINGH SODHI	

		OTHER DETAILS OF ADVOCATES: H.S. SODHI(ADVHSSODHIL3@GMAIL.COM)(8800562747)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-458/2022)
17	CRL.M.C.-319/2025 CRL.M.A. 1619/2025	PREM KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: MAHESH CHAND(ADVMAHESHCHAND1100@GMAIL.COM)(9999653994)(PETITIONER) AMIT GABA(AMITGABA9973007@GMAIL.COM)(9910210786)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ANAND PARBAT-121/2023)
18	MAC.APP.-687/2013 CM APPL. 67625/2024 CM APPL. 67626/2024 WITH MAC.APP. 689/2013	THE ORIENTAL INSURANCE CO LTD V/s SMT MUNNI DEVI & ORS	J P N SHAHI, NAVNEET GOYAL, OM PRAKASH GOYAL & CO	
		OTHER DETAILS OF ADVOCATES: JPN SHAHI(ADVJPNSHAHI@GMAIL.COM)(0)(PETITIONER) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(RESPONDENT)		
19	CM APPL. 38585/2019 CM APPL. 7137/2020 CM APPL. 7138/2020 CM APPL. 57217/2024 In MAC.APP.-540/2014(Disposed off case)	SHRIRAM GENERAL INSURANCE CO LTD V/s BABLOO KUMAR & ORS	SAMEER NANDWANI, AYUSH GUPTA, GUPTA & ASSOCIATES, AYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: AYUSH GUPTA()(9818402326)(RESPONDENT) GUPTA & ASSOCIATES()(9818402326)(RESPONDENT) GUPTA & ASSOCIATES(AYUSH@GUPTALEGAL.IN)(9818402326)(PETITIONER) APEXLAW(APEXLAW@HOTMAIL.COM)(0)(RESPONDENT) AYUSH GUPTA(AYUSH107@GMAIL.COM)(9818402326)(RESPONDENT)		
20	MAC.APP.-993/2018 CM APPL. 47066/2018 CM APPL. 47067/2018 CM APPL. 9772/2020 WITH MAC.APP. 994/2018	SHRIRAM GENERAL INSURANCE CO LTD V/s BALENDER (DECEASED) THR LRS & ORS	ARUN YADAV, AKASH NAGAR, ANUJ BHANDARI	
		OTHER DETAILS OF ADVOCATES: ARUN YADAV()(9810278059)(PETITIONER) AKASH NAGAR()(9999747409)(PETITIONER) ANUJ BHANDARI(ANUJBHANDARI123@GMAIL.COM)(9873722187)(PETITIONER)		
21	CM APPL. 42996/2021 CM APPL. 26251/2022 In MAC.APP.-994/2018	SHRIRAM GENERAL INSURANCE CO LTD V/s MONU @ INDERJEET (DECEASED) THR LRS & ORS	ARUN YADAV, AKASH NAGAR, ANUJ BHANDARI	
		OTHER DETAILS OF ADVOCATES: ARUN YADAV()(9810278059)(PETITIONER) AKASH NAGAR()(9999747409)(PETITIONER) AKASH NAGAR AND GAURAV()(9999747409)(PETITIONER) R()(3213121222)(RESPONDENT) AKASH NAGAR(AN@AKASHNAGAR.COM)(9999747409)(PETITIONER) SAMARPIT CHAUHAN(SAMARPIT.CHAUHAN@GMAIL.COM)()(RESPONDENT) ANUJ BHANDARI(ANUJBHANDARI123@GMAIL.COM)(9873722187)(PETITIONER)		
22	CM APPL. 55191/2024 In MAC.APP.-32/2022	BABU MIYA & ORS. V/s RAJA BHAIYA & ORS.(TATA AIG GENERAL INSURANCE CO.)	PRASHANT KUMAR, SHADAB HUSAIN KHAN, VANDANA TANEJA	
		OTHER DETAILS OF ADVOCATES: VIKRAM KUMAR, PRASHANT KUMAR(PKROY00714@GMAIL.COM)(7011720053)(PETITIONER) VIKRAM KUMAR, PRASHANT KUMAR(PKROY00714@GMAIL.COM)(7011720053)(PETITIONER)		

		RUDRA KAHLON(RUDRAKAHLON@GMAIL.COM)()(RESPONDENT) VIKRAM KUMAR , PRASHANT KUMAR()(7011720053)(PETITIONER) VANDANA TANEJA(VANDANAKAHLON@HOTMAIL.COM)(9868576800)(PETITIONER) VANDANA TANEJA(VANDANAKAHLON@HOTMAIL.COM)(9868576800)(RESPONDENT)		
23	MAC.APP.-378/2022	ORIENTAL INSURANCE COMPANY LIMITED V/s UMA SHANKAR & ORS.	RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R.K. TRIPATHI(RKRTRIPATHI72@GMAIL.COM)(9811602923)(PETITIONER) RAJESH KUMAR TRIPATHI(RKRTRIPATHI72@GMAIL.COM)(9811602923)(PETITIONER)		
24	MAC.APP.-22/2023 CM APPL. 1576/2023	SMT. KANTA V/s FAQUIR CHAND	NEERAJ SHARMA, HITESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ANUJ SAINI , NEERAJ SHARMA ()(9911175304)(PETITIONER) FAQIR CHAND ()(9953833001)(RESPONDENT) HITESH KUMAR BHARDWAJ(ADVOCATEHITESH12@GMAIL.COM)(9811829249)(RESPONDENT)		
25	MAC.APP.-331/2023 CM APPL. 33214/2023	MAGMA HDI GENERAL INSURANCE CO LTD V/s SHANI & ORS.	PRAMOD KUMAR SAH	
		OTHER DETAILS OF ADVOCATES: VED VYAS TRIPATHI(VEDTRIPATHI@LIVE.COM)(9910065069)(PETITIONER)		
26	MAC.APP.-499/2023 CM APPL. 58040/2023	RELIANCE GENERAL INSURANCE CO. LTD. V/s SMT CHANDER MUKHI & ORS.	ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) SHIFALI(SHIFALI2976@GMAIL.COM)()(RESPONDENT) PARAMJIT SINGH(PIONEER_LAWFIRM@YAHOO.COM)(9873239539)(PETITIONER) NIA(INFO.NIA@GOV.IN)()(RESPONDENT)		
27	MAC.APP.-557/2023 CM APPL. 65218/2023 CM APPL. 65221/2023	UNITED INDIA INSURANCE CO. LTD. V/s BRAHAM MAHESH SHAKYA AND ORS	P.K. SETH	
		OTHER DETAILS OF ADVOCATES:		
28	MAC.APP.-53/2024 CM APPL. 4088/2024	BRAHAM MAHESH SHAKYA V/s THE UNITED INDIA INSURANCE COMPANY LIMITED AND ORS	MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)		
29	MAC.APP.-324/2024 CM APPL. 37250/2024 CM APPL. 46793/2024 (CROSS OBJ.)	THE ORIENTAL INSURANCE CO. LTD V/s LRS OF MASTER VISHNU KALYAN SINGH & ORS.	RAVI SABHARWAL, MANISH MAINI, MANISH MAINI, SAHIL GOEL	
		OTHER DETAILS OF ADVOCATES: RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(RESPONDENT) RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(0)(PETITIONER) MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT) MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) SAHIL GOEL(GOEL.SAHIL1611@GMAIL.COM)(8750188345)(RESPONDENT) SAHIL GOEL(GOEL.SAHIL1611@GMAIL.COM)(8750188345)(RESPONDENT)		
30	MAC.APP.-331/2024 CM APPL. 37861/2024	THE ORIENTAL INSURANCE CO. LTD V/s FAREEDA KHATOON & ORS.	RAVI SABHARWAL, RAVI TYAGI	
		OTHER DETAILS OF ADVOCATES: RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(PETITIONER) RAVI TYAGI(TYAGI.RAVI2@GMAIL.COM)(8860375341)(RESPONDENT)		
31	MAC.APP.-366/2024 CM APPL. 40809/2024	THE ORIENTAL INSURANCE CO. LTD V/s KM. GULFASHA & ORS.	RAVI SABHARWAL, RAVI TYAGI	

		OTHER DETAILS OF ADVOCATES: RAVI TYAGI(TYAGI.RAVI2@GMAIL.COM)(8860375341)(RESPONDENT)		
32	MAC.APP.-383/2024 CM APPL. 42510/2024 CM APPL. 48488/2024	TATA AIG GENERAL INSURANCE COMPANY LTD. V/s SMT. BIMLA, & ORS.	VANDANA TANEJA	
		OTHER DETAILS OF ADVOCATES: VANDANA KAHLON()(9868576800)(PETITIONER) VANDANA KAHLON()(9868576800)(PETITIONER) RANBIR SINGH()(9953556031)(RESPONDENT)		
33	MAC.APP.-405/2024 CM APPL. 44317/2024 CM APPL. 44319/2024 CM APPL. 68311/2024	UNITED INDIA INSURANCE COMPANY LTD V/s ANSHU & ORS.	SHIKHA SAPRA, ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: SHIKHA SAPRA(SHIKHASAPRA@GMAIL.COM)(9818055059)(PETITIONER) BHARAT LAL(BHARATLAL@UIIC.CO.IN)(9899591073)(PETITIONER) MUNISH KUMAR SHARMA()(9810975810)(PETITIONER) SHIKHA (SHIKHASAPRA@GMAIL.COM)(0)(RESPONDENT)		
34	CM APPL. 479/2023 CM APPL. 480/2023 CM APPL. 60688/2023 In RC.REV.-488/2019	ASHOK GULATI V/s MADAN PAL SINGH	RAMBHAKT AGARWAL, SUSHANT MUKUND, RAVISH KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: RAMBHAKT AGARWAL()(9818107195)(PETITIONER) RAVISH GOYAL(RAVISH.GOEL@GMAIL.COM)()(PETITIONER) SUSHANT MUKUND(SUSHANTMUKUND@GMAIL.COM)(9868069682)(RESPONDENT) RAVISH GOYAL(RAVISH.GOEL@GMAIL.COM)()(PETITIONER) SUSHANT(SUSHANTMUKUND@GMAIL.COM)()(RESPONDENT) SUSHANT(SUSHANTMUKUND@GMAIL.COM)()(RESPONDENT) RAVISH KUMAR GOYAL(RAVISH.GOEL@GMAIL.COM)(9811507951)(PETITIONER)		
35	RSA-137/2014 CM APPL. 9507/2014 CM APPL. 36208/2024 CM APPL. 65479/2024	DELHI URBAN SHELTER IMPROVEMENT BOARD V/s SATVIR SINGH & OTHERS	PARVINDER CHAUHAN, M M AGGARWAL, RENU GUPTA	
		OTHER DETAILS OF ADVOCATES: PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868102274)(PETITIONER) AKHIL MITTAL(MITTALSOLICITORS@GMAIL.COM)(0)(RESPONDENT) MANIJ AGGAWAL(ADVMANIJAGGARWAL@GMAIL.COM)(0)(RESPONDENT)		
36	RSA-121/2024 CM APPL. 39873/2024 CM APPL. 39877/2024 CM APPL. 7334/2025	BALWAN SINGH SAINI NOW DECEASED THROUGH LRS & ORS. V/s PREM PRAKASH SAINI & ORS.	SAAKET JAIN	
		OTHER DETAILS OF ADVOCATES: SAAKET JAIN()(8373925860)(PETITIONER)		
37	W.P.(C)-12808/2019(Disposed off case)	NEW DELHI MUNICIPAL COUNCIL V/s HARI RAM TIWARI	NIRVIKAR VERMA, RHISHABH JETLEY	
		OTHER DETAILS OF ADVOCATES: RHISHABH JETLEY(RHISHABH.JETLEY@GMAIL.COM)(9971539973)(PETITIONER)		
38	W.P.(C)-5316/2021 CM APPL. 16378/2021 CM APPL. 11500/2025	DR PRANNOY ROY & ANR. V/s UNION OF INDIA & ORS.	ANURADHA DUTT, ANURADHA DUTT, AMIT TIWARI	
		OTHER DETAILS OF ADVOCATES: DR PRANNOY ROY(RRPRLEGAL@GMAIL.COM)(9654466473)(PETITIONER) DR PRANNOY ROY(RRPRLEGAL@GMAIL.COM)(9654466473)(PETITIONER) RADHIKA ROY(RRPRLEGAL@GMAIL.COM)(1149862344)(PETITIONER) RADHIKA ROY(RRPRLEGAL@GMAIL.COM)(1149862344)(PETITIONER) ANURADHADUTT(ADMIN@DMD.LAW)(9910044138)(PETITIONER) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(PETITIONER) PRANNOY ROY(RRPRLEGAL@GMAIL.COM)(9654466473)(PETITIONER) RADHIKA ROY(RRPRLEGAL@GMAIL.COM)(49862344)(PETITIONER) UNION OF INDIA(JSF@NIC.IN)(1123438124)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386543)(PETITIONER) CENTRAL BUREAU OF		

		INVESTIGATION(DLACBIDHC@GMAIL.COM)(1123386543)(PETITIONER) BUREAU OF IMMIGRATION(FRRODLI@NIC.IN)(1126102622)(PETITIONER) BUREAU OF IMMIGRATION(FRRODLI@NIC.IN)(1126102622)(PETITIONER) UNION OF INDIA(JSF@NIC.IN)(1123438124)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(23386543)(RESPONDENT) BUREAU OF IMIGRATION(FRRODLI@NIC.IN)(26102622)(RESPONDENT) UNION OF INDIA(JSF@NIC.IN)(23438124)(RESPONDENT) AMIT TIWARI(TIWARIAMIT22@YAHOO.COM)(8527271655)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ADMIN DMD(ADMIN@DMD.LAW)(0)(RESPONDENT)		
39	W.P.(C)-10540/2022 CM APPL. 69618/2024	UDAY JAYANT DESAI V/s UNION OF INDIA & ORS.	NEHA NAGPAL, NEHA NAGPAL, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL AND MALAK BHATT(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) NEEHA NAGPAL(NN@NEEHANAGPAL.COM, MALAK@MALAKBHATT.COM)(9810030834)(PETITIONER) PUNJAB NATIONAL BANK(VJ_SC@YAHOO.COM)(9811426480)(RESPONDENT) SAKET SIKRI(SAKETSIKRI@YAHOO.COM)(9811133233)(RESPONDENT) ZOHEH HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) V J S C(VJ_SC@YAHOO.COM)(9811426480)(RESPONDENT) BANK OF BARODA(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) VIJAYA BANK(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) S K ROUT(ADVSKROUT@SKRLAWFIRMS.COM)(9990432878)(RESPONDENT) UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) BRIJESH (OFFICEOFBRIJESHKTAMBER@GMAIL.COM)(9811829656)(RESPONDENT) DIVYA KANT(DIVYAKANT@GMAIL.COM)(9868541200)(RESPONDENT) BUREAU OF IMMIGRATION (FRRODLI.SUPPORT@NIC.IN, DLACBIDHC@GMAIL.COM, DIRECTOR@SFIO.NIC.IN)()(RESPONDENT) SYNDICATE BANK(CONTACT@SUDEERASSOCIATES.COM)(9810174873)(RESPONDENT) BANK OF INDIA(VIPINJAI@YAHOO.CO.IN)(9873715747)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) STIO(DIRECTOR@STIO.NIC.IN)()(RESPONDENT) DLACBI(DLACBIDHC@GMAIL.COM)(7838078850)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) FRRODLI(FRRODLI.SUPPORT@NIC.IN)(1126711384)(RESPONDENT) INDIAN OVERSEAS BANK(KUNAL@TANDONANDCO.COM)()(RESPONDENT) NM LAW CHAMBERS(MALAK@MALAKBHATT.COM, NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) UNION OF INDIA, FRRODLI, ARUN AGGARWAL(UOIDHC@GMAIL.COM, FRRODLI.SUPPORT@NIC.IN, ADVARUNAGGARWAL@GMAIL.COM)(1123384193)(RESPONDENT) DIVYAKANT, GAGGAR CO. DLACBIDHC(DIVYAKANT@GMAIL.COM, GAGGARCO@GMAIL.COM, DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN , RIPU DAMAN, KUNAL(ADVARUN36@GMAIL.COM, CGSC.RIPUDAMAN@GMAIL.COM, KUNAL@TANDONANDCO.COM)(0)(RESPONDENT) OP GAGGAR, VIPIN JAI, SARFARAZ(OPGAGGAR@GMAIL.COM, VIPINJAI@YAHOO.CO.IN, SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT) BRIJESH K TAMBER, SAKET SIKRI, VJ SC(OFFICEOFBRIJESHKTAMBER@GMAIL.COM, SAKETSIKRI@YAHOO.COM, VJ_SC@YAHOO.COM)(0)(RESPONDENT) SFIO, CBI, SUDEER ASSOCIATES(DIRECTOR@SFIO.NIC.IN, HOZLKO@CBI.GOV.IN, CONTACT@SUDEERASSOCIATES.COM)(0)(RESPONDENT) HOSSAIN ZOHEB, SK ROUT(HOSSAINZOHEB@GMAIL.COM, ADVSKROUT@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
40	W.P.(CRL)-836/2025 CRL.M.A. 7780/2025	JATIN KAUSHIK & ORS. V/s THE STATE & ANR.	ARVIND KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RAKESH(ADVOCATERAKESHKAUSHIK@GMAIL.COM)(9953171416)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJ PARK-656/2022) W.P.(CRL) 1123/2025 FILED BY JATIN KAUSHIK & ORS. (D. OF HEARING

			: 2025-04-07) P.S.-FIR NO. :(RAJ PARK-656/2022)

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

https://jrdhc.webex.com/meet/jrdhc10

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	BAIL APPLN.-221/2025(Disposed off case)	AMIT @ AJAY @ BITTU V/s STATE NCT OF DELHI	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA(HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-308/2024) BAIL APPLN. 4002/2024 FILED BY AMIT @ AJAY @ BITTU (DISPOSED ON : 2025-01-31) P.S.-FIR NO. :(SARAI ROHILLA-308/2024)
2	CRL.M.C.-130/2025 CRL.M.A. 714/2025 CRL.M.A. 715/2025	DAMANPREET KAUR @ CHEENA V/s STATE OF DELHI & ANR.	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA (VISHAL.KALRA80@GMAIL.COM)(8607777737)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-651/2016)
3	CRL.M.C.-486/2025 CRL.M.A. 2322/2025	PULKIT VATS & ORS. V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	AJAY	
		OTHER DETAILS OF ADVOCATES: AAKASH SHARMA(AAKASHSHARMALEGALOFFICE@GMAIL.COM)(7678423259)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHAHDARA-311/2021)

4	CRL.M.C.-706/2025 CRL.M.A. 3414/2025	DHARMINDER SINGH & ORS. V/s STATE(NCT OF DELHI) & ANR.	ANUBHA GOEL, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV GOEL(ANUBHAGDELHI@GMAIL.COM)(9873075650)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT)		P.S.-FIR NO. :(KHAJOORI KHAS-1125/2015)
5	CRL.M.C.-799/2025 CRL.M.A. 3742/2025	DEEPAK SINGHAL & ANR. V/s STATE OF DELHI & ANR.	ABHISHEK GAUTAM	
		OTHER DETAILS OF ADVOCATES: ABHSIHEK GAUTAM(ABHISHEKGAUTAM51@GMAIL.COM)(9717303741)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-89/2023)
6	CRL.M.C.-825/2025 CRL.M.A. 3909/2025	NET RAM SONI V/s STATE OF N.C.T. OF DELHI AND ANOTHER	FAIZ IMAM, RISHABH SHUKLA	
		OTHER DETAILS OF ADVOCATES: FAIZI MAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RISHABH SHUKLA(RISHABH.SHUKLA@RSBLAW.IN)(9764884806)(RESPONDENT)		P.S.-FIR NO. :(HAUZ KHAS-235/2017)
7	CRL.M.C.-1028/2025 CRL.M.A. 4666/2025	SANJAY SAHANI V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	RISHU SINGH, VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: VR ASSOCIATES(VASUDHALEGAL@GMAIL.COM)(9453474029)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VINOD KUMAR(VINODADLO@GMAIL.COM)(9990675556)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR-283/2010)
8	CRL.M.C.-1094/2025 CRL.M.A. 5026/2025	NITIN AGARWAL & ORS. V/s STATE OF NCT OF DELHI & ANR.	RAHUL MEHRA, VIJAY KUMAR MEENA	
		OTHER DETAILS OF ADVOCATES: RAHUL MEHRA (ADOVCATERAHULMEHRA@GMAIL.COM)(8383992963)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY KUMAR MEENA(VIJAYTATWAD@GMAIL.COM)(9650417556)(RESPONDENT)		P.S.-FIR NO. :(ROOP NAGAR-219/2017)
9	CRL.M.C.-1313/2025 CRL.M.A. 5827/2025	KAMIL HUSAIN AND ANR V/s THE STATE NCT OF DELHI AND ORS	AAKRITI ADITYA, JAVED AHMAD	
		OTHER DETAILS OF ADVOCATES: AAKRITI ADITYA(AAKRITIADITYA911@GMAIL.COM)(9810518138)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JAVED AHMAD(JAVEDAHMADADV@REDIFFMAIL.COM)(9810518138)(RESPONDENT)		P.S.-FIR NO. :(ANAND VIHAR-489/2023)
10	CRL.M.C.-1429/2025 CRL.M.A. 6361/2025	JAFFAR V/s STATE OF NCT OF DELHI AND ANR	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-372/2022)
11	CRL.M.C.-1460/2025	MOHD. ATIK AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	CS RATHOUR	
		OTHER DETAILS OF ADVOCATES: J M AKBAR()(9312642951)(PETITIONER) KAPIL		P.S.-FIR NO. :(KHAJOORI

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		KHAS-76/2013)
12	CRL.M.C.-1515/2025 CRL.M.A. 6832/2025	SH KAMAL SHARMA & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SANDEEP JAIN	
		OTHER DETAILS OF ADVOCATES: Y.K SHARMA (LEGALHEIGHT@GMAIL.COM)(9999044200)(PETITIONER) Y.K. SHARMA(LEGALHEIGHT@GMAIL.COM)(9868264844)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GANDHI NAGAR-63/2017)
13	CRL.M.C.-1516/2025 CRL.M.A. 6833/2025	AJAY SINGH V/s STATE OF N.C.T. OF DELHI AND ANOTHER	FAIZ IMAM, MD MUDDASSIR	
		OTHER DETAILS OF ADVOCATES: MD MUDDASSIR(MDADV2020@GMAIL.COM)(9716571176)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-231/2021) BAIL APPLN. 2354/2024 FILED BY AJAY SINGH @ PANKAJ (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(MAIDAN GARHI-231/2021)
14	CRL.M.C.-1560/2025 CRL.M.A. 6969/2025	RAJESH AGARWAL & ORS. V/s STATE NCT OF DELHI & ANR.	SHANTNU AGGARWAL, NINAD DOGRA	
		OTHER DETAILS OF ADVOCATES: SHANTNU AGGARWAL (OFFICEOFLLP@GMAIL.COM)(7838282904)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NINAD DOGRA(NINAD.DOGRA@GMAIL.COM)(9990090052)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BEGAM PUR-876/2014) CRL.M.C. 419/2015 FILED BY PAWAN KUMAR (DISPOSED ON : 2015-02-04) P.S.-FIR NO. :(BEGAM PUR-876/2014)
15	CRL.M.C.-1906/2025 CRL.M.A. 8599/2025	NITESH SINGH & ORS. V/s STATE (NCT) OF DELHI & ANR.	RAJPAL SINGH	
		OTHER DETAILS OF ADVOCATES: MPS LEGAL(MPSLEGALOFFICES@GMAIL.COM)(0)(PETITIONER)		P.S.-FIR NO. :(K.N.KATJU MARG-86/2020)
16	CRL.M.C.-1913/2025 CRL.M.A. 8607/2025	AMAR BAHADUR PAL V/s THE STATE NCT OF DELHI AND ANR	PARUL GOEL	
		OTHER DETAILS OF ADVOCATES: PARUL AGARWAL (ADVPARULGOEL@GMAIL.COM)(9873416566)(PETITIONER)		P.S.-FIR NO. :(NEW ASHOK

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		NAGAR-59/2021)
17	CRL.M.C.-1938/2025 CRL.M.A. 8726/2025	ASHOK SINGH & ORS. V/s THE STATE	RAJESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: R.K SINGH (RKSINGH0727@GMAIL.COM)(9717030721)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-731/2019)
18	CRL.M.C.-2052/2025 CRL.M.A. 9206/2025	AMIT KUMAR & ORS. V/s STATE NCT OF DELHI & ANR.	SHIV CHOPRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SHIV CHPRA (ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-696/2020)
19	CRL.M.C.-2246/2025 CRL.M.A. 10034/2025	S NAVNEET SINGH & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	RAHUL K DUBEY	
		OTHER DETAILS OF ADVOCATES: DAVINDER HORA ()(9810188760)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-450/2018)
20	CRL.M.C.-2272/2025 CRL.M.A. 10200/2025	SHRI SAMARTH VIG & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	KUNAL KALRA	
		OTHER DETAILS OF ADVOCATES: YAMAN YADAV()(7065522359)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LAXMI NAGAR-447/2024)
21	W.P.(CRL)-2651/2024(Disposed off case)	KALIM SHEIKH V/s STATE GNCT OF DELHI	CHETAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHAJOORI KHAS-35/2013) CRL.A. 342/2018 FILED BY KALIM SHEIKH (DISPOSED ON : 2018-05-10) W.P.(CRL) 2277/2018 FILED BY KALIM SHEIKH (DISPOSED ON : 2019-03-28) W.P.(CRL) 1820/2019 FILED BY KALIM SHEIKH (DISPOSED ON : 2019-07-10) W.P.(CRL) 2719/2019 FILED BY KALIM SHEIKH (DISPOSED ON : 2020-02-05) W.P.(CRL) 3722/2023

				FILED BY KALIM SHEIKH (DISPOSED ON : 2024-03-12) W.P.(CRL) 1882/2024 FILED BY KALIM SHEIKH (DISPOSED ON : 2024-06-12) P.S.-FIR NO. :(KHAJOORI KHAS-35/2013)
22	W.P.(CRL)-679/2025 CRL.M.A. 6356/2025	LOVE KUSH & ANR. V/s STATE OF NCT DELHI & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: NARENDRA SINGH KUMAR(NARENADVOCATE772GMAIL.COM)(9868064661)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NAND NAGRI-684/2022)
23	W.P.(CRL)-680/2025 CRL.M.A. 6357/2025	KUNAL V/s STATE OF NCT DELHI & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NAND NAGRI-690/2022) W.P.(CRL) 679/2025 FILED BY LOVE KUSH & ANR. (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(NAND NAGRI-690/2022)

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